IN THE HIGH COURT OF JUDICATURE AT PATNA

Letters Patent Appeal No.748 of 2022

In

Civil Writ Jurisdiction Case No.3285 of 2021

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1. Bibi Sakina Khatoon W/o Md. Shah Jamal, R/o Village Basantpur, P.S.- Sadar, District- Purnea.
2. Quamrun Nisa W/o Motiur Rahman, R/o Village Begampur, P.S.- K. Nagar, District- Purnea.
3. Gulbano W/o Md. Kayum Alam Jahagiri, R/o Village- Deodha, P.S.- Kasba, District- Purnea.
4. Md. Mukhtar Alam S/o Sekh Islamuddin, R/o Village Simal Bari, Nagara Tola, P.S.- Amour, District- Purnea.
5. Bibi Mahenaz Begam W/o Majalum Husain Ansari, R/o Village Sonapur, P.S.- Jalalgarh, District- Purnea.
6. Punam Kumari W/o Jitendra Kumar, R/o Village- Puran Patti, P.S.- K. Nagar, District- Purnea.
7. Kahkashan Begum W/o Md. Majahir, R/o Village - Balwatoli, P.S.- Amour, District- Purnea.
8. Nuzhat Naz W/o Md. Sajjad, R/o Village - Manjhaily, P.S.- Ranipatra, District- Purnea.
9. Naz Fatma W/o Nurul Hasan, R/o Village - Moglada, P.S.- K. Nagar, District- Purnea.
10. Anjani Devi W/o Navin Kumar Paswan, R/o Village - Parora, P.S.- K. Nagar (Parora), District- Purnea.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Department, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Department, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Department, New Delhi.
5. the National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayalpali Bhuvneshwar, Orrisa.
7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.

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9. The Director, Primary Education, Government of Bihar, Patna.
10. The Bihar School Examination Board, Patna, through its Secretary.
11. The Chairman, Bihar School Examination Board, Patna.
12. The Secretary, Bihar School Examination Board, Patna.
13. The State Council for Education Research and Training, Bihar, Mahendru, Patna, through its Director.
14. The Director, State Council for Education Research and Training, Patna.
15. The District Magistrate, Purnea, District- Purnea.
16. The District Education Officer, Purnea, District- Purnea.
17. The District Programme Officer, Establishment (Education), Purnea, District- Purnea.
18. Nujhat Parween W/o Late Md. Mojib Ansari, R/o Mohalla- V.I.P. Colony, P.S.- K. Hat, District- Purnea.
19. Nutan Kumari W/o Nagendra Kumar @ Nagendra Kumar Yadav, R/o at and P.O.- Maranga, P.S.-K. Hat, District- Purnea.
20. Swati Kumari W/o Arvind Gupta, R/o Village- Kachra, P.S.- Sour Bazar, District- Saharsa.

... ... Respondent/s

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with

Letters Patent Appeal No. 694 of 2022
In
Civil Writ Jurisdiction Case No.14483 of 2021

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Santosh Kumar Sinha Son of Sri Devendra Mohan Prasad. Resident of Village Masumganj, Police Station- Asarganj, District- Munger.

... ... Appellant/s

Versus

1. The State of Bihar through Principal Secretary, Education Department, Govt. of Bihar, Patna.
2. The Director, Primary Education, Bihar, Patna.
3. The District Magistrate, Munger.
4. The District Education Officer, Munger.
5. The District Programme Officer, Establishment, Munger.
6. The Block Development Officer, Asarganj Block, Munger.
7. The Block Development Officer-cum-Secretary, Block Teacher Employment Unit, Asarganj, District- Munger.
8. The Block Education Officer, Asarganj Block, Munger.

... ... Respondent/s

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with

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Letters Patent Appeal No. 696 of 2022
In
Civil Writ Jurisdiction Case No.7078 of 2021

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1. Md. Habibur Rahman Son of Sarfudeen, Resident of Jalmilik, Ward No.13, Thakurganj, District-Kishunganj Presently Posted in Police Station-Jalmilik Thakurganj, Kishanganj.
2. Ruhi Sultana, Wife of Tohid Alam Resident of Tegharia, Post Office-Kanhaiyabari Hat, Kochadhaman, District-Kishanganj, Presently Posted in UMs Dingasol Kochadhaman, Kishanganj.
3. Dulfi Sinha Daughter of Pitambar Lal Sngh Resident of Ward No. 07, Harinagar Bahadurganj, Post Office and Police Station-Bahadurganj, District-Kishanganj.
4. Md. Kamran Anwar Son of Late Shahid Anwar Resident of at Kairibirpur, Post Office-Bishanpur, Police Station-Bahadurganj, District-Kishanganj.
5. Zafar Alam Son of Abdul Ghani Resident of Ward No. 06, Natwapara, Post Office-Nathwapara, Police Station-Bahadurganj, District-Kishanganj.
6. Subhadra Devi Wife of Late Sukhilal Ganesh Resident of Ward No. 07, Hari Nagar, Bahadurganj, Post Office-Police Station-Bahadurganj, District-Kishanganj, Presently Posted in UMS Birnea Chardharia Bahadurganj, Kishanganj.

... ... Appellant/s

Versus

1. The State of Bihar Through the Principal Secretary, Education Department, Govt. of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Bihar, Patna.
4. The District Education Officer, Kishanganj.
5. The District Programme Officer, Establishment, Kishanganj.
6. The Bihar School Examination Board, through its Secretary, Bihar, Patna.
7. The NIOS, BIhar, Patna through its Chief Executive Officer,
8. Md. Salimuddin Son of Rakimuddin, R/o at Khaliabad Khatatoli, P.O. Dhanpatganj, District Purnea, Presently Posted in UMS Sukarna Padampur Kochadhaman, Kishanganj.

... ... Respondent/s

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with

Letters Patent Appeal No. 701 of 2022
In
Civil Writ Jurisdiction Case No.9382 of 2022

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Sanjay Bosak Son of Sri Prema Nand Bosak, Resident of village - Panasi, P.O. - Panasi Hat, P.S. Paharkatta, Block - Pothiya, District - Kishanganj.

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... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Department of Education, Government of Bihar, New Secretariat, Bailey Road, Patna, Bihar.
2. The Principal Secretary, Department of Education, Government of Bihar, New Secretariat, Bailey Road, Patna, Bihar.
3. The Director Primary Education, Department of Education, Government of Bihar, New Secretariat, Bailey Road, Patna, Bihar.
4. The District Education Officer, Kishanganj, Bihar.
5. The District Programme Officer (Establishment), Kishanganj, Bihar.
6. The Principal, Diet, Kishanganj,
7. The Chairman, National Council of Teachers Education, Hans Bhawan, Bahadur Shah Zafar Marg, New Delhi.

... ... Respondent/s

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with

Letters Patent Appeal No. 704 of 2022
In
Civil Writ Jurisdiction Case No.3780 of 2021

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1. Md. Tanzim Reza S/o Md. Siddik Alam Resident of Siktihar,P.O.-Sontha, P.S.-Bahadurganj, District-Kishanganj, Pin-855115, Presently Posted in P.S. Betbari (B.E.P.), Block-Bahadurganj, Kishanganj.
2. Sant Lal Singh S/o Uchit Lal Singh Resident of Haribhasa Rupni, Bahadurganj, Kishanganj-855101, Presently Posted in N.P.S. Belbari Tangtangi, Bahadurganj, Kishanganj
3. Nilam Kumari W/o Mithilesh Kumar Gupta Resident of Village- Shukhashan Chakla Ward no. 11, P.O.- Shukhashan Chakla, Block- Madhepura, District- Madhepura, Presently Posted in N.P.S. Burjtola, Islampur, Bahadurganj, Kishanganj
4. Naseha Begam D/o Late Sarfuddin Resident of Village- Guwaltoli Dahgaon, P.O.- Bhatabari, Bahadurganj, Kishanganj, Presently Posted in P.S. Janta Tola, Baigna, Bahadurganj, Kishanganj
5. Mehnaz Begum W/o Abrar Alam Resident of village- Satal Istamrar, Ward No. 15, P.O. and P.S.- Bahadurganj, Kishanganj 855101, Presently Posted in N.P.S. Guwabari, Bahadurganj, Kishangan.
6. Farzana Nazli W/o Abdul Malik, Resident of Baigna Ward 14, Trhagachh, Kishanganj - 855101, Presently Posted in P.S.- Belbari Tangtangi, Bahadurganj, Kishanganj.
7. Md. Shahzad Alam S/o Irfan Alam Resident of Gargaon Millik Ward No. 07, Bahadurganj, Kishanganj-855101, Presently Posted in P.S. Jamshed Nagar Naditola Gargaon, Bahadurganj, Kishanganj.
8. Ishrat Parween W/o Imran Alam Resident of Bhoradah Ward no. 09, Bahadurganj, Kishanganj-855101, Presently Posted in N.P.S. Paschim

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Altabari, Bahadurganj, Kishanganj

9. Ronaque Aftab S/o Sabir Hussain Resident of Chirah, P.O.- Chirah, Jokihat, Araria-854311 Presently Posted in P.S. Birpur Nazir Tola, Bahadurganj, Kishanganja

10. Naushin Ara, W/o Md. Shad Hussain Resident of Jhilihili Ward no. 04, Bahadurganj, Kishanganj-855101, Presently Posted in N.P.S. Kharitola Dahgaon, Bahadurganj, Kishanganj

11. Husne Rena Naz D/o Tanwirul Islam Resident of Palasmani, Bahadurganj, Kishanganj-855101 Presently Posted in UMS Palasmani, Bahadurganj, Kishanganj

12. Shaheen Perween W/o Anwer Shah Resident of Gangihat, Bahadurganj, Kishanganj-855107 Presently posted in N.P.S. Bada Altabari, Bahadurganj, Kishanganj

13. Iqubal Jahan W/o Absarul Haque Resident of Kishanganj, Nagar Ward no. 02, Presently Posted in U.M,S.Siktihar Ward No. 15, Bahadurganj, Kishanganj

14. Bonita Sinha W/o Chandan Kumar Sinha Resident of Baisa, Bahadurganj, Kishanganj-855101, Presently Posted in P.S. Bochagari, Bahadurganj, Kishanganj

15. Talat Jabin W/o Md. Amanullah Resdient of Desia Toli, P.O.- Meharganj, Bahadurganj, Kishanganj-855108, Presently Posted in N.P.S. Dulali Tola, Bahadurganj, Kishanganj

16. Amrawati Kumari W/o Ramakant Mandal Resident of Ward no. 03, Paschimpali, Kishanganj-855108, Presently Posted in N.P.S. Banku Tola, Birnia, Bahadurganj, Kishanganj

17. Rehana Begam W/o Mohammad Mahmood Madini Resident of Jagir Dahibhat, Ward no. 02, P.O. and Block - Dighalbank, Kishanganj, 855101, Presently Posted in P.S.- Chargharia Bhatabari, Bahadurganj, Kishanganj

18. Shaheeda Khatoon W/o Md. Shahnawaz Alam Resident of Lohagara Guabari Hat, Bahadurganj, Kishanganj-855101, Presently Posted in P.S. Jamshed Nagar Jhantibasti Fulwan, Bahadurganj, Kishanganj

19. Ism Ara W/o Manowar Husen Resident of Kuwari Kairi, Birpur, Kochadhaman, Kishanganj-855101, Presently Posted in P.S. Bochagari, Bahadurganj, Kishanganj

20. Parmila Devi W/o Rishikesh Ganesh Resident of Takia Sameshwar, Bahadurganj, Kishanganj-855101, Presently Posted in N.P.S. Gurgaon Ward NO. 08, Bahadurganj, Kishanganj.

21. Nazmin Jahan, W/o Naim Akhtar Resident of Asura, P.O.-Singhari, Kochadhaman, Kishanganj-855115, Presently Posted in U.M.S. Baisa, Bahadurganj, Kishanganj.

22. Sarwari Begum D/o Abdul Hafi Resident of Laucha, Ward No. 04, Bahadurganj, Kishanganj, Presently Posted in M.S. Maheshbatha, Bahadurganj, Kishanganj.

23. Parwat Lal Harijan S/o Late Amar Lal Resident of Gargaon, Bahadurganj, Kishanganj-855101, Presently Posted in P.S. Bishanpur, Bahadurganj, Kishanganj.

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24. Kiran Kumari D/o Chhedi Sah Resident of Ward No. 07, Bahadurganj, Kishanganj-855101, Presently Posted in P.S. College, Chowk Palasmani, Bahadurganj, Kishanganj.

25. Md. Aslam, S/o Ziyaul Haque Resident of Bauria Tola Khirdaha, Panchayat Simaria, Ward No. 13, Khirdaha Joki Hat Araria-854329 Presently Posted in U.M.S. Nishandra, Bahadurganj, Kishanganj.

26. Somal Jha Suman Saurabh Resident of Ruidhasa Kishanganj-855107, Presently Posted in M.S. Khagra Nagar, Kishanganj.

27. Waseela Khatoon, W/o Md. Mustak Alam Resident of Mushera Jhunki, Terhagachh, Kishanganj-855101, Presently Posted in N.P.S. Sharma Toli Bhaura, Terhagachh, Kishanganj.

28. Nainsi Begam, W/o Shamsad Alam Resident of Kairibirpur, Bishanpur, Kochadhaman, Kishanganj-855101, Presently Posted in M.S. Terhagachh, Block Terhagachh, Kishanganj.

29. Puran Devi W/o Shyam Sundar Harijan, Resident of Hawakol, Gamaria, Terhagachh, Kishanganj-854333, Presently Posted in M.S. Gamharia, Terhagachh, Kishanganj.

30. Nirmala Kumari, C/o Ramakant Paswan Resident of Bhelaguri, VTC Kalpir, P.O.-Bibiganj, Terhagachh, Kishanganj-855101, Presently Posted in U.M.S. Bhelgauri, Terhagachh, Kishanganj.

31. Shahanshah Perween W/o Sohel Akhtar, Resident of Tegharia, Ward No. 07, Laucha, Bahadurganj, Kishanganj-855101, Presently Posted in U.M.S. Chilhania, Terhagachh, Kishanganj.

32. Anita Devi, W/o Umesh Lal Manjhi Resident of Harharia, Dakpokhar, P.O.-Matiyari, Ward No. 09, Terhagachh, Kishanganj-855101, Presently Posted in N.P.S. Sirnia.

33. Shams Ara Begam, W/o Baharuddin Dudh Anti Jirangach, Thakurganj, Kishanganj-855116, Presently Posted in U.M.S. Amal Jhari, Thakurganj, Kishanganj.

34. Afsera Begam, D/o meer Kashim AT Kharna, Thakurganj, Kishanganj-855116, Presently Posted in P.S. Maulani Thakurganj, Kishanganj.

35. Santosh Kumar Paswan S/o Ram Vilas Paswan Resident of Galgalia, Darbhangia Tola Bhatgaon, Thakurganj, Kishanganj, Presently posted in M.S. Galgalioa Thakurganj, Kishanganj.

36. Kumari Sudha Bharti, W/o Dinesh Biswas Resident of Kharhia, Baisi, Purnea-854315, Presently Posted in U.M.S. Lodha Thakurganj, Kishanganj.

37. Sharda Bharti, W/o Bindeshwari Singh Rresident of Thakurganj, Block Road, Thakurganj, Kishanganj-855116, Presently Posted in U.M.S. Burhnia, Thakruganj, Kishanganj.

38. Mumtaz Begum D/o Sayeedur Rahman Resident of Manikpur Ward No. 17, Kanakpur, Thakurganj, Kishanganj-855116, Presently Posted in N.P.S. Maalbasti Siya Denga, Thakurganj, Kishanganj.

39. Roshan Jahan W/o Mojibur Rahman Resident of Chhattargachh Baksa, Kishanganj-855117, Presently Posted in N.P.S. Kharibasti, Thakurganj, Kishanganj.

40. Zeba Rosy W/o Md. Manzar Alam Resident of Bholmari Bholmara,

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Thakurganj, Kishanganj-855108, Presently Posted in U.M.S. Bholmara, Kishanganj.

41. Farhana Ansari W/o Md. Manjur Alam Resident of Gilhabari, VTC Jiapokhar Thakurganj, Kishanganj-855108, Presently Posted in N.P.S. Paschim Tola Dumaria, Thakurganj, Kishanganj.

42. Minhaj Begum D/o Gul Mohammad Resident of Kasibari Ruidhasa Thakurganj, Kishanganj - 855116, Presently Posted in U.M.S. Bhatgaon-1 Thakurganj Kishanganj.

43. Manoj Kumar S/o Naval Kishor Yadav Resident of Ward No. 06, Bariyahi Jitpur, Mahepura - 852114, Presently Posted in U.M.S. Balubari, Thakurganj, Kishanganj.

44. Darakshan Noori W/o Zunnun Alam Resident of Punhar, P.O. - Sontha, Kochadhaman, Kishanganj - 855115, Presently Posted in U.M.S. Bairagpur, Kochadhaman, Kishanganj.

45. Vivha Kumari W/o Sukdev Lal Harijan Resident of At and P.O. and P.S. Kochadhaman, Kishanganj - 855115, Presently Posted in N.P.S. Kabaiya Tola, Boheta (Kochadhaman, Kishanganj).

46. Nishant Fatmi W/o Iftekhar Alam Resident of Haldikhora Kochadhaman, Kishanganj- 855115, Presently Posted in U.M.S. Rasni, Kochadhaman, Kishanganj.

47. Rizwana Parween W/o Noushad Alam Resident of Tena, P.O. and P.S. and Block - Kochadhaman, Kishanganj - 855115, Presently Posted in U.M.S. Tena, Kochadhaman, Kishanganj.

48. Azmat Ara W/o Md. Mahboob Alam Resident of Masjid Garh, P.O. Bagalbari Kochadhaman, Kishanganj- 855107, Presently Posted in U.M.S. Masjid Garh, Kishanganj.

49. Md. Farrukh Helal S/o Mujahid Alam Resident of Kairi Birpur, Kochadhaman, Kishanganj - 855101, Presently Posted in U.M.S., Kuwari Kairi, Kochadhaman, Kishanganj.

50. Zubeda Khatoon W/o Ilyas Resident of of Sahpur, P.O. - Angar Hat, Kochadhaman, Kishanganj- 855115, Presently Posted in N.P.S. Shatab Tola Sahpur, Kochadhaman, Kishanganj.

51. Suresh Paswan S/o Ramji Paswan Resident of Khanka Tola Bhagal, P.O. - Angar Hat, Kochadhaman, Kishanganj - 855115 Presently Posted in P.S. Khanka Tola Bhagal Kochadhaman, Kishanganj.

52. Shabana Perween W/o Mahboob Alam Resident of Dhanpatganj, Sehangaon, Kochadhaman, Kishanganj - 855115, Presently Posted in P.S. Sahengaon, Kochadhaman, Kishanganj.

53. Urmila Devi W/o Kishan Lal Harijan Resident of P.O. and Baigana Block Terhagachh, Kishanganj- 855101, Presently Posted in U.M.S. Mahuwa, Block - Terhagachh, Kishanganj.

54. Kalawati Kumari W/o Krishnabala, Resident of Ramesh Narmada Bhawan, Linepara, Near Bajrangbali Mandir Linepara, Kishanganj - 855108, Presently Posted in U.M.S. Phulbarya, Terhagachh, Kishanganj.

... ... Appellant/s

Versus

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1. The Union of India through the Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, New Delhi.
2. The National council of Teachers Education through its Regional Director Eastern Region Committee, 15 Nilkanth Nagar, Nayapalli, Bhuvaneshwar, Orissa.
3. The State of Bihar through the Principal Secretary, Education Department, Bihar, Patna.
4. The Director, Primary Education, Bihar, Patna.
5. The Director, Research and Training, Education Department, Bihar, Patna.
6. The District Magistrate, Kishanganj.
7. The District Education Officer, Kishanganj.
8. The District Programme Officer (Establishment), Kishanganj.
9. The Bihar School Examination Board through its Secretary,Patna -17.

... ... Respondent/s

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with

Letters Patent Appeal No. 713 of 2022
In
Civil Writ Jurisdiction Case No.6314 of 2021

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Seema Kumari Wife of Sri Rajesh Kumar Resident of Village-Motipur P.O.-Akhta, P.S.-Bairgania, District-Sitamarhi.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Director, Primary Education Education Department, Government of Bihar, Patna.
3. The Secretary, Bihar School Examination Board, Patna.
4. The District Magistrate, Sitamarhi.
5. The District Education Officer, Sitamarhi.
6. The District Programme Officer (Establishment),Sitamarhi.
7. The Secretary Panchayat Teacher Niyojan Unit Cum Panchayat Secretary Gram Panchayat Raj Panchtaki Yaddu, P.S.- Bairgania, District-Sitamarhi.
8. The Block Education Officer (BEO), Bairgania, District-Sitamarhi.
9. The Headmaster, Primary School Sudha Tola, Panchtaki Yaddu, P.S.- Bairgania, District-Sitamarhi.
10. The Union of India through the Secretary Human Resource Department, New Delhi.
11. The Secretary, Department of School Examination and Literacy, Ministry of Education, Government of India, New Delhi.
12. The Secretary, National Institute of Open Schooling A-24/25, Institutional

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Area, Sector-62, NOIDA, District-Gautam Budh Nagar, Uttar Pradesh-21 309.

13. The Regional Director, Natinal Institute of Open Schooling (NIOS), Lalit Bhawan, Ground FLoor, Bailey Road, Patna-800001.

... ... Respondent/s

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with

Letters Patent Appeal No. 729 of 2022
In
Civil Writ Jurisdiction Case No.2349 of 2021

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1. Sadab Anwar S/o Late Ashfaque Alam, R/o At Makiyarpur, Ward No.- 2, P.O.- Kamaldaha, P.S.- Araria R.S., District- Araria.
2. Md. Zafar Alam, S/o Late Md. Atiqur Rahman, R/o At Purandaha, Ward No.- 4, P.O.- Doriasonpur, P.S.- Simraha, District- Araria.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
3. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector- 62, Noida- 201308 (U.P.).
4. National Institute of Open Schooling through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
5. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
6. The Additional Secretary-cum- Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The District Magistrate, Araria, District- Araria.
11. The District Education Officer, Araria, District- Araria.
12. The District Programme Officer, Establishment (Education), Araria, District-Araria.
13. The Block Development Officer-cum- Secretary, Block Teacher Employment Committee/ Unit, Narpatganj, Block- Narpatganj, District-Araria.
14. The Block Development Officer, Forbesganj, Block- Forbesganj, District-Araria.

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15. The Block Development Officer-cum- Secretary, Block Teacher Employment Committee/ Unit, Kursa Kanta, Block- Kursa Kanta, District- Araria.
16. The Block Education Officer, Narpatganj, District- Araria.
17. The Block Education Officer, Forbesganj, District- Araria.
18. The Block Education Officer, Kursa Kanta, District- Araria.
19. The Panchayat Secretary-cum- Secretary, Panchayat Teacher Employment Committee, Gram Panchayat Raj- Rahikpur Thila- Mohan, Block- Forbesganj, District- Araria.
20. Bibi Rubi Khatoon, W/o- Md. Manjar Alam, R/o At- Kharaiya Basti, Nagar Parishad, Kamat Tola, Ward No.- 11, P.O. and P.S.- Araria, District- Araria.

... ... Respondent/s

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with

Letters Patent Appeal No. 731 of 2022
In
Civil Writ Jurisdiction Case No.3527 of 2021

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1. Nikhat Parween wife of Md. Alam Ansari, Resident of Village- Jiyanganj, P.S.- Kasba Gurhi, District- Purnea.
2. Mosarat Bano W/o Md. Naushad Alam, R/o Village- Dumri, P.S.- Kasba, District- Purnea.
3. Ishrat Jehan W/o Md. Muslim, R/o Village- Majhua Prem Raj, P.S.- Sarsi, District- Purnea.
4. Bibi Khushnuma Begum W/o Mushafik Alam, R/o Village- Purana Ganj, Ward No.-6, P.S.- Baisi, District- Purnea.
5. Maya Kumari W/o Sri Anil Kumar Yadav, Resident of Village- Majhua Prem Raj, P.S.- Sarsi, District- Purnea.
6. Nargis Khatoon W/o Sakil Ahmad, R/o Village- Islampur, P.S.- K. Nagar, District- Purnea.
7. Nahida Khatoon W/o Wasim Akhtar, R/o Village- Chandbhati, P.S.- Dagaura, District- Purnea.
8. Jay Mala Kumari W/o Yamuna Prasad Yadav, R/o Village- Ram Nagar, P.S.- K. Nagar, District- Purnea.
9. Ganesh Ram S/o Fanit Lal Ram, R/o Village- Jaimangala, P.S.- K. Nagar, District- Purnea.
10. Kamal Kishor Ram S/o Late Sunder Ram, R/o Village- Jaikrishanpur Kataha, P.S.- K. Nagar, District- Purnea.
11. Bibi Saqueba Khatoon W/o Abdul Karim, R/o Village- Girda Bochgam, P.S.- District- Purnea.
12. Lakshmi Kumari W/o Sri Indra Bhshan Singh, r/o Village- Parsarma Parsauni, P.S and District- Supaul, Presently posted as Panchayat Teacher in Primary School Near Kalisthan, Geiyarwan, P.S.- Jala garh, District- Purnea.
13. Bibi Ishrat Jahan W/o Md. Kalim, R/o Village- Deodha, P.S.- Kasba,

WEB COPY

District- Purnea.

14. Ajit Kumar Jha S/o Sri Pashupati Nath Jha, R/o Village- Sukhpur, P.S. and District- Supaul, Presently Working as Panchayat Teacher in Primary School, Dunia Tola, Ekamba, P.S.- Jalalgarh, District- Purnea.
15. Rekha Kumri W/o Sri Mahesh Kumar, R/o Village- Simla, P.S.- Tikapathi (Rupauli), District- Purnea.
16. Amrita Shekhar D/o Shyam Lal Chaudhary, R/o Village- Subhash Nagar, P.S.- Kasba, District- Purnea.
17. Shabana Roohi W/o Md. Hasibur Rahman, R/o Mohalla- Madhopara, Musaffar Ahmad Nagar, P.S.- K. Hat, District- Purnea.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna, through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council for Education Research and Training, Bihar, Mahendru, Patna, through its Director.
8. The Director, State Council for Education Research and Training, Bihar, Patna.
9. The District Magistrate, Purnnea, District- Purnnea.
10. The District Education Officer, Purnnea, District- Purnnea.
11. The District Programme Officer, Establishment (Education), Purnnea, District- Purnnea.
12. Khadiza Khatoon Wife of Ali Hasan, Resident of Mohalla- Miya Bazar, P.S.- Purnea Sadar, District- Purnea.
13. Bibi Ruhi Parween Wife of Quamaruzzama, Resident of Vilage- Lakhna, P.S.- Kasba, District- Purnea.
14. Bibi Bilkish W/o Md. Jamil Ahmad, R/o Village- Fatehpur, Ward No.-4, P.S.- Kasba, District- Purnea.
15. Bibi Ishrat Begum W/o Md. Nowman, R/o Village- Kadwa, P.S.- Kasba, District- Purnea.
16. Kishwar Jahan W/o Wasim Ahmad, R/o Village- Amagachhi P.S.- Hakka, P.S.- Amour, District- Purnea.
17. Koukab Jahan Daughter of Md. Nurul Hoda, Resident of Village- Hakka, P.S.- Amour, District- Purnea.
18. Md. Manir S/o Md. Samsh Unus, R/o Village- Ashraf Nagar, P.S.- Sanhaula, District- Bhagalpur, Presently Posted as Block Teacher, in Middle School,

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Barbatta, P.S.- Amour, District- Purnea.

19. Bibi Saleha Khatoon W/o Md. Gayasuddin, R/o Village- Mohammadpur, P.S.- K.Nagar, District- Purnea.
20. Nomana Parween W/o Mahboob Alam, R/o Village- Dubaili, P.S.- Dagarua, District- Purnea.
21. Bibi Sajeda Tabassum W/o Aslam, R/o Village- Sarwaily, P.S.- Amour, District- Purnea.
22. Sajeena Khatoon D/o Md. Kalimuddin Siddiquee, R/o Village- Harintor, P.S.- Baisi, District- Purnea.
23. Bibi Farzana Khatoon D/o Md. Asmat Ali, R/o Village- Madhaily, P.S.- Dagarua, District- Purnea.
24. Abu Anzar Usmani S/o Md. Anwarul Haque, R/o Village- Line Bazar, P.S.- K. Hat, District- Purnea.
25. Latifa Khatoon W/o Md. Mohasin, R/o Village- Gandwas, P.S.- Degarua, District- Purnea.

... ... Respondent/s

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with

Letters Patent Appeal No. 733 of 2022
In
Civil Writ Jurisdiction Case No.16937 of 2021

==========

Pushpak Kumar Son of Mahendra Choudhary, resident of village - Gauripur, P.S. - Bihpur, District - Bhagalpur.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretory, Education Department, Government of Bihar, Patna.
2. The Director, Secondary Education, Bihar, Patna.
3. The District Education Officer, Bhagalpur.
4. The District Programme Officer (Estab.), Bhagalpur.
5. The Block Development Officer, Bihpur Block, District - Bhagalpur.
6. The Block Education Officer, Bihpur Block, District - Bhagalpur.
7. The Head Master, Government Middle School, Narkatiya, Bihpur, District - Bhagalpur.

... ... Respondent/s

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with

Letters Patent Appeal No. 736 of 2022
In
Civil Writ Jurisdiction Case No.3806 of 2021

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1. Gautam Kumar Son of Mukund Prasad Yadav, Resident of Village at and

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PO- Mushkipur, P.S.- Tarapur, District- Munger.

2. Abha Kumari W/o Umesh Yadav, R/o Village- Shripur, P.S.- Sangrampur, District- Munger.
3. Bhawana Bharti W/o Sanjan Kumar, R/o Village- Nazri, P.S.- Gangta, District- Munger.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Education Department, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna, through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council For Education Research and Training, Bihar, Mahendru, Patna, through its Director.
8. The Director, State Council For Education Research and Training, Bihar, Patna.
9. The District Magistrate, Munger, District- Munger.
10. The District Education Officer, Munger, District- Munger.
11. The District Programme Officer, Establishment (Education), Munger, District- Munger.

... ... Respondent/s

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with

Letters Patent Appeal No. 737 of 2022
In
Civil Writ Jurisdiction Case No.2171 of 2021

==========

1. Jay Kumar Paswan S/o- Late Harikrishna Paswan, R/o At and P.O.- Hansa, Ward No.- 12, P.S.- Warisnagar, District- Samastipur.
2. Neelu Kumari, W/o- Ranjeet Paswan, R/o Village- Bhatgama, Ward No.- 03, P.O. and P.S.- Ghataho, District- Samastipur.
3. Sahana Khatoon, W/o Md. Hannan, R/o Village- Chamanpur, P.O.- Kaligao, P.S.- Singhwara, District- Darbhanga.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.

WEB COPY

3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna through its Secretary.
5. The Chairman of the Bihar School Examination Board, Patna.
6. The Secretary of the Bihar School Examination Board, Patna.
7. The State Council for Education Research and Training, Bihar, Mahendru, Patna through its Director.
8. The Director, State Council for Education, Research and Training, Bihar, Patna.
9. The District Education Officer, Samastipur, District- Samastipur.
10. The District Education Officer, Darbhanga, District- Darbhanga.
11. The District Education Officer, Munger, District- Munger.
12. The District Programme Officer, Establishment (Education) Samastipur, District- Samastipur.
13. The District Programme Officer, Establishment (Education) Dabhanga, District- Darbhanga.
14. The District Programme Officer, Establishment (Education) Munger, District- Munger.
15. Pradeep Kumar, S/o Late Manikchand Jaiswal, R/o At and P.O.- Tarapur (Old Bus Stand) P.S.- Tarapur, District- Munger.

... ... Respondent/s

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with

Letters Patent Appeal No. 738 of 2022
In
Civil Writ Jurisdiction Case No.17237 of 2021

==========

Bibi Tabassum Khatoon W/o Nasim Hajazee R/o Village - Jaipur, P.O. Rahmandih, P.S. - Dhoraiya, District- Banka at present working as Block Teacher at Middle School Ram Nagar, Block - Pupri, District- Sitamarhi.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern

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Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.

7. The State of Bihar , through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The State Council for Education research and Training Bihar Mahendru Patna through its Director.
11. The Director, State Council for Education research and Training, Bihar, Patna.
12. The Bihar School Examination Board, Patna through its Secretary.
13. The Chairman, Bihar School Examination Board, Patna.
14. The Secretary, Bihar School Examination Board, Patna.
15. The District Education Officer Sitamarhi, District- Sitamarhi.
16. The District Programme Officer (establishment) Sitamarhi, District- Sitamarhi.
17. The Block Development Officer - Cum- Secretary, Block Teacher Employment Unit Pupri, Block Pupri, District- Sitamarhi.
18. The Block Education Officer Pupri, District - Sitamarhi.

... ... Respondent/s

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with

Letters Patent Appeal No. 739 of 2022
In
Civil Writ Jurisdiction Case No.5185 of 2022

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1. Ajay Kumar Paswan S/o Domi Paswan, R/o Village - Sondiha, P.S. - Sambhuganj, District - Banka, at present working as Block Teacher, at Upgraded Middle School Kaitha Lodharia, Block - Fulli Dumar, District - Banka.
2. Ful Kumari, D/o Ayodhya Das, R/o Village and P.O. - Chandan, P.S. - Chandan, District - Bank, at present working as Panchayat Teacher, at Government Primary School Ghongha Dabar, Block - Chandan, District - Banka.
3. Khushbu Kumari, W/o Ajay Prasad Singh, R/o Village and P.O. - Giddhour, P.S. - Jamui, District - Jamui, at present working as Block Teacher, at Upgraded Middle School Pelwa, Block - Chandan, District - Banka.
4. Sunil Kumar Paswan, S/o Jago Paswan, R/o Village - Kaindi, P.O. - Kaindi, P.S. - Halsi, District - Lakhisarai at present working as Panchayat Teacher, At Upgraded Middle School, Bikram Dhadhi Tola, Block - Lakhisarai, District- Lakhisarai.
5. Md. Sanaul Haque, S/o Md. Mobin Alam, R/o Village - Chak Maskan, P.S.- Surygarha, District - Lakhisarai, at present working as Panchayat Teacher, at Primary School Chomru Chak, Block - Suryagarha, District - Lakhisarai.

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... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
4. The National Council of Teachers Education, New Delhi represented through its Director.
5. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
6. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Director, Primary Education, Government of Bihar, Patna.
9. The State Council for Education Research and Training, Bihar, Mahendru, Patna through its Director.
10. The Director, State Council for Education Research and Training, Bihar, Patna.
11. The Bihar School Examination Board, Patna through its Secretary.
12. The Chairman, Bihar School Examination Board, Patna.
13. The Secretary, Bihar School Examination Board, Patna.
14. The District Education Officer, Banka, District - Banka.
15. The District Education Officer, Saharsa, District - Saharsa.
16. The District Education Officer, Lakhisarai, District - Lakhisarai.
17. The District Programme Officer, Establishment (Education) Banka, District - Banka.
18. The District Programme Officer, Establishment (Education) Saharsa, District - Saharsa.
19. The District Programme Officer, Establishment (Education), Lakhisarai, District - Lakhisarai.
20. The Block Development -Cum-Member-Secretary, Block Teacher Employment Committee Fulli Dumar, District - Banka.
21. The Block Development Officer-Cum-Member-Secretary, Block Teacher Employment Committee Chandan, District - Banka.
22. The Block Development Officer-Cum-Member Secretary, Block Teacher Appointment Committee Chandan, District - Banka.
23. The Block Development Officer-Cum-Member Secretary, Block Teacher Appointment Committee Simri Bakhtiyarpur, District - Saharsa.

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24. The Block Development Officer-Cum-Member Secretary, Block Teacher Appointment Committee Suryagarha, District - Lakhisarai.
25. The Block Development Officer-Cum-Member Secretary, Block Teacher Appointment Committee Lakhisarai, District - Lakhisarai.
26. The Block Education Officer Fulli Dumra, District - Banka.
27. The Block Education Officer Chandan, District - Banka.
28. The Block Education Officer Simri Bakhtiyarpur, District - Saharsa.
29. The Block Education Officer Suryagarha, District - Lakhisarai.
30. The Block Education Officer Lakhisarai, District - Lakhisarai.
31. Kiran Devi, W/o Dinesh Kumar Ram, R/o Village - Mahishi, P.O. and P.S. - Mahishi, District - Saharsha at present working as Panchayat Teacher at Kanya Primary School Sakra Tola Bhagwanpur, Block - Simri Bakhtiyarpur, District - Saharsha.

... ... Respondent/s

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with

Letters Patent Appeal No. 740 of 2022
In
Civil Writ Jurisdiction Case No.12104 of 2021

==========

Abhishek Kumar S/o Naresh Prasad Sharma, Village- Bijulakhi, P.O. -Halsi, P.S. -Halsi, District- Lakhisarai.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, Government of India, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, Government of India, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, Government of India, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.

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10. The Bihar School Examination Board through its Secretary, Patna
11. The Chairman, the Bihar School Examination Board, Patna.
12. The Secretary, the Bihar School Examination Board, Patna
13. The State Council for Education Research and Training Bihar, Mahendru, Patna through its Director.
14. The Director, The State Council for Education Research and Training, Bihar, Patna.
15. The District Education Officer, Jamui, District- Jamui.
16. The District Programme Officer, Establishment (Education), Jamui, District-Jamui.
17. The Block Education Officer, Khaira, District- Jamui.
18. The Panchayat Secretary-cum-Secretary, Panchayat Teachers, Employment Committee, Harni, Block- Khaira, District-Jamui.

... ... Respondent/s

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with

Letters Patent Appeal No. 743 of 2022
In
Civil Writ Jurisdiction Case No.20123 of 2021

==========

Pranesh Kumar Son of Late Jagjeevan Das Resident of Village Bishanpur Jichho, P.S. Lodipur, District Bhagalpur.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Director, Secondary Education, Bihar, Patna.
3. The District Education Officer, Bhagalpur.
4. The District Programme Officer, (Estab.) Bhagalpur.
5. The Block Development Officer, Gauradih Block, District Bhagalpur.
6. The Block Education Officer, Gauradih Block, District Bhagalpur.
7. The Head Master, Government Middle School, Bishanpur Jichho, Block - Gauradih, District Bhagalpur.

... ... Respondent/s

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with

Letters Patent Appeal No. 750 of 2022
In
Civil Writ Jurisdiction Case No.3528 of 2021

==========

1. Ganesh Kumar Gautam Son of Lakshmeshwar Yadav Resident of village-Piprahi, Post- Dinmo, P.S. Kusheshwar Asthan, District- Darbhanga.

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2. Nand Kishore Yadav, Son of Vishwanath Yadav Resident of Village- Bahorwa, Post- Jhajhara, Police Station- Kusheshwar Asthan, District - Darbhanga.
3. Santosh Kumar Chaudhary, Son of Uday Chandra Chaudhary Resident of Village and Post- Bhawanipur, Police Station- Biraul, Via- Benipur, District - Darbhanga.
4. Indra Mohan Paswan, Son of Upendra Paswan Resident of Village- Paikacharai, Post- Dinmo Police Station -Kusheshwar Asthan, District - Darbhanga.
5. Ashok Kumar Paswan, Son of Ghuran Paswan Resident of Village- Vishnupur, Post-Beri, Police Station- Kusheshwar Asthan, District - Darbhanga.

... ... Appellant/s

Versus

1. The State of Bihar Bihar.
2. The Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director, Primary Education, Bihar, Patna,
4. The District Magistrate, Darbhanga,
5. The District Education Officer, Darbhanga,
6. The District Programme Officer, (Establishment), Darbhanga.

... ... Respondent/s

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with

Letters Patent Appeal No. 751 of 2022
In
Civil Writ Jurisdiction Case No.15416 of 2021

==========

Rafat Parween W/o Md. Minnatullah R/o Village- Bajpatti Gote, P.O.- Bajpatti, P.S.-Bajpatti, District- Sitamarhi at Present Posted at Middle School Baburban, Block- Bajpatti, District- Sitamarhi as Block Teacher.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna, through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council For Education Research and Training, Bihar, Mahendru, Patna, through its Director.

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8. The Director, State Council for Education Research and Training, Bihar, Patna.
9. The District Magistrate Sitamarhi, District- Sitamarhi.
10. The District Education Officer, Sitamarhi, District- Sitamarhi.
11. The District Programme Officer, Establishment (Education), Sitamarhi, District- Sitamarhi.
12. The Block Development Officer-Bajpatti, District- Sitamarhi.
13. The Block Education Officer, Bajpatti, District- Sitamarhi.

... ... Respondent/s

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with

Letters Patent Appeal No. 752 of 2022
In
Civil Writ Jurisdiction Case No.14006 of 2021

==========

Md. Zulfekar Ali S/o Late Md. Ataur Rahman, R/o Village- Ward No-15 Hasanpur, P.O.- Ekraha, P.S.- Jankinagar, District- Purnia.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna, through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council For Education Research and Training, Bihar, Mahendru, Patna, through its Director.
8. The Director, State Council For Education Research and Training, Bihar, Patna.
9. The District Education Officer, Purnia, District- Purnia.
10. The District Programme Officer, Establishment (Education), Purnia, District- Purnia.
11. The Block Development Officer, Banmankhi, District- Purnia.
12. The Block Education Officer, Banmankhi, District- Purnia.
13. The Panchayat Secretary-cum-Secretary, Panchayat Teacher Employment Unit, Gram Panchayat Raj- Maharajganj-I, Block- Banmankhi, District- Purnia.

... ... Respondent/s

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with

WEB COPY

Letters Patent Appeal No. 758 of 2022
In
Civil Writ Jurisdiction Case No.7568 of 2022

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Govind Prasad son of Late Ramnarayan Raut @ Ramnarayan Prasad, resident of Vilalge-Bairiya Vrit, Dhupwa Tola, Post Office-Singhpur Haraiya, Police Station-Raxaul, District-East Champaran (Motihari). At present posted and working as a Panchayat Teacher in Govt. Primary School Bairiya Vrit, Anchal-Raxaul, District-East Champaran (Motihari).

... ... Appellant/s

Versus

1. The State of Bihar Bihar.
2. The Principal Secretary-cum-Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The Director, State Council of Educational Research and Training, Bihar, Patna.
5. The District Education Officer, Saran at Chapra.
6. The District Programme Officer (Establishment), Saran at Chapra.
7. The Block Education Officer, Jalalpur, District-Saran at Chapra.
8. The Panchayat Secretary, Gram Panchayat Raj Ashok Nagar, Block-Jalalpur, District-Saran at Chapra.
9. The Union of India through the Human Resources Development Department, New Delhi.
10. The Secretary, Human Resources Development Department, New Delhi.
11. The Additional Secretary, Ministry of Human Resources, New Delhi.
12. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development Department, Govt. of India, Shastri Bhawan, New Delhi.
13. The Secretary, Bihar School Examination Board, Bihar, Patna.
14. The Examination Controller, Bihar School Examination Board, Bihar, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 759 of 2022
In
Civil Writ Jurisdiction Case No.4735 of 2021

==========

Ravi Bhushan Prasad Son of Shri Rudra Prasad Resident of Village - Sengar Tola, Police Station- Revelganj, District - Saran at Chapra. At present posted and Working as Panchayat Teacher in Newly Created Primary School Balua Tola, Chaukhada, Anchal - Jalalpur, District - Saran at Chapra.

... ... Appellant/s

Versus

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1. The State of Bihar Bihar
2. The Principal Secretary-cum-Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The Director, State Council of Educational Research and Training, Bihar, Patna.
5. The District Education Officer, Saran at Chapra.
6. The District Programme Officer (Establishment), Saran at Chapra.
7. The Block Education Officer, Jalalpur, District - Saran at Chapra.
8. The Panchayat Secretary, Gram Panchayat Raj Ashok Nagar, Block - Jalalpur, District - Saran at
9. The Union of India through the Human Resources Development Department, New Delhi.
10. The Secretary, Human Resources Development Department, New Delhi.
11. The Additional Secretary, Ministry of Human Resources, New Delhi.
12. The Secretary, Department of School Ecducation and Literacy, Ministry of Human Resources Development Department, Govt. of India, Shastri Bhawan, New Delhi.
13.) The Secretary, Bihar School Examination Board, Bihar, Patna.
14. The Examination Controller, Bihar School Examination Board, Bihar, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 762 of 2022
In
Civil Writ Jurisdiction Case No.4982 of 2021

==========

Sujit Kumar Son of Shri Prahalad Singh, Resident of Village- Basatpur, Ward No. 15, Near- Shiv Mandir, Majharia, Police Station- Motihari (Muffasil), District- East Champaran, Motihari. At present posted and working as Prakhand Teacher in Govt. Upgraded Middle School Hasuaha, Anchal- Motihari (Rural), District- East Champaran.

... ... Appellant/s

Versus

1. The State of Bihar X
2. The Principal Secretary-cum-Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The District Education Officer, East Champaran, Motihari.
5. The District Programme Officer (Establishment), East Champaran, Motihari.
6. The Block Development Officer, Motihari (Rural), District- East Champaran, Motihari.

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7. The Block Education Officer, Motihari (Rural), District- East Champaran, Motihari.
8. The Union of India through the Human Resources Development Department, New Delhi.
9. The Secretary, Human Resources Development Department, New Delhi.
10. The Additional Secretary, Ministry of Human Resources, New Delhi.
11. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development Department, Govt. of India, Shashtri Bhawan, New Delhi.

... ... Respondent/s

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with

Letters Patent Appeal No. 763 of 2022
In
Civil Writ Jurisdiction Case No.4128 of 2021

==========

Nayantara Kumari @ Nayan Tara Devi Daughter of Shri Ramakant Bhakta, Wife of Shri Raju Bhagat Resident of Village- Lagusa, Chakdampur, Jaijori Nadiyav, Nadiaon, Police Station- Raghunathpur, District- Siwan. At present posted and working as Prakhand Teacher in Govt. Middle School Gaighat, Anchal- Hasanpura, District- Siwan.

... ... Appellant/s

Versus

1. The State of Bihar Bihar.
2. The Principal Secretary-cum- Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The Director State Council of Educational Research and Training (SCERT), Patna.
5. The District Education Officer, Saran, Chapra.
6. The District Programme Officer (Establishment), Siwan.
7. The Block Development Officer, Hasanpura, District- Siwan.
8. The Block Education Officer, Hasanpura, District- Siwan.
9. The Union of India, through the Human Resources Development Department, New Delhi.
10. The Secretary, Human Resources Development Department, New Delhi.
11. The Additional Secretary, Ministry of Human Resources, New Delhi.
12. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development Department, Govt. of India, Shastri Bhawan, New Delhi.
13. The Secretary, Bihar School Examination Board, Patna. The Controller of Examination, Bihar School Examination Board, Patna.

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... ... Respondent/s

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with

Letters Patent Appeal No. 764 of 2022
In
Civil Writ Jurisdiction Case No.3973 of 2021

==========

Nigara Sultana, W/o Md. Hasnain R/o Village - Parham, P.O. - Farda, P.S. Naya Ram Nagar, District - Munger.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council For Education Research and Training, Bihar, Mahendru, Patna, through its Director.
8. The Director, State Council For Education Research and Training, Bihar, Patna.
9. The District Magistrate, Munger, District - Munger.
10. The District Education Officer, Munger, District - Munger.
11. The District Programme Officer, Munger, District - Munger.
12. Shailendra Kumar, S/o Yogendra Mandal R/o Village - Dhauni (Tarapur), P.O. and P.S. - Tarapur, District - Munger.
13. Shama Ambarin, W/o Md. Sarfaraz Ahmad R/o Village and P.O. - Gazipur, P.S. Tarapur, District - Munger.
14. Rashmi Rani, W/o Ranjeet Kumar R/o Village - Cheakpar, P.O. - Gogri, P.S. Gogri, District - Munger.
15. Sanju Kumari, W/o Om Prakash Pandit R/o Village - Kendua, P.O. - Kamargama, P.S. Sangrampur, District - Munger.
16. Ranjana Kumari, W/o Vishnudeo Rajak R/o Village and P.O. - Bariyarpur, P.S. Bariarpur, District - Munger.
17. Bhagya Shri, W/o Amit Kumar R/o Village - Choti Kshopur, P.O. and P.S. Jamalpur, District - Munger.
18. Ajay Kumar Das, S/o Sudho Das R/o At Sri Ram Vibha Bhawan, Gandhi Nagar Colony, Laluchak Angari, P.O. - Ishak Chak, P.S. Jagdishpur, District - Bhagalpur.
19. Sheela Bharti, W/o Rampravesh Das R/o Village - Kukraha, P.O. Lagma, P.S. Tetiha Bombar, District - Munger.

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20. Rajesh Kumar, S/o Mani Harijan R/o Village and P.O. - Madarganj, P.S. - Amdanda, District - Bhagalpur.

... ... Respondent/s

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with

Letters Patent Appeal No. 765 of 2022
In
Civil Writ Jurisdiction Case No.1926 of 2021

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Radhika Devi Daughter of Late Ramjee Prasad, Wife of Shri Jaiprakash Bhagt, Resident of Village- Kakadhiya Tole Srinagar, Post Office- Khodai Bagh, Takia, Police Station- Khaira, District- Saran. At present posted and working as Prakhand Teacher in Govt. Upgraded Middle School Kalupur, Anchal- Nagra, District- Saran, Chapra.

... ... Appellant/s

Versus

1. The State of Bihar Bihar
2. The Principal Secretary-cum- Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The District Education Officer, Saran, Chapra.
5. The District Programme Officer (Establishment), Saran, Chapra.
6. The Block Education Officer, Nagra, District- Saran, Chapra.
7. The Union of India through the Human Resources Development Department, New Delhi.
8. The Secretary, Human Resources Development Department, New Delhi.
9. The Additional Secretary, Ministry of Human Resources, New Delhi.
10. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development Department, Govt. of India, Shastri Bhawan, New Delhi.
11. The Secretary, Bihar School Examination Board, Patna.
12. The Controller of Examination, Bihar School Examination Board, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 766 of 2022
In
Civil Writ Jurisdiction Case No.10607 of 2021

==========

Usha Kumari Wife of Shri Ambika Yadav Resident of Village-Sidhwal Sidhaul, Police Station-Hussainganj, District-Siwan. At Present Posted and Working as a Panchayat Teacher in Govt, Priamry School Sidhwal Ahir Tola, Anchal-Hussainganj, District-Siwan.

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... ... Appellant/s

Versus

1. The State of Bihar Bihar
2. The Principal Secretary-Cum-Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The Director State Council of Education Research and Training (SCERT), Patna.
5. The District Education Officer, Siwan.
6. The District Programme Officer (Establishment), Siwan.
7. The Block Development Officer, Hussainganj, District-Siwan.
8. The Block Education Officer, Hussainganj, District-Siwan
9. The Union of India through the Human Resources Development Department, New Delhi.
10. The Secretary, Human Resources Development Department, New Delhi.
11. The Additional Secretary, Ministry of Human Resources, New Delhi.
12. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development Department, Govt. of India, Shastri Bhawan, New Delhi.
13. The Secretary, Bihar School Examination Board, Patna.
14. The Controller of Examination, Bihar School Examination Board, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 768 of 2022
In
Civil Writ Jurisdiction Case No.4209 of 2021

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1. Vinod Kumar Ram Bidyanand Ram, R/o Village- Jamua, Ward No.-03,P.O.- Jamua, P.S.- Trabari, District- Araria.
2. Rubeena Tabassum D.o- Md. Dawood, R/o Village- Nandanpur Tola, Khairuganj, Ward No.-06, P.O.- Mirjapur, P.S.-Baunsi, District- Araria.
3. Md. Siddique S/o Abdul Rashid, R/o Village- Haldiya, Ward No.-5, P.O.- Haldiya P.S.- Simraha, District- Araria.
4. Gunja Kumari D/o Sitaram Yadav, R/o Village- Nakta Kala, P.O.-Bihari, P.S.-Palasi, District- Araria.
5. Anju Kumari D/o-Bindeshwari Mandal, R/o Village- Raghunathpur (Daxin), Ward no.-6, P.O.-Raghunathpur (Daxin), P.S. Bhargama, District- Araria.
6. Saroj Suman D/o- Satnarayan Sah, R/o Village- Pipra, Ward No.-05, P.O.- Pipra, P.S.- Banmankhi, District- Purnea.
7. Munni Devi D/o- Bikash Bishwas, R/o Village- Bokantri, Ward No.-05, P.O.- Bhirbhiri, P.S.-Sikti, District- Araria.

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8. Mina Devi D/o Madan Lal Biswas, R/o Village- Charni Yadav Tola, Ward No.-01, P.O.- Bochi, P.S.- Tarabari, District- Araria.
9. Sayra Sultana D/o Md. Noor Alam, R/o Village- Durgapur, Ward No.-7 P.O.- Mohni. P.S.-Bausi, District- Araria.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna, through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council For Education Research and Training, Bihar, Mahendru, Patna, through its Director.
8. The Director, State Council For Education Research and Training, Bihar, Patna.
9. The District Magistrate, Araria, District- Araria.
10. The District Education Officer, Araria, District- Araria.
11. The District Programme Officer, Establishment (Education), Araria, District- Araria.
12. Bina Devi D/o- Pitambar Choudhary, R/o Village-Dedhua, Ward No.-08, P.O.- Bardaha, P.S.-Bardaha, District- Araria.

... ... Respondent/s

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with

Letters Patent Appeal No. 769 of 2022
In
Civil Writ Jurisdiction Case No.2981 of 2021

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1. Naghma Khatoon Wife of Late Rahmatullah, R/o Mohalla- New Karimganj, P.S.- Civil Line, District- Gaya.
2. Sanjeet Kumar S/o Late Bisheshwar Prasad, R/o Village- Erki Tola Madarpur, P.S.- Jehanabad, District- Jehanabad.
3. Sanjay Kumar Das S/o Ram Pyare Das, R/o Village - Maya Bigha, p.S.- Ghoshi, District- Jehanabad.
4. Sunita Kumari W/o Late Gorakh Nath Singh, R/o Village and P.O.- Bandhuganj, P.S.- Ghoshi, District- Jehanabad.
5. Miss. Nilu W/o Md. Kaisar Ali Ansari, R/o Village- Koiri Bigha, P.S.- Hulasganj, District- Jehanabad.
6. Kanchan Kumari W/o Sri Pankaj Kumar, R/o Village and P.O.- Kachnawan, P.S.- Makhdumpur, District- Jehanabad.

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7. Jamila Azmi W/o Md. Moin, R/o village- Gudru, P.S.- Islampur, District- Nalanda.
8. Seema Kumari W/o Satish Kumar, R/o Mohalla- Uta Purvi Gali, P.O.and P.S. and District- Jehanabad.
9. Krishna Murari S/o Late Kailash Ram, Resident of Village- Gangepur, P.S.- Kurtha, District- Jehanabad.
10. Shobhi Kumari W/o Sri Ravi Bhushan Kumar, Resident of Village- Keur, P.S.- Hulasganj, District- Jehanabad.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna, through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council For Education Research and Training, Bihar, Mahendru, Patna, through its Director.
8. The Director, State Council For Education Research and Training, Bihar, Patna.
9. The District Magistrate, Jehanabad, District- Jehanabad.
10. The District Education Officer, Jehanabad, District- Jehanabad.
11. The District Programme Officer, Establishment (Education), Jehanabad, District- Jehanabad.
12. The Block Education Officer Kako, Block- Kako, District- Jehanabad.
13. The Panchayat Secretary Kako West, Block- Kako, District- Jehanabad.
14. Rashida Bano D/o Md. Shafique, R/o Mohalla-Piyari Mahala, P.O. and P.S. and District- Jehanabad.
15. Rekha Kumari Wife of Manoj Kumar Akela, R/o Village- Gitu Bigha, P.O.- Bandhuganj, P.S.- Ghoshi, District- Jehanabad.
16. Dharmendra Kumar S/o Chandradeep Prasad, R/o Village- Dawthu, P.S.- Hulasganj, District- Jehanabad.
17. Ismat Ara W/o Saiyad Anwar Karim, R/o Mohalla- Sultanganj Baxaria Tola, P.O.- Mahendru, P.S.- Sultanganj, District- Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 771 of 2022
In
Civil Writ Jurisdiction Case No.6742 of 2021

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1. Amir Raza S/o Late Md. Mustakim R/o- Mohalla- Bedutola, P.S.-Thawe, Distirct- Gopalganj.
2. Kiran Kumari, W/o Kirtayanand Singh R/o of Sariya Ward No.4, P.S.-Gopalganj, District- Gopalganj.
3. Bibha Devi @ Bibha Kumari, W/o Late Alok Kumar Singh R/o-264A, Behind Hotel Laxmi, Sariya Ward No.-5, P.S. Kuchaikot, District-Gopalganj.
4. Sabita Kumari, D/o Birendra Rai R/o Village- Mairwakaran, P.S.-Kuchaikot, Disrict- Gopalganj
5. Garima Kumari, W/o Abhijit R/o Baliwan Raimal, P.S.-Bisambharpur, District- Gopalganj.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Human Resources Department New Delhi.
2. The Additional Secretary, Ministry of Human Resoures New Delhi
3. The Secretary, Department of School Education and Literacy Ministry, the Human Resources Department, Govt. of Bihar, Sastri Bhawan, New Delhi.
4. The State of Bihar, through the Principal Secretary, Education Department, Govt. of Bihar, Patna.
5. The Principal Secretary, Education Department, Govt. of Bihar, Patna.
6. The Director Primary Education Department, Govt. of Bihar, Patna.
7. The District Education Officer, Gopalganj.
8. The District Programme Officer, Gopalganj.
9. The Block Education Officer, Thawe, Gopalganj.
10. The Block Education Officer, Baikunthpur, Gopalganj.
11. The Block Education Officer, Gopalganj.
12. The Block Education Officer, Kuchaikot.

... ... Respondent/s

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with

Letters Patent Appeal No. 773 of 2022
In
Civil Writ Jurisdiction Case No.3997 of 2021

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1. Sultana Khatoon D/o Habibur Rahman R/o Village-Balrampur, P.S.-Amdabad, District-Katihar.
2. Hena Ara, W/o Mahafuj Alam R/o Village-Ghasiya Ghar, P.S.-Amdabad, District-Katihar.
3. Krishna Deo Mandal S/o Premlal Mandal R/o Village-Panikamla, P.S.-Amdabad, District-Katihar.

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4. Md. Akhtar S/o Abdul Mannan, R/o Village-Amirabad Katakosh, P.S.-Manihari, District-Katihar.
5. Bijli Khatoon W/o Late Hasiboor Rahman R/o Village-Dhamikol, P.S.-Azamanagar, District-Katihar.

... ... Appellant/s

Versus

1. The Union of India represented through the Secreary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secrerary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director,
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The State of Bihar through the principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The Bihar School Examination Board, Patna through its Secretary.
11. The Chairman, Bihar School Examination Board, Patna.
12. The Secretary, Bihar School Examination Board, Patna
13. The State Council for Education Research and Training, Bihar, Mahendru, Patna through its Director.
14. The Director, State Council for Education Research and Training, Bihar, Patna.
15. The District Magistrate, Katihar, District-Katihar.
16. The District Education Officer, Katihar, District-Katihar.
17. The District Programme Officer, Establishment (Education), Katihar, District-Katihar.
18. Sita Kumari W/o Anil Kapur R/o Village-Kajha Kothi, Hatbari, P.S.-K. Nagar, District-Patna.
19. Rajesh Paswan S/o Late Umesh Paswan R/o Village-Saidpur, P.S.-Gopalpur, District-Bhagalpur.
20. Husn Ara, W/o Md. Azad, R/o Village-Baidhnathpur, P.S.-Amdabad, District-Katihar.
21. Tabsera Khatoon, W/o Tabrej Ali, R/o Village-Baidhnathpur, P.S.-Amdabad,

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District-Katihar.

... ... Respondent/s

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with

Letters Patent Appeal No. 774 of 2022
In
Civil Writ Jurisdiction Case No.12091 of 2021

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1. Reyasat Husain S/o Abdul Gaffar, R/o Village- Gohin, P.O.- Baraw Kala, P.S.- Darihat, District- Rohtas.at Sasaram.
2. Aayesha Khatoon w/o Daud Ali, R/o Village-Karup English, P.O.-Karup Itwa, P.S.-Karakat, District-Rohtas at Sasaram.
3. Santosh Kumar S/o Anirudh Paswan, R/o Village-Biro, P.O.-Piyan, P.S.-Kudra, Biro, District-kaimur at Bhabhua.
4. Md. Imamuddin Barkati S/o Abdul Rahim, R/o Village-Basawan Kala, P.S.-Sikroul, District-Buxar.
5. Rita Devi W/o Rama Shankar Tiwari, R/o Village-Tekenpura, P.O.-Kusumhara, P.S.-Suryapura, District-Rohtas at Sasaram.
6. Kashi Nath Singh S/o Jagnath Singh, R/o Village and P.O.-Basadiha, P.S.-Dinara, District-Rohtas at Sasaram.
7. Kusum Kumari W/o Pramod Kumar Singh, R/o Village-Panditpura, P.O.-Akodha, P.S.-Dinara, District-Rohtas at Sasaram.
8. Rita Kumari W/o Kameshvar Paswan, R/o Village Dharmpura, P.O.-Mujradh, P.S.-Arang, District-Rohtas at Sasaram
9. Shahina Jamal W/o Md. Zakir Husain, R/o Village-brahimpur, P.O. and P.S.-Kachhwan, District-Rohtas at Sasaram.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Ministry of Human Resources, Govt. of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Govt. of India, Central Secretariat, New Delhi.
3. The National Council of Teacher Education, New Delhi represented through its Director.
4. The Director, National Council of Teacher Education, New Delhi.
5. The Regional Director, National Council of teacher Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali, Bhuvneshwar Orissa.
6. The State of Bihar Through the Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Director, Primary Education, Government of Bihar, Patna.
9. The District Magistrate, Rohtas, District-Rohtas at Sasaram.

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10. The District Education Officer, Rohtas, Dstrict-Rohtas at Sasaram.
11. The District Programme Officer, Establishment (Education), Rohtas, District-Rohtas at Sasaram.
12. The Bihar School Examination Board, through its Secretary, Budh Marg, Patna.
13. The Chairman, Bihar School Examination Board, Budh Marg, Patna.
14. The Secretary, Bihar School Examination Board, Budh Marg. Patna.
15. The Bihar State Council of Educational Research and Training, Mahendru, Patna, through its Director.
16. The Director, Bihar State Council of Educational Research and Training, Mahendru, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 776 of 2022
In
Civil Writ Jurisdiction Case No.4594 of 2021

==========

Subi Parween W/o Md. Shahid Ansari, R/o Village-Gurhi, Ward No.-9, P.S.-Kasba, District- Purnea, presently posted as Urdu Panchayat Teacher in Primary School Telangi, Block-Falka, District-Katihar.

... ... Appellant/s

Versus

1. The Union of India Represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director,
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The District Magistrate, Katihar, District- Katihar.
11. The District Education Officer, Katihar, District- Katihar.

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12. The District Programme Officer, Establishment (Education), Katihar, District- Katihar.
13. The Block Development Officer, Falka, District- Katihar.
14. The Block Education Officer, Falka, District- Katihar.
15. The Panchayat Secretary, Gram Panchayat Raj-Pir Mokam, Block-Falka, District-Katihar.
16. Majeeda Khatun Wife of Abdur Rahman, Resident of Village and P.O.- Bhawnath Nagar, Hasimpur, Block and P.S.-Barari, District-Katihar.

... ... Respondent/s

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with

Letters Patent Appeal No. 778 of 2022
In
Civil Writ Jurisdiction Case No.20946 of 2021

==========

Madan Chaturvedi S/o Late Triyogi Chaturvedi, R/o Village - Shahbajpur, P.S. - Mohaniya, District - Kaimur at Bhabhua, at present posted as Block Teacher, Government Middle School Shahbajpur, Block and P.S. - Mohania, District - Kaimur at Bhabhua.

... ... Appellant/s

Versus

1. The State of Bihar through the Additional Chief Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna, through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council For Education Research and Training, Bihar, Mahendru, Patna, through its Director.
8. The Director, State Council For Education Research and Training, Bihar, Patna.
9. The District Magistrate Kaimur, District - Kaimur at Bhabhua.
10. The District Education Officer Kaimur, District - Kaimur at Bhabhua.
11. The District Programme Officer Establishment (Education), Kaimur, District - Kaimur at Bhabhua.
12. The Block Development Officer-Mohania, District - Kaimur at Bhabhua.
13. The Block Education Officer, Maohania, District - Kaimur at Bhabhua.

... ... Respondent/s

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with

WEB COPY

Letters Patent Appeal No. 779 of 2022
In
Civil Writ Jurisdiction Case No.13182 of 2021

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1. Sadaf Tabassum W/o Md. Aftab, R/o Village-Daranagar, P.S.-Nauhatta, District-Rohtas at Sasaram.
2. Noor Jahan Khatoon, W/o Esmail Ansari, R/o Village-Kadwan, P.S. Nokha, District Rohtas.
3. Hasrun Nisha, W/o Touhid Ansari, R/o Village-Rajandih, P.S. Rajpur, District Rohtas.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Ministry of Human Resources, Govt. of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Govt. of India, Central Secretariat, New Delhi.
3. The National Council of Teacher Education New Delhi represented through its Director.
4. The Director, National Council of Teacher Education, New Delhi.
5. The Regional Director, National Council of Teacher Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali, Bhuvneshwar, Orissa.
6. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Director, Primary Education, Government of Bihar, Patna.
9. The District Magistrate, Rohtas, District-Rohtas at Sasaram.
10. The District Education Officer, Rohtas, District-Rohtas at Sasaram.
11. The District Programme Officer, Establishmnet (Education), Rohtas, District-Rohtas at Sasaram.
12. The Bihar School Examination Board through its Scretary, Budh Marg, Patna.
13. The Chairman, Bihar School Examination Board, Budh Marg, Patna.
14. The Secretary, Bihar School Examination Board, Budh Marg, Patna.
15. The Bihar State Council of Educational Research and Training, Mahendru, Patna through its Director.
16. The Director, Bihar State Council of Educational Research and Training, Mahendru, Patna.
17. Puspa Devi W/o Kripa Sagar Sah, R/o Village-Jamua, P.O. and P.S. and Distt.-Rohtas.
18. Md. Tauhid Husain, S/o Shekh Gulam Mohammad, R/o Village-Naudiha, P.O.-Daranagar, P.S.-Nauhatta, District-Rohtas.
19. Manju Kumari W/o Munna Singh, R/o Village-Helha, P.O.-Daidahan, P.S.-

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Dinara, District-Rohtas at Sasaram.

20. Shanti Kumari, W/o Suryanath Ram, R/o Village-Haria, P.O.-Mahuari, P.S.-Bhabua, District-Kaimur at Bhabua.

21. Kumari Reeta Singh, W/o Brajesh Kumar Singh, R/o Village-Bharkuria, P.S.-Darihat, District-Rohtas.

22. Ved Prakash Chaudhary, s/o Late Jitendre Nath Chaudhary, R/o Village-Baligaon, P.O.-Rajandih, P.S.-Rajpur, District-Rohtas.

23. Kumari Hema Sankar Prasad, R/o at S/F Colony, Rattu Bigha, Ahibaranpur, Dalmianagar, P.S.-Dehri on Sone, District-Rohtas.

... ... Respondent/s

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with

Letters Patent Appeal No. 782 of 2022
In
Civil Writ Jurisdiction Case No.4891 of 2021

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1. Md. Nier Rahman Son of Late Md. Shafiqur Rahman Resident of Ward No. 7, Haque Villa, Gaibandhi Tola Pokhariya, P.S.- Phenhara, District - East Champaran at Motihari.

2. Saket Bihari, Son of Late Arun Kumar Thakur Resident of Village - Phulwariya, P.O. Kumhrar, P.S. Phenhara, District - East Champaran at Motihari.

3. Savita Kumari, Wife of Sambhu Gupta Resident of Ward No. 9, Janarh, P.S. - Benipur, District -Muzaffarpur.

4. Raj Kapoor Kumar, Son of Late Ravindra Prasad Resident of Village-Hiramani, P.O. Mathiya Vrat, P.S. - Chhauradano, District - East Champaran at Motihari.

5. Alok Kumar Pandey, Son of Late Rajdeo Pandey Resident of Village and P.O. - Bankatawa, P.S. - Paharpur, District - East Champaran at Motihari.

6. Dharmraj Kumar, Son of Late Ram Balak Prasad Resident of Village and P.O. - Phulwariya, P.S. Sugauli, District - East Champaran.

7. Pankaj Kumar, Son of Late Ramekbal Das Resident of Village - Bariyadih, P.S. - Harsidhi, District - East Champaran at Motihari.

8. Sifatullah, Son of Late Wasi Ahmad Resident of Village - Bhdiharwa, P.O. - Chainpur, P.S. Ramgarhwa, District - East Champaran at Motihari.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.

2. The Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.

3. The Director, Primary Education, Education Department, Govt. of Bihar, New Secretariat, Patna.

4. The District Education Officer, East Champaran at Motihari.

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5. The District Programme Officer (Establishment), East Champaran at Motihari.

... ... Respondent/s

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with

Letters Patent Appeal No. 785 of 2022
In
Civil Writ Jurisdiction Case No.1940 of 2022

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Seema Lal Wife of Sri Arun Kumar Srivastava, Resident of Baswariya, Ward No. 26, Near Santawan Baba Mandir, Bettiah, P.S. - Bettiah, District - West Champaran.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director, Primary Education, Education Department, Govt. of Bihar, New Secretariat, Patna.
3. The District Education Officer, West Champaran.
4. The District Programme Officer (Establishment), West Champaran.
5. The Block Development Officer, Chapatia, Bettiah, West Champaran.
6. The Block Education Officer, Chanpatia, Bettiah, West Champaran.

... ... Respondent/s

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with

Letters Patent Appeal No. 786 of 2022
In
Civil Writ Jurisdiction Case No.5860 of 2021

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Saroj Kumari Wife of Sri Suresh Kumar, Village - Baraki Murarl, P.O. - Bhadasara, P.S. - Pali, District - Jehanabad.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Human Resources Development Department, Government of India, New Delhi.
2. The Secretary, Human Resources Development Department, Government of India, New Delhi.
3. The Additional Secretary, Human Resources Development Department, Government of India, New Delhi.
4. The Secretary Department of School Education and Literacy, Ministry of Human Resources Development, Government of India, Shastri Bhawan, New Delhi.
5. The State of Bihar through the Principal Secretary Human Resources Development, Government of Bihar, Patna.

WEB COPY

6. The Principal Secretary Human Resources Development, Government of Bihar, Patna.
7. The Director, Primary Education, Human Resources Development Department, Government of Bihar, Patna.
8. The District Officer (District Magistrate), District - Jehanabad.
9. The District Programme Officer (D.P.O.) District - Jehanabad.
10. The District Education Officer (D.E.O.), District - Jehanabad.
11. The Block Development Officer, Block - Kako, District - Jehanabad.
12. The Block Education Officer (BEO), Block - Kako, District - Jehanabad.

... ... Respondent/s

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with

Letters Patent Appeal No. 787 of 2022
In
Civil Writ Jurisdiction Case No.6619 of 2021

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1. Kumari Rubi Wife of Ajay Paswan, Resident of Village and Post Office - Dumri, Police Station - Govindpur, District - Nawdah Presently Posted as Panchayat Teacher in Primary School, Karanpur, Anchal - Roh, District - Nawada.
2. Asha Sharma, Wife of Sunil Thakur, Resident of Village Singhna Post Office - Rupow, Police Station and Block - Rupow, District Nawdah Presently Posted as Panchayat Teacher in Primary School, Rupow (Saosrit) District - Nawada.
3. Sarita Kumari, Wife of Vimal Kumar, Resident of Village and Post Office - Kumar, Police Station - Sikandra, District - Jamui, Presently Posted as Block Teacher in Upgraded Middle School, Bajitpur, Pakribarawan, District- Nawada.
4. Ranju Kuamri, Wife of Prabhat Kumar, Resident of Rabio Beldari, Post Office - Bargaon, Police Station and Block - Sirdala, District - Nawdah Presently Posted as Panchayat Teacher in Primary School, Berri, Block - Sirdala, District - Nawada.
5. Ranjana Kumari, Wife of Bharat Prasad Resident of Village Kasiadih, Post Office and Police Station Sirdala, District - Nawdah Presently Posted as Panchayat Teacher in Primary School, Kewal, Anchal - Sirdala, District - Nawada.
6. Anita Singh, Daughter of Banaras Singh, Resident of Village and Post Office - Paharpur, Police Station - Akbarpur, District - Nawdah Presently Posted as Panchayat Teacher in Primary School, Dayaligbigha, Block - Nardiganj, District - Nawada.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Department of Education, Government of Bihar, Patna.
2. The Director, Primary Education, Bihar, Patna.

WEB COPY

3. The District Education Officer, Nawadah.
4. The District Programme Officer, (Estab), Nawadah.
5. The Director, Distance Education Directorate, State Council of Educational Research and Training (SCERT), Mahendru, Patna - 6.
6. The Bihar School Examination Board through its Secretary having its Office at Sinha Library Road, Patna.
7. The Chairman, Bihar School Examination Board, Bihar, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 788 of 2022
In
Civil Writ Jurisdiction Case No.3417 of 2021

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1. Abul Kalam Son of Nabi Hasan Ansari Residing at Semri, Bhawanipur, P.s.- Nawalpur, Dist.- West Champaran. presently posted at Primary School, Sivarajpur, Yogapatti, Bettiah.
2. Saghira Khatoon Wife of Md. Rafiqu, Residing at- Dargah Mahalla, P.S.- Bettiah town, Dist.- West Champaran. Presently posted at- Utkarmit High School, Bathna, Bairiya, Bettiah.
3. Ayeesha Begum Wife of Ali Hussain Ansari, Residing at- Jagdispur, P.S.- Jagdispur, Dist.- West Champaran. Presently posted at- Primary School, Khan Tola Majharea Shekh, Majhaulia, Bettiah.
4. Gulsaj Begum wife of ANwar Ahmad, Residing at- Beldari, P.S.- Mufassil, Dist.- West Champaran. Presently posted at- Primary School, Nayabasti, Shanichri, Yogapatti, Bettiah.
5. Nooruddin Son of Sarajul Haque, Residing at- Dihidhabelwa, P.S.- Yogapatti, Dist.- West Champaran. Presently posted at- Utkarmit Middle School, Nankhar dakshin, Yogapatti, Bettiah.
6. Nasima Parween Wife of Mohamad Sajjad, Residing at- Ujjain Tola, P.S.- Nawalpur, Dist.- West Champaran. Presently posted at- Primary School, Hardiya West, Barwat Sena, Bettiah.
7. Safina Khatoon wife of Saheb Ansari, Residing at- Semari Bhawanipur, P.S.- Nawalpur Yogapatti, Dist.- West Champaran. Presently posted at- Middle School, Piprahiya, Yogapatti, Bettiah.
8. Sajda Khatoon Wfie of Anwar Ansari, Residing at- Noniyar Tola, Bettiah, P.S.- Bettiah town, Dist.- West Champaran. Presently posted at- Primary School, Bhawanipur Barai tola, Yogapatti.
9. Mehrun Nesha Wife of SK Shamsul Hoda, Residing at- Daraul, P.S.- Matiyariya, Dist.- West Champaran. Presently posted at- Utkarmit Middle School, Daraul, Gaunaha, Bettiah.
10. Moqueem Akhter Son of Amiruddin, Residing at- Tamkuhi, P.S.- Chautarwa, Dist.- West Champaran. Presently posted at- Primary Schools, Murli Hindi, Bagha-1, Bettiah.
11. Shabnam Parween wife of Jamir Anwar Residing at- Raybari Mahuawa,

WEB COPY

P.S.- Chautarwa, Dist.- West Champaran. Presently posted at- Primary School, Bathna, Raybari Mahuawa Urdu Balak, Bagha-1, Bettiah.

12. Tarannum Begum Wife of Safiurrahman, Residing at- Raybari, Mahuawa, P.S.- Chautarwa, Dist.- West Champaran. Presently posted at- Utkarmit Middle School, Bhulahwa Urdu, Bagha-1,, Bettiah.

13. Aaesha Khatoon Wife of Zakir Hussain, Residing at- Santpur, P.S.- Nautan, Dist.- West Champaran. Presently posted at- Primary School, Santpur Urdu Balak, Nautan, Bettiah.

14. Shagufta Khatoon Wife of Mohammad Salim, Residing at- Santpur, P.S.- Nautan, Dist.- West Champaran. Presently posted at- Utkarmit Middle School, Balua, Gahiri, Nautan, Bettiah.

15. Sangita Devi Wife of Madhaw Kishor Upadhyay, Residing at- Dular Patti, P.S.- Lauriya, Dist.- West Champaran. Presently posted at- Primary School, Laxhmipur, Yogapatti, Bettiah.

16. Sharda Devi Wife of Manoj Baitha, Residing at- Hiramni Bazar, P.S.- Chawda Danav, Dist.- East Champaran. Presently posted at- Primary School, Prushottampur Hindi, Chawda Danav, Motihari.

17. Seema Devi Wife of Kailash Sahani, Residing at- Sareya Khurd, P.S.- Harsidhi, Dist.- East Champaran. Presently posted at- Utkarmit Middle School, Lauriya, SC, Harsidhi, Motihari.

18. Rekha Kumari Wife of Ashok Ram, Residing at- Pokhra, P.S.- Kotwa, Dist.- East Champaran. Presently posted at- N. Primary School, Pokhra, Kotwa, Motihari.

19. Umrawati Devi Wife of Nagendra Ram, Residing at- Awaraiya Tiwari Tola, P.S.- Bettiah Town, Dist.- West Champaran. Presently posted at- Primary School, Ojha Mathiya, Majhualiya, Bettiah.

20. Afsana Khatoon Daughter of Late Abdul Wahid, Residing at- Ratanmala, P.S.- Bagha-1, Dist.- West Champaran. Presently posted at- Primary School, Godiyapatti, Bagha-1.

21. Punam Devi Wife of Rohit Kumar Thakur, Residing at- Mansha Dube, Patkhauli, P.S.- Bairiya, Dist.- West Champaran. Presently posted at- Primary School, Shyampur Kotraha, Nautan, Bettiah.

22. Tarannum Saba Wife of Md. Mozammil Ansari, Residing at- Mahabir Pur, P.S.- Yogapatti, Dist.- West Champaran. Presently posted at- Utkarmit Middle School, Baghi, Yogapatti, Bettiah.

23. Israt Jahan Wife of Zakir Hussain, Residing at- Sitapur, Bluwa, P.S.- Shikarpur, Dist.- West Champaran. Presently posted at- Middle School, Manwa Parsi, Narkatiyaganj, Bettiah.

... ... Appellant/s

Versus

1. The State of Bihar through the Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.

2. The Director, Primary Education, Education Department, Govt. of Bihar, Patna.

3. The Regional Deputy Director, Education Department, Muzaffarpur.

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4. The District Education Officer, West Champaran, Bettiah.
5. The District Programme Officer, Establishment, West Champaran, Bettiah.
6. The District Education Officer, East Champaran, Motihari.
7. The Bihar School Examination Board, Patna through its Chairman.
8. The Secretary of the Bihar School Examination Board, Patna.
9. The Controller of Examination, Bihar School Examination Board, Patna.
10. Nasima Khatoon Daughter of Md. Alauddin Residing at- Mohammad Nagar, Bettiah, P.S.- Town, DIst- West Champaran. Presently posted at- Primary School, Sirisiya Kilon, Bairiya, Bettiah.
11. Kumari Asha Wfie of Sanjay Kumar Residing at Haiapur, P.S.- Gopalganj, Dist- Gopalganj. Presently posted at Primary School, Dhunipati Bhitha, Gopalganj.
12. Suganti Wife of Prabhunath Ram, Residing at- Thakaraha, P.S.- Thakaraha, Dist. - West Champaran.. Presently posted at Middle School, Thakaraha Kannya, Thakaraha, Bettiah.
13. Seema Singh Wife of Ajay Kumar Singh, Residing at Kathahan, P.S.- Dhanha, Dist- West Champaran. presently Posted at Utkarmit Middle School, Daunaha, Block Madhubani, Bettiah.
14. Chetna Singh Wife of Upendra Singh, Residing at Shiorajpur, P.S.- Nautan, Dist.- West Champaran. Presently posted at Utkarmit Middle School, Shioraj Pur, Nautan, Bettiah.
15. Shabana Parween Wife of Mokarbin Ansari, Residing at Inarwabhar, P.S.- Paharpur, Dist.- East Champaran. Presently posted at Primary School, Anmol Rautke Tola, Pahadpur, Motihari.

... ... Respondent/s

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with

Letters Patent Appeal No. 789 of 2022
In
Civil Writ Jurisdiction Case No.14884 of 2021

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Dropadi Kumari w/o Umesh Mandal, D/o Devendra Mandal, R/o Village- Kendih Charghara, P.S.- Khaira, District- Jamui. At Present working as Block Teacher at Government Upgraded Middle School, Mahuli, Block- Giddhaur, District- Jamui.

... ... Appellant/s

Versus

1. The State of Bihar through the Additional Chief Secretary, Education Depatment Government of Bihar, Patna.
2. The Principal Secretary, Education Department Government of Bihar, Patna.
3. The Director, Primary Education, Education Department Government of Bihar, Patna.
4. The District Magistrate, Jamui, District- Jamui.
5. The District Education Officer, Jamui, District- Jamui.

WEB COPY

6. The District Programme Officer, Establishment (Education), Jamui, District-Jamui.
7. The Block Development Officer-cum-Secrertary, Block Teacher Employment Unit, Gidhaur, District- Jamui.
8. The Block Education Officer, Gidhaur, District- Jamui.

... ... Respondent/s

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with

Letters Patent Appeal No. 792 of 2022
In
Civil Writ Jurisdiction Case No.6209 of 2021

==========

Priti Sinha Wife of Sri Manish Kumar Resident of Village-Parshurampur, Surangapur Jehanabad, P.S.-Jehanabad, District-Jehanabad.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Human Resources Development Department, Government of India, New Delhi.
2. The Secretary, Human Resources Development Department, Government of India, New Delhi.
3. The Additional Secretary, Human Resources Development, Department, Government of India, New Delhi.
4. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, Government of India, Shastri Bhawan, New Delhi.
5. The State of Bihar through the Principal Secretary, Human Resources Development, Government of Bihar, Patna.
6. The Principal Secretary, Human Resources Development, Government of Bihar, Patna.
7. The Director, Primary Education, Human Resources Development Department, Government of Bihar, Patna.
8. The District Officer (District Magistrate), District-Jehanabad.
9. The District Programme Officer (D.P.O.), District-Jehanabad.
10. The District Education Officer (D.E.O.), District- Jehanabad.
11. The Block Development Officer, Block- Kako, District- Jehanabad.
12. The Block Education Officer (B.E.O.), Block- Kako, District- Jehanabad.
13. Pawan Kumar Son of Mahendra Prasad Resident of Mustafabad, District-Gaya, At Present Parshurampur Surungpur, P.S.-Jehanabad, District-Jehanabad.

... ... Respondent/s

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with

WEB COPY

Letters Patent Appeal No. 794 of 2022
In
Civil Writ Jurisdiction Case No.3308 of 2021

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1. Diwakar Kumar Singh Son of Ramchandra Singh, Resident of Village- Jaya, P.S.- Gaighat, District- Muzaffarpur, Posted as Panchayat Teacher Govt. Middle School Jaya, P.S.- Gaighat, District- Muzaffarpur.
2. Ranjeet Kumar, Son of Ram Babu Rai, Resident of Village- Loma, P.S.- Gaighat, District- Muzaffarour, Posted as Panchayat Teacher at U.M.S. Loma, Gaighat, Muzaffarpur.

... ... Appellant/s

Versus

1. The State of Bihar through the Chief Secretary, Govt. of Bihar, Patna.
2. The Chief Secretary, Govt. of Bihar, Patna.
3. The Bihar School Examination Board through its Chairman, Patna, Bihar.
4. The Chairman, Bihar School Examination Board, Patna, Bihar.
5. The Secretary, Bihar School Examination Board.
6. The Director, Primary Education Department, Govt. of Bihar, Patna.
7. The Dist. Education Officer, Darbhanga.
8. The Dist. Education Officer, Muzaffarpur.
9. The Dist. Programme Officer (Estb.), Darbhanga.
10. The Dist. Programme Officer (Estb.), Muzaffarpur.
11. Surendra Kumar Suman S/o Harekrishna Yadav Resident of Village- Havidih Barkati, P.S.- Bahari, Dist- Darbhanga, Posted as Panchayat Teacher at Primary School Baheri, Darbhanga.
12. Ganesh Thakur S/o Late Ram Narayan Thakur Resident of Village- Baheri, P.S.- Baheri, Dist- Darbhanga, Posted as Panchayat Teacher at Primary School Kumrahdih, Darbhanga.
13. Ajay Kumar Paswan S/o Sitaram Paswan Resident of Village- Lakshmipur, P.O.- Jorja, P.S.- Baheri, Dist- Darbhanga, Posted as Panchayat Teacher at Primary School Kumradih, Darbhanga.
14. Sunita Kumari W/o Ajit Kumar Resident of Village- Kothara, P.S.- Baheri, Dist- Darbhanga, Posted as Panchayat Teacher at Primary School Badhwa, Darbhanga.
15. Anil Kumar Bharti Anil Kumar Bharti Resident of Village- Banmana, P.O.- Lalpur Shiv Ram, P.S.- Baheri, Dist- Darbhanga, Posted as Panchayat Teacher U.M.S. Navtoliya, Bitholi.
16. Ashok Kumar S/o Rameshwar Prasad Singh Resident of Village- Akhatwara, P.O.- Bhatora, P.S.- Hathori, Dist- Samastipur, Posted as Prakhand Teacher U.M.S. Baheri, Darbhanga.
17. Raj Kishore Mandal S/o Ramdev Mandal Resident of Village- Akhatwara (Barahkurwa), P.O.- Bhatura, P.S.- Hathori, Dist- Samastipur, Posted as Panchayat Teacher at Primary School Dohatnarayan, P.S.- Baheri, Darbhanga.

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... ... Respondent/s

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with

Letters Patent Appeal No. 795 of 2022
In
Civil Writ Jurisdiction Case No.2556 of 2021

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1. Ranjeet Kumar Son of Sri Jay Shankar Prasad Singh, Resident of Village- Biku, P.O. and P.S.- Nardiganj, District- Nawada.
2. Nishat Praveen @ Neshat Parween, daughter of Md. Samsuddin, Resident of Village- Bhatbigaha, P.O.- G.B. Kendua, P.S.- Sirdala, District- Nawada.
3. Hassan Imam, Son of Mahmood Hasan, Resident of Kamalpur, Ansar Nagar, P.O., P.S. and District- Nawada.
4. Jeetendra Chaudhary Son of Baidyanath Chaudhary, Resident of Village- Bhola Bigha, P.O.- Shadipur, P.S. Mufassil, District- Nawada.
5. Shankar Kumar, Son of Rajendra Ravidas, Resident of Village- Laund, P.O.- Laund, P.S.- Sirdala, District- Nawada.
6. Alka Kumari, Daughter of Sri Bisdhundeo Prasad, Resident of Village- Musi, P.O. and P.S.- Makhdoompur, District- Jahanabad.
7. Md. Farrukh Azzaz Mustafa, Son of Gulam Mustafa, Resident of Muslim Road, Gondapur, Nawada, P.O., P.S. and District- Nawada.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
3. The Director, Primary Education, Education Department, Govt. of Bihar, New Secretariat, Patna.
4. The District Education Officer, Nawada.
5. The District Programme Officer (Establishment), Nawada.

... ... Respondent/s

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with

Letters Patent Appeal No. 797 of 2022
In
Civil Writ Jurisdiction Case No.2816 of 2021

==========

1. Abhay Kumar Son of Late Umesh Prasad Singh Resident of Village-Narauli, P.O.-Loundh, P.S.-Sirdala, District-Nawada.
2. Purushottam Kumar Son of Late Vijay Kumar @ Vijay Prasad Resident of Village and P.O.- Bargawn, P.S- Sirdala, District- Nawada.
3. Suman Kumar Son of Late Jay Nath Ram Resident of Village and P.O.- Fatehpur, P.S.- Akbarpur, District- Nawada.

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4. Augst Kumar Gauraw Son of Late Pramod Prasad Pandit Resident of Village- Sirauni, P.O. and P.S.- Kawakol, District- Nawada.
5. Pankaj Ravidas Son of Sri Devendra Ravidas Resident of Village- Gulni, P.S.- Pakri Verma, District- Nawada.
6. Anita Kumari Wife of Anil Kumar Resident of Village and P.O.- Gondapur, P.S. and District- Nawada.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
3. The Director, Primary Education, Education Department, Govt. of Bihar, New Secretariat, Patna.
4. The District Education Officer, Nawada.
5. The District Programme Officer (Establishment), Nawada.
6. Dinesh Sharma Son of Sri Jagdish Sharma Resident of Village-Pratappur Khalsa, P.O.-Maharama, P.S.-Roh, District-Nawada.
7. Navin Kumar Son of Sri Asheshwar Singh Resident of Village-Velu Bigha, P.S.-Hisua, District-Nawada.

... ... Respondent/s

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with

Letters Patent Appeal No. 798 of 2022
In
Civil Writ Jurisdiction Case No.12182 of 2021

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1. Sanjeet Lal S/o Krishna Prasad Shah R/o Vill. Hospital Road Masaurhi, P.O. and P.S. Masaurhi, Dist. Patna.
2. Radhika Kumari W/o Sahendra Prasad R/o Vill. Majhauli, P.O. Rastnagraha, P.S. Dhanarua, District Patna.
3. Sushila Kumari W/o Balbir Chaudhary R/o Vill. Badiha, P.O. Bijapura, P.S. Dhanarua, District Patna.
4. Kumari Anju Sinha D/o Ganga Bihsnu Prasad R/o Vill. Lahsuna, P.O.- Lahsuna, P.S. Masaurhi, District- Patna.
5. Dharmendra Kumar S/o Rampati Paswan R/o Vill Bairamchak, P.O. Nadaul, P.S. Masaurhi, District Patna,
6. Premlata Sinha W/o Rajesh Kumar Shukla, R/o Vill. Vijaypura, P.O. Dhnaurua, P.S. Dhanaura, District Patna.
7. Kumari Pinki Bharti W/o Rajiv Kumar R/o Vill. Shivaji Nagar, Satisthan, P.O. and P.S. Masaurhi, District-Patna.
8. Sunita Kumari W/o Diwakar Prasad R/o Vill Baribigha, P.O. Nadaul, P.S. Masaurhi, District-Patna.

WEB COPY

9. Manju Kumari D/o Raja Ram Prasad R/ Vill and P.O. Dahaj Bigha, P.S. Hilsa, District Nalanda.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Patna.
4. The District Education Officer, Patna.
5. The District Programme Officer (Establishment), Patna.
6. he Block Development Officer, Dhanarua, Patna.
7. The Block Education Officer, Dhanarua, Patna.
8. The Director, State Council of Education Research and Training (SCERT) Mahandru Patna.
9. The Secretary, Bihar School Examination Board Patna.
10. The Examination Controller, Bihar School Examination Board Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 800 of 2022
In
Civil Writ Jurisdiction Case No.3326 of 2021

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1. Mohammad Taiyab Ansari Son of Md. Hakim Residing at- Rakhahi, PS- Shikarpur, District- West Champaran, Presently Posted at - Govt. Primary School Bhir Bhiria, Mainatand, Bettiah.
2. Md. Salahuddin Ayubi Son of Md. Nabi Hasan Mian Residing at- Jhumka, Behra, PS- Sikta, District- West Champaran, Presently Posted at- Govt. Primary School, Nautanwa Kanya Urdu, Narkatiyaganj, Bettiah.
3. Nusrat Jahan W/o Bhanu Shekh Residing at- Bastha, PS- Mainatand, District- West Champaran, Presently Posted at- Govt. Primary School Urdu Sekhwa Basantpur, Mainatand, Bettiah.
4. Hajra Khatoon Wife of Md. Mustakim Residing at- Narkatiaganj, PS- Shikarpur, District- West Champaran, Presently Posted at- Govt. Primary School, Jaria, Narkatiaganj, Bettiah.
5. Vivek Raj Son of Sri Kasturi Prasad Residing at- Narkatiaganj, PS- Shikarpur, District- West Champaran, Presently Posted at- Govt. School Sherahwa Narkatiaganj, Bettiah.
6. Md. Rafatullah Son of Md. Farhat Hussain Residing at- Madhopur, PS- Chiraiya, District- East Champaran, Presently Posted at- Govt. Primary School Kokladih, Chanpatia, West Champaran, Bettiah.

... ... Appellant/s

Versus

WEB COPY

1. The State of Bihar through the Additional Secretary, Education Department, Govt. of Bihar, Patna.
2. The Director, Primary Education, Education Department, Govt. of Bihar, Patna.
3. The Regional Deputy Director, Education Department, Muzaffarpur.
4. The District Education Officer, West Champaran, Bettiah.
5. The District Programme Officer, Establishment, West Champaran, Bettiah.
6. The District Education Officer, East Champaran, Motihari.
7. The Bihar School Examination Board, Patna through its Chairman.
8. The Secretary of the Bihar School Examination Board Patna.
9. The Controller of Examination, Bihar School Examination Board, Patna.
10. Bismillah Khatoon Wife of- Md Abul Iais Residing at- Khorideolia, Narkatiyaganj, PS- Shikarpur, Dist- West Champaran, Presently Posted at- Govt. Primary School Bindwalia Sukhlahj, Mainatand, Bettiah.
11. Quamar Ara Begam Wife of- Najmul Hassan Residing at- Jhumka, Behra, PS- Sikta, Dist- West Champaran, Presently Posted at- Govt. Primary School, Chiutaha, Mainatand, Bettiah.
12. Kalamuddin Son of- Ash Mohammad Miya Residing at- Balthar, PSBalthar, Dist- West Champaran, Presently Posted at- Govt. Primary School, Bheriharwa, Mainatand, Bettiah.
13. Salmul Nesha Wife of- Imteyazuddin Residing at- Puni Bag Baswariya, PS- Bettiah Town, Dist- West Champaran, Presently Posted at- Govt. Primary School BharwaTola Chanpatia, Bettiah.

... ... Respondent/s

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with

Letters Patent Appeal No. 801 of 2022
In
Civil Writ Jurisdiction Case No.2528 of 2021

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1. Manish Kumar S/O Jawahar Prasad Sah R/O 129, Naurangabad, P.S. Hajipur, District Vaishali.
2. Rupa Kumari W/O Jeevan Kumar Singh R/O Village and P.O. Sihaul, ward no. 11, P.S. Sihaul, District Saharsa.
3. Vinod Kumar S/O Rajendra Ram R/O Vill. Bidupur, P.S. Bidupur, District Vaishali.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Vaishali.
4. The District Magistrate, Saharsa.

WEB COPY

5. The District Education Officer, Vaishali.
6. The District Education Officer, Saharsa.
7. The District Programme Officer (Establishment) Vaishali.
8. The District Programme Officer (Establishment) Saharsa.
9. The Block Development Officer, Bidupur, Vaishali.
10. The Block Development Officer, Satar kataiya, Saharsa.
11. The Block Development Officer, Bidupur, Vaishali.
12. The Block Education Officer, Satar kataiya, Saharsa.
13. The Panchayat Secretary, Gram Panchayat Raj Sihaul, Satar Kataiya, Saharsa.

... ... Respondent/s

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with

Letters Patent Appeal No. 802 of 2022
In
Civil Writ Jurisdiction Case No.1486 of 2022

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Tarachand Ray Son of Baldev Rai Resident of Amwaman Bazar, Ward No. 7, Senduria P.O., P.S. and District- West Champaran at Bettiah.

... ... Appellant/s

Versus

1. The Union of India through Secretary, Department of School Education and Literacy, Ministry of Human Resource Department, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Department, New Delhi.
3. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Department, New Delhi.
4. The National Council for Teacher Education, New Delhi through Secretary.
5. The Regional Director, Eastern Regional Committee of National Council for Teacher Education, 15 Nilkanth Nagar, Nayapalli, Bhubneshwar, Orissa.
6. The State of Bihar through Principal Secretary, Education Department, Patna.
7. The Director, Primary Education, Patna.
8. The District Magistrate, West Champaran at Bettiah.
9. The District Education Officer, West Champaran at Bettiah.
10. The District Programme Officer (Establishment) West Champaran at Bettiah.
11. The Block Education Officer, Block Majaulia 1, West Champaran.

... ... Respondent/s

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with

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Letters Patent Appeal No. 803 of 2022
In
Civil Writ Jurisdiction Case No.4329 of 2021

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1. Vijay Ray S/o Ramuchit Ray, R/o Vill- Chakeyari Ward No.14, P.O. Vishanupur, P.S. Rajapakar, Distt. Vaishali.
2. Yasmin Khatoon W/o Md Tabrej Alam, R/o Vill-Naya Tola, Islampur, P.O. and P.S. Mahnar, Distt. Vaishali.
3. Reena Kumari W/O Pankaj Paswan, R/O Vill. Bhawanandpur, P.O. Panapur, P.S. Birpur, Distt. Begusarai.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Vaishali
4. The District Magistrate, Begusarai
5. The District Magistrate, Araria
6. The District Magistrate, Supaul
7. The District Magistrate, Bhojpur
8. The District Magistrate, Saharsa
9. The District Education Officer, Vaishali
10. The District Education Officer, Begusarai
11. The District Education Officer, Araria
12. The District Education Officer, Sapaul
13. The District Education Officer, Bhojpur
14. The District Education Officer, Saharsa
15. The District Programme Officer (Establishment), Vaishali
16. The District Programme Officer (Establishment), Begusarai
17. The District Programme Officer (Establishment), Araria
18. The District Education Officer (Establishment), Supaul.
19. The District Programme Officer (Establishment) Bhojpur
20. The District Programme Officer(Establishment), Saharsa
21. The Block Development Officer, Hajipur, Goraul Distt. Vaishali.
22. The Block Development Officer, Matihani, Barauni, Khudwandpur, Begusarai.
23. The Block Development Officer, Raniganj, Araria
24. The Block Development Officer, Saraigadh Bhaptiyahi, Supaul.
25. The Block Development Officer, Nawhata, Saharsa.
26. The Executive Officer, Nagar Panchayat Jagdishpur, Bhojpur,

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27. The Block Education Officer, Hajipur, Goraul Distt. Vaishali
28. The Block Education Officer, Matihani, Barauni, Khudwandpur, Begusarai
29. The Block Education Officer, Raniganj, Araria.
30. The Block Education Officer, Saraigadh Bhaptiyahi, Supaul
31. The Block Education Officer, Nawhata, Saharsa.

... ... Respondent/s

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with

Letters Patent Appeal No. 804 of 2022
In
Civil Writ Jurisdiction Case No.5892 of 2021

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1. Heena Dikshit Wife of Sri Chandan Kumar R/o Village- Chandrarahi, Ward No. 11, P.O.- Chandrarahi, P.S.- Dhamdaha, District- Purnia.
2. Priya Kumari D/o Dilip Singh R/o Village- Madhatpur Vasa, P.O.- Sapardah, P.S.- Puraini, District- Madhepura.
3. Punam D/o Hari Prasad Rai Resident of Village and P.O.- Amour, P.S.- Baisa, District- Purnia.
4. Farhat Jaha Wife of Md. Sahel Azam R/o Village- Chilhani, P.O.- Sirsi, P.S.- Ronta, District- Purnia.
5. Aisa Khatoon Wife of Md. Asif Iqbal R/o Village- Patugawon, P.O.- Sirsi, P.S.- Baisa, District- Purnia.
6. Raj Kumar Saha Son of Sri Rameshwar Prasad Saha R/o Village- Silla Raghunathpur, P.O.- Asja, P.S. Baisa, District- Purnia.
7. Asha Kumari Wife of Sri Arvind Kumar Yadav R/o Village- Gowalpara, Ward No. 2, P.O. and P.S.- Gowalpara, District- Madhepura.
8. Pramila Kumari Wife of Sri Surjeet Kumar Mahto R/o Village and P.O.- Goriar, P.S.- Tikapatti, District- Purnia.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Madhubani.
4. The District Magistrate, Saharsa.
5. The District Magistrate, Madhepura.
6. The District Magistrate, Purnea.
7. The District Magistrate, Supaul.
8. The District Magistrate, Khagaria.
9. The District Magistrate, Kaimur.
10. The District Magistrate, Begusarai.

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11. The District Magistrate, Araria.
12. The District Education Officer, Madhubani.
13. The District Education Officer, Begusarai.
14. The District Education Officer, Madhepura.
15. The District Education Officer, Saharsa.
16. The District Education Officer, Purnea.
17. The District Education Officer, Supaul.
18. The District Education Officer, Khagaria.
19. The District Education Officer, Kaimur.
20. The District Education Officer, Araria.
21. The District Programme Officer (Establishment), Madhubani.
22. The District Programme Officer,(Establishment) Begusarai.
23. The District Programme Officer (Establishment) Madhepura.
24. The District Programme Officer (Establishment) Saharsa.
25. The District Programme Officer (Establishment) Purnea.
26. The District Programme Officer (Establishment) Supaul.
27. The District Programme Officer (Establishment), Kaimur.
28. The District Programme Officer (Establishment), Araria.
29. The Block Development Officer, Madhubani.
30. The Block Development Officer, Begusarai.
31. The Block Development Officer, Madhepura.
32. The Block Development Officer, Saharsa.
33. The Block Devleopment Officer, Purnea.
34. The Block Devleopment Officer, Supaul.
35. The Block Devleopment Officer, Kaimur.
36. The Block Development Officer, Araria.
37. The Block Devleopment Officer, Madhubani.
38. The Block Education Officer, Begusarai.
39. The Block Education Officer, Madhepura.
40. The Block Education Officer, Saharsa.
41. The Block Education Officer, Purnea.
42. The Block Education Officer, Supaul.
43. The Block Education Officer, Kaimur.
44. The Block Education Officer, Araria.
45. Usha Kumari W/o Birendra Kumar Ram R/o Vill and P.O. Madhaili Bazar, P.S. Shankarpur, Distt. Madhepura.
46. Manju Devi D/o Kamleshwari Mandal R/o Vill- Charaiya, P.O.- Mangalwar, P.S. Bhargama, Distt. Araria.

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47. Suman Kumari D/o Bijal Mehta R/o Vill and Ward No. 5, Laxmipur Bhagwati, P.O. Laxmipur Bhagwati, P.S. Shrinagar Haut, Distt. Madhepura.

48. Mohammad Nayeem Akthar S/o Ramzan Ali R/o Vill- Muslim Basa Bargoaw, P.O. Tarwuwa Bargoaw, P.S. Alamnagar, Distt. Madhepura.

49. Banti Kumar S/o Ramdev Sharma R/o Vill- Parmanandpur, P.O. Parmanandpur, P.S. Shrinagar Haut, Distt. Madhepura.

50. Hareram Kumar S/o Late Mohan Mandal R/o Vill- Machah, P.O. Rauta, P.S. Kumarkhand, Distt. Madhepura.

51. Md Inamuddin S/o Md Yunus R/o Vill- Parsa, Ward No. 4, P.O. Batthan Parsa, P.S. Shankarpur, Distt. Madhepura.

52. Prem Kumari D/o Ajay Bharti @ Bindeshwary Ram R/o Vill and P.O. Chikanifulkaha, P.S. Gamahariya, Distt. Madhepura.

53. Bibi Shabina Khatoon W/o Md Shoaib Alam R/o Vill- Jitpur Mora, P.O. Bathan Parsa, P.S. Shankarpur, Distt. Madhepura.

54. Manoj Kumar Rajak Son of Yogendra Rajak R/o Vill- Jorawarganj, Ward No. 12, P.O. Israin Kala, P.S. Kumarkhand, Distt. Madhepura.

55. Roshan Ara W/o Md Mukhtar Alam R/o Vill and P.O. Mahthawa, Bazar, P.S. and Distt. Araria.

56. Rukhsana Khatoon D/o Md Fida Hussain R/o Vill and P.O. Bathan Parsa, P.S. Shankarpur, Distt. Madhepura.

57. Ajay Kumar S/o Devendra Mandal R/o Vill and P.O. Kamargama, P.S. Singheshwar, Distt. Madhepura.

58. Twinkal Kumari D/o Jaynarayan Yadav R/o Vill- Sukhasan Road, Bhirkhi, Ward No. 25, P.O. and P.S. and Distt. Madhepura.

59. Kiran Devi D/o Wasudeo Narayan Singh R/o Vill- Lachi Bagan, Ward No. 21, P.O. Guljarbag, P.S. and Distt. Madhepura.

60. Bibi Sahuna Khatoon W/o Md. Hasim R/o Vill- Mansuri Tola Majarhat Ward No. 7, P.O. Judgehat, P.S. Singheshwar, Distt. Madhepura.

61. Kiran Kumari W/o Rajendra Prasad Yadav R/o Vill- Chatiswasha Road, Ward No. 12, Basantpur, P.O. and P.S.- Birpur, Distt. Supaul.

62. Sudhir Kumar S/o Babunand Bhindavar R/o Vill- Yadav Tola, Puraini Road, Ward No. 14, P.O. Basantpur, P.S. Birpur, Distt. Supaul.

63. Nitu Kumari D/o Ramchandra Kherwar R/o Vill and P.O. Basantpur, Ward No. 8, P.S. Birpur, Distt. Supaul.

64. Anand Abhishek S/o Buddho Prasad R/o Vill- Bhelwa, P.O.- Aaran, P.S. Panchgachhia, Distt. Saharsa.

65. Bibi Rukhsana Khatoon W/oMd Badrullah Ansari R/o Vill- Kamalpur, P.O. Sankrit Nirmali, P.S. Nirmali, Distt. Supaul.

66. Bibi Nusrat Jaha D/o Md Haroon Rasid R/o Vill- Narpat Patti, Ward No. 8, P.O. Lalmanpatti, P.S. Karjain, Distt. Supaul.

67. Rajnikant Jha S/o Lakshmikant Jha R/o Vill and P.O. Madhubani, P.S. Chhatapur, Distt. Supaul.

68. Bibi Ruhi Khatoon D/o Abdul Jabbar R/o Vill-Chhoti Mashid Ward No. 14, P.O. and P.S. Jogbani, Distt. Araria.

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69. Kumari Sangita Bharti W/o Umesh Ram R/o Vill and P.O. Situhar, Ward No.2 P.S. Karjain Bazar, Distt.-Supaul.

70. Md. Abdul Rasid S/o Md Yasin R/o Vill-Malhani, Ward No. 1, P.O. Sukhpur, P.S. and Distt. Supaul.

71. Md. Mashub Alam S/o Md Najuraul Husain R/o Vill- Kanfulia Plasbari, Ward No. 1, P.O. Asja P.S. baisa, Distt. Purnia

72. Roosi Begam W/o Rahat Husain R/o Vill-Pandarpur, P.O. Rauta, P.S. baisa, Distt. Purnia.

73. Nasreem Praween D/o Haseem Sadeeque R/o ill-Malhara, P.O. Sishabari, P.S. baisa, Distt. Purnia.

74. Sarita Kumari W/o Kumar Priyadarsi R/o Vill- Bhatwar, P.O. Sirsi, P.S. Baisa, Distt. Purnia.

75. Jabin Anjum W/o Md Shakir Alam R/o Vill-Harna, P.O. Rautahat, P.S. Baisa, Distt. Purnia.

76. Bibi Ishrat Jahan W/o Md. Farhul Ansari R/o Vill and P.O.- Kharahiya, P.S. Amour, Distt.- Purnia.

77. Bibi Bilquees Bano W/o Azimuddin R/o Vill and P.O. Bochgaon, P.S.- Jalalgarh, Distt. Purnia.

78. Anjana Kumari W/o Satyanarayan Goit R/o Vill- and P.O. Sripur, P.S. Pratapganj, Distt. Supaul.

79. Pratima Pritam W/o Lt. Chandrashekhar Yadav R/o Vill-Tatma Toli, Ward No. 24, P.O., P.S. and Distt. Purnia.

80. Rajkishor Ram S/o Lt. Devnarayan Ram R/o Vill-Kalantha, P.O. Chatra, P.S. Gowal Para, Distt Madhepur.

81. Md Sams Tabrej S/o Md Isha Ansari R/o Vill and P.O. Bhawamipur, P.S. Pratapganj, Distt. Supaul.

82. Sanjay Kumar Jha S/o Lt. Kumod Jha R/o Vill-Sukhsena, P.O. Bhatotar, P.S. and Distt. Purnia

83. Mashhodda Khatoon W/o Md Azam Ali R/o Vill-Chhoti Bhandsar, P.O. Chaphari, P.s. Bhawanipur, Distt.-Purnia

84. Amrita Shekhar D/o Shyamlal Choudhary R/o Vill-Subhas Nagar Kasba, Ward No. 15, P.O. and P.S. Kasba, Distt. Purnia.

85. Dilip Kumar Mandal S/o Shyam Narayan Mandal R/o Vill and P.O. Pipra, P.S. Banmankhi, Distt, Purnia

86. Archana Kumari W/o Ramkrishna Manas R/o Vill- Rampur Tilak Ward No. 13, P.O. Rampur Tilak, P.S. Banmankhi, Distt. Purnia.

87. Soni Kumari W/o Rajkumar Mishra R/o Vill and P.O. Sirsi, P.S. Baisa, Distt. Purnia.

88. Rina Devi W/o Yogendra Das R/o Vill, P.O. and P.S. Banmankhi, Distt. Purnia.

89. Hajra Khatun W/o Md Usman R/o Vill- Binoba, P.O. and P.S. Jankinagar, Distt. Purnia.

90. Shila Kumari W/o Sunil BHarti R/o Vill- Maini, P.O. Ajhoukoph, P.S. Rupauli, Distt. Purnia.

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91. Nuzhat Ara D/o Md Rustam Ali R/o Vill- Sonapur Thadhi Rajo, P.O. Amari Kukroun, P.S. Dhamdaha, Distt. Purnia.

92. Khusdil Begam W/o Md Salim R/o Vill-Rangpura Uttar Ward No. 10, P.O. Rangpura, P.S. Dhamdaha, Distt. Purnia.

93. Kanchan Kumari W/o Parmanand Paswan R/o Vill-Belapemu Sarvodaya Tola, P.O. Belapemu, P.S. B. Kothi, Distt. Purnia.

94. Kanchan Kumari W/o Sunil Kumar R/o Vill-Phulwariya , P.O. Sahpur, P.S. Gowalpara, Distt. Madhepura

95. Naresh Kumar Das S/o Dinesh Das R/o Vill-Mahisarho Ward No. 8, P.O. Sarauni, P.S. Mahishi, Distt. Saharsa.

96. Rajani Kumari W/o Roshan Kumar R/o Village and P.O. Mangvar, P.S. Basnahi, Distt. Saharsa.

97. Aisha Parween EW/o Md Mumtaj Ali R/o Vill-Kusmar, P.O. Badha Kusmar, P.S. Khutauna, Distt. Madhubani.

98. Shiv Kumari W/o Ramnarayan Thakur R/o Vill- Barantpur, P.O. Birauli, P.S. Benipatti, Distt. Madhubani.

99. Maimuna Khatun W/o Fahim Ahmad R/o Vill-Karhara, P.O. Basaitha, P.S. Benipatti, Distt. Madhubani.

100. Birendra Kamat S/o Mahendra Kamat R/o Vill and P.O. Raunti, P.S. Rajnagar, Distt. Madhubani.

101. Bibi Sameena Khatoon W/o Md Khurshed R/o Vill and P.O. Raunti, P.S. Rajnagar, Distt. Madhubani.

102. Chandra Prakash Chaudahry S/o Somnath Chaudhary R/o Vill and P.O. Jagatpur, P.S. Rahika, Distt. Madhubani.

103. Rokhsana Khatoon W/o Asgar Ali R/o Vill, P.O. and P.S. Rahika, Distt. Madhubani.

104. Bibi Ahmadi Khatoon W/o Sami Ahmad Vill-Dahibat Momin Tola, P.O. and P.S. Pandaul, Distt. Madhubani.

105. Shahin Parween W/o Md Wadiujjama, R/o Vill-Vihnagar, P.O. Biraul, P.S. Pandaul, Distt. Madhubani.

106. Md Shahanwaj S/o Md Habibul Rahman R/o Vill-Vihnagar, P.O. Biraul, P.S. Pandaul, Distt. Madhubani.

107. Sarita Devi W/o Bharat Paswan R/o Vill, P.O. and P.S. Bheja, Distt. Madhubani.

108. Jilebi Mochi S/o Bahadur Mochi R/o Vill-Kalapatti Barhi, P.O.-Kalapatti, P.S. Fulparas, Distt. Madhubani.

109. Neelam Bharti W/o Ditaram Ram R/o Vill, P.O. and P.S. Bheja, Distt. Madhubani.

110. Noorus Sabah W/o Nasim Raza R/o Vill and P.O. Pachahi, P.S. Madhepura, Distt. Madhubani.

111. Bushara Khatton W/o Md Salim Ahamad R/o Vill and P.O. Pachahi, P.S. Madhepur, Distt. Madhubani.

112. Gunjana Kumari W/o Torit Lal R/o Vill-Laheri Tola, P.O. and P.S.-Madhepura, Distt. Madhubani.

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113. Sunita Kumari W/o Sunil Paswan R/o Vill and P.O. Sarisaw Patti, P.S. Pandaul, Distt. Madhubani.

114. Nunulal Yadav S/o Sukadev Yadav R/o Vill and P.O. Banki, P.S. Madhepura, Distt. Madhubani.

115. Santosh Kumar Ram Son of Ramchandra Ram R/o Village-Ramnagar, P.O.Ekahri, P.S. Ladniyan, Distt. Madhubani.

116. Sanjay Kumar Mahto Son of Mahabir Mahto R/o Village-Madhuban, P.O. Dadhi, P.S. Andhradadhi, Distt. Madhubani.

117. Md Ashraf Ali S/o Md Murtuza Hasan R/o Village-Jamaila Bazar, P.O. Madna, P.S. Andhradadhi, Distt. Madhubani.

118. Mahnaj Begum D/o Motiurrahman Falahi R/o Vill-Gidarganj, P.O. Madna, P.S. Andhradadhi,Distt. Madhubani.

119. Mina Devi W/o Feku Sahay R/o Vill and P.O. Sundar Virajit, P.S. Madhepur, Distt. Madhubani.

120. Bibi Majada Khatoon W/o Ajaj Ahmad R/o Village- Ratupar, P.O. Tajpur, P.S. Rudrapur, Distt. Madhubani.

121. Radharaman Mishra S/o Balkrishna Mishra R/o Vill and P.O. Dwalakh, P.S. Bheja, Distt. Madhubani.

122. Shiv Ram Yadav Son of Ram Ashish Yadav R/o Village-Shrirampur, P.O. Sidhapdadhi P.S. Ladniyan, Distt.-Madhubani.

123. Md. Nazim S/o Shekh Salim R/o Vill-Piptoliya, P.O. Jadriya, P.S. Jhanjharpur, Distt. Madhubani.

124. Ranjana Devi W/o Mahavir Paswan R/o Vill-Dargahiganj, P.O. Deviganj, P.S. Narpatganj, Distt. Araria.

125. Shambhu Yadav S/o Dashrath Yadav R/o Village-Simriya Chanan, P.O. Simriya, P.S. Barauni, Distt. Begusarai.

126. Lilawati W/o Ram Pravesh Singh R/o Vill-Anantpur, P.O. Rooppur, P.S. Mohniyan, Distt. Kaimur

127. Jyoti Kumari W/o Mukesh Kumar R/o Vill-Tehay, P.O. Kalwara, P.S. Pasrah, Distt. Khagaria.

128. Shamim Ahmad Fahmi S/o Shakil Ahmad Fahmi R/o Vill-Mallat, P.O. and P.S. and Distt. Madhubani.

129. Ashok Kumar S/o Shri Bambahadur Rajak R/o Vill-Uda, P.O. Madhuban, P.S. Uda Kishunganj, Distt. Madhepura.

130. Nitish Kumar Bharti S/o Lt. Sahdeo Paswan R/o Vill and P.O. Rampur, P.S. Murliganj, Distt.-Madhepura.

131. Kumari Rani W/o Suman Kumar Bharti R/o Ward No. 10 Puranibazar, P.O. and P.S. and Distt. Madhepura.

132. Sanju Kumari W/o Ashok Mandal R/o Vill and P.O. Ishran Kala Tola Bheropur, P.S. Kumarkhand , Distt. Madhepura.

133. Nitu Kuamri W/o Rajnish Kumar Singh R/o Vill-Dharvpatti, P.O. Sri Nagar, P.S. Dheladh, Distt. Madhepura.

134. Bibi Sauda W/o Lt. Navajur Rahman R/o Vill-Mirganj, Ward No. 06, P.O. and P.S. Mirganj, Distt. Purnea.

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135. Devendra Kumar Paswan S/o Ram Lakhan Paswan R/o Vill-Kuadh, P.O. Kuadh, P.S. Jainagar, Distt. Madhubani.

136. Chandrakala Devi Wife of Raj Kumar Ranjan R/o Village-Dharmaban, P.O. Khajedih, P.S. Ladania, Distt. Madhubani.

... ... Respondent/s

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with

Letters Patent Appeal No. 806 of 2022
In
Civil Writ Jurisdiction Case No.7936 of 2022

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Usha Sinha Wife of Late Ram Pukar Singh, D/o- Yogendra Thakur, Resident of Village- Anjanakot, Block and P.S.-Motipur, District- Muzaffarpur, working as Assistant Teacher in Middle School, Anjanakot Block- Motipur District- Muzaffarpur.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary cum Addl. Chief Secretary, Education Department, Bihar, Patna.
2. The Principal Secretary cum Addl. Chief Secretary, Education Department, Bihar, Patna.
3. The Secretary, Primary Education, Education Department, Bihar, Patna.
4. The Director, Primary Education, Education Department, Govt. of Bihar, New Secretariat, Patna.
5. The District Education Officer, Muzaffarpur.
6. The District Programme Officer (Establishment), Muzaffarpur
7. The Block Development Officer, Motipur, Muzaffarpur.
8. The Block Education Officer, Motipur, Muzaffarpur
9. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi
10. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
11. The Secretary, Bihar School Examination Board, Patna
12. The Principal, Training College, Turki, Muzaffarpur.

... ... Respondent/s

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with

Letters Patent Appeal No. 807 of 2022
In
Civil Writ Jurisdiction Case No.3590 of 2021

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1. Md. Irfanul Haque Md. Ekramul Haque Resident of village - Sakra Faidpur, P.O. - Dholi, District Muzaffarpur

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2. Vibha Kumari W/o Devendra Kumar Resident of village - Ward No. 06, Baijalpur Kalyanpur, district - Muzaffarpur.

... ... Appellant/s

Versus

1. Union of India Through Secretary HRD Govt. of India, New Delhi
2. The Secretary Human Resources Department Govt. of India, New Delhi
3. The National Institute of Open Schooling Through its Regional Director, Lalit Bhawan Bailey Road, Patna
4. The Regional Director NIOS, Lalit Bhawan bailey Road, Patna
5. The State of Bihar Through the Chief Secretary, Govt. of Bihar, Patna
6. The Additional Chief Secretary Education Department, Govt. of Bihar, Patna
7. The Bihar School Examination Board through its Chairman, Patna
8. The Chairman Bihar School Examination Board, Patna
9. The Director Primary Education Govt. of Bihar, Patna
10. The Director State Council of Educational Research Training, Patna
11. The District Education Officer Darbhanga
12. The District Program Officer (Estd.) Darbhanga
13. The District Education Officer Madhubani
14. The District Programme Officer (Estd.) Madhubani
15. The District Education Officer Vaishali
16. The District Programme Officer (Estd.) Vaishali
17. The District Education Officer Muzaffarpur
18. The District Programme Officer (Estd.) Muzaffarpur
19. The District Education Officer Gaya
20. The District Programme Officer (Estd.) Gaya
21. The District Education Officer Jamui
22. The District Programme Officer (Estd.) Jamui
23. The District Education Officer Bhojpur
24. The District Programme Ofgficer (Estd) Bhojpur
25. Rizwana Khatoon D/o Md. Sadre Alam Resident of village - Ward No. 15 Badarbaanna, P.S. - Bahera, District - Darbhanga
26. Lalita Kumari Wife of Bijendra Prasad Resident of village - Ward No. 5, Pipra Tola, District Madhubani
27. Jyoti Kumari Wife of Uttim Lal Mahra Resident of village - Ward No. 06, Selra, Silra, P.S. - Jai Nagar, District - Madhubani
28. Munindra Prasad Prabhakar Son of Ramnath Yadav Resident of village - Ward No. 3, Korahiya Dih Tol Near Mobile Tower, P.S. - Jai Nagar, District - Madhubani
29. Rakesh Kumar Singh S.o Sri Krishna Bihari Singh Resident of village - Ward No. 4, Jai Nagar Basti Rajputana Tola, P.S. - Jai Nagar, District -

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Madhubani

30. Kiran Kumari W/o Rajdev Yadav Resident of village - Marhiya, Ward No. 04, Via - Basopatti, Dist- Madhubani
31. Veena Wala W/o Kaleshwar Thakur Resident of village - Bahasi Saidpur, P.S. Jandaha, District - Vaishali
32. Mamta Kumari W/o Sri Kunkun Kumar Resident of village - Shankar Bindwara, P.O. - Karneji, District - Vaishali
33. Md. Tabrez Md. Anwarul Haq Resident of village - Dostiya, P.O. - Grahanwa, P.S. - Kundwa Chainpura, District - East Champaran
34. Gausia Firdos Saud Alam Ansari Resident of village - Ajmer Nawadih, P.S. - Aurangabad, Dist. Aurangabad
35. Nilam Bharti W/o Bhikho Bharti Resident of village - Parsama, P.O. - Goddaekn Singh, Dist. Darbhanga
36. Jibachi Devi D/o Dhaneshwar Paswan Resident of village - Fakirna, P.O. - Birauli, District - Darbhanga
37. Shiv Kumari W/o Shiv Nath Mandal Resident of village -Dagarsaam, P.O. - Kamchati, Dist. - Darbhanga
38. Pankaj Kumar S/o Rajeshwar Mishra Resident of village - Ward No. 10, Kailashpuri, Dumri, Dist. - Sitamarhi
39. Rajendra Prasad Mandal S/o Late Chhotan Mahto Resident of village - Dhapri, P.O. - Fatehpur, Dist. - Jamui
40. Babli Upadhyay W/o Brajesh Upadhyay Resident of village - Pitath, P.O. - Pitath, District - Bhojpur
41. Arati Devi W/o Amarjeet Vishwas Resident of village - Nadai, P.O. - Gora Mansingh, District - Darbhanga

... ... Respondent/s

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with

Letters Patent Appeal No. 4 of 2023
In
Civil Writ Jurisdiction Case No.2171 of 2021

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Pradeep Kumar S/o Late Manikchand jaiswal R/o At and P.O.-Tarapur (Old Bus Stand), P.S.-Tarapur, District-Munger.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna through its Secretary.
5. The Chairman of the Bihar School Examination Board, Patna.

WEB COPY

6. The Secretary of the Bihar School Examination Board, Patna.
7. The State Council for Education Research and Training, Bihar, Mahendru, Patna through its Director.
8. The Director, State Council for Education, Research and Training, Bihar, Patna.
9. The District education Officer, Samastipur, District-Samastipur.
10. The District Education Officer, Darbhanga, District-Darbhanga.
11. The District Education Officer, Munger,District-Munger.
12. The District Programme Officer, Establishment (Education) Samastipur, District-Samastipur.
13. The District Programme Officer, Establishment (Education) Darbhanga, District-Darbhanga.
14. The District Programme Officer, Establishment (Education) Munger, District-Munger.
15. Jay Kumar Paswan S/o-Late Harikrishna Paswan R/o At and P.O.-Hansa, Ward No.-12, P.S.-Warisnagar, District-Samastipur.
16. Neelu Kumari W/o-Ranjeet Paswan R/o Village-Bhatgama, Ward No.-03, P.O. and P.S.-Ghataho, District-Samastipur.
17. Sahana Khatoon W/o Md. Hannan, R/op Village-Chamanpur, P.O.-Kaligao, P.S.-Singhwara, District-Darbhanga.

... ... Respondent/s

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with

Letters Patent Appeal No. 5 of 2023
In
Civil Writ Jurisdiction Case No.3029 of 2021

==========

1. Bibi Shabnam Ara W/o Wasikurrahman, R/o Mohalla - Araria Basti Tola, Bairigachhi, P.S. and District - Araria.
2. Kala Devi, Wife of Rajendra Prasad Bishwas, R/o Village - Dithora, P.S. - Simari, District - Araria.
3. Bibi Shahin, W/o Md. Sajad Alam, R/o Village - Gogi, Ward No. 12, P.S. - Forbisganj, District - Araria.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna, through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.

WEB COPY

6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council For Education Research and Training, Bihar, Mahendru, Patna, through its Director.
8. The Director, State Council For Education Research and Training, Bihar, Patna.
9. The District Magistrate, Araria, District - Araria.
10. The District Education Officer, Araria, District - Araria.
11. The District Programme Officer, Establishment (Education), Araria, District - Araria.
12. Anju Kumari, Wife of Deepak Kumar Paswan, R/o Mohalla - Kali Bazar, Ward No. - 14, Araria, P.S. and District - Araria.

... ... Respondent/s

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with

Letters Patent Appeal No. 6 of 2023
In
Civil Writ Jurisdiction Case No.13182 of 2021

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1. Ved Prakash Chaudhary S/o Late Jitendra Nath Chaudhary, R/o Village - Baligaon, P.O. - Rajandih, P.S. - Rajpur, District- Rohtas.
2. Puspa Devi W/o Kripa Sagar Sah, R/o Village - Jamua, P.O. and P.S. and Distt. - Rohtas.
3. Kumari Reeta Singh W/o Brajesh Kumar Singh, R/o Village - Bharkuria, P.S. - Darihat, District- Rohtas.
4. Md. Tauhid Husain S/o Shekh Gulam Mohammad, R/o Village - Naudiha, P.O. - Daranagar, P.S. - Nauhatta, District- Rohtas.
5. Shanti Kumari W/o Suryanath Ram, R/o Village - Haria, P.O. - Mahuari, P.S. - Bhabua, District- Kaimur at Bhabua.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Ministry of Human Resources, Govt. of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Govt. of India, Central Secretariat, New Delhi.
3. The National Council of teacher Education New Delhi represented through its Director.
4. The Director, National Council of teacher Education, New Delhi.
5. The Regional Director, National Council of Teacher Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali, Bhuvneshwar Orissa.
6. The State of Bihar, through the principal Secretary, Education Department, Government of Bihar, Patna.
7. The Principal Secretary, Education Department, Government of Bihar, Patna.

WEB COPY

8. The Director, Primary Education, Government of Bihar, Patna.
9. The District Magistrate, Rohtas, District- Rohtas at Sasaram.
10. The District Education Officer, Rohtas, District- Rohtas at Sasaram.
11. The District Programme Officer, Establishment (Education), Rohtas, District- Rohtas at Sasaram.
12. The Bihar School Examination Board, through its Secretary, Budh Marg, Patna.
13. The Chairman, Bihar School Examination Board, Budh Marg, Patna.
14. The Secretary, Bihar School Examination Board, Budh Marg, Patna.
15. The Bihar State Council of Educational Research and Training, Mahendru, Patna, through its Director.
16. The Director, Bihar State Council of Educational Research and Training, Mahendru, Patna.
17. Sadaf Tabassum W/o Md. Aftab, R/o Village - Daranagar, P.S. - Nauhatta, District- Rohtas at Sasaram.
18. Noor Jahan Khatoon W/o Esmail Ansari, R/o village - Dadwan, P.S. - Nokha, District- Rohtas.
19. Manju Kumari W/o Munna Singh, R/o Village - Helha, P.O. - Daidahan, P.S. - Dinara, District- Rohtas at Sasaram.
20. Hasrun Nisha W/o Touhid Ansari, R/o Village - Rajandih, P.S. - Rajpur, District- Rohtas.
21. Kumari Hema Shankar Prasad R/o at S/F Colony, Rattu Bigha Ahibaranpur, Dalmianagar, P.S. - Dehri on Sone, District - Rohtas.

... ... Respondent/s

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with

Letters Patent Appeal No. 7 of 2023
In
Civil Writ Jurisdiction Case No.5869 of 2021

==========

Farhana Praveen D/o Md. Inamul Haq, Resident of Village- P.O.- Boma, P.S.- Gogri, District- Khagariya.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Department of Education, Government of Bihar, Patna.
2. The District Magistrate, Khagaria.
3. The Director, Primary Education, Department of Education, Government of Bihar, Patna.
4. The District Education Officer, Khagaria.
5. The District Programme Officer (Establishment), Khagaria.

... ... Respondent/s

WEB COPY

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with

Letters Patent Appeal No. 8 of 2023

In

Civil Writ Jurisdiction Case No.4439 of 2021

==========

Mamta Kumari D/o Thakur Prasad Singh, W/o Birendra Singh, Resident of Village- Fakarabad, P.O.- Sikanderpur, Panchayat Isiyan Block, P.S. Chainpur, District- Kaimur at Bhabua.

... ... Appellant/s

Versus

1. The State of Bihar through the Additional Chief Secretary, Department of Education, Government of Bihar, Patna.
2. The Additional Chief Secretary, Department of Education, Government of Bihar, Patna.
3. The Director Primary Education, Government of Bihar, Patna.
4. The District Education Officer, Kaimur at Bhabua, District- Kaimur at Bhabua.
5. The District Programme Officer (Establishment), Kaimur at Bhabua.
6. The Principal-Cum- District Co-Ordinator, District Institute of Education and Training, Kaimur.
7. The Block Education Officer, Chainpur, District- Kaimur at Bhabua.
8. The Panchayat Secretary, Gram Panchayat Isiyan, Block- Chainpur, District- Kaimur at Bhabua.
9. The Headmaster, Urdu Upgraded Middle School, Darwan, Chainpur Kaimur at Bhabua.

... ... Respondent/s

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with

Letters Patent Appeal No. 9 of 2023

In

Civil Writ Jurisdiction Case No.8789 of 2021

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1. Punam Kumari D/o Nageshwar Singh, R/o Village-V-Chaurhi, P.O.- Matasi, P.S.- Halsi, District- Lakhisarai.
2. Sangeeta Devi W/o Arun Kumar, R/o Village- Chakai, P.S.- Chakai, District- Jamui.
3. Mukesh Kumar, S/o Ramchandra prasad Yadav, R/o Village and P.O.- Bari Manjhgain, P.S.- Haweli Kharagpur, District- Munger.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi

WEB COPY

2. The Secretary Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director,
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The Bihar School Examination Board, Patna through its Secretary.
8. The Chairman, Bihar School Examination Board, Patna.
9. The Secretary, Bihar School Examination Board, Patna.
10. The State Council for Education research and Training Bihar Mahendru Patna through its Director.
11. The Director, State Council for Education research and Training, Bihar, Patna.
12. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna
13. The Principal Secretary, Education Department, Government of Bihar, Patna.
14. The Director, Primary Education, Government of Bihar, Patna.
15. The District Education Officer, Jamui, District- Jamui.
16. The District Education Officer, Munger, District- Munger.
17. The District Programme Officer, Establishment (Education), Jmui, District- Jamui.
18. The District Programme Officer, Establishment (Education), Munger, District- Munger.
19. Mamta Kumari W/o Mukesh Sao, R/o Village- Khandaich, P.O.- Khandaich, P.S.- Khaira, District- Jamui.

... ... Respondent/s

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with

Letters Patent Appeal No. 11 of 2023
In
Civil Writ Jurisdiction Case No.3482 of 2021

==========

Kunti Kumari Wife of Late Bharat Roy, Resident of Village- Dandaspur, Police Station-Janta Bazar, District-Saran At Present Posted and Working as Prakhand Teacher in Govt. Upgraded Middle School Dayalpur Hindi, Anchal-Lahladpur, District-Saran, Chapra.

... ... Appellant/s

Versus

WEB COPY

1. The State of Bihar X
2. The Principal Secretary-Cum-Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The Director State Council of Education Research and Training (SCERT), Patna.
5. The District Education officer, Saran Chapra.
6. The District Programme Officer (Establishment), Saran, Chapra.
7. The Block Development Officer, Lahladpur, District-Saran, Chapra.
8. The Block Education Officer, Lahladpur, District-Saran, Chapra.
9. The Union of India, through the Human Resources Development Department, New Delhi.
10. The Secretary, Human Resources Development Department, New Delhi.
11. The Additional Secretary, Ministry of Human Resources, New Delhi.
12. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development Department, Govt. of India, Shastri Bhawan, New Delhi.
13. The Secretary, Bihar School Examination Board, Patna. The Controller of Examination, Bihar School Examination Board, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 13 of 2023
In
Civil Writ Jurisdiction Case No.3660 of 2021

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1. Nilofer D/o Md. Ashique, R/o Village - Asthawan, P.O. and P.S.- Asthawan, District - Lakhisarai.
2. Nitu Kumari W/o Sanjay Kumar, R/o Village - Naya Bazar, Ward No. 25, P.O. - Lakhisarai, P.S. Kabaiya Road, District - Lakhisarai.
3. Ishrat Perween, D/o Md. Salahuddin, R/o Village and P.O. - Rasaunk, P.S. - Morkhai, District - Khagaria, Posted as Nagar Teacher in the District - Lakhisarai.
4. Sabana Naz, W/o Md. Belal, R/o At and P.O. - Balgudar, P.S. and District - Lakhisarai.
5. Nisha Devi, W/o Hari Narayan Singh, R/o Village and P.O. - Parsama, P.S. - Ramgarh Chok, District - Lakhisarai.
6. Shobha Kumari, W/o Pankaj Kumar Mishra, R/o Village - Sahjadpur, P.O. - Lakshmipur, P.S. - Barhiya, District - Lakhisarai.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.

WEB COPY

2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council For Education Research and Taining, Bihar, Mahendru, Patna, through its Director.
8. The Director, State Council For Education Research and Training, Bihar, Patna.
9. The District Magistrate, Lakhisarai, District - Lakhisarai.
10. The District Education Officer, Lakhisarai, District - Lakhisarai.
11. The District Programme Officer, Establishment (Education), Lakhisarai, District - Lakhisarai.
12. Md. Sabir Hussain, S/o Md. Noor Alam, R/o Village - Nawadih Gulni, P.O. - Tetarhat, P.S. - Halsi, District - Lakhisarai.

... ... Respondent/s

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with

Letters Patent Appeal No. 14 of 2023
In
Civil Writ Jurisdiction Case No.5486 of 2021

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1. Rafat Romee, W/o- Khwaja Zhahud Alam R/o Village-Fakir Toli, P.O.-Asja Mobaiya, P.S.-Amour, District- Purnea.
2. Md. Imran, S/o Abdus Samad R/o Village- Shreepur Doryraha Purabpar, P.o.-Charaiya, P.S.-Baisi, District- Purnea.
3. Shahina Begam, D/o Abdul Quddus R/o Villag- Tarabari, P.O.-Ssya Mobiya, P.S.-Baisi, District- Purnea.
4. Shahina Begam, W/o Md. Hasan R/o Village- Harerampur, P.O. and P.S.-Baisi, District- Purnea.
5. Nilu Kumari, D/o Indradev Paswan R/o Village- Satiwar, P.O.-Barkadih, P.S.-Shivsagar, District- Rohtas.
6. Rakesh Kumar, S/o Late Shri Hazari Prasad R/o Village- Dongra, P.O.-Ginji, District-Jehanabad.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New

WEB COPY

Delhi.

4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The Bihar School Examination Board, Patna through its Secretary.
8. The Chairman, Bihar School Examination Board, Patna.
9. The Secretary, Bihar School Examination Board, Patna.
10. The State Council for Education research and Training, Bihar Mahendru Patna through its Director.
11. The Director, State Council for Education research and Training, Bihar, Patna.
12. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
13. The Principal Secretary, Education Department, Government of Bihar, Patna.
14. The Director, Primary Education, Government of Bihar, Patna.
15. The District Education Officer, Purnea, District- Purnea.
16. The District Education Officer, East Champaran, District- East Champaran.
17. The District Education Officer, Darbhanga, District- Darbhanga.
18. The District Education Officer, Rohtas, District- Rohtas at Sasaram.
19. The District Education Officer, Jehanabad, District- Jehanabad.
20. The District Education Officer, Saharsa, District- Saharsa.
21. The District Programme Officer, Establishment (Education), Purnea, District- Purnea.
22. The District Programme Officer, Establishment (Education), East Champaran, District-East Champaran.
23. The District Programme Officer, Establishment (Education), Darbhanga, District- Darbhanga.
24. The District Programme Officer, Establishment (Education), Rohtas, District- Rohtast at Sasaram.
25. The District Programme Officer, Establishment (Education), Jehanabad, District- Jehanabad.
26. The District Programme Officer, Establishment (Education), Saharsa, District- Saharsa.
27. Veena Kumari, W/o Ajit Kumar Mishra R/o Village- Mangurahan, P.O.- Manguraha, P.S.-Govindganj, District- East Champaran.
28. Mina Devi, W/o Ajay Kumar Sada R/o Village -Parri (Ward No.-14), P.O.- Sonki, P.S.-Bahadurpur, District- Darbhanga.
29. Sanjeev Kumari, W/o Umesh Paswan R/o Village- Harahari, P.O. Jamal

WEB COPY

Nagar, P.S.-Salakhua, District- Saharsa.

30. Puja Kumari, W/o Ram Krishn Kumar R/o Village- Kabirchouk, P.O.- Saharsa, P.S. and District- Saharsa.

... ... Respondent/s

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with

Letters Patent Appeal No. 16 of 2023
In
Civil Writ Jurisdiction Case No.8941 of 2022

==========

Sunita Kumari D/o Rajendra Prasad, W/o Kishori Mahto, R/o Village- Sangram Fandha, P.O. and P.S.- Riga, District- Sitamarhi, at Present Posted as Block Teacher at Government Middle School, Barahi Hariram, Block- Majorganj, District- Sitamarhi.

... ... Appellant/s

Versus

1. The State of Bihar through the Principle Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The State Council for Educational Research and Training through its Director.
5. The Director, State Council for Educational Research and Training, Bihar, Patna.
6. The Bihar School Examination Board, Patna, through its Secretary.
7. The Chairman, Bihar School Examination Board, Patna.
8. The District Magistrate, Sitamarhi, District- Sitamarhi.
9. The District Education Officer, Sitamarhi, District- Sitamarhi.
10. The District Panchayat Raj Officer, Sitamarhi, District- Sitamarhi.
11. The District Programme Officer, Establishment (Education) Sitamarhi, District- Sitamarhi.
12. The Block Development Officer, Majorganj, Block- Majorganj, District- Sitamarhi.
13. The Block Education Officer, Majorganj, Block- Majorganj, District- Sitamarhi.
14. The Block Panchayat Raj Officer, Majorganj, Block- Majorganj, District- Sitamarhi.

... ... Respondent/s

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with

WEB COPY

Letters Patent Appeal No. 17 of 2023
In
Civil Writ Jurisdiction Case No.7064 of 2021

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1. Bibi Wajeda Tabassum W/o Md. Masabur, D/o Dr. Wasim Akhatar, Resident of Village- Musahara, P.S.-Terhagachh, District-Kishanganj at Present Posted in Primary School Doma Tola Shalguri, Miyapur Panchayat, District-Araria.
2. Bibi Rubeda Khatoon W/o Abdul Sattar, Resident of Village- Dhangawana, P.S.-Palasi, District-Araria, Presently Posted in UMS Nunu Lal Mandal Tola Dhangawana, Majlishpur Panchayat, District-Araria
3. Semi Laddi W/o Zafirul, Hussan, Resident of Chanaur, Chandwar Milik, P.S.-Bahadurganj, District-Kishangaj, Presently Posted in Primary School Tappu Tola, Baluwa, Kaliyaganj, Panchayat, Araria.
4. Sima Kumari W/o Sanjay Mandal, Resident of Village- Pakri, P.S.-Palasi, District-Araria, Presently Posted in Navsrijit Primary School Mundmala Garari, Palasi, Araria.
5. Suresh Prasad Biswas S/o Mohan Lal Biswas, Resident of Village-Dwar Goan, P.S.-Palasi, District-Araria Presently Posted in Nawsrijit Primary School, Dhangawa, Majlispur Panchayat, District-Araria.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, New Delhi.
2. The National Council of Teachers Education through its Regional Director Eastern Region Committee, 15 Nilkanth Nagar, Nayapalli, Bhuvaneshwar, Orissa.
3. The State of Bihar through the Principal Secretary, Education Department Bihar, Patna
4. The Director, Primary Education, Bihar, Patna.
5. The Director, Research and Training, Education Department, Bihar, Patna.
6. The District Magistrate, Araria, District- Araria.
7. The District Education Officer, Araria, District- Araria.
8. The District Programme Officer (Establishment), Araria, District- Araria.
9. The Bihar School Examination Board through its Secretary, Patna-17.

... ... Respondent/s

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with

Letters Patent Appeal No. 18 of 2023
In
Civil Writ Jurisdiction Case No.3402 of 2021

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1. Parmanand Das S/o Late Saudagar Das R/o Village- Sri Chandpur, P.S. Sahebpur Kamal, District- Begusarai.

WEB COPY

2. Rajeev Kumar S/o Lalit Deo Singh, R/o Village- Sanha Naya Tola, P.S.- Sahebpur Kamal, District- Begusarai.
3. Wahida Zainab W/o Shafiur Rahman, R/o East Bilaspur, P.O. and P.S. - Hayaghat, District Darbhanga, Posted as Block-Teacher in the District- Begusarai.
4. Shila Yadav W/o Indrajit Yadav R/o Tulsitol Paharpur, P.O.- Paharpur, P.S.- Ballia, District- Begusarai.
5. Razya Sultana W/o Md. Zakir Hussain, R/o Village- Khaloopur, P.S.- Mufassil, District- Begusarai.
6. Shabnam Kumari W/o Birendra Kumar Das, R/o Village- Damodarpur, P.O.- Pasopur, P.S.- Bhagwanpur, District- Begusarai.
7. Kavita Devi W/o Sri Manoj Kumar, R/o Village- Bardaha, P.S.- Chhaurahi, District- Begusarai.
8. Nasrin Begum W/o Md. Shahnawaz Alam, R/o Village- Manamath, P.S.- Hasanpur, District- Samastipur.
9. Kailash Paswan S/o Sri Ram Nath Paswan, P.S.- Bhagwanpur, District- Begusarai.
10. Kumari Manju W/o Surya Narayan Mahto, R/o Village- Bhikhamchak, P.O.- Naipur, P.S.-Bachhwara, District- Begusarai.
11. Chandrakala Devi Wife of Sri Vijay Kumar Paswan, R/o Village- Buchauli, P.s.- Bhagwanpur, District- Begusarai
12. Amila Kumari D/o Hareram Ray, W/o Ashok Mahato, R/o Village and P.O. and P.S.- Garhpura, District- Begusarai

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna
2. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna
3. The Principal Secretary, Education Department, Government of Bihar, Patna
4. The Director, Primary Education, Government of Bihar, Patna
5. The Bihar School Examination Board, Patna, through its Secretary
6. The Chairman, Bihar School Examination Board, Patna
7. The Secretary, Bihar School Examination Board, Patna
8. The State Council for Education Research and Training, Bihar, Mahendru, Patna, through its Director,
9. The District Magistrate, Begusarai, District- Begusarai
10. The District Education Officer, Begusarai, District- Begusarai
11. The District Programme Officer, Establishment (Education), Begusarai, District- Begusarai
12. Md. Monaf Alam, S/o Md. Ateeque Ansari, R/o Village- Gachhi Tola, Bhavanipur, P.O. and P.S.- Mansurchak, District- Begusarai.

WEB COPY

13. Kumari Prema Bharti W/o Suresh Thakur, R/o Village- Bhagwanpur, P.O.- Rupaswaj, P.S.- Bachhwara, District- Begusarai.
14. Shaeshta Parween W/o Md. Shahzada, R/o Village- Danauli, P.O.- Danauli Phulwlaria, P.S.- Ballia, District- Begusarai.
15. Anjum Ara W/o Md. Jamil, R/o Village- Kasba, P.S.- Balia, District- Begusarai.

... ... Respondent/s

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with

Letters Patent Appeal No. 19 of 2023
In
Civil Writ Jurisdiction Case No.2474 of 2021

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1. Noorjahan W/o-Md. Saiyaum, R/o Village- Begampur, Ward No. 11, P.O.- Begampur, P.S.- Warisnagar, District- Samastipur
2. Safina Nasrin W/o-Ejaj Ahamad, R/o Village- Kashore, ward no. 01, P.O.- Kashore, P.S.- Warisnagar, Distict- Samastipur
3. Ranjana Kumari W/o Devendra Mahto R/o Village- Hajpurwa, ward no. 12, P.O.- Karua, P.S- Chakmehasi, District- Samastipur
4. Indu Kumari W/o Virendra Paswan R/o Village- Harishankarpur, Ward No. 11, P.O.- Asinchak, PS.- Dalsingh Sarai, District- Samastipur
5. Nirmala Kumari W/o-Krishn Nandan Sharma R/o Village- Hanuman Nagar, Ward No. 10, P.O.- Udaipur, P.S.- Rosera, District- Samastipur
6. Parwati Devi W/o-Mayashankar Thakur R/o-Village-Rampur Rajwa, Ward No-08, P.O.-Rampur, P.S.-Hasanpur, District-Samastipur.
7. Gaytri Kumari W/o-Sakaldev Paswan R/o Village- Govindpurr Rosera, P.O.- Rosera, P.S.- Rosera, District- Samastipur
8. Sita Kumari W/o Rohit Kumar Singh R/o Village-Ramoul, Ward No.-09, P.O.-Bandhar Shivpur, P.S.-Hathauri, District-Samastipur.
9. Bhagwat Yadav S/o Mainejar Yadav R/o Village-Kishni Patti, Ward No.-10, P.O.-Phulparsa, P.S.-Phulparas, District-Madhubani.
10. Tarannum Khatoon W/o Md. Khajamuddin Alam R/o Village-Kajidumra, Ward No.-06, P.O.-Rajaur Rambhadrapur, P.S.-Rosera, Distridct-Samastipur.
11. Maya Devi W/o-Sitaram Paswan R/o-Village-Muriya Asthan, Ward No.-13, P.O. Mahmadpur Sakra P.S.-Bibhutipur, District-Samastipur.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna
3. The Director, Primary Education, Government of Bihar, Patna
4. The Bihar School Examination Board, Patna through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.

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6. The Secretary, Bihar School Examination Board, Patna
7. The State Council for Education Research and Training, Bihar, Mahendru, Patna through its Director.
8. The Director, State Council for Education Research and Training, Bihar, Patna.
9. The District Magistrate, Samastipur, Distict- Samastipur
10. he District Education Officer, Samastipur, Distict- Samastipur
11. The District Programme Officer, Establishment (Education), Samastipur, Distict- Samastipur
12. The Block Education Officer, Singhiya, District- Samastipur.
13. The Block education Officer, Warishnagar, District-Samastipur.
14. The Block Education Officer, Khanpur, District-Samastipur.
15. The Block Education Officer, Hasanpur, District-Samastipur.
16. Pramila Devi W/o Shiv Shankar Mahto R/o Village-Akabarpur, Ward No.-8, P.O.-Mathurapur, P.s.-Warisnagar, District-Samastipur.

... ... Respondent/s

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with

Letters Patent Appeal No. 20 of 2023
In
Civil Writ Jurisdiction Case No.10704 of 2022

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1. Rubina Farhat D/o Meer Wasiqur Rahman, W/o Md. Zahid Alam, R/o Village- Rahria, Ward No.- 05, P.O.- Bagdhara, P.S.- Jokihat, District- Araria, at Present Posted as Panchayat Teacher Newly Created Government Primary School kamat West Toal, Block- Jokihat, District- Araria.
2. Narayan Hansda S/o Chhaku Hansda R/o Village and P.O.- Mohni, Ward No.- 09, P.S.- Boshi, District- Araria at Present Posted as Block Teacher Government Upgraded Middle School Majhuaa, Block- Raniganj, District- Araria.
3. Praduman Bishwas S/o Jagdish Bishwas R/o Village Kharaiya Basti, Ward No.-15, P.O. and P.S. and District- Araria, at Present Posted as Block Government Primary School Fakir Tola, Block- Jokihat, District- Araria.
4. Rita Kumari D/o Jagdish Mandal , W/o Md. Mushfique Alam R/o Village - Dala, Ward No.- 03, P.O.- Pakari, P.S.- Palasi, District- Araria at Present Posted as Block Teacher Government Upgraded Middle School Belbari, Block- Palasi, District- Araria.
5. Khagesh Paswan S/o Kailash Paswan R/o Village- Bhaduna, Ward No.- 03, P.O.- Sohander, P.S.- Palasi, District- Araria at Present Posted as Block Teacher Upgraded Government Middle School Dwargaun, Block- Palasi, District- Araria.
6. Shakuntala Devi W/o Baidyanath Baitha, R/o village and P.O.- Belsara Goth, Ward No.- 11, P.S.- Raniganj, District- Araria at Present Posted as Block Teacher Government Middle School Bhargama, Block- Bhargama, District- Araria.

WEB COPY

7. Quaiyum Quaiser, S/o Md. Ajyub Alam R/o Village- Mahdewa Tola Harwa, Ward No.- 04, P.O.- Pathrabari, P.S.- Jokihat, District- Araria at Present Posted as Panchayat Teacher Newly Created Government Primary School Fakir Tola, Block- Jokihat, District- Araria.
8. Manoj Kumar Patway S/o Budhay Paswan R/o Village- Chareya, Ward No.- 12, P.O.- Khutaa Baijnathpur P.S.- Bhargama, District- Araria at Present Posted as Panchayat Teacher Government Primary School Tonha, Block- Bhargama, District- Araria.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
4. The National Council of Teachers Education (NCTE), New Delhi represented through its Director.
5. The Regional Director, National Council of Teachers Education (NCTE), Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
6. The State of Bihar Through the Additional Chief Secretary, Education Department, Government of Bihar, Patna.
7. The Additional Chief Secretary, Education Department, Government of Bihar, Patna.
8. The Director, Primary Education, (Education Department) Government of Bihar, Patna.
9. The State Council for Educational Research and Training (SCERT), Bihar, Mahendru, Patna, throu Bihar, Mahendru, Patna, through its Director.
10. The Director, State Council for Educational Research and Training (SCERT), Bihar, Patna.
11. The Bihar School Examination Board (BSEB), Patna through its Secretary.
12. The Chairman, Bihar School Examination Board (BSEB), Patna.
13. The Secretary, Bihar School Examination Board (BSEB), Patna.
14. The District Education Office Araria, District- Araria.
15. The District Programme Officer, Establishment (Education) Araria, District- Araria.
16. The Block Development Officer, Jokihat, Block-Jokihat, District- Araria.
17. The Block Development Officer-cum-Member-Secretary, The Block Teadcher Employment Committee Narpatganj, District- Araria.
18. The Block Development Officer-cum-Member-Secretary, Block Teacher Appointment Committee Araria, District- Araria.

WEB COPY

19. The Block Development Officer-cum-Member-Secretary, Block Teacher Appointment Committee Palasi, District- Araria.
20. The Block Development Officer-cum-Member-Secretary, Block Teacher Appointment Committee Bhargama, District- Araria.
21. The Block Education Officer, Jokihat, District- Araria.
22. The Block Education Officer, Narpatnganj, District- Araria
23. The Block Education Officer, Araria, District- Araria.
24. The Block Education Officer, Palasi, District- Araria.
25. The Block Education Officer, Bhargama, District- Araria.
26. The Panchayat Secretary Cum-Member-Secretary Panchayat Employment Unit Gram Panchayat Raj Taran, Block-Jokihat, District-Araria.
27. The Panchayat Secretary Cum-Member-Secretary Panchayat Employment Unit Gram Panchayat Raj, Sisauna, Block-Jokihat, District-Araria.
28. The Panchayat Secretary Cum-Member-Secretary Panchayat Employment Unit Gram Panchayat Raj, Khutha Baijnathpur, Block- Bhargama, District-Araria.

... ... Respondent/s

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with

Letters Patent Appeal No. 23 of 2023
In
Civil Writ Jurisdiction Case No.10055 of 2022

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Kumari Sushila D/o Ram Narayan Prasad, W/o Dinesh Singh, R/o Village-Chhapra, P.S.- Akodhi Gola, District- Rohtas at Sasaram at present working as Block Teacher at Government Middle School Karserua, Block - Sasaram, District- Rohtas at Sasaram.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
3. The National Council of Teachers Educatoin, New Delhi, represented through its Director.
4. The Regional Director, Natoinal Council of Teachers Education, Eastern Regional Committee, Bhuvneshwar, Orisa.
5. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector-62, Noida-201308.
6. The National Institute of Open Schooling (NIOS), through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
7. The Regional Director, National Institute of Open Schooling (NIOS), Lalit Bhawan, Bailey Road, Patna.

WEB COPY

8. The Additional Secretary-cum-Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
9. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
10. The Principal Secretary, Education Department, Government of Bihar, Patna.
11. The Director, Primary Education, Government of Bihar, Patna.
12. The District Education Officer, Rohtas at Sasaram, District- Rohtas at Sasaram.
13. The District Panchayat Raj Officer, Rohtas at Sasaram, District - Rohtas at Sasaram.
14. The District Programme Officer (Establishment) Education Rohtas at Sasaram, District - Rohtas at Sasaram.
15. The Block Panchayat Raj Officer-Cum-Secretary, Block Teacher Employment Unit, Sasaram, District - Rohtas at Sasaram.
16. The Block Education Officer, Sasaram, District- Rohtas at Sasaram.

... ... Respondent/s

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with

Letters Patent Appeal No. 24 of 2023
In
Civil Writ Jurisdiction Case No.17321 of 2021

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Rita Kumari W/o Shri Pramod Sah, R/o Mohalla- Bodhawan Talaw, Jai Shankar Nagar, P.O. and P.S. and District- Jamui, at present working as Panchayat Teacher, Newly created Primary School Pathaldiha Mushari, Block and District- Jamui.

... ... Appellant/s

Versus

1. The State of Bihar through Principal Secretary Education Department Government of Bihar Patna.
2. The Principal Secretary Education Department, Government of Bihar, Patna.
3. The Director Primary Education Government of Bihar, Patna.
4. The District Magistrate, Jamui, District- Jamui.
5. The District Education Officer Jamui, District- Jamui.
6. The District Programmer Officer Establishment (Education) Jamui, District- Jamui.
7. The Block Education Officer, Block- Jamui, District- Jamui.
8. The Mukhiya- Cum-Chairman, Panchayat Teacher Employment Committee, Gram Panchayat Raj - Lakanpur, Block and District - Jamui.
9. The Panchayat Secretary - Cum- Secretary, Panchayat Teacher Employment Committee, Gram Panchayat Raj - Lakhanpur, Block and District - Jamui.

WEB COPY

... ... Respondent/s

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with

Letters Patent Appeal No. 25 of 2023
In
Civil Writ Jurisdiction Case No.16721 of 2021

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1. Shahnaz Begum W/o Md. Akbar Ali R/o Village - Bargachhiya, Ward No. 7, P.O. - Awapur, P.S. - Pupri, District - Sitamarhi at Present Posted as Panchayat Teacher at Government Primary School, Hirauli, Block - Pupri, District - Sitamarhi.
2. Bindu Kumari W/o Pramod Thakur R/o Village Pamra, P.O. - Raghopur, Bakhari, P.S. - Sitamarhi, District - Sitamarhi at Present Posted as Block Teacher at Government Middle School Madhopur, Block - Bathnaha, District - Sitamarhi.
3. Sarita Kumari W/o Shivji Ram R/o At and P.O. - Manariya, P.S. - Sahiyara, District - Sitamarhi at Present Posted as Block Teacher at Government Middle School, Dayan Chhara, Block - Bathnaha, District - Sitamarhi.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
3. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector-62, Noida - 201308 (U.P.)
4. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
5. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
6. The Additional Secretary - Cum - Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The District Education Officer Sitamarhi District - Sitamarhi.
11. The District Programme Officer Establishment (Education), Sitamarhi, District - Sitamarhi.
12. The Block Development Officer, Pupri, District - Sitamarhi.
13. The Block Development Officer, Bathnaha, District - Sitamarhi.
14. The Block Education Officer, Pupri, District - Sitamarhi.

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15. The Block Education Officer, Bathnaha, District - Sitamarhi.
16. The Panchayat Secretary - Cum - Secretary, Panchayat Teacher Employment Committee, Ramnagar Bedaul, Block-Pupri, District-Sitamarhi.

... ... Respondent/s

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with

Letters Patent Appeal No. 26 of 2023
In
Civil Writ Jurisdiction Case No.3301 of 2021

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Ram Prasad Singh S/o Dhaneshwar Mandal, R/o Vill. Berain, P.O. and P.S. Chorgaon, Distt. Munger.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Munger.
4. The District Education Officer, Munger.
5. The District Programme Officer (Establishment), Munger.
6. The Block Development Officer, Asgarganj, Munger.
7. The Block Education Officer, Asgarganj, Vaishali.
8. The Panchayat Secretary Raj, Amaiya, Asgarganj, Munger.

... ... Respondent/s

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with

Letters Patent Appeal No. 28 of 2023
In
Civil Writ Jurisdiction Case No.5892 of 2021

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1. Ajay Kumar S/o Devendra Mandal R/o Vill and P.O. Kamargama, P.S. Singheshwar, Dist. Madhepura.
2. Manju Devi D/o Bijal Mehta, R/o Vill and Ward No. 5, Laxmipur Bhagwati, P.O. Laxmipur Bhagwati, P.S. Shrinagar Haut, Distt. Madhepura.
3. Roshan Ara W/o Md. Mukhtar Alam, R/o Vill and P.O. Mahthawa, Bazar, P.S. and Distt. Araria.
4. Rajkishor Ram S/o Lt. Devnarayan Ram, R/o Voll. Kalantha, P.O Chatra, P.S. Gowal Para, Dist. Madhepura.
5. Md. Inamuddin S/o Md. Yunus, R/o Vill Parsa, Ward No. 4, P.O. Batthan Parsa, P.S. Shankarpur, Dist. Madhepura.
6. Sanju Kumari W/o Suman Kumar Bharti, R/o Ward no. 10, Puranibazar, P.O. and P.S. and Dist. Madhepura.
7. Nitu Kumari W/o Rajnish Kumar Singh, R/o Vill. Dharvpatti, P.O Sri Nagar,

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P.S Dheladh Dist. Madhepura.

8. Rukhsana Khatoon D/o Md. Fida Husain, R/o Vill and P.O Bathan Parsa, P.S. Shankarpur, Dist. Madhepura.
9. Roosi Begam W/o Rahat Husain, R/o Vill. Pandarpur, P.O. Rauta, P.S. Baisa, Dist. Purnia.
10. Ishrat Jahan W/o Farhul Ansari, R/o Vill and P.O Kharahiya, P.S. Amour, Dist. Purnia.
11. Aisha Parwen W/o Md. Mumtal Ali, R/o Vill. Kusmar, P.O. Badha Kusmar, P.S.Khutauna, Dist. Madhubani.
12. Maimuna Khatun W/o Fahim Ahmad, R/o Vill Karhara, P.O. Basaitha, P.S. Benipatti, Dist. Madhubani.
13. Birendra Kamat, S/o Mahendra kamat, R/o Vill and P.O Ranuti, P.S. Rajnagar, Dist. Madhubani.
14. Bibi Sameena Khatoon W/o Md. Khurshed, R/o Vil and P.O. Ranauti, P.S. Rajnagar, Dist. Madhubani.
15. Chandra Prakash Chaudhary S/o Somnath Chaudhary, R/o Vill and P.O. Jagatpur, P.S. Rahika, Dist. Madhubani.
16. Bibi Ahmadi Khatoon W/o Sami Ahmad, R/o Vill. Dahibat Momin Tola, P.O and P.S. Pandaul, Dist. Madhubani.
17. Shahin Parween W/o Mdl. Wadiujjama, R/o Vill. Vihnagar, P.O. Biraul, P.S. Pandaul, Dist. Madhubani.
18. Md. Shahanwaj S/o Md. Habibul Rahman, R/o Vill. Vihnagar, P.O Biraul, P.S. Pandaul, Dist. Madhubani.
19. Sarita Devi W/o Bharat Paswan, R/o Vill and P.O and P.S. Bheja, Dist. Madhubani.
20. Jilebi Mochi S/o Bahadur Mochi, R/o Vill. Kalapatti Barhi, P.O, Kalapatti, P.S. Fulparas, Dist. Madhubani.
21. Neelam Bharati W/o Sitaram Ram, R/o Vill and P.S. and P.O. Bheja, Dist. Madhubani.
22. Noorus Subah W/o Nasim Raza, R/o Vill and P.O. Pachahi, P.S. Madhepur, Dist. Madhubani.
23. Bushara Khatoon W/o Md. Salim Ahmad, R/o Vill. and P.O. Pachahi, P.S. Madhepur, Dist. Madhubani.
24. Gunjana Kumari W/o Torit Lal, R/o Vill. Laheri Tola, P.O. and P.S. Madhepura, Dist. Madhubani.
25. Nunulal Yadav S/o Sukadev Yadav, R/o Vill and P.O Banki, P.S. Madhepura, Dist. Madhubani.
26. Santosh Kumar Ram S/o Ramchandra Ram, R/o Vill. Ramnagar, P.O. Ekahri, P.S. Ladniyan, Dist. Madhubani.
27. Sanjay Kumar Mahto S/o Mahabir Mahto, R/o Vill. Madhuban, P.O. Dadhi, P.S. Andhradadhi, Dist. Madhubani.
28. Md. Ashraf Ali S/o Md. Murtuza Hasa, R/o Vill. Jamaila Bazar, P.O. Madna, P.S. Andhradadhi, Dist. Madhubani.

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29. Mahnaj Begum D/o Motiurrahman Falahi, R/o Vill Giadarganj, P.O. Madna, P.S. Andhradadhi, Dist. Madhubani.
30. Mina Devi W/o Feku Saday, R/o Vill. and P.O. Sundar Virajit, P.S. Madhepur, Dist. Madhubani.
31. Radharaman Mishra S/o balkrishna Mishra, R/o Vill and P.O. Dwalakh, P.S. Bheja, Dist. Madhubani.
32. Shiv Ram Yadav S/o Ram Ashish Yadav, R/o Vill. Shrirampur, P.O. Sidhpdadhi, P.S. Ladniyan, Dist. Madhubani.
33. Md. Nazim S/o Shekh Salim, R/o Vill Piptoliya, P.O. Jadriya, P.S. Jhanjharpur, Dist. Madhubani.
34. Devendra Kumar Paswan S/o Ram Lakhan Paswan, R/o Vill. Kuadh, P.O. Kuadh, P.S. Jainagar, Dist. Madhubani.
35. Chandrakala Devi W/o Raj Kumar Ranjan, R/o Vill. Dharmaban, P.O. Khajedih, P.S. Ladania, Dist. Madhubani.
36. Rokhsana Khatoon W/o Asgar Ali, R/o Vill. and P.O. and P.S. Rahika, Dist. Madhubani.
37. Rina Devi W/o Yogendra Das, R/o Vill. and P.O. and P.S. Banmakhi, Distt. Purnia.
38. Rokhsana Khatoon D/o Md Fida Husain, R/o Vill and P.O. Bathan Parsa, P.S. Shankarpur, Distt. Madhepura.
39. Banti Kumar S/o Ramdev Sharma, R/o Vill. Parmanandpur, P.O. Parmanandpur, P.S. Shrinagar haut, Distt. Madhepura.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Madhubani.
4. The District Magistrate, Saharsa
5. The District Magistrate, Madhepura
6. The District Magistrate, Purnea
7. The District Magistrate, Supaul
8. The District Magistrate, Khagaria
9. The District Magistrate, Kaimur
10. The District Magistrate, Begusara
11. The District Magistrate, Araria
12. The District Education Officer, Madhubani
13. The District Education Officer, Begusarai
14. The District Education Officer, Madhepura
15. The District Education Officer, Saharsa
16. The District Education Officer, Purnea

WEB COPY

17. The District Education Officer, Supaul
18. The District Education Officer, Khagaria
19. The District Education Officer, Kaimur
20. The District Education Officer, Araria
21. The District Programme Officer (Establishment), Madhubani
22. The District Programme Officer (Establishment), Begusarai
23. The District Programme Officer (Establishment), Madhepura
24. The District Programme Officer (Establishment), Saharsa
25. The District Programme Officer (Establishment), Purnea
26. The District Programme Officer (Establishment), Supaul
27. The District Programme Officer (Establishment), Kaimur
28. The District Programme Officer (Establishment), Araria
29. The Block Development Officer, Madhubani
30. The Block Development Officer, Begusarai
31. The Block Development Officer, Madhepura
32. The Block Development Officer, Saharsa
33. The Block Development Officer, Purnea
34. The Block Development Officer, Supaul
35. The Block Development Officer, Kaimur
36. The Block Development Officer, Araria
37. The Block Development Officer, Madhubani
38. The Block Development Officer, Begusarai
39. The Block Development Officer, Madhepura
40. The Block Development Officer, Saharsa
41. The Block Development Officer, Purnea
42. The Block Development Officer, Supaul
43. The Block Development Officer, Kaimur
44. The Block Development Officer, Araria

... ... Respondent/s

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with

Letters Patent Appeal No. 37 of 2023
In
Civil Writ Jurisdiction Case No.4105 of 2021

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Mohammad Mojeeb Alam @ Md. Mojeeb Alam S/o Abdul Hafiz, R/o Village- Thikaha Vasudeva P.O- Thikaha Aswari and P.S- Kathaiya District-Muzaffarpur working as Urdu Teacher in Primary School Bagwara, Block-Motipur District-Muzaffarpur.

WEB COPY

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
2. The Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
3. The Secretary, Primary Education, Education Department, Bihar Patna.
4. The Director, Primary Education, Education Department, Bihar Patna.
5. The District Education Officer, Muzaffarpur
6. The District Programme Officer, Establishment, Muzaffarpur
7. Block Education Officer, Motipur, Muzaffarpur.
8. The Panchayat Secretary, Panchayat Niyojan Unit, Panchatati Raj Hardi, Block-Motipur, Muzaffarpur.
9. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, Delhi.
10. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
11. The Director, The State council of Educational Research and Training (SCERT) Mahendru Patna-6.
12. Bihar School Examination Board Patna, through it's Chairman.
13. The Secretary, Bihar School Examination, Board, Patna.
14. The National Council of Teachers Education, New Delhi represented through it's Director,
15. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.

... ... Respondent/s

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with

Letters Patent Appeal No. 38 of 2023

In

Civil Writ Jurisdiction Case No.4858 of 2021

==========

Suresh Kumar S/o Rajendra Sah, R/o Vill. Kataru Chakamahamad, P.O. Goraul, P.S. Vaishali, District Vaishali.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Vaishali.
4. The District Education Officer, Vaishali.
5. The District Programme Officer (Establishment), Vaishali.

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6. The Block Development Officer Goraul, Vaishali.
7. The Block Education Officer, Goraul, Vaishali.
8. The Panchayat Secretary, Gram Panchayat Raj Inayat Nagar, Block Goraul, District Vaishali.

... ... Respondent/s

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with

Letters Patent Appeal No. 39 of 2023
In
Civil Writ Jurisdiction Case No.8668 of 2022

==========

Indu Bhushan Kumar Singh S/o Late Ganesh Dutt Singh R/o Vill. Dharmrahi, P.O. Beldiha, P.S. Belhar, District Banka.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The Director (Research and Training), Education Department, Govt. of Bihar, Mahendru, Patna.
4. The District Magistrate, Banka
5. The District Education Officer, Banka
6. The District Programme Officer (Establishment), Banka
7. The Block Education Officer, Belhar, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 40 of 2023
In
Civil Writ Jurisdiction Case No.3618 of 2021

==========

Shakuntala Devi W/o Sri Badri Ram D/o Jagdish Ram, R/o Village and P.O. - Sirauli Ward no. - 5 P.S. Riga District - Sitamarhi working as Primary Teacher in Primary School Panchaharwa, Block - Majorganj District - Sitamarhi.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
2. The Principal Secretary cum Additional Chief Secretary, Edcuation Department, Bihar, Patna.
3. The Secretary, Primary Education, Education Department, Bihar Patna.
4. The Director, Primary Education, Education Department, Bihar Patna.
5. The District Education Officer, Sitamarhi.

WEB COPY

6. The District Programme Officer, Establishment, Sitamarhi.
7. Block Education Officer, Majorganj, Sitamarhi.
8. The Panchayat Secretary, Panchayat Niyojan Unit, Panchatati Raj Panchaharwa, Block Majorganj, Sitamarhi.
9. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, Delhi.
10. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
11. The Director, the State Council of Educational Research and Training (SCERT) Mahendru Patna - 6.
12. Bihar School Examination Board Patna through its Chairman.
13. The Secretary, Bihar School Examination Board, Patna.
14. The National Council of Teachers Education, New Delhi represented through its Director.
15. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.

... ... Respondent/s

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with

Letters Patent Appeal No. 41 of 2023
In
Civil Writ Jurisdiction Case No.6579 of 2021

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Kumari Rupa W/o Sri Manoj Kumar, D/o Sri Shyam Lal Paswan R/o Village- Sadha Damber, P.o. and P.s.- Motipur, District- Muzaffarpur working as Primary Teacher in Primary School Panachhapra Hindi, Block- Motipur, District- Muzaffarpur

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
2. The Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna
3. The Secretary, Primary Education, Education Department, Bihar, Patna.
4. The Director, Primary Education, Education Department, Bihar, Patna.
5. The District Education Officer, Muzaffarpur
6. The District Programme Officer, Establishment, Muzaffarpur
7. Block Education Officer, Motipur, Muzaffarpur.
8. The Panchayat Secretary, Panchayat Niyojan Unit, Panchatati Raj Mahima Gopinathpur, Block- Motipur, Muzaffarpur.
9. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, Delhi.
10. The Secretary, Legislative Department, Ministry of Law and Justice, New

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Delhi.

11. The Director, the State Council of Educational Research and Training (SCERT) Mahendru Patna -6.
12. Bihar School Examination Board, Patna through its Chairman.
13. The Secretary, Bihar School Examination Board, Patna.
14. The National Council of Teachers Education, New Delhi represented through its Director,
15. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15, Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.

... ... Respondent/s

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with

Letters Patent Appeal No. 42 of 2023
In
Civil Writ Jurisdiction Case No.4823 of 2021

==========

Manoj Kumar Singh Son Late Bhola Nath Singh Resident of Village- Daulatganj, Mirchaiya Tola, Police Station- Bhagwan Bazar, District- Saran at Chapra, At present posted and working as Nagar Teacher in Govt. Bapu Kanya Middle School, Nabiganj, District- Saran at Chapra.

... ... Appellant/s

Versus

1. The State of Bihar Bihar.
2. The Principal Secretary-cum- Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The Director, State Council of Educational Research and Training, Bihar, Patna.
5. The District Education Officer, Saran at Chapra.
6. The District Programme Officer (Establishment), Saran at Chapra.
7. The Executive Officer, Nagar Parishad, Chapra, District- Saran at Chapra.
8. The Block Education Officer, Chapra, District- Saran at Chapra.
9. The Union of India, Through the Human Resources Development Department, New Delhi.
10. The Secretary, Human Resources Development Department, New Delhi.
11. The Additional Secretary, Ministry of Human Resources, New Delhi.
12. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development Department, Govt. of India, Shastri Bhawan, New Delhi.
13. The Secretary, Bihar School Examination Board, Bihar, Patna.
14. The Examination Controller, Bihar School Examination Board, Bihar, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 43 of 2023

In

Civil Writ Jurisdiction Case No.5756 of 2021

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Madhubala Wife of Indrajeet Kewat, Resident of Village- Madarpur, P.S.- Jehanabad, District- Jehanabad.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Human Resources Development Department, Government of India, New Delhi.
2. The Secretary, Human Resources Development Department, Government of India, New Delhi.
3. The Additional Secretary, Human Resources Development Department, Government of India, New Delhi.
4. The Secretary Department of School Education and Literacy, Ministry of Human Resources Development Department, Government of India, Shastri Bhawan, New Delhi.
5. The State of Bihar through the Principal Secretary, Human Resources Development, Government of Bihar, Patna.
6. The Principal Secretary, Human Resources Development, Government of IBihar, Patna.
7. The Director, Primary Education, Human Resources Development Department, Government of Bihar Patna.
8. The District Magistrate, District- Jehanabad.
9. The District Programme Officer (D.P.O.) District- Jehanabad.
10. The District Education Officer (D.E.O.) District- Jehanabad.
11. The Block Development Officer, Block- Kako, District- Jehanabad.
12. The Block Education Officer (B.E.O.) Block- Kako, District- Jehanabad.
13. The Block Development Officer Block- Ratani Faridpur, District- Jehanabad.
14. The Block Education Officer, Block Ratani Faridpur, District- Jehanabad.
15. Neelam Kumari Wife of Kundan Kumar Paswan Resident of South Daulatpur, P.S.- Jehanabad, District- Jehanabad.
16. Lalita Kumari W/o Chandradeep Singh Yadav Resident of Village- Nirmali Chak, P.S.- Kishrupur, District- Patna.
17. Udal Kumar Son of Chandrika Prasad Resident of Village- Rustamchak, P.O.- Gayani Bigha, P.S.- Jehanabad, District- Jehanabad.
18. Jitendra Kumar Son of Bhagwan Sharma Resident of Village- Hali, P.S.- Jehanabad, District- Jehanabad.

... ... Respondent/s

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with

Letters Patent Appeal No. 44 of 2023

In

Civil Writ Jurisdiction Case No.7410 of 2022

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1. Rajesh Kumar Ram Son of Sri Swaminath Ram, Resident of Village- Pakargaon, P.O. Kharpokhra, P.S. Kharpokhra, District West Champaran.
2. Mintu Kumar Menan, Son of Sri Dev Narayan Yadav, Resident of Village- Kamalpur, P.O. Chitti, P.S. Chitti, District- Madhepura.

... ... Appellant/s

Versus

1. The Union of India through Human Resources Development Department, New Delhi.
2. The Secretary, Human Resources Development Department, Government of India, New Delhi.
3. The Additional Secretary, Ministry of Human Resources Development Department, Government of India, New Delhi.
4. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, Government of India, Shastri Bhawan, New Delhi.
5. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resources Department, Government of India, Shastri Bhawan, New Delhi.
6. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Director, Primary Education Department, Government of Bihar, Patna.
9. The Director, Research and Training, Education Department, Government of Bihar, Patna.
10. The National Institute of Open Schooling, A- 24/25, Institutional Area, Sector-62, Noida, District- Gautam Budh Nagar (U.P.) -201309 through its Director.
11. The Regional Director, National Institute of Open Schooling, Regional Centre, Lalit Bhawan, Ground Floor, Baily Road, Patna-800001.
12. Bihar School Examination Board, Patna through its Secretary, Chajju Bagh, Patna-800017.
13. The State Council of Education Research and Training, Patna through its Director, Mahendru, Tripolia, Patna- 800006.
14. The Director, State Council of Educational Research and Training, Mahendru, Tripolia, Patna-800006.
15. Sanjay Kumar Singh Son of Sri Omkar Nath Singh @ Onkar Nath Singh, Resident of Village- Maner, P.O. Maner, P.S. Maner, District Patna at present resident of Village-Bans Bagan, Tola- Chitochak, P.O. and P.S. Jamui, District- Jamui.

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16. Jashai Paswan Son of Sri Sevilal Paswan Resident of Village- Nanaur, P.S. Rudrapur, District- Madhubani.
17. Ashok Paswan Son of Sri Guru Paswan Resident of Village- Raychor, P.O. Nawadih Silphari, P.S. Chandamandih, Chakai, District- Jamui.
18. Bhola Prasad Mandal Son of Sri Sampat Lal Mandal Resident of Village- Dwashay, P.O. Dwashay, P.S. Durgaganj, District- Katihar.
19. Lalmani Singh Son of Sri Pancham Narayan Singh Resident of Village- Chainpura, P.O. Chandpur Bhangha, P.S. Janki Nagar, District- Purnea.
20. Mira Tiwary Wife of Sri Ramashankar Tiwary Resident of Village- Jalalpur, P.O. Jalalpur, P.S. Saran, District- Saran.
21. Sunita Ray Wife of Late Shashi Bhushan Resident of Village- Manikpur, P.O. Manikpur, P.S. Manikpur, District- Sitamarhi.
22. Rubi Kumari Wife of Sri Raman Kumar Raman Resident of Village- Kurban, P.O. Kurban, P.S. Beldaur, District- Khagaria.
23. Rinku Kumari Wife of Sri Jaikishore Pandey Resident of Village- Manjhagarh Langtuhata, P.O. Garh Manjha, P.S. Manjha Garh, District- Gopalganj.
24. Pinki Shahin Wife of Md. Sahabuddin Resident of Village- Choukitand Denagadhva, P.O. Khaira, P.S. Khaira, District- Jamui.
25. Kabira Khatoon Wife of Md. Shafiur Rahman, Resident of Village- Mirjapur, P.O. Bishiunpur Umapat, P.S. Muzaffarpur, District- Muzaffarpur.
26. Vivek Kumar Son of Late Lal Bahadur Singh Resident of Village- Lahuar, P.O. Telhar, P.S. Mahishi, District- Saharsa.
27. Akshay Raj Son of Sri Ajay Sharma Resident of Mohalla- Bag Sadoram, P.O. Patna City, P.S. Patna City, District Patna.
28. Sunil Kumar Son of Sri Raj Kumar Resident of Village- Khurdcoal (Chhoti Coal), P.O. Kaushalpur, P.S. Amarpur, District Banka.
29. Kumari Kavita Sinha Wife of Dinanath Paswan Resident of Mohalla- Yaduvansh Nagar, P.O. Bankipur, P.S. Fatuha, District- Patna.
30. Kumari Ankita Daughter of Sri Jai Prakash Singh Resident of Village- Shivnathi Pokhar, Jamui Road, P.O. Sikandra, P.S. Sikandra, District- Jamui.
31. W.B. Roman Son of Late Dinesh Prasad Yadav Resident of Village- Purpathar, P.O. Bhoja, P.S. Khodabandpur, District Begusarai.
32. Braj Kishor Son of Sri Satyanarayan Paswan Resident of Village- Shahpur, P.O. Bhoja, P.S. Khodabandpur, District Begusarai.
33. Md. Naseem Son of Md. Muslim Ansari Resident of Village- Hasanpur, P.O. Jagatpur, P.S. Jagatpur, District Madhubani.
34. Ramesh Kumar Tiwari Son of Sri Dashrath Tiwari Resident of Village- Hasanpur, P.O. Jagatpur, P.S. Jagatpur, District Madhubani.
35. Sadhna Kumari Wife of Sri Rampravesh Kumar Paswan Resident of Village Pokharia, P.O. Begusarai, P.S. Begusarai, District Begusarai.
36. Sandhya Kumari Wife of Sri Rakesh Singh Resident of Village- Kapdipur, P.O. Naviganj Bazar, P.S. Basantpur, District- Siwan.
37. Kanti Devi Wife of Sri Rajlagan Prasad Singh Resident of Mohalla- Bajrang

WEB COPY

Path, Bajrangpuri, P.O. Dhanuki P.S. Dhanuki, District Patna.

38. Manoj Kumar Mishra Son of Sri Surendra Mishra Resident of Village- Baijnath, P.O. Devhalia, P.S. Ramgarh, District Kaimur at Bhabhua.

39. Jayprakash Singh Son of Sri Radhe Shyam Singh Resident of Village- Batan Bigha, P.O. Kamta, P.S. Parasi, District- Arwal.

40. Nitin Gaurav Son of Sri Subhash Kumar Verma Resident of Village- Pirnagar, P.O. Pirnagar, P.S. Gwalpara, District- Madhepura.

41. Sarita Kumari Wife of Sri Umesh Prasad Sah Resident of Village- Mahanth Maniyari, Tola Vishunpur Maniyari, P.O. Mahanth Maniyari, P.S. Mahanth Maniyari, District Muzarffarpur.

42. Khushbu Kumari Wife of Sri Yugesh Kumar Singh Resident of Village- Aamgachhi, P.O. Bhojpur, P.S. Bhojpur, District- Araria.

43. Lalita Devi Wife of Sri Narottam Kumar Gupta Resident of Village- Parham, P.O. Fardah, P.S. Fardah, District Munger.

44. Anisurrahman Ansari Son of Sri Motiurr Rahman Ansari Resident of Village Mahuawa, P.O. Bishunpur, P.S. Jagdishpur, District West Champaran.

45. Kunti Kumari Wife of Sri Kaushal Ram Resident of Village Sundari, Aamgachhi, P.O. Bhojpur, P.S. Bhojpur, District Araria.

46. Kalpana Kumari Wife of Sri Kumod Kumar Mandal Resident of Village Garha, Mandal Tola, P.O. Kushmaha, P.S. Pipra, District Araria.

47. Md. Wazir Son of Md. Hasan Resident of Village Gangpur Siswan, P.O. Gangpur Siswan, P.S. Siswan, District Siwan.

48. Ghulam Safdar Son of Md. Ghulam Samdani Resident of Village Bara, P.O. Bara, P.S. Chandauti, District Gaya.

49. Premlata Kumari Wife of Sri Manoj Kumar Resident of Village Ladauda, P.O. Sahsi, P.S. Alauli, District- Khagaria.

50. Tazeen Fatma Daughter of Md. Niyaz Ahmad Resident of Village Mahisaudi, P.O. Jamui, P.S. Jamui, District Jamui.

51. Pankaj Kumar Singh Son of Late Haldhar Singh Resident of Village Madansath, P.O. Madansath, P.S. Manjhi, District Saran.

... ... Respondent/s

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with

Letters Patent Appeal No. 45 of 2023
In
Civil Writ Jurisdiction Case No.7410 of 2022

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1. Lalmani Singh Son of Sri Pancham Narayan Singh, resident of Village-Chainpura, P.O. Chandpur Bhangha, P.S. Janki Nagar, District-Purnea.

2. Pankaj Kumar Singh Son of Late Haldhar Singh, resident of Village Madansath, P.O. Madansath, P.S. Manjhi, District Saran.

3. Rubi Kumari, Wife of Sri Raman Kumar Raman, resident of Village-Kurban, P.O. Kurban, P.S. Beldaur, District-Khagaria.

4. Kumari Kavita Sinha, Wife of Dinanath Paswan, resident of Mohalla-

WEB COPY

Yaduvansh Nagar, P.O. Bankipur, P.S. Fatuha, District-Patna.

5. Premlata Kumari Wife of Sri Manoj Kumar, resident of Village Ladauda, P.O. Sahsi, P.S. Alauli, District-Khagaria.
6. Manoj Kumar Mishra, Son of Sri Surendra Mishra, resident of Village-Baijnath, P.O. Devhalia, P.S. Ramgarh, District Kaimur at Bhabhua.
7. Kanti Devi, Wife of Sri Rajlagan Prasad Singh, resident of Mohalla-Bajrang Path, Bajrangpuri, P.O. Dhanuki P.S. Dhanuki, District Patna.
8. Akshay Raj Son of Sri Guru Paswan, resident of Mohalla-Bag Sadoram, P.O. Patna City, P.s. Patna City, District Patna.
9. Ashok Paswan Son of Guru Paswan, Resident of Village- Raychor, P.O. Nawadih Silphari, P.S. Chandamandih, Chakai, District- Jamui
10. Braj Kishor Son of Sri Satyanarayan Paswan, resident of Village-Shahpur, P.O. Bhoja, P.S. Khodabandpur, District Begusarai.
11. W.B. Raman, Son of Late Dinesh Prasad Yadav, resident of Village-Purpathar, P.O. Bhoja, P.S. Khodabandpur, District Begusarai.
12. Md. Naseem, Son of Md. Muslim Ansari, resident of Village-Hasanpur, P.O. Jagatpur, P.S. Jagatpur, District Madhubani.
13. Pinki Shahin Wife of Md. Sahabuddin, resident of Village-Choukitand Denagadhva, P.O. Khaira, P.S. Khaira, District-Jamui.
14. Khushbu Kumari, Wife of Sri Yugesh Kumar Singh, resident of Village-Aamgachhi, P.O. Bhojpur, P.S. Bhojpur, District-Araria.
15. Kabira Khatoon Wife of Md. Shafiur Rahman, resident of Village-Mirjapur, P.O. Bishiunpur Umapat, P.S. Muzaffarpur, District-Muzaffarpur.
16. Kalpana Kumari Wife of Sri Kumod Kumar Mandal, resident of Village Garha, Mandal Tola, P.O. Kushmaha, P.S. Pipra, District Araria.
17. Anisurrahman Ansari Son of Sri Motiurr Rahman Ansari, resident of Village Mahuawa, P.O. Bishunpur, P.S. Jagdishpur, District West Champaran.
18. Jayprakash Singh Son of Sri Radhe Shyam Singh, resident of Village-Batan Bigha, P.O. Kamta, P.S. Parasi, District-Arwal.
19. Sandhya Kumari, Wife of Sri Rakesh Singh, resident of Village-Kapdipur, P.O. Naviganj Bazar, P.S. Basantpur, District-Siwan.
20. Sunita Ray Wife of Late Shashi Bhushan, resident of Village-Manikpur, P.O. Manikpur, P.S. Manikpur, District-Sitamarhi.

... ... Appellant/s

Versus

1. The Union of India through the Human Resources Development Department, New Delhi.
2. The Secretary, Human Resources Development Department, Government of India, New Delhi.
3. The Additional Secretary, Ministry of Human Resources Development Department, Government of India, New Delhi.
4. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, Government of India, Shastri Bhawan,

WEB COPY

New Delhi.

5. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, Government of India, Shastri Bhawan, New Delhi.
6. The State of Bihar, through the Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Director, Primary Education Department, Government of Bihar, Patna.
9. The Director, Research and Training, Education Department, Government of Bihar, Patna.
10. The National Institute of Open Schooling, A-24/25, Institutional Area, Sector-62, Noida, District-Gautam Budh Nagar (U.P.)-201309 through its Director.
11. The Regional Director, National Institute of Open Schooling, Regional Centre, Lalit Bhawan, Ground Floor, Baily Road, Patna-800001.
12. Bihar School Examination Board, Patna through its Secretary, Chajju Bagh, Patna-800017.
13. The State Council of Educational Research and Training, Patna through its Director, Mahendru, Tripolia, Patna-800006.
14. The Director, State Council of Educational Research and Training, Mahendru, Tripolia, Patna-800006.
15. Sanjay Kumar Singh Son of Sri Omkar Nath Singh @ Onkar Nath Singh, resident of Village-Maner, P.O. Maner, P.s. Maner, District Patna at present resident of Village-Bans Bagan, Tola-Chitochak, P.O. and P.S. Jamui, District-Jamui.
16. Jashai Paswan, Son of Sri Sevilal Paswan, resident of Village-Nanaur, P.S. Rudrapur, District-Madhubani.
17. Bhola Prasad Mandal, Son of Sri Sampat Lal Mandal, Resident of Village-Dwashay, P.O. Dwashay, P.S. Durgaganj, District-Katihar.
18. Mira Tiwary Wife of Sri Ramashankar Tiwary, resident of Village-Jalalpur, P.O. Jalalpur, P.S. Saran, District-Saran.
19. Rinku Kumari, Wife of Sri Jaikishore Pandey, resident of Village-Manjhagarh Langtuhata, P.O. Garh Manjha, P.S. Manjha Garh, District-Gopalganj.
20. Vivek Kumar Parmar, Son of Late Lal Bahadur Singh, resident of Village-Lahuar, P.O. Telhar, P.S. Mahishi, District-Saharsa.
21. Sunil Kumar Son of Sri Raj Kumar, resident of Village-Khurdcoal (Chhoti Coal), P.O. Kaushalpur, P.S. Amarpur, District Banka.
22. Kumari Ankita Daughter of Sri Jai Prakash Singh, resident of Village-Shivnathi Pokhar, Jamui Road, P.O. Sikandra, P.S. Sikandra, District-Jamui.
23. Ramesh Kumar Tiwari, Son of Sri Dashrath Tiwari, resident of Village-Hasanpur, P.O. Jagatpur, P.S. Jagatpur, District Madhubani.
24. Rajesh Kumar Ram, Son of Sri Swaminath Ram, resident of Village-

WEB COPY

Pakargaon, P.O. Kharpokhra, P.S. Kharpokhra, District West Champaran.

25. Sadhna Kumari Wife of Sri Ralmpravesh Kumar Paswan, resident of Village Pokharia, P.O. Begusarai, P.S. Begusarai, District Begusarai.
26. Mintu Kumar Menan, Son of Sri Dev Narayan Yadav, resident of Village-Kamalpur, P.O. Chitti, P.S. Chitti, District-Madhepura.
27. Nitin Gaurav, Son of Sri Subhash Kumar Verma, resident of Village-Pirnagar, P.O. Pirnagar, P.S. Gwalpara, District-Madhepura.
28. Sarita Kumari Wife of Umesh Prasad Sah, resident of Village-Mahanth Maniyari, Tola Vishunpur Maniyari, P.O. Mahanth Maniyari, P.S. Mahanth Maniyari, District Muzaffarpur.
29. Lalita Devi Wife of Sri Narottam Kumar Gupta, resident of Village-Parham, P.O. Fardah, P.S. Fardah, District Munger.
30. Kunti Kumari Wife of Sri Kaushal Ram, resident of Village Sundari, Aamgachhi, P.O. Bhojpur, P.S. Bhojpur, District Araria.
31. Md. Wazir Son of Md. Hasan, resident of Village Gangpur Siswan, P.O. Gangpur Siswan, P.S. Siswan, District Siwan.
32. Ghulam Safdar Son of Md. Ghulam Samdani, resident of Village Bara, P.O. Bara, P.S. Chandauti, District Gaya.
33. Tazeen Fatma Daughter of Md. NIyaz Ahmad, resident of Village Mahisaudi, P.O. Jamui, P.S. Jamui, District Jamui.

... ... Respondent/s

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with

Letters Patent Appeal No. 47 of 2023

In

Civil Writ Jurisdiction Case No.5805 of 2021

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Shila Devi Wife of Kishan Chaudhary, Resident of Village- Rambag Chauri, Ward No.- 46, Azad Nagar, P.O.- Ramna, District- Muzaffarpur, At present Prakhand Teacher in Upgraded Middle School Pokhraira, Khudhani, District-Muzaffarpur.

... ... Appellant/s

Versus

1. Union of India Through Secretary HRD Govt. of India, New Delhi.
2. The Secretary Human Resources Department, Govt. of India, New Delhi.
3. The National Institute of Open Schooling through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
4. The Regional Director, NIOS, Lalit Bhawan, Bailey Road, Patna.
5. The State of Bihar through the Chief Secretary, Govt. of Bihar, Patna.
6. The Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
7. The District Education Officer, Darbhanga.
8. The District Program Officer (Estd.) Darbhanga.

WEB COPY

9. The District Education Officer, Muzaffarpur.
10. The District Programme Officer (Estd.) Muzaffarpur.
11. Aanandi Devi, W/o Ramvaran Singh, Resident of Village- Ward no. 12 Kotma, Manigachhi, Distt- Darbhanga At present Basic teacher Govt. Middle School Katma Manigachhi Darbhanga.
12. Punam Devi, W/o Vimal Paswan, Resident of Village- Ward no. 9, Kotma Manigachhi, Distt.- Darbhanga. At present Panchayat teacher Primary School Pachrukhi, Katma, Distt.- Darbhanga.
13. Pinki Kumari, W/o Late Manish Kumar Mahto, resident of Village- Ward no.- 36 Dumduma, P.S.- Laheriasarai, Dist- Darbhanga. At present Panchayat teacher Primary School Mushari Tola Malikpur, Distt.- Darbhanga.
14. Choudhary Lalit Kumar Rai, Son of Late Choudhary Krishna Dev Rai, Resident of Village- Batho, P.S. Baheda, Distt.- Darbhanga. At present Prakhand teacher Middle School Nehara Manigachhi, Distt.- Darbhanga.

... ... Respondent/s

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with

Letters Patent Appeal No. 48 of 2023
In
Civil Writ Jurisdiction Case No.6522 of 2021

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1. Vijay Kumar Bimal S/o Harihar Prasad Yadav, R/o village and P.O. and P.S.- Fulparas, District- Madhubani.
2. Shashi Bhushan Singh S/o Shyamdhar Singh, R/o Vaniya, P.O. Bhawanipur, P.S. Randa, Dist. Bhagalpur.
3. Sharda Kumari W/o Lalit Kumar, R/o Vill Ithari, P.O. Belhi, P.S Marauna, Dist. Supaul.
4. Tanjik Khatoon W/o Md. Mujibul Rahman, R/o Vill Gorgama, P.O. and P.S. Fulparas, Dist. Madhubani.
5. Sajda Khatoon W/o Rajiuddin Ansari, R/o Village and P.O. Gorgama, P.S. Fulparas, Dist. Madhubani.
6. Punita Kumari W/o Manoj Paswas, R/o Village and P.O. and P.S. Laiukhi, Dist. Madhubani.
7. Amirun Nesa W/o Md. Khudabaks Mansuri, R/o Village. Konar, P.O. Gbaratol, P.S. Fulparas, Dist. Madhubani.
8. Asha Devi W/o Shyam Sundar Jha, r/o Vill. Chaudi, P.O. Birsair, P.S. Sakri, Dist. Madhubani.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Madhubani.

WEB COPY

4. The District Education Officer, Madhubani
5. The District Education Officer, Aurangabad
6. The District Programme Officer (Establishment), Madhubani
7. The District Programme Officer (Establishment), Aurangabad
8. The Block Development Officer, Fulparas, Ghoghardiha, Jhanjharpur, Rahika, Madhubani
9. The Block Development Officer, Navinagar, Aurangabad
10. The Block Education Officer, Fulparas, Ghoghardiha, Jhanjharpur, Rahika, Madhubani
11. The Block Education Officer, Navinagar, Aurangabad

... ... Respondent/s

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with

Letters Patent Appeal No. 49 of 2023
In
Civil Writ Jurisdiction Case No.9928 of 2022

==========

1. Priyanka Kumari W/o Manoj Prasad, R/o Vill. Murliganj, Ward No. 10, P.O. Murliganj, P.S.- Murliganj, District Madhepura.
2. Suman Kumari D/o Ramchandra Prasad, R/o Vill. Rampur, P.O. Rampur, P.S. Murliganj, District Madhepura.
3. Kailash Kumar S/o Shiv Ram Chaudhari, R/O Vill. Basaha, P.O. Basaha, P.S. Pipra, District Supaul.
4. Rajesh Kumar Singh S/o Fanilal Mehta, R/O Vill. Hanumanagar, P.O. Chandaur, P.S. Saur Bazar, District Saharsa.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Madhepura.
4. The District Magistrate, Munger.
5. The District Education Officer, Madhepura.
6. The District Education Officer, Munger.
7. The District Programme Officer (Establishment), Madhepura.
8. The District Programme Officer (Establishment), Munger.
9. The Block Development Officer, Dheladh, District Madhepura.
10. The Block Development Officer, Kumarkhand, Madhepura.
11. The Block Development Officer, Murliganj, Madhepura.
12. The Block Development Officer, Puraini, Madhepura.
13. The Block Development Officer, Ghailar, Madhepura.

WEB COPY

14. The Block Development Officer, Shankarpur, Madhepura.
15. The Block Education Officer, Dheladh, Madhepura.
16. The Block Education Officer, Kumarkhand, Madhepura.
17. The Block Education Officer, Murliganj, Madhepura.
18. The Block Education Officer, Puraini, Madhepura.
19. The Block Education Officer, Ghailar, Madhepura.
20. The Block Education Officer, Shankarpur, Madhepura.

... ... Respondent/s

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with

Letters Patent Appeal No. 50 of 2023
In
Civil Writ Jurisdiction Case No.3174 of 2021

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1. Manju Devi W/o Ram Janam Ram R/o Vill Siyari, P.O. Madho Matihani, P.S. Mufassil, Dist. Siwan.
2. Mamta Kumari W/o Prakash Ram R/o Vill. Sundar, P.O. Harpur Jan, P.S. Mashrakh, Dist. Saran.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Human Resources Development Department, New Delhi.
2. The Secretary, Human Resources Development Department,Government of India, New Delhi.
3. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, Govt. of India, New Delhi.
4. The State of Bihar through the Principal Secretary, Education Department, Patna.
5. The Principal Secretary, Education Department,Government of Bihar, Patna.
6. The Director, Primary Education, Education Department, Government of Bihar, Patna.
7. The Director, State Council of Educational Research and Training, Bihar, Patna.
8. The Regional Deputy Director of Education, Saran Division, Chapra.
9. The District Magistrate, Siwan.
10. The District Magistrate, Saran
11. The District Programme Officer (Establishment), Siwan.
12. The District Programme Officer (Establishment), Siwan.
13. The Block Education Officer, Sadar Block, Siwan.
14. The Block Education Officer, Mashrakh Block, Saran.
15. The Block Education Officer, Baniapur Block,Saran.

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16. The Mukhiya-cum-Chairman, Employment Committee, Gram Panchayat Raj Siyari, Police Station- Muffasil, Sadar Block, Siwan.
17. The Panchayat Secretary, Gram Panchayat Raj Siyari, Sadar Block, Siwan.
18. The Mukhiya-cum-Chariman, Employment Committee, Gram Panchayat Raj Chand Kudariya, Police Station- Mashrakh, Mashrakh Block, Saran.
19. The Panchayat Secretary, Gram Panchayat Raj Chand Kudariya, Police Station- Mashrakh, Mashrakh Block, Saran.
20. The Pramukh-Cum-Chairman, Block Teacher Employment Committee, Baniapur Block, Saran.
21. The Block Development Officer-cum-Secretary, Block Teacher Employment Committee, Baniapur, Saran.
22. The Bihar School Examination Board through its Secretary, Patna.
23. The Secretary, Bihar School Examination Board, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 51 of 2023
In
Civil Writ Jurisdiction Case No.5771 of 2021

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1. Sumit Kumar Jha S/o Durganand Jha R/o Vill - Baruar, P.O. - Baruar, P.S. - Andharmath, Distt. - Madhubani.
2. Lalita Kumari, W/o Arun Kumar Yadav R/o Vill - Dharahara, P.O. Mahadev, Math, P.S. - Andharamath, Distt. - Madhubani.
3. Manju Devi, W/o Ram Sevak Mukhiya R/o Vill. - Dhobiyahi, P.O. Karhor, P.S. Laukahi, Distt. - Madhubani.
4. Md. Ali, S/o Md. qamruzzama R/o Vill. - Bhairwa, P.O. - Bhairwa, P.S. Bisfi, Distt. - Madhubani.
5. Bibha Kumari, W/o Vinod Kumar Singh R/o Vill - Sohans, P.O. Jafara, P.S. Bisfi, Distt. - Madhubani.
6. Punam Kumari, W/o Chandeshwar Prasad R/o Vill. - Bisfi, P.O. and P.S. Bisfi, Distt. - Madhubani.
7. Md. Salim, S/o Md. Abul Klam R/o Vill. - Raghonagar, P.O. Bhowara, P.S. and Distt. - Madhubani.
8. Bibi Robaida Khatoon, W/o Sibgatullah Ansari R/o Vill. - Goapokhar Bhauwara, P.O. Bhauwara, P.S. and Distt. - Madhubani.
9. Sushri Sanga Maruti, W/o Surendra Kumar Paswan R/o Vill - Hardwar Laukaha, P.O. Laukaha, Dhanchhiha, P.S. Laukahi, Distt. - Madhubani.
10. Kumari Usha Karn, W/o Bhogendra Mallik R/o Vill and P.O. Deohar, P.S. Andhradadhi, Distt. - Madhubani.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary, Education Department, Govt. of

WEB COPY

Bihar, New Secretariat, Patna.

2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Madhubani.
4. The District Magistrate, Bhojpur.
5. The District Magistrate, Sitamarhi.
6. The District Magistrate, Siwan.
7. The District Magistrate, Aurangabad.
8. The District Magistrate, Begusarai.
9. The District Magistrate, Saharsa.
10. The District Education Officer, Aurangabad.
11. The District Education Officer, Madhubani.
12. The District Education Officer, Bhojpur.
13. The District Education Officer, Sitamarhi.
14. The District Education Officer, Saharsa.
15. The District Education Officer, Begusarai.
16. The District Education Officer, Siwan.
17. The District Programme Officer (Establishment), Siwan.
18. The District Programme Officer (Establishment), Aurangabad.
19. The District Programme Officer (Establishment), Madhubani.
20. The District Programme Officer (Establishment), Bhojpur.
21. The District Programme Officer (Establishment), Sitamarhi.
22. The District Programme Officer (Establishment), Saharsa.
23. The District Programme Officer (Establishment), Begusarai.
24. The Block Development Officer, Bisfi, Harlakhi, Rahika, Andhrathadhi, Laukahi, Madhubani.
25. The Block Development Officer, Koilwar, Bhojpur.
26. The Block Development Officer, Dumra, Sitamarhi.
27. The Block Development Officer, Jiradai, Siwan Sadar, Siwan.
28. The Block Development Officer, Kutumba, Aurangabad.
29. The Block Development Officer, Barauni, Begusarai.
30. The Block Development Officer, Simari Bakhtiyarpur, Saharsa.
31. The Block Education Officer, Bisfi, Harlakhi, Rahika, Andhrathadhi, Laukahi, Madhubani.
32. The Block Education Officer, Koilwar, Bhojpur.
33. The Block Education Officer, Dumra, Sitamarhi.
34. The Block Education Officer, Jiradai, Siwan Sadar, Siwan.
35. The Block Education Officer, Kutumba, Aurangabad.
36. The Block Education Officer, Barauni, Begusarai.

WEB COPY

37. The Block Education Officer, Simari Bakhtiyarpur, Saharsa.

... ... Respondent/s

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with

Letters Patent Appeal No. 52 of 2023
In
Civil Writ Jurisdiction Case No.2981 of 2021

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1. Dharmendra Kumar Son of Chandradeep Prasad Resident of Village- Dawthu, P.S.- Hulasganj, District- Jehanabad.
2. Ismat Ara, W/o Saiyad Anwar Karim, Resident of Mohalla- Sultanganj Baxaria Tola, P.O.- Mahendru, P.S.- Sultanganj, District- Patna.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council for Education Research and Training, Bihar, Mahendru, Patna, through its Director.
8. The Director, State Council for Education Research and Training, Bihar, Patna.
9. The District Magistrate, Jehanabad.
10. The District Education Officer, Jehanabad.
11. The District Programme Officer, Establishment (Education), Jehanabad, District- Jehanabad.
12. Naghma Khatoon Wife of Late Rahmatullah, Resident of Mohalla- New Karimganj, P.S.- Civil Line, District- Gaya.
13. Rashida Bano D/o Md. Shafique, R/o Mohalla- Piyari Mahalla, P.O. and P.S. and District- Jehanabad.
14. Sanjeet Kumar, S/o Late Bisheshwar Prasad, R/o Village- Erki Tola Madarpur, P.S.- Jehanabad, District- Jehanabad.
15. Rekha Kumari, Wife of Manoj Kumar Akela, R/o Village- Gitu Bigha, P.O.- Bandhuganj, P.S.- Ghoshi, District- Jehanabad.
16. Miss Nilu, W/o Md. Kaisar Ali Ansari, Resident of Village- Koiri Bigha, P.S.- Hulasganj, District- Jehanabad.
17. Sanjay Kumar Das, S/o Ram Pyare Das, R/o Village- Maya Bigha, P.S.- Ghoshi, District- Jehanabad.
18. Seema Kumari, W/o Satish Kumar, R/o Mohalla- Uta Purvi Gali, P.O. and

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P.S. and District- Jehanabad.

19. Sunita Kumari, W/o Late Gorakh Nath Singh, R/o Village and P.O.- Bandhuganj, P.S.- Ghoshi, District- Jehanabad.

20. Shobhi Kumari, W/o Sri Ravi Bhushan Kumar, Resident of Village- Keur, P.S.- Hulasganj, District- Jehanabad.

21. Jamila Azmi, W/o Md. Moin, R/o Village- Gudru, P.S.- Islampur, District- Nalanda.

22. Kanchan Kumari, W/o Sri Pankaj Kumar, R/o Village and P.O.- Kachnawan, P.S.- Makhdumpur, District- Jehanabad.

23. Krishna Murari, S/o Late Kailash Ram, Resident of Village- Gangepur, P.S.- Kutha, District- Jehanabad.

... ... Respondent/s

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with

Letters Patent Appeal No. 53 of 2023
In
Civil Writ Jurisdiction Case No.3285 of 2021

==========

Swati Kumari D/o Arvind Gupta, Wife of Sanjay Kumar Chaudhary, Resident of Village- Kachra, P.S.- Sour Bazar, District- Saharsa.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.

2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.

3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.

4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.

5. The National Council of Teachers Education, New Delhi represented through its Director.

6. The Regional Director, National Council for Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.

7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.

8. The Principal Secretary, Education Department, Govt. of Bihar, Patna.

9. The Director, Primary Education, Government of Bihar, New Secretariat, Patna.

10. The Bihar School Examination Board, Patna, through its Secretary.

11. The Chairman, Bihar School Examination Board, Patna.

12. The Secretary, Bihar School Examination Board, Patna.

WEB COPY

13. The State Council for Education Research and Training, Bihar, Mahendru, Bihar, through its Director.
14. The Director, State Council for Education Research and Training, Bihar, Patna.
15. The District Magistrate, Purnea, District- Purnea.
16. The District Education Officer, Purnea, District- Purnea.
17. The District Programme Officer, Establishment (Education), Purnea, District- Purnea.
18. Bibi Sakina Khatoon W/o Md. Shah Jamal R/o Village- Basantpur, P.S.- Sadar, District- Purnea.
19. Quamrun Nisa W/o Motiur Rahman R/o Village- Begampur, P.S.- K. Nagar, District- Purnea
20. Gulbano W/o Md. Kayum Alam Jahagiri R/o Village- Deodha, P.S.- Kasba, District- Purnea
21. Nujhat Parween W/o Late Md. Mojib Ansari R/o Mohalla- V.I.P. Colony, P.S.- K. Hat, District- Purnea.
22. Nutan Kumari W/o Nagendra Kumar @ Nagendra Kumar Yadav R/o At and P.O.- Maranga, P.S.- K. Hat, District- Purnea.
23. Md. Mukhtar Alam S/o Sekh Islamuddin R/o Village- Simal Bari, Nagara Tola, P.S.- Amour, District- Purnea.
24. Bibi Mahenaz Begam W/o Majalum Husain Ansari R/o Village- Sonapur, P.S.- Jalalgarh, District- Purnea.
25. Punam Kumari W/o Jitendra Kumar R/o Village- Puran Patti, P.S.- K. Nagar, District- Purnea.
26. Kahkashan Begum W/o Md. Majahir R/o Village- Balwatoli, P.S.- Amour, District- Purnea.
27. Nuzhat Naz W/o Md. Sajjad R/o Village- Manjhaily, P.S.- Ranipatra, District- Purnea.
28. Naz Fatma W/o Nurul Hasan R/o Village- Moglada, P.S.- K. Nagar, District Purnea.
29. Anjani Devi W/o Navin Kumar Paswan R/o Village- Parora, P.S.- K. Nagar (Parora), District- Purnea.

... ... Respondent/s

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with

Letters Patent Appeal No. 55 of 2023
In
Civil Writ Jurisdiction Case No.5789 of 2021

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Manishanand Son of Ambika Prasad Mandal Resident of Village and P.O.- Diwara Bazar, P.S.- Barhara Kothi, District- Purnea.

... ... Appellant/s

Versus

WEB COPY

1. The State of Bihar through its Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education) Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate Patna.
4. The District Magistrate Madhubani.
5. The District Magistrate Aurangabad.
6. The District Magistrate Bhojpur.
7. The District Magistrate Darbhanga.
8. The District Magistrate Saharsa.
9. The District Magistrate Begusarai.
10. The District Education Officer, Patna.
11. The District Education Officer, Aurangabad.
12. The District Education Officer, Madhubani.
13. The District Education Officer, Bhojpur.
14. The District Education Officer, Darbhanga.
15. The District Education Officer, Saharsa.
16. The District Education Officer, Begusarai.
17. The District Programme Officer (Establishment), Patna.
18. The District Programme Officer (Establishment), Aurangabad.
19. The District Programme Officer (Establishment), Madhubani.
20. The District Programme Officer (Establishment), Bhojpur.
21. The District Programme Officer (Establishment), Darbhanga.
22. The District Programme Officer (Establishment), Saharsa.
23. The District Programme Officer (Establishment), Begusarai.
24. The Block Development Officer, Dhanaruwa, Patna.
25. The Block Development Officer, Kutumba, Navinagar, Rafiganj, Aurangabad.
26. The Block Development Officer, Jhanjharpur, Jainagar, Harlakhi, Madhubani.
27. The Block Development Officer, Sandesh, Udwantnagar, Bhojpur.
28. The Block Development Officer, Kiratpur, Darbhanga.
29. The Block Development Officer, Salkhua, Saharsa.
30. The Block Development Officer, Bachhwara, Begusarai.
31. The Block Education Officer, Dhanaruwa, Patna.
32. The Block Development Officer, Kutumba, Navinagar, Rafiganj, Aurangabad.
33. The Block Education Officer, Jhanjharpur, Jainagar, Harlakhi, Madhubani.
34. The Block Education Officer, Sandesh, Udwantnagar, Bhojpur.
35. The Block Education Officer, Kiratpur, Darbhanga.

WEB COPY

36. The Block Education Officer, Salkhua, Saharsa.
37. The Block Education Officer, Bachhwara, Begusarai.
38. Ajit Kumar Son of Kamleshwar Singh, R/o Village- Mahrani Bigha, P.O.- Shamshernagar, P.S.- Daudnagar, District- Aurangabad.
39. Rambha Sinha D/o Udit Kumar Singh R/o Village and P.O.- Dhanaw, P.S.- Navinagar, District- Aurangabad.
40. Anju Kumari D/o Indradev Singh R/o Village Dadhwa, P.O.- Amba, P.S.- Kutumba, District- Aurangabad.
41. Khurshida Parween Wife of Md Junaid Alam R/o Village Bhauwara Goapokhar, P.S.- Bhauwara, P.S. and District- Madhubani.
42. Sabuhi Perwin W/o Md Rauf Alam R/o Village and P.O.- Sonihar, P.S.- Alauli, District- Khagariya.
43. Pinku Kumari W/o Viranjay Paswan R/o Village Gaurdah Mushhaniyan, Ward No. 2, P.S.- Salkhua, District- Saharsa.
44. Saleema Khatoon W/o Md Shakoor Ahmad R/o Village and P.O.- Pachhi, P.S.- Madhepur, District- Madhubani.
45. Kumari Sarswati Devi W/o Ram Babu Ramaiya R/o Village- Gorgama, P.O. and P.S.- Phulparas, District- Madhubani.
46. Md. Noor Alam Son of Md Afzal, R/o Village Milki Muhalla Nala Masjid Ara, P.O.- Ara Chowk, P.S.- Ara Nagar, District- Bhojpur.
47. Razwana Khatoon D/o Amim Khana R/o Village Chiktoli, P.O.- Ara Chowk, P.S.- Ara Nagar, District- Bhojpur.
48. Gopal Ji Singh S/o Mundrika Singh R/o Village Chaurahi, P.O.- Hetampur, P.S.- Tiyar, District- Bhojpur.
49. Saleen Khatoon W/o Sakuj Ahmad R/o Village and P.O.- Pachhi, P.S.- Madhepur, District- Madhubani.
50. Rani Kumari W/o Ranjit Kumar Thakur R/o Village Baingra, P.O. and P.S.- Sahar Ghat, District- Madhubani.
51. Anju Kumari W/o Radhe Shyam Kumar R/o Village Karnpura, P.O.- Mudika, P.S.- Sijodi, District- Patna.
52. Upendra Kumar S/o Ram Awtar Prasad R/o Village Barni Bazar, P.O. and P.S.- Barni, District- Patna.
53. Rina Kumari W/o Navin Kumar R/o Village Babuganj, P.O. and P.S.- Rafiganj, District- Aurangabad.

... ... Respondent/s

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with

Letters Patent Appeal No. 56 of 2023

In

Civil Writ Jurisdiction Case No.18308 of 2021

==========

Abhishek Kumar Arun S/o Late Vimal Kishore Ray Vill. Rohua Urf Balgobindpur, P.O. Sahpur, P.S. Jahdaha, Dist. Vaishali

WEB COPY

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The Director State Council of the Education Research and Training, Patna.
4. The District Magistrate, Vaishali
5. The District Education Officer, Vaishali
6. The District Programme Officer (Establishment), Vaishali
7. The Block Development Officer, Jandaha, Vaishali
8. The Block Development Officer, Jandaha, Vaishali
9. The Bihar School Examination Board, Patna through its Secretary.

... ... Respondent/s

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with

Letters Patent Appeal No. 57 of 2023

In

Civil Writ Jurisdiction Case No.2880 of 2021

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Hayat Jawed Son of Md. Shoukat Hussain Resident of Village- Bariyarpur @ Bazidpur, P.S.- Sakra, District- Darbhanga.

... ... Appellant/s

Versus

1. The Union of India, through the Human Resources Department, Govt. of India, New Delhi.
2. The Secretary Human Resources Department, Govt. of India, New Delhi,
3. The National Institute of Open Schooling through its Regional Director, Lalit Bhawan Bailey Road, Patna.
4. The Regional Director, NIOS, Lalit Bhawan, Bailey Road, Patna.
5. The State of Bihar through the Chief Secretary, Govt. of Bihar, Patna.
6. The AdditionalChief Secretory, Education Department, Govt. of Bihar, Patna.
7. The Bihar School Examination Board through its Chairman, Patna.
8. The Chairman Bihar School Examination Board, Patna.
9. The Director, Primary Education Govt. of Bihar, Patna.
10. The District Education Officer, Darbhanga.
11. The District Program Officer (Estd.), Darbhanga.
12. The District Education Officer, Samastipur
13. The District Programme Officer (Estdl.), Samastipur
14. Sanjay Nath Jha S/o- Jay Prakash Jha Resident of Village- Ward No 06, Near

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Laxmi Narayan Mandir, Simarea Bhindi, P.S.- Hayaghat, District- Samastipur.

15. Durga Devi D/o- Baban Mahto, W/o- Jagdish Mahto, Resident of Village- Ward No. 09, Subhankarpur, P.S.- Darbhanga Town, District- Darbhanga.
16. Kumar Birendra S/o- Biswanath Singh Resident of Village- Narayanpur, P.S.- Sakatpur, District- Darbhanga.
17. Randhir Kumar Yadav S/o- Biranchi Prasad Yadav Resident of Village- Basudevpur, P.S.- Bahadurpur, District- Darbhanga,
18. Pankaj Kumar S/o- Yogendra Prasad Chanhar Resident of Village- Ward No 40, Bakarganj Nauntharba, P.S.- Laheriasarai, District- Darbhanga.
19. Nilam Kumari W/o- Pankaj Kumar Resident of Village- Ward No 40, Bakarganj Nauntharba, P.S.- Laheriasarai, District- Darbhanga.
20. Nepali Paswan S/o- Mishri Paswan Resident of Village- Kasrour, P.S.- Ghanshyampur, District- Darbhanga.
21. Punam Kumari W/o- Kaushal Kishore Rai Resident of Village- Kankar, P.S.- Singhiya, Dist- Samastipur.
22. Sunita Devi W/o- Late Pawan Lal Das Resident of Village- Pandoil Bazar, PS.- Pandoil, Dist- Madhubani.
23. Manjula Devi W/o- Gauri Shankar Choudhary Resident of Village- Dumri, P.S.- Biraul, Dist- Darbhanga.

... ... Respondent/s

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with

Letters Patent Appeal No. 58 of 2023
In
Civil Writ Jurisdiction Case No.2824 of 2021

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1. Babita W/o Arbind Kumar Nayak, R/o vill Siriyapur, P.O. Siriyapur, P.S. Basopatti, Dist. - Madhubani.
2. Shiv Shankar Ram, S/o Sukul Ram, R/o Simari Goth, P.O. Simari Goth P.S. Rajnagar, Dist. - Madhubani.
3. Zarina Khatoon, W/o Md. Harun, R/o Vill Dumriyahi, P.O. Karmauli, P.S. Kaluahi, Dist. - Madhubani.
4. Shabnam Parween, W/o Firoz Alam, R/o Vill and P.O. Parsuni, P.S. Bisfi, Dist. - Madhubani.
5. Afsania Pravin, W/o Sharif Ansari, R/o Vill. Benipatti Kataiya, P.O. and P.S. Benipatti, Dist. - Madhubani.
6. Masin, D/o Md. Safique Alam, R/o Vill. Manapatti, P.O. and P.S. Basopatti, Distt. - Madhubani.
7. Bibha Kumari, W/o Rakesh Kumar Yadav, R/o Vill. - Mahdera, P.O. Kariyanut, P.S. Laukhi, Dist. - Madhubani.
8. Maniksha Kumari, W/o Birendra Kumar, R/o Vill. and P.O. - Mahthaur Khurd, P.S. Fulparas, Dist. - Madhubani.
9. Md. Mumtaz Alam, S/o Md. Sager Ahmed, R/o vill. Vishanpur, P.O.

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Vishanpur Barar, P.S. - Kumarkhand, Dist. - Madhubani.

10. Gulsan Ara, W/o Md. Nausad, R/o Vill. Itwa, P.O. Chitauni, P.S. Raghopur, Dist. - Supaul.
11. Asha Devi, W/o Jagdish Prasad Suman, R/o Vill. and P.O. Kewatna, P.S. - Dhodhardiha, Dist. - Madhubani.
12. Lalita Devi, W/o Mithilesh Kumar, R/o Vill. Jaharmohar, P.O. Sagauna, P.S. Rajnagar, Dist. - Madhubani.
13. Rukmini Kumari D/o Parmanand Parasad, R/o Vill. Vishunpur, P.O. Gajapatti, P.S. Hasanpur, Dist. - Samastipur.
14. Shashi Kala Devi, W/o Sushil Ram, R/o Vill. - Khajauli, P.O. and P.S. Khajauli, Dist. - Madhubani.
15. Shivlesh Kumar Kamat, S/o Kamanand Kamat, R/o Vill. Tamuriya, P.O. Tamuriya, P.S. Lakhanaur, Dist. - Madhubani.
16. Deepmala Kumari, D/o Shambhunath Tiwari, R/o Vill. Tiwari Chakriya, P.O. Hussenpur, P.S. Bhaure, Dist. - Gopalganj.
17. Salma Salik, D/o Maqbul Salik, R/o Vill. and P.O. Chakhamid, P.S. Bakhri, Dist. - Begusarai.
18. Rina Kumari, W/o Bhola Ram, R/o Vill. - Khakhrua, P.O. Shitalrampur, P.S. Bakhri, Dist. - Begusarai.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Madhubani.
4. The District Magistrate, Begusarai.
5. The District Magistrate, Madhepura.
6. The District Magistrate, Samastipur.
7. The District Magistrate, Gopalganj.
8. The District Education Officer, Madhubani.
9. The District Education Officer, Begusarai.
10. The District Education Officer, Madhepura.
11. The District Education Officer, Samastipur.
12. The District Education Officer, Gopalganj.
13. The District Programme Officer (Establishment), Madhubani.
14. The District Programme Officer (Establishment), Begusarai.
15. The District Programme Officer (Establishment), Madhepura.
16. The District Programme Officer (Establishment), Samastipur.
17. The District Programme Officer (Establishment), Gopalganj.
18. The Block Development Officer, Basopatti/ Benipatti/ Jhanjharpur/ Laukahi/

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Ghugrahdiha/ Rajnagar/ Bisfi/ Andhradadhi, Madhubani.

19. The Block Development Officer, Gadhpura/Baroni, Begusarai.
20. The Block Development Officer, Kumarkhand, Madhepura.
21. The Block Development Officer, Mohaddinagar, Samastipur.
22. The Block Development Officer, Bhaure, Gopalganj.
23. The Block Education Officer, Basopatti/ Benipatti/ Jhanjharpur/ Laukahi/ Ghugrahdiha/ Rajnagar/ Bisfi/ Andhradadhi, Madhubani.
24. The Block Education Officer, Gadhpura/Baroni, Begusarai.
25. The Block Education Officer, Kumarkhand, Madhepura.
26. The Block Education Officer, Mohaddinagar, Samastipur.
27. The Block Education Officer, Bhaure, Gopalganj.

... ... Respondent/s

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with

Letters Patent Appeal No. 61 of 2023
In
Civil Writ Jurisdiction Case No.5892 of 2021

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Shila Kumari Wife of Sunil Bharti Resident of Village- Maini, P.O.- Ajhoukoph, P.S.- Rupauli, District- Purnia.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Madhubani.
4. The District Magistrate, Saharsa.
5. The District Magistrate, Madhepura.
6. The District Magistrate, Purnea.
7. The District Magistrate, Supaul.
8. The District Magistrate, Khagaria.
9. The District Magistrate, Kaimur.
10. The District Magistrate, Begusarai.
11. The District Magistrate, Araria.
12. The District Education Officer, Madhubani.
13. The District Education Officer, Begusarai.
14. The District Education Officer, Madhepura.
15. The District Education Officer, Saharsa.
16. The District Education Officer, Purnea.
17. The District Education Officer, Supaul.

WEB COPY

18. The District Education Officer, Khagaria.
19. The District Education Officer, Kaimur.
20. The District Education Officer, Araria.
21. The District Programme Officer (Establishment), Madhubani.
22. The District Programme Officer (Establishment), Begusarai.
23. The District Programme Officer (Establishment), Madhepura.
24. The District Programme Officer (Establishment), Saharsa.
25. The District Programme Officer (Establishment), Purnea.
26. The District Programme Officer (Establishment), Supaul.
27. The District Programme Officer (Establishment), Kaimur.
28. The District Programme Officer (Establishment), Araria.
29. The Block Development Officer, Madhubani.
30. The Block Development Officer, Begusarai.
31. The Block Development Officer, Madhepura.
32. The Block Development Officer, Saharsa.
33. The Block Development Officer, Purnea.
34. The Block Development Officer, Supaul.
35. The Block Development Officer, Kaimur.
36. The Block Development Officer, Araria.
37. The Block Education Officer, Madhubani.
38. The Block Education Officer, Begusarai.
39. The Block Education Officer, Madhepura.
40. The Block Education Officer, Saharsa.
41. The Block Education Officer, Purnea.
42. The Block Education Officer, Supaul.
43. The Block Education Officer, Kaimur.
44. The Block Education Officer, Araria.
45. Usha Kumari, W/o Birendra Kumar Ram, R/o Vill and P.O. Madhaili Bazar, P.S. Shankarpur, Distt. Madhepura.
46. Manju Devi, D/o Kamleshwari Mandal, R/o Vill- Charaiya, P.O.- Mangalwar, P.S. Bhargama, Distt. Araria.
47. Suman Kumari, D/o Bijal Mehta, R/o Vill and Ward No. 5, Laxmipur Bhagwati, P.O. Laxmipur Bhagwati, P.S. Shrinagar Haut, Distt. Madhepura.
48. Mohammad Nayeem Akthar S/o Ramzan Ali, R/o Vill- Muslim Basa Bargoaw, P.O. Tarwuwa Bargoaw, P.S. Alamnagar, Distt. Madhepura.
49. Banti Kumar, S/o Ramdev Sharma, R/o Vill- Parmanandpur, P.O. Parmanandpur, P.S. Shrinagar Haut, Distt. Madhepura.
50. Hareram Kumar, S/o Late Mohan Mandal, R/o Vill- Machah, P.O. Rauta, P.S. Kumarkhand, Distt. Madhepura.

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51. Md Inamuddin S/o Md Yunus R/o Vill- Parsa, Ward No. 4, P.O. Batthan Parsa, P.S. Shankarpur, Distt. Madhepura.

52. Prema Kumari, D/o Ajay Bharti @ Bindeshwary Ram, R/o Vill and P.O. Chikanifulkaha, P.S. Gamahariya, Distt. Madhepura.

53. Bibi Shabina Khatoon, W/o Md Shoaib Alam, R/o Vill- Jitpur Mora, P.O. Bathan Parsa, P.S. Shankarpur, Distt. Madhepura.

54. Manoj Kumar Rajak, S/o Yogendra Rajak, R/o Vill- Jorawarganj, Ward No. 12, P.O. Israin Kala, P.S. Kumarkhand, Distt. Madhepura.

55. Roshan Ara, W/o Md Mukhtar Alam, R/o Vill and P.O. Mahthawa, Bazar, P.S. and Distt. Araria.

56. Rukhsana Khatoon D/o Md Fida Husain R/o Vill and P.O. Bathan Parsa, P.S. Shankarpur, Distt. Madhepura.

57. Ajay Kumar, S/o Devendra Mandal, R/o Vill and P.O. Kamargama, P.S. Singheshwar, Distt. Madhepura.

58. Twinkal Kumari, D/o Jaynarayan Yadav, R/o Vill- Sukhasan Road, Bhirkhi, Ward No. 25, P.O. and P.S. and Distt. Madhepura.

59. Kiran Devi, D/o Wasudeo Narayan Singh, R/o Vill- Lachi Bagan, Ward No. 21, P.O. Guljarbag, P.S. and Distt. Madhepura.

60. Bibi Sahuna Khatoon, W/o Md. Hasim, R/o Vill- Mansuri Tola Majarhat Ward No. 7, P.O. Judgehat, P.S. Singheshwar, Distt. Madhepura.

61. Kiran Kumari, W/o Rajendra Prasad Yadav, R/o Vill- Chatiswasha Road, Ward No. 12, Basantpur, P.O. and P.S.- Birpur, Distt. Supaul.

62. Sudhir Kumar, S/o Babunand Bhindavar, R/o Vill- Yadav Tola, Puraini Road, Ward No. 14, P.O. Basantpur, P.S. Birpur, Distt. Supaul.

63. Nitu Kumari, D/o Ramchandra Kherwar, R/o Vill and P.O. Basantpur, Ward No. 8, P.S. Birpur, Distt. Supaul.

64. Anand Abhishek, S/o Buddho Prasad, R/o Vill- Bhelwa, P.O.- Aaran, P.S. Panchgachhia, Distt. Saharsa.

65. Bibi Rukhsana Khatoon, W/o Md Badrullah Ansari, R/o Vill- Kamalpur, P.O. Sankrit Nirmali, P.S. Nirmali, Distt. Supaul.

66. Bibi Nusrat Jaha D/o Md. Haroon Rasid, R/o Vill- Narpat Patti, Ward No. 8, P.O. Lalmanpatti, P.S. Karjain, Distt. Supaul.

67. Rajnikant Jha, S/o Lakshmikant Jha, R/o Vill and P.O. Madhubani, P.S. Chhatapur, Distt. Supaul.

68. Bibi Ruhi Khatoon, D/o Abdul Jabbar, R/o Vill- Chhoti Masjid Ward No. 14, P.O. and P.S. Jogbani, Distt. Araria.

69. Kumari Sangita Bharti, W/o Umesh Ram, R/o Vill and P.O. Situhar, Ward No. 2, P.S. Karjain Bazar, Distt. Supaul.

70. Md. Abdul Rasid, S/o Md Yasin R/o Vill- Malhani, Ward No. 1, P.O. Sukhpur, P.S. and Distt. Supaul.

71. Raj Kumar Saha, S/o Rameshwar Prasad Saha, R/o Vill- Silla Raghunathpur, P.O. Asja, P.S. Baisa, Distt. Purnia.

72. Md Mashud Alam, S/o Md. Najurul Husain, R/o Vill- Kanfulia Plasbari, Ward No. 1, P.O. Asja, P.S. Baisa, Distt. Purnia.

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73. Roosi Begam W/o Rahat Husain, R/o Vill- Pandarpur, P.O. Rauta, P.S. Baisa, Distt. Purnia.
74. Nasreen Praween, D/o Haseem Sadeeque, R/o Vill- Malhara, P.O. Sishabari, P.S. Baisa, Distt. Purnia.
75. Sarita Kumari, W/o Kumar Priyadarsi, R/o Vill- Bhatwar, P.O. Sirsi, P.S. Baisa, Distt. Purnia.
76. Jabin Anjum, W/o Md. Shakir Alam, R/o Vill- Harna, P.O. Rautahat, P.S. Baisa, Distt Purnia.
77. Bibi Ishrat Jahan, W/o Md. Farhul Ansari, R/o Vill and P.O.- Kharahiya, P.S. Amour, Distt.- Purnia.
78. Bibi Bilquees Bano, W/o Azimuddin, R/o Vill and P.O. Bochgaon, P.S.- Jalalgarh, Distt. Purnia.
79. Aisa Khatoon, W/o Md Asif Iqbal, R/o Vill- Patugawon, P.O. Sirsi, P.S. Baisa, Distt. Purnia.
80. Punam, D/o Hari Prasad Rai, R/o Vill and P.O. Amour, P.S. Baisa, Distt. Purnia.
81. Farhat Jaha, W/o Md Sahel Azam, R/o Vill- Chilhani, P.O. Sirsi, P.S. Ronta, Distt. Purnia.
82. Anjana Kumari, W/o Satyanarayan Goit, R/o Vill and P.O. Sripur, P.S. Pratapganj, Distt. Supaul.
83. Pratima Pritam W/o Lt. Chandrashekhar Yadav, R/o Vill- Tatma Toli, Ward No. 24, P.O., P.S. and Distt. Purnia.
84. Rajkishor Ram, S/o Lt. Devnarayan Ram, R/o Vill- Kalantha, P.O. Chatra, P.S. Gowal Para, Distt. Madhepura.
85. Md Sams Tabrej S/o Md Isha Ansari R/o Vill and P.O. Bhawamipur, P.S. Pratapganj, Distt. Supaul.
86. Asha Kumari, W/o Arvind Kumar Yadav, R/o Vill- Gowalpara, Ward No. 2, P.O. and P.S. Gowalpara, Distt. Madhepura.
87. Sanjay Kumar Jha, S/o Lt. Kumod Jha, R/o Vill- Sukhsena, P.O. Bhatotar, P.S. and Distt. Purnia.
88. Heena Dikshit, W/o Chandan Kumar, R/o Vill- Chandrarahi, Ward No. 11, P.O. Chandrarahi, P.S. Dhamdaha, Distt. Purnia.
89. Pramila Kumari, W/o Surjeet Kumar Mahto, R/o Vill and P.O. Goriar, P.S. Tikapatti, Distt. Purnia.
90. Mashhodda Khatoon, W/o Md Azam Ali, R/o Vill- Chhoti Bhandsar, P.O. Chaphari, P.S. Bhawanipur, Distt. Purnia.
91. Amrita Shekhar, D/o Shyamlal Choudhary, R/o Vill- Subhas Nagar Kasba, Ward No. 15, P.O. and P.S. Kasba, Distt. Purnia.
92. Dilip Kumar Mandal, S/o Shyam Narayan Mandal, R/o Vill and P.O. Pipra, P.S. Banmankhi, Distt. Purnia.
93. Archana Kumari, W/o Ramkrishna Manas, R/o Vill- Rampur Tilak Ward No. 13, P.O. Rampur Tilak, P.S. Banmankhi, Distt. Purnia.
94. Soni Kumari, W/o Rajkumar Mishra, R/o Vill and P.O. Sirsi, P.S. Baisa, Distt. Purnia.

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95. Rina Devi, W/o Yogendra Das, R/o Vill, P.O. and P.S. Banmankhi, Distt. Purnia.

96. Hajra Khatun, W/o Md Usman, R/o Vill- Binoba, P.O. and P.S. Jankinagar, Distt. Purnia.

97. Nuzhat Ara, D/o Md. Rustam Ali, R/o Vill- Sonapur Thadhi Rajo, P.O. Amari Kukroun, P.S. Dhamdaha, Distt. Purnia.

98. Khusdil Begam, W/o Md Salim, R/o Vill- Rangpura Uttar Ward No. 10, P.O. Rangpura, P.S. Dhamdaha, Distt. Purnia.

99. Kanchan Kumari, W/o Parmanand Paswan, R/o Vill- Belapemu Sarvodaya Tola, P.O. Belapemu, P.S. B. Kothi, Distt. Purnia.

100. Kanchan Kumari, W/o Sunil Kumar, R/o Vill- Phulwariya, P.O. Sahpur, P.S. Gowalpara, Distt. Madhepura.

101. Priya Kumari, D/o Dilip Singh, R/o Vill- Madhatpur Vasa, P.O. Sapardah, P.S. Puraini, Distt. Madhepura.

102. Naresh Kumar Das S/o Dinesh Das R/o Vill- Mahisarho Ward No. 8, P.O. Sarauni, P.S. Mahishi, Distt. Saharsa.

103. Rajani Kumari W/o Roshan Kumar R/o Vill and P.O. Mangvar, P.S. Basnahi, Distt. Saharsa.

104. Aisha Parween, W/o Md Mumtaj Ali, R/o Vill- Kusmar, P.O. Badha Kusmar, P.S. Khutauna, Distt. Madhubani.

105. Shiv Kumari, W/o Ramnarayan Thakur, R/o Vill- Barantpur, P.O. Birauli, P.S. Benipatti, Distt. Madhubani.

106. Maimuna Khatun, W/o Fahim Ahmad, R/o Vill- Karhara, P.O. Basaitha, P.S. Benipatti, Distt. Madhubani.

107. Birendra Kamat, S/o Mahendra Kamat, R/o Vill and P.O. Raunti, P.S. Rajnagar, Distt. Madhubani.

108. Bibi Sameena Khatoon, W/o Md Khurshed R/o Vill and P.O. Raunti, P.S. Rajnagar, Distt. Madhubani.

109. Chandra Prakash Chaudhary S/o Somnath Chaudhary R/o Vill and P.O. Jagatpur, P.S. Rahika, Distt. Madhubani.

110. Rokhsana Khatoon, W/o Asgar Ali, R/o Vill, P.O. and P.S. Rahika, Distt. Madhubani.

111. Bibi Ahmadi Khatoon W/o Sami Ahmad R/o Vill- Dahibat Momin Tola, P.O. and P.S. Pandaul, Distt. Madhubani.

112. Shahin Parween W/o Md Wadiujjama, R/o Vill- Vihnagar, P.O. Biraul, P.S. Pandaul, Distt. Madhubani.

113. Md Shahanwaj S/o Md Habibul Rahman R/o Vill- Vihnagar, P.O. Biraul, P.S. Pandaul, Distt. Madhubani.

114. Sarita Devi, W/o Bharat Paswan, R/o Vill, P.O. and P.S. Bheja, Distt. Madhubani.

115. Jilebi Mochi S/o Bahadur Mochi, R/o Vill- Kalapatti Barhi, P.O.- Kalapatti, P.S. Fulparas, Distt. Madhubani.

116. Neelam Bharti W/o Sitaram Ram, R/o Vill, P.O. and P.S. Bheja, Distt. Madhubani.

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117. Noorus Sabah W/o Nasim Raza, R/o Vill and P.O. Pachahi, P.S. Madhepur, Distt. Madhubani.

118. Bushara Khatoon, W/o Md Salim Ahamad R/o Vill and P.O. Pachahi, P.S. Madhepur, Distt. Madhubani.

119. Gunjana Kumari, W/o Torit Lal, R/o Vill- Laheri Tola, P.O. and P.S.- Madhepura, Distt. Madhubani.

120. Sunita Kumari, W/o Sunil Paswan, R/o Vill and P.O. Sarisaw Patti, P.S. Pandaul, Distt. Madhubani.

121. Nunulal Yadav, S/o Sukadev Yadav, R/o Vill and P.O. Banki, P.S. Madhepura, Distt. Madhubani.

122. Santosh Kumar Ram, S/o Ramchandra Ram, R/o Vill- Ramnagar, P.O. Ekahri, P.S. Ladniyan, Distt. Madhubani.

123. Sanjay Kumar Mahto, S/o Mahabir Mahto, R/o Vill- Madhuban, P.O. Dadhi, P.S. Andhradadhi, Distt. Madhubani.

124. Md Ashraf Ali, S/o Md Murtuza Hasan, R/o Vill- Jamaila Bazar, P.O. Madna, P.S. Andhradadhi, Distt. Madhubani.

125. Mahnaj Begum, D/o Motiurrahman Falahi, R/o Vill- Gidarganj, P.O. Madna, P.S. Andhradadhi, Distt. Madhubani.

126. Mina Devi W/o Feku Saday R/o Vill and P.O. Sundar Virajit, P.S. Madhepur, Distt. Madhubani.

127. Bibi Majada Khatoon W/o Ajaj Ahmad, R/o Vill- Ratupar, P.O. Tajpur, P.S. Rudrapur, Distt. Madhubani.

128. Radharaman Mishra, S/o Balkrishna Mishra, R/o Vill and P.O. Dwalakh, P.S. Bheja, Distt. Madhubani.

129. Shiv Ram Yadav, S/o Ram Ashish Yadav, R/o Vill- Shrirampur, P.O. Sidhapdadhi, P.S. Ladniyan, Distt. Madhubani.

130. Md Nazim, S/o Shekh Salim, R/o Vill- Piptoliya, P.O. Jadriya, P.S. Jhanjharpur, Distt. Madhubani.

131. Ranjana Devi, W/o Mahavir Paswan, R/o Vill- Dargahiganj, P.O. Deviganj, P.S. Narpatganj, Distt. Araria.

132. Shambhu Yadav, S/o Dashrath Yadav, R/o Vill- Simriya Chanan, P.O. Simriya, P.S. Barauni, Distt. Begusarai.

133. Lilawati, W/o Ram Pravesh Singh, R/o Vill- Anantpur, P.O. Rooppur, P.S. Mohniyan, Distt. Kaimur.

134. Jyoti Kumari, W/o Mukesh Kumar, R/o Vill- Tehay, P.O. Kalwara, P.S. Pasrah, Distt. Khagaria.

135. Shamim Ahmad Fahmi, S/o Shakil Ahmad Fahmi, R/o Vill- Millat, P.O. and P.S. and Distt. Madhubani.

136. Ashok Kumar, S/o Shri Bambahadur Rajak, R/o Vill- Uda, P.O. Madhuban, P.S. Uda Kishunganj, Distt. Madhepura.

137. Nitish Kumar Bharti, S/o Lt. Sahdeo Paswan, R/o Vill and P.O. Rampur, P.S. Murliganj, Distt. Madhepura.

138. Kumari Rani, W/o Suman Kumar Bharti, R/o Ward No. 10 Puranibazar, P.O. and P.S. and Distt. Madhepura.

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139. Sanju Kumari, W/o Ashok Mandal, R/o Vill and P.O. Ishran Kala Tola Bheropur, P.S. Kumarkhand, Distt. Madhepura,

140. Nitu Kumari, W/o Rajnish Kumar Singh, R/o Vill- Dharvpatti, P.O. Sri Nagar, P.S. Dheladh, Distt. Madhepura.

141. Bibi Sauda, W/o Lt. Navajur Rahman, R/o Vill- Mirganj, Ward No. 06, P.O. and P.S. Mirganj, Distt. Purnea.

142. Devendra Kumar Paswan S/o Ram Lakhan Paswan, R/o Vill- Kuadh, P.O. Kuadh, P.S. Jainagar, Distt. Madhubani.

143. Chandrakala Devi, W/o Raj Kumar Ranjan, R/o Vill- Dharmaban, P.O. Khajedih, P.S. Ladania, Distt. Madhubani.

... ... Respondent/s

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with

Letters Patent Appeal No. 62 of 2023

In

Civil Writ Jurisdiction Case No.13368 of 2021

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Usha Jha W/o- Late Vimal Kishor Jha R/o Village- Baigna, P.S.- K. Nagar, District- Purnea, at present working as Assistant Teacher at Government Middle School, Baigna, Block and P.S.- K. Nagar,, District- Purniea.

... ... Appellant/s

Versus

1. The Union of India Represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development Department, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resources Development Department, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The Regional Deputy Director of Education, Purnea Division, District- Purnea.
11. The District Magistrate, Purnea, District- Purnea.
12. The District Education Officer, Punea, District- Purnea.

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13. The District Programme Officer, Establishment (Education), Purnea, District- Purnea.
14. The Block Education Officer, Block- K. Nagar, District- Purnea.

... ... Respondent/s

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with

Letters Patent Appeal No. 63 of 2023
In
Civil Writ Jurisdiction Case No.5756 of 2021

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1. Udal Kumar Son of Chandrika Prasad Resident of Village- Rustamchak, P.O.- Gayani Bigha, P.S.- Jehanabad, District- Jehanabad.
2. Jitendra Kumar Son of Bhagwan Sharma Resident of Village- Hati, P.S.- Jehanabad, District- Jehanabad.

... ... Appellant/s

Versus

1. The Union of India through the Secretary Human Resources Development Department, Government of India, New Delhi.
2. The Secretary, Human Resources Development Department, Government of India, New Delhi.
3. The Additional Secretary Human Resources Development Department, Government of India, New Delhi.
4. The Secretary Department of School Education and Literacy, Ministry of Human Resources Development Department of India, Shastri Bhawan New Delhi.
5. The State of Bihar through the Principal Secretary Human Resources Development Government of Bihar, Patna.
6. The Principal Secretary Human Resources Development, Government of Bihar, Patna.
7. The Director Primary Education, Human Resources Development Department, Government of Bihar, Patna.
8. The District Officer (District Magistrate), District- Jehanabad.
9. The District Programme Officer (D.P.O.) District- Jehanabad.
10. The District Education Officer (D.E.O.), District- Jehanabad.
11. The Block Development Officer, Block- Kako, District- Jehanabad.
12. The Block Education Officer (B.E.O.), Block- Kako, District- Jehanabad.
13. The Block Development Officer Block- Ratani Faridpur, District- Jehanabad.
14. The Block Education Officer, Block- Ratan Faridpur, District- Jehanabad.
15. Neelam Kumari Wife of Kundan Kumar Paswan Resident of South Daulatpur, P.S.- Jehanabad, District- Jehanabad.
16. Madhubala Wife of Indrajeet Kewat, Resident of Village- Madarpur, P.S.- Jehanabad, District- Jehanabad.

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17. Lalati Kumari Wife of Chandradeep Singh Yadav Resident of Village-Nirmali Chak, P.S.- Khishrupur, District- Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 66 of 2023
In
Civil Writ Jurisdiction Case No.3044 of 2021

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1. Randhir Kumar Son of Late Surendra Prasad Resident of Village-Khaira, P.O.-Siyadih, P.S. Konch, District-Gaya.
2. Ravi Mahesh Son of Rameshwar Mehta Resident of Mohalla-Lalit Nagar, Dandibagh, P.S. Vishnupad, District-Gaya.

... ... Appellant/s

Versus

1. The Union of India through the Human Resources Development Department, New Delhi.
2. The Secretary, Human Resources Development Department, New Delhi.
3. The Additional Secretary, Ministry of Human Resources Development Department, New Delhi.
4. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, Department, New Delhi
5. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, Government of India, Shastri Bhawan, New Delhi.
6. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Director, Primary Education Department, Government of Bihar, Patna.
9. The Director, Research and Training, Education Department, Government of Bihar, Patna.
10. The District Programme Officer (Establishment),Gaya.
11. The District Education Officer, Gaya.
12. The National Institute of Open Schooling, A-24/25, Institutional Area, Sector-62, Noida, District-Gautam Budh Nagar (U.P.)-201309 through its Director
13. The Regional Director, National Institute of Open Schooling, Regional Centre, Lalit Bhawan, Ground Floor, Baily Road, Patna-800001.
14. Shivashish Mauray @ Shivashish Maurya Son of Om Prakash Mauray Resident of Village-Sonawan, P.S. Islampur, District-Nalanda.

... ... Respondent/s

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with

Letters Patent Appeal No. 68 of 2023

In

Civil Writ Jurisdiction Case No.3590 of 2021

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1. Rizwana Khatoon Wife of Md. Sadre Alam Resident of Village- Ward No.- 15 Badarbaanna, Moazampur, P.S.- Bahera, District- Darbhanga.
2. Lalita Kumari, Wife of Bijendra Prasad Resident of Village- Ward No.- 5, Pipra Tola, P.O.- Parwa, District- Madhubani.
3. Jyoti Kumari, Wife of Uttim Lal Mahra Resident of Village- Ward No- 06, Selra, Silra, P.S.- Jai Nagar, District- Madhubani.
4. Munindra Prasad Prabhakar, Son of Ramnath Yadav Resident of Village- Ward No.- 3, Korahiya Dih, Tol, Near Mobile Tower, P.S.- Jai Nagar, District- Madhubani.
5. Nilam Bharti, Wife of Bhikho Bharti Resident of Village- Parsama, District- Darbhanga.
6. Arati Devi, Wife of Amarjeet Vishwas Resident of Village- Nadai, P.O.- Gora Mansingh, District- Darbhanga.

... ... Appellant/s

Versus

1. The Union of India through Secretary (HRD) Government of India, New Delhi.
2. The Secretary, Human Resources Department, Govt. of India, New Delhi.
3. The National Institute of Open Schooling through its Regional Director, Lalit Bhawan Bailey Road, Patna.
4. The Regional Director, NIOS, Lalit Bhawan Bailey Road, Patna.
5. The State of Bihar, through the Chief Secretary, Government of Bihar, Patna.
6. The Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
7. The Bihar School Examination Board through Chairman, Patna.
8. The Chairman, Bihar School Examination Board, through Chairman, Patna.
9. The Director, Primary Education Govt. of Bihar, Patna.
10. The Director, State Council of Educational Research Training Patna.
11. The District Education Officer, Darbhanga.
12. The District Programme Officer (Establishment), Darbhanga.
13. The District Education Officer, Madhubani.
14. The District Programme Officer (Establishment), Madhubani.
15. The District Education Officer, Vaishali.
16. The District Programme Officer (Establishment), Vaishali.
17. The District Education Officer, Muzaffarpur.
18. The District Programme Officer (Establishment), Muzaffarpur.
19. The District Education Officer, Gaya.

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20. The District Programme Officer (Establishment), Gaya.
21. The District Education Officer, Jamui.
22. The District Programme Officer (Establishment), Jamui.
23. The District Education Officer, Bhojpur.
24. The District Programme Officer (Establishment), Bhojpur.

... ... Respondent/s

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with

Letters Patent Appeal No. 69 of 2023
In
Civil Writ Jurisdiction Case No.5872 of 2021

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Kumari Rinki Daughter of Shri Brij Nandan Dubey, Wife of Viresh Kumar @ Viresh Kumar Dwivedi, Resident of Village- Manpur Pateji, Police Station- Asaon, District- Siwan, At present posted and working as a Prakhand Teacher in Govt. Middle School Barwan, Anchal- Andar, District- Siwan.

... ... Appellant/s

Versus

1. The State of Bihar X
2. The Principal Secretary-cum- Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The District Education Officer, Siwan.
5. The District Programme Officer (Establishment), Siwan.
6. The Block Development Officer, Andar, District- Siwan.
7. The Block Education Officer, Andar, District- Siwan.
8. The Union of India through the Human Resources Development Department, New Delhi.
9. The Secretary, Human Resources Development Department, New Delhi.
10. The Additional Secretary, Ministry of Human Resources, New Delhi.
11. The Secretary, Department of School Examination and Literacy, Ministry of Human Resources Development Department, Govt. of India, Shastri Bhawan, New Delhi.
12. The Secretary, Bihar School Examination Board, Patna.
13. The Controller of Examination, Bihar School Examination Board, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 70 of 2023
In
Civil Writ Jurisdiction Case No.4894 of 2021

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1. Rajesh Kumar S/o- Shambhu Mehta R/o Village- Patarghat, P.S.- Saur Bazar, District- Saharsa.
2. Saziya Parween w/o Amin Akbar R/o Village- Hakpara, P.S. and District- Saharsa.
3. Indal Paswan S/o Bindeshwari Paswan R/o Village- Jhara, P.S.- Mahishi, District- Saharsa.
4. Kausar Perween W/o Md. Mustufa Husain R/o Village- Badshal Nagar, P.S.- Salakhua, District- Saharsa.
5. Laila Khatoon W/o Md. Abbas R/o Village- Nauhatta, Ward No.- 6, P.S.- Nauhatta, District- Saharsa.
6. Noor Jabin W/o Md. Najim R/o Village- Badshah Nagar, P.S.- Salkhua, District- Saharsa.
7. Sunita Devi W/o Mahraj Ram R/o Village- Tiri, Ward No.-8, P.S.- Saur Bazar, District- Saharsa.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The Bihar School Examination Board, Patna, through its Secretary.
11. The Chairman, Bihar School Examination Board, Patna.
12. The Secretary, Bihar School Examination Board, Patna.
13. The State Council For Education Research and Training, Bihar, Mahendru, Patna, through its Director.
14. The Director, State Council For Education Research and Training, Bihar, Patna.
15. The District Magistrate, Saharsa, District- Saharsa.

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16. The District Education Officer, Saharsa, District- Saharsa.
17. The District Programme Officer, Establishment (Education), Saharsa, District- Saharsa.

... ... Respondent/s

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with

Letters Patent Appeal No. 71 of 2023
In
Civil Writ Jurisdiction Case No.5206 of 2021

==========

Surendra Kumar Son of Late Chhote Lal Yadav Resident of Mohalla- Dighi Talab, South Dighi Tank, Police Station- Civil Line, District- Gaya. At present posted and working as a Nagar Teacher in Govt. Middle School Kanjahapur, Anchal- Nagar Nigam (South), District- Gaya.

... ... Appellant/s

Versus

1. The State of Bihar. x
2. The Principal Secretary -cum-Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The Municipal Commissioner, Nagar Nigam, Gaya.
5. The District Education Officer, Gaya.
6. The District Programme Officer (Establishment), Gaya.
7. The Block Education Officer, Nagar Nigam (South), Gaya.
8. The Union of India through the Human Resources Development Department, New Delhi.
9. The Secretary, Human Resources Development Department, New Delhi.
10. The Additional Secretary, Ministry of Human Resources, New Delhi.
11. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development Department, Govt. of India, Shastri Bhawan, New Delhi.
12. The Secretary, Regional Office, National Institute of Open Schooling (NIOS), Lalit Bhawan, Bailey Road, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 72 of 2023
In
Civil Writ Jurisdiction Case No.3157 of 2021

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1. Ram Kumar S/o Hari Prasad Mehta R/o Village- Paharpur, P.S.- Shourbazar, District- Saharsa.
2. Nadeen Ahmad S/o Abdur Rahman, R/o Village- Batashpur, P.O.- Barna,

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P.S.- K. Asthan, District- Darbhanga.

3. Bibi Rozi Khatoon, W/o Md. Parvez, D/o Md. Yahya, R/o Village- Barbatta, P.S.- Amour, District- Purnea.
4. Gangesh Kumar S/o Ramcharitra Ram R/o Village- Bihariganj, P.S.- Bihariganj, District- Madhepura.
5. Rakesh Kumar S/o Saheb Singh R/o At and P.O.- Fulvariya, P.S.- Gogri, District- Khagaria.
6. Chandan Kumar S/o Vijay Paswan R/o Village- Khaskhori, P.S.- Makhdumpur, District- Jehanabad.
7. Soni Kumari W/o Ajay Prasad R/o Village- Saidpur, P.S.- Ghosi, District- Jehanabad.
8. Sandeep Kumar, S/o Samful Mahto R/o Village- Bagahan, P.S.- Basantpur, District- Siwan.
9. Noorjahan Khatoon W/o Meraj Alam R/o At and P.O.- Ramgarhwa, P.S.- Ramgarhwa, District- East Champaran.
10. Madina Khatoon W/o Md. Kutubuddin R/o Village- Mansagar, P.S.- Charpokhari, District- Bhojpur at Arah.
11. Saroj Devi W/o Shashi Kant Yadav R/o Village- Dhanichha, P.S.- Durgawati, District- Kaimur at Bhabhua.
12. Manju Kumari W/o Surendra Singh R/o Village- Maharath, P.S.- Halsi, District- Lakhisarai.
13. Shaira Bano W/o Md. Ismail, R/o Village- Idgah Tola Supaul, P.S. and District- Supaul.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Government of India Central Secretariat, New Delhi.
3. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector-62, Noida- 201308 (U.P.).
4. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
5. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
6. The Additional Secretary-cum-Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The District Education Officer, Saharsa, District- Saharsa.

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11. The District Education Officer, Darbhanga, District- Darbhanga.
12. The District Education Officer, Purnea, District- Purnea.
13. The District Education Officer, Madhepura, District- Madhepura.
14. The District Education Officer, Khagaria, District- Khagaria.
15. The District Education Officer, Jehanabad, District- Jehanabad.
16. The District Education Officer, Siwan, District- Siwan.
17. The District Education Officer, Kaimur, District- Kaimur at Bhabhua.
18. The District Education Officer, East Champaran, District- East Champaran.
19. The District Education Officer, Bhojpur, District- Bhojpur at Arah.
20. The District Education Officer, Begusarai, District- Begusarai.
21. The District Education Officer, Lakhisarai, District- Lakhisarai.
22. The District Education Officer, Supaul, District- Supaul.
23. The District Programme Officer, Establishment (Education), Saharsa, District- Saharsa.
24. The District Programme Officer, Establishment (Education), Darbhanga, District- Darbhanga.
25. The District Programme Officer, Establishment (Education), Purnea, District- Purnea.
26. The District Programme Officer, Establishment (Education), Madhepura, District- Madhepura.
27. The District Programme Officer, Establishment (Education), Khagaria, District- Khagaria.
28. The District Programme Officer, Establishment (Education), Jehanabad, District- Jehanabad.
29. The District Programme Officer, Establishment (Education), Siwan, District- Siwan.
30. The District Programme Officer, Establishment (Education), Kaimur District- Kaimur at Bhabhua.
31. The District Programme Officer, Establishment (Education), East Champaran, District- East Champaran.
32. The District Programme Officer, Establishment (Education), Bhojpur, District- Bhojpur at Arah.
33. The District Programme Officer, Establishment (Education), Begusarai, District- Begusarai.
34. The District Programme Officer, Establishment (Education), Lakhisarai, District- Lakhisarai.
35. The District Programme Officer, Establishment (Education), Supaul, District- Supaul.
36. Md. Mansoor Alam S/o Haji Abdul Jabbar R/o Village- Damka, P.S.- Purnea Sadar, District- Purnea.
37. Moti Kumari D/o Ashok Kumar Singh R/o Village- Phulaut, P.S.- Chousa, District- Madhepura.

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38. Shah Jahan Khatoon W/o Abdul Gaffar Khan R/o Village- Khawaspur, P.S.- Basantpur, District- Siwan.
39. Md. Akbar Khan S/o Md. Ahmad Khan, R/o Village- Bhabhua, P.S.- Bhabhua, District- Kaimur at Bhabhua.
40. Prem Kumar S/o Vijay Pandit, R/o Village- Teghra, P.S.- Teghra, District- Begusarai.
41. Shiv Narayan Rishidev S/o Amrit Rishidev, R/o Village- Hulas, P.S.- Raghopur, Distrct- Supaul.
42. Md. Fasihul Haque, S/o Md. Samiul Haque, R/o At and P.O.- Ganeshpur, P.S.- Marauna, District- Supaul.

... ... Respondent/s

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with

Letters Patent Appeal No. 73 of 2023
In
Civil Writ Jurisdiction Case No.4089 of 2021

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1. Navin Kumar S/o Gyan Chandra Ram, R/o Village- Sohray, P.O.- Pandaul, P.S.- Sakri, District- Madhubani.
2. Ram Bhajan Yadav, S/o Late Yashodhar Yadav, R/o Village- Baradhant, P.S.- Phulparas, District- Madhubani.
3. Ajeet Kumar Singh, S/o Satyanarayan Singh, R/o Village- Mainhi, P.S.- Ghoghardiha, District- Madhubani.
4. Anwari Begam, D/o- Md. Sobrati Mansoori, R/o Village- Khajedih, P.S.- Ladania, District- Madhubani.
5. Santosh Kumar, S/o Baijnath Prasad Pandey, R/o Village and P.O.- Chhaurahi, P.S.- Piro, District- Bhojpur at Arah.
6. Sapana Kumari Sinha, W/o Mithilesh Kumar Sinha, R/o Village, P.O. and P.S.- Shahpur, District- Bhojpur at Arah.
7. Muntajir Alam, S/o Najibullah Ansari, R/o Village- Pipra, P.S.- Darpa, District- East Champaran.
8. Shahnaz Begam, D/o Md. Ekram, R/o Village- Raghunathpur, P.S.- Sugauli, District- East Champaran.
9. Shabnam Ara, W/o Amanatullah, R/o Village- Jaitapur Binwatola, P.S.- Palanawa, District- East Champaran.
10. Raushan Ara, W/o Maksud Ansari, R/o Village- Ahirwalia, P.S.- Sonwal, District- East Champaran.
11. Bibi Najma Khatun, D/o- Md. Irshad, R/o Village- Chakdariya, P.S.- Lodhipur, District- Bhagalpur.
12. Punam Devi, D/o- Shiv Shankar Paswan, R/o Village- Agma, P.O.- Sahsaul, P.S.- Basnahi, District- Saharsa.
13. Chandika Devi, W/o Bijendra Ram, R/o Village- Baraith, P.S.- Basnahi, District- Saharsa.
14. Anup Kumar, S/o- Kamleshwari Mandal, R/o Village- Badi Chataiya, P.S.-

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Pirpaiti, District- Bhagalpur.

15. Manju Kumari, W/o Baidyanath Prasad Sah, R/o Village- Mahisarho, P.S.- Mahishi, District- Saharsa.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna, through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council For Education Research and Training, Bihar, Mahendru, Patna, through its Director.
8. The Director, State Council For Education Research and Training, Bihar, Patna.
9. The District Magistrate, Madhubani, District- Madhubani.
10. The District Magistrate, Bhojpur at Arah, District- Bhojpur at Arah.
11. The District Magistrate, East Champaran at Motihari, District- East Champaran at Motihari.
12. The District Magistrate, Jamui, District- Jamui.
13. The District Magistrate, Bhagalpur, District- Bhagalpur.
14. The District Magistrate, Saharsa, District- Saharsa.
15. The District Magistrate, Rohtas (Sasaram), District- Rohtas (Sasaram).
16. The District Education Officer, Madhubani, District- Madhubani.
17. The District Education Officer, Bhojpur at Arah, District- Bhojpur at Arah.
18. The District Education Officer, East Champaran at Motihari, District- East Champaran at Motihari.
19. The District Education Officer, Jamui, District- Jamui.
20. The District Education Officer, Bhagalpur, District- Bhagalpur.
21. The District Education Officer, Saharsa, District- Saharsa.
22. The District Education Officer, Rohtas (Sasaram), District- Rohtas (Sasaram).
23. The District Programme Officer, Establishment (Education), Madhubani, District- Madhubani.
24. The District Programme Officer, Bhojpur at Arah, District- Bhojpur at Arah.
25. The District Programme Officer, East Champaran at Motihari, District- East Champaran at Motihari.
26. The District Programme Officer, Jamui, District- Jamui.

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27. The District Programme Officer, Bhagalpur, District- Bhagalpur.
28. The District Programme Officer, Saharsa, District- Saharsa.
29. The District Programme Officer, Rohtas (Sasaram), District- Rohtas (Sasaram).
30. Kausari Begam, W/o Md. Kurban Ali, R/o Village, P.O. and P.S.- Khutauna, District- Madhubani.
31. Sandhya Kumari, W/o Dharmendra Kumar, R/o Village and P.O.- Sonpura, P.S.- Udwant Nagar, District- Bhojpur at Arah.
32. Sati Kumari, W/o Mangal Dayal Singh, R/o Mohalla- Karma Road, Ward No.- 02, P.S. and District- Aurangabad.
33. Akhtar Ali, Son of Md. Amin, R/o Village- Harsidhi Pakariya, P.O. and P.S.- Harsidhi, District- East Champaran.
34. Kumari Babita Kumari, Wife of Rajiv Kumar Ranjan, R/o Village- Nagarah, P.S. Naugachhiya, District- Bhagalpur.
35. Naima Khatoon, W/o Md. Ahmad, R/o Village- Rajpur, P.S.- Sabour, District- Bhagalpur.
36. Shanti Kumari, D/o Jageshwar Mandal, R/o Village- Bhramarpur Tola Satiyari, P.S.- Bihpur, District- Bhagalpur.
37. Surendra Singh, S/o Ram Badan Singh, R/o Village- Bardihan, P.S.- Natwar, District- Rohtas.
38. Shakir Ali, S/o Masroor Ahmad, R/o- Mohalla- Imali Adam Khan (Kabirganj), P.S.- Sasaram Town, District- Rohtas.

... ... Respondent/s

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with

Letters Patent Appeal No. 74 of 2023
In
Civil Writ Jurisdiction Case No.4938 of 2021

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1. Bibha Kumari D/o Shivshankar Paswan R/o Village-Dudhaila, P.S.-Madhepura, District-Madhepura.
2. Kiran Kumari, W/o Arun Kumar Sahni R/o Village-Kalyanpur North, P.S.-Bibhutipur, District-Samastipur.
3. Veena Devi, W/o Mishrai Ram R/o Village-Jalalpur, P.S.-Patori, District-Samastipur.
4. Seema Devi W/o Naresh Prasad Rajak R/o Mohalla-Lal Pahari, P.S.-Lakhisarai, District-Lakhisarai.
5. Asgari Khatoon W/o Zaheer Moammad R/o Village-Saratha, P.S.-Dhaka, District-East Champaran.
6. Md. Faizan S/o-Md. Noor, R/o Village-Alamganj Sakka Toli, P.O.-Gulzar Bagh, P.S.-Alamganj, District-Patna.
7. Nikhat Perwin W/o Md. Wasim R/o At and P.O.-Kumhrauli, P.S.-Kamtaul, District-Darbhanga.
8. Savitri Kumari W/o Late Kamlesh Singh R/o Village-Berath, P.S.-Chauri,

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District-Bhojpur at Arah.

9. Md. Seraj Ahmad S/o Kabeer Ahmad R/o Village-Khairwa, P.O. and P.S.-Dhaka, District-East Champaran.
10. Mozammil Mustafa S/o Abdul Musatafa R/o Village-Bathuli, P.S.-Nanpur, District-Sitamarhi.
11. Shagufta Shahin, W/o md. Javed Alam R/o Village-Sapahi, P.S.-Dhaka, District-East Champaran.
12. Pinki Kumari W/o Krishna Kumar Samdarshi R/o Village-Khiradih, P.S.-Parbatta, District-Khagaria.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The Bihar School Examination Board, Patna, through its Secretary.
11. The Chairman, Bihar School Examination Board, Patna.
12. The Secretary, Bihar School Examination Board, Patna.
13. The State Council For Education Research and Training, Bihar, Mahendru, Patna through its Director.
14. The Director, State Council For Education Research and Training, Bihar, Patna.
15. The District Magistrate, Madhepura, District-Madhepura.
16. The District Magistrate, Samastipur, District-Samastipur.
17. The District Magistrate, Siwan, District-Siwan.
18. The District Magistrate, Lakhisarai, District-Lakhisarai.
19. The District Magistrate, East Champaran, District-East Champaran.
20. The District Magistrate, Jamui, District-Jamui.

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21. The District Magistrate, Darbhanga, District-Darbhanga.
22. The District Magistrate, Bhojpur, District-Bhojpur at Arah.
23. The District Magistrate, West Champaran, District-West Champaran.
24. The District Magistrate, Bhagalpur, District-Bhagalpur.
25. The District Magistrate, Begusarai, District-Begusarai.
26. The District Magistrate, Vaishali, District-Vaishali.
27. he District Magistrate, Saran, District-Saran at Chapra.
28. The District Magistrate, Sheohar, District-Sheohar.
29. The District Education Officer, Madhepura, District-Madhepura.
30. The District Education Officer, Samastipur, District-Samastipur.
31. The District Education Officer, Siwan, District-Siwan.
32. The District Education Officer, Lakhisarai, District-Lakhisarai
33. The District Education Officer, East Champaran, District-East Champaran.
34. The District Education Officer, Jamui, District-Jamui.
35. The District Education Officer, Darbhanga, District-Darbhanga.
36. The District Education Officer, Bhojpur, District-Bhojpur at Arah.
37. The District Education Officer, West Champaran, District-West Champaran.
38. The District Education Officer, Bhagalpur, District-Bhagalpur.
39. The District Education Officer, Begusarai, District-Begusarai.
40. The District Education Officer, Vaishali, District-Vaishali.
41. The District Education Officer, Saran, District-Saran at Chapra.
42. The District Education Officer Saran, District-Saran at Chapra
43. The District Programme Officer, Establishment (Education) Madhepura, District-Madhepura.
44. The District Programme Officer, Establishment (Education) Samastipur, District-Samastipur.
45. The District Programme Officer, Establishment (Education) Siwan,District-Siwan.
46. The District Programme Officer, Establishment (Education) Lakhisarai, District-Lakhisarai.
47. The District Programme Officer, Establishment (Education) East Champaran,District-East Champaran.
48. The District Programme Officer, Establishment (Education) Jamui, District-Jamui.
49. The District Programme Officer, Establishment (Education) Darbhanga,District-Darbhanga.
50. The District Programme Officer, Establishment (Education) Bhojpur,District-Bhojpur at Arah.
51. The District Programme Officer, Establishment (Education) West Champaran,District-West Champaran.

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52. The District Programme Officer, Establishment (Education) Bhagalpur, District-Bhagalpur
53. The District Programme Officer, Establishment (Education) Begusarai, District-Begusarai.
54. The District Programme Officer, Establishment (Education) Vaishali, District-Vaishali.
55. The District Programme Officer, Establishment (Education) Saran, District-Saran at Chapra
56. The District Programme Officer, Establishment (Education) Sheohar, District-Sheohar.
57. kavita Kumari W/o ramesh Kumar Roy R/o Village-Deokuli Dham, P.S.-Biraul, District-Darbhanga.
58. Sanoj Kumar Patel S/o Mangeshwar Mandal R/o Village-Karaman, P.S.-Puraini, District-Madhepura.
59. Quraish Khatoon W/o Niyamat Husain, R/o-Village-Maghi, P.S.-Maharajganj, District-Siwan.
60. Nasima Khatoon D/o Quiyamuddin Ansari, W/o Yunis Ansari R/o Village-Don Buzurg, P.S.-Darauli, District-Siwan.
61. Kumari Rambha, D/o Surendra Prasad Yadav R/o Village-Narthua, P.S.-Alamnagar, District-Madhepura.
62. Rehana Khatoon D/o Abdul Rahman R/o Village-Simri Bakhtiarpur, P.S.-Simri Bakhtiarpur, District-Saharsa.
63. Md. Mashir Alam S/o Md. Mustufa R/o Village and P.S.-Baheri, District-Darbhanga.
64. Punam Devi W/o Amrit Manjhi R/o Village-Kharkatwa, Ward No.-P.S.-Gaunaha, District-West Champaran.
65. Kumari Usha Tiwari W/o Dhirendra Kumar Tiwari R/o Village-Kathar, P.S.-Krishnabrahm, District-Buxar.
66. halima Khatoon W/o Late Jalaluddin Ahmad R/o Village-barka Gaon, P.S.-Bhagwanpur hat, District-Siwan.
67. Rabia Khatoon W/o Md. Zainul Abedeen, R/o Village-Ramzanpur, P.S.-Mufassil, District-Begusarai.
68. Razia Bano D/o Mojibur Rahman R/o Village-Khajechand Chhapra, P.S.-Goraul, District-Vaishali.
69. Lilavati Kumari W/o Harenda Ram R/o Village-Basahiya, P.S.-Panapur, District-Saran.
70. Dinesh Paswan S/o Ramkhelawan Paswan R/o Village-Mahmadpur Katasri, P.S.-Shyampur Bahtaha, District-Sheohar.
71. Sudha Devi W/o Abhay Kumar R/o Village-Tulsia, P.S.-Bihariganj, District-Madhepura.

... ... Respondent/s

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with

WEB COPY

Letters Patent Appeal No. 79 of 2023
In
Civil Writ Jurisdiction Case No.10182 of 2021

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1. Rinku Kumari W/o Late Rakesh Raswan R/o at Ward No.- 19, Helajot, Pawan Tola, P.O. and P.S.- Jhajha, District- Jamui.
2. Harinandan Singh S/o Ramdeo Singh R/o Village- Abgil Rampur, P.O.- Paharpur, P.S.- Mednichauki, District- Lakhisarai.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector-62, Noida- 201308 (U.P.).
8. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
9. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
10. The Additional Secretary-cum-Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
11. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
12. The Principal Secretary, Education Department, Govt. of Bihar, Patna.
13. The Director, Primary Education, Government of Bihar, Patna.
14. The District Education Officer, Jamui, District- Jamui.
15. The District Programme Officer, Establishment (Education), Jamui, District- Jamui.
16. The Block Development Officer-cum-Secretary, Block Employment Unit, Jhajha, District- Jamui.
17. The Block Education Officer, Jhajha, District- Jamui.

... ... Respondent/s

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WEB COPY

with

Letters Patent Appeal No. 80 of 2023

In

Civil Writ Jurisdiction Case No.1931 of 2022

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Anil Kumar Ranjan S/o Late Janardan Ram, R/o Village - Haripur, P.S. - Alouli, District- Khagria, at present posted as Assistant Teacher Government Primary School Dalan, Block- Alouli, District- Khagria.

... ... Appellant/s

Versus

1. The State of Bihar Through the Principal Secretary, Department of Education Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government, of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The State Council for Educational Research and Training Bihar, Mahendru, Patna through its Director.
5. The Director, State Council for Educational Research and Training, Bihar, Mahendru, Patna.
6. The Bihar School Examination Board, Patna through its Secretary.
7. The Chairman, Bihar School Examination Board Patna.
8. The Secretary, Bihar School Examination Board Patna.
9. The District Magistrate, Khagariya, District- Khagria.
10. The District Education Officer Khagria, District- Khagria.
11. The District Programme Officer, Establishment (Education), Khagria, District- Khagria.
12. The Block Development Officer, Block - Alouli, District- Khagria.
13. The Block Education Officer, Block - Alouli, District- Khagria.

... ... Respondent/s

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with

Letters Patent Appeal No. 81 of 2023

In

Civil Writ Jurisdiction Case No.5307 of 2021

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1. Kamakhya Prasad S/o Sitaram Mahto, R/o Village- Hariharpur Kothi, P.S.- Derni, District- Saran at Chapra.
2. Gajendra Kumar Singh, S/o Om Prakash Singh, R/o Village- Sawari Boxi Ji, P.S.- Jalalpur, District- Saran (Chapra).
3. Harendra Mahto, S/o Ramekbal Mahto, R/o Dumari Chhapian, P.S.- Taraiyan, District- Saran at Chapra.

... ... Appellant/s

Versus

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1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna, through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council For Education Research and Training, Bihar, Mahendru, Patna, through its Director.
8. The Director, State Council For Education Research and Training, Bihar, Patna.
9. The District Magistrate, Saran, District- Saran at Chapra.
10. The District Education Officer, Saran, District- Saran at Chapra.
11. The District Programme Officer, Establishment (Education), Saran, District- Saran at Chapra.
12. Shailesh Kumar Manjhi, S/o Din Dayal Manjhi, R/o At and P.O.- Kewani, P.S.- Garkha, District- Saran at Chapra.
13. Reema Devi, W/o Dharmendra Ram, R/o Village- Bagahi, Harakhpur, P.O. and P.S. Taraiya, District- Saran at Chapra.
14. Farida Khatoon, W/o Nazir Ansari, R/o Village- Sitalpur Bazar, P.S.- Dighwara, District- Saran at Chapra.
15. Zinat Jahan, W/o Lal Mohammad, R/o Village- Kambal Shah Mazar, Muslim Club Road, P.S.- Town Thana, District- Saran at Chapra.
16. Urmila Kumari, W/o Kamakhya Prasad, R/o Village- Hariharpur Kethi, P.S. Derni, District- Saran at Chapra.
17. Namaju Nesha, D/o Nizamuddin Ali, R/o Village- Manopali, P.S.- Sahajitpur, District- Saran at Chapra.
18. Phuljhari Kumari, W/o Sanjay Manjhi, R/o At and P.O.- Ramchaura, P.S.- Isuwapur, District - Saran at Chapra.
19. Vijay Kumar Pandey, S/o Ramkishun Pandey, R/o Village- Shripur, P.S.- Baniyapur, District- Saran at Chapra.
20. Noor Saba, W/o Jamshed Ali, R/o Village- Jalapur, P.S. Marhaura, District- Saran at Chapra.

... ... Respondent/s

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with

Letters Patent Appeal No. 83 of 2023
In
Civil Writ Jurisdiction Case No.4297 of 2021

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1. Sadhana Kumari W/o- Sudhanshu Shekar R/o Village Bangaon South Bishahari Sthan, P.S.-Bangaon, District- Saharsa.

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2. Manju Kumari, W/o Sanjeev Kumar Singh R/o Village- Badia, P.S.- Bhagwanpur, District- Begusarai.
3. Farhat Naz, W/o Md. Shamim Ahmad R/o Village Mirzapur Kothi, P.S. Simraha, District -Araria.
4. Puja Kumari, W/o Santosh Kumar R/o Village- Manichak, P.S.-Masaurhi, District- Patna.
5. Jay Kumar, S/o Meghnath Ram R/o Village- Jigna, P.S. Agrer, District -Rohtas at Sasaram.
6. Sunita Devi, W/o Kamlesh Kumar R/o Village- Hemradih, P.S.- Nasriganj, District- Rohtas at Sasaram.
7. Chandrakala Kumari, W/o Ravindra Paswan R/o Village- Mathurapur, P.S. Sanjhauli, District Rohtas at Sasaram.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector-62, Noida-201308 (U.P.)
8. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
9. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
10. The Additional Secretary-cum-Conducting Officer, National Institute of Open Schooling (NIOS) Department of Education, Bihar, Patna.
11. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
12. The Principal Secretary, Education Department, Government of Bihar, Patna.
13. The Director, Primary Education, Government of Bihar, Patna.
14. The District Education Officer, Saharsa, District- Saharsa.
15. The District Education Officer, Muzaffarpur, District- Muzaffarpur.
16. The District Education Officer, Purnea, District -Purnea.

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17. The District Education Officer, Madhepura, District- Madhepura.
18. The District Education Officer, Araria, District- Araria.
19. The District Education Officer, Jehanabad, District -Jehanabad.
20. The District Education Officer, East Champaran, District-East Champaran.
21. The District Education Officer, Rohtas, District Rohtas at Sasaram.
22. The District Progamme Officer, Establishment (Education), Saharsa, District-Saharsa.
23. The District Programme Officer, Establishment (Education), Muzaffarpur, District- Muzaffarpur.
24. The District Programme Officer, Establishment (Education), Purnea, District-Purnea.
25. The District Programme Officer, Establishment (Edcuation), Madhepura, District- Madhepura.
26. The District Programme Officer, Establishment (Education), Araria, District-Araria.
27. The District Programme Officer, Establishment (Education), Jehanabad, District- Jehanabad.
28. The District Programme Officer, Establishment (Education), East Champaran, District-East Champaran.
29. The District Programme Officer, Establishment (Education), Rohtas, District Rohtas at Sasaram.
30. Sunita Devi, W/o Late Yugal Kishor Mandal R/o Village- Simra, P.S. Tikapatti, District-Purnea.
31. Roshan Kumar, S/o Lakhan Lal Manda R/o Village- Raghunathpur, P.S. Saurbazar, District- Saharsa.
32. Punam Devi, W/o Late Madan Ram R/o Village- Naya Tola, Banjariya Pandal, P.S. Dhaka, District-East Champaran.

... ... Respondent/s

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with

Letters Patent Appeal No. 85 of 2023
In
Civil Writ Jurisdiction Case No.5310 of 2021

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1. Md. Shahnawaz Son of Late Md. Imran Resident of Ward No. 9, Telpur, P.O. - Telpur, P.S.- Lauriya, District- West Champaran.
2. Rishikesh Kumar Singh Son of Subhash Prasad Singh Resident of Village- Belaspur, P.O. and P.S.- Ram Nagar, District-West Champaran.
3. Arun Kumar Gupta Son of Late Shivjee Prasad Gupta Resident of Village and P.O.- Narkatiaganj, P.S.- Shikarpur, District- West Champaran.
4. Ajay Kumar Sharma @ Ajay Sharma Son of Late Ram Deni Rai Resident of Village - Baitapur, P.O- Rajpur Madan, P.S. Shikarpur, District - West Champaran.

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5. Sneha Patel Daughter of Amarjeet Kumar Resident of Village and P.O. - Ranipur Rampurwa, P.S.- Chanpatia, District - West Champaran.
6. Vivek Kumar Raj Son of Vinay Pandey Resident of Village and P.O. - Kurwa Mathiya, P.S. Chanpatiya, District - West Champaran.
7. Rana Ji Arvind Son of Late Pyarelal Prasad Sharma Resident of Village- Laxmipur Kauahan, P.O. Laxmipur, P.S. - Sirisiya O.P., District - West Champaran.
8. Ajeet Rai @ Ajeet Kumar Rai Son of Satyanarayan Rai Resident of Village and P.O. Bagahi, P.S.- Patherwa, District - Kushinagar (U.P.).
9. Abhishek Kumar Son of Awadh Kishore Mahto Resident of Village - Turkauliya, P.O.- Serwamasjidwa, P.S.- Matiyariya, District - West Champaran.
10. Chandra Kishore Kumar Ojha @ Chandra Kishore Son of Late Bimlesh Kumar Ojha Resident of Lauriya, P.O. and P.S. - Lauriya, District - West Champaran.
11. Sameer Alam Son of Late Mustakim Alam Resident of Village and P.O. - Mansa Tola, P.S. Lauriya, District - West Champaran.
12. Wasi Ahmad Son of Late Noor Hasan Ansari Resident of Village and P.O. - Bishambharpur, P.S. - Bishambharpur, District - West Champaran.
13. Obaidullah Son of Phool Mohammad Resident of Village and P.O. - Bardahi Sikta, P.S. Sikta, District - West Champaran.
14. Kumar Harsh Son of Late Ram Naresh Ram Resident of Uttarwari Pokhra, Bettiah, P.S. - Bettiah, District - West Champaran.
15. Sujaullah Siddiqui @ Sujjaullah Siddiqui Son of Late Jalaluddin Resident of Village- Chand Barwa, P.O. - Dhamaura, P.S. - Sathi, District - West Champaran.
16. Bibi Farheen Tabbasum Daughter of Sajjad Alam Resident of Village - Bade Logain, P.O.- Mohiuddinpur, P.S. - Jagdishpur, District - Bhagalpur.

... ... Appellant/s

Versus

1. The State of Bihar, through the Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
3. The Director, Primary Education, Education Department,Govt. of Bihar, New Secretariat, Patna.
4. The District Education Officer, West Champaran at Bettiah.
5. The District Programme Officer (Establishment), West Champaran at Bettiah.
6. The District Education Officer, Bhagalpur.
7. The District Programme Officer (Establishment), Bhagalpur.
8. Rita Devi Wife of Late Ramesh Prasad Resident of Village- Kablapur, P.O. and P.S.- Yogapatti, District- West Champaran.

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9. Rahul Kumar Mishra @ Rahul Kumar Son of Pramod Kumar Mishra Resident of Mahadeo Nagar, P.O.- Banuchhapar, Bettiah, District- West Champaran.

10. Rajiv Kumar Pathak @ Rajiv Kumar Son of Late Ashok Kumar Pathak Resident of Koiri Tola, Ward No. 37, Bettiah, P.S.- Bettiah, District- West Champaran.

... ... Respondent/s

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with

Letters Patent Appeal No. 87 of 2023
In
Civil Writ Jurisdiction Case No.3829 of 2021

==========

Madhulika Kumari Wife of Sri Pallav Kumar, Resident of Village- Rouna, P.O.- Rouna, P.S.- Belaganj, District- Gaya.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, Patna.
2. The Principal Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Bihar, Patna.
4. The District Education Officer, Gaya, District- Gaya.
5. The District Programme Officer (Estb.), Gaya, District- Gaya.
6. The Block Development Officer, Belaganj, District- Gaya.
7. The Block Education Officer, Belaganj, District- Gaya.
8. The Incharge Headmaster/ Headmistress, Rouna Middle School, Rouna, Block- Belaganj, District- Gaya.
9. The Principal District Education and Training Institution, Gaya.
10. The Bihar School Examination Board, Bihar, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 88 of 2023
In
Civil Writ Jurisdiction Case No.2611 of 2021

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1. Md. Waqar Alam S/o Md. Shahnawaz, R/o Village- Bhagwanpur Shekhra Tola, P.S.- Jokihat, District- Araria.
2. Bibi Shamima Khatoon D/o Md. Nezam Uddin, R/o Village- Chandradai, Ward No.-2, P.S.- Araria R.S., District- Araria.
3. Bibi Shama Shahid W/o Md. Shakil Uddin Shahid, R/o Village- Bansbari, P.S. and District- Araria.
4. Shakera Begam W/o Md. Shamil Reza, R/o Village- Chilhania, Ward No.-

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10, P.S.- Mahalgaon, District- Araria.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
3. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector-62, Noida- 201308 (U.P.).
4. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
5. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
6. The Additional Secretary-cum-Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The District Education Officer, Araria, District- Araria.
11. The District Programme Officer, Establishment (Education), Araria, District- Araria.
12. The Block Development Officer, Araria, District- Araria.
13. The Block Development Officer, Jokihat, District- Araria.
14. The Block Education Officer, Araria, District- Araria.
15. The Block Education Officer, Jokihat, District- Araria.

... ... Respondent/s

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with

Letters Patent Appeal No. 89 of 2023
In
Civil Writ Jurisdiction Case No.3021 of 2021

==========

Sita Kumari W/o Late Sanjeev Kumar, R/o At Vyapar Mandal, Purvi Mohan Vigha, Ward No.- 15, P.O.- Dehri, P.S.- Dalmiyanagar, District- Rohtas at Sasaram.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Ministry of Human Resources, Govt. of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Govt. of India, Central

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Secretariat, New Delhi.

3. The Director (Evaluation), National Institute of Open Schooling, A- 24-25, Institutional Area, Sector- 62, Noida- 201308 (U.P.).
4. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
5. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
6. The Additional Secretary-cum- Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The District Magistrate, Rohtas, District- Rohtas at Sasaram.
11. The District Education Officer, Rohtas, District- Rohtas at Sasaram.
12. The District Programme Officer, Establishment (Education), Rohtas, District- Rohtas at Sasaram.
13. The Block Education Officer, Dihri, District- Rohtas at Sasaram.
14. The Nagar Teacher Employment Committee, of the Nagar Parishad, Dihri Dalmiyanagar, P.S. Dalmiyanagar, District- Rohtas at Sasaram through its Executive Officer-cum-Secretary.
15. The Chairman, Nagar Teacher Employment Committee, Nagar Parishad, Dihri, Dalmiyanagar, P.S. Dalmiyanagar, District- Rohtas at Sasaram.
16. The Executive Officer-cum- Secretary- Nagar Teacher Employment Committee, Nagar Parishad, Dihri, Dalmiyanagar, P.S. Dalmiyanagar, District- Rohtas at Sasaram.

... ... Respondent/s

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with

Letters Patent Appeal No. 90 of 2023
In
Civil Writ Jurisdiction Case No.17415 of 2021

==========

Ravi Bhushan Mishra S/o Late Lakshmi Kant Mishra R/o Village and P.O.- Salpur, P.S- Dumra, District - Sitamarhi at present posted as Block Teacher at Middle School Harpur, Bhalha, Block- Bathnaha, District- Sitamarhi.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.

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3. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector-62, Noida- 201308 (U.P.).
4. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
5. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
6. The Additional Secretary-cum-Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
7. The State of Bihar, through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The District Education Officer Sitamarhi District- Sitamarhi.
11. The District Programme Officer Establishment (Education) Sitamarhi.
12. The Block Development Officer- Cum- Secretary Block Employment Unit, Bathnaha, District- Sitamarhi.
13. The Block Education Officer, Bathnaha, District- Sitamarhi.

... ... Respondent/s

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with

Letters Patent Appeal No. 91 of 2023
In
Civil Writ Jurisdiction Case No.2529 of 2021

==========

1. Md. Mustafiz Alam Son of Md Faroque Resident of Village- Dalamalpur, P.S.- Amour District- Purnia. Presently working as Panchayat Teacher in Primary School Bara Lal toli, Gram Panchayat Rangraiya Lal toli P.S- Amour District- Purnia.
2. Farha Zia Daughter of Ziauddin Ahmad Resident of- Masjid Road Mirchayi Bari, P.S- Katihar District, Katihar. Presently working as Panchayat Teacher in Primary School Kamalpur Purnia East, P.S.- Purnia District- Purnia.
3. Md. Arshad Akhtar Son of- Late Md Sharif Resident of Village- Hakka, P.S.- Amour District- Purnia. Presently working as Panchayat Teacher in Primary School Pipra, Bara Istambrar, P.S- Jokihat, District- Araria.
4. Shafquat Ara Daughter of Md Tauhid Alam, Wife of- Md Quaiser, Resident of Village- Hatgaon, P.S.- Palasi,District- Araria. Presently working as Panchayat Teacher in Primary School Pipra bara Istambrar,P.S- Jokihat, District- Araria.
5. Nasrat jahan @ Bibi Nusrat Jahan Daughter of- Tasadduk Hussain, Wife of Sahanawaz Alam Resident of Village- Joginder, P.S- Mahalgaon District- Araria. Presently workingas Block Teacher in Utkarmik Madhya Vidhayalay Chirha P.S- Mahalgaon Block- Jokihat District- Araria.
6. Md. Ghayasuddin @ Ghayasuddin Son of Sk. Tahir Resident of Village- Kursail, P.S- Mahalgaon, District- Araria. Presently working as Block

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Teacher in Utkarmik Madhya Vidhayalay Ukhwa Block- Jokihat, District- Araria.

7. Wahida Tabassum Wife of- Md Shamimur Rahman Resident of Village- Ghormara, P.S- Mahalgaon District- Araria. Presently working as Panchayat Teacher in Primary School Rahmatnagar tola- Trishulia Gram Panchayat- Basantpur P.S. and Block- Araria District- Araria.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Human Resources Development Department, Govt. of Bihar.
2. The Director, Primary Education Department, Govt. of Bihar, Patna.
3. The District Education Officer Purnia, District- Purnia.
4. The District Education Officer Araria, District- Araria.
5. The District Programme Officer (Establishment), Purnia District- Purnia.
6. The District Programme Officer (Establishment), Araria, District- Araria.

... ... Respondent/s

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with

Letters Patent Appeal No. 92 of 2023
In
Civil Writ Jurisdiction Case No.10864 of 2021

==========

1. Shailendra Kumar Son of Late Laxaman Singh, Resident of Village- Makhdumpur, P.S.- Arwal, District- Arwal. At present posted on the post of Block Teacher (Prakhand Teacher) in Upgraded Middle School, Hasanpura, Block- Arwal, District- Arwal.
2. Vikarn Kumar, Son of Sita Ram Singh, Resident of Village- Umairabad, P.S.- Arwal, District- Arwal. At present posted on the post of Basic Grade Nagar Parishad Teacher in Primary School, Malahipatti, Block- Arwal, District- Arwal.
3. Shashi Kant, Son of Dudheshwar Rai, Resident of Village- Hasanpur Pipara, P.S.- Arwal, District- Arwal. At present posted on the post of Basic Grade (Nagar Parishad Arwal) Teacher in New Srijit Primary School Muradupur Chowki, Block- Arwal, District- Arwal.
4. Abhishek Kumar, Son of Devanand Singh, Resident of Village- Purainia Shekh, P.S.- Kinjer, District- Arwal. At present posted on the post of Panchayat Teacher in Primary School Prasadi English Block Arwal, District- Arwal.
5. Aditya Brajraj, Son of Ram Pravesh Singh, Resident of Village- Sarwan, P.S.- Rampur Choaram, District- Arwal. At present posted on the post of Panchayat Teacher in Primary School Madan Singh Ka Tola, Block- Arwal, District- Arwal.
6. Niraj Kumar, Son of Dinanath Singh, Resident of Village- Sarwan, P.S.- Rampur Choaram, District- Arwal. At present posted on the post of Panchayat Teacher in Primary School Virindavan, Village- Virindavan,

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Block- Arwal, District- Arwal.

7. Umakant Verma, Son of Jaglal Prasad Singh, Resident of Village- Chandhas, P.S. Sigori, District- Patna. At present posted on the post of Block Teacher in Upgraded Middle School Sanawan Bigha, Block- Arwal, District- Arwal.

8. Ramesh Kumar, Son of Sheochand Singh, Resident of Village- Raja Bigha, P.S.- Rampur Choaram, District- Arwal. At present posted on the post of Block Teacher (Prakhand Teacher) Upgraded Middle School Santawan Bigha, Block Arwal, District- Arwal.

9. Baijnath Kumar, Son of Soharai Mahato, Resident of Village- Bikram (Mahto Tola), P.S.- Bikram, District- Patna. At present posted on the post of Block Teacher in Upgraded Middle School Santawan Bigha, Block- Arwal, District- Arwal.

10. Vishal Ranjan, Son of Nirmal Prasad, Resident of Village- Arwal Sipah, P.S.- Arwal, District- Arwal. At present posted on the post of Block Teacher (Prakhand Teacher) in Upgraded Middle School Gopal Bigha, Block Arwal, District- Arwal.

11. Anil Kumar, Son of Radha Krishna Singh, Resident of Village- Kansopur, P.S.- Arwal, District- Arwal. At present posted on the post of Block Teacher (Prakhand Teacher) Upgraded Middle School Santawan Bigha, Block- Arwal, District- Arwal.

12. Pramod Kumar, Son of Kamaldeo Singh, Resident of Village- Ibrahimpur, P.S.- Kinjer, District- Arwal. At present posted on the post of Upgraded Middle School Hanpura, Block- Arwal, District- Arwal.

13. Kamlesh, Son of Dinesh, Resident of Village- Mahadeo Bigha, P.S.- Arwal, District- Arwal. At present posted on the post of Nagar Parishad Teacher in Nav Srijit Primary School Janakpur Ghat, Arwal, Block- Arwal, District- Arwal.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Human Resources Development Department, Government of India New Delhi.

2. The Secretary, Human Resources Development Department, Government of India, New Delhi.

3. The Additional Secretary, Human Resources Development Department, Government of India, New Delhi.

4. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development Government of India, Shastri Bhawan, New Delhi.

5. The State of Bihar through the Principal Secretary Human Resources Development Government of Bihar, Patna.

6. The Principal Secretary Human Resources Development, Government of Bihar, Patna.

7. The Director, Primary Education, Human Resources Development Department, Government of Bihar, Patna.

8. The District Officer (District Magistrate), District- Arwal.

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9. The District Programme Officer (Establishment), District- Arwal.
10. The District Education Officer Arwal, District- Arwal.
11. The Block Development Officer, Block- Arwal, District- Arwal.
12. The Block Education Officer, Arwal, Block- Arwal, District- Arwal.
13. The Block Education Officer, Block- Karpi, District- Arwal.
14. The Block Education Officer, Block- Karpi, District- Arwal.
15. Jagar Nath Prasad Khatri, Son of Jagdish Prasad Khatri, Resident of Village- Saidpur Dhawa, P.S.- Arwal, District- Arwal. At present posted on the post of Block Teacher (Prakhand Teacher) in Upgraded Middle School Purainiya Hindi, Block- Karpi, District- Arwal.

... ... Respondent/s

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with

Letters Patent Appeal No. 93 of 2023
In
Civil Writ Jurisdiction Case No.5969 of 2021

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Rinku Kumari D/o Sri Rajendra Prasad, W/o Suresh Ram R/o Village- Mosimpur, P.O. - Narsanda, P.S.- Chandi District- Nalanda working as Primary Teacher in Primary School Chhotki Aamar, Block- Harnaut, District- Nalanda.

... ... Appellant/s

Versus

1. The State of Bihar through Principal Secretary and Additional Chief Secretary, Education Department, Bihar, Patna.
2. The Principal Secretary Cum Additional Chief Secretary, Education Department, Bihar, Patna.
3. The Secretary, Primary Education, Education Department, Bihar, Patna.
4. The Director, Primary Education, Education Department, Bihar, Patna.
5. The District Education Officer, Nalanda.
6. The District Programme Officer, Establishment, Nalanda.
7. Block Education Officer, Harnaut Nalanda.
8. The Panchayat Secretary, Panchayat Niyojan Samiti, Kolawa, Block- Harnaut, Nalanda.
9. The Secretary Department of School Education and Literacy, Ministry of Human Resource Development, Delhi.
10. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
11. The National Institute of Open Schooling represented through it's Director, A-24/25 Institutional Area, Secor- 62, NOIDA, Gautam Budh Nagar, Uttar Pradesh.
12. The Joint Director, The National Institute of Open Schooling, A-24/25 Institutional Area, Secor- 62, NOIDA, Gautam Budh Nagar, Uttar Pradesh.

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13. The Regional Director, National Institute of Open Schooling, Lalit Bhawan Bailey Road, Patna.
14. The National Council of Teachers Education, New Delhi represented through it's Director.
15. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.

... ... Respondent/s

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with

Letters Patent Appeal No. 94 of 2023
In
Civil Writ Jurisdiction Case No.5337 of 2021

==========

Pramod Kumar S/o Late Chandradip Chanchol @ Late Chandradip Chanchal R/o Village- Narhar Sarai, P.o.- Karja, Block- Kanti, District- Muzaffarpur working as Assistant Teacher in Elevated Middle School Funda, Block- Marwan, District- Muzaffarpur

... ... Appellant/s

Versus

1. The State of Bihar through Principal Secretary cum Addl. Chief Secretary, Education Department, Bihar, Patna.
2. The Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna
3. The Secretary, Primary Education, Education Department, Bihar, Patna.
4. The Director, Primary Education, Education Department, Bihar, Patna.
5. The District Education Officer, Muzaffarpur.
6. The District Programme Officer, Establishment, Muzaffarpur.
7. The Block Development Officer, Marwan, Muzaffarpur.
8. The Block Education Officer, Marwan, Muzaffarpur.
9. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, Delhi.
10. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
11. The National Institute of Open Schooling, represented through its Director , A-24/25 Institutional Area, Secor-62, NOIDA, Gautam Budh Nagar, Uttar Pradesh.
12. The Joint Director, The National Institute of Open Schooling, A-24/25 Institutional Area, Secor-62, NOIDA, Gautam Budh Nagar, Uttar Pradesh.
13. The Regional Director, National Institute of Open Schooling, Lalit Bhawan Bailley Road, Patna.
14. The National Council of Teachers Education, New Delhi represented through its Director.
15. The Regional Director, National Council of Teachers Education, Eastern

WEB COPY

Regional Committee, 15, Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.

... ... Respondent/s

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with

Letters Patent Appeal No. 95 of 2023
In
Civil Writ Jurisdiction Case No.2877 of 2021

==========

Jugnu Kumari Wife of Sri Satyadev Singh Resident of Village - Shadipur, P.O. and P.S. - Goriyakothi, District- Siwan.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
3. The Director, Primary Education, Education Department, Govt. of Bihar, New Secretariat, Patna.
4. The District Education Officer, Gopalganj.
5. The District Programme Officer (Establishment), Gopalganj.
6. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Patna.
7. Regional Director, National Institute of Open Schooling, Lalit Bhawan, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 96 of 2023
In
Civil Writ Jurisdiction Case No.3056 of 2021

==========

Sigheshwar Mahto S/o Sri Bhikhari Mahto, R/o- Village- Akhardiha, Ward no.-10, P.O.- Sonaul Mahoday, P.s.- Majorganj, District- Sitamarhi working as Prakhand Teacher in Middle School Hirolwa Bishanpur, Block- Majorganj, District- Sitamarhi.

... ... Appellant/s

Versus

1. The State of Bihar Through the Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
2. The Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
3. The Secretary, Primary Education, Education Department, Bihar, Patna.
4. The Director, Primary Education, Education Department, Bihar, Patna.

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5. The District Education Officer, Sitamarhi.
6. The District Programme Officer, Sitamarhi.
7. The Secretary cum Block Development Officer, Prakhand Niyojan Unit, Majorganj Block, Sitamarhi.
8. The Panchayat Secretary, Panchayat Niyojan Unit, Panchatati Raj Basbitta, Block- Majorganj, Sitamarhi.
9. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, Delhi.
10. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
11. The National Institute of Open Schooling, Represented through its Director, A-24/25 Institutional Area, Sector-62, NOIDA, Gautam Budh Nagar, Uttar Pradesh.
12. The Joint Director, The National Institute of Open Schooling, A-24/25 Institutional Area, Sector-62, NOIDA, Gautam Budh Nagar, Uttar Pradesh.
13. The Regional Director, National Institute of Open Schooling, Lalit Bhawan Bailley Road, Patna.
14. The National Council of Teachers Education, New Delhi represented through its Director.
15. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.

... ... Respondent/s

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with

Letters Patent Appeal No. 97 of 2023
In
Civil Writ Jurisdiction Case No.15346 of 2021

==========

1. Surendra Chaudhary S/o Musahari Chaudhary, R/o Village - Kariyanna, P.O. - Ghostawan, P.S. - Silao, District - Nalanda working as Prakhand Teacher in Elevated Middle School Dharahra, District - Nalanda.
2. Naushaba Khatoon D/o Md. Seraj Hussain, R/o Village and P.O. - Saban, District- Nalanda working as Panchayat Teacher in Primary School Koiri Bigaha, District - Nalanda.
3. Kumari Kumkum D/o Chhotan Prasad, R/o Village - Chalish Kurba, P.O. - Bahrama, District - Patna working as Panchayat Teacher in Primary School Dasrathpur, District - Nalanda.
4. Kumari Chanchala W/o Anil Kumar, R/o Village - Paharpur, P.O. - Bali Belchhi, District - Nalanda working as Panchayat Teacher in Primary School, Gosaimal, District - Nalanda.
5. Rakesh Kumar Rajak S/o Singho Rajak, R/o Village - Mai P.O. and P.S. Parwalpur District Nalanda working as Panchayat Teacher in Primary School Akbarpur, Block - Islampur, District - Nalanda.

... ... Appellant/s

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Versus

1. The State of Bihar through the Principal Secretary Cum Additional Chief Secretary, Education Department, Bihar, Patna.
2. The Principal Secretary Cum Additional Chief Secretary, Education Department, Bihar, Patna.
3. The Secretary, Primary Education, Education Department, Bihar, Patna.
4. The Director, Primary Education, Education Department, Bihar, Patna.
5. The District Education Officer, Nalanda.
6. The District Programme Officer, Establishment, Nalanda.
7. The Executive Officer Cum Block Development Officer, Silao, Nalanda.
8. The Block Education Officer, Silao, Nalanda.
9. The Block Education Officer, Islampur, Nalanda.
10. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, Delhi.
11. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
12. The Director, The State Council of Educational Research and Training (SCERT) Mahendru, Patna - 6.
13. The Principal, District Institute of Education and Training (DIET), Nalanda.
14. Bihar School Examination Board, Patna through it's Chairman.
15. The Secretary, Bihar School Examination Board, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 98 of 2023
In
Civil Writ Jurisdiction Case No.1172 of 2022

==========

Amar Kumar Sah Son of Sri Upendra Nath Sah, R/o Vill. Gamail, P.O. Bihariganj, P.S. Bihariganj, District Madhepura.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Purnea.
4. The District Education Officer, Purnea.
5. The District Programme Officer (Establishment), Purnea.
6. The Block Development Officer, Rupauli, Purnea.
7. The Block Education Officer, Rupauli, Purnea.
8. The Regional Director, National Open Schooling Institution, Lalit Bhawan,

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Patna.

9. The Bihar School Examination Board, through its Secretary, Patna.

10. The Examination Controller, Bihar School Examination Board, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 99 of 2023
In
Civil Writ Jurisdiction Case No.3665 of 2021

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Nikhat Parween W/o Mohammad Ali Hussain, D/o Abdul Jabbar R/o Village-Etwarpur Taj, P.O- Surfuddinpur and P.S-Bochaha District -Muzaffarpur working as Primary Teacher in Primary School Ramdas Majhauli Mushahar Tola, Block- Bochaha District-Muzaffarpur.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary cum Additional Chief Secretary Education Department, Bihar, Patna.
2. The Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
3. The Secretary, Primary Education, Education Department, Bihar Patna.
4. The Director, Primary Education, Education Department, Bihar Patna.
5. The District Education Officer, Muzaffarpur.
6. The District Programme Officer, Establishment, Muzaffarpur.
7. Block Education Officer, Bochaha, Muzaffarpur.
8. The Panchayat Secretary, Panchayat Niyojan Unit, Panchatati Raj Majhauli, Block- Bochaha, Muzaffarpur.
9. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, Delhi.
10. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
11. The Director, the State council of Educational Research and Training (SCERT) Mahendru Patna-6.
12. Bihar School Examination Board Patna through it's Chairman.
13. The Secretary, Bihar School Examination, Board, Patna.
14. The National Council of Teachers Education, New Delhi represented through its Director.
15. The Regional Director, National Council of Teachers of Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.

... ... Respondent/s

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with

WEB COPY

Letters Patent Appeal No. 100 of 2023
In
Civil Writ Jurisdiction Case No.2795 of 2021

==========

Ambuj Kumar S/o Late Ajay Kumar, R/o- Village and P.O.- Kumharauli, P.S.- Gayaghat, District- Muzaffarpur working as Prakhand Teacher in Middle School Bandra, Block- Bandra, District- Muzaffarpur.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
2. The Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
3. The Secretary, Primary Education, Education Department, Bihar Patna.
4. The Director, Primary Education, Education Department, Bihar Patna.
5. The District Education Officer, Muzaffarpur.
6. The District Programme Officer, Establishment, Muzaffarpur.
7. The Secretary cum Block Development Officer, Prakhand Niyojan Unit, Bandra Block, Muzaffarpur.
8. The In- Charge Principal, S.R.S.S. High School, Sharfuddinpur, Bochaha, Muzaffarpur.
9. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, Delhi.
10. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
11. The National Institute of Open Schooling represented through it s Director, A-24/25 Institutional Area, Secor-62, NOIDA, Gautam Budh Nagar, Uttar Pradesh.
12. The Joint Director, The National Institute of Open Schooling, A-24/25 Institutional Area, Secor-62, NOIDA, Gautam Budh Nagar, Uttar Pradesh.
13. The Regional Director, National Institute of Open Schooling, Lalit Bhawan Bailey Road, Patna.
14. The National Council of Teachers Education, New Delhi represented through it s Director.
15. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.

... ... Respondent/s

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with

Letters Patent Appeal No. 101 of 2023
In
Civil Writ Jurisdiction Case No.10731 of 2022

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Jyoti Kumar Arya S/o Yugal Kishor Das, R/o Vill. Kaushalpur Kodasi, P.O. Parsandops, P.S. H. Khadagpur, Dist. Munger.

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... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, Patna.
3. The District Magistrate, Jamui.
4. The District Education Officer, Jamui.
5. The District Programme Officer (Establishment), Jamui.
6. The Block Development Officer, Sono, Dist. Jamui.
7. The Block Education Officer, Sono, Dist. Jamui.

... ... Respondent/s

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with

Letters Patent Appeal No. 102 of 2023
In
Civil Writ Jurisdiction Case No.15118 of 2021

==========

Md. Injil S/o Md. Ianul Hak R/o Village - Olipur Darga Ward No. - 9, P.O. - Jafarpur, Block - Belsand District - Sitamarhi working as Prakhand Teacher in Middle School Olipur, Block - Belsand, District - Sitamarhi.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
2. The Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
3. The Secretary, Primary Education, Education Department, Bihar, Patna.
4. The Director, Primary Education, Education Department, Bihar, Patna.
5. The District Education Officer, Sitamarhi.
6. The District Programme Officer, Establishment, Sitamarhi.
7. The Block Development Officer cum Secretary Prakhand Niyojan Unit, Belsand Prakhand, Sitamarhi.
8. Block Education Officer, Belsand Sitamarhi.
9. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, Delhi.
10. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
11. The Director, the State Council of Educational Research and Training (SCERT) Mahendru Patna - 6.
12. The Principal, District Institute of Education and Training Dumra Sitamarhi.
13. Bihar School Examination Board Patna through it's Chairman.

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14. The Secretary, Bihar School Examination, Board, Patna.
15. The National Council of Teachers Education, New Delhi represented through it's Director.
16. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.

... ... Respondent/s

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with

Letters Patent Appeal No. 103 of 2023
In
Civil Writ Jurisdiction Case No.5170 of 2021

==========

Arvind Kumar S/o Shyamnandan Ray, R/o Village - Sondhodullah P.O. - Sondho, District - Vaishali working as Primary Teacher in Primary School Sondho Mubarakpur District - Vaishali.

... ... Appellant/s

Versus

1. The State of Bihar through cum Additional Chief Secretary, Education Department, Bihar, Patna.
2. The Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
3. The Secretary, Primary Education, Education Department, Bihar, Patna.
4. The Director, Primary Edcuation, Education Department, Bihar, Patna.
5. The District Education Officer, Vaishali.
6. The District Programme Officer, Establishment, Vaishali.
7. The Block Education Offficer, Goraul Vaishali.
8. The Panchayat Secretary, Panchayati Raj Sondhodullah, Block - Goraul, Vaishali.
9. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, Delhi.
10. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
11. The National Institute of Open Schooling represented through it's Director, A- 24/25 Institutional Area, Secor - 62, NOIDA, Gautam Budh Nagar, Uttar Pradesh.
12. The Joint Director, The National Institute of Open Schooling, A- 24/25 Institutional Area, Secor - 62, NOIDA, Gautam Budh Nagar, Uttar Pradesh.
13. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailley Road, Patna.
14. The National Council of Teachers Education, New Delhi represented through it's Director.
15. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.

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... ... Respondent/s

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with

Letters Patent Appeal No. 104 of 2023
In
Civil Writ Jurisdiction Case No.12932 of 2021

==========

1. Kumari Kanju Rani Wife of Anil Kumar Resident of Village- Simridih, Police Station- Warsaliganj, District- Nawadah presently posted as Panchayat Teacher in Primary School, Harsitpur, Block- Roh, District- Nawadah.
2. Anita Kumari, Wife of Nandan Kumar Resident of Village- Hathiyawan, Police Station and District- Sheikhpura, presently posted as Panchayat Teacher in Primary School, Lohani Bigha, Block and District- Nawadah.
3. Rinku Kumari, Wife of Shailesh Paswan Resident of Village- Darawan, Post Office- Chandradeep, Police Station- Kauakole, District- Nawada, presently posted as Primary Teacher in Primary School Subhan Tand, Block- Kauakole, District- Nawadah.
4. Manti Kumari, Wife of Arun Kumar Resident of Village- Kairikhap, Amawan, Police Station- Rajauli, District- Nawada at presently posted as Panchayat Teacher in Primary School Kairikhap, Block- Rajauli, District- Nawada.
5. Zahida Tabassum, Wife of Md. Sohel Alam Resident of Village- Bhadauni, Nawada, Police Station- Nawada, District- Nawada, presently posted as Panchayat Urdu Teacher in Primary School Rasul Nagar, Block- Nawada, District- Nawada.
6. Raqiba Khatoon, Wife of Jahangir Alam Resident of Village- Bhadauni, Gondapur, Police Station and District- Nawada, at presently posted as Panchayat Urdu Teacher in Primary School Nanhu Nagar, Block and District- Nawada.
7. Naseema Khatoon, Wife of Md. Anwar Shah Resident of Village- Tajpur, Post Office- Dumari, Police Station- Roh, District- Nawada at presently Posted as Panchayat Urdu Teacher in Primary School Shah Toli, Block and District- Nawada.

... ... Appellant/s

Versus

1. The State of Bihar, through the Principal Secretary, Department of Education, Government of Bihar, Patna.
2. The Director, Primary Education, Bihar, Patna.
3. The District Education Officer, Nawadah.
4. The District Programme Officer (Estab), Nawadah.
5. The Director, Distance Education Directorate, State Council of Educational Research and Training (SCERT), Mahendru, Patna-6.
6. The Bihar School Examination Board, through its Secretary having its office at Sinha Library Road, Patna.

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7. The Panchayat Secretary, Gram Panchayat Raj, Koshirukhi, Block- Roh, District- Nawada.
8. The Panchayat Secretary, Gram Panchayat Raj, Gonawan Block and District- Nawada.
9. The Panchayat Secretary, Gram Panchayat Raj, Darawan, Block- Kauakole, District- Nawada.
10. The Panchayat Secretary, Gram Panchayat Raj, Bhadauni, Block and District- Nawada.
11. The Panchayat Secretary, Gram Panchayat Raj, Amawan, Block- Rajauli, District- Nawada.

... ... Respondent/s

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with

Letters Patent Appeal No. 105 of 2023
In
Civil Writ Jurisdiction Case No.14290 of 2021

==========

1. Shabnam Sultana W/o Israr Ahmad Quadri R/o Vill.- Yadupatti, Ward No.- 13, P.O. - Janakpur Road, P.S.- Janakpur, District- Sitamarhi.
2. Sunita Kumari W/o Arvind Kumar Pandey R/o Vill.- Awapur, P.S.- Awapur, District- Sitamarhi.
3. Durgawati Kumari W/o Mithilesh Kumar Prasad R/o Vill.- Abhui, P.O. and P.S.- Daraunda, District- Siwan.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Sitamarhi.
4. The District Magistrate, Siwan.
5. The District Education Officer, Sitamarhi.
6. The District Education Officer, Siwan.
7. The District Programme Officer (Establishment), Sitamarhi.
8. The District Programme Officer (Establishment), Siwan.
9. The Block Development Officer, Sonbarsa, Nanpur, Sursand, District- Sitamarhi.
10. The Block Development Officer, Daraunda, Siwan.
11. The Block Education Officer, Sonbarsa, Nanpur, Sursand, District- Sitamarhi.
12. The Block Education Officer, Daraunda, Siwan.
13. The Panchayat Secretary Gram Panchayat Raj, Bahera, Jagdishpur, Block Nanpur, District- Sitamarhi.

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14. The Panchayat Secretary Gram Panchayat Raj, Purandaha Rajwara Purwi, Block Sonbarsa, District, Sitamarhi.
15. The Panchayat Secretary, Gram Panchayat Raj, Rukandipur, Block Daraunda, District- Siwan.
16. The Regional Director National Open Schooling Institution, Lalit Bhawan, Patna.
17. The Bihar School Examination Board, through its Secretary, Patna.
18. The Examination Controller, Bihar School Examination Board, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 107 of 2023
In
Civil Writ Jurisdiction Case No.6742 of 2021

==========

Kiran Kumari Wife of Sri Kirtayanand Singh Resident of Sariya Ward No. 4, P.S. - Gopalganj, District - Gopalganj.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Human Resources Department, New Delhi.
2. The Additional Secretary, Ministry of Human Resources New Delhi.
3. The Secretary Department of School Education and Literacy Ministry, the Human Resources Department, Govt. of Bihar, Shastri Bhawan, New Delhi.
4. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, Patna.
5. The Principal Secretary, Education Department, Govt. of Bihar, Patna.
6. The Director Primary Education Department, Govt. of Bihar, Patna.
7. The District Education Officer, Gopalganj.
8. The District Programme Officer, Gopalganj.
9. The Block Education Officer, Thawe, Gopalganj.
10. The Block Education Officer, Baikunthpur, Gopalganj.
11. The Block Education Officer, Gopalganj.
12. The Block Education Officer, Kuchaikot.
13. Amir Raza, S/o Late Md. Mustakim, R/o - Mohalla - Bedu Tola, P.S. - Thawe, District - Gopalganj.
14. Bibha Devi @ Bibha Kumari, W/o Late Alok Kumar Singh, R/o - 264 A, Behind Hotel Laxmi, Sariya Ward No. - 5, P.S. - Kuchaikot, District - Gopalganj.
15. Sabita Kumari, D/o Birendra Rai, R/o Village - Mairwakaran, P.S. Kuchaikot, District - Gopalganj.
16. Garima Kumari W/o Abhijit, R/o Baliwan Raimal, P.S. - Bisambharpur,

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District - Gopalganj.

... ... Respondent/s

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with

Letters Patent Appeal No. 108 of 2023

In

Civil Writ Jurisdiction Case No.5789 of 2021

==========

Rizwana Khatoon @ Rizwana Khatun D/o Amim Khan Resident of Village Chiktoli, P.O. Ara Chowk, P.S. Ara Nagar, District Bhojpur.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Patna.
4. The District Magistrate, Madhubani.
5. The District Magistrate, Aurangabad.
6. The District Magistrate, Bhojpur.
7. The District Magistrate, Darbhanga.
8. The District Magistrate, Saharsa.
9. The District Magistrate, Begusarai.
10. The District Education Officer, Patna.
11. The District Education Officer, Aurangabad.
12. The District Education Officer, Madhubani.
13. The District Education Officer, Bhojpur.
14. The District Education Officer, Darbhanga.
15. The District Education Officer, Saharsa.
16. The District Education Officer, Begusarai.
17. The District Programme Officer (Establishment), Patna.
18. The District Programme Officer (Establishment), Aurangabad.
19. The District Programme Officer (Establishment), Madhubani.
20. The District Programme Officer (Establishment), Bhojpur.
21. The District Programme Officer (Establishment), Darbhanga.
22. The District Programme Officer (Establishment), Saharsa.
23. The District Programme Officer (Establishment), Begusarai.
24. The Block Development Officer, Dhanaruwa, Patna.
25. The Block Development Officer, Kutumba, Navinagar, Rafiganj, Aurangabad.
26. The Block Development Officer, Jhanjharpur, Jainagar, Harlakhi,

WEB COPY

Madhubani.

27. The Block Development Officer, Sandesh, Udwantnagar, Bhojpur.
28. The Block Development Officer, Kiratpur, Darbhanga.
29. The Block Development Officer, Salkhua, Saharsa.
30. The Block Development Officer, Bachhwara, Begusarai.
31. The Block Education Officer, Dhanaruwa, Patna.
32. The Block Development Officer, Kutumba, Navinagar, Rafiganj, Aurangabad.
33. The Block Education Officer, Jhanjharpur, Jainagar, Harlakhi, Madhubani.
34. The Block Education Officer, Sandesh, Udwantnagar, Bhojpur.
35. The Block Education Officer, Kiratpur, Darbhanga.
36. The Block Education Officer, Salkhua, Saharsa.
37. The Block Education Officer, Bachhwara, Begusarai.
38. Ajit Kumar, Son of Kamleshwar Singh R/o Village Mahrani Bigha, P.O. Shamshernagar, P.S. Daudnagar, District Aurangabad.
39. Rambha Sinha, D/o Udit Kumar Singh R/o Village and P.O. Dhanaw, P.S. Navingar, District- Aurangabad.
40. Anju Kumari, D/o Indradev Singh R/o Village Dadhwa, P.O. Amba, P.S. Kutumba, District Aurangabad.
41. Khurshida Parween Wife of Md. Junaid Alam R/o Village Bhauwara Goapokhar, P.S. Bhauwara, P.S. and District Madhubani.
42. Sabuhi Perwin, W/o Md. Rauf Alam R/o Village and P.O. Sonihar, P.S. Alauli, District Khagariya.
43. Pinku Kumari, W/o Viranjay Paswan R/o Village Gaurdah Mushhaniyan, Ward No. 2, P.S. Salkhua, District Saharsa.
44. Saleema Khatoon, W/o Md. Shakoor Ahmad R/o Village and P.O. Pachhi, P.S. Madhepur, District Madhubani.
45. Kumari Sarswati Devi, W/o Ram Babu Ramaiya R/o Village Gorgama, P.O. and P.S. Phulparas, District Madhubani.
46. Md. Noor Alam, S/o Md. Afzal R/o Village Milki Muhalla Nala Masjid Ara, P.O. Ara Chowk, P.S. Ara Nagar, District Bhojpur.
47. Gopal Ji Singh, Son of Mundrika Singh R/o Village Chaurahi, P.O. Hetampur, P.S. Tiyar, District Bhojpur.
48. Saleem Khatoon, W/o Sakuj Ahmad R/o Village and P.O. Pachhi, P.S. Madhepur, District Madhubani.
49. Rani Kumari, W/o Ranjit Kumar Thakur R/o Village Baingra, P.O. and P.S. Sahar Ghat, District Madhubani.
50. Anju Kumari, W/o Radhe Shyam Kumar R/o Village Karnpura, P.O. Mudika, P.S. Sijodi, District Patna.
51. Manishanand, S/o Ambika Prasad Mandal R/o Village and P.O. Diwara Bazar, P.S. Barhara Kothi, District Purnea.
52. Upendra Kumar, S/o Ram Awtar Prasad R/o Village Barni Bazar, P.O. and

WEB COPY

P.S. Barni, District Patna.

53. Rina Kumari, W/o Navin Kumar R/o Village Babuganj, P.O. and P.S. Rafiganj, District Aurangabad.

... ... Respondent/s

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with

Letters Patent Appeal No. 109 of 2023
In
Civil Writ Jurisdiction Case No.5313 of 2021

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1. Rajendra Prasad Akela S/o Sri Suresh Prasad R/o Village-Khanpura, P.O.-Makrauta, P.S.-Karaiparsuray, District-Nalanda working as Primary Teacher in Primary School Hurari, Block-Karaipasuray, District-Nalanda.
2. Rekha Kumari D/o Mathura Prasad, W/o Sri Satya Narayan Prasad R/o Village-Narauli, P.O.-Karauta, P.S.-Khushrupur, District-Patna, working as Primary Teacher in Primary School Khanpura, Block- Karaipasuray, District-Nalanda.
3. Sunaina Kumari D/o Sri Shivnandan Prasad R/o Village-Tulsingali, P.O. and P.S.-Rajgir, District-Nalanda working as Primary Teacher in Primary School Gareria Bigaha, Block- Akangsarai, District- Nalanda.
4. Mahendra Paswan S/o Sri Jagarnath Paswan R/o Village and P.O.-Barni, District-Patna. Working as Primary Teacher in Primary School Asiapur, Block-Karaiparsuray, District- Nalanda.
5. Kumari Sanju Verma D/o Sushil Kumar Verma R/o Village-Balchand Bigaha, P.O. and P.S.-Ben, District-Nalanda working as Primary Teacher in Primary School Gangti, Block-Ben, District- Nalanda.
6. Suresh Chaudhary S/o Sri Shiv Charan Chaudhary R/o Village-Tilaiya, P.O.-Pathraira, Biharsharif, District-Nalanda working as Primary Teacher in Primary School Dhanraj Bigaha, Block-Biharsharif, District- Nalanda.
7. Pawan Kumar S/o Sri Suresh Prasad Singh R/o Village-Chhachhu Bigaha, P.O.-Katauna, P.S. Katrisarai, District-Nalanda working as Primary Teacher in Primary School Patauriya, Block-Katrisarai, District-Nalanda.
8. Kamo Kumari D/o Sri Mangal Mandal R/o Village-Naya Nagar Rani Diyara, P.O. and P.S.-Kahalgao, District-Nalanda, working as Prakhand Teacher in Elevated Middle School Brai, Block-Islampur, District-Nalanda.
9. Shahjahan Khatoon W/o Md Idris R/o Village, P.O. and P.S.-Asthawan, District- Nalanda, working as Primary Teacher in Primary School Urdu Kanya, Block- Asthawan, District- Nalanda.
10. Lakhan Paswan S/o Sri Krishnadev Paswan R/o Village-Kurthadanibag, P.O.- Puna, P.S. Hilsa, District- Nalanda, working as Primary Teacher in Primary School Kurtha, Block- Hilsa, District- Nalanda.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.

WEB COPY

2. The Principal Secretary cum Additional Chief Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
3. The Secretary, Primary Education, Education Department, Bihar, Patna.
4. The Director, Primary Education, Education Department, Bihar, Patna.
5. The District Education Officer, Nalanda.
6. The District Programme officer, Establishment, Nalanda.
7. The Block Development Officer cum Executive Officer, Prakhand Niyojan Unit Islampur, Nalanda.
8. The Block Development Officer cum Executive Officer, Prakhand Niyojan Unit Silab, Nalanda.
9. The Block Development Officer cum Executive Officer, Prakhand Niyojan Unit Harnaut, Nalanda.
10. The Block Development Officer cum Executive Officer, Prakhand Niyojan Unit Chandi, Nalanda.
11. Block Education Officer, Chandi, Nalanda.
12. Block Education Officer, Kraiparsuray, Nalanda.
13. Block Education Officer, Silab, Nalanda.
14. Block Education Officer, Rajgir, Nalanda.
15. Block Education Officer, Akangsarai, Nalanda.
16. Block Education Officer, Ben, Nalanda.
17. Block Education Officer, Biharsharif, Nalanda.
18. Block Education Officer, Katrisarai, Nalanda.
19. Block Education Officer, Islampur, Nalanda.
20. Block Education Officer, Asthawan, Nalanda.
21. Block Education Officer, Naganausa, Nalanda.
22. Block Education Officer, Hilsa, Nalanda.
23. Block Education Officer, Harnaut, Nalanda.
24. The Panchayat Secretary, Niyojan Unit Asthawan Block- Asthawan Nalanda.
25. The Panchayat Secretary, Niyojan Unit Barthu Block- Karayparsurai Nalanda.
26. The Panchayat Secretary, Niyojan Unit Makrauta Block- Karayparsurai Nalanda.
27. The Panchayat Secretary, Niyojan Unit Harnaut Block Harnaut Nalanda.
28. The Panchayat Secretary, Niyojan Unit Patraura Block- Asthwan Nalanda.
29. The Panchayat Secretary, Niyojan Unit Parthu Block- Akangsarai Nalanda.
30. The Panchayat Secretary, Niyojan Unit Koshiyawa Block Akangsarai Nalanda.
31. The Panchayat Secretary, Niyojan Unit Bara Block- Ben Nalanda.
32. The Panchayat Secretary, Niyojan Unit Chhabilapur Block Biharsharif Nalanda.

WEB COPY

33. The Panchayat Secretary, Niyojan Unit Arpa Block Hilsa Nalanda.
34. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, Delhi.
35. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
36. The Director, the State Council of Educational Research and Training (SCERT) Mahendru Patna-6.
37. Bihar School Examination Board Patna through its Chairman.
38. The Secretary, Bihar School Examination, Board, Patna.
39. The National Council of Teachers Education, New Delhi represented through its Director.
40. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
41. Rubi Kumari W/o Sri Suresh Rajak R/o Near Telephone Exchange Bhaisapur Biharsharif District-Nalanda working as Prakhand Teacher in Middle School Maniyawa, Block-Silab, District-Nalanda.
42. Sheela Devi D/o Sri Khelaban Sharma R/o 16, Adarsh Bihar Marg No.-2, Ramkrishna Nagar, New Jaganpura District-Patna working as Prakhand Teacher in Middle School Bhathiyar, Block-Harnaut, District-Nalanda.
43. Mamta Kumari D/o Sri Ram Swarh Paswan R/o Village-Hardas Bigaha, P.O.-Baikathpur P.S.-Khusrupur, District Patna working as Primary Teacher in Primary School Barhari, Block-Rajgir, District-Nalanda.
44. Pushpa Kumari D/o Sri Chhatrabali Prasad R/o Village-Kewai, P.O.-Dhwadih, P.S.-Islampur, District-Nalanda, working as Primary Teacher in Primary School Naiyawa, Block-Akangsarai District-Nalanda.
45. Rekha Kumari D/o Sri Shivsharan Prasad R/o Village-Bakaur, P.O.-Pathana, P.S.-Islampur, District-Nalanda, working as Primary Teacher in Primary School Kanjas, Block-Akangsarai, District-Nalanda.
46. Kaushalendra Kumar S/o Sri Shivdhari Prasad R/o Village-Inayatpur, P.O.-Mari, P.S.-Ben, District-Nalanda, working as Primary Teacher in Primary School Usmanpur, Block-Nagarnausa, District-Nalanda.
47. Champa Kumari D/o Sri Chathu Chauhan R/o Village and P.O.-Sirnawa, P.S.-Chandi, District Nalanda, working as Prakhand Teacher in Middle School Sartha, Block-Chandi, District-Nalanda.

... ... Respondent/s

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with

Letters Patent Appeal No. 110 of 2023
In
Civil Writ Jurisdiction Case No.6816 of 2021

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Gunjan Kumari W/o Harshvardhan Kumar R/o Village-Mahisaul, P.O.-Mahisaul, P.S.-Runnisaidpur, District-Sitamarhi.

... ... Appellant/s

Versus

WEB COPY

1. The Union of India, represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. Bihar School Examination Board Patna through its Secretary.
8. The Chairman, Bihar School Examination Board, Patna.
9. The Secretary, Bihar School Examination Board, Patna.
10. The State Council of Educational Research and Training, Bihar Mahendru Patna through its Director.
11. The Director, State Council for Education research and Training, Bihar, Patna.
12. The State of Bihar, through the Principal Secretary cum Additional Chief Secretary, Education Department, Government of Bihar, Patna.
13. The Principal Secretary cum Additional Chief Secretary, Education Department, Government of Bihar, Patna.
14. The Director, Education Department, Government of Bihar, Patna.
15. The District Education Officer, Sitamarhi District- Sitamarhi.
16. The District Education Officer, East Champaran, District- East Champaran at Motihari.
17. The District Education Officer, Siwan, District Siwan.
18. The District Education Officer, Darbhanga, District- Darbhanga.
19. The District Education Officer, Jamui, District- Jamui.
20. The District Education Officer, Samastipur, District- Samastipur.
21. The District Programme officer, Establishment, (Education) Sitamarhi District- Sitamarhi.
22. The District Programme Officer, Establishment, (Education) East Champaran, District- East Champaran at Motihari.
23. The District Programme Officer, Establishment, (Education) Siwan District- Siwan.
24. The District Programme Officer, Establishment, (Education) Darbhanga, District- Darbhanga.
25. The District Programme Officer, Establishment, (Education) Jamui District- Jamui.

WEB COPY

26. The District Programme Officer, Establishment, (Education) Samastipur District- Samastipur.
27. Arfa Begum W/o Md. Zakir Hussain R/o Village-Chhoti Mahali, P.O.- Devera Bandhauli, P.S.-Jale, District- Darbhanga.
28. Rukhsana Khatoon W/o Nasim Ahmad Ansari R/o Village-Siswa Bazar, P.O. - Siswa Bazar, P.S.-Paharpur, District- East Champaran.
29. Murtuza Khatoon W/o Shekh Saidullah R/o Village-Shankar Saraiya Tola Bankat, P.O. and P.S.- Turkauliya, District-East Champaran.
30. Mahjabeen W/o Rustam Ali R/o Village- Retgwa Jaisinghpur, P.O.- Jaisinghpur, P.S.-Turkaulia, District-East Champaran.
31. Nirupma Kumari W/o Arvind Kumar R/o Village- Bhalui, P.O. -Bhalua, P.S.- Guthani, District-Siwan.
32. Shiv Shankar Bharti S/o Surendra Kumar Paswan R/o Village- Hajipur, P.O.- Laheria Sarai, P.S.-Ashok Paper Mill, District- Darbhanga.
33. Bindeshwari Yadav S/o Bhojal Yadav R/o Village- Dholkatwa, P.O.- Guguldih, P.S.-Gidhaur, District- Jamui.
34. Sujeet Kumar Singh S/o Brahmdeo Singh R/o Village- Bhagwanpur Kamla, P.O.-Bhagwanpur Kamla, P.S.-Ujiyarpur, District- Samastipur.
35. Arvind Kumar Singh S/o Lalan Prasad Singh R/o Village- Nadua, P.O. Bhagwanpur Hat, P.S.-Bhagwanpur Hat, District- Siwan.

... ... Respondent/s

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with

Letters Patent Appeal No. 112 of 2023
In
Civil Writ Jurisdiction Case No.5771 of 2021

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Rekha Kumari D/o Raghunandan Chaudhary, Resident of Village - Darhora, P.O. Barsauna, P.S. Silao, District - Nalanda.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Madhubani.
4. The District Magistrate, Bhojpur.
5. The District Magistrate, Sitamarhi.
6. The District Magistrate, Siwan.
7. The District Magistrate, Aurangabad.
8. The District Magistrate, Begusarai.
9. The District Magistrate, Saharsa.
10. The District Education Officer, Aurangabad.

WEB COPY

11. The District Education Officer, Madhubani.
12. The District Education Officer, Bhojpur.
13. The District Education Officer, Sitamarhi.
14. The District Education Officer, Saharsa.
15. The District Education Officer, Begusarai.
16. The District Education Officer, Siwan.
17. The District Programme Officer (Establishment), Siwan.
18. The District Programme Officer (Est.), Aurangabad.
19. The District Programme Officer (Establishment), Madhubani.
20. The District Programme Officer (Establishment), Bhojpur.
21. The District Programme Officer (Establishment), Bhojpur.
22. The District Programme Officer (Establishment), Saharsa.
23. The District Programme Officer (Establishment), Begusarai.
24. The Block Development Officer, Bisfi, Harlakhi, Rahika, Andhrathadhi, Laukahi, Madhubani.
25. The Block Development Officer, Koilwar, Bhojpur.
26. The Block Development Officer, Dumra, Sitamarhi.
27. The Block Development Officer, Jiradai, Siwan Sadar, Siwan.
28. The Block Development Officer, Kutumba, Aurangabad.
29. The Block Development Officer, Barauni, Begusarai.
30. The Block Development Officer, Simari Bakhtiyarpur, Saharsa.
31. The Block Education Officer, Bisfi, Harlakhi, Rahika, Andhrathadhi, Laukahi, Madhubani.
32. The Block Education Officer, Koilwar, Bhojpur.
33. The Block Education Officer, Dumra, Sitamarhi.
34. The Block Education Officer, Jiradai, Siwan Sadar, Siwan.
35. The Block Education Officer, Kutumba, Aurangabad.
36. The Block Education Officer, Barauni, Begusarai.
37. The Block Education Officer, Simari Bakhtiyarpur, Saharsa.
38. Sumit Kumar Jha, S/o Durganand Jha, R/o Vill. - Baruar, P.O. - Baruar, P.S. - Andharmath, Distt. - Madhubani.
39. Manoj Kumar Madhu, S/o Surya Narayan Yadav, R/o Vill. - Hariraha, P.O. Makhnaha, P.S. - Andharmath, Distt. - Madhubani.
40. Lalita Kumari, W/o Arun Kumar Yadav, R/o Vill - Dharahara, P.O. Mahadev, Math, P.S. - Andharamath, Distt. - Madhubani.
41. Manju Devi, W/o Ram Sevak Mukhiya, R/o Vill. - Dhobiyahi, P.O. Karhor, P.S. Laukahi, Distt. - Madhubani.
42. Md. Zafar Aiyub Ansari, S/o Md. Ayub Ansari, R/o Vill. - Gangdwar, P.O. Gangdwar, P.S. Andhardathi, Distt. Madhubani.

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43. Gulzar Ahmad Ansari, S/o Md. Abbas Ansari, R/o Vill. - Andhara, P.O. and P.S. Andhadadhi, Distt. - Madhubani.
44. Nilam Devi, D/o Ram Sundar Mahto, R/o Vill. - Fatki, P.O. Fatki, P.S. Madhepur, Distt. - Madhubani.
45. Md. Ali, S/o Md. Qamruzzama, R/o Vill. - Bhairwa, P.O. - Bhairwa, P.S. Bisfi, Distt. - Madhubani.
46. Bibha Kumari, W/o Vinod Kumar Singh, R/o Vill. - Sohans, P.O. Jafara, P.S. Bisfi, Distt. - Madhubani.
47. Punam Kumari, W/o Chandeshwar Prasad, R/o Vill. - Bisfi, P.O. and P.S. Bisfi, Distt. - Madhubani.
48. Md. Salim, S/o Md. Abul Kalm, R/o Vill. - Raghonagar, P.O. Bhowara, P.S. and Distt.- Madhubani.
49. Bibi Robaida Khatoon, W/o Sibgatullah Ansari, R/o Vill. - Goapokhar Bhauwara, P.O. Bhauwara, P.S. and Distt. - Madhubani.
50. Rajshree, S/o Ram Vilas Das, R/o Vill and P.O. - Ninga, P.S. - Barauni, Distt. Begusarai.
51. Sushri Sanga Maruti, W/o Surendra Kumar Paswan, R/o Vill - Hardwar Laukaha, P.O. Laukaha, Dhanchhiha, P.S. Laukahi, Distt. - Madhubani.
52. Rabiya Basari, W/o Md Murtuza, R/o Vill and P.O. Ekhattha, P.S. KhuTauna, Distt. - Madhubani.
53. Punam Devi Yadav, W/o Late Varun Kumar Yadav, R/o Vill and P.O. - Piirun, P.S. Harlakhi, Distt. - Madhubani.
54. Rokhsar Khatoon, W/o Jamil Akhtar Rain, R/o Vill. - Marpa, P.O. Pipradadan, P.S. Kanhauli, Distt. - Sitamarhi.
55. Seeta Devi, W/o Upendra Singh, R/o Vill. - Balli, P.O. and P.S. Husainganj, Distt. Siwan.
56. Prema Devi, W/o Binod Kumar Singh, R/o Vill. - Sarave, P.O. and P.S. - Siwan Sadar, Distt. - Siwan.
57. Dhananjay Kumar, S/o Late Suryadev Ram, R/o Vill. - Ajad Bigha, P.O. - Amba, P.S. Amba, Distt. - Aurangabad.
58. Kumari Usha Karn, W/o Bhogendra Mallik, R/o Vill and P.O. Deohar, P.S. Andhradadhi, Distt. - Madhubani.
59. Prashant Anand, S/o Ramsagar Prasad Yadav, R/o Vill and P.O. Sahuriya Ward No. 16, P.S. - Saurbazar, Distt. Saharsa.

... ... Respondent/s

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with

Letters Patent Appeal No. 113 of 2023
In
Civil Writ Jurisdiction Case No.5533 of 2021

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1. Manoj Kumar S/o Ramji Prasad, R/o Village and P.O. and P.S. Maharajganj, Distt. Siwan.
2. Munna Kumar Prasad S/o Satyanarayan Prasad, R/o Village and P.O.

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Risaura, P.S.- Maharajganj, Distt. Siwan.

3. Vinita Kumari W/o Vishwamitra Singh, R/o Village Ekari, P.O. and P.S. Ekma, Distt. Siwan.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The Director (Research and Training), Govt. of Bihar, Patna.
4. The District Magistrate, Siwan.
5. The District Education Officer, Siwan.
6. The District Programme Officer (Establishment), Siwan.
7. The Block Development Officer, Daraunda, Siwan.
8. The Block Education Officer, Daraunda, Siwan.

... ... Respondent/s

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with

Letters Patent Appeal No. 115 of 2023
In
Civil Writ Jurisdiction Case No.2533 of 2021

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Vidyarthi Prasad S/o Late Din Dayal Prasad R/o Vill. Tiyar, Tiar, Police Station- Asawn, Dist. Siwan, At present posted and working as Prakhand Teacher in Govt. Middle School Hasua, Anchal, Ziradeyee, Dist. Siwan.

... ... Appellant/s

Versus

1. The State of Bihar x
2. The Principal Secretary-cum-Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The District Education Officer, Siwan.
5. The District Programme Officer (Establishment), Siwan.
6. The Block Education Officer, Ziradeyee, Dist. Siwan.
7. The Union of India through the Human Resources Development Department, New Delhi.
8. The Secretary, Human Resources Development Department, Government of India, New Delhi.
9. The Additional Secretary, Ministry of Human Resources, New Delhi.
10. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development Department, Govt. of India, Shastri Bhawan, New Delhi.

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... ... Respondent/s

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with

Letters Patent Appeal No. 121 of 2023
In
Civil Writ Jurisdiction Case No.4311 of 2021

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Akhtari Khatoon W/o Late Badrujama @ Badrujama Khan, R/o Vill. Chitauni Khurd, Police Station- Goreyakothi, Dist. Siwan, Presently residing at Vill. Mirjapur, Police Station Raghunathpur, Dist. Siwan, at present posted and working as Prakhand Teacher in Govt. Middle School Darauli (Boys, Anchal Darauli), Dist. Siwan.

... ... Appellant/s

Versus

1. The State of Bihar Bihar
2. The Principal Secretary-cum- Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The Director State Council of Educational Research and Training (SCERT), Patna.
5. The District Education Officer, Siwan.
6. The District Programme Officer (Establishment), Siwan.
7. The Block Development Officer, Darauli, Dist. Siwan.
8. The Block Education Officer, Darauli, Dist. Siwan.
9. The Union of India through the Human Resources Development Department, New Delhi.
10. The Secretary, Human Resources Development Department, Government of India, New Delhi.

... ... Respondent/s

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with

Letters Patent Appeal No. 122 of 2023
In
Civil Writ Jurisdiction Case No.15547 of 2021

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1. Rokhsana Khatoon D/o Muslehuddin, R/o Village, P.O. and P.S.- Nasriganj, District- Rohtas.
2. Md. Ekramul Haque, S/o Abdul Majid, R/o Village- Katiyare (Kochas), P.O. and P.S.- Kochas, District- Rohtas.
3. Rabi Prakash Singh, S/o Shri Janardan Singh, R/o Village- Sarasti, P.O.- Itarhi, P.S.- Itarhi, District- Buxar.
4. Pinki, W/o Late Ashok Singh, R/o Village and P.O.- Pahleja, P.S.- Dehri, District- Rohtas.

WEB COPY

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
3. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector- 62, Noida- 201308 (U.P.).
4. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
5. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
6. The Additional Secretary-cum- Conducting Officer, National Institute of Open Schooling (NIOS) Department of Education, Bihar, Patna.
7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The District Magistrate, Rohtas, District- Rohtas at Sasaram.
11. The District Magistrate, Bhojpur, District- Bhojpur at Arrah.
12. The District Education Officer, Rohtas, District- Rohtas at Sasaram.
13. The District Education Officer, Bhojpur, District- Bhojpur at Arrah.
14. The District Programme Officer, Establishment (Education), Rohtas, District- Rohtas at Sasaram.
15. The District Programme Officer Establishment (Education) Bhojpur District- Bhojpur at Arrah.
16. Sandhaya Kumari, D/o Jagnath Ram, R/o Village and P.O.- Barkagaon, P.S.- Tarari, District- Bhojpur, Arrah.
17. Kanchan Kumari, W/o Ramesh Kumar Singh, R/o Village- Hiraman Bigha, P.O.- Rampur-chay, P.S.- Kapri, District- Arwal.

... ... Respondent/s

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with

Letters Patent Appeal No. 123 of 2023
In
Civil Writ Jurisdiction Case No.173 of 2022

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Shobha Rani Rai D/o Sri Kamta Rai, W/o Manoj Kumar Rai R/o- Mohalla-Dumraon South Tola, P.S.-Dumraon, District- Buxar.

... ... Appellant/s

Versus

WEB COPY

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi, represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nikanth Nagar, Nayapali Bhuvneshwar , Orissa.
7. The State of Bihar, through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The District Magistrate, Buxar, District- Buxar.
11. The District Education Officer, Buxar, District- Buxar.
12. The District Programme Officer, Establishment (Education), Buxar, District- Buxar.
13. The Block Development Officer, Dumraon, District- Buxar.
14. The Block Education Officer, Block- Dumraon, District- Buxar.
15. The Mukhiya-Cum-Chairman, Panchayat Teacher Employment Committee, Lakhandihra, Block-Dumraon, District- Buxar.
16. The Panchayat Secretary-Cum-Secretary, Panchayat Teacher Employment Committee, Lakhandihra, Block-Dumraon, District- Buxar.

... ... Respondent/s

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with

Letters Patent Appeal No. 124 of 2023
In
Civil Writ Jurisdiction Case No.13904 of 2021

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1. Dimpu Kumari W/o Subas Kumar @ Subhash Kumar, R/o Village and P.O.- Sakla Bazar, P.S.- Karakat (Gorari), District- Sasaram.
2. Shweta Kumari W/o Rajesh Kumar Singh, R/o Village- Bihta English, P.O.- Bihta, P.S.- Emadpur, District- Bhojpur.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.

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2. The Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
3. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector- 62, Noida- 201308 (U.P.).
4. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
5. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
6. The Additional Secretary-cum- Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The District Magistrate, Rohtas, District- Rohtas.
11. The District Education Officer, Rohtas, District- Rohtas.
12. The District Programme Officer, Establishment (Education), Rohtas, District- Rohtas at Sasaram.
13. The Block Development Officer-cum- Secretary, Block Teacher Employment Committee, Karakat, District- Rohtas at Sasaram.
14. The Block Development Officer, Nasriganj, District- Rohtas.
15. The Block Education Officer, Karakat, District- Rohtas at Sasaram.
16. The Block Education Officer Nasriganj, District- Rohtas at Sasaram.
17. The Executive Officer-cum- Secretary, Nagar Panchayat Employment Committee, Nasriganj, District- Rohtas at Sasaram.

... ... Respondent/s

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with

Letters Patent Appeal No. 125 of 2023
In
Civil Writ Jurisdiction Case No.4471 of 2021

==========

1. Hari Narayan Kumar, S/o Shyam Dayal Prasad, R/o Village - Koindi, Ward No. - 6, P.O. - Badhauna, P.S. - Chainpur, District - Kaimur (Bhabhua).
2. Kamal Kumar S/o Medani Chaudhary, R/o Village - Khaira, P.O. - Usari, P.S. - Mehandia, District - Arwal.
3. Md. Zafar Alam S/o Md. Jamaluddin, R/o Village - Ramnagar Dhunsi, P.O. - Dhunsi, P.S. - Manigachhi, District - Darbhanga.
4. Md. Ishaque S/o Md. Naeem, R/o Village - Laheriaganj Purab Tola, P.S. Rahika, District - Madhubani.
5. Islamuddin Faridi S/o Md. Biru Ansari, R/o Village- Madhupur, P.S. - Chakai, District- Jamui.

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6. Jahrina Khatoon W/o Kamruddin Miyan, R/o Village - Salaiya, P.O.- Dulampur, P.S. - Chakai, District- Jamui.
7. Seema Kumari W/o Tulsi Das, R/o Village - Nowasar, P.S. - Chandra-Mandih, District- Jamui.
8. Nafees Ahmad S/o Abu Zobair, R/o Village- Basahiya Shaikh, P.O. and P.S. - Piprahi, District - Sheohar.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna, through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council For Education Research and Training, Bihar, Mahendru , Patna, through its Director.
8. The Director, State Council For Education Research and Training, Bihar, Patna.
9. The District Magistrate, Patna, District - Patna.
10. The District Magistrate, Kaimur, District - Kaimur (Bhabhua).
11. The District Magistrate, Arwal, District - Arwal.
12. The District Magistrate, Banka, District - Banka.
13. The District Magistrate, Gaya, District - Gaya.
14. The District Magistrate, Aurangabad, District - Aurangabad.
15. The District Magistrate, Madhepura, District - Madhepura.
16. The District Magistrate, Darbhanga, District - Darbhanga.
17. The District Magistrate, Madhubani, District- Madhubani.
18. The District Magistrate, Jamui, District - Jamui.
19. The District Magistrate, Sheohar, District - Sheohar.
20. The District Education Officer, Patna, District - Patna.
21. The District Education Officer, Kaimur, District Kaimur (Bhabhua).
22. The District Education Officer, Arwal, District Arwal.
23. The District Education Officer, Banka, District Banka.
24. The District Education Officer, Gaya, District - Gaya.
25. The District Education Officer, Aurangabad, District Aurangabad.
26. The District Education Officer, Madhepura, District Madhepura.
27. The District Education Officer, Darbhanga, District Darbhanga.

WEB COPY

28. The District Education Officer, Madhubani, District Madhubani.
29. The District Education Officer, Jamui, District Jamui.
30. The District Education Officer, Sheohar, District Sheohar.
31. The District Programme Officer, Establishment (Education), Patna, District - Patna.
32. The District Programme Officer, Establishment (Education), Kaimur, District - Kaimur (Bhabhua).
33. The District Programme Officer, Establishment (Education), Arwal, District - Arwal.
34. The District Programme Officer, Establishment (Education), Banka, District - Banka.
35. The District Programme Officer, Establishment (Education), Gaya, District - Gaya.
36. The District Programme Officer, Establishment (Education), Aurangabad, District - Aurangabad.
37. The District Programme Officer, Establishment (Education), Madhepura, District - Madhepura.
38. The District Programme Officer, Establishment (Education), Darbhanga, District - Darbhanga.
39. The District Programme Officer, Establishment (Education), Madhubani, District - Madhubani.
40. The District Programme Officer, Establishment (Education), Jamui, District - Jamui.
41. The District Programme Officer, Establishment (Education), Sheohar, District - Sheohar.
42. Ajit Kumar S/o Banaras Ram, R/o Village - Habaspur, P.O.- Ganghara, P.S. Shahpur, District - Patna.
43. Phul Kumari W/o Rambaran Singh, R/o Village - Adhaura, P.O. and P.S. - Adhaura, District - Kaimur (Bhabhua).
44. Vijay Kumar Ray S/o Surendra Paswan, R/o Village - Daniyala, P.O. Shadipur, P.S. Banshi, District - Arwal.
45. Lalit Kumar S/o Mahendra Prasad, R/o Village - Neema, P.S. Rajaun, District - Banka.
46. Gaurav Kumar Sinha S/o Satyendra Kuamr Sinha, R/o Village and P.O. - Pattharkatti, P.S. Nimchak - Bathani, District - Gaya.
47. Shashi Kumar S/o Paras Chaudhary, R/o Village - Daudnagar, P.O. and P.S. - Daudnagar, District - Aurangabad.
48. Renu Gupta W/o Ramand Gupta, R/o Village - Chousa West, P.O. and P.S.- Chousa, District - Madhepura.

... ... Respondent/s

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with

WEB COPY

Letters Patent Appeal No. 128 of 2023
In
Civil Writ Jurisdiction Case No.6269 of 2021

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Umesh Kumar Chaudhary @ Umesh Kumar Choudhary S/o Ram Jee Chaudhary, R/o Village- Babhangama, P.S.- Birpur, District- Begusarai.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Department of Human Resources Development, Government of India, New Delhi.
2. The State of Bihar through the Principal Secretary, Human Resources Development Department Government of Bihar, Patna.
3. The Director, Primary Education, Department of Human Resources Development, Government of Bihar, Patna.
4. The Director, Secondary Education, Department of Human Resources Development, Government of Bihar, Patna.
5. The Collector, Begusarai.
6. The District Education Officer, Begusarai.
7. The District Teachers Employment Appellate Authority, Begusarai.
8. The District Superintendent of Education, Begusarai.
9. The Block Development Officer, Block- Nawkothi, District- Begusarai.
10. The Block Education Officer, Nawkothi Block, District- Begusarai.
11. The Mukhiya, Gram Panchayat Raj, Pansara Purvi, P.S.- Nawkothi, District- Begusarai.
12. The Panchayat Secretary, Pansara Purvi, P.S.- Nawkothi, District- Begusarai.
13. The Head Master, Upgraded Middle School, Majnupur, P.S. Nawkothi, District- Begusarai.

... ... Respondent/s

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with

Letters Patent Appeal No. 131 of 2023
In
Civil Writ Jurisdiction Case No.7410 of 2022

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Md. Wazir S/o Md. Hasan, R/o vill. Gangpur Siswan, P.O. Gangpur Siswan, P.S. Siswan, Dist. - Siwan.

... ... Appellant/s

Versus

1. The Union of India through the Human Resources Development Department, New Delhi.
2. The Secretary, Human Resources Development Department, Government of India, New Delhi.
3. The Additional Secretary, Ministry of Human Resources Development

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Department, Government of India, New Delhi.

4. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development Government of India, Shastri Bhawan.
5. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, Government of India, Shastri Bhawan, New Delhi.
6. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Director, Primary Education Department, Government of Bihar, Patna.
9. The Director, Research and Training, Education Department, Government of Bihar, Patna.
10. The National Institute of Open Schooling A- 24/25, Institutional Area, Sector - 62, Noida, Dist. Gautam Budh Nagar (U.P.)- 201309 through its Director.
11. The Regional Director, National Institute of Open Schooling, Regional Centre, Lalit Bhawan, Ground Floor, Baily Road, Patna- 800001.
12. Bihar School Examination Board, Patna through its Secretary, Chajju Bagh, Patna 800017.
13. The State Council of Educational Research and Training, Patna through its Director, Mahendru, Tripolia, Patna 800006.
14. The Director, State Council of Educational Research and Training, Mahendru, Tripolia, Patna 800006.

... ... Respondent/s

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with

Letters Patent Appeal No. 132 of 2023
In
Civil Writ Jurisdiction Case No.16789 of 2021

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Raj Hans Raj S/o Sakaldeep Sahni R/o At Ward No- 12, Khetapur, Manikpur, P.S.- Sarairanjan, District- Samastipur, at present working as Block Teacher, Government Upgraded Middle School, Musapur, Block and District- Samastipur.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The State Council for Educational, Research and Training, Mahendru, Patna, through its Director.

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5. The Director, State Council for Educational Research and Training, Mahendru, Patna.
6. The District Magistrate Samastipur, District- Samastipur.
7. The District Education Officer Samastipur, District- Samastipur.
8. The District Programme Officer, Establishment (Education), Samastipur, District- Samastipur.
9. The Block Development Officer-cum-Secretary, Block Employment Unit, Samastipur, District- Samastipur.
10. The Block Education Officer, Samastipur, District- Samastipur.
11. The Principle, District Institute of Education and Training (DIET) Pusa, Samastipur, District- Samastipur.

... ... Respondent/s

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with

Letters Patent Appeal No. 133 of 2023
In
Civil Writ Jurisdiction Case No.4387 of 2021

==========

1. Gaytri Kumari W/o Rajeev Kumar R/o Village- Rupphara, P.S. Shikarganj, District-Motihari (East Champaran)
2. Hariom Prasad S/o Ganesh Prasad Resident of Village-Chintamanpur, P.S. Malahi, District-Motihari East Champaran.
3. Sushama Kumari W/o Keshav Prasad Singh Resident of Village- Marpa Mohan Deokuliya, P.S. Fehnhara, District-Motihari East Champaran.
4. Meena Devi W/o Ram Naresh Chaudhary R/o Parsauni Deojeet, P.S. Meshi, District- Motihari East Champaran.
5. Durgawati Devi W/o Shyamakant Pandey Resident of Village- Hosiyapur, P.S. Sangrampur, District-Motihari East Champaran.
6. Shabana Parween W/o Faiyaz Hussain Resident of Village-Jharwa, P.S.- Harsidhi, District-Motihari East Champaran.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary Education Department, Government of Bihar, Patna.
2. The Principal Secretary Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council for Education Research and Training, Bihar Mahendru, Patna through its Director.
8. The Director, State Council for Education Research and Training Bihar,

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Patna.

9. The District Magistrate East Champaran, Motihari.
10. The District Education Officer, East Champaran, Motihari.
11. The District Programme Officer, Establishment (Education), East Champaran, Motihari.
12. Geeta Kumari W/o Om Prakash R/o Village- Bariyarpur, P.S.- Darpa, District-Motihari East Champaran.
13. Gajla Firdosh W/o Md. Sanhanullah R/o Village- Kundwa Sheikhtoli, P.S. Keshariya, District-Motihari East Champaran.
14. Wajul Haque S/o Ishlam Ansari R/o village- Pakrideyal P.S., Pakrideyal, District- Motihari East Champaran.
15. Hazara Khatoon W/o Sajad Ansari R/o Village- Siswa Bazar, P.S. Paharpur, District- Motihari East champaran.
16. Nurul Imam S/o Md. Yunus R/o Village- Nunia Dih, P.S. Nakardei District-Motihari East Champaran.
17. Menka Gandhi W/o Rajesh Kumar Yadav R/o- Village- Laxmipur, P.S. Sugauli, District- Motihari East Champaran.
18. Deepmala Kumari W/o Ramakant Mahto R/o Village- Purshottampur, P.S. Chauradano, District-Motihari East Champaran.
19. Intekhab Ansari S/o Mobin Ansari R/o Village- Miskaut, P.S. Motihari Nagar District-Motihari East Champaran.
20. Afshana Khatoon W/o Meraj Hussain R/o Village- Kritpur Sah Nagar, P.S. Harsidhi, District-Motihari East Champaran.
21. Anil Kumar Rai W/o Jawahar Rai R/o Village- Guriya Ahir Toli, P.S. Muffasil Motihari, District-Motihari East Champaran.
22. Lalmuni Devi W/o Anil Ram R/o Village- Lachumanwa, P.S.- Ramgardhwa, District-Motihari East Champaran.
23. Runa Devi W/o Late Sukhari Mahara R/o Village- Siswania, P.S. -Ramgardhawa, District-Motihari East Champaran.
24. Shajadi Alam Ara W/o Sadik Khoda R/o Village- Ward no. 14 Nagar Motihari, P.S. Nagar Motihari, District-Motihari East Champaran.
25. Baby Shahjadi W/o Farooque Ajam R/o Village- Chatiya Chintamanpur, Malahi, District-Motihari East Champaran.
26. Upendra Kumar S/o Binda Ram R/o Village- Machhargawan, P.S Kotwa District-Motihari East Champaran.
27. Anand Kumar Ravi S/o Ramashish Prasad R/o-Village- Barwa kala, Kachahari tola, P.S. -Ghorasahn, District-Motihari East Champaran.
28. Lalbab Manjhi S/o Gaya Hajra R/o Village- Mungraha, P.S.- Manjhagarh, District- Motihari, East Champaran.
29. Saista Praveen W/o Ijhar Hussain R/o Village-Kesharia, P.S. Kesharia, District-Motihari East Champaran.

... ... Respondent/s

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with

Letters Patent Appeal No. 135 of 2023

In

Civil Writ Jurisdiction Case No.3765 of 2021

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1. Kumari Manju Sugam W/o Sujit Kumar R/o Vill- Nardah, P.O. Nayatola, P.S. Puraini Bazar, Distt. Madhepura.
2. Laxman Mukhiya, S/o Chedi Mukhiya R/o Ward No. 4 Shishwa, P.O. Basanbara, P.S. Alamnagar, Distt. Madhepura.
3. Musarrat Parween W/o Md. Irshad Alam R/o Vill- Saudanagar Manjil, Dilwarpur, P.S. and Distt. Munger.
4. Raushan Khatoon, W/o Nasim Rain R/o Vill and P.O. Pahra, P.S. Madhwarpur, Distt. Madhubani.
5. Shabana Khatoon, W/o Aajad Alam R/o Vill- Raima, P.O. Saharghat, P.S. Madhwapur, Distt. Madhubani.
6. Shanty Kumari, W/o Lt. Rajesh Paswan R/o Vill- Bhagma Jhajhihat, P.O. Jhajhihat, P.S. Pupri, Distt. Sitamarhi.
7. Shahnaj Begum, W/o Abdul Jabbar R/o Vill, P.O. and P.S. Madhepur, Distt. Madhubani.
8. Bibi Nurjaha, W/o Md. Soyad Alam R/o Vill- Gobargadha, P.O. Basipatti, P.S.- Bheja, Distt. Madhubani.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Madhubani.
4. The District Magistrate, Lakhisarai.
5. The District Magistrate, Madhepura.
6. The District Magistrate, Munger.
7. The District Magistrate, Sitamarhi.
8. The District Magistrate, Siwan.
9. The District Magistrate, Purnea.
10. The District Education Officer, Madhubani.
11. The District Education Officer, Lakhisarai.
12. The District Education Officer, Madhepura.
13. The District Education Officer, Munger.
14. The District Education Officer, Sitamarhi.
15. The District Education Officer, Siwan.
16. The District Education Officer, Purnea.
17. The District Programme Officer (Establishment), Madhubani.

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18. The District Programme Officer (Establishment), Lakhisarai.
19. The District Programme Officer (Establishment), Madhepura.
20. The District Programme Officer (Establishment), Munger.
21. The District Programme Officer (Establishment), Sitamarhi.
22. The District Programme Officer (Establishment), Siwan.
23. The District Programme Officer (Establishment), Purnea.
24. The Block Development Officer, Madhepur, Benipatti, Lakhnaur, Madhubani.
25. The Block Development Officer, Suryagadha, Lakhisarai.
26. The Block Development Officer, Alamnagar, Puraini, Madhepura.
27. The Block Development Officer, Jamalpur, Suryagadha, Munger.
28. The Block Development Officer, Sitamarhi.
29. The Block Development Officer, Nawtan, Siwan.
30. The Block Development Officer, Banmankhi, Purnea.
31. The Block Education Officer, Madhepur, Benipatti, Lakhnaur, Madhubani.
32. The Block Education Officer, Suryagadha, Lakhisarai.
33. The Block Education Officer, Alamnagar, Puraini, Madhepura.
34. The Block Education Officer, Jamalpur, Suryagadha, Munger.
35. The Block Education Officer, Sitamarhi.
36. The Block Education Officer, Nawtan, Siwan.
37. The Block Education Officer, Banmankhi, Purnea.
38. The Executive Officer, Nagar Parishad, Munger.

... ... Respondent/s

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with

Letters Patent Appeal No. 136 of 2023
In
Civil Writ Jurisdiction Case No.4221 of 2021

==========

Asia Praveen @ Asia Pra. @ Asia Parveen W/o Javed Alam, D/o Md Shaukat Ali R/o Village and P.O- Purkhauli, P.S-Lalganj District- Vaishali working as Nagar Teacher in Middle School, Urdu Hathsarganj, Nagar Kshetra, Hajipur District- Vaishali.

... ... Appellant/s

Versus

1. The State of Bihar through cum Additional Chief Secretary, Education Department, Bihar, Patna.
2. The Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
3. The Secretary, Primary Education, Education Department, Bihar Patna.
4. The Director, Primary Education, Education Department, Bihar Patna.

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5. The District Education Officer, Vaishali.
6. The District Programme Officer, Establishment, Vaishali.
7. Sub Divisional Education Officer cum Executive Officer, Nagar Kshetra Niyojan Unit, Hajipur, Vaishali.
8. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, Delhi.
9. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
10. The National Institute of Open Schooling represented through its Director, A-24/25 Institutional Area, Sector-62, Noida, Gautam Budha Nagar, Uttar Pradesh.
11. The Joint Director, The National Institute of Open Schooling, A-24/25 Institutional Area, Sector-62, Noida, Gautam Budha Nagar, Uttar Pradesh.
12. The Regional Director, National Institute of Open Schooling, Lalit Bhawan Bailey Road, Patna.
13. The National Council of Teachers Education, New Delhi represented through its Director.
14. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.

... ... Respondent/s

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with

Letters Patent Appeal No. 138 of 2023
In
Civil Writ Jurisdiction Case No.6227 of 2021

==========

Pinki Das D/o Sri Paresh Chandra Das Resident of Village- Khadi Mahingaon, P.O.- Hafaniya, Block- Purnea, District- Purnea.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Department of Education, Govt. of Bihar, Patna.
2. The District Magistrate, Purnea.
3. The Director, Primary Education, Department of Education Govt. of Bihar, Patna.
4. The District Education Officer, Purnea.
5. The District Programme Officer (Establishment), Purnea.
6. The Block Education Officer, Bayasi, District- Purnea.
7. The District Appellate Authority, Purnea.

... ... Respondent/s

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with

WEB COPY

Letters Patent Appeal No. 144 of 2023
In
Civil Writ Jurisdiction Case No.4297 of 2021

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Shambhu Chaudhary S/o Ramnagina Choudhary, R/o Village - Sapullah Ganj, P.O. and P.S. - Sasaram, District - Rohtas at Sasaram.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector - 62, Noida - 201308 (U.P.).
8. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
9. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
10. The Additional Secretary-cum-Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
11. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
12. The Principal Secretary, Education Department, Government of Bihar, Patna.
13. The Director, Primary Education, Government of Bihar, Patna.
14. The District Education Officer, Saharsa, District - Saharsa.
15. The District Education Officer, Muzaffarpur, District - Muzaffarpur.
16. The District Education Officer, Purnea, District - Purnea.
17. The District Education Officer, Madhepura, District - Madhepura.
18. The District Education Officer, Araria, District - Araria.
19. The District Education Officer, Jehanabad, District - Jehanabad.
20. The District Education Officer, East Champaran, District - East Champaran.
21. The District Education Officer, Rohtas, District - Rohtas at Sasaram.
22. The District Programme Officer, Establishment (Education), Saharsa,

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District - Saharsa.

23. The District Programme Officer, Establishment (Education), Muzaffarpur, District - Muzaffarpur.
24. The District Programme Officer, Establishment (Education), Purnea, District - Purnea.
25. The District Programme Officer, Establishment (Education), Madhepura, District - Madhepura.
26. The District Programme Officer, Establishment (Education), Araria, District - Araria.
27. The District Programme Officer, Establishment (Education), Jehanabad, District - Jehanabad.
28. The District Programme Officer, Establishment (Education), East Champaran, District- East Champaran.
29. The District Programme Officer, Establishment (Education), Rohtas, District - Rohtas at Sasaram.
30. Sadhana Kumari, W/o Sudhanshu Shekhar, R/o Village - Bangaon, South Bishahari Sthan, P.S. - Bangaon, District - Saharsa.
31. Manju Kumari, W/o Sanjeev Kumar Singh, R/o Village - Badia, P.S. Bhagwanpur, District - Begusarai.
32. Farhat Naz, W/o Md. Shamim Ahmad, R/o Village - Mirzapur Kothi, P.S. - Simraha, District - Araria.
33. Puja Kumari, W/o Santosh Kumar, R/o Village - Manichak, P.S. - Masaurhi, District - Patna.
34. Sunita Devi, W/o Late Yugal Kishor Mandal, R/o Village - Simra, P.S. - Tikapatti, District - Purnea.
35. Roshan Kumar, S/o Lakhan Lal Mandal, R/o Village - Raghunathpur, P.S. - Saurbazar, District - Saharsa.
36. Punam Devi, W/o Late Madan Ram, R/o Village - Naya Tola, Banjariya Pandal, P.S. - Dhaka, District - East Champaran.
37. Jay Kumar, S/o Meghnath Ram, R/o Village - Jigna, P.S. Agrer, District - Rohtas at Sasaram.
38. Sunita Devi, W/o Kamlesh Kumar, R/o village - Hemradih, P.S. - Nasriganj, District - Rohtas at Sasaram.
39. Chandrakala Kumari, W/o Ravindra Paswan, R/o Village - Mathurapur, P.S. - Sanjhauli, District - Rohtas at Sasaram.

... ... Respondent/s

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with

Letters Patent Appeal No. 145 of 2023
In
Civil Writ Jurisdiction Case No.9772 of 2022

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Sudhanshu Kumar Son of Anil Kumar Ray, Resident of Village - Riwan, Ward No. 5, P.O. - Akhtiyarpur, P.S. - Kargahar, District - Rohtas, Presently

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working as Block Teacher in U.M.S. Begiya, Block - Sugauli, Distt. - East Champaran at Motihari.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
3. The Director, Primary Education, Education Department, Govt. of Bihar, New Secretariat, Patna.
4. The District Education Officer, East Champaran at Motihari.
5. The District Programme Officer (Establishment), East Champaran at Motihari.
6. National Institute of Open Schooling through its Regional Director, Lalit Bhawan, Patna.
7. Regional Director, National Institute of Open Schooling, Lalit Bhawan, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 146 of 2023
In
Civil Writ Jurisdiction Case No.13763 of 2021

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Avinash Ranjan Son of Sri Karu Paswan, Resident of Village - Harichak, P.S. - Antichak, District - Bhagalpur at present posted as Panchayat Teacher, Nav Srijit Primary School Musahri Tola Harichak, Anchal- Kahalgaon, District - Bhagalpur.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, Patna.
2. The Principal Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Bihar, Patna.
4. The District Education Officer, Bhagalpur, District - Bhagalpur.
5. The District Programme Officer (estab.), Bhagalpur, District - Bhagalpur.
6. The Block Development Officer, Kahalgaon, District - Bhagalpur.
7. The Panchayat Secretary, Gram Panchayat, Oriap, District - Bhagalpur.

... ... Respondent/s

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with

WEB COPY

Letters Patent Appeal No. 148 of 2023
In
Civil Writ Jurisdiction Case No.14165 of 2021

==========

Suresh Baitha Son of Late Parikshan Baitha, Resident of Mohalla - Pipra, Ward No. 8 Bakulahar, District- West Champaran (Bettiah), At Present Posted and working as an Assistant Teacher in Govt. Basic School Ghogha Bazar, Anchal - Chanpatia, District- West Champaran at Bettiah.

... ... Appellant/s

Versus

1. The State of Bihar Bihar
2. The Principal Secretary-Cum-Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The Regional Deputy Director of Education, Tirhut Division, Muzaffarpur.
5. The District Education Officer, West Champaran at Bettiah.
6. The District Programme Officer (Establishment), West Champaran at Bettiah.
7. The Block Education Officer, Chanpatia, District-West Champaran at Bettiah.
8. The Chairman, Bihar School Examination Board, Bihar, Patna.
9. The Secretary, Bihar School Examination Board, Bihar, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 149 of 2023
In
Civil Writ Jurisdiction Case No.4469 of 2021

==========

Jitendra Kumar Singh Son Shri Uday Pratap Singh Resident of Village- Harpur Karah, Police Station- Baniyapur, District- Saran (Chapra). At present posted and working as Panchayat Teacher in Govt. Naya Primary School Bhagwanpur, Anchal- Sisawan, District- Siwan.

... ... Appellant/s

Versus

1. The State of Bihar Bihar.
2. The Principal Secretary-cum- Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The District Education Officer, Siwan.
5. The District Programme Officer (Establishment), Siwan.
6. The Block Education Officer, Sisawan, District- Siwan.
7. The Panchayat Secretary, Gram Panchayat Raj Ghurghat, Anchal- Sisawan,

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District- Siwan.

8. The Union of India, through the Human Resources Development Department, New Delhi.
9. The Secretary, Human Resources Development Department, New Delhi.
10. The Additional Secretary, Ministry of Human Resources, New Delhi.
11. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development Department, Govt. of India, Shastri Bhawan, New Delhi.

... ... Respondent/s

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with

Letters Patent Appeal No. 150 of 2023
In
Civil Writ Jurisdiction Case No.6073 of 2021

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1. Kailash Chodhary S/o Ramrishi Choudhary R/o Village - Bathua Mahua Tola, P.S. - Manjhagarh, District - Gopalganj.
2. Jamaluddin Ahamed S/o Late Tafazul Hussain R/o Village- Churamanchak, P.S. Phulawariya, District - Gopalganj.
3. Sudarshan Manjhi S/o Murat Manjhi R/o Village- Kotawam, P.S. Barauli, District - Gopalganj.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Human Resources Department New Delhi.
2. The Additional Secretary, Ministry of Human Resources New Delhi.
3. The Secretary Department of School Education and Literacy Ministry, the Human Resources Department, Government of Bihar, Sastri Bhawan, New Delhi.
4. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
5. The Principal Secretary, Education Department, Government of Bihar, Patna.
6. The Director Primary Education Department, Government of Bihar, Patna.
7. The District Education Officer, Gopalganj District Gopalganj.
8. The District Programme Officer, Gopalganj, District-Gopalganj.
9. The Block Education Officer, Barauli, District-Gopalganj.
10. The Block Development Officer, Barauli, District-Gopalganj.
11. The Block Education Officer, Phulwariya. District-Gopalganj.
12. The Block Development Officer, Phulwariya, District-Gopalganj.

... ... Respondent/s

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with

Letters Patent Appeal No. 151 of 2023

In

Civil Writ Jurisdiction Case No.13795 of 2021

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1. Moni Kumari W/o Niraj Kumar Suman Resident of Village- Manuchak, P.O. and P.S.- Suarajgarha, District- Lakhisarai, Presently posted as Panchayat Teacher at Government Primary School, Baratalla, District- Lakhisarai.
2. Anita Kumari, W/o Vijay Paswan R/o Village- Saidpur, District- Lakhisarai, Presently posted as Panchayat Teacher at Government Primary School, Paswantola, Saidpura, District- Lakhisarai.

... ... Appellant/s

Versus

1. The State of Bihar through the Secretary, Education Department, Government of Bihar, Patna.
2. The Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Education Department, Government of Bihar, Patna.
4. The Regional Deputy Director, Munger Division, Education Department, Government of Bihar, Patna.
5. The Chairman, Bihar School Examination Board, Patna.
6. The District Education Officer, Lakhisarai, District- Lakhisarai.
7. The District Programme Officer (Establishment), Education Department, Lakhisarai, District- Lakhisarai.
8. The Block Education Officer, Surajgadha, District- Lakhisarai.
9. The Drawing and Disbursement Officer, Lakhisarai, District- Lakhisarai.
10. The Headmaster, Primary School Nemdarganj, Lakhisarai, District- Lakhisarai.
11. The Panchayat Sachiv, Gram Panchayat Raj, Saidpura, District- Lakhisarai.
12. The Panchayat Sachiv, Gram Panchayat Raj, Suryapura, Surajgadha, District- Lakhisarai.

... ... Respondent/s

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with

Letters Patent Appeal No. 152 of 2023

In

Civil Writ Jurisdiction Case No.13700 of 2021

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Ghanshyam Singh Son of Late Shyam Bihari Singh, Resident of Village- Panwari, Police Station- Sikarhatta, District- Bhojpur at Ara. At present posted and working as Prakhand Teacher in Govt. Middle School Kurmuri, Anchal- Tarari, District- Bhojpur Ara.

... ... Appellant/s

Versus

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1. The State of Bihar X
2. The Principal Secretary-cum- Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The District Education Officer, Bhojpur at Ara.
5. The District Programme Officer (Establishment), Bhojpur at Ara.
6. The Block Development Officer, Tarari, Bhojpur at Ara.
7. The Block Education Officer, Tarari, Bhojpur at Ara.
8. The Union of India through the Human Resources Development Department, New Delhi.
9. The Secretary, Human Resources Development Department, New Delhi.
10. The Additional Secretary, Ministry of Human Resources, New Delhi.
11. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development Department, Govt. of India, Shastri Bhawan, New Delhi.

... ... Respondent/s

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with

Letters Patent Appeal No. 153 of 2023
In
Civil Writ Jurisdiction Case No.10554 of 2022

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1. Pinki Devi D/o Bishnudev Paswan, W/o Ganesh Paswan, R/o Village - Kariyat, Ward No. - 12, P.O. - Bagnagar, P.S. Mahalgaon, District - Araria at present posted as Panchayat Teacher at Government Newly Created Primary School Safala Tola, Block - Jokihat, District - Araria.
2. Md. Shadab Haider, S/o Md. Ibrahim, R/o Village - Siktia, Ward No. - 04, P.O. - Kakan, P.S.- Jokihat, District - Araria at Present Posted as Block Teacher at Government Upgraded Middle School Dumariya, Block - Kursakata, District - Araria.
3. Mosarrat Shahin, D/o Nazamuddin, W/o Afroz Alam, R/o Village- Mirzabhag, Ward No. - 03, P.O. - Araria, P.S. and District - Araria at Present Posted as Block Teacher at Government Upgraded Middle School Koskipur, Block - Araria, District- Araria.
4. Bibi Wahida Rahmani, D/o Shafiqur Rahman, W/o Tabrez Alam, R/o Village - Ghormara, Ward No. - 02, P.O. - P.T. Dumaria, P.S. Mahal Gao, District - Araria at Present Posted as Panchayat Teacher at Government Primary School Ful Kumar Tola, Block - Araria, District- Araria.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.

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3. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector - 62, Noida - 201308 (U.P.).
4. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
5. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
6. The Additional Secretary-cum-Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
7. The State of Bihar through the Additional Chief Secretary, Education Department, Government of Bihar, Patna,
8. The Additional Chief Secretary, Education Department, Government of Bihar, Patna,
9. The Director, Primary Education, Government of Bihar, Patna,
10. The District Magistrate, Araria, District - Araria.
11. The District Education Officer, Araria, District - Araria.
12. The District Programme Officer, Establishment (Education), Araria, District - Araria.
13. The Block Development Officer, Jokihat, District - Araria.
14. The Block Development Officer-Cum-Member Secretary, Block Employment Unit Kursakata, District - Araria.
15. The Block Development Officer-Cum-Secretary Block Employment Unit Araria, District - Araria.
16. The Block Education Officer, Jokihat, District - Araria.
17. The Block Education Officer, Kursakata, District - Araria.
18. The Block Education Officer, Araria, District - Araria.
19. The Panchayat Secretary-Cum-Member Secretary Panchayat Employment Unit, Gram Panchayat Raj Bag Nagar, Block - Jokihat, District - Araria.
20. The Panchayat Secretary-Cum-Member Secretary Panchayat Employment Unit, Gram Panchayat Raj-Rampur Kodarkatti, Block - Araria, District - Araria.

... ... Respondent/s

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with

Letters Patent Appeal No. 154 of 2023
In
Civil Writ Jurisdiction Case No.3765 of 2021

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1. Kavita Kumari D/o Jay Prakah Mahto, R/o Village- Khawa Chandra Tola, P.O. Kiranpur, P.S. Suryagarha, District- Lakhisarai.
2. Ataur Raham S/o Abdul Jabbar, R/o Village- VTC Parham, P.O. Farda, P.S. Jamalpur, District- Munger.

... ... Appellant/s

Versus

WEB COPY

1. The State of Bihar through its Secretary, Education Department, Government of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Madhubani District- Madhubani.
4. The District Magistrate, Lakhisarai, District- Lakhisarai.
5. The District Magistrate, Madhepura, District- Madhepura.
6. The District Magistrate, Munger, District- Munger.
7. The District Magistrate, Sitamarhi, District- Sitamarhi.
8. The District Magistrate, Siwan, District- Siwan.
9. The District Magistrate, Purnea, District- Purnea.
10. The District Education Officer, Madhubani, District- Madhubani.
11. The District Education Officer, lakhisarai, District- Lakhisarai.
12. The District Education Officer, Madhepura, District- Madhepura.
13. The District Education Officer, Munger, District- Munger.
14. The District Education Officer, Sitamarhi, District- Sitamarhi.
15. The District Education Officer, Siwan, District- Siwan.
16. The District Education Officer, Purnea, District- Purnea.
17. The District Programme Officer (Establishment), Madhubani, District- Madhubani.
18. The District Programme Officer (Establishment), Lakhisarai, District- Lakhisarai.
19. The District Programme Officer (Establishment), Madhepura, District- Madhepura.
20. The District Programme Officer (Establishment), Munger, District- Munger.
21. The District Programme Officer (Establishment), Sitamarhi, District- Sitamarhi.
22. The District Programme Officer (Establishment), Siwan, District- Siwan.
23. The District Programme Officer (Establishment), Purnea, District- Purnea.
24. The Block Development Officer, Madhepura, Benipatti, Madhubani.
25. The Block Development Officer, Suryagadha, Lakhisarai.
26. The Block Development Officer, Alamnagar, Puraini, Madhepura.
27. The Block Development Officer, Jamalpur, Suryagadha, Munger.
28. The Block Development Officer, Sitamarhi.
29. The Block Development Officer, Nawtan, Siwan.
30. The Block Development Officer, Banmankhi, Purnea.
31. The Block Education Officer, Madhepur, Benipatti, Lakhnaur, Madhubani.
32. The Block Education Officer, Suryagadha, Lakhisarai.
33. The Block Education Officer, Alamnagar, Puraini, Madhepura.
34. The Block Education Officer, Jamalpur, Suryagadha, Munger.

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35. The Block Education Officer, Sitamarhi.
36. The Block Education Officer, Nawtan, Siwan.
37. The Block Education Officer, Banmankhi, Purnea.
38. The Executive Officer, Nagar Parishad, Munger.
39. Kumari Manju Sugam W/o Sujit Kumar, R/o Vill- Nardah, P.O. Nayatola, P.S. Puraini Bazar, District- Madhepura.
40. Amit Kumar Jha, S/o Kritya Nand Jha, R/o Vill- Brahman Tola, Ward No. 6, Kajhi, P.S. P.O. Banmankhi, District- Purnea.
41. Laxman Mukhiya S/o Chedi Mukhiya, R/o Ward No. 4 Shishwa, P.O. Basanbara, P.S. Alamnagar, Distt. Madhepura.
42. Musarrat Parween W/o Md. Irshad Alam, R/o Village- Saudagar Manjil, Dilwarpur, P.S. and District- Munger.
43. Chandan Kumar S/o Dayanand Yadav, R/o Village- Adampur, P.O. Shafiabad, P.S. and District- Munger.
44. Raushan Khatoon W/o Nasim Rain, R/o Village and P.O. Pahra, P.S. Madhwapur, District- Madhubani.
45. Shabana Khatoon W/o Aajad Alam, R/o Village- Raima, P.O. Saharghat, P.S. Madhwapur, District- Madhubani.
46. Shanty Kumari W/o late Rajesh Paswan, R/o Village- Bhagma Jhajhihat, P.O. Jhajhihat, P.S. Pupri, District- Sitamarhi.
47. Nilam Kumari W/o Shatrudhana Bharwe, R/o Village and P.O. Dhakjari, P.S. Benipatti, District- Madhubani.
48. Amresh Kumar Sada S/o Rameshwar Sada, R/o Village and P.O. Kaithiniya, P.S. Lakhnaur, District- Madhubani.
49. Shahnaj Begum W/o Abdul Jabbar, R/o Village, P.O. and P.S. Madhepur, District- Madhubani.
50. Shakuntala Devi W/o Rahwar Rai, R/o Village and P.O. Chotaka Manjha, P.S. Nautan, District- Siwan.
51. Bibi Nurjaha W/o Md. Soyab Alam, R/o Village- Gobargadha, P.O. Basipatti, P.S.- Bheja, District- Madhubani.

... ... Respondent/s

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with

Letters Patent Appeal No. 155 of 2023
In
Civil Writ Jurisdiction Case No.4633 of 2021

==========

1. Gita Devi W/o Ram Prasad Thakur R/o Village- Barhara Koni, P.O.- Barhara, P.S.- Marauna, District- Supaul.
2. Mumtaj Anjum W/o Mukhlis Hasan R/o Village- Surjapur, P.O.- Surjapur, P.S.- Chhatapur, District- Supaul.
3. Farhat Anjum W/o Ejazul Haque R/o Village and P.O.- Ganeshpur, P.S.- Marauna, District- Supaul.

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4. Upendra Ram S/o Devnarayan Ram R/o Village- Gonha, P.O.- Gorha, P.S.- Triveniganj, District- Supaul.
5. Jay Narayan Ram S/o Nangaru Ram R/o Village and P.O.- Ramnagar, P.S.- Pipra, District- Supaul.
6. Upendra Kumar S/o Khushilal Paswan R/o Village- Pipra-Khurd, P.O.- Bishanpur, P.S.- Bhaptiyahi, District- Supaul.
7. Sunita Kumari W/o Naresh Kumar Ram R/o Village- Dubiyahi, P.O.- Murli, P.S.- Khsanpur, District- Supaul.
8. Arvind Kumar Amar S/o Thakur Prasad Yadav R/o Village- Jarauli, P.O.- Ratauli, P.S.- Pipra, District- Supaul.
9. Kanchan Kumari D/o Ghanshyam Prasad Ghan R/o Village- Chhatapur, P.O.- Surpatganj, P.S.- Chhatapur, District- Supaul.
10. Laxman Mandal S/o Yasho Mandal R/o Village- Laxmipur, P.O.- Dhabhi, P.S.- Laukhi, District- Madhubani.
11. Dhiraj Kumar, S/o Gayadhar Sah, R/o Village- Sahsol, P.O. and P.S.- Basnahi, District- Saharsa.
12. Suman Kumar Bhagat S/o Narayan Bhagat R/o Village- Nagar Parisad Supaul, Ward No. - 10, P.O. and P.S. and District- Supaul.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna,.
8. The Principal Secretary Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The Bihar School Examination Board, Patna, through its Secretary.
11. The Chairman, Bihar School Examination Board, Patna.
12. The Secretary, Bihar School Examination Board, Patna.
13. The State Council For Education Research and Training, Bihar, Mahendru, Patna, through its Director.

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14. The Director, State Council For Education Research and Training, Bihar, Patna.
15. The District Magistrate, Supaul, District- Supaul.
16. The District Education Officer, Supaul, District- Supaul.
17. The District Programme Officer, Establishment (Education), Supaul, District- Supaul.
18. Kumari Krishna Rani W/o Ramesh Paswan R/o Village and P.O.- Koriyapatti, P.S.- Triveniganj, District- Supaul.
19. Amrita Kumari W/o Shiv Shankar Mandal, R/o Village- Gidrahi, P.O. - Kataia Mahe, P.S.- Pipra, District- Supaul.
20. Rekha Kumari W/o Dinesh Kumar Singh R/o Village- Baruari Paschim, P.O.- Garh Baruari, P.S.- Supaul, District- Supaul.
21. Md. Rafik Alam S/o Md. Sikandar, R/o Village- Vayasi Chakla, P.O.- Ratanpur, P.S.- Ratanpur, District- Supaul.
22. Parvati Devi W/o Kamal Kishor Mandal R/o Village- Shankarpatti, P.O.- Mahammadganj, P.S.- Chhatapur, District- Supaul.
23. Punita Kumari W/o Santosh Kumar Mandal R/o Village and P.O.- Maheshpur, P.S.- Pipra, District- Supaul.
24. Gulsan Ara W/o Md. Kaium R/o Village and P.O. - Dinapatti, P.S.j- Pipra, District- Supaul.
25. Anupriya D/o Bimlanand Jha R/o at Supaul, Ward No.- 9, P.O. and P.S. and District- Supaul.
26. Nikahat Parween W/o Md. Mohsin Kamal R/o Village and P.O.- Ganeshpur, P.S.- Marauna, District- Supaul.

... ... Respondent/s

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with

Letters Patent Appeal No. 160 of 2023
In
Civil Writ Jurisdiction Case No.4706 of 2021

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Awantika Singh W/o Sri Babban Kumar Singh R/o Village and P.O.- Tumaul, District- Darbhanga working as Prakhand Teacher in Middle School, Dumari Khurd, Block- Majorganj, District- Sitamarhi.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary cum Additional Chief Secretary Education Department, Bihar, Patna.
2. The Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
3. The Secretary, Primary Education, Education Department, Bihar, Patna.
4. The Director, Primary Education, Education Department, Bihar, Patna.
5. The District Education Officer, Sitamarhi.

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6. The District Programme Officer, Establishment, Sitamarhi.
7. Block Development Officer cum Executive Officer, Prakhand Niyojan Unit, Majorganj, Sitamarhi.
8. Block Education Officer, Majorganj, Sitamarhi.
9. The Panchayat Secretary, Panchayat Niyojan Unit, Panchatati Raj Khairba, Block- Majorganj, Sitamarhi.
10. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, Delhi.
11. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
12. The National Institute of Open Schooling, represented through its Director, A-24/25 Institutional Area, Secor- 62, NOIDA, Gautam Budh Nagar, Uttar Pradesh.
13. The Joint Director, The National Institute of Open Schooling, A-24/25 Institutional Area, Secor- 62, NOIDA, Gautam Budh Nagar, Uttar Pradesh.
14. The Regional Director, National Institute of Open Schooling, Lalit Bhawan Bailey Road, Patna.
15. The National Council of Teachers Education, New Delhi represented through its Director.
16. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15, Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.

... ... Respondent/s

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with

Letters Patent Appeal No. 161 of 2023
In
Civil Writ Jurisdiction Case No.6100 of 2022

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1. Mahesh Prasad Mahto Son of Late Devnandan Mahto Resident of Village-Simartoka, P.S.-Simri Bakhtiyarpur, District-Saharsa, at Present Posted at Primary School Mohraghat Tisri, Panchayat-Cherakhera, Block-Alauli, District-Khagaria.
2. Hari Sada Son of Mohit Sada Resident of Village-Karuara, P.S.-Alauli, District-Khagaria, at present posted at Primary School Bahorba Uttar, Panchayat-Cherakhera, Block-Alauli, District-Khagaria.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Department of Education (Primary Education), Government of Bihar, New Secretariat, Patna.
2. The Principal Secretary, Department of Education (Primary Education), Government of Bihar, New Secretariat, Patna.
3. The Director, Primary Education, Government of Bihar, New Secretariat, Patna.
4. The Director, State Council of Education Research and Training (SCCERT),

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Mahendru, Patna.

5. The District Superintendent of Education, Khagaria. Khagaria.
6. The Principal Diet, Ramganj Sansarpur, Khagaria.
7. The District Program Officer (Establishment),Khagaria.
8. The Block Education Officer, Alauli, District-Khagaria.
9. The Niyojan Ekai, Gram Panchayat Raj Cherakhera Block, Alauli, District-Khagaria.
10. The Secretary, Bihar School Examination Board, Budh Marg, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 162 of 2023
In
Civil Writ Jurisdiction Case No.14830 of 2021

==========

Sudha Kumari Wife of Kanhiya Paswan Resident of Salimpur, P.O. and P.S.- Salimpur, District- Patna.

... ... Appellant/s

Versus

1. The State of Bihar through Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Director, Primary Education, Education Department, Government of Bihar, Patna.
3. The Director, State Council of Educational Research and Training (SCERT), Mahandru, Patna - 6.
4. The District Education Officer, Bhagalpur.
5. The District Program Officer, (Establishment), Bhagalpur.
6. The Block Education Officer, Pirpainti, Bhagalpur.

... ... Respondent/s

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with

Letters Patent Appeal No. 165 of 2023
In
Civil Writ Jurisdiction Case No.1227 of 2022

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Rakesh Kumar Ray Son of Sri Nandji Ray Resident of Village- Motipur, P.O.- Mahuawan, P.S.- Kateya, District- Gopalganj.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.

WEB COPY

3. The Director, Primary Education, Education Department, Govt,. of Bihar, New Secretariat, Patna.
4. The District Education Officer, Gopalganj.
5. The District Programme Officer (Establishment), Gopalganj.
6. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Patna.
7. Regional Director, National Institute of Open Schooling, Lalit Bhawan, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 166 of 2023
In
Civil Writ Jurisdiction Case No.13424 of 2021

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1. Dinesh Kumar Son of Late Basistha Prasad @ Late Bashishth Prasad Resident of Village - Bishunpura, P.O. - Bampali, P.S. - Udawant Nagar, District - Bhojpur - 802312.
2. Ali Hasan, Son of Late Md. Yunus Resident of Village - Rahat Bind Toli, P.O. - Chouk Ara, P.S. - Ara Town, District - Bhojpur - 802301.
3. Abhishek Kumar, Son of Sri Maheshwar Singh Permanent resident of Village and P.O. - Bichhiawan, P.S. - Sandesh, District - Bhojpur, present resident of Mohalla - Mission Road, Pakari, P.O. - Pakari, Ara, P.S. - Nawada Thana, District - Bhojpur - 802301.

... ... Appellant/s

Versus

1. The State of Bihar through the Chief Secretary, Government of Bihar, Patna.
2. The Principal Secretary Human Resources Development Department, Government of Bihar, Patna.
3. The Director, Primary Education Human Resources Development Department, Government of Bihar, Patna.
4. The District Magistrate, Bhojpur.
5. The Deputy Development Commissioner Bhojpur.
6. The District Education Officer Bhojpur.
7. The District Programme Officer, Establishment Bhojpur.
8. The Block Education Officer Udwant Nagar, Bhojpur.
9. The Panchayat Secretary, Gram Panchayat Raj, Nawadaben, Udwant Nagar, Bhojpur.
10. Purnendu Pandey Son of Late Dhanpal Pandey Resident of Village - Songhatta, Post Office - Sakaddi, P.S. - Koilwar, District - Bhojpur - 802160.
11. Maya Saroj Daughter of Late Birendra Prasad Verma, Resident of Village - Bara Basantpur, P.O. - Daulatpur, P.S. - Muffasil, District - Bhojpur - 802313.

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12. Farjan Khatoon Daughter of Md. Abdul Hamid, Wife of Ansar Ahmad Resident of Village - Panwari Mathiya, P.O. - Panwari, P.S. - Sikarhatta, District - Bhojpur.

... ... Respondent/s

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with

Letters Patent Appeal No. 167 of 2023
In
Civil Writ Jurisdiction Case No.1550 of 2022

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Savita Ray Wife of Sri Bharat Ray, Resident of Village- Bhathwa Khurd, P.O.- Mahuwan, P.S.- Bhore, District- Gopalganj.

... ... Appellant/s

Versus

1. The State of Bihar Through the Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
3. The Director, Primary Education, Education Department, Govt. of Bihar, New Secretariat, Patna.
4. The District Education Officer, Gopalganj.
5. The District Programme Officer (Establishment), Gopalganj.
6. National Institute of Open Schooling through its Regional Director, Lalit Bhawan, Patna.
7. Regional Director, National Institute of Open Schooling, Lalit Bhawan, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 168 of 2023
In
Civil Writ Jurisdiction Case No.6489 of 2021

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1. Shanti Devi D/o Shiv Mangal Ram and W/o Sharda Kumar Ram R/o Vill. Bhagwanpur, P.O. Bathuwa Bazar, Dist. Gopalganj.
2. Subhwati Kumari @ Subhawti Devi @ Subhawati Devi D/o Bishwanath Singh Resident of Bhagwanpur, Nimuiya, P.S. - Kateya, District- Gopalganj.
3. Eshrat Jahan D/o Sahabuddin, R/o Vill. Kapilaspur, P.S. Thawe, Dist. Gopalganj.
4. Kumari Mamta Rai @ Mamta Rai D/o Krishna Pratap Rai R/o Vill. Rajapur, P.O. and P.S. Gopalganj, Dist. Gopalganj.

... ... Appellant/s

Versus

WEB COPY

1. The Union of India The Secretary, Human Resources Development Department, Govt. of India, New Delhi.
2. The Secretary, Human Resources Department, New Delhi.
3. The Additional Secretary, Ministry of Human Resources, New Delhi
4. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, Government of India, Shashtri Bhawan, New Delhi.
5. The National Institute of Open Schooling, A-24/25, Institutional Area, Sector- 62, NOIDA, Gautam Buddha Nagar, UP-201309.
6. The State of Bihar through Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Director, Primary Education, Education Department, Government of Bihar, Patna.
8. The Director, State Council of Educational Research and Training (SCERT), Mahandru, Patna- 6.
9. The District Education Officer, Gopalganj.
10. The District Program Officer, Gopalganj.

... ... Respondent/s

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with

Letters Patent Appeal No. 169 of 2023
In
Civil Writ Jurisdiction Case No.10408 of 2022

==========

Sanjay Kumar Son of Chandeshwar Narayan Singh, Resident of Village- Lautan, P.S.- Kartaha, P.O.- Gurmiya, District- Vaishali, at present Upgraded Middle School, Murliyachak, P.O.- Ismailpur, Murliychak, Hajipur.

... ... Appellant/s

Versus

1. The State of Bihar through the Addl. Chief Secretary, Department of Education, Government of Bihar, Patna.
2. The Addl. Chief Secretary, Department of Education, Bihar, Patna.
3. The Director, Primary Education, Bihar, Patna.
4. The District Education Officer (Eastb.), District- Vaishali.
5. The District Programme Officer (Eastb.), District- Vaishali.
6. The Block Education Officer, Block- Hajipur, District- Vaishali.
7. The Regional Director, National Institute of Open Schooling, Regional Center Lalit Bhawan, Patna.
8. The Secretary, Bihar School Examination Board, Patna, Bihar.

... ... Respondent/s

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with

WEB COPY

Letters Patent Appeal No. 173 of 2023
In
Civil Writ Jurisdiction Case No.3389 of 2021

==========

Pushpa Kumari W/o Late Santosh Kumar Das, R/O - Village - Phulwariya, P.O. - Ferusa, P.S. - Garkha, District- Saran, Presently working as Panchayat Teacher at Primary School, Bagahi, Garkha, Saran.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary Education Department, Govt. of Bihar, Patna.
2. The Union of India through the Secretary Human Resources Department, New Delhi.
3. The Secretary, National Open School Community Centre, Delhi- 110052.
4. The Director, Primary Education, Govt. of Bihar, Patna.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Bihar, Patna.
7. The Director, Academic, Bihar School Examination Board, Bihar, Patna.
8. The District Magistrate, Saran, Chapra.
9. The District Education Officer, Saran, Chapra.
10. The District Programme Officer (Establishment), Saran, Chapra.
11. The Block Development Officer, Garkha, Saran.
12. The Block Education Officer, Garkha, Saran.
13. The Panchyat Teacher Employment Unit, Sadhpur, Garkha Saran, through its Panchayat Secretary.
14. The Head Master, Primary School, Bagahi, Garkha, Saran.

... ... Respondent/s

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with

Letters Patent Appeal No. 176 of 2023
In
Civil Writ Jurisdiction Case No.7332 of 2022

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1. Kanchan Kumari W/o Pappu Mandal R/o Village- Ram Nagar Colony Manikpur, P.S. - Mirjanhat, District - Bhagalpur at Present Posted as Panchayat Teacher at Government Newly Created Primary School Daulatpur, Block- Belhar, District- Banka.
2. Sunaina Kumari D/o Manohar Harijan, W/o Yogendra Harijan R/o Village- Rajoun, P.S. - Rajoun, District- Banka at Present Posted as Panchayat Teacher at Government Primary School Maheshpur, Block- Rajoun, District- Banka.
3. Kumari Nisha D/o Chandrika Tanti, W/o Kailash Tante R/o Village- Duhwa, P.S.- Belhar, District- Banka at Present Posted as Panchayat Teacher at Primary School Duhwa, Block - Belhar, District- Banka.

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4. Avinandan Prasad S/o Kunj Bihari Mandal R/o Village - Bara, P.S. - Belhar, District - Banka at present Posted as Block Teacher at Upgraded Government Middle School Taraiya, Block - Belhar, District- Banka.
5. Devendra Das S/o Dhanraj Das R/o Village- Kolthar, P.S. - Katoriya, District- Banka at Present Posted as Block Teacher at Upgraded Government Middle School Kalothar, Block - Katoriya, District- Banka.
6. Shubhra Jyoti Kumar S/o Shiv Narayan Roy, R/o - Bhorsar, P.S. - Katoriya, District- Banka at Present Posted as Panchayat Teacher at Newly Created Government Primary School Barakola, Block - Katoriya, District - Banka.
7. Nirmal Turi S/o Sarju Turi R/o Village - Bichchhi Bahiyar, P.S. - Belhar, District - Banka at Present Posted as Panchayat Teacher Upgraded Government Middle School Bichchhi Bahiyar, Block - Belhar, District - Banka.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
3. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector-62, Noida- 201308 (U.P.).
4. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
5. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
6. The Additional Secretary-cum-Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
7. The State of Bihar Through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The District Magistrate, Banka, District - Banka.
11. The District Education Officer, Banka, District - Banka.
12. The District Programme Officer, Establishment (Education), Banka, District - Banka.
13. The Block Development Officer, Belhar, District - Banka.
14. The Block Development Officer, Rajaun, District - Banka.
15. The Block Development Officer, Katoriya, District - Banka.
16. The Block Education Officer, Belhar, District - Banka.
17. The Block Education Officer, Rajaun, District - Banka.
18. The Block Education Officer, Katoriya, District - Banka.

WEB COPY

19. The Panchayat Secretary - Cum - Member Secretary Panchayat Employment Unit, Gram Panchayat Raj Manjhagaon, Block- Rajaun, District - Banka.
20. The Panchayat Secretary- Cum - Member Secretary Panchayat Employment Unit, Gram Panchayat Raj - Rajpur, Block - Belhar, District- Banka.
21. The Panchayat Secretary - Cum - Member Secretary Panchayat Employment Unit, Gram Panchayat Raj - Dewari, Block - Katoriya, District- Banka.
22. The Panchayat Secretary - Cum - Member Secretary Panchayat Employment Unit, Gram Panchayat Raj - Laudhiya, Block - Belhar, District- Banka.
23. The Panchayat Secretary - Cum - Member Secretary Panchayat Employment Unit, Gram Panchayat Raj - Taraiya, Block - Belhar, District- Banka.

... ... Respondent/s

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with

Letters Patent Appeal No. 180 of 2023
In
Civil Writ Jurisdiction Case No.5789 of 2021

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1. Anju Kumari D/o Indradev Singh, R/o Village Dadhwa, P.O. Amba, P.S. Kutumba, District Aurangabad.
2. Saleem Khatoon W/o Md. Shakoor Ahmad, R/o Village and P.O. Pachhi, P.S. Madhepur, District Madhubani.
3. Upendra Kumar S/o Ram Awtar Prasad, R/o Village Barni Bazar, P.O. and P.S. Barni, District Patna.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Patna.
4. The District Magistrate, Madhubani.
5. The District Magistrate, Aurangabad.
6. The District Magistrate, Bhojpur.
7. The District Magistrate, Darbhanga.
8. The District Magistrate, Saharsa.
9. The District Magistrate, Begusarai.
10. The District Education Officer, Patna.
11. The District Education Officer, Aurangabad.
12. The District Education Officer, Madhubani.
13. The District Education Officer, Bhojpur.
14. The District Education Officer, Darbhanga.
15. The District Education Officer, Saharsa.

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16. The District Education Officer, Begusarai.
17. The District Programme Officer (Establishment), Patna.
18. The District Programme Officer (Establishment), Aurangabad.
19. The District Programme Officer (Establishment), Madhubani.
20. The District Programme Officer (Establishment), Bhojpur.
21. The District Programme Officer (Establishment), Darbhanga.
22. The District Programme Officer (Establishment), Saharsa.
23. The District Programme Officer (Establishment), Begusarai.
24. The Block Development Officer, Dhanaruwa, Patna.
25. The Block Development Officer, Kutumba, Navinagar, Rafiganj, Aurangabad.
26. The Block Development Officer, Jhanjharpur, Jainagar, Harlakhi, Madhubani.
27. The Block Development Officer, Sandesh, Udwantnagar, Bhojpur.
28. The Block Development Officer, Kiratpur, Darbhanga.
29. The Block Development Officer, Salkhua, Saharsa.
30. The Block Development Officer, Bachhwara, Begusarai.
31. The Block Education Officer, Dhanaruwa, Patna.
32. The Block Development Officer, Kutumba, Navinagar, Rafiganj, Aurangabad.
33. The Block Education Officer, Jhanjharpur, Jainagar, Harlakhi, Madhubani.
34. The Block Education Officer, Sandesh, Udwantnagar, Bhojpur.
35. The Block Education Officer, Kiratpur, Darbhanga.
36. The Block Education Officer, Salkhua, Saharsa.
37. The Block Education Officer, Bachhwara, Begusarai.

... ... Respondent/s

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with

Letters Patent Appeal No. 181 of 2023
In
Civil Writ Jurisdiction Case No.7333 of 2022

==========

1. Renu Kumari W/o Shailendra Kumar R/o Vill Akauna, P.O. Akauna, P.S. Dhanarua, Dist. Patna.
2. Jalandhar Paswan S/o Sukhari Paswan R/o Vill. Dilawarpur, P.O. Rikhar, P.S. Lalganj, Dist. Vaishali.
3. Pradeep Ram Raman S/o Yugeshwar Ram R/o Vill. Rasidpur, P.O. Rasidpur, P.S. Khajauli, Dist. Madhubani.

... ... Appellant/s

Versus

WEB COPY

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, West Champaran.
4. The District Magistrate, Bhagalpur.
5. The District Magistrate, Araria.
6. The District Magistrate, Purnea.
7. The District Magistrate, Vaishali.
8. The District Magistrate, Saran.
9. The District Magistrate, Patna.
10. The District Education Officer, West Champaran.
11. The District Education Officer, Bhagalpur.
12. The District Education Officer, Araria.
13. The District Education Officer, Purnea.
14. The District Education Officer, Vaishali.
15. The District Education Officer, Saran.
16. The District Education Officer, Patna.
17. The District Programme Officer (Establishment), West Champaran.
18. The District Programme Officer (Establishment), Bhagalpur.
19. The District Programme Officer (Establishment), Araria.
20. The District Programme Officer (Establishment), Purnea.
21. The District Programme Officer (Establishment), Vaishali.
22. The District Programme Officer (Establishment), Saran.
23. The District Programme Officer (Establishment), Patna.
24. The Block Development Officer, Chanpatia/ Lauria/ Yogapatty/ Bettiah, Dist. West Champaran.
25. The Block Development Officer, Rangara, Bhagalpur.
26. The Block Development Officer, Narpatganj, Araria.
27. The Block Development Officer, Amour, Purnea.
28. The Block Development Officer, Lalganj, Vaishali.
29. The Block Development Officer, Maker, Siwan.
30. The Block Development Officer, Patna.
31. The Block Education Officer, Chanpatia/ Lauria/ Yogapatty/ Bettiah, Dist. West Champaran.
32. The Block Education Officer, Rangara, Bhagalpur.
33. The Block Education Officer, Narpatganj, Araria.
34. The Block Education Officer, Amour, Purnea.
35. The Block Education Officer, Lalganj, Vaishali.

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36. The Block Education Officer, Maker, Siwan.
37. The Block Education Officer, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 183 of 2023
In
Civil Writ Jurisdiction Case No.2361 of 2022

==========

Maya Kumari Sinha Wife of Late Satyendra Sharma, Resident of Village and P.O. - Kurre, P.S. - Ghosi, District - Jehanabad.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Human Resources Development Department at Shastri Bhawan, New Delhi.
2. The Secretary Department of School Education and Literacy, Human Resources Development Department, Government of India at Shastri Bhawan, New Delhi.
3. The State of Bihar through the Addl. Chief Secretary, Department of Education, Government of Bihar, Patna.
4. The Director, Primary Education, Department of Education Bihar, Patna.
5. The District Education Officer, Jehanabad.
6. The District Programme Officer (Estab.), Jehanabad.
7. The Block Education Officer, Ghosi, District - Jehanabad.
8. The Chairman, National Institute of Open Schooling. X
9. The Regional Director, National Institute of Open Schooling, Regional Centre, Lalit Bhawan, Patna, Bihar.

... ... Respondent/s

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with

Letters Patent Appeal No. 184 of 2023
In
Civil Writ Jurisdiction Case No.20218 of 2021

==========

Madhu Kumari D/o Sambhu Prasad Resident of Prachin Devi Mandir Paschmi Unta, District- Jehanabad.

... ... Appellant/s

Versus

1. The State of Bihar through the Addl. Chief Secretary, Department of Education, Government of Bihar, Patna.
2. The Addl. Chief Secretary, Department of Education, Government of Bihar, Patna.
3. The Director, (Primary Education), Education Department, Bihar, Patna.

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4. That District Education Officer, Jehanabad.
5. The District Programme Officer, (Establishment), Jehanabad.
6. The Block Education Officer, Ghosi, District- Jehanabad.
7. The Block Education Officer, Jehanabad.
8. The Director, Research and Training Education Department, Bihar, Patna.
9. The Principal B.N.R. Training College, Gulzarbagh, District- Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 185 of 2023
In
Civil Writ Jurisdiction Case No.7186 of 2021

==========

Ragini Kumari W/o Arvind Kumar Sharma R/o Village and P.O.- Bishunpura, P.S.- Sidhwaliya, District- Gopalganj.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, New Secretariat, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, New Secretariat, Patna.
3. The Director, Primary Education, Education, Department, Government of Bihar, New Secretariat, Patna.
4. The District Education Officer, Gopalganj, District- Gopalganj.
5. The District Programme Officer (Establishment) Education, Gopalganj, District- Gopalganj.
6. The National Institute of Open Schooling through its Regional Director, Lalit Bhawan, Patna.
7. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 189 of 2023
In
Civil Writ Jurisdiction Case No.9069 of 2022

==========

Arvind Kumar Pathak S/o Sri Ramakant Pathak, R/o Village- Umapur, P.S.- Bhagwanpur, District- Kaimur at Bhabua, at Present Posted as Block Teacher at Government Upgraded Middle School, Umapur, Block- Bhagwanpur, District- Kaimur at Bhabua.

... ... Appellant/s

Versus

WEB COPY

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The State Council for Educational Research and Training through its Director.
5. The Director, State Council for Educational Research and Training, Bihar, Patna.
6. The Bihar School Examination Board, Patna, through its Secretary.
7. The Chairman, Bihar School Examination Board, Patna.
8. The District Magistrate, Kaimur, District- Kaimur at Bhabua.
9. The District Education Officer, Kaimur, District- Kaimur at Bhabua.
10. The District Panchayat Raj Officer, Kaimur, District- Kaimur at Bhabua.
11. The District Programme Officer, Establishment (Education), Kaimur, District- Kaimur at Bhabua.
12. The Block Development Officer, Bhagwanpur, Block- Bhagwanpur, District- Kaimur at Bhabua.
13. The Block Education Officer, Bhagwanpur, Block- Bhagwanpur, District- Kaimur at Bhabua.
14. The Block Panchayat Raj Officer, Bhagwanpur, Block- Bhagwanpur, District- Kaimur at Bhabua.

... ... Respondent/s

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with

Letters Patent Appeal No. 190 of 2023
In
Civil Writ Jurisdiction Case No.7078 of 2022

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1. Tabassum Khatoon D/o Abdur Rashid Ansari R/o Vill. Koraipur, P.O. Koraipur, P.S. Obera, District Aurangabad.
2. Rajni Kant Jha S/o Sri Chandra Kant Jha R/o Vill- Brahman Tola Gopalnagar, P.O. and P.S. Palasi, Distt. Araria.
3. Abdhesh Kumr Sardar S/o Devanand Sardar R/o Vill- Majlispur, P.O. Urlaha, P.S. Palasi, Distt. Araria.
4. Ramendra Kumar S/o Ram Narayan Sah R/o Vill- Ramganj Ward No. 2, P.O. Madhubani, P.S. Madhubani, Distt. Madhubani.
5. Anoj Kumar S/o Bilash Chaudhary R/o Vill- Rajabazar, Chaudhary Tola, P.S. Shastri Nagar, Distt. Patna.
6. Soni Kumari W/o Sampat Thakur R/o Vill- Dharhara, P.O. Ganpatganj, P.S. Raghopur, Distt. Supaul.
7. Mridula Kumari W/o Jitendra Kumar, R/o Vill- Chandpura, P.O. Chandpura, P.S. Raghopur, Distt. Vaishali.

WEB COPY

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The Director (Primary Education),), Govt. of Bihar, Mahendru, Patna.
4. The District Magistrate, Vaishali.
5. The District Magistrate, Aurangabad.
6. The District Magistrate, Araria.
7. The District Magistrate, Darbhanga.
8. The District Magistrate, Madhubani.
9. The District Magistrate, Patna.
10. The District Education Officer, Vaishali.
11. The District Education Officer, Aurangabad.
12. The District Education Officer, Araria.
13. The District Education Officer, Darbhanga.
14. The District Education Officer, Madhubani
15. The District Education Officer, Patna.
16.) The District Programme Officer (Establishment), Vaishali.
17. The District Programme Officer (Establishment), Aurangabad.
18. The District Programme Officer (Establishment), Araria.
19. The District Programme Officer (Establishment), Darbhanga.
20. The District Programme Officer (Establishment), Madhubani.
21. The District Programme Officer (Establishment), Patna.
22. The Block Development Officer, Mahua, Vaishali.
23. The Block Development Officer, Obera, Aurangabad.
24. The Block Development Officer, Palasi, Araria.
25. The Block Development Officer, Bahadurpur, Darbhanga.
26. The Block Development Officer, Phulwarisharif, Patna.
27. The Block Development Officer, Khutauna, Madhubani.
28. The Block Education Officer, Mahua, Raghopur Vaishali.
29. The Block Education Officer, Obera, Aurangabad.
30. The Block Education Officer, Palasi, Araria.
31. The Block Education Officer, Bahadurpur, Darbhanga.
32. The Block Education Officer, Phulwarisharif, Patna.
33. The Block Education Officer, Khutouna, Madhubani.

... ... Respondent/s

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with

Letters Patent Appeal No. 191 of 2023

In

Civil Writ Jurisdiction Case No.3601 of 2021

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1. Rajesh Paswan Son of Garib Paswan, Resident of Village- Khara, Ward No.- 9, P.S.- Udakishunganj, District- Madhepura.
2. Lalan Kumar Suman, S/o Ramavtar Ram, R/o Village, P.O. and P.S.- Bihariganj, District- Madhepura.
3. Roshan Kumar, S/o Jagdish Ram, R/o Village- Koparia, P.S.- Salakhua, District- Saharsa.
4. Rejesh Kumar, S/o Manoj Kumar Yadav, R/o Village- Pirnagara, P.S.- Beldour, District- Khagaria.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna, through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council For Education Research and Training, Bihar, Mahendru, Patna, through its Director.
8. The Director, State Council For Education Research and Training, Bihar, Patna.
9. The District Magistrate, Madhepura, District- Madhepura.
10. The District Magistrate, Khagaria, District- Khagaria.
11. The District Magistrate, Saharsa, District- Saharsa.
12. The District Education Officer, Madhepura, District- Madhepura.
13. The District Education Officer, Khagaria, District- Khagaria.
14. The District Education Officer, Saharsa, District- Saharsa.
15. The District Programme Officer, Establishment (Education), Madhepura, District- Madhepura.
16. The District Programme Officer, Establishment (Education), Khagaria, District- Khagaria.
17. The District Programme Officer, Establishment (Education), Saharsa, District- Saharsa.
18. Begam Tabassum Praveen, Wife of Md. Islam, R/o Village- Hathioundha, P.S.- Behariganj, District- Madhepura.

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19. Ramdev Thakur, S/o Bindeshwari Thakur, R/o Village- Belo, P.S.- Murliganj, District- Madhepura.
20. Md. Tajuddin, S/o Moulvi Abdur Raqueeb Azad, R/o Village- Kurudih, P.S.- Badluchak, Jagdishpur, District- Bhagalpur.
21. Shivani, D/o Sri Pramodanand Jha, R/o Village- Singarpur, P.S.- Udakishunganj, District- Madhepura.
22. Kumari Neelam, D/o Ram Charitar Paswan, R/o Village- Bashaitha Fulkia, P.S.- Chausa, District- Madhepura.
23. Mohammad Shamsher Alam, S/o Md. Islam Ali, R/o Village- Kherho, P.S.- Puraini, District- Madhepura.
24. Jagarnath Rishidev, S/o Sukhay Rishidev, R/o Village- Paina, P.S.- Chousa, District- Madhepura.
25. Kumari Kumkum Singh, D/o Arjun Prasad Singh, R/o Village- Jotaili, P.S.- Bihariganj, District- Madhepura.
26. Kumari Snehlata Bharti, W/o Uttam Kumar, R/o Village- Pastpar, P.S.- Sour Bazar, District- Saharsa.
27. Kumari Gita, W/o Tarini Ram, R/o Village- Sukhasan, P.S.- Gwalpara, District- Madhepura.
28. Bina Kumari, W/o Chhotelal Ram, R/o Village- Arajpur, P.S.- Chausa, District- Madhepura.
29. Bibha Kumari, W/o Karelal Mandal, R/o Village- Pachgachhiya Bazar, P.S.- Gopalpur, District- Bhagalpur.
30. Kalpana Rani, W/o Bipin Kumar Singh, R/o Village- Sikiyaha, P.S.- Kumarkhand, District- Madhepura.
31. Roshan Khatoon, W/o Md. Badarul, R/o Village- Ranipati, P.S.- Kumarkhand, District- Madhepura.
32. Asha Devi, W/o Bhudev Mandal, R/o Village- Ghamail, P.S.- Bihariganj, District- Madhepura.
33. Bibi Yakina, W/oMd. Sattar, R/o Village and P.O.- Aurai, P.S.- Puraini, District- Madhepura.
34. Sufia Khatoon, D/o Md. Shabbir Alam, R/o Village- Chousa (West), P.S.- Chausa, District- Madhepura.
35. Begam Khatoon, S/o Md. Laddu Ali, R/o Village- Rasul Tola Chanda, P.S.- Puraini, District- Madhepura.
36. Anita Kumari Nandani, D/o- Shivnath Prasad Mandal, R/o Village- Auray, P.S.- Puraini, District- Madhepura.
37. Rohit Raj, S/o Arun Bandal, R/o Village- Harimudhi, P.S. Banmankhi, District- Purnea.

... ... Respondent/s

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with

Letters Patent Appeal No. 193 of 2023
In
Civil Writ Jurisdiction Case No.13668 of 2021

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Kabita Kuwar W/o Late Krishna Tiwari, R/o Vill. Repura, P.O. Repura, P.S. - Hathuwa, Dist. - Gopalganj.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Human Resources Development Department, Govt. of India, New Delhi.
2. The Secretary Human Resources Department, New Delhi.
3. The Additional Secretary, Ministry of Human Resources, New Delhi.
4. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development Government of India, Shashtri Bhawan, New Delhi.
5. The National Institute of Open Schooling, A - 24/25, Institutional Area, Sector - 62, NOIDA, Gautam Buddha Nagar, UP - 201309.
6. The State of Bihar through Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Director, Primary Education, Education Department, Government of Bihar, Patna.
8. The Director, State Council of Educational Research and Training (SCERT), Mahendru, Patna - 6
9. The District Education Officer, Gopalganj.
10. The District Program Officer, Gopalganj.

... ... Respondent/s

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with

Letters Patent Appeal No. 194 of 2023
In
Civil Writ Jurisdiction Case No.4344 of 2021

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Sunita Devi W/o- Chandra Bhushan Prasad Sambhu Resident of, New Manichak, P.O. and P.S.- Masharhi, District- Patna, presently posted as Block Teacher, Up-graded Middle School, Modanganj, Block- Modanganj, District- Jehanabad.

... ... Appellant/s

Versus

1. The State of Bihar through the Addl. Chief Secretary, Department of Education, Government of Bihar, Patna.
2. The Director, Primary Education, Department of Education, Bihar, Patna.
3. The District Education Officer, Jehanabad.
4. The District Programme Officer (Estab), Jehanabad.
5. The Block Education Officer, Modanganj, District- Jehanabad.
6. The Chairman Bihar School Examination Board, Bihar, Patna.
7. The Secretary, Bihar School Examination Board, Patna, Bihar.

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8. The Director, State Council of Educational Research and Training, (SCERT), Mahendru, Patna-06.

... ... Respondent/s

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with

Letters Patent Appeal No. 195 of 2023
In
Civil Writ Jurisdiction Case No.12024 of 2021

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Nasiba Tarannum W/o Abdul Basiar, R/o Vill. Dumariya, P.O. Roshan, P.S. Amdabad, Dist.-Katihar.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Educatiion Department, Government of Bihar, Patna, Bihar.
2. The Principal Secrerary, Education Department, Govt. of Bihar, Patna, Bihar.
3. The Director, Primary Education, Govt. of Bihar, Patna,Bihar.
4. The Bihar School Examination Board, Patna through its Secretary
5. The Chairman, Bihar School Examination Board, Patna, Bihar.
6. The Secretary, Bihar School Examination Board, Patna, Bihar.
7. The State Council for Education and Research and Training, Mahendru, Patna, Bihar through its Director.
8. The Director, the State Council for Education and Research and Training, Mahendru, Patna, Bihar.
9. The District Education Officer, Katihar.
10. he District Programme Officer, Establishment (Education), Katihar.
11. The National Institute of Open Schooling through its Secretary, A-24-25, Institutional Area, Sector-62, Noida-201309, Uttar Pradesh
12. The Director, National Institute of Open Schooling A-24-25, Institutional Area, Sector-62, Noida-201309, Uttar Pradesh

... ... Respondent/s

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with

Letters Patent Appeal No. 196 of 2023
In
Civil Writ Jurisdiction Case No.7154 of 2022

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1. Harishchandra Murmu @ Harishchandra Murmur S/o Late Lakhan Murmu, R/o Village- Kifayatpur, P.S.- Rajoun, District- Banka at present posted as Panchayat Teacher Newly Created Government Primary School Bhawanipur, Block- Rajoun, District- Banka.
2. Gita Devi D/o Late Ramvajju Yadav, W/o Late Shankar Prasad Yadav, R/o Village- Raghunikita, P.S.- Dhoraiya, District- Banka at present posted as

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Panchayat Teacher New Created Government Primary School Rahmankitta, Block- Dhoraiya, District- Banka.

3. Shobha Kumari, D/o Late Anil Kumar Singh, W/o Kumar Gaurav, R/o Village- Goradih, P.S.- Nawada Bazar, District- Banka at present posted as Block Teacher upgraded Government of Middle School Goradih, Block- Rajoun, District- Banka.

4. Abhilasha Singh, D/o Anil Kumar Singh, W/o Sanjeev Kumar Singh, R/o Village- Mahmadpur, P.S.- Dhoraiya, District- Banka at present posted as Panchayat Teacher Newly Created Government Primary School Pathakuriya, Block- Dhoraiya, District- Banka.

5. Bibi Nusrat, D/o Md. Isa, W/o Md. Adbussudham, R/o Village- Chakmuniya, P.S.- Rajoun, District- Banka at present posted as Block Teacher Upgraded Government Middle School Chakmuniya, Block- Rajoun, District- Banka.

6. Sadiya Khatoon, D/o Halimuddn, W/o Md. Edris, R/o Village- Ustu, P.S.- Dhoraiya, District- Banka at present posted as Block Teacher Upgraded Government Middle School Chalna, Block- Dhoraiya, District- Banka.

7. Pawan Rekha Devi, D/o Damodar Pandit, W/o Mihlesh Pandit, R/o Village- Veergaun, P.S.- Belhar, District- Banka at present posted as Panchayat Teacher Newly Created Government Primary School Bhimadih Dhudniyana, Block- Belhar, District- Banka.

8. Bibi Noor Jahan, D/o Md. Sharif Ansari, W/o Md. Nesar Ali Ahmad, R/o Village- Milki Dostani, P.S.- Dhoraiya, District- Banka at present posted as Panchayat Teacher Government Primary School Urdu Balamchak, Block- Dhoraiya, District- Banka.

9. Shagufta Begum, D/o Md. Mansoor Alam, W/o Md. Jahangir Alam, R/o Village- Mahila, P.S.- Dhoraiya, District- Banka at present posted as Block Teacher Upgraded Government Middle School Urdu Dafarpur, Block- Barhat, District- Banka.

10. Parimala Kumari, D/o Balo Paswan, W/o Pankaj Paswan, R/o Village- Maidan, P.S.- Fulli Dumar, District- Banka at present posted as Panchayat Teacher Newly Created Government Primary School Murliwaran, Block- Fulli Dumar, District- Banka.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.

2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.

3. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.

4. The National Council of Teachers Education (NCTE), New Delhi represented through its Director.

5. The Regional Director, National Council of Teachers Education (NCTE), Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali, Bhuvneshwar,

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Orissa.

6. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Director, Primary Education, Government of Bihar, Patna.
9. The State Council for Educational Research and Training (SCERT), Bihar, Mahendru, Patna, through its Director.
10. The Director, State Council for Educational Research and Training (SCERT), Bihar, Patna.
11. The Bihar School Examination Board (BSEB), Patna through its Secretary.
12. The Chairman, Bihar School Examination Board (BSEB), Patna.
13. The Secretary, Bihar School Examination Board (BSEB), Patna.
14. The District Education Officer, Banka, District- Banka.
15. The District Programme Officer, Establishment (Education) Banka, District- Banka.
16. The Block Development-Cum- Member- Secretary, Block Teacher Employment Committee Rajoun, District- Banka.
17. The Block Development Officer-Cum- Member- Secretary, Block Teacher Employment Committee Dhoraiya, District- Banka.
18. The Block Development Officer-Cum- Member Secretary, Block Teacher Appointment Committee Belhar, District- Banka.
19. The Block Development Officer-Cum- Member Secretary, Block Teacher Appointment Committee Barahat, District- Banka.
20. The Block Development Officer-Cum- Member Secretary, Block Teacher Appointment Committee Fulli Dumar, District- Banka.
21. The Block Education Officer Rajaun, District- Banka.
22. The Block Education Officer Dhoriya, District- Banka.
23. The Block Education Officer Belhar, District- Banka.
24. The Block Education Officer Barhat, District- Banka.
25. The Panchayat Secretary Cum- Member- Secretary Panchayat Employment Unit Gram Panchayat Raj Sakahra, Block- Rajaun, District- Banka.
26. The Panchayat Secretary-Cum- Member Secretary Panchayat Employment Unit Gram Panchayat Raj Karhriya, Block- Dhoriya, District- Banka.
27. The Panchayat Secretary-Cum- Member Secretary Panchayat Employment Unit Gram Panchayat Raj Bhesab, Block- Dhoriya, District- Banka.
28. The Panchayat Secretary-Cum- Member Secretary, Panchayat Employment Unit Gram Panchayat Raj Sanjha Shyampur, Block- Rajaun, District- Banka.
29. The Panchayat Secretary-Cum-Member Secretary, Panchayat Employment Unit Gram Panchayat Raj Uttari Kaswasila, Block- Belhar, District- Banka.
30. The Panchayat Secretary-Cum- Member Secretary, Panchayat Employment Unit Gram Panchayat Raj Batsar, Block- Dhoriya, District- Banka.

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31. The Panchayat Secretary-Cum- Member Secretary, Panchayat Employment Unit Gram Panchayat Raj Sondiha, Block- Barahat, District- Banka.

32. The Panchayat Secretary-Cum- Member Secretary, Panchayat Employment Unit Gram Panchayat Raj Fulli Dumar, Block- Fulli Dumar, District- Banka.

... ... Respondent/s

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with

Letters Patent Appeal No. 197 of 2023
In
Civil Writ Jurisdiction Case No.3601 of 2021

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1. Sufia Khatoon D/o Md. Shabbir Alam, R/o Vill. Chousa (West), P.S. Chausa, Dist. - Madhepura.

2. Roshan Khatoon, W/o Md. Badarul, R/o Vill. Ranipatti, P.S. Kumarkhand, Dist. - Madhepura.

3. Begam Tabassum Praveen, W/o Md. Islam, R/o Vill. Hathioundha, P.S. - Behariganj, Dist. Madhepura.

4. Kumari Gita, W/o Tarini Ram, R/o Vill. Sukhasan, P.S. Gwalpara, Dist. Madhepura.

5. Kalpana Rani, W/o Bipin Kumar Singh, R/o Vill. Sikiyaha, P.S. - Kumarkhand, Dist. - Madhepura.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, Patna.

2. The Principal Secretary, Education Department, Govt. of Bihar, Patna.

3. The Director, Primary Education, Govt. of Bihar, Patna.

4. The Bihar School Examination Board, Patna through its Secretary.

5. The Chairman, Bihar School Examination Board, Patna.

6. The Secretary, Bihar School Examination Board, Patna.

7. The State Council for Education Research and Training, Bihar Mahendru Patna through its Director.

8. The Director, State Council for Education Research and Training, Bihar Mahendru Patna.

9. The District Magistrate, Madhepura, Dist. - Madhepura.

10. The District Magistrate, Khagaria, Dist. Khagaria.

11. The District Magistrate, Saharsa, Dist. - Saharsa.

12. The District Education Officer, Madhepura, Dist. Madhepura.

13. The District Education Officer, Khagaria, Dist. - Khagaria.

14. The District Education Officer, Saharsa, Dist. - Saharsa.

15. The District Programme Officer, Establishment (Education), Madhepura, Dist. - Madhepura.

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16. The District Programme Officer, Establishment (Education), Khagaria, Dist. - Khagaria.
17. The District Programme Officer, Establishment (Education), Saharsa, Dist. - Saharsa.

... ... Respondent/s

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with

Letters Patent Appeal No. 201 of 2023
In
Civil Writ Jurisdiction Case No.357 of 2022

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1. Rajesh Kumar Sinha Son of Late Om Prakash Resident of Village - Sigriyaba, P.S. Sahjahapur, District - Patna at Present Block teacher Posted in Utkarmit Madhya Vidyalaya Sarwanhanpur, Block - Fatuha, District - Patna.
2. Sanjay Kumar Son of Late Hemant Prasad Resident of Village - Chutkiya Bazar, Patna City, P.S. - Malsalami, District - Patna at Present Block Teacher Posted in Utkarmit Madhya Vidyalaya Jamalpur, Block - Fathua, District - Patna.
3. Arun Kumar Son of Late Suresh Manjhi Resident of Village - Yaduvansh Nagar Sonaru, P.O. and P.S.- Fathua, District - Patna at Present Block Teacher Posted in Utkarmit Madhya Vidyalaya Naraina, Block - Fathua, District- Patna.

... ... Appellant/s

Versus

1. The State of Bihar Bihar
2. The Additional Chief Secretary-cum- Principal Secretary, Department of Education, Government of Bihar, Patna.
3. The Director, Primary Education, Department of Education,Government of Bihar, Patna.
4. The District Education Officer, Patna.
5. The District Programme Officer (Establishment), Patna.
6. The Block Development Officer, Fathua, Bihar, Patna.
7. The Block Education Officer, Fathua, Bihar, Patna.
8. The Headmaster, Utkarmit Madhya Vidyalaya Sarwanhanpur, Fathua, Patna.
9. The Headmaster, Utkarmit Madhya Vidyalaya Jamalpur, Fathua, Patna.
10. The Headmaster, Utkarmit Madhya Vidyalaya Naraina, Fatuha, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 202 of 2023
In
Civil Writ Jurisdiction Case No.7802 of 2021

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WEB COPY

Soumitra Kumar Son of Late Shyam Lal Barnawal, resident of Village - Urva, P.O. Urva, P.S. Chakai, District - Jamui at present working as Assistant Teacher in Utkramit Girls Middle School, Karangarh, Block - Chakai, District - Jamui.

... ... Appellant/s

Versus

1. The State of Bihar through its Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Director, Primary Education, Government of Bihar, Patna.
3. The Director, Evaluation Department, National Institute of Open Schooling, A-24/25, Institutional Area, Sector - 62, Noida (U.P.)
4. The Regional Director, National Institute of Open Schooling, Bihar, Patna.
5. The District Education Officer, Jamui.
6. The District Programme Officer (Establishment), Jamui.
7. The Block Development Officer, Chakai, Jamui.
8. The Block Education Officer, Chakai, Jamui.
9. Chinta Kumari, wife of Late Kauleshwar Prasas, resident of village - Bhurkunda, Nain Sagar, District - Gaya at presently working as Panchayat Teacher in Primary School, Buniyad Bigha, Panchayat- Neema, Prakhand - Dobhi, District- Gaya.
10. The District Education Officer, Gaya.
11. The District Programme Officer (Establishment), Gaya.
12. The Block Development Officer, Dobhi, Gaya.
13. The Block Education Officer, Dobhi, Gaya.
14. The Panchayat Secretary, Gram Panchayat Neema, Prakhand-Dobhi, District - Gaya.

... ... Respondent/s

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with

Letters Patent Appeal No. 203 of 2023
In
Civil Writ Jurisdiction Case No.12093 of 2021

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1. Jai Prakash Kumar Yadav S/o Sundaradev Yadav R/o Village- Bansghat Masuria, P.O.- Maharani, P.S.- Mahmadpur, District- Gopalganj.
2. Pradeep Ram, S/o Tilak Ram R/o Village- Ahirauliya, P.O.- Ahirauliya, P.S.- Chiraiya, District- East Champaran at Motihari.

... ... Appellant/s

Versus

1. The Union of India represented Through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.

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2. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector-62, Noida- 201308 (U.P.).
8. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
9. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
10. The Additional Secretary-cum-Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
11. The State of Bihar, through the Principal Secretary, Education Department, Government of Bihar, Patna.
12. The Principal Secretary, Education Department, Government of Bihar, Patna.
13. The Director, Primary Education, Government of Bihar, Patna.
14. The Bihar School Examination Board through its Secretary, Patna.
15. The Chairman, Bihar School Examination Board, Patna.
16. The Secretary, Bihar School Examination Board, Patna.
17. The State Council for Education Research and Training Bihar Mahendru, Patna through its Director,
18. The Director, The State Council for Education Research and Training Bihar, Patna.
19. The District Education Officer, Katihar, District- Katihar.
20. The District Education Officer, East Champaran, District- East Champaran at Motihari.
21. The District Education Officer, Muzaffarpur, District- Muzaffarpur.
22. The District Education Officer, Siwan, District- Siwan.
23. The District Education Officer, Jamui, District- Jamui.
24. The District Educatio Officer, Bhagalpur, District- Bhagalpur.
25. The District Programme Officer, Establishment (Education), Katihar, District- Katihar.
26. The District Programme Officer, Establishment (Educatio), East Champaran, District- East Champaran at Motihari.
27. The District Programme Officer, Establishment (Educatio), Muzaffarpur,

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District- Muzaffarpur.

28. The District Programme Officer, Establishment (Educatio), Siwan, District- Siwan.
29. The District Programme Officer, Establishment (Educatio), Jamui, District- Jamui.
30. The District Programme Officer, Establishment (Educatio), Bhagalpur, District- Bhagalpur.
31. Veena Kumari, W/o Alok Kumar, R/o Mohalla- Durgasthan Colony No.-1, P.O. and P.S.- Katihar, District- Katihar.
32. Shikha Kumari D/o Satyendra Chaturwedi, R/o Village- Kehunia, Ward No.-13, P.O.- Kehunia, P.S.- Shikarpur, District- West Chamaparan at Motihari.
33. Sangita Kumari, W/o Vishvamitra Kharwar, R/o Village- Bairiya, P.O.- M.I.T. Muzaffarpur, P.O.- Ahiyapur, District- Muzaffarpur.
34. Ashok Paswan, S/o Guru Paswan R/o Village- Richor, P.O.- Nawadih, Silfari, P.S.- Chandor, Mandih, District- Jamui.
35. Shiv Prakash, S/o Kailash Mahto, R/o Village- Itahari, P.O.- Fudkichak, P.S.- Gogri, District- Khagaria.

... ... Respondent/s

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with

Letters Patent Appeal No. 204 of 2023
In
Civil Writ Jurisdiction Case No.5906 of 2021

==========

1. Raj Kishore Pandey S/o Sri Bhrigunath Pandey R/o Village- Kalyanpur Mathia, P.S.- Sindhwalia, District- Gopalganj.
2. Ajmullah Ansari, S/o Late Mohd. Hasnain Ansari R/o Village- Bathua Bali Tola, P.S.- Garb, District- Gopalganj.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Human Resources Department, New Delhi.
2. The Additional Secretary, Ministry of Human Resources, New Delhi.
3. The Secretary, Department of School Education and Literacy Ministry, the Human Resources Department, Government of Bihar, Sastri Bhawan, New Delhi.
4. The State of Bihar, through the Principal Secretary, Education Department, Government of Bihar, Patna.
5. The Principal Secretary, Education Department. Government of Bihar, Patna.
6. The Director, Primary Education Department, Government of Bihar, Patna.
7. The District Education Officer, Gopalganj, District- Gopalganj.
8. The District Programme Officer, Gopalganj, District- Gopalganj.

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9. The Block Education Officer, Barauli, Block- Barauli, District- Gopalganj.
10. The Block Development Officer, Barauli, Block- Barauli, District- Gopalganj.

... ... Respondent/s

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with

Letters Patent Appeal No. 205 of 2023
In
Civil Writ Jurisdiction Case No.7996 of 2021

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Jagulal Manjhi S/o Shivnath Manjhi, R/o Village- Banauta, P.S.- Parsa, District- Saran at present posted as Panchayat Teacher at Government Primary School, Suman Chhapra, Block- Parsa, District- Saran at Chhapra.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The District Education Officer, Saran, District- Saran.
11. The District Education Officer, East Champaran, District- East Champaran.
12. The District Programme Officer, Establishment (Education) Saran, District- Saran.
13. The District Programme Officer, Establishment (Education), East Champaran, District- East Champaran.
14. Archana Kumari, W/o- Nihal Ranjan Kumar, R/o- Village- Ramgarhwa, Ward No.- 02, P.S.- Ramgarhwa, District- East Champaran, at present posted as Panchayat Teacher, Government Primary School, Dhavahi, Mushar Toli, Block- Harsidhi, District- East Champaran.

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... ... Respondent/s

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with

Letters Patent Appeal No. 206 of 2023
In
Civil Writ Jurisdiction Case No.6137 of 2021

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1. Munni Devi W/o Amod Paswan R/o Village- Siswa Patna, P.O.- Siswa Patna (Ward no.-8), P.S.- Kesaria, District- East Champaran at Motihari.
2. Lalita Kumari W/o Shyam Paswan R/o Village and P.O.- Shoraut, P.S.- Pupri, District- Sitamarhi.
3. Rashda Khatoon W/o Aslam Azad R/o Village- Chainpur, Dhaka, P.O.- Dhaka, P.S.- Dhaka, District- East Champaran.
4. Lalita Devi W/o Surendra Baitha R/o Village and P.O.- Pitaujhiya, P.S.- Runisaidpur, District- Sitamarhi.
5. Sikandar Paswan S/o Mahesh Paswan R/o Village- Garahiya Tola, P.O. and P.S.- Dumra, District- Sitamarhi.

... ... Appellant/s

Versus

1. The Union of India Represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director,
6. The Regional Director National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The Director (Evaluation), National Institute of Open Schooling, A-24/25 Institutional Area, Sector-62, Noida- 201308 (U.P.)
8. National Institute of Open Schooling, Through its Regional Director, Lalit Bhawan Bailey Road, Patna.
9. The Regional Director, National Institute of Open Schooling, Lalit Bhawan Bailey Road, Patna.
10. The Additional Secretary-cum- Conducting OfficerThe Additional Secretary-cum- Conducting Officer National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
11. The State of Bihar Through the Principal Secretary, Education Department, Government of Bihar, Patna.
12. The Principal Secretary Education Department, Government of Bihar, Patna.

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13. The Director Primary Education, Government of Bihar, Patna.
14. The District Education Officer East Champaran, District- East Champaran at Motihari.
15. The District Education Officer, Sitamarhi, District- Sitamarhi.
16. The District Programme Officer Establishment (Education), East Champaran, District- East Champaran at Motihari.
17. The District Programme Officer Establishment (Education), Sitamarhi, District- Sitamarhi.
18. Krishna Devi W/o Kamlesh Kumar R/o Village-Majhaura, P.O.-Majhaura, P.S.-Sursand, District-Sitamarhi.
19. Noor Jahan Begum W/o Md. Nausad Alam R/o Mohalla Ward no.-11, Kesariya, P.O. and P.S.-Kesariya, District-East Champaran.
20. Rakesh Kumar S/o Ram Kishor Chaudhary R/o Village-Chhota Bariyarpur, P.O.-Motihari Court, P.S.-Motihari, District-East Champaran at Motihari.
21. Ajay Kumar S/o rajendra Mahto R/o Village-Virata Musharaniya, P.O.-Musharaniya, P.S.-Sonbarsa, District-Sitamarhi.
22. Sunita Kumari W/o Arvind Kumar Pandey R/o Village and P.O.-Sutihara, P.S.-Sursand, District-Sitamarhi.

... ... Respondent/s

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with

Letters Patent Appeal No. 207 of 2023
In
Civil Writ Jurisdiction Case No.12936 of 2021

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Dhananjay Kumar Singh S/o Sri Deo Nath Singh, R/o Village - Sabili, P.S. - Baikunthpur, District - Gopalganj.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
3. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector-62, Noida - 201308 (U.P.)
4. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
5. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
6. The Additional Secretary-Cum-Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
7. The State of Bihar, through the Principal Secretary, Education Department, Government of Bihar, Patna.

WEB COPY

8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The District Magistrate, Siwan, District - Siwan.
11. The District Education Officer, Siwan, District - Siwan.
12. The District Programme Officer, Establishment (Education), Siwan, District - Siwan.
13. The Block Development Officer - Cum - Secretary, Block Teacher Employment Committee, Siswan, District - Siwan.
14. The Block Education Officer, Siswan, District - Siwan.

... ... Respondent/s

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with

Letters Patent Appeal No. 208 of 2023
In
Civil Writ Jurisdiction Case No.6029 of 2021

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1. Kiran Devi W/o Rajkumar Patel, R/o village Karsahiya, Ward No. - 10, P.O. - Karsahiya, P.S. - Dhaka, District - East Champaran (Mothihari).
2. Amna Khatoon, W/o Pravej Anwar, R/o Village- Baswariya, Ward No. - 5, P.O. - Madhupur, P.S. - Chiraiya, District - East Champaran (Motihari).
3. Md. Reza Ansari, S/o Md. Mahmud Alam, R/o Mohalla - 228, Ward No.- 7 Back of S.B.I. Bank, Banglagarh, Fakirana, P.O. - Darbhanga, P.S. - L.N.M.U. Darbhanga, District - Darbhanga.
4. Indrawati Kumari, W/o Janardan Kumar Yadav, R/o Village and P.O. - Telkathu, P.S. M.H. Nagar, (Hasanpura), District - Siwan.
5. Uday Narayan Mishra, S/o Dharnidhar Mishra, R/o Village - Amilauna, P.O. - Amilauna, P.S. - Jamhaur, District - Aurangabad.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.

WEB COPY

7. The Bihar School Examination Board, Patna through its Secretary.
8. The Chairman, Bihar School Examination Board, Patna.
9. The Secretary, Bihar School Examination Board, Patna.
10. The State Council for Education Research and Training Bihar Mahendru Patna through its Director.
11. The Director, State Council for Education research and Training, Bihar, Patna.
12. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
13. The Principal Secretary, Education Department, Government of Bihar, Patna.
14. The Director, Primary Education, Government of Bihar, Patna.
15. The District Education Officer, East Champaran, District - East Champaran (Motihari).
16. The District Education Officer, West Champaran, District - West Champaran (Bettiah).
17. The District Education Officer, Khagaria, District - Khagaria.
18. The District Education Officer, Darbhanga, District - Darbhanga.
19. The District Education Officer, Siwan, District - Siwan.
20. The District Education Officer, Aurangabad, District - Aurangabad.
21. The District Programme Officer, Establishment (Education), East Champaran, District - East Champaran (Motihari).
22. The District Programme Officer, Establishment (Education), West Champaran, District - West Champaran (Bettiah).
23. The District Programme Officer, Establishment (Education), Khagaria, District - Khagaria.
24. The District Programme Officer, Establishment (Education), Darbhanga, District - Darbhanga.
25. The District Programme Officer, Establishment (Education), Siwan, District - Siwan.
26. The District Programme Officer, Establishment (Education), Aurangabad, District - Aurangabad.
27. Sunita Devi, W/o Sitaram Chaudhary, R/o village - Parsa, P.O.- Parsa, P.S. - Gunaha, District - West Champaran (Bettiah).
28. Kumari Kundan, W/o Balmiki Pandit, R/o village - Mojahida, P.O. and P.S. - Parbatta, District - Khagaria.
29. Abda Khatoon, W/o Abdul Rahman, R/o Village - Narirgir, P.O. - Amodei, P.S. - Ramgarhwa, District - East Champaran (Motihari).
30. Shabnam Ara, W/o Parwej Alam, R/o Village - Imilwa, P.O. - Bishun Purwa, P.S. - Adapur, District - East Champaran (Motihari).
31. Shabina Khatoon, W/o Fazle Haque, R/o Village and P.O. - Amodei, P.S. - Ramgarhwa, District - East Champaran (Motihari).

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32. Mobina Khatoon, W/o Manzer Alam, R/o village- Ahirauliya, Tola Murgiya, P.O.- Tola Mauje, P.S. - Ramgarhwa, District - East Champaran (Motihari).

33. Zarina Khatoon, W/o Abdulla Khan, R/o Village- Ward no. - 8, Singhasni, P.O. - Singhasini, P.S. - Ramgarhwa, District - East Champaran (Motihari).

34. Shabnam Khatoon, W/o Asaraf Miya, R/o Village - Ward No. 11, Gamhariya, P.S. - Sugha Bahanipur, P.S. - Kanglia, District - West Champaran (Bettiah).

35. Beli Khatoon, W/o Md. Modassir Khan, R/o Village- Rupauhli, P.O. and P.S.- Parbatta, District - Khagaria.

... ... Respondent/s

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with

Letters Patent Appeal No. 209 of 2023
In
Civil Writ Jurisdiction Case No.11790 of 2021

==========

Ram Naresh Sahani Son of Ram Chandra Sahani, Resident of Village- Tikuliya, P.S.- Pipra, District- East Champaran, Motihari, At present working as Panchayat Teacher Nav Srijit Primary School, Naya Tola, Chir.tamanpur, Anchal- Chakiya, District- East Champaran, Motihari.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, Patna.

2. The Principal Secretary, Education Department, Govt. of Bihar, Patna.

3. The Director, Primary Education, Bihar, Patna.

4. The District Education Officer, East Champaran, Motihari.

5. The District Programme Officer (Estb.), East Champaran, Motihari.

6. The Block Development Officer, Chakia, District- East Champaran, Motihari.

7. The Block Education Officer, Chakia, District- East Champaran, Motihari.

8. The Incharge Headmaster/Headmistress, Nav Srijit Primary School, Naya Tola, Chintamanpur, Anchal- Chakiya, District- East Champaran, Motihari.

9. The Regional Director, National Institute of Open Schooling, Bailey Road, Patna.

10. The Study Center Convenor, Shiv Devi Ram Ayodhya Prasad College, Bara Chakia, Study Centre Code No. 47100213, East Champaran, Motihari.

... ... Respondent/s

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with

Letters Patent Appeal No. 211 of 2023
In
Civil Writ Jurisdiction Case No.5123 of 2021

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WEB COPY

Santosh Kumar Son of Shri Sudan Ram, Resident of Village - Gira, P.O. and P.S. - Obra, P.S. - Bishunpur, District - Aurangabad. Presently posted at Primary School, Dhaunati, Block - Jehanabad, District - Jehanabad.

... ... Appellant/s

Versus

1. The State of Bihar through the Addl. Chief Secretary, Department of Education, Government of Bihar, Patna.
2. The Director, Primary Education, Department of Education, Bihar, Patna.
3. The District Education Officer, Jehanabad.
4. The District Programme Officer (Estab.), Jehanabad.
5. The Block Education Officer, Block - Jehanabad, District - Jehanabad.
6. The Chairman Bihar School Examination Board, Bihar, Patna.
7. The Secretary, Bihar School Examination Board, Bihar, Patna.
8. The Director, State Council of Educational Research and Training, (SCERT), Mahendru Patna - 06.
9. Snajeet Kumar, Son of Shri Dinesh Ram, R/o- Village- Jamuhari, P.O. and P.S. - Mahandia, District - Arwal, presently posted as Up-graded Middle Muther, Lodipur, District - Jehanabad.

... ... Respondent/s

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with

Letters Patent Appeal No. 213 of 2023
In
Civil Writ Jurisdiction Case No.10081 of 2022

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Krishna Kumari Daughter of Shri Chandrashekhar Prasad Singh Resident of Village - Amba Icharua, Medni Sadar Tola, Police Station - Alauli, District - Khagaria At present posted and working as Panchayat Teacher in Govt. Primary School Icharua (Musahari), Anchal - Alauli, District - Khagaria.

... ... Appellant/s

Versus

1. The State of Bihar Bihar.
2. The Principal Secretary - cum- Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The District Education Officer, Khagaria.
5. The District Programme Officer (Establishment), Khagaria.
6. The Block Development Officer, Alauli, District - Khagaria.
7. The Block Panchayat Raj Officer, Alauli, District - Khagaria.
8. The Block Education Officer, Alauli, District - Khagaria.
9. The Panchayat Secretary, Gram Panchayat Raj Amba Icharua, Anchal - Alauli, District - Khagaria.

WEB COPY

... ... Respondent/s

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with

Letters Patent Appeal No. 214 of 2023
In
Civil Writ Jurisdiction Case No.6271 of 2022

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Rana Pratap Singh Son of Rajendra Singh, resident of village - Baraso, Anugrhnagar, Police Station - Mairwa, District - Siwan. At present posted and working as a Prakhand Teacher in Govt. Upgraded Middle School, Dhamour, Achnal - Mairwa, District - Siwan.

... ... Appellant/s

Versus

1. The State of Bihar Bihar.
2. The Additional Chief Secretary-cum-Principal Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director, Primary Education, Education Department Bihar, Patna.
4. The District Magistrate, Siwan.
5. The District Education Officer, Siwan.
6. The District Programme Officer (Establishment), Siwan.
7. The Block Development Officer, Block - Mairwa, District - Siwan.
8. The Block Panchayati Raj Officer, Block - Mairwa, District - Siwan.
9. The Block Education Officer, Block - Mairwa, District - Siwan.
10. The Panchayat Secretary, Gram Panchayat Raj Semra, Anchal - Mairwa, District- Siwan.

... ... Respondent/s

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with

Letters Patent Appeal No. 218 of 2023
In
Civil Writ Jurisdiction Case No.6573 of 2021

==========

1. Durga Devi Wife of Jay Prakash Sah Resident of Village- Kashdi, P.S.- Antichak, District- Bhagalpur at present posted at Panchayat Teacher Primary School, Harichak, Mushari Tola, Anchal- Kahalgaon.
2. Ashutosh Kumar, Son of Late Ambika Prasad Sah Resident of Village- Ekdara, P.S.- Budhuchak, District- Bhagalpur.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary Education Department, Govt. of Bihar, Patna.
2. The Principal Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Bihar, Patna.

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4. The District Education Officer, Bhagalpur, District- Bhagalpur.
5. The District Programme Officer (Estb.), Bhagalpur, District- Bhagalpur.
6. The Block Development Officer, Gopalpur, District- Bhagalpur.
7. The Block Development Officer, Kahalgaon, District- Bhagalpur.
8. The Block Development Officer, Rangra, District- Bhagalpur.
9. The Block Development Officer, Bihpur, District- Bhagalpur.
10. The Block Education Officer, Gopalpur, District- Bhagalpur.
11. The Block Education Officer, Kahalgaon, District- Bhagalpur.
12. The Block Education Officer, Rangra, District- Bhagalpur.
13. The Block Education Officer, Bihpur, District- Bhagalpur.
14. The Panchayat Secretary, Gram Panchayat, Bihpur, District- Bhagalpur.
15. The Panchayat Secretary, Gram Panchayat, Oriap, District- Bhagalpur.
16. The Panchayat Secretary, Gram Panchayat, Birbanna, District- Bhagalpur.
17. The Panchayat Secretary, Gram Panchayat, Tintenga, Diyara, District- Bhagalpur.
18. The Gram Panchayat Secretary, Kumariya, Thapar, District- Bhagalpur.

... ... Respondent/s

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with

Letters Patent Appeal No. 222 of 2023
In
Civil Writ Jurisdiction Case No.10645 of 2022

==========

Pappu Kumar Chaudhary Son of Shivlal Chaudhary Resident of Village- Naushahara Chak, PO and PS- Ghosi, District-Jehanabad.

... ... Appellant/s

Versus

1. The State of Bihar through the Addl. Chief Secretary, Department of Education, Government of Bihar, Patna.
2. The Addl, Chief Secretary, Department of Education, Government of Bihar.
3. The Director, Primary Education, Department of Education Bihar, Patna.
4. The District Education Officer, Jehanabad.
5. The District Programme Officer (Estab), Jehanabad.
6. The Block Education Officer, Block-Makhdumpur, District-Jehanabad.
7. The Regional Director, National Institute of Open Schooling, Regional Center Lalit Bhabhan, Patna.

... ... Respondent/s

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with

WEB COPY

Letters Patent Appeal No. 224 of 2023
In
Civil Writ Jurisdiction Case No.6597 of 2021

==========

Manoj Kumar Sharma Son of Sri Shiv Mandir Sharma, Resident of Village Tarani P.O. Tarani P.S. Shivsagar District Rohtas (Sasaram).

... ... Appellant/s

Versus

1. The State of Bihar Department of Human Resources Development, Govt. of Bihar, Patna.
2. The Secretary, Department of Human Resources Development, Govt. of Bihar, Patna.
3. The Director, Directorate of Primary Education, Department of Human Resources Development, Patna.
4. The District Magistrate, Kaimur (Bhabhua).
5. The District Education Officer, Kaimur, (Bhabhua).
6. The District Programme Officer (Establishment), Kaimur (Bhabhua).
7. The Block Development officer Cum Member Secretary, Block Teachers Niyojan Samittee, Ramgarh (Kaimur).
8. The Block Education Officer, Ramgarh District Kaimur (Bhabhua).
9. The Secretary, Bihar School Examination Board, Patna- 17.
10. The Head Master Upgraded Middle School, Antdih, P.O. - Badaura District Kaimur (Bhabhua).

... ... Respondent/s

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with

Letters Patent Appeal No. 228 of 2023
In
Civil Writ Jurisdiction Case No.16214 of 2019

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Kumari Rajni Sinha wife of Arvind Kumar, D/o- Kapildev Prasad, resident of Rental Flat, Flat No. 163, Kankarbagh Colony, P.S. Kankarbagh, District- Patna, presently posted as Block Teacher (Class- 6 to 8) at Utkramit Madhya Vidyalaya, Dhava- Ekangarsaray, P.O. Ekangarsaray, P.S. Ekangarsaray, District- Nalanda.

... ... Appellant/s

Versus

1. The Union of India through the Human Resources Department, New Delhi.
2. The Secretary, Human Resources Department, New Delhi.
3. The Additional Secretary, Ministry of Human Resources, New Delhi.
4. The Secretary Department of School Education and Literacy, Ministry of Human Resources Development, Govt. of India, Shashtri Bhawan, New Delhi.
5. The State of Bihar through the Principal Secretary, Education Department,

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Govt. of Bihar, Patna.

6. The Principal Secretary, Education Department, Govt. of Bihar, Patna.
7. The Director Primary Education, Education Department, Govt. of Bihar, Patna.
8. The District Education Officer, Nalanda.
9. Babasaheb Bhimrao Ambedkar Bihar University Muzaffarpur, through its Registrar, Muzaffarpur, Bihar- 842001.
10. The Registrar, Babasaheb Bhimrao Ambedkar Bihar University Muzaffarpur, Bihar- 842001.
11. The Directorate of Distance Education Babasaheb Bhimrao Ambedkar Bihar University, BU Campus, Muzaffarpur, through its Director, Muzaffarpur, Bihar- 842001.
12. The Director, the Directorate of Distance Education, Babasaheb Bhimrao Ambedkar Bihar University, BU Campus, Muzaffarpur, Bihar- 842001.

... ... Respondent/s

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with

Letters Patent Appeal No. 229 of 2023
In
Civil Writ Jurisdiction Case No.6748 of 2021

==========

Abida Nomani @ Avida Nomari D/o Taffajul Hussain, R/o Vill. Dakhai, P.O. Bharfori, P.S. Andhramath, Dist. Madhubani.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, Patna.
2. The Director, Primary Education, Govt. of Bihar, Patna.
3. The District Education Officer, Madhubani.
4. The District Programme Officer, (Establishment), Madhubani.
5. The Block Education Officer, Block Loukahi, Dist. Madhubani.
6. Panchayat Secretary Gram Panchayat Raj, Dharhara, Block Loukahi, Dist. Madhubani.
7. Mukhiya Gram Panchayat Rah, Dharhar, Block Loukahi, Dist. Madhubani.
8. The Headmaster Nav Srijit Primary School, Dharhara Punarwash Tola, P.S. Loukahi, Dist. Madhubani.

... ... Respondent/s

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with

Letters Patent Appeal No. 231 of 2023
In
Civil Writ Jurisdiction Case No.4203 of 2021

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WEB COPY

1. Md. Ashfaque Alam S/o Late Abul Quddus, Resident of Village- Phensaha, Post-Office- Ghordaur, Police Station- Salkhua, District- Saharsa.
2. Fatma Zama W/o Ahsanul Hoda, R/o Village- Kusmihi, P.O.- Sarbela, P.S.- Salkhua, District- Saharsa.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Human Resources Development Department, Govern of India, New Delhi.
2. The Additional Secretary, Ministry of Human Resources, New Delhi.
3. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, Government, Government of India, Shastri Bhawan, New Delhi.
4. The State of Bihar, through the Principal Secretary, Education Department, Government of Bihar, Patna.
5. The Principal Secretary, Education Department, Government of Bihar, Patna.
6. The Director, Primary Education, Education Department, Government of Bihar, Patna.
7. The District Education Officer, Saharsa, District- Saharsa.
8. The Block Education Officer, Simri Bakhtiyarpur, Block- Simri Bakhtiyarpur, District- Saharsa.
9. The Block Education Officer, Banma Itahri, Block- Banma itahri, District- Saharsa.

... ... Respondent/s

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with

Letters Patent Appeal No. 232 of 2023
In
Civil Writ Jurisdiction Case No.8281 of 2022

==========

Devanand S/o Late Mukdeo Prasad Singh R/o Village- Tetariya, P.S.- Sajour, District- Bhagalpur, at Present posted as Panchayat Teacher at Government Primary School, Dharmray, Block- Amarpur, District- Banka.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
4. The National Council of Teachers Education, New Delhi represented through its Director.

WEB COPY

5. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
6. The State of Bihar, through the Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Director, Primary Education, Government of Bihar, Patna.
9. The District Magistrate, Banka, District- Banka.
10. The District Education Officer Banka, District- Banka.
11. The District Panchayat Raj Officer, Banka, District- Banka.
12. The District Programme Officer, Establishment (Education) Banka, District- Banka.
13. The Block Development Officer-Cum- Secretary, Block Teacher Employment Unit, Barahat, Block- Barahat, District- Banka.
14. The Block Development Officer-Cum- Secretary, Block Teacher Employment Unit, Rajoun, Block- Rajoun, District- Banka.
15. The Block Development Officer-Cum- Secretary, Block Teacher Employment Unit, Amarpur, Block- Amarpur, District- Banka.
16. The Block Panchayat Raj Officer, Barahat, Block- Barhat, District- Banka.
17. The Block Panchayat Raj Officer, Rajoun, District- Banka.
18. The Block Panchayat Raj Officer, Amarpur, District- Banka.
19. The Block Education Officer, Barahat, District- Banka.
20. The Block Education Officer, Rajoun, District- Banka.
21. The Block Education Officer, Amarpur, District- Banka.
22. The Panchayat Secretary, Panchayat Employment Unit, Gram Panchayat Raj Amhara Harchandi, Block- Rajaun, District- Banka.
23. The Panchayat Secretary, Panchayat Employment Unit, Gram Panchayat Raj Garipur, Block- Amarpur, District- Banka.
24. Md. Faiyaz Alam, S/o Md. Niyamat Husain R/o Village- Laxmikitta, P.S.- Dhoraiya, District- Banka, at present posted as Block Teacher at Government Middle School, Kharihara (Urdu), Block- Barahat, District- Banka.
25. Ranju Rani, D/o Nakul Prasad, W/o Shambhu Tanti R/o Village- Balthara, P.S.- Rajoun, District- Banka, at Present posted as Panchayat Teacher at Government Primary School, Kotwali, Block- Rajoun, District- Banka.

... ... Respondent/s

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with

Letters Patent Appeal No. 233 of 2023

In

Civil Writ Jurisdiction Case No.9171 of 2022

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WEB COPY

Kunti Kumari D/o Ramdas Paswan, W/o Milan Paswan, R/o Village - Nawtol, P.O. - Buchauli, P.S. - Bhagwanpur, Block - Bhagwanpur, District - Begusarai, at present posted as Panchayat Teacher at Upgraded Middle School Buchauli, Block - Bhagwanpur, District - Begusarai.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board Patna through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council For Education Research and Training, Bihar, Mahendru, Patna, through its Director.
8. The Director, State Council For Education Research and Training, Bihar, Patna.
9. The District Magistrate, Begusarai, District - Begusarai.
10. The District Education Officer, Begusarai, District - Begusarai.
11. The District Programme Officer, Establishment (Education), Begusarai, District - Begusarai.
12. The Block Education Officer, Bhagwanpur, Block - Bhagwanpur, District - Begisarai.
13. The Panchayat Secretary-Cum-Member Secretary, Panchayat Teacher Employment Unit, Nararipur, Block - Bhagwanpur, District - Begusarai.

... ... Respondent/s

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with

Letters Patent Appeal No. 234 of 2023

In

Civil Writ Jurisdiction Case No.13234 of 2021

==========

Renu Kumari D/o Late Arjun Sharma, R/o Village and P.O.- Amarpur, P.S. Medani Chauki, District- Lakhisarai at present posted at Primary School Bind Tola Harpur, P.O.- Harpur, Block- Tarapur, District- Munger.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.

WEB COPY

4. The Bihar School Examination Board, Patna, through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council For Education Research and Training, Bihar, Mahendru, Patna, through its Director.
8. The Director, State Council For Education Research and Training, Bihar, Patna.
9. The District Education Officer, Munger, District- Munger.
10. The District Programme Officer, Establishment (Education), Munger, District- Munger.
11. The Block Development Officer, Tarapur, District- Munger.
12. The Block Education Officer, Tarapur, District- Munger.
13. The Panchayat Secretary-cum- Secretary, Panchayat Employment Unit, Gram Panchayat Raj, Ganaili, Block- Tarapur, District- Munger.

... ... Respondent/s

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with

Letters Patent Appeal No. 236 of 2023
In
Civil Writ Jurisdiction Case No.9178 of 2022

==========

Bibhu Kumar Sonu S/o Brajnandan Prasad Srivastav, R/o At and P.O.- Belsandi Tara, P.S.-Bibhutipur, District-Samastipur, at Present Posted as Block Teacher at Government Middle School, Belsandi Tara, Block- Bibhutipur, District-Samastipur.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, New Delhi.
3. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, New Delhi.
4. The National Council of Teachers Education, New Delhi represented through its Director,
5. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
6. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Director, Primary Education, Education Department, Government of

WEB COPY

Bihar, Patna.

9. The Bihar School Examination Board, Patna through its Secretary.
10. The Chairman, Bihar School Examination Board, Patna.
11. The Secretary, Bihar School Examination Board, Patna.
12. The State Council for Educational research and Training, Bihar, Mahendru, Patna through its Director.
13. The Director, State Council for Educational research and Training, Bihar, Patna.
14. The District Magistrate Samastipur,District-Samastipur.
15. The District Education Officer, Sitamarhi, District-Sitamarhi.
16. The District Panchayat Raj Officer, Samastipur,District-Samastipur.
17. The District Programme Officer, Establishment (Education) Samastipur,District-Samastipur.
18. The Block Development Officer-cum-Secretary, Block Teachers Employment Unit, Bibhutipur, District-Samastipur.
19. The Block Panchayat Raj Officer, Bibhutipur, District-Samastipur.
20. The Block Education Officer, Bibhutipur, District-Samastipur.
21. The Principal, Primary Education Teachers College, Rampur Jalalpur, Dalsingsarai, District-Samastipur

... ... Respondent/s

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with

Letters Patent Appeal No. 237 of 2023
In
Civil Writ Jurisdiction Case No.7258 of 2022

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Rinkee Kumari W/o Dharmesh Kumar Chaudhary Resident of Village-Indragachhi, P.O. - Bhada Murli, via- Dariyapur, P.S.- Sangrampur, District - East Champaran, Pin 845417, presently working as Block Teacher, Graduate grade, At UMS Murli, P.O. - Bhada Murli, P.S. and Block - Sangrampur, District - East Champaran.

... ... Appellant/s

Versus

1. The Union of India through the Human Resources Department, New Delhi.
2. The Secretary, Human Resources Department, New Delhi.
3. The Additional Secretary, Ministry of Human Resources, New Delhi.
4. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, Govt. of India, Shashtri Bhawan, New Delhi.
5. The State of Bihar, through the Principal Secretary, Education Department, Govt. of Bihar, Patna.
6. The Principal Secretary, Education Department, Govt. of Bihar, Patna.

WEB COPY

7. The Director, Primary Education, Education Department, Govt. of Bihar, Patna.
8. The District Education Officer, East Champaran.
9. The Block Education Officer, Sangrampur, East Champaran.
10. The District Program Officer (Establishment), East Champaran.
11. Babasaheb Bhimrao Ambedkar Bihar University, Muzaffarpur, through its Registrar, Muzaffarpur, Bihar- 842001.
12. The Registrar, Babasaheb Bhimrao Ambedkar Bihar University, Muzaffarpur, Bihar- 842001.
13. The Directorate of Distance Education, Babasaheb Bhimrao Ambedkar Bihar University, BU Campus, Muzaffarpur through its Director, Muzaffarpur, Bihar - 842001.
14. The Director, the Directorate of Distance Education, Babasaheb Bhimrao Ambedkar Bihar University, BU Campus, Muzaffarpur, Bihar -842001.

... ... Respondent/s

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with

Letters Patent Appeal No. 238 of 2023
In
Civil Writ Jurisdiction Case No.12331 of 2021

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Sanjeev Kumar son of Late Anuplal Ray, resident of Village- Praspur, P.S.- Navgachhiya, District- Bhagalpur.

... ... Appellant/s

Versus

1. The State of Bihar through The Principal Secretary, Education Department, Govt. of Bihar, Patna.
2. The Principal Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director, Primary Education, Govt. of Bihar, Patna.
4. The District Magistrate-cum- Chairman District Compassionate Appointment Committee, Bhagalpur.
5. The District Education Officer, Bhagalpur.
6. The District Programme Officer (Establishment), Bhagalpur.

... ... Respondent/s

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with

Letters Patent Appeal No. 240 of 2023
In
Civil Writ Jurisdiction Case No.24799 of 2019

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1. Prabhat Kumar Pankaj Son of Motilal Pandit, R/o Village-Kritpur Mathiya, P.S. Harsidhi, District-East Champaran, presently posted as Block Teacher (Class 6 to 8) at GMS Sareya Bazar, Block-Paharpur, East Champaran.

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2. Pramod Kumar Singh Son of Late Jai Narayan Singh, R/o Village-Bangra, Ward No. 19, P.O. and P.S.-Sugauli, District-East Champaran, presently posted as Block Teacher (Class 6 to 8) at Utkramit Madhya Vidyalaya, Vishunpurwa, Sugauli, East Champaran.

3. Arun Kumar Rao Son of Bal Ram Rao, R/o Village- Basantpur, P.O.- Sugaha Bhawanipur, Block- Sikta, District- West Champaran, presently posted as Block Teacher (Class 6 to 8) at Rajkiya Madhya Vidyalaya, Sirauna, Chiraiya, East Champaran.

4. Deepak Kumar Son of Wakil Mahato, R/o Mohalla-Lal Bazar Noniya Toly, Ward No. 24, P.O. and P.S.-Bettiah, District-West Champaran, presently posted as Block Teacher (Class 6 to 8) at Rajkiya Utkramit Madhya Vidyalaya, Phuliya Khar, Nautan, West Champaran.

5. Shrawan Kumar Son of Ramdhari Prasad Chaurasia, R/o Village-Kajichak, Ward No. 2, P.O. and P.S.-Maheshkhunt, District-Khagaria, presently posted as Block Teacher (Class 6 to 8) at K.M.V. Bhutali, Chautham, Khagaria.

6. Indrajit Kumar Singh Son of Dhaturi Singh, R/o Village-Banni, P.O.-Banni, P.S.-Maheshkhunt, District-Khagaria, presently posted as Block Teacher (Class 6 to 8) at M.V. Bari, Telauch, Chautham, Khagaria.

7. Aradhna Kumari D/o Tarkeshwar Prasad, R/o Village and P.O.-Chakalhadad, District-Vaishali, presently posted as Block Teacher (Class 6 to 8) at Utkramit Madhya Vidyalaya, Mathna Milik, Block-Cheharakalan, Vaishali.

8. Md. Shakir Ahmad S/o Md. Isha, R/o Village, P.O. and P.S.-Phenhara, District-East Champaran, presently posted as Block Teacher (Class 6 to 8) at Rajkiya Madhya Vidyalaya, Nayagaon Kanya, Dumri Katsari, Sheohar.

9. Kamlesh Kumar Prasad S/o Late Samundra Prasad, R/o Village-Musharwa, P.O. Narkatiaganj, District-West Champaran, presently posted as Block Teacher (Class 6 to 8) at Utkramit Madhya Vidyalaya, Jamunia-2, Narkatiaganj, West Champaran.

10. Sanjay Kumar Pandey S/o Surendra Pandey, R/o Paras Pakri, P.O. Chanayan Bagh, P.S.-Majhaulia, District-West Champaran, presently posted as Block Teacher (Class 6 to 8) at Utkramit Madhya Vidyalaya, Pansalwa, Chiraiya, East Champaran.

11. Lalan Ram S/o Baidyanath Ram, R/o Village-Barkurwa, P.S. and P.O.-Pipra Kothi, District-East Champaran, presently posted as Block Teacher (Class 6 to 8) at Rajkiya Utkramit Madhya Vidyalaya, Medhua, Urdu, Kalyanpur, East Champaran.

12. Md. Zahid S/o Md. Mohsin, R/o Nakchedi Tola, Motihari, East Champaran, presently posted as Block Teacher (Class 6 to 8) at Rajkiya Utkramit Madhya Vidyalaya Nimui, Sugauli, East Champaran.

13. Dharmendra Kumar S/o Baharan Mahto, R/o Village-Bharkuiya, P.O. and P.S.-Barauli, District-Gopalganj, presently posted as Nagar Teacher (Class 6 to 8) at Rajkiya Madhya Vidyalaya, Ratan Sarai, Barauli, Gopalganj.

14. Ajit Kumar S/o Baburam Singh, R/o Village-Semrauna, P.O. Radhaganj, P.S.-Phulwariya, District-Gopalganj, presently posted as Block Teacher (Class 6 to 8) at Utkramit Madhya Vidyalaya, Penula Mishra, Phulwariya.

15. Raghubar Prasad S/o Rama Prasad, R/o Village and P.O.-Mogal, Biraicha, Block-Barauli, District Gopalganj, presently posted as Block Teacher (Class

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6 to 8) at Madhya Vidyalaya, Neuri, Barauli-2, Gopalganj.

16. Poonam Kumari D/o Vijay Kumar Sah, R/o Village-Dumarsan Rajapti Gola, P.O. Baikunthpur, District-Saran, presently posted as Block Teacher (Class 6 to 8) at Rajkiya Madhya Vidyalaya, Kritpura, Block-Baikanthpur, District-Gopalganj.

17. Raj Kumar S/o Bindeshwari Prasad, R/o Village-Jipura, P.O. Moriya, District-Saran, presently posted as Block Teacher (Class 6 to 8) at Rajkiye Middle School, Sareya Navendra Urdu, Barauli, Gopalganj.

... ... Appellant/s

Versus

1. The Union of India through the Human Resources Department, New Delhi
2. The Secretary, Human Resources Department, New Delhi
3. The Additional Secretary, Ministry of Human Resources, New Delhi
4. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, Govt. of India, Shashtri Bhawan, New Delhi
5. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, Patna.
6. The Principal Secretary, Education Department, Govt. of Bihar, Patna
7. The Director, Primary Education, Education Department, Govt. of Bihar, Patna.
8. The District Education Officer, Vaishali
9. The District Education Officer, Muzaffarpur.
10. The District Education Officer, Gopalganj.
11. The District Education Officer, Samastipur.
12. The District Education Officer, Darbhanga.
13. The District Education Officer, East Champaran.
14. The District Education Officer, West Champaran.
15. The District Education Officer, Sheohar.
16. The District Education Officer, Khagaria.
17. The District Education Officer, Madhubani.
18. The District Education Officer, Supaul.
19. The District Education Officer, Sitamarhi.
20. The District Education Officer, Chapra, Saran.
21. Babasaheb Bhimrao Ambedkar Bihar University, Muzaffarpur, through its Registrar, Muzaffarpur, Bihar-842001
22. The Registrar, Babasaheb Bhimrao Ambedkar Bihar University Muzaffarpur, Bihar-842001
23. The Directorate of Distance Education, Babasaheb Bhimrao Ambedkar Bihar University, BU Campus, Muzaffarpur, through its Director, Muzaffarpur, Bihar-842001

WEB COPY

24. The Director, the Directorate of Distance Education, Babasaheb Bhimrao Ambedkar Bihar University, BU Campus, Muzaffarpur, Bihar-842001

25. Shiv Kumar Singh S/o Krishna Deo Prasad Singh, R/o Village, P.O. and P.S.-Rajapakar, District-Vaishali, presently posted as Block Teacher (Class 6 to 8) at Utkramit Madhya Vidyalaya, Ganiyari, Sahdei Bujurg, Vaishali.

26. Ravi Raj S/o Uma Shankar Prasad Gupta, R/o Mohalla-Brahampura, Desh Sewak Marg, P.O.-MIT Muzaffarpur, District -Muzaffarpur, presently posted as Block Teacher (Class 6 to 8) at UMS, Mathbanwari, Kotwa, East Champaran.

27. Vinay Kumar Verma S/o Late Chandeshwar Prasad, R/o Village-Harpur Otsi, P.O. and P.S. Mahua, District-Vaishali, presently posted as Block Teacher (Class 6 to 8) at Rajkiyakrit Adarsh Madhya Vidyalaya, Kariho, Mahua, Vaishali.

28. Braj Nandan Kishor Ray S/o Shambhu Ray, R/o Village, P.S. and P.O.-Ramnagar, District-West Champaran, presently posted as Block Teacher (Class 6 to 8) at Rajkiya Madhya Vidyalaya, Taulaha, Ramnagar, West Champaran.

29. Kamlesh Prasad S/o Ganesh Mahto, R/o Village-Siktiyahi, P.O. Khutauna, District-Madhubani, presently posted as Block Teacher (Class 6 to 8) at Rajkiya Madhya Vidyalaya, Marukiya, Andhrathari, Madhubani.

30. Praveen Kumar S/o Anant Kumar Sinha, R/o Mohalla-Vikashnagar, P.O.-Mathurapur, Block-Varishnagar, District Samastipur, presently posted as Block Teacher (Class 6 to 8) at Rajkiya Madhya Vidyalaya, Bistaul, Jhanjharpur, Madhubani.

31. Santosh Kumar S/o Chandeshwar Ray, R/o Village-Bhagwanpur Bochaha, P.O. and P.S. Bochaha, District-Muzaffarpur, presently posted as Block Teacher (Class 6 to 8) at Rajkiya Utkramit Madhya Vidyalaya, Sahila Balli Aurai, Muzaffarpur.

32. Arjun Prasad Sinha S/o Kailash Prasad Sinha, R/o Village-Gandhinagar, P.O. Lakshmi Nagar, Katarahiya, District-Darbhanga, presently posted as Block Teacher (Class 6 to 8) at Rajkiya Utkramit Madhya Vidyalaya, Barantpur, Benipatti, Madhubani.

33. Rabindra Kumar S/o Saryug Sharma, R/o Village-Goithaha, P.O. Raj Karariya, District-East Champaran, presently posted as Block Teacher (Class 6 to 8) at Rajkaraiya Madhya Vidyalaya, Radhiya, Areraj, East champaran.

34. Sushil Kumar Singh S/o Paramhans Singh, R/o Village-Budhasi, P.O. Sidhwaliya, District-Gopalganj, presently posted as Block Teacher (Class 6 to 8) at Rajkiya Utkramit Madhya Vidyalaya, Bairiya Hindi, Block-Kesariya, East Champaran.

35. Knowledge Kumar Manjhi S/o Rangila Manjhi, R/o Village-Nawada, P.O. Nawada, Masrakh, District-Saran, prsently posted as Block Teacher (Class 6 to 8) at Utkramit Madhya Vidyalaya, Ganauli, Masrakha, Saran.

36. Smita Kumari D/o Virendra Choudhary Nirala, R/o Near Prabhat Tara School, Road No. 5, Bhagwanpur, Muzaffarpur, presently posted as Block Teacher (Class 6 to 8) at Utkramit Madhya Vidyalaya, Sahdani, Saraiya, Muzaffarpur.

37. Zafar Alam Shah S/o Md. Naeem Shah, R/o Village and P.O.-Mehsaul Gote,

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District-Sitamarhi, presently posted as Block Teacher (Class 6 to 8) at Madhya Vidyalaya, Parwaha Urdu, Parihar, Sitamarhi.

38. Ashok Kumar S/o Late Kailu Yadav, R/o Village and P.O.-Baljora, via-Triveniganj, P.S. Triveniganj, District-Supaul, presently posted as Block Teacher (Class 6 to 8) at Madhya Vidyalaya, Mirjawa, Triveniganj, Supaul.

... ... Respondent/s

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with

Letters Patent Appeal No. 241 of 2023
In
Civil Writ Jurisdiction Case No.2902 of 2021

==========

Lalita Devi W/o Narrotam Kumar Gupta R/o Village - Parham, P.O.- Farda, Block - Jmalpur, District - Munger.

... ... Appellant/s

Versus

1. The State of Bihar Bihar.
2. The District Education Officer, Munger.
3. The District Programme Officer, (Education Department) Munger.
4. The Block Development Officer, Jamalpur.
5. The Block Education Officer, Jamalpur.
6. The Principle, Middle School, Parham, Jamalpur.

... ... Respondent/s

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with

Letters Patent Appeal No. 242 of 2023
In
Civil Writ Jurisdiction Case No.11759 of 2022

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Ramesh Sada S/o Prabhu Sada, R/o Vill. Uchhath, P.O. Lorika, P.S. Benipatti, Dist. Madhubani.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The Director (Research and Training), Education Department, Mahendru, Patna.
4. The District Magistrate, Araria, Madhubani, Bhojpur.
5. The District Education Officer, Araria, Madhubani, Bhojpur.
6. The District Programme Officer (Establishment), Araria, Madhubani, Bhojpur.
7. The Block Development Officer, Pandaul, Benipatti Dist. Madhubani.

WEB COPY

8. The Block Development Officer, Farbisganj, Dist. - Araria.
9. The Block Development Officer, Shahpur, Bhojpur.
10. The Block Education Officer, Pandaul, Benipatti, Dist. Madhubani.
11. The Block Education Officer, Farbisganj, Dist. - Araria.
12. The Block Education Officer, Shahpur, Bhojpur.

... ... Respondent/s

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with

Letters Patent Appeal No. 243 of 2023
In
Civil Writ Jurisdiction Case No.5771 of 2021

==========

Rabiya Basari W/o Md. Murtaza, R/o Vill. and P.O. Ekhattha, P.S. Khu Tauna, Dist. Madhubani.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Madhubani.
4. The District Magistrate, Bhojpur.
5. The District Magistrate, Sitamarhi
6. The District Magistrate, Siwan.
7. The District Magistrate, Aurangabad.
8. The District Magistrate, Begusarai
9. The District Magistrate, Saharsa.
10. The District Education Officer, Aurangabad.
11. The District Education Officer, Madhubani.
12. The District Education Officer, Bhojpur
13. The District Education Officer, Sitamarhi.
14. The District Education Officer, Saharsa.
15. The District Education Officer, Begusarai
16. The District Education Officer, Siwan
17. The District Programme Officer (Establishment), Siwan.
18. The District Programme Officer (Establishment), Aurangabad.
19. The District Programme Officer (Establishment), Madhubani.
20. The District Programme Officer (Establishment), Bhojpur.
21. The District Programme Officer (Establishment), Sitamarhi.
22. The District Programme Officer (Establishment), Saharsa.

WEB COPY

23. The District Programme Officer (Establishment), Begusarai.
24. The Block Development Officer, Bisfi, Harlakhi, Rahika, Andhrathadhi, Laukahi, Madhubani.
25. The Block Development Officer, Koilwar, Bhojpur.
26. The Block Development Officer, Dumra, Sitamarhi.
27. The Block Development Officer, Jiradai, Siwan Sadar, Siwan.
28. The Block Development Officer, Kutumba, Aurangabad.
29. The Block Development Officer, Barauni, Begusari.
30. The Block Development Officer, Simari Bakhtiyarpur, Saharsa.
31. The Block Education Officer, Bisfi, Harlakhi, Rahika, Andhrathadhi, Laukahi, Madhubani.
32. The Block Education Officer, Koilwar, Bhojpur.
33. The Block Education Officer, Dumra, Sitamarhi.
34. The Block Education Officer, Jiradai, Siwan Sadar, Siwan.
35. The Block Education Officer, Kutumba, Aurangabad.
36. The Block Education Officer, Barauni, Begusarai.
37. The Block Education Officer, Simari Bakhtiyarpur, Saharsa.

... ... Respondent/s

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with

Letters Patent Appeal No. 244 of 2023
In
Civil Writ Jurisdiction Case No.3765 of 2021

==========

Amresh Kumar Sada S/o Rameshwar Sada R/o Vill. and P.O. Kaithiniya, P.S. Lakhnaur, Dist. Madhubani.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Madhubani.
4. The District Magistrate, Lakhisarai.
5. The District Magistrate, Madhepura.
6. The District Magistrate, Munger.
7. The District Magistrate, Sitamarhi.
8. The District Magistrate, Siwan.
9. The District Magistrate, Purnea.
10. The District Education Officer, Madhubani.
11. The District Education Officer, Lakhisarai.

WEB COPY

12. The District Education Officer, Madhepura.
13. The District Education Officer, Munger.
14. The District Education Officer, Sitamarhi.
15. The District Education Officer, Siwan.
16. The District Education Officer, Purnea.
17. The District Programme Officer (Establishment), Madhubani.
18. The District Programme Officer (Establishment), Lakhisarai.
19. The District Programme Officer (Establishment), Madhepura.
20. The District Programme Officer (Establishment), Munger.
21. The District Programme Officer (Establishment), Sitamarhi.
22. The District Programme Officer (Establishment), Siwan.
23. The District Programme Officer (Establishment), Purnea.
24. The Block Development Officer, Madhepur, Benipatti, Lakhnaur, Madhubani.
25. The Block Development Officer, Suryagadha, Lakhisarai.
26. The Block Development Officer, Alamnagar, Puraini, Madhepura.
27. The Block Development Officer, Jamalpur, Suryagadha, Munger.
28. The Block Development Officer, Sitamarhi.
29. The Block Development Officer, Nawtan, Siwan.
30. The Block Development Officer, Banmankhi, Purnea.
31. The Block Education Officer, Madhepur, Benipatti, Lakhnaur, Madhubani.
32. The Block Education Officer, Suryagadha, Lakhisarai.
33. The Block Education Officer, Alamnagar, Puraini, Madhepura.
34. The Block Education Officer, Jamalpur, Suryagadha, Munger.
35. The Block Education Officer, Sitamarhi.
36. The Block Education Officer, Nawtan, Siwan.
37. The Block Education Officer, Banmankhi, Purnea.
38. The Executive Officer, Nagar Parishad, Munger.

... ... Respondent/s

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with

Letters Patent Appeal No. 245 of 2023
In
Civil Writ Jurisdiction Case No.7543 of 2021

==========

Geeta Kumari W/o Jitendra Prasad Singh, R/o Vill. Nemuya, P.O. Laukahi, Darbhanga, P.S. Andharamath, Dist. - Madhubani, At Present Panchayat Teacher at Govt. Primary School Nemuya, Dist. - Madhubani.

... ... Appellant/s

Versus

WEB COPY

1. The State of Bihar through the Chief Secretary, Govt. of Bihar, Patna.
2. The Director Primary Education Department, Govt. of Bihar, Patna.
3. The Bihar School Examination Board through its Chairman, Patna.
4. The Chairman, Bihar School Examination Board, Patna.
5. The Secretary, Bihar School Examination Board, Patna.
6. The District Education Officer, Madhubani.
7. The District Programme Officer (Estd.), Madhubani.

... ... Respondent/s

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with

Letters Patent Appeal No. 246 of 2023
In
Civil Writ Jurisdiction Case No.3157 of 2021

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1. Moti Kumari D/o Ashok Kumar Singh R/o Village - Phulaut, P.S. - Chousa, District - Madhepura.
2. Shiv Narayan Rishidev S/o Amrit Rishidev, R/o Village- Hulas, P.S. - Raghopur, District - Supaul.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
3. The Director (Evaluation), National Institute of Open Schooling, A - 24-25, Institutional Area, Sector - 62, Noida - 201308 (U.P.).
4. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
5. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
6. The Additional Secretary-cum-Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The District Education Officer, Saharsa, District -Saharsa.
11. The District Education Officer, Darbhanga, District - Darbhanga.
12. The District Education Officer, Purnea, District - Purnea.
13. The District Education Officer Madhepura, District - Madhepura.

WEB COPY

14. The District Education Officer, Khagaria, District - Khagaria.
15. The District Education Officer, Jehanabad, District - Jehanabad.
16. The District Education Officer, Siwan, District -Siwan.
17. The District Education Officer, Kaimur, District - Kaimur at Bhabhua.
18. The District Education Officer, East Champaran, District - East Champaran.
19. The District Education Officer, Bhojpur, District - Bhojpur at Arah.
20. The District Education Officer, Begusarai, District - Begusarai.
21. he District Education Officer, Lakhisarai, District - Lakhisarai.
22. The District Education Officer, Supaul, District - Supaul.
23. The District Programme Officer, Establishment (Education), Saharsa, District - Saharsa.
24. The District Programme Officer, Establishment (Education), Darbhanga, District - Darbhanga.
25. The District Programme Officer, Establishment (Education), Purnea, District - Purnea.
26. The District Programme Officer, Establishment (Education), Madhepura, District - Madhepura.
27. The District Programme Officer, Establishment (Education), Khagaria, District - Khagaria.
28. The District Programme Officer, Establishment (Education), Jehanabad, District - Jehanabad.
29. The District Programme Officer, Establishment (Education), Siwan, District - Siwan.
30. The District Programme Officer, Establishment (Education), Kaimur, District - Kaimur at Bhabhua
31. The District Programme Officer, Establishment (Education), East Champaran, District - East Champaran.
32. The District Programme Officer, Establishment (Education), Bhojpur, District - Bhojpur at Arah.
33. The District Programme Officer, Establishment (Education), Begusarai, District - Begusarai.
34. The District Programme Officer, Establishment (Education), Lakhisarai, District - Lakhisarai.
35. The District Programme Officer, Establishment (Education), Supaul, District - Supaul.

... ... Respondent/s

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with

Letters Patent Appeal No. 247 of 2023

In

Civil Writ Jurisdiction Case No.5261 of 2021

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WEB COPY

Nilam Kumari W/o Manoj Kumar Sinha, R/o Vill. and P.O. Padriya, P.S. Simra, Dist. - Aurangabad.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary, Education Department, Govt. of Bihar, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Muzaffarpur.
4. The District Magistrate, Madhubani.
5. The District Magistrate, Aurangabad.
6. The District Magistrate, Siwan.
7. The District Education Officer, Muzaffarpur.
8. The District Education Officer, Madhubani.
9. The District Education Officer, Aurangabad.
10. The District Education Officer, Siwan.
11. The District Programme Officer (Establishment), Muzaffarpur.
12. The District Programme Officer (Establishment), Madhubani.
13. The District Programme Officer (Establishment), Aurangabad.
14. The District Programme Officer (Establishment), Siwan.
15. The Block Development Officer, Kanti, Muzaffarpur.
16. The Block Development Officer, Jhanjharpur, Madhubani.
17. The Block Development Officer, Goh, Kutumba, Aurangabad.
18. The Block Development Officer, Bhagwanpur Hat, Siwan.
19. The Block Education Officer, Kanti Muzaffarpur.
20. The Block Education Officer, Jhanjharpur, Madhubani.
21. The Block Education Officer, Goh Kutumba, Aurangabad.
22. The Block Education Officer, Bhagwanpur Hat, Siwan.

... ... Respondent/s

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with

Letters Patent Appeal No. 249 of 2023
In
Civil Writ Jurisdiction Case No.6072 of 2021

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Ajit Kumar S/o Late Jaldeni Ram, R/o Village - Kolwara, P.O. - Kolwara via Jaitpur, Block - Saraiya District - Muzaffarpur working as Prakhand Teacher in Elevated Middle School Amaitha, Block - Saraiya, District - Muzaffarpur.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary cum Additional Chief

WEB COPY

Secretary, Education Department, Bihar, Patna.

2. The Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
3. The Secretary, Primary Education, Education Department, Bihar Patna.
4. The Director, Primary Education, Education Department, Bihar, Patna.
5. The District Education Officer, Muzaffarpur.
6. The District Programme Officer, Establishment, Muzaffarpur.
7. The Block Development Officer cum Now Secretary Prakhand Niyojan Unit, Saraiya Prakhand, Muzaffarpur.
8. Block Education Officer cum then Member Secretary, Prakhand Niyojan Unit, Saraiya Prakhand, Muzaffarpur.
9. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, Delhi.
10. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
11. The Director, the State Council of Educational Research and Training (SCERT) Mahendru Patna - 6.
12. Bihar School Examination Board Patna through it's Chairman.
13. The Secretary, Bihar School Examination, Board, Patna.
14. The Principal, Teacher's Education College, Turki, Muzaffarpur.
15. The National Council of Teachers Education, New Delhi represented through it's Director.
16. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa,

... ... Respondent/s

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with

Letters Patent Appeal No. 253 of 2023
In
Civil Writ Jurisdiction Case No.7178 of 2022

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1. Sanju Chaurasia W/o Pravin Kumar R/o Semriman, Brai Tola, P.O. Nawalpur, Dist.-West Champaran.
2. Rita devi D/o Kamata Prasad R/o Vill. Punol, P.O. Chota Shekhpura, P.S. Narhat, District Nawada.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Nawada.
4. The District Magistrate, Jehanabad.

WEB COPY

5. The District Magistrate, West Champaran.
6. The District Education Officer, Nawada.
7. The District Education Officer, Jehanabad.
8. The District Education Officer, West Champaran.
9. The District Programme Officer (Establishment), Nawada.
10. The District Programme Officer (Establishment), Jehanabad.
11. The District Programme Officer (Establishment), West Champaran.
12. The Block Development Officer, Narhat, Nawada.
13. he Block Development Officer, Modanganj, Jehanabad.
14. The Block Development Officer, Yogpatti, West Champaran.
15. The Block Education Officer, Narhat, Nawada.
16. The Block Education Officer, Modanganj, Jehanabad.
17. The Block Education Officer, Yogpatti, West Champaran.
18. The Panchayat Secretary Gram Panchayat Unit Saidapur Gowasa, Narhat, Nawada.
19. he Panchayat Secretary, Gram Panchayat Unit Punthar, Narhat, Nawada.
20. The Panchayat Secretary, Gram Panchayat Unit Govindpur Modanganj, Jehanabad.
21. The Panchayat Secretary Gram Panchayat Unit Shishwa Bairagi, West Champaran.
22. The Secretary, National Institute of Open Schooling, Ministry of HRD, Govt. of India.
23. The Director, State Council of Education Research and Training (SCERT).

... ... Respondent/s

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with

Letters Patent Appeal No. 254 of 2023
In
Civil Writ Jurisdiction Case No.5789 of 2021

==========

1. Rani Kumari W/o Ranjit Kumar Thakur R/o Vill. Baingra, P.O. and P.S. Sahar Ghat, Dist. Madhubani.
2. Sabuhi Perwin W/o Md. Rauf Alam, R/o Vill. and P.O. Sonihar, P.S. Alauli, Dist. Khagariya.
3. Khurshida Parween, W/o Md. Junaid Alam, R/o Vill. Bhauwara Goapokhar, P.S. Bhauwara, P.S. and Dist. Madhubani.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.

WEB COPY

3. The District Magistrate, Patna.
4. The District Magistrate, Madhubani.
5. The District Magistrate, Aurangabad.
6. The District Magistrate, Bhojpur.
7. The District Magistrate, Darbhanga.
8. The District Magistrate, Saharsa.
9. The District Magistrate, Begusarai.
10. The District Education Officer, Patna.
11. The District Education Officer, Aurangabad.
12. The District Education Officer, Madhubani.
13. The District Education Officer, Bhojpur.
14. The District Education Officer, Darbhanga.
15. The District Education Officer, Saharsa.
16. The District Education Officer, Begusarai.
17. The District Programme Officer (Establishment), Patna.
18. The District Programme Officer (Establishment), Aurangabad.
19. The District Programme Officer (Establishment), Madhubani.
20. The District Programme Officer (Establishment), Bhojpur.
21. The District Programme Officer (Establishment), Darbhanga.
22. The District Programme Officer (Establishment), Saharsa.
23. The District Programme Officer (Establishment), Begusarai.
24. The Block Development Officer, Dhanaruwa, Patna.
25. The Block Development Officer, Kutumba, Navinagar, Rafiganj, Aurangabad.
26. The Block Development Officer, Jhanjharpur, Madhubani.
27. The Block Development Officer, Sandesh, Udwantnagar, Bhojpur.
28. The Block Development Officer, Kiratpur, Darbhanga.
29. The Block Development Officer, Salkhua, Saharsa.
30. The Block Development Officer, Bachhwara, Begusarai.
31. The Block Education Officer, Dhanaruwa, Patna.
32. The Block Education Officer, Kutumba, Navinagar, Rafiganj, Aurangabad.
33. The Block Education Officer, Jhanjharpur, Madhubani.
34. The Block Education Officer, Sandesh, Udwantnagar, Bhojpur.
35. The Block Education Officer, Kiratpur, Darbhanga.
36. The Block Education Officer, Salkhua, Saharsa.
37. The Block Education Officer, Bachhwara, Begusarai.

... ... Respondent/s

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WEB COPY

with

Letters Patent Appeal No. 255 of 2023

In

Civil Writ Jurisdiction Case No.7333 of 2022

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1. Haridyal Paswan S/o Sitam Paswan, R/o Vill. Ekarhia, P.O. Sirisia, P.S. Chanpatia, Dist. West Champaran.
2. Dulari Kumari, W/o Manoj Kumar, R/o Vill. Banuchhapar, P.O. Banuchhapar, P.S. Lauriya, Dist. West Champaran.
3. Saquib Anwer S/o Ziaur Rahaman, R/o Dalmalpur, P.O. Dalmalpur, P.S. Amour, Dist. Purnea.
4. Surendra Kumar, S/o Brahmdeo Ram, R/o Vill. Jotali, P.O. Rahua, P.S. Uda Kishunganj, Dist. Madhepura.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, West Champaran.
4. The District Magistrate, Bhagalpur.
5. The District Magistrate, Araria.
6. The District Magistrate, Purnea.
7. The District Magistrate, Vaishali.
8. The District Magistrate, Saran.
9. The District Magistrate, Patna.
10. The District Education Officer, West Champaran.
11. The District Education Officer, Bhagalpur.
12. The District Education Officer, Araria.
13. The District Education Officer, Purnea.
14. The District Education Officer, Vaishali.
15. The District Education Officer, Saran.
16. The District Education Officer, Patna.
17. The District Programme Officer (Establishment), West Champaran.
18. The District Programme Officer (Establishment), Bhagalpur.
19. The District Programme Officer (Establishment), Araria.
20. The District Programme Officer (Establishment), Purnea.
21. The District Programme Officer (Establishment), Vaishali.
22. The District Programme Officer (Establishment), Saran.
23. The District Programme Officer (Establishment), Patna.
24. The Block Development Officer, Chanpatia/ Lauria/ Yogapatty/ Bettiah,

WEB COPY

Dist. West Champaran.

25. The Block Development Officer, Rangara, Bhagalpur.
26. The Block Development Officer, Narpatganj, Araria.
27. The Block Development Officer, Amour, Purnea.
28. The Block Development Officer, Lalganj, Vaishali.
29. The Block Development Officer, Maker, Siwan.
30. The Block Development Officer, Patna.
31. The Block Education Officer, Chanpatia/ Lauria/ Yogapatty/ Bettiah, Dist. West Champaran.
32. The Block Education Officer, Rangara, Bhagalpur.
33. The Block Education Officer, Narpatganj, Araria.
34. The Block Education Officer, Amour, Purnea.
35. The Block Education Officer, Lalganj, Vaishali.
36. The Block Education Officer, Maker, Siwan.
37. The Block Education Officer, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 256 of 2023
In
Civil Writ Jurisdiction Case No.9928 of 2022

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1. Shahina Khatoon W/o Abdul Hasib Rabbani, R/O Vill. Puraini, P.O. Puraini, P.S. Shrinagar, District Madhepura.
2. Bina Devi D/o Kamleshwari Prasad Yogi, R/O Vill. Sikiyaha, P.O. Bhatani Bazar, P.S. Kumarkhand, District Madhepura.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Madhepura.
4. The District Magistrate, Munger.
5. The District Education Officer, Madhepura.
6. The District Education Officer, Munger.
7. The District Programme Officer (Establishment), Madhepura.
8. The District Programme Officer (Establishment), Munger.
9. The Block Development Officer, Dheladh, Madhepura.
10. The Block Development Officer, Kumarkhand, Madhepura.
11. The Block Development Officer, Murliganj, Dist. Madhepura.

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12. The Block Development Officer, Puraini, Dist. Madhepura.
13. The Block Development Officer, Ghailar, Dist. Madhepura.
14. The Block Development Officer, Shankarpur, Madhepura.
15. The Block Education Officer, Dheladh, District Madhepura.
16. The Block Education Officer, Kumarkhand, Madhepura.
17. The Block Education Officer, Murliganj, Madhepura.
18. The Block Education Officer, Puraini, Madhepura.
19. The Block Education Officer, Ghailar , Madhepura.
20. The Block Education Officer, Shankarpur, Madhepura.

... ... Respondent/s

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with

Letters Patent Appeal No. 257 of 2023
In
Civil Writ Jurisdiction Case No.10231 of 2021

==========

1. Ajay Kumar Singh Son of Vishwanath Singh, Resident of Sarya, P.O. and P.s. Bansghati, District Deoriya (U.P.).
2. Shashikant Singh Son of Late Baleshwar Prasad Singh, Resident of Quarter No. 255 D, Loco Colony, Patna Junction, Karbigahia, P.O. - G.P.O., P.S. - Jakkanpur, District- Patna.
3. Lal Bahadur Rai Son of Sri Ramayan Rai, Resident of Village and P.O. - Faijullahpur, P.S. Baikunthpur, District Gopalganj.
4. Narenda Prasad Singh Son of Sri Jagannath Prasad Singh, Resident of Village - Reotith, P.O. - Hakram, P.S. - Baikunthpur, District- Gopalganj.
5. Lalan Pandey Son of Late Godenath Pandey, Resident of Village - Bhingari, P.O. - Bhingari Bazar, P.S. - Bhatpar Rani, District- Deoria (U.P.).
6. Suresh Singh Son of Pramhand Singh, Resident of Village, P.O. and P.S. - Bhore, District- Gopalganj.
7. Arvind Kumar Rai Son of Late Chuman Rai, Resident of Village and P.O. - Jorawarpur, District- Gopalganj.
8. Omprakash Mishra Son of Late Dharmdeo Mishra, Resident of Village - Barhara, P.O. and P.S. - Bhore, District- Gopalganj.
9. Umesh Ram Son of Sri Rambriksh Ram, Resident of Village - Parshahi, P.O. and P.S. - Bhore, District- Gopalganj.
10. Krishnakant Singh Son of Sri Baburam Singh, Resident of Khadahi Uttar Tola, P.O. and P.S. - Bhore, District- Gopalganj.
11. Kanhaiya Prasad Son of Sri Narayan Sah, Resident of Village and P.O. - Songadhva, P.S. - Phulwariya, District- Gopalganj.
12. Madan Mohan Singh Son of Sri Baburam Singh, Resident of Khadahi, P.O. and P.S. - Bhore, District- Gopalganj.
13. Shakuntala Gupta Wife of Sri Vimal Kumar Jaiswal, Resident of Bania Tola, Bhore, P.O. and P.S. - Bhore, District- Gopalganj.

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14. Hari Ram Harijan Son of Sri Ramdhari Harijan, Resident of Khajuraha, Pandey Bagahi Road, Bhore, P.O. and P.S. - Bhore, District- Gopalganj.
15. Manoj Kumar Mishra Son of Sri Dwarikanath Mishra, Resident of Village and P.O. - Belaura, P.S. - Katya, District- Gopalganj.
16. Arvind Kumar Rai Son of Sri Shyamdeo Rai, Resident of Aadarsh Nagar, Ward No. 8, Khorabar, P.S. Subabazar, Gorakhpur (U.P.).
17. Ashwini Kumar Thakur Son of Late Umesh Thakur, Resident of Village and P.O. - Kalyanpur, P.S. and District- Gopalganj.
18. Bharat Shah Son of Sri Sohan Lal, Resident of Village and P.O. - Mahuawa, P.S. - Kateya, District- Gopalganj.

... ... Appellant/s

Versus

1. The State of Bihar through the Additional Chief Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Principal Secretary, Finance Department, Govt. of Bihar, New Secretariat, Patna.
3. The Secretary (Expenditure), Finance Department, Govt. of Bihar, New Secretariat, Patna.
4. The Director, Primary Education, Govt. of Bihar, New Secretariat, Patna.
5. The District Education Officer, Gopalganj.
6. The District Programme Officer (Establishment), Gopalganj.
7. Babulal Bhagat Son of Late Dhanraj Bhagat, Resident of Village - Semarbari, P.O. - Mishrabatraha, P.S. - Phulwariya, District- Gopalganj.
8. Yugal Kishor Tiwari Son of Parmhansh Tiwari, Resident of Village and P.O. - Kateya, P.S. Baikunthpur, District- Gopalganj.
9. Vimala Kumari @ Vimala Devi Wife of Brijbhushan Singh, Resident of Bhore, Uttar Tola, P.O. and P.S. - Bhore, District- Gopalganj.
10. Sachida Nand Mishra Son of Sri Akshaybar Mishra, Resident of Bangra Bazar, P.O. - Bangra, District- Gopalganj.
11. Bhagirathi Prasad Son of Sri Gajadhar Prasad, Resident of Village - Chaubey Parsa, P.O. Bhagwat parsa Kala, District- Gopalganj.
12. Upendra Nath Mali Son of Sri Nathuni Mali, Resident of Village and P.O. - Bathua Bazar, P.S. - Phulwariya, District- Gopalganj.
13. Vijay Kumar Prasad Son of Sri Jitendra Prasad, Resident of Village and Ladhpur, Bathua Bazar, P.O. - Bathua Bazar, P.S. - Phulwariya, District- Gopalganj.
14. Mahanth Mishra Son of Sri Jitendra Prasad, Resident of Village - Sahijan Kalan, Bhagipatti, P.O. and P.S. - Kateya, District- Gopalganj.
15. Braj Bhushan Rai Son of Sri Maheshwari Rai, Resident of Village - Motipur, P.O. - Mahuawa, P.S. and District- Gopalganj.
16. Virendra Kumar Singh Son of Sri Munilal Singh, Resident of Village - Bara, P.O. - Chhap, District- Gopalganj.
17. Suman Pandey Son of Sri Jagat Narayan Pandey, Resident of Village and

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P.O. - Lami Chaur, District- Gopalganj.

18. Laxman Prasad Son of Sri Singasan Sah, Resident of Village and P.O. - Bhagipatti Khurd, P.S. - Kateya, District- Gopalganj.
19. Raghaw Prasad Mishra Son of Sri Raj Mangal Mishra, Resident of Village - Baherwa P.O. - Mahuawa, P.S. - Kateya, District- Gopalganj.
20. Haidar Ali Son of Saudagar Ali, Resident of Village - Barnaiya Bisa, P.O. - Belthari, District- Gopalganj.
21. Ramawati Kumari Wife of Sri Ram Chandra Rai, Resident of Village - Khoribari, P.O. - Rampur Khoribari, P.S. - Bhatni, District- Deoria (U.P.).
22. Chaturgun Nonia Son of Sri Baleshwar Nonia, Resident of Village - Khiridih, P.O. - Bharpurwa, District- Gopalganj.
23. Shivnarayan Manjhi Son of Sri Bahuravan Manjhi, Resident of Village and P.O. - Basha, P.S. - and District- Gopalganj.
24. Krishna Chandra Singh Son of Sri Mahendra Singh, Resident of Village and P.O. - Jagdishpur, P.S. - Vijaipur, District- Gopalganj.
25. Umarawati Rai Wife of Sri Karamchandra Rai, Resident of Village - Khoribari, P.O. - Rampur Khoribari, P.S. - Bhatni, District- Deoria (U.P.)
26. Dhananjay Kumar Singh Son of Late Tejnarayan Singh, Resident of Village - Mathiya, P.O. - Jagdishpur, District- Gopalganj.
27. Shambhu Nath Verma Son of Sri Muktinath, Resident of Village - Pagra, P.o. - Sahdigari, District- Gopalganj.

... ... Respondent/s

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with

Letters Patent Appeal No. 258 of 2023
In
Civil Writ Jurisdiction Case No.9899 of 2022

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Sangita Bharti W/o Dinesh Kumar Yadav, Resident of Village- Bhaghwa, P.O.- Nayanand Gola, P.S.- Simra, District- Purnea.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Purnia.
4. The District Education Officer, Purnia.
5. The District Programme Officer (Establishment), Purnia.
6. The Block Development Officer, Rupauli, Purnia.
7. The Block Education Officer, Purnia.
8. The Panchayat Secretary, Gram Panchayat Raj Koyali, Simara West, Rupauli, Purnia.
9. The Mukhiya, Gram Panchayat Raj Koyali, Simara West, Rupauli, Purnia.

WEB COPY

... ... Respondent/s

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with

Letters Patent Appeal No. 259 of 2023
In
Civil Writ Jurisdiction Case No.5789 of 2021

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Md. Noor Alam S/o Md Afzal R/o Village Milki Muhalla Nala Mashid Ara, P.O. Ara Chowk, P.S. Ara Nagar, District Bhojpur

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Patna.
4. The District Magistrate, Madhubani.
5. The District Magistrate, Aurangabad.
6. The District Magistrate, Bhojpur
7. The District Magistrate, Darbhanga.
8. The District Magistrate, Saharsa.
9. The District Magistrate, Begusarai.
10. The District Education Officer, Patna.
11. The District Education Officer, Aurangabad.
12. The District Education Officer, Madhubani.
13. The District Education Officer, Bhojpur.
14. The District Education Officer, Darbhanga.
15. The District Education Officer, Saharsa.
16. The District Education Officer, Begusarai.
17. The District Programme Officer (Establishment), Patna.
18. The District Programme Officer (Establishment), Aurangabad.
19. The District Programme Officer (Establishment), Madhubani.
20. The District Programme Officer (Establishment), Bhojpur.
21. The District Programme Officer (Establishment), Darbhanga.
22. The District Programme Officer (Establishment), Saharsa.
23. The District Programme Officer (Establishment), Begusarai.
24. The Block Development Officer, Dhanaruwa, Patna.
25. The Block Development Officer, Kutumba, Navinagar, Rafiganj, Aurangabad.
26. The Block Development Officer, Jhanjharpur, Jainagar, Harlakhi, Madhubani.

WEB COPY

27. The Block Development Officer, Sandesh, Udwantnagar, Bhojpur.
28. The Block Development Officer, Kiratpur, Darbhanga.
29. The Block Development Officer, Salkhua, Saharsa.
30. The Block Development Officer, Bachhwara, Begusarai.
31. The Block Education Officer, Dhanaruwa, Patna.
32. The Block Development Officer, Kutumba, Navinagar, Rafiganj, Aurangabad.
33. The Block Education Officer, Jhanjharpur, Jainagar, Harlakhi, Madhubani.
34. The Block Education Officer, Sandesh, Udwantnagar, Bhojpur.
35. The Block Education Officer, Kiratpur, Darbhanga.
36. The Block Education Officer, Salkhua, Saharsa.
37. The Block Education Officer, Bachhwara, Begusarai.
38. Ajit Kumar Son of Kamleshwar Singh R/o Village Mahrani Bigha, P.O. Shamshernagar, P.S. Daudnagar, District Aurangabad.
39. Rambha Sinha D/o Udit Kumar Singh R/o Village and P.O. Dhanaw, P.S. Navingar, District- Aurangabad.
40. Anju Kumari D/o Indradev Singh R/o Village Dadhwa, P.O. Amba, P.S. Kutumba, District Aurangabad.
41. Khurshida Parween Wife of Md Junaid Alam R/o Village Bhauwara Goapokhar, P.S. Bhauwara, P.S. and District Madhubani.
42. Sabuhi Perwin W/o Md Rauf Alam R/o Village and P.O. Sonihar, P.S. Alauli, District Khagariya.
43. Pinku Kumari W/o Viranjay Paswan R/o Village Gaurdah Mushhaniyan, Ward No. 2, P.S. Salkhua, District Saharsa.
44. Saleema Khatoon W/o md Shakoor Ahmad R/o Village and P.O. Pachhi, P.S. Madhepur, District Madhubani.
45. Kumari Sarswati Devi W/o Ram Babu Ramaiya R/o Village Gorgama, P.O. and P.S. Phulparas, District Madhubani.
46. Razwana Khatoon D/o Amim Khan, R/o Village Chiktoli, P.O. Ara Chowk, P.S. Ara Nagar, District Bhojpur.
47. Gopal ji Singh Son of Mundrika Singh R/o Village Chaurahi, P.O. Hetampur, P.S. Tiyar, District Bhojpur.
48. Saleem Khatoon W/o Sakuj Ahmad R/o Village and P.O. Pachhi, P.S. Madhepur, District Madhubani.
49. Rani Kumari W/o Ranjit Kuamr Thakur R/o Village Baingra, P.O. and P.S. Sahar Ghat, District Madhubani.
50. Anju Kumari W/o Radhe Shyam Kumar R/o Village Karnpura, P.O. Mudika, P.S. Sijodi, District Patna.
51. Manishanand S/o Ambika Prasad Mandal R/o Village and P.O. Diwara Bazar, P.S. Barhara Kothi, District Purnea.
52. Upendra Kumar S/o Ram Awtar Prasad R/o Village Barni Bazar, P.O. and P.S. Barni, District Patna.

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53. Rina Kumari W/o Navin Kumar R/o Village Babuganj, P.O. and P.S. Rafiganj, District Aurangabad.

... ... Respondent/s

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with

Letters Patent Appeal No. 260 of 2023
In
Civil Writ Jurisdiction Case No.20776 of 2021

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1. Nishant Kumar S/o Sri Deochandra Jha R/o Ward no.12, Village and P.O.-Morsand Musaid, District-Sitamarhi Presently Working as Prakhand Teacher in Middle School Basatpur, Block-Runisaidpur District-Sitamarhi.
2. Prashant Kumar S/o Sri Abhay Kumar R/o-Village and P.O.-Morsand Musaid, District-Sitamarhi Presently Working as Prakhand Teacher in Middle School Kauriya Raipur, Block-Nanpur District-Sitamarhi.

... ... Appellant/s

Versus

1. The State of Bihar through the Additional Chief Secretary, Education Department, Bihar, Patna.
2. The Principal Secretary Cum Additional Chief Secretary, Education Department, Bihar, Patna.
3. The Secretary Primary Education, Education Department, Bihar Patna
4. The Director, Primary Education, Education, Department, Bihar Patna.
5. The District Education Officer, Sitamarhi.
6. The District Programme Officer, Establishment, Sitamarhi.
7. The Block Education Officer, Runnisaidpur, Sitamarhi
8. The Block Education Officer, Nanpur, Sitamarhi.
9. The Block Development Officer Cum Secretary Niyojan Unit, Runisaidpur Block District-Sitamarh
10. The Block Development Officer Cum Secretary Niyojan Unit, Nanpur Block District-Sitamarhi.
11. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development
12. The Secretary, Legislative Departemnt, Ministry of law and Justice, New Delhi.
13. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
14. B.R.A. Bihar University, Muzaffarpur Represented through its Registrar.
15. The Vice Chancellor, B.R.A. Bihar University, Muzaffarpur.
16. The Registrar, B.R.A. Bihar University, Muzaffarpur.
17. The Director, Directorate of Distance Education, B.R.A. Bihar University, Muzaffarpur.

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... ... Respondent/s

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with

Letters Patent Appeal No. 264 of 2023
In
Civil Writ Jurisdiction Case No.3504 of 2021

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1. Saiyada Parween Wife of Shaukat Ali, D/o Md. Shamshe Alam Resident of Village and P.O.- Patsara, P.S.- Piar, District- Muzaffarpur working as Primary Teacher in Primary School Madhaiya Pirapur, Block- Bandra, District- Muzaffarpur.
2. Shahana Khatoon, Wife of Md. Salauddin, D/o Md. Zudagi Resident of Village- Bakatpur Thikaha, P.O.- Bakatpur, District- Muzaffarpur working as Panchayat Teacher in Primary School Anusuchit Jati Tola, Raksha Bazar, Block- Marwan, District- Muzaffarpur.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
2. The Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
3. The Secretary, Primary Education, Education Department, Bihar, Patna.
4. The Director, Primary Education, Education Department, Government of Bihar, Patna.
5. The District Education Officer, Muzaffarpur.
6. The District Programme Officer, Establishment, Muzaffarpur.
7. Block Development Officer, Bandra Block, Muzaffarpur.
8. Block Development Officer, Marwan Block, Muzaffarpur.
9. Block Development Officer, Gayaghat Block, Muzaffarpur.
10. Block Education Officer, Bandara, Muzaffarpur.
11. Block Education Officer, Marwan, Muzaffarpur.
12. Block Education Officer, Gayaghat, Muzaffarpur.
13. The Panchayat Secretary, Panchayat Niyojan Unit, Panchatati Raj Pirapur, Block- Bandra, Muzaffarpur.
14. The Panchayat Secretary, Panchayat Niyojan Unit, Panchatati Raj Raksha, Block- Marwan, Muzaffarpur.
15. The Panchayat Secretary, Panchayat Niyojan Unit, Panchatati Raj Boaridih, Block- Gayaghat, Sitamarhi.
16. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, Delhi.
17. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
18. The Director, the State Council of Educational Research and Training

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(SCERT) Mahendru Patna- 6.

19. The Bihar School Examination Board, Patna through its Chairman, Patna.
20. The Secretary, Bihar School Examination Board, Patna.
21. The National Council of Teachers Education, New Delhi represented through its Director.
22. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar Orissa.
23. Sunita Kumari, Wife of Arun Kumar, D/o Basdeo Prasad Yadav Resident of Village- Nazirpur, P.S.- Ahiyapur, District- Muzaffarpur working as Primary Teacher in Primary School Chiraila Chamartoli, Block- Gayaghat, District- Muzaffarpur.

... ... Respondent/s

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with

Letters Patent Appeal No. 266 of 2023
In
Civil Writ Jurisdiction Case No.8812 of 2022

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Ahmad Anwarul Haque Khan S/o Md. Izhar Khan, R/o Village - Gangti, P.S. - Pupri, District - Sitamarhi at present posted as Panchayat Teacher at Newly Created Primary School Puparhat Mukhiya Tol, Block - Bajpatti, District - Samastipur.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
3. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector - 62, Noida - 201308 (U.P.).
4. National Institute of Open Schooling (NIOS), through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
5. The Regional Director, National Institute of Open Schooling (NIOS), Lalit Bhawan, Bailey Road, Patna.
6. The Additional Secretary-cum-Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The District Education Officer, Sitamarhi, District - Sitamarhi.
11. The District Panchayat Raj Officer, Sitamarhi, District - Sitamarhi.

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12. The District Programme Officer (Establishment) Education Sitamarhi, District - Sitamarhi.
13. The Block Education Officer, Bajpatti, District - Sitamarhi.
14. The Panchayat Secretary-Cum-Member Secretary Panchayat Employment Unit, Gram Panchayat Raj Pipradhi, Block - Bajpatti, District - Sitamarhi.

... ... Respondent/s

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with

Letters Patent Appeal No. 267 of 2023
In
Civil Writ Jurisdiction Case No.5452 of 2022

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Punam Kumari D/o Shridhar Yadav, R/o Village- Sondiha, P.O.- Chutia, P.S.- Shambhuganj, District- Banka at present working as Panchayat Teacher posted at New Primary School Daka, Block- Shambhuganj, District- Banka.

... ... Appellant/s

Versus

1. The Union of India Represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The State of Bihar Through the Principal Secretary, Education Department, Government of Bihar, Patna.
4. The Principal Secretary Education Department, Government of Bihar, Patna.
5. The Director, Primary Education, Education Department, Government of Bihar, Patna.
6. The District Education Officer, Banka, District- Banka.
7. The District Programme Officer (Establishment), Education, Banka, District- Banka.
8. The Block Education Officer, Shambhuganj, District- Banka.
9. The Panchayat Secretary-Cum- Member Secretary Panchayat Teacher Employment Unit, Gram Panchayat Raj- Mirzapur, Block- Shambhuganj, District- Banka.

... ... Respondent/s

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with

Letters Patent Appeal No. 269 of 2023
In
Civil Writ Jurisdiction Case No.6816 of 2021

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1. Sujeet Kumar Singh S/o Brahamdev Singh R/o Village- Bhagwanpur Kamla, P.O.-Bhagwanpur Kamla, P.S.-Ujiyarpur, District- Samastipur.
2. Nirupma Kumari, W/o Arvind Kumar R/o Village- Bhalui, P.O. -Bhalua,

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P.S.- Guthani, District- Siwan.

3. Bindeshwari Yadav, S/o Bhojal Yadav R/o Village- Dholkatwa, P.O.- Guguldih, P.S.-Gidhaur, District- Jamui.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The Bihar School Examination Board, Patna through its Secretary.
8. The Chairman, Bihar School Examination Board, Patna.
9. The Secretary, Bihar School Examination Board, Patna.
10. The State Council for Education research and Training, Bihar Mahendru Patna through its Director.
11. The Director, State Council for Education research and Training, Bihar, Patna.
12. The State of Bihar, through the Principal Secretary, Education Department, Government of Bihar, Patna.
13. The Principal Secretary, Education Department, Government of Bihar, Patna.
14. The Director, Primary Education, Government of Bihar, Patna.
15. The District Education Officer, Sitamarhi, District- Sitamarhi.
16. The District Education Officer, East Champaran, District- East Champaran at Motihari.
17. The District Education Officer, Siwan, District- Siwan.
18. The District Education Officer, Darbhanga, District- Darbhanga.
19. The District Education Officer, Jamui, District- Jamui.
20. The District Education Officer, Samastipur, District- Samastipur.
21. The District Programme Officer, Establishment (Education), Sitamarhi, District- Sitamarhi.
22. The District Programme Officer, Establishment (Education), East Champaran, District- East Champaran at Motihari.
23. The District Programme Officer, Establishment (Education), Siwan, District-

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Siwan.

24. The District Programme Officer, Establishment (Education), Darbhanga, District- Darbhanga.
25. The District Programme Officer, Establishment (Education), Jamui, District- Jamui.
26. The District Programme Officer, (Education), Samastipur, District- Samastipur.
27. Gunjan Kumari, W/o- Harshvardhan Kumar R/o Village- Mahisaul, P.O.- Mahisaul, P.S.-Runnisaidpur, District- Sitamarhi.
28. Arfa Begam, W/o Md. Zakir Husain R/o Village- Chhoti Mahali, P.O.- Devera Bandhauli, P.S.-Jale, District- Darbhanga.
29. Rukhsana Khatoon, W/o Nasim Ahmad Ansari R/o Village- Siswa Bazar, P.O. - Siswa Bazar, P.S.-Paharpur, District- East Champaran.
30. Murtuza Khatoon, W/o Shekh Saidullah R/o Village- Shankar Saraiya Tola Bankat, P.O. and P.S.- Turkauliya, District- East Champaran.
31. Mahjabeen, W/o Rustam Ali R/o Village- Retgwa Jaisinghpur, P.O.- Jaisinghpur, P.S.-Turkaulia, District-East Champaran.
32. Shiv Shankar Bharti, S/o Surendra Kumar Paswan R/o Village- Hajipur, P.O.- Laheriasarai, P.S.-Ashok Paper Mill, District- Darbhanga.
33. Arvind Kumar Singh, S/o Lalan Prasad Singh R/o Village- Nadua, P.O. Bhagwanpur Hat, P.S.-Bhagwanpur Hat, District- Siwan.

... ... Respondent/s

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with

Letters Patent Appeal No. 270 of 2023
In
Civil Writ Jurisdiction Case No.4089 of 2021

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Shakir Ali S/o Masroor Ahmad R/o Mohalla- Imali Adam Khan (Kabirganj), P.S.- Sasaram Town, District- Rohtas.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council for Education Research and Training, Bihar, Mahendru, Patna through its Director.
8. The Director, State Council for Education Research and Training, Bihar,

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Patna.

9. The District Magistrate, Madhubani, District- Madhubani.
10. The District Magistrate, Bhojpur at Arah, District- Bhojpur at Arah.
11. The District Magistrate, East Champaran at Motihari, District- East Champaran at Motihari.
12. The District Magistrate, Jamui, District- Jamui.
13. The District Magistrate, Bhagalpur, District- Bhagalpur.
14. The District Magistrate, Saharsa, District- Saharsa.
15. The District Magistrate, Rohtas (Sasaram), District- Rohtas (Sasaram).
16. The District Education Officer, Madhubani, District- Madhubani.
17. The District Education Officer, Bhojpur at Arah.
18. The District Education Officer, East Champaran at Motihari, District- East Champaran at Motihari.
19. The District Education Officer, Jamui, District- Jamui.
20. The District Education Officer, Bhagalpur, District- Bhagalpur.
21. The District Education Officer, Saharsa, District- Saharsa.
22. The District Education Officer, Rohtas (Sasaram), District- Rohtas (Sasaram).
23. The District Programme Officer, Establishment (Education), Madhubani, District- Madhubani.
24. The District Programme Officer, Bhojpur at Arah, District- Bhojpur at Arah.
25. The District Programme Officer, East Champaran at Motihari, District- East Champaran at Motihari.
26. The District Programme Officer, Jamui, District- Jamui.
27. The District Programme Officer, Bhagalpur, District- Bhagalpur.
28. The District Programme Officer, Saharsa, District- Saharsa.
29. The District Programme Officer, Rohtas (Sasaram), District- Rohtas (Sasaram).
30. Navin Kumar, S/o Gyan Chandra Ram R/o Village- Sohray, P.O.- Pandaul, P.S.- Sakri, District- Madhubani.
31. Ram Bhajan Yadav, S/o Late Yashodhar Yadav R/o Village- Baradhant, P.S.- Phulparas, District- Madhubani.
32. Ajeet Kumar Singh, S/o Satyanarayan Singh R/o Village- Mainhi, P.S.- Ghoghardiha, District- Madhubani.
33. Anwari Begam, D/o- Md. Sobrati Mansoori R/o Village- Khajedih, P.S.- Ladania, District- Madhubani.
34. Kausari Begam, W/o Md. Kurban Ali R/o Village and P.O. and P.S.- Khutauna, District- Madhubani.
35. Santosh Kumar, S/o Baijnath Prasad Pandey R/o Village and P.O.- Chhaurahi, P.S.- Piro, District- Bhojpur at Arah.
36. Sapana Kumari Sinha W/o Mithilesh Kumar Sinha R/o Village, P.O. and

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P.S.- Shahpur, District- Bhojpur at Arah.

37. Sandhya Kumari, W/o Dharmendra Kumar R/o Village and P.O.- Sonpura, P.S.- Udwant Nagar, District- Bhojpur at Arah.

38. Sati Kumari, W/o Mangal Dayal Singh R/o Mohalla- Karma Road, Ward No.- 02, P.S. and District- Aurangabad.

39. Akhtar Ali, Son of Md. Amin R/o Village- Harsidhi Pakariya, P.O. and P.S.- Harsidhi, District- East Champaran.

40. Muntajir Alam, S/o Najibullah Ansari R/o Village- Pipra, P.S.- Darpa, District- East Champaran.

41. Shahnaz Begam, D/o Md. Ekram R/o Village- Raghunathpur, P.S.- Sugauli, District- East Champaran.

42. Shabnom Ara, W/o Amanatullah R/o Village- Jaitapur Binwatola, P.S.- Palanawa, District- East Champaran.

43. Raushan Ara, W/o Maksud Ansari R/o Village- Ahirwalia, P.S.- Sonwal, District- East Champaran.

44. Bibi Najma Khatun, D/o Md. Irshad R/o Village- Chakdariya, P.S.- Lodhipur, District- Bhagalpur.

45. Kumari Babita Kumari, Wife of Rajiv Kumar Ranjan R/o Village- Nagarah, P.S.- Naugachhiya, District- Bhagalpur.

46. Naima Khatoon, W/o Md. Ahmad R/o Village- Rajpur, P.S.- Sabour, District- Bhagalpur.

47. Shanti Kumari, D/o Jageshwar Mandal R/o Village- Bhramarpur Tola, Satiyara, P.S.- Bihpur, District- Bhagalpur.

48. Punam Devi, D/o Shiv Shankar Paswan R/o Village- Agma, P.O.- Sahsaul, P.S.- Basnahi, District- Saharsa.

49. Chandika Devi, W/o Bijendra Ram R/o Village- Baraith, P.S.- Basnahi, District- Saharsa.

50. Anup Kumar, S/o Kamleshwari Mandal R/o Village- Badi Chataiya, P.S.- Pirpaiti, District- Bhagalpur.

51. Manju Kumari, W/o Baidyanath Prasad Sah R/o Village- Mahisarho, P.S.- Mahishi, District- Saharsa.

52. Surendra Singh, S/o Ram Badan Singh R/o Village- Bardihan, P.S.- Natwar, District- Rohtas.

... ... Respondent/s

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with

Letters Patent Appeal No. 272 of 2023

In

Civil Writ Jurisdiction Case No.4471 of 2021

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Phul Kumari W/o Rambaran Singh R/o Village - Adhaura, P.O. and P.S. - Adhaura, District - Kaimur (Bhabhua).

... ... Appellant/s

Versus

WEB COPY

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna, through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council For Education Research and Training, Bihar, Mahendru , Patna, through its Director.
8. The Director, State Council For Education Research and Training, Bihar, Patna.
9. The District Magistrate, Patna, District - Patna.
10. The District Magistrate, District - Kaimur (Bhabhua).
11. The District Magistrate, Arwal, District-Arwal.
12. The District Magistrate, Banka, District - Banka.
13. The District Magistrate, Gaya, District -Gaya.
14. The District Magistrate, Aurangabad, District - Aurangabad
15. The District Magistrate, Madhepura, District - Madhepura.
16. The District Magistrate, Darbhanga, District - Darbhanga.
17. The District Magistrate, Madhubani, District- Madhubani.
18. The District Magistrate, Jamui, District - Jamui.
19. The District Magistrate, Sheohar, District - Sheohar.
20. The District Education Officer, Patna, District - Patna.
21. The District Education Officer, Kaimur, District Kaimur (Bhabhua).
22. The District Education Officer, Arwal, District Arwal.
23. The District Education Officer, Banka, District Banka.
24. The District Education Officer, Gaya, District - Gaya.
25. The District Education Officer, Aurangabad, District Aurangabad.
26. The District Education Officer, Madhepura, District-Madhepura.
27. The District Education Officer, Darbhanga District Darbhanga.
28. The District Education Officer, Madhubani, District Madhubani.
29. The District Education Officer, Jamui, District Jamui.
30. The District Education Officer, Sheohar, District Sheohar.
31. The District Programme Officer, Establishment (Education), Patna, District - Patna.
32. The District Programme Officer, Establishment (Education), Kaimur, District - Kaimur (Bhabhua).
33. The District Programme Officer, Establishment (Education), Arwal, District

WEB COPY

- Arwal.

34. The District Programme Officer, Establishment (Education), Banka, District - Banka.

35. The District Programme Officer, Establishment (Education), Gaya, District - Gaya.

36. The District Programme Officer, Establishment (Education), Aurangabad, District - Aurangabad.

37. The District Programme Officer, Establishment (Education), Madhepura, District - Madhepura.

38. The District Programme Officer, Establishment (Education), Darbhanga, District - Darbhanga.

39. The District Programme Officer, Establishment (Education), Madhubani, District - Madhubani.

40. The District Programme Officer, Establishment (Education), Jamui, District - Jamui.

41. The District Programme Officer, Establishment (Education), Sheohar, District - Sheohar.

42. Ajit Kumar S/o Banaras Ram R/o Village - Habaspur, P.O.- Ganghara, P.S. Shahpur, District - Patna.

43. Hari Narayan Kumar S/o Shyam Dayal Prasad R/o Village - Koindi, Ward No. - 6, P.O. - Badhauna, P.S. - Chainpur, District - Kaimur (Bhabhua).

44. Kamal Kumar S/o Medani Chaudhary R/o Village - Khaira, P.O. - Usari, P.S. - Mehandia, District - Arwal.

45. Vijay kumar Ray S/o Surendra Paswan R/o Village - Daniyala, P.O. Shadipur, P.S. Banshi, District - Arwal.

46. Lalit Kumar S/o Mahendra Prasad R/o Village - Neema, P.S. Rajaun, District - Banka.

47. Gaurav Kuamr Sinha S/o Satyendra Kumar Sinha R/o Village and P.O. - Pattharkatti, P.S. Nimchak - Bathani, District - Gaya.

48. Shashi Kumar S/o Paras Chaudhary R/o Village - Daudnagar, P.O. and P.S. - Daudnagar, District - Aurangabad.

49. Renu Gupta W/o Ramanand Gupta, R/o Village - Chousa West, P.O. and P.S.- Chousa, District - Madhepura.

50. Md. Zafar Alam S/o Md. Jamaluddin R/o Village - Ramnagar Dhunsi, P.O. - Dhunsi, P.S. - Manigachhi, District - Darbhanga.

51. Md. Ishaque S/o Md. Naeem, R/o Village - Laheriaganj Purab Tola, P.S. Rahika, District - Madhubani.

52. Islamuddin Faridi S/o Md. Biru Ansari R/o Village- Madhupur, P.S. - Chakai, District- Jamui.

53. Jahrina Khatoon W/o Kamruddin Miyan R/o Village - Salaiya, P.O.- Dulampur, P.S. - Chakai, District- Jamui.

54. Seema Kumari W/o Tulsi Das R/o Village - Nowasar, P.S. - Chandra-Mandih, District- Jamui.

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55. Natees Ahmad S/o Abu Zobair, R/o Village- Basahiya Shaikh, P.O. and P.S. - Piprahi, District - Sheohar.

... ... Respondent/s

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with

Letters Patent Appeal No. 273 of 2023
In
Civil Writ Jurisdiction Case No.10668 of 2022

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Neelam Anand D/o Late Suresh Prasad Chaudhary R/o at House No. -60, Vivekanand School Road, Bangali Pada, P.S.-Rajgir, District-Nalanda, at present posted as Block Teacher at Government Upgraded Middle School, Renri, Block-Hilsa, District-Nalanda.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Education Department, Government of Bihar, Patna.
4. The District Magistrate, Nalanda, District-Nalanda.
5. The District Education Officer, Nalanda, District-Nalanda.
6. The District Panchayat Raj Officer, Nalanda, District-Nalanda.
7. The District Programme Officer, Establishment (Education), District-Nalanda.
8. The Block Development Officer-cum-Secretary, Block Teachers Employment Unit, Hilsa, District-Nalanda.
9. The Block Panchayat Raj Officer, Hilsa, District-Nalanda.
10. The Block Education Officer, Hilsa, District-Nalanda.

... ... Respondent/s

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with

Letters Patent Appeal No. 274 of 2023
In
Civil Writ Jurisdiction Case No.3157 of 2021

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1. Shah Jahan Khatoon W/o Abdul Gaffar Khan, R/o Village- Khawaspur, P.S.- Basantpur, District- Siwan.
2. Md. Akbar Khan, S/o Md. Ahmad Khan, R/o Village- Bhabhua, P.S.- Bhabhua, District- Kaimur at Bhabhua.

... ... Appellant/s

Versus

WEB COPY

1. The Union of India through the Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
3. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector- 62, Noida- 201308 (U.P.)
4. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
5. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
6. The Additional Secretary-cum-Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The District Education Officer, Saharsa, District- Saharsa.
11. The District Education Officer, Darbhanga, District- Darbhanga.
12. The District Education Officer, Purnea, District- Purnea.
13. The District Education Officer, Madhepura, District- Madhepura.
14. The District Education Officer, Khagaria, District- Khagaria.
15. The District Education Officer, Jehanabad, District- Jehanabad.
16. The District Education Officer, Siwan, District- Siwan.
17. The District Education Officer, Kaimur, District- Kaimur at Bhabhua.
18. The District Education Officer, East Champaran, District- East Champaran.
19. The District Education Officer, Bhojpur, District- Bhojpur at Arah.
20. The District Education Officer, Begusarai, District- Begusarai.
21. The District Education Officer, Lakhisarai, District- Lakhisarai.
22. The District Education Officer, Supaul, District- Supaul.
23. The District Programme Officer, Establishment (Education), Saharsa, District- Saharsa.
24. The District Programme Officer, Establishment (Education), Darbhanga, District- Darbhanga.
25. The District Programme Officer, Establishment (Education), Purnea, District- Purnea.
26. The District Programme Officer, Establishment (Education), Madhepura, District- Madhepura.
27. The District Programme Officer, Establishment (Education), Khagaria, District- Khagaria.
28. The District Programme Officer, Establishment (Education), Jehanabad,

WEB COPY

District- Jehanabad.

29. The District Programme Officer, Establishment (Education), Siwan, District- Siwan.
30. The District Programme Officer, Establishment (Education), Kaimur, District- Kaimur at Bhabhua.
31. The District Programme Officer, Establishment (Education), East Champaran, District- East Champaran.
32. The District Programme Officer, Establishment (Education), Bhojpur, District- Bhojpur at Arah.
33. The District Programme Officer, Establishment (Education), Begusarai, District- Begusarai.
34. The District Programme Officer, Establishment (Education), Lakhisarai, District- Lakhisarai.
35. The District Programme Officer, Establishment (Education), Supaul, District- Supaul.
36. Ram Kumar, S/o Hari Prasad Mehta, R/o Village- Paharpur, P.S.- Shourbazar, District- Saharsa.
37. Nadeem Ahmad, S/o Abdur Rahman, R/o Village- Batashpur, P.O.- Barna, P.S.- K. Asthan, District- Darbhanga.
38. Bibi Rozi Khatoon, W/o Md. Parvez, D/o Md. Yahya, R/o Village- Barbatta, P.S.- Amour, District- Purnea.
39. Gangesh Kumar, S/o Ramcharitra Ram, R/o Village- Bihariganj, P.S.- Bihariganj, District- Madhepura.
40. Rakesh Kumar, S/o Saheb Singh, R/o At and P.O.- Fulvariya, P.S.- Gogri, District- Khagaria.
41. Chandan Kumar, S/o Vijay Paswan, R/o Village- Khaskhori, P.S.- Makhdumpur, District- Jehanabad.
42. Soni Kumari, W/o Ajay Prasad, R/o Village- Saidpur, P.S.- Ghosi, District- Jehanabad.
43. Sandeep Kumar, S/o Samful Mahto, R/o Village- Bagahan, P.S.- Basantpur, District- Siwan.
44. Noorjahan Khatoon, W/o Meraj Alam, R/o At and P.O.- Ramgarhwa, P.S.- Ramgarhwa, District- East Champaran.
45. Madina Khatoon, W/o Md. Kutubuddin, R/o Village- Mansagar, P.S.- Charpokhari, District- Bhojpur at Arah.
46. Saroj Devi, W/o Shashi Kant Yadav, R/o Village- Dhanichha, P.S. Durgawati, District- Kaimur at Bhabua.
47. Manju Kumari, W/o Surendra Singh, R/o Village- Maharath, P.S.- Halsi, District- Lakhisarai.
48. Shaira Bano, W/o Md. Ismail, R/o Village- Idgah Tola Supaul, P.S. and District- Supaul.
49. Md. Mansoor Alam, S/o Haji Abdul Jabbar, R/o Village- Damka, P.S.- Purnea Sadar, District- Purnea.

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50. Moti Kumari, D/o Ashok Kumar Singh, R/o Village- Phulaut, P.S.- Chousa, District- Madhepura.

51. Prem Kumar, S/o Vijay Pandit, R/o Village- Teghra, P.S.- Teghra, District- Begusarai.

52. Shiv Narayan Rishidev, S/o Amrit Rishidev, R/o Village- Hulas, P.S.- Raghopur, District- Supaul.

53. Md. Fasihul Haque, S/o Md. Samiul Haque, R/o At and P.O.- Ganeshpur, P.S. Marauna, District- Supaul.

... ... Respondent/s

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with

Letters Patent Appeal No. 276 of 2023

In

Civil Writ Jurisdiction Case No.2942 of 2021

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Ajay Ranjan S/o Ramchandra Ram, R/o - Village - Tetariya, P.S. - Amas, District- Gaya and posted as Panchayat Teacher in Primary School Ahuri, Amas, Gaya.

... ... Appellant/s

Versus

1. The State of Bihar through its Principal Secretary, Education Department, Govt. of Bihar, Patna.

2. The Principal Secretary, Education Department, Govt. of Bihar, Patna.

3. The Director, Primary Education, Govt. of Bihar, Patna.

4. The District Education Officer, Gaya.

5. The District Programme Officer (Establishment), Gaya.

... ... Respondent/s

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with

Letters Patent Appeal No. 277 of 2023

In

Civil Writ Jurisdiction Case No.3987 of 2021

==========

Rekha Kumari Wife of Late Rinku Kumar, R/o- Village- Rampur Mahinath, P.O.- Srikant, P.s.- Piar, District- Muzaffarpur working as Prakhand Teacher in Urdu Elevated Middle School Rampur Mahinath, Block- Bandra, District- Muzaffarpur.

... ... Appellant/s

Versus

1. The State of Bihar Through the Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.

2. The Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.

3. The Secretary, Primary Education, Education Department, Bihar, Patna.

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4. The Director, Primary Education, Education Department, Bihar, Patna.
5. The District Education Officer, Muzaffarpur.
6. The District Programme Officer Establishment, Muzaffarpur.
7. The Secretary cum Block Development Officer, Prakhand Niyojan Unit, Bandra Block, Muzaffarpur.
8. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, Delhi.
9. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
10. The National Institute of Open Schooling, Represented through its Director, A-24/25 Institutional Area, Sector-62, NOIDA, Gautam Budh Nagar, Uttar Pradesh.
11. The Joint Director, The National Institute of Open Schooling, A-24/25 Institutional Area, Sector-62, NOIDA, Gautam Budh Nagar, Uttar Pradesh.
12. The Regional Director, National Institute of Open Schooling, Lalit Bhawan Bailey Road, Patna.
13. The National Council of Teachers Education, New Delhi represented through its Director.
14. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.

... ... Respondent/s

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with

Letters Patent Appeal No. 278 of 2023
In
Civil Writ Jurisdiction Case No.14556 of 2021

==========

Shashikant Kumar S/o Late Madhusudan Sao R/o - Village - Kaler, P.O. - Civil Aerodram, P.S. - Magadh Medical District- Gaya and at presently working as an Assistant Teacher in primary School, Ekamba, Wazirganj, Gaya.

... ... Appellant/s

Versus

1. The State of Bihar through its Principal Secretary, Education Department, Govt. of Bihar, Patna.
2. The Principal Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director, Primary Education, Govt. of Bihar, Patna.
4. The District Education Officer, Gaya.
5. The District Programme Officer (Establishment), Gaya.

... ... Respondent/s

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with

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Letters Patent Appeal No. 279 of 2023
In
Civil Writ Jurisdiction Case No.2438 of 2022

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1. Gunjan Kumar Choudhary S/o Pradeep Kumar Chaudhary R/o Vill.- Paghari, P.S.- Baheri, Distt- Darbhanga, Presently posted as untrained Panchayat Teacher at Primary School Atahar Dih.
2. Kanti Kumari, W/o Krishn Kumar Yadav R/o Vill.- Sirniya Bilaspur Ward No.- 01, P.S.- Daing Distt- Darbhanga, Presently posted as untrained Panchayat Teacher at Primary School Daing.
3. Ajay Kumar Yadav, S/o Subodh Narayan Yadav R/o Vill.- Rahitol Ahiyari, P.S.- Kataul, Distt- Darbhanga, presently posted as untrained Panchayat Teacher at Primary School Atahar Dih Kamtal.
4. Amresh Kumar Yadav, S/o Sri Hirday Yadav R/o Vill.- Hathauri, P.S.- Hayaghat, Distt- Darbhanga presently posted as untrained Panchayat Teacher at Primary School Kerwakoiet.

... ... Appellant/s

Versus

1. The State of Bihar through the Chief Secretary, Govt. of Bihar, Patna.
2. The Addl. Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director, Primary Education Department, Govt. of Bihar, Patna.
4. The District Education Officer, Darbhanga.

... ... Respondent/s

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with

Letters Patent Appeal No. 280 of 2023
In
Civil Writ Jurisdiction Case No.3013 of 2021

==========

Arun Kumar S/o Late Ramdhyan Singh R/o-Village-Dhabapar (Dhaba), P.O.- Oana (Kinjar), P.S.-Parasbigha Block Ratni Faridpur, Distirct-Jehanabad and at Present Working as Panchayat Teacher in Rajkiya Primary School Akhtiyarpur, Lakhapur Ratni Faridpur, Block, District-Jehanabad.

... ... Appellant/s

Versus

1. The State of Bihar through its Principal Secretary Education Department, Govt. of Bihar, Patna.
2. The Principal Secretary Education Department Govt. of Bihar, Patna.
3. The Director, Primary Education, Govt. of Bihar, Patna.
4. The District Magistrate Jehanabad.
5. The District Programme Officer (Establishment), Jehanabad.

... ... Respondent/s

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with

Letters Patent Appeal No. 284 of 2023

In

Civil Writ Jurisdiction Case No.1734 of 2022

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Bidanti Kumari @ Bidanti Devi @ Bidanti Kumari Devi Wife of Rajendra Ram, Resident of Village Neharuwa Khurd, P.O. - Bhathwa Bazar, P.S. Kateya, Anchal Panchdeori, District Gopalganj. Presently posted as Panchayat Teacher (Class - I to V) at New Primary School Naktahi, Anchal Panchdeori, District - Gopalganj.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Department of Education, Government of Bihar, Patna.
2. The Director, Primary Education, Government of Bihar, Patna.
3. The National Council for Teacher Education, though its Chairman, Hans Bhawan, Bahadur Shah Zafar Marg, New Delhi.
4. The Secretary, Ministry of Human Resources Development Department of School Education and Literacy, Shastri Bhawan, New Delhi - 110115.
5. The National Institute of Open Schooling and Autonomous institution under MHRD, Government of India.
6. The Director Evaluation, National Institute of Open Schooling Noida (Uttar Pradesh)
7. The Secretary Evaluation, National Institute of Open Schooling Noida (Uttar Pradesh)
8. The District Education Officer, Gopalganj.
9. The District Programme Officer (Establishment Education), Gopalganj.

... ... Respondent/s

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with

Letters Patent Appeal No. 285 of 2023

In

Civil Writ Jurisdiction Case No.16790 of 2021

==========

Anita Kumari Wife of Late Shiv Kumar Sharma Resident of Village Goth Kharik, Post - Kharik, Bazar, P.S. Kharik, District Bhagalpur.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Director, Secondary Education, Bihar, Patna.
3. The District Education Officer, Bhagalpur.
4. The District Programme Officer (Estab.), Bhagalpur.
5. The Block Development Officer, Bihpur Block, District Bhagalpur.

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6. The Block Education Officer, Bihpur Block, District Bhagalpur.
7. The Head Master, Government Middle School, Gauripur, Bihpur, District Bhagalpur.

... ... Respondent/s

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with

Letters Patent Appeal No. 286 of 2023
In
Civil Writ Jurisdiction Case No.5595 of 2021

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1. Sabita Devi W/o Surendra Thakur, R/o Village- Madhubani Kala, P.O.- Madhubani, P.S.- Chiraiya, District- East Champaran at Motihari.
2. Taranmum Parween, W/o Md. Samshad, R/o Village- Garhiya, P.O. Jhitkahiya, P.S.- Dhaka, District- East Champaran at Motihari.
3. Alok Kumar Jha, S/o Ramanand Jha, R/o Village- Tarapur, Tarbanna, P.O. Madhubani, P.S.- K. Hat, District- Purnea.
4. Alok Kumar, S/o Jaynath Prasad Singh, R/o Village and P.O.- Dihpar, P.S. Birpur, District- Begusarai.
5. Shailesh Sharma, S/o Late Birendra Sharma, R/o Village- Bihta, P.O. Hulasganj, P.S.- Hulasganj, District- Jehanabad.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector-62 Noida-201308 (U.P.)
8. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
9. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
10. The Additional Secretary-cum-Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.

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11. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
12. The Principal Secretary, Education Department, Government of Bihar, Patna.
13. The Director, Primary Education, Government of Bihar, Patna.
14. The District Education Officer, East Champaran, District East Champaran at Motihari.
15. The District Education Officer, Bhojpur, District- Bhojpur at Arah.
16. The District Education Officer, Saharsa, District- Saharsa.
17. The District Education Officer, Purnea, District- Purnea.
18. The District Education Officer, Khagaria, District- Khagaria.
19. The District Education Officer, Jehanabad, District- Jehanabad.
20. The District Programme Officer, Establishment (Education), East Champaran, District East Champaran at Motihari.
21. The District Programme Officer, Establishment (Education) Bhojpur, District- Bhojpur at Arah.
22. The District Programme Officer, Establishment (Education) Saharsa, District- Saharsa.
23. The District Programme Officer, Establishment (Education), Purnea, District- Purnea.
24. The District Programme Officer, Establishment (Education), Khagaria, District- Khagaria.
25. The District Programme Officer, Establishment (Education), Jehanabad, District- Jehanabad.
26. Usha Kumari, W/o Late Umesh Kumar, R/o Village- Yoga Kharaicha, P.O.- Purahara, P.S.- Chauri, District- Bhojpur at Arah.
27. Sabirun Khatoon, D/o Sahadat Husain, R/o Village- Saharsa Basti, P.O. and P.S.- Saharsa, District- Saharsa.
28. Rajesh Kumar, S/o Satish Prasad Singh, R/o Village- Rahimpur Panchkhutti, Ward No. 12, P.O. Rahimpur Panchmukhi, P.S. Mufasil, District- Khagaria.

... ... Respondent/s

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with

Letters Patent Appeal No. 287 of 2023
In
Civil Writ Jurisdiction Case No.3527 of 2021

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1. Bibi Sajeda Tabassum W/o - Aslam, R/o Village - Sarwaily, P.S. - Amour, District - Purnea.
2. Bisi Ishrat Begum, W/o Md. Nowman, R/o Village- Kadwa, P.S.- Kasba, District - Purnea.
3. Bibi Farzana Khatoon, D/o Md. Asmat Ali, R/o Village - Madhaily, P.S. Dagarua, District - Purnea.

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... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna, through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council For Education Research and Training, Bihar, Mahendru, Patna, through its Director.
8. The Director, State Council For Education Research and Training, Bihar, Patna.
9. The District Magistrate, Purnnea, District - Purnnea.
10. The District Education Officer, Purnnea, District - Purnnea.
11. The District Programme Officer, Establishment (Education), Purnea, District - Purnnea.
12. Khadiza Khatoon, Wife of Ali Hasan, Resident of Mohalla - Miya Bazar, P.S. - Purnea Sadar, District - Purnea.
13. Bibi Ruhi Parween, Wife of Quamaruzzama, Resident of Village - Lakhna, P.S. - Kasba, District - Purnea.
14. Nikhat Parween, Wife of Md. Alam Ansari, Resident of Village - Jiyanganj, P.S. - Kasba Gurhi, District - Purnea.
15. Bibi Bilkish, W/o Md. Jamil Ahmad, R/o Village- Fatehpur, Ward No. - 4, P.S. - Kasba, District - Purnea.
16. Bibi Ishrat Jahan, W/o Md. Kalim, R/o Village - Deodha, P.S. Kasba, District - Purnea.
17. Kishwar Jahan, W/o Wasim Ahmad, R/o Village - Amagachhi, P.S. - Amour, District - Purnea.
18. Koukab Jahan, Daughter of Md. Nurul Hoda, Resident of Village - Hakka, P.S.- Amour, District - Purnea.
19. Mosarat Bano, W/o Md. Naushad Alam, R/o Village - Dumri, P.S. - Kasba, District - Purnea.
20. Md. Manir, S/o Md. Samsh Unus, R/o Village - Ashraf Nagar, P.S. - Sanhaula, District - Bhagalpur, Presently Posted as Block Teacher, in Middle School, Barbatta, P.S.- Amour, District - Purnea.
21. Ishrat Jehan, W/o Md. Muslim, R/o Village - Majhua Prem Raj, P.S. - Sarai, District - Purnea.
22. Bibi Khushnuma Begum, W/o Mushafik Alam, R/o Village - Purana Ganj, Ward No. - 6, P.S.- Baisi, District - Purnea.
23. Maya Kumari, W/o Sri Anil Kumar Yadav, Resident of Village - Majhua

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Prem Raj, P.S.- Sarsi, District - Purnea.

24. Bibi Saleha Khatoon, W/o Md. Gayasuddin, R/o Village - Mohammadpur, P.S. - K. Nagar, District - Purnea.
25. Nargis Khatoon, W/o Sakil Ahmad, R/o Village- Islampur, P.S. - K.Nagar, District- Purnea.
26. Nomana Parween, W/o Mahboob Alam, R/o Village- Dubaili, P.S.- Dagarua, District - Purnea.
27. Nahida Khatoon, W/o Wasim Akhtar, R/o Village - Chandbhati, P.S.- Dagaura, District- Purnea.
28. Jay Mala Kumari, W/o Yamuna Prasad Yadav, R/o Village - Ram Nagar, P.S.- K. Nagar, District- Purnea.
29. Ganesh Ram, S/o Fanit Lal Ram, R/o Village- Jaimangala, P.S.- K.Nagar, District - Purnea.
30. Kamal Kishor Ram, S/o - Late Sundar Ram, R/o Village - Jaikrishanpur Kataha, P.S. - K. Nagar, District - Purnea.
31. Bibi Saqueba Khatoon, W/o Abdul Karim, R/o Village - Girda Bochgam, P.S. - , District- Purnea.
32. Sajeena Khatoon, D/o Md. Kalimuddin Siddiquee, R/o Village - Harintor, P.S. - Baisi, District- Purnea.
33. Lakshmi Kumari, W/o Sri Indra Bhushan Singh, R/o Village- Parsarma Parsauni, P.S. and District - Supaul, Presently Posted as Panchayat Teacher in Primary School Near Kalisthan, Geiyarwan, P.S. - Jaladgarh, District - Purnea.
34. Ajit Kumar Jha, S/o Sri Pashupati Nath Jha, R/o Village- Sukhpur, P.S. and District - Supaul, Presently Working as Panchayat Teacher in Primary School, Dunia Tola, Ekamba, P.S. - Jalalgarh, District - Purnea.
35. Abu Anzar Usmani, S/o Md. Anwarul Haque, R/o Village - Line Bazar, P.S.- K.Hat, District - Purnea.
36. Latifa Khatoon, W/o Md. Mohasin, R/o Village - Gandwas, P.S. - Degarua, District- Purnea.
37. Rekha Kumari, W/o Sri Mahesh Kumar, R/o Village - Simla, P.S. - Tikapathi (Rupauli), District - Purnea.
38. Amrita Shekhar, D/o Shyam Lal Chaudhary, R/o Village - Subhash Nagar, P.S.- Kasba, District - Purnea.
39. Shabana Roohi, W/o Md. Hasibur Rahman, R/o Mohalla- Madhopara, Musaffar Ahmad Nagar, P.S. - K. Hat, District - Purnea.

... ... Respondent/s

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with

Letters Patent Appeal No. 292 of 2023
In
Civil Writ Jurisdiction Case No.2643 of 2021

==========

Gautam Kumar Son of Sri Chandan Das Resident of Village - Jawtari, P.S. Barhat, District - Jamui.

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... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Education Department, Govt. of Bihar, Patna.
4. The District Magistrate, Jamui, District - Jamui.
5. The District Education Officer, Jamui, District - Jamui
6. The District Programme Officer Establishment (Education) Jamui, District - Jamui.
7. The Block Development Officer, Barhat, District - Jamui
8. The Block Education Officer, Barhat, District - Jamui.
9. The Panchayat Teachers Employment Unit, Numar, Block and P.S. - Barhat, District - Jamui.
10. The Panchayat Secretary-Cum-Secretary of the Panchayat Teacher Employment Unit, Numar, Block and P.S. Barhat, District - Jamui.
11. The Principal, District Institute of Education and Training (DIET), Lakhisarai, District - Lakhisarai.
12. The Bihar School Examination Board, Patna, through its Secretary.
13. The Chairman of Bihar School Examination Board, Patna.
14. The Secretary of the Bihar School Examination Board, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 294 of 2023
In
Civil Writ Jurisdiction Case No.2858 of 2021

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1. Archana Kumari D/o-Ram Chandra Chaudhary Resident of Village-Uchhati P.S. Birauli Distt.-Darbhanga.
2. Misha Bharti D/o Devendra Prasad Chaudhari, Resident of village- East Bilaspur, P.S-Hayaghat, District- Darbhnaga.
3. Rehana Khatoon W/o Md. Feroj Alam , Resident of village Ward No- 48, Panda sarai, Bichha Tola, P.S- Laheriasarai, District- Darbhanga.
4. Avinash Kumar Lal S/o-Bhogendra Narayan Goit, Resident of village- Parsahi, P.S- Sutina District- Madhubani.)
5. Sahina Praveen W/o-Jahir Ahmad, Resident of village- Kilaghat, P.s- Laheriasarai, Dist- Darbhanga.
6. Umesh Paswan S/o Raghuni Paswan Resident of village- ward no- 04 Bazidpur, Ps.- Manigachhi, District- Darbhanga.

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7. Arjun Kumar Paswan S/o Rajkumar Paswan Resident of village-Milkichak Dilawarpur, P.s.- Bahadupur, Dist- Darbhanga.
8. Poonam Kumari W/o Ram Babu Ray Resident of Village Sirniya, PS.- District- Darbhanga.

... ... Appellant/s

Versus

1. The Union of India through the Human Resources Department, Govt. Of India, New Delhi.
2. The Secretary Human Resources Department, Govt. of India, New Delhi.
3. The National Institute of Open Schooling through its Regional Director, Lalit Bhawan Bailey Road Patna.
4. The Regional Director, NIOS, Lalit Bhawan, Bailey Road, Patna.
5. The State of Bihar through the Chief Secretary, Govt. Of Bihar, Patna.
6. The Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
7. The Bihar School Examination Board through Chairman, Patna.
8. The Chairman Bihar School Examination Board, Patna.
9. The Director, Primary Education Govt. of Bihar, Patna.
10. The District Education Officer, Darbhanga.
11. The District Program Officer (Estd.), Darbhanga
12. Manish Kumar Singh S/o-Harideo Prasad Singh Resident of village-Jainagar Tola-Fardahi, District- Madhubani
13. Nahida Tabbasum W/o Md. Kalamuddin Resident of village- Supaul ward no-18, P.S.-Supaul, District Supaul.

... ... Respondent/s

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with

Letters Patent Appeal No. 296 of 2023
In
Civil Writ Jurisdiction Case No.3765 of 2021

==========

1. Chandan Kumar S/o Dayanand Yadav, R/o Vill. Adampur, P.O. Shafiabad, P.S. and Dist.- Munger.
2. Amit Kumar Jha S/o Kritya Nand Jha, R/o Vill. Brahman Tola, Ward No. 6, Kajhi, P.S. and P.O. Bankankhi, Dist. Purnea.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Madhubani.

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4. The District Magistrate, Lakhisarai.
5. The District Magistrate, Madhepura.
6. The District Magistrate, Munger.
7. The District Magistrate, Sitamarhi.
8. The District Magistrate, Siwan.
9. The District Magistrate, Purnea.
10. The District Education Officer, Madhubani.
11. The District Education Officer, Lakhisarai.
12. The District Education Officer, Madhepura.
13. The District Education Officer, Munger.
14. The District Education Officer, Sitamarhi.
15. The District Education Officer, Siwan.
16. The District Education Officer, Purnea.
17. The District Programme Officer (Establishment), Madhubani.
18. The District Programme Officer (Establishment), Lakhisarai.
19. The District Programme Officer (Establishment), Madhepura.
20. The District Programme Officer (Establishment), Munger.
21. The District Programme Officer (Establishment), Sitamarhi.
22. The District Programme Officer (Establishment), Siwan.
23. The District Programme Officer (Establishment), Purnea.
24. The Block Development Officer, Madhepur, Benipatti, Lakhnaur, Madhubani.
25. The Block Development Officer, Suryagadha, Lakhisarai.
26. The Block Development Officer, Alamnagar, Puraini, Madhepura.
27. The Block Development Officer, Jamalpur, Suryagadha, Munger.
28. The Block Development Officer, Sitamarhi.
29. The Block Development Officer, Nawtan, Siwan.
30. The Block Development Officer, Banmankhi, Purnea.
31. The Block Education Officer, Madhepur, Benipatti, lakhnaur, Madhubani.
32. The Block Education Officer, Suryagadha, Lakhisarai.
33. The Block Education Officer, Alamnagar, Puraini, Madhepura.
34. The Block Education Officer, Jamalpur, Suryagadha, Munger.
35. The Block Education Officer, Sitamarhi.
36. The Block Education Officer, Nawtan, Siwan.
37. The Block Education Officer, Banmakhi, Purnea.
38. The Executive Officer, Nagar Parishad, Munger.

... ... Respondent/s

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with

Letters Patent Appeal No. 297 of 2023

In

Civil Writ Jurisdiction Case No.5789 of 2021

==========

1. Pinki Kumari W/o Viranjay Paswan, R/o Village Gaurdah Mushhaniyan, Ward No. 2, P.S. Salkhua, District Saharsa.
2. Anju Kumari W/o Radhe Shyam Kumar, R/o Vill. Karnpura, P.O. Mudika, P.S. Sijodi, District- Patna.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Patna.
4. The District Magistrate, Madhubani.
5. The District Magistrate, Aurangabad.
6. The District Magistrate, Bhojpur.
7. The District Magistrate, Darbhanga.
8. The District Magistrate, Saharsa.
9. The District Magistrate, Begusarai.
10. The District Education Officer, Patna.
11. The District Education Officer, Aurangabad.
12. The District Education Officer, Madhubani.
13. The District Education Officer, Bhojpur.
14. The District Education Officer, Darbhanga.
15. The District Education Officer, Saharsa.
16. The District Education Officer, Begusarai.
17. The District Programme Officer (Establishment), Aurangabad.
18. The District Programme Officer (Establishment), Aurangabad.
19. The District Programme Officer (Establishment), Madhubani.
20. The District Programme Officer (Establishment), Bhojpur.
21. The District Programme Officer (Establishment), Darbhanga.
22. The District Programme Officer (Establishment), Saharsa.
23. The District Programme Officer (Establishment), Begusarai.
24. The Block Development Officer, Dhanaruwa, Patna.
25. The Block Development Officer, Kutumba, Navinagar, Rafiganj, Aurangabad.
26. The Block Development Officer, Jhanjharpur, Madhubani.
27. The Block Development Officer, Sandesh, Udwantnagar, Bhojpur.

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28. The Block Development Officer, Kiratpur, Darbhanga.
29. The Block Development Officer, Salkhua, Saharsa.
30. The Block Development Officer, Bachhwara, Begusarai.
31. The Block Education Officer, Dhanaruwa, Patna.
32. The Block Education Officer, Kutumba, Navinagar, Rafiganj, Aurangabad.
33. The Block Education Officer, Jhanjharpur, Madhubani.
34. The Block Education Officer, Sandesh, Udwantnagar, Bhojpur.
35. The Block Education Officer, Kiratpur, Darbhanga.
36. The Block Education Officer, Salkhua, Saharsa.
37. The Block Education Officer, Bachhwara, Begusarai.

... ... Respondent/s

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with

Letters Patent Appeal No. 298 of 2023
In
Civil Writ Jurisdiction Case No.5892 of 2021

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1. Kanchan Kumari W/o Parmanand Paswan, R/o Vill- Belapemu Sarvodaya Tola, P.O. Belapemu, P.S. B. Kothi, Distt. Purnia.
2. Kanchan Kumari W/o Sunil Kumar, R/o Vill- Phulwariya, P.O. Sahpur, P.S. Gowalpara, Distt. Madhepura.
3. Sanjay Kumar Jha S/o Lt. Kumod Jha, R/o Vill- Sukhsena, P.O. Bhatotar, P.S. and Distt. Purnia.
4. Dilip Kumar Mandal S/o Shyam Narayan Mandal, R/o Vill and P.O. Pipra, P.S. Banmankhi, Distt. Purnia.
5. Archana Kumari W/o Ramkrishna Manas, R/o Vill- Rampur Tilak Ward No. 13, P.O. Rampur Tilak, P.S. Banmankhi, Distt. Purnia.
6. Soni Kumari W/o Raj Kumar Mishra, R/o Vill and P.O. Sirsi, P.S. Baisa, Distt. Purnia.
7. Hajra Khatun W/o Md. Usman, R/o Vill- Binoba, P.O. and P.S. Jankinagar, Distt. Purnia.
8. Bibi Ruhi Khatoon D/o Abdul Jabar, R/o Vill- Chhoti Masjid Ward No. 14, P.O. and P.S. Jogbani, Distt. Araria.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Madhubani.
4. The District Magistrate, Saharsa.
5. The District Magistrate, Madhepura.

WEB COPY

6. The District Magistrate, Purnea.
7. The District Magistrate, Supaul.
8. The District Magistrate, Khagaria.
9. The District Magistrate, Kaimur.
10. The District Magistrate, Begusarai.
11. The District Magistrate, Araria.
12. The District Education Officer, Madhubani.
13. The District Education Officer, Begusarai.
14. The District Education Officer, Madhepura.
15. The District Education Officer, Saharsa.
16. The District Education Officer, Purnea.
17. The District Education Officer, Supaul.
18. The District Education Officer, Khagaria.
19. The District Education Officer, Kaimur.
20. The District Education Officer, Araria.
21. The District Programme Officer (Establishment), Madhubani.
22. The District Programme Officer (Establishment), Begusarai.
23. The District Programme Officer (Establishment), Madhepura.
24. The District Programme Officer (Establishment), Saharsa.
25. The District Programme Officer (Establishment), Purnea.
26. The District Programme Officer (Establishment), Supaul.
27. The District Programme Officer (Establishment), Kaimur.
28. The District Programme Officer (Establishment), Araria.
29. The Block Development Officer, Madhubani.
30. The Block Development Officer, Begusarai.
31. The Block Development Officer, Madhepura.
32. The Block Development Officer, Saharsa.
33. The Block Development Officer, Purnea.
34. The Block Development Officer, Supaul.
35. The Block Development Officer, Kaimur.
36. The Block Development Officer, Araria.
37. The Block Education Officer, Madhubani.
38. The Block Education Officer, Begusarai.
39. The Block Education Officer, Madhepura.
40. The Block Education Officer, Saharsa.
41. The Block Education Officer, Purnea.
42. The Block Education Officer, Supaul.

WEB COPY

43. The Block Education Officer, Kaimur.
44. The Block Education Officer, Araria.

... ... Respondent/s

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with

Letters Patent Appeal No. 302 of 2023
In
Civil Writ Jurisdiction Case No.3543 of 2021

==========

Sharawan Kumar Singh Son of Nanhaku Prasad Singh, Resident of Village- Akhatwara, P.O.- Bhataura via Ilmasnagar, P.S.- Hathouri, Anchal- Shivajinagar, District- Samastipur.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, Patna.
2. The Director, Primary Education, Bihar, Patna.
3. The District Education Officer, Samastipur.
4. The District Programme Officer (Estb.), Samastipur.
5. The Block Education Officer, Shivajinagar, District- Samastipur.
6. The Panchayat Secretary, Rahtoli Panchayat, Block Shivajinagar, District- Samastipur.
7. The Head Master, Yadav Tole Primary School, Rahtoali, Block Shivajinagar, District- Samastipur.

... ... Respondent/s

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with

Letters Patent Appeal No. 303 of 2023
In
Civil Writ Jurisdiction Case No.4329 of 2021

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1. Runa Kumari W/o Lt. Nilambar Rai R/o Vill. Khadka Telwa, P.O. and P.S. Nawhata, Dist. Saharsa.
2. Ram Vilas Raman S/o Yugeshwar Ram R/o Vill.- Bhuhiya, P.O.- Baltharwa, P.S.- Bhaptiyahi, Distt.- Supaul
3. Raj Kumar Mishra S/o Umesh Mishra R/o Vill and P.o.- Sarsi, Ward no. 06, P.S.- Sarsi, Distt.- Purnia
4. Shikha Kumari D/o Randhir Kumar R/o vill and P.O.- Bihat, P.S.- Barauni, Distt.- Begusarai
5. Navendu Kumar S/o Shankar Jha R/o Vill.- Nagdah, P.S.- Mufassil, Distt.- Begusarai
6. Shabnam Bharti W/o Late Birendra Kumar R/o Vill and P.O.- Tilrath, P.S.- Barauni, Distt.- Begusarai

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7. Rukmani Devi D/o Lt. Bhushan Pathak R/o Vill.- Sabaur, P.O.- B.O.R. , P.S.- Barauni, Distt.- Begusarai.
8. Arvind Kumar S/o Lt. Prabhu Ram Mochi, R/o Vill and P.O.- Nurpur, P.S.- Barauni, Distt.- Begusarai
9. Ajeet Kumar Sharma S/o Baijnath Thakur R/o Vill. and P.O.- Mahanthi Mahiya, Distt.- Bhojpur

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna
2. The Director (Primary Education) Govt. of bihar, New Secretariat, Patna
3. The District Magistrate, Vaishali.
4. The District Magistrate, Begusarai
5. The District Magistrate, Araria
6. The District Magistrate, Supaul
7. The District Magistrate, Bhojpur
8. The District Magistrate, Saharsa
9. The District Education Officer, Vaishali
10. The District Education Officer, Begusarai
11. The District Education Officer, Araria
12. The District Education Officer, Supaul
13. The District Education Officer, Bhojpur
14. The District Education Officer, Saharsa
15. The District Programme Officer (Establishment), Vaishali
16. The District Programme Officer (Establishment), Begusarai
17. The District Programme Officer (Establishment), Araria
18. The District Programme Officer (Establishment), Supaul
19. The District Programme Officer (Establishment), Bhojpur
20. The District Programme Officer (Establishment), Saharsa
21. The Block Development Officer, Hajipur, Garaul, Vaishali
22. The Block Development Officer, Matihani, Barauni, Khudwandpur, Begusarai
23. The Block Development Officer, Raniganj, Araria
24. The Block Development Officer, Saraigadh, Bhaptiyahi, Supaul
25. The Block Development Officer, Nawhata, Saharsa
26. The Executive Officer, Nagar Panchayat Jagdishpur, Bhojpur
27. The Block Education Officer, Hajipur, Garaul, Vaishali.
28. The Block Education Officer, Matihani, Barauni, Khudwandpur, Begusarai
29. The Block Education Officer, Raniganj, Araria

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30. The Block Education Officer, Saraigadh Bhaptiyahi, Supaul
31. The Block Education Officer, Nawhata, Saharsa

... ... Respondent/s

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with

Letters Patent Appeal No. 304 of 2023
In
Civil Writ Jurisdiction Case No.5892 of 2021

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1. Shiv Kumari W/o- Ramnarayan Thakur, R/o Vill-Banatpur, P.O.-Birauli, P.S.-Benipatti, District-Madhubani, Bihar-847223.
2. Nuzhat Ara C/o Azad Hussain, R/o Vill- Sonapur Thadhi Rajo, Post-Amari Kukroun, P.S. Dhamdaha, Ward No. -02, Kukraun, District-Purnia, Bihar-854205.
3. Abdul Quaium S/o Mohammad Munsif, Ward No. 11, Muslim Tola, Near Masjid, Mehtarpatti, Birpur, Madhubani, Bihar-847225.
4. Md Nasirul Haque S/o Md Taslim, R/o Vill and P.0. Ganguli, P.S. Benipatti, District Madhubani, Bihar-847223.
5. Amresh Kumar Paswan, S/o Yogi Paswan, R/o Village Parkauli, P.O. Dhakjari, P.S. Benipatti, District Madhubani, Bihar-847233.
6. Mahjabi Ara, W/o Md. Meraj Alam, R/o Village-Barhampura, Post-Pohaddi Bela, District-Darbhanga, Bihar, Pin code-847427.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The Union of India through the Human Resources Department, New Delhi.
4. The Secretary, Human Resources Department, New Delhi.
5. The Additional Secretary, Ministry of Human Resources, New Delhi.
6. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, Government of India, Shastri Bhawan, New Delhi.
7. The State of Bihar through the the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Education Department, Government of Bihar, Patna.
10. The District Magistrate, Madhubani.
11. The District Magistrate, Purnia.
12. The District Magistrate, Patna.

WEB COPY

13. The District Magistrate, Madhubani.
14. The District Magistrate, Madhubani.
15. The District Magistrate, Madhubani.
16. The District Education Officer, Madhubani.
17. The District Education Officer, Purnia.
18. The District Education Officer, Patna.
19. The District Education Officer, Madhubani.
20. The District Education Officer, Madhubani.
21. The District Education Officer, Madhubani.
22. The District Programme Officer (Establishment), Madhubani.
23. The District Programme Officer (Establishment), Purnia.
24. The District Programme Officer (Establishment), Patna.
25. The District Programme Officer (Establishment), Madhubani.
26. The District Programme Officer (Establishment), Madhubani.
27. The District Programme Officer (Establishment), Madhubani.
28. The Block Development Officer, Madhubani.
29. The Block Development Officer, Purnia.
30. The Block Development Officer, Patna.
31. The Block Development Officer, Madhubani.
32. The Block Development Officer, Madhubani.
33. The Block Development Officer, Madhubani.
34. The District Education Officer, Darbhanga.

... ... Respondent/s

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with

Letters Patent Appeal No. 309 of 2023
In
Civil Writ Jurisdiction Case No.12221 of 2021

==========

Ajeet Kumar Ram Son of Lat Maheshwar Ram, Resident of Village - Dubha, P.O. - Pohiyar, P.S. - Deshri, District - Vaishali, Presently working as Block Teacher in Upgraded Middle School, Dubha, Block- Sahdeo Bujurg, District - Vaishali.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
3. The Director, Primary Education, Education Department, Govt. of Bihar, New Secretariat, Patna.

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4. The District Education Officer, Vaishali.
5. The District Programme Officer (Establishment) Vaishali.
6. Bihar School Examination Board, Sinha Library Road, Patna through its Secretary.
7. The Secretary, Bihar School Examination Board, Sinha Library Road, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 313 of 2023
In
Civil Writ Jurisdiction Case No.5889 of 2021

==========

Priyanshi Kumari D/o Naresh Prasad Sah R/o-Village-Jamalpur Gogri, P.S.-Gogri, District-Khagariya

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna,
2. The District Magistrate, Khagaria, District-Khagaria.
3. The District Education Officer, Khagaria, District-Khagaria.
4. The Block Education Extension Officer, Khagaria, District-Khagaria.
5. The District Appellate Authority, Khagaria

... ... Respondent/s

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with

Letters Patent Appeal No. 314 of 2023
In
Civil Writ Jurisdiction Case No.4387 of 2021

==========

Geeta Kumari Resident of Village- Bariyarpur, P.S.- Darpa, District- Motihari (East Champaran)

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary Education Department Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna
4. The Bihar School Examination Board, Patna through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. State Council for Education Research and Training, Bihar Mahendru, Patna

WEB COPY

through its Director.

8. The Director, State Council for Education Research and Training Bihar, Patna.
9. The District Magistrate, East Champaran, (Motihari)
10. The District Education Officer, East Champaran,(Motihari)
11. The District Programme Officer, Establishment (Education) East Chamapran (Motihari).
12. Gajla Firdosh W/o Md. Sanhanullah, Resident Village- Kundwa Sheikhtoli, P.S. Keshariya, District- Motihari (East Champaran)
13. Wajul Haque S/o Ishlam Ansari, Resident of village- Pakrideyal P.S., Pakrideyal, District- Motihari (East Champaran)
14. Hazara Khatoon W/o Sajad Ansari, Resident of Village- Siswa Bazar, P.S. Paharpur, District- Motihari (East champaran)
15. Gayatri Kumari W/o Rajeev Kumar, R/o Village- Rupphara, P.S. Shikarganj, District-Motihari (East Champaran)
16. Nurul Imam S/o md. Yunus, Resident of Village- Nunia Dih, P.S. Nakardei District-Motihari (East Champaran)
17. Menka Gandhi W/o Rajesh Kumar Yadav, Resident of Village- Laxmipur, P.S. Sugauli, District- Motihari (East Champaran)
18. Deepmala Kumari W/o Ramakant Mahto, R/o Village- Purshottampur, P.S. Chauradano, District-Motihari (East Champaran)
19. Hariom Prasad S/o Ganesh Prasad Sah, Resident of Village-Chintamanpur, P.S. Malahi, District-Motihari (East Champaran)
20. Intekhab Ansari S/o Mobin Ansari, Resident of Village- Miskaut, P.S. Motihari Nagar District-Motihari (East Champaran)
21. Afshana Khatoon W/o Meraj Hussain, Resident of Village- Kritpur Sah Nagar, P.S. Harsidhi, District-Motihari (East Champaran)
22. Sushma Kumari W/o Keshav Prasad Singh, Resident of Village- Marpa Mohan Deokuliya, P.S. Fehnhara, District-Motihari (East Champaran)
23. Anil Rumar Rai W/o Jawahar Rai, Resident of Village- Gulriya Ahir Toli, P.S. Muffasil Motihari, District-Motihari (East Champaran)
24. Meena Devi W/o Ram Naresh Chaudhary, Resident of Village- Parsauni Deojeet, P.S. Meshi, District-Motihari (East Champaran)
25. Lalmuni Devi W/o Anil Ram, Resident of Village- Lachumanwa, P.S.- Ramgardhwa, District-Motihari (East Champaran)
26. Durgawati Devi W/o Shyamakant Pandey, Resident of village-Hosiyapur, P.S. Sangrampur, District-Motihari (East Champaran)
27. Runa Devi W/o Late Sukhari Mahara, Resident of Village- Siswania, P.S. -Ramgardhawa, District-Motihari (East Champaran)
28. Shabana Praveen W/o Faiyaz Husain, Resident of village-Jharwa, P.S. Harsidhi, District-Motihari (East Champaran)
29. Shajadi Alam Ara W/o Sadik Khoda, Resident of Village- Ward no. 14 Nagar Motihari, P.S. Nagar Motihari, District-Motihari (East Champaran)

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30. Baby Shahjadi W/o Farooque Ajam, Resident of Village- Chatiya Chintamanpur, Malahi, District-Motihari (East Champaran)
31. Upendra Kumar S/o Binda Ram, Resident of Village- Machhargawan, P.S Kotwa District-Motihari (East Champaran)
32. Anand Kumar Ravi S/o Ramashish Prasad, R/o-Village- Barwa kala, Kachahari tola, P.S. -Ghorasahn, District-Motihari (East Champaran)
33. Lalbabu Manjhi S/o Gaya Hajra, Resident of Village- Mungraha, P.S.- Manjhagarh, District- Gopalganj.
34. Saista Praveen W/o Ijhar Hussain, Resident of Village-Kesharia, P.S. Kesharia, District-Motihari (East Champaran)

... ... Respondent/s

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with

Letters Patent Appeal No. 315 of 2023
In
Civil Writ Jurisdiction Case No.2243 of 2022

==========

Navin Pramod Son of Nootan Prasad Bhengra, Flat No. 140, Defence Colony, Kankarbagh, P.O.- Lohiya Nagar, P.S.- Kankarbagh, District- Patna.

... ... Appellant/s

Versus

1. The State of Bihar through its Chief Secretary, Government of Bihar, Patna.
2. The Additional Chief Secretary, Education Department, Government of Bihar, Patna.
3. The Chairman, Bihar School Examination Board, Patna.
4. The Secretary, Bihar School Examination Board, Patna.
5. The Director, Primary Education Department, Government of Bihar, Patna.
6. The Director, State Council of Education Research and Training (SCERT), Patna- 6.
7. The District Education Officer, District- Patna.
8. The District Programme Officer, (Establishment), Patna.
9. The Executive Officer Member, Secretary-Cum- Block Development Officer, Masaudhi.
10. The Block Education Officer, Masaudhi, District- Patna.
11. The Panchayat Secretary, Panchayat- Karay, Masaudhi, District- Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 318 of 2023
In
Civil Writ Jurisdiction Case No.2057 of 2021

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WEB COPY

Ruby Kumari W/o Sri Brajesh Kumar R/O Quarter No. - 865 C New Colony Children Park P.S. - Khagaul, District- Patna.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The District Magistrate, Patna, District- Patna.
5. The District Education Officer, Patna, District- Patna.
6. The District Programme Officer, Establishment (Education), Patna, District- Patna.
7. The Block Education Officer, Khagaul, District- Patna.
8. The Nagar Parishad, Khagaul, District- Patna, through its Executive Officer.
9. The Chairman, Nagar Parishad, Khagaul, District- Patna.
10. The Executive Officer, Nagar Parishad, Khagaul, District- Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 319 of 2023
In
Civil Writ Jurisdiction Case No.19462 of 2021

==========

Sitesh Kumar S/o- Ramprit Chaudhary R/o- Village and P.O.-Baligarh, P.S.- Runisaidpur, District- Sitamarhi and posted as Panchayat Teacher in Middle School Dashai Yadav Tola, Prakhand Runisaidpur, District-Sitamarhi.

... ... Appellant/s

Versus

1. The State of Bihar through its Principal Secretary, Education Department, Govt. of Bihar, Patna.
2. The Principal Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director, Primary Education, Govt. of Bihar, Patna.
4. The District Education Officer, Sitamarhi.
5. The District Programme Officer (Establishment), Sitamarhi.

... ... Respondent/s

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with

Letters Patent Appeal No. 320 of 2023
In
Civil Writ Jurisdiction Case No.5987 of 2021

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WEB COPY

1. Rajeshwar Kumar Son of Havaldar Manjhi, Resident of Village and Post-Kararia, P.S. Gopalganj Town, District- Gopalganj.
2. Pinkil Devi, Daughter of Dudhnath Singh, Resident of Gulaura, Post-Kishunpura, P.S. Gopalganj, District- Gopalganj.
3. Khalda Khatoon, Daughter of Safi Ahmad, Resident of Lakhnaura, Post-Kishunpura, P.S. Basantpur, District- Siwan.
4. Nahida Akhtar Daughter of Akhtar Ali, Resident of Takiya Yakub, P.O., P.S. and District- Gopalganj.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Human Resources Development Department, Govt. of India, New Delhi.
2. The Secretary, Human Resources Department, New Delhi.
3. The Additional Secretary, Ministry of Human Resources, New Delhi.
4. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, Government of India, Shashtri Bhawan, New Delhi.
5. The Principal Secretary, Education Department, Government of Bihar, Patna.
6. The Director, Primary Education, Education Department, Government of Bihar, Patna.
7. The Secretary, Bihar School Examination Board, Patna.
8. The Director, State Council of Education Research and Training (SCERT), Mahendru, Patna.
9. The District Education Officer, Gopalganj.
10. The District Programme Officer, Gopalganj.

... ... Respondent/s

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with

Letters Patent Appeal No. 321 of 2023
In
Civil Writ Jurisdiction Case No.3689 of 2021

==========

Sangita Kumari Wife of Late Abhimanyu Kumar Singh, Resident of Village-Dihri, P.O.-Matpa, P.S.-Kutumba, District-Aurangabad.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
3. The Director, Primary Education, Education Department, Govt. of Bihar, New Secretariat, Patna.

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4. The District Education Officer, Aurangabad.
5. The District Programme Officer (Establishment) Aurangabad.

... ... Respondent/s

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with

Letters Patent Appeal No. 322 of 2023
In
Civil Writ Jurisdiction Case No.4938 of 2021

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1. Razia Bano D/o Mojibur Rahman, R/o Village - Khajechand Chhapra, P.S.- Goraul, District - Vaishali.
2. Md. Mashir Alam, S/o Md. Mustufa, R/o Village and P.S.- Baheri, District - Darbhanga.
3. Nasima Khatoon, D/o Quiyamuddin Ansari, W/o Yunis Ansari, R/o Village- Don Buzurg, P.S. - Darauli, District - Siwan.
4. Halima Khatoon, W/o Late Jalaluddin Ahmad, R/o Village - Barka Gaon, P.S. - Bhagwanpur Hat, District - Siwan.
5. Quraish Khatoon, W/o Niyamat Husain, R/o Village- Maghi, P.S. - Maharajganj, District - Siwan.
6. Kumari Usha Tiwari, W/o Dhirendra Kumar Tiwari, R/o Village - Kathar, P.S.- Krishnabrahm, District- Buxar.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The Bihar School Examination Board, Patna through its Secretary.
11. The Chairman, Bihar School Examination Board, Patna.

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12. The Secretary, Bihar School Examination Board, Patna.
13. The State Council For Education Research and Training, Bihar, Mahendru, Patna, through its Director.
14. The Director, State Council For Education Research and Training, Bihar, Patna.
15. The District Magistrate, Madhepura, District - Madhepura.
16. The District Magistrate, Samastipur, District - Samastipur.
17. The District Magistrate, Siwan, District - Siwan.
18. The District Magistrate, Lakhisarai, District - Lakhisarai.
19. The District Magistrate, East Champaran, District - East Champaran.
20. The District Magistrate, Jamui, District - Jamui.
21. The District Magistrate, Darbhanga, District - Darbhanga.
22. The District Magistrate, Bhojpur, District - Bhojpur at Arah.
23. The District Magistrate, West Champaran, District - West Champaran.
24. The District Magistrate, Bhagalpur, District - Bhagalpur.
25. The District Magistrate, Begusarai, District - Begusarai.
26. The District Magistrate, Vaishali, District - Vaishali.
27. The District Magistrate, Saran, District - Saran at Chapra.
28. The District Magistrate, Sheohar, District - Sheohar.
29. The District Education Officer, Madhepura, District - Madhepura.
30. The District Education Officer, Samastipur, District - Samastipur.
31. The District Education Officer, Siwan, District - Siwan.
32. The District Education Officer, Lakhisarai, District - Lakhisarai.
33. The District Education Officer, East Champaran, District - East Champaran.
34. The District Education Officer, Jamui, District - Jamui.
35. The District Education Officer, Darbhanga, District - Darbhanga.
36. The District Education Officer, Bhojpur, District - Bhojpur at Arah.
37. The District Education Officer, West Champaran, District - West Champaran.
38. The District Education Officer, Bhagalpur, District - Bhagalpur.
39. The District Education Officer, Begusarai, District - Begusarai.
40. The District Education Officer, Vaishali, District - Vaishali.
41. The District Education Officer, Saran, District - Saran at Chapra.
42. The District Education Officer, Sheohar, District - Sheohar.
43. The District Programme Officer, Establishment (Education), Madhepura, District - Madhepura.
44. The District Programme Officer, Establishment (Education), Samastipur, District - Samastipur.
45. The District Programme Officer, Establishment (Education), Siwan, District

WEB COPY

- Siwan.

46. The District Programme Officer, Establishment (Education), Lakhisarai, District - Lakhisarai.
47. The District Programme Officer, Establishment (Education), East Champaran, District - East Champaran.
48. The District Programme Officer, Establishment (Education), Jamui, District - Jamui.
49. The District Programme Officer, Establishment (Education), Darbhanga, District - Darbhanga.
50. The District Programme Officer, Establishment (Education), Bhojpur, District - Bhojpur at Arah.
51. The District Programme Officer, Establishment (Education), West Champaran, District - West Champaran.
52. The District Programme Officer, Establishment (Education), Bhagalpur, District - Bhagalpur.
53. The District Programme Officer, Establishment (Education), Begusarai, District - Begusarai.
54. The District Programme Officer, Establishment (Education), Vaishali, District - Vaishali.
55. The District Programme Officer, Establishment (Education), Saran, District - Saran at Chapra.
56. The District Programme Officer, Establishment (Education), Sheohar, District - Sheohar.
57. Sanoj Kumar Patel, S/o Mangeshwar Mandal, R/o Village - Karaman, P.S. - Puraini, District - Madhepura.
58. Bibha Kumari, D/o Shivshankar Paswan, R/o Village- Dudhaila, P.S.- Madhepura, District - Madhepura.
59. Kiran Kumari, W/o Arun Kumar Sahni, R/o Village- Kalyanpur North, P.S. - Bibhutipur, District - Samastipur.
60. Veena Devi, W/o Mishri Ram, R/o Village - Jalalpur, P.S. - Patori, District - Samastipur.
61. Kavita Kumari, W/o Ramesh Kumar Roy, R/o Village - Deokuli Dham, P.S. - Biraul, District - Darbhanga.
62. Quraish Khatoon, W/o Niyamat Husain, R/o Village - Maghi, P.S. Maharajganj, District - Siwan.
63. Seema Devi, W/o Naresh Prasad Rajak, R/o Mohalla - Lal Pahari, P.S. - Lakhisarai, District- Lakhisarai.
64. Asgari Khatoon, W/o Zaheer Moammad, R/o Village - Saratha, P.S. - Dhaka, District - East Champaran.
65. Kumari Rambha, D/o Surendra Prasad Yadav, R/o Village - Narthua, P.S. - Alamnagar, District - Madhepura.
66. Rehana Khatoon, D/o Abdul Rahman, R/o Village - Simri Bakhtiarpur, P.S. - Simri Bakhtiarpur, District - Saharsa.

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67. Md. Faizan, S/o - Md. Noor, R/o Village- Alamganj Sakka Toli, P.O. - Gulzar Bagh, P.S. Alamganj, District - Patna.

68. Nikhat Perwin, W/o Md. Wasim, R/o At and P.O. - Kumhrauli, P.S. - Kamtaul, District - Darbhanga.

69. Savitri Kumari, W/o Late Kamlesh Singh, R/o Village - Berath, P.S.- Chauri, District - Bhojpur at Arah.

70. Punam Devi, W/o Amrit Manjhi, R/o Village - Kharkatwa, Ward No. - 9, P.S. - Gaunaha, District - West Champaran.

71. Md. Seraj Ahmad, S/o Kabeer Ahmad, R/o Village - Khairwa, P.O. and P.S. - Dhaka, District - East Champaran.

72. Mozammil Mustafa, S/o Abdul Mustafa, R/o Village - Bathuli, P.S. Nanpur, District - Sitamarhi.

73. Shagufta Shahin, W/o Md. Javed Alam, R/o Village - Sapahi, P.S. - Dhaka, District - East Champaran.

74. Kumari Usha Tiwari, W/o Dhirendra Kumar Tiwari, R/o Village - Kathar, P.S. - Krishnabrahm, District - Buxar.

75. Halima Khatoon, W/o Late Jalaluddin Ahmad, R/o Village - Barka Gaon, P.S. - Bhagwanpur Hat, District - Siwan.

76. Pinki Kumari, W/o Krishna Kumar Samdarshi, R/o Village - Khiradih, P.S. - Parbatta, District - Khagaria.

77. Rabia Khatoon, W/o Md. Zainul Abedeen, R/o Village - Ramzanpur, P.S. - Mufassil, District - Begusarai.

78. Razia Bano, D/o Mojibur Rahman, R/o Village- Khajechand Chhapra, P.S. - Goraul, District - Vaishali.

79. Lilavati Kumari, W/o Harendra Ram, R/o Village - Basahiya, P.S. - Panapur, District - Saran.

80. Dinesh Paswan, S/o Ramkhelawan Paswan, R/o Village - Mahmadpur Katasri, P.S. - Shyampur Bahtaha, District - Sheohar.

81. Sudha Devi, W/o Abhay Kumar Yadav, R/o village - Tulsia, P.S. - Bihariganj, District - Madhepura.

... ... Respondent/s

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with

Letters Patent Appeal No. 323 of 2023
In
Civil Writ Jurisdiction Case No.2887 of 2021

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Ammara Jabin @ Ammara Jabin W/o Md. Mohsin, R/o Ward No. 16-Banaras Bank Chowk Chandwara, P.S.-Town, District-Muzaffarpur working as Primary Urdu Teacher in Madarsa Imania Kamra, Town, Block-Mushahari District-Muzaffarpur.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary cum Additional Chief

WEB COPY

Secretary, Education Department, Bihar, Patna.

2. The Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
3. The Secretary, Primary Education, Education Department, Bihar, Patna.
4. The Director, Primary Education, Education Department, Bihar, Patna.
5. The District Education Officer, Muzaffarpur.
6. The District Programme Officer, Muzaffarpur.
7. The Additional School Inspector, Town Area, Muzaffarpur.
8. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
9. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
10. The National Institute of Open Schooling represented through its Director, A-24/25 Institutional Area, Secor-62, NOIDA, Gautam Budh Nagar, Uttar Pradesh.
11. The Joint Director The National Institute of Open Schooling, A-24/25 Institutional Area, Secor-62, NOIDA, Gautam Budh Nagar, Uttar Pradesh.
12. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
13. The National Council of Teachers Education, New Delhi represented through its Director.
14. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.

... ... Respondent/s

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with

Letters Patent Appeal No. 324 of 2023
In
Civil Writ Jurisdiction Case No.2816 of 2021

==========

Navin Kumar Son of Sri Asheshwar Singh Resident of Village-Velu Bigha, P.S.-Hisua, District-Nawada.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secreary, Education Department, Govt. of Bihar, New Secretary, Patna.
2. The Principal Secrerary, Education Department, Govt. of Bihar, New Secretariat, Patna.
3. The Director, Primary Education, Education Department, Govt. of Bihar, New Secretariat, Patna.
4. The District Education Officer, Nawada.
5. The District Programme Officer (Establishment), Nawada.
6. Abhay Kumar Sono f Late Umesh Prasad Singh Resident of Village-Narauli,

WEB COPY

P.O.-Loundh, P.S.-Sirdala, District-Nawada.

7. Purushottam Kumar Son of Late Vijay Kumar @ Vijay Prasad Resident of Village and P.O.-Bargawn, P.S.-Sirdala, District-Nawada.
8. Suman Kumar Son of Late Jay Nath Ram Resident of Village and P.O.-Fatehpur, P.S.-Sirdala, District-Nawada.
9. Augst Kumar Gauraw, Son of Late Pramod Prasad Pandit Resident of Village-Sirauni, P.O. and P.S.-Kawakol, District-Nawada.
10. Pankaj Ravidas Son of Sri devendra Ravidas Resident of Village-Gulni, P.S.-Pakri Verma, District-Nawada.
11. Anita Kumari Wife of Anil Kumar Resident of Village and P.O.-Gondapur, P.S. and District-Nawada.
12. Dinesh Sharma Son of Sri Jagdish Sharma Resident of Village-Pratapur Khalsa, P.O.-Maharama, P.S.-Roh, District-Nawada.

... ... Respondent/s

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with

Letters Patent Appeal No. 327 of 2023
In
Civil Writ Jurisdiction Case No.7481 of 2021

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Nishi Kumari W/o Amresh Kumar Singh R/o 189, Gali No.1 Court Session, Dist.-Purnia.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director, (Primary Education), Education Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Purnia.
4. The District Education Officer, Purnia.
5. The District Programme Officer (Establishment), Purnia.
6. The Block Education Officer, Purnia.

... ... Respondent/s

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with

Letters Patent Appeal No. 329 of 2023
In
Civil Writ Jurisdiction Case No.11979 of 2021

==========

Dinesh Manjhi Son of Late Chandradev Manjhi, Resident of Village-Adampur, Police Station-Raghunathpur, District-Siwan At Present Posted and Working as a Panchayat Teacher in New Primary School Dila Das Ke Mathya, Anchal-Andar, District-Siwan.

WEB COPY

... ... Appellant/s

Versus

1. The State of Bihar X
2. The Principal Secretary-Cum-Additional Chief Secretary, Education Department, Govt. of Bihar, Patna
3. The Director Primary Education, Govt. of Bihar, Patna
4. The District Education Officer, Siwan.
5. The District Programme Officer Siwan.
6. The Block Education Officer, Andar, District-Siwan.
7. The Director, National Institute of Open Schooling, New Delhi.
8. The Union of India through the Human Resources Development Department, New Delhi.
9. The Secretary, Human Resources Development Department, New Delhi.
10. The Additional Secretary, Ministry of Human Resources, New Delhi.
11. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development Department, Govt. of Inida, Shastri Bhawan, New Delhi.

... ... Respondent/s

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with

Letters Patent Appeal No. 330 of 2023
In
Civil Writ Jurisdiction Case No.12296 of 2022

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Priya Kumari Daughter of Sri Krishna Prasad Yadav, Resident of Mohalla-Mahadewa, in front of Bajaj Agency, Naya Bazar Siwan, Post Office- Siwan, P.S.- Mahadewa O.P., District- Siwan.

... ... Appellant/s

Versus

1. The State of Bihar Bihar
2. The Additional Chief Secretary-cum- the Principal Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director, Primary Education, Govt. of Bihar, Patna.
4. The District Magistrate, Siwan.
5. The District Education Officer, Siwan.
6. The District Programme Officer (Establishment), Siwan.
7. The Block Development Officer, Hasanpura, District- Siwan.
8. The Block Education Officer, Hasanpura, District- Siwan.
9. The Mukhiya, Gram Panchayat Raj Laheji, Anchal- Hasanpura, District-Siwan.
10. The Panchayat Secretary, Gram Panchayat Raj Laheji, Anchal- Hasanpura,

WEB COPY

District- Siwan.

... ... Respondent/s

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with

Letters Patent Appeal No. 331 of 2023
In
Civil Writ Jurisdiction Case No.5695 of 2022

==========

Nishant Kumar Son of Shri Bramahnand Paswan, Resident of Village-Darauli, Police Station-Darauli, District-Siwan. At Present Posted and Working as a Panchayat Teacher in Govt. New Primary School Parsaha Tola, Andar, District-Siwan.

... ... Appellant/s

Versus

1. The State of Bihar Bihar
2. The Principal Secreary-Cum-Additional Chief Secreary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The District Edfucation Officer, Siwan.
5. The District Programme Officer (Establishment), Siwan.
6.) The Block Development Officer, Andar, District-Siwan.
7. The Block Education Officer, Andar, District-Siwan.
8. The Panchayat Secreary, Gram Panchayat Raj Sahasaraon, Anchal-Andar, District-Siwan.
9. The Mukhiya, Gram Panchayat raj Saharsaraon, Anchal-Andar, District-Siwan.

... ... Respondent/s

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with

Letters Patent Appeal No. 334 of 2023
In
Civil Writ Jurisdiction Case No.2824 of 2021

==========

1. Ujjawal Kumar S/o Late Ram Karan Mahto R/o Vill. Yamunatand, P.O. Kewta, P.S. Dalsingsarai, Dist. Samastipur.
2. Sangita Devi D/o Rejendra Rai, R/o Vill. and P.O. Mohanpur, P.S. Patori, Dist. Samastipur.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Madhubani.

WEB COPY

4. The District Magistrate, Begusarai.
5. The District Magistrate, Madhepura.
6. The District Magistrate, Samastipur.
7. The District Magistrate, Gopalganj.
8. The District Education Officer, Madhubani.
9. The District Education Officer, Begusarai.
10. The District Education Officer, Madhepura.
11. The District Education Officer, Samastipur.
12. The District Education Officer, Gopalganj.
13. The District Programme Officer (Establishment), Madhubani.
14. The District Programme Officer (Establishment), Begusarai.
15. The District Programme Officer (Establishment), Madhepura.
16. The District Programme Officer (Establishment), Samastipur.
17. The District Programme Officer (Establishment), Gopalganj.
18. The Block Development Officer, Basopatti/ Benipatti/ Jhanjharpur/ Laukahi/ Ghugrahdiha/ Rajnagar/ Bisfi/ Andhradadhi, Madhubani.
19. The Block Development Officer, Gadhpura/ Baroni, Begusarai.
20. The Block Development Officer, Kumarkhand, Madhepura.
21. The Block Development Officer, Mohaddinagar, Samastipur.
22. The Block Development Officer, Bhaure, Gopalganj.
23. The Block Education Officer, Basopatti/ Benipatti/ Jhanjharpur/ Laukahi/ Ghugrahdiha/ Rajnagar/ Bisfi/ Andhradadhi, Madhubani.
24. The Block Education Officer, Gadhpura/ Baroni, Begusarai.
25. The Block Education Officer, Kumarkhand, Madhepura.
26. The Block Education Officer, Mohaddinagar, Samastipur.
27. The Block Education Officer, Bhaure, Gopalganj.

... ... Respondent/s

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with

Letters Patent Appeal No. 335 of 2023
In
Civil Writ Jurisdiction Case No.5771 of 2021

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1. Prema Devi W/o Binod Kumar Singh, R/o Vill, Sarave, P.O. and P.S. - Siwan Sadar, Dist. - Siwan.
2. Rajshree, D/o Ram Vilas Das, R/o Vill. and P.O. - Ninga, P.S. Barauni, Dist. - Begusarai.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of

WEB COPY

Bihar, New Secretariat, Patna.

2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate, Madhubani.
4. The District Magistrate, Bhojpur.
5. The District Magistrate, Sitamarhi.
6. The District Magistrate, Siwan.
7. The District Magistrate, Aurangabad.
8. The District Magistrate, Begusarai.
9. The District Magistrate, Saharsa.
10. The District Education Officer, Aurangabad.
11. The District Education Officer, Madhubani.
12. The District Education Officer, Bhojpur.
13. The District Education Officer, Sitamarhi.
14. The District Education Officer, Saharsa.
15. The District Education Officer, Begusarai.
16. The District Education Officer, Siwan.
17. The District Programme Officer (Establishment), Siwan.
18. The District Programme Officer (Establishment), Aurangabad.
19. The District Programme Officer (Establishment), Madhubani.
20. The District Programme Officer (Establishment), Bhojpur.
21. The District Programme Officer (Establishment), Sitamarhi.
22. The District Programme Officer (Establishment), Saharsa.
23. The District Programme Officer (Establishment), Begusarai.
24. The Block Development Officer, Bisfi, Harlakhi, Rahika, Andhrathadhi, Laukahi, Madhubani.
25. The Block Development Officer, Koilwar, Bhojpur.
26. The Block Development Officer, Dumra, Sitamarhi.
27. The Block Development Officer, Jiradai, Siwan Sadar, Siwan.
28. The Block Development Officer, Kutumba, Aurangabad.
29. The Block Development Officer, Barauni, Begusarai.
30. The Block Development Officer, Simari Bakhtiyarpur, Saharsa.
31. The Block Education Officer, Bisfi, Harlakhi, Rahika Andhrathadhi, Laukahi, Madhubani.
32. The Block Education Officer, Koilwar, Bhojpur.
33. The Block Education Officer, Dumra, Sitamarhi.
34. The Block Education Officer, Jiradai, Siwan Sadar, Siwan.
35. The Block Education Officer, Kutumba, Aurangabad.
36. The Block Education Officer, Barauni, Begusarai.

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37. The Block Education Officer, Simari Bakhtiyarpur, Saharsa.

... ... Respondent/s

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with

Letters Patent Appeal No. 341 of 2023
In
Civil Writ Jurisdiction Case No.15251 of 2021

==========

Gita Devi Wife of Late Krishnandan Prasad, Resident of Village Meura, P.O.- Phulelpur, PS-Athmalgola, District-Patna, Pin-803211. At present posted as Primary Teacher Untrained in the Primary School Daulatpur, Athmalgola, Patna.

... ... Appellant/s

Versus

1. The Union of India thorough its Secretary, Ministry of Human Resources Department, Government of India, New Delhi.
2. The Secetary, Ministry of Human Resources Depatment, Government of India, New Delhi.
3. The State of Bihar, through its Chief Secretary, Government of Bihar, Patna.
4. The Chairman, National Institute of Open Schooling, A 24-25, Institutional Area Sector 62, NOIDA, Gautam Buddha Nagar, Uttar Pradesh-201309.
5. The Additional Chief Secretary, Education Department, Government of Bihar, Patna.
6. The Director, Primary Education Department, Government of Bihar, Patna.
7. The Regional Director, National Institute of Open Schooling (in short NIOS), Patna, Lalit Bhawan, Ground Floor, Baily Road (Jawahar Nehru Marg), Pin-800001.
8. The District Education Officer, Patna.
9. The District Programs Officer, (Establishment), Patna.
10. The Executive Officer Member Secretary-cum-Block Development Officer, Athmalgola.
11. The Block Education Officer, Athmalgola.

... ... Respondent/s

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with

Letters Patent Appeal No. 345 of 2023
In
Civil Writ Jurisdiction Case No.3308 of 2021

==========

1. Ganesh Thakur S/o- Late Ram Narayan Thakur, Resident of Village- Baheri, P.S.- Baheri, Distt.- Darbhanga, Posted as Panchayat Teacher at Primary School Kumrahdih, Darbhanga.
2. Ajay Kumar Paswan, S/o- Sita Ram Paswan, Resident of Village- Lakshmipur, P.O.- Jorja, P.S.- Baheri, Distt.- Darbhanga, Posted as

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Panchayat Teacher at Primary School Kumradih, Darbhanga.

3. Sunita Kumari, W/o- Ajeet Kumar, Resident of Village- Kothara, P.S.- Baheri, Distt.- Darbhanga, Posted as Panchayat Teacher at Primary School Badhwa, Darbhanga.
4. Ashok Kumar, S/o- Rameshwar Prasad Singh, Resident of Village- Akhatwara, P.O.- Bhatora, P.S.- Hathori, Distt.- Samastipur, Posted as Prakhand Teacher U.M.S. Baheri, Darbhanga.
5. Raj Kishore Mandal, S/o- Ram Dev Mandal, Resident of Village- Akhatwara (Barahkurwa), P.O.- Bhatura, P.S.- Hathori, Distt.- Samastipur, Posted as Panchayat Teacher at Primary School Dohatnarayan, P.S.- Baheri, Darbhanga.

... ... Appellant/s

Versus

1. The Union of India through the Human Resources Department, Govt. of India, New Delhi.
2. The Secretary Human Resources Department, Govt. of India, New Delhi.
3. The National Institute of Open Schooling through its Regional Director Lalit Bhawan Bailey Road, Patna.
4. The Regional Director, NIOS, Lalit Bhawan Bailey Road, Patna.
5. The State of Bihar through the Chief Secretary, Govt. of Bihar, Patna.
6. The Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
7. The Bihar School Examination Board through Chairman Patna.
8. The Chairman Bihar School Examination Board Patna.
9. The Director, Primary Education Govt. of Bihar, Patna.
10. The Distt. Education Officer, Darbhanga.
11. The Distt. Programme Officer (Estab.) Darbhanga.
12. Surendra Kumar Suman S/o- Harekrihna Yadav, Resident of Village- Havidih Barkati, P.S.- Bahari, Distt.- Darbhanga. Posted as Panchayat Teacher at Primary School Baheri Darbhanga.
13. Anil Kumar Bharti, S/o- Raj Karan Paswan, Resident of Village- Banmana, P.O.- Lalpur Shiv Ram, P.S.- Baheri, Distt.- Darbhanga Posted as Panchayat Teacher U.M.S. Navtoliya Bithoili.
14. Diwakar Kumar Singh S/o- Ramchandra Singh, Resident of Village- Jaya Distt.- Muzafferpur Posted as Panchayat Teacher Govt. Middle School Jaya, P.S.- Gaihat, Distt.- Muzafferpur.

... ... Respondent/s

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with

Letters Patent Appeal No. 347 of 2023

In

Civil Writ Jurisdiction Case No.8668 of 2022

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WEB COPY

1. Manoj Kumar Son of Deo Narayan Kapri Resident of Village- Mathurapur, P.O.- Ahiro, Dhoraiya, District- Banka, At present Posted as Panchayat Teacher at N.P.S., Katoriya, Gram Panchayat Shobhanpur, Block- Amarpur, District- Banka.
2. Seema Kumari Gupta, Wife of Arun Gupta Resident of Village- Chiraiya, P.S.- Amarpur, District- Banka, At present Posted as Panchayat Teacher at N.P.S., Sovanpur (Harijan), Gram Panchayat Shobhanpur, Block- Amarpur, District- Banka.
3. Arbind Kumar, Son of Ramchandra Thakur Resident of Village- Sovanpur, P.S.- Amarpur, District- Banka, At present Posted as Panchayat Teacher at N.P.S., Kisanpur (Urdu), Gram Panchayat Shobhanpur, Block- Amarpur, District- Banka.
4. Rupesh Ranjan, Son of Ghanshyam Prasad Resident of Village- Beldiha, P.O.- Ahiro, Dhoraiya, District- Banka, At present Posted as Panchayat Teacher at N.P.S., Sovanpur (Harijan), Gram Panchayat Shobhanpur, Block- Amarpur, District- Banka.
5. Rambha Kumari, Wife of Manoj Kumar Resident of Village- Ballikita, P.O.- Koshalpur, Amarpur, District- Banka, At present Posted as Panchayat Teacher at N.P.S., Kisanpur, Gram Panchayat Shobhanpur, Block- Amarpur, District- Banka.
6. Pinku Kumari, Wife of Sanjeev Kumar Resident of Village- Bandarchua, P.O.- Ahiro, Dhoraiya, District- Banka, At present Posted as Panchayat Teacher at N.P.S., Janakpur (Mondal Tola), Gram Panchayat Shobhanpur, Block- Amarpur, District- Banka.
7. Kumar Gaurab @ Kumar Gourav Son of Sitaram Panjiyara Resident of Village- Mojahidpur, Amarpur, District- Banka, At present Posted as Panchayat Teacher at U.M.S., Dodra Janjakpur, Gram Panchayat Shobhanpur, Block- Amarpur, District- Banka.
8. Shailesh Kumar, Son of Sri Saru Das Resident of Village- Bishanpur Jichho, Lodipur, District- Bhagalpur, At present Posted as Panchayat Teacher at N.P.S., Dhanai, Gram Panchayat Shobhanpur, Block- Amarpur, District- Banka.
9. Md. Faiyaj Alam, Son of Md. Niayamat Husain Resident of Village- Laxmikitta, P.O.- Rahmandih, P.S.- Dhoraiya, District- Banka.
10. Ranju Rani, Wife of Shambhu Tanti Resident of Village- Belthara, P.O.- Harchandi, P.S.- Rajoun, District- Banka.

... ... Appellant/s

Versus

1. Indu Bhushan Kumar Singh S/o Late Ganesh Dutt Singh R/o Vill. Dharmrahi, P.O.- Beldiha, P.S.- Belhar, District- Banka.
2. The State of Bihar, Through its Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
3. The Director (Primary Education), Education Department, Govt. of Bihar, New Secretariat, Patna.
4. The Director (Research and Training), Education Department, Govt. of Bihar, Mahendru, Patna.

WEB COPY

5. The District Magistrate, Banka.
6. The District Education Officer, Banka.
7. The District Programme Officer (Establishment), Banka.
8. The Block Education Officer, Belhar, Banka.

... ... Respondent/s

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with

Letters Patent Appeal No. 351 of 2023
In
Civil Writ Jurisdiction Case No.5866 of 2021

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Kumari Amrita @ Amrita W/o Pramod Kumar, R/o Village-Koerpatti, P.S.-Thakrahan, District-West Champaran.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The District Magistrate, Samastipur, District-Samastipur.
11. The District Magistrate, West Champaran, District-West Champaran.
12. The District Education Officer, Samastipur, District-Samastipur.
13. The District Education Officer, West Champaran, District-West Champaran.
14. The District Programme Officer, Establishment (Education) Samastipur, District-Samastipur.
15. The District Programme Officer, Establishment (Education) West Champaran,, District-West Champaran.
16. The Block Education Officer, Bithan, District-Samastipur.

WEB COPY

17. The Block Education Officer, Thakrahan, District-West Champaran.
18. The Panchayat Secretary, Gram Panchayat Raj-Koirpatti, Block-Thakrahan, District-West Champaran.
19. The Panchayat Secretary, Gram Panchayat Raj-Sakhwa, Block-Bithan, District-Samastipur.
20. Indu Devi, W/o Pankaj Sada, R/o Village-Bhikhnaulia, P.S.-Bitha, District-Samastipur.

... ... Respondent/s

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with

Letters Patent Appeal No. 352 of 2023
In
Civil Writ Jurisdiction Case No.6816 of 2021

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Rukhsana Khatoon W/o Nasim Ahmad Ansari, R/o Village-Siswa Bazar, P.O. - Siswa Bazar, P.S.-Paharpur, District-East Champaran.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director,
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The Bihar School Examination Board, Patna through its Secretary.
8. The Chairman, Bihar School Examination Board, Patna.
9. The Secretary, Bihar School Examination Board, Patna.
10. The State Council for Education research and Training, Bihar Mahendru Patna through its Director.
11. The Director, State Council for Education research and Training, Bilhar, Patna.
12. The State of Bihar through the Principal Secretary. Education Department, Government of Bihar, Patna.
13. The Principal Secretary, Education Department, Government of Bihar, Patna.
14. The Director, Primary Education, Government of Bihar, Patna.

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15. The District Education Officer, Sitamarhi, District- Sitamarhi.
16. The District Education Officer, East Champaran, District- East Champaran at Motihari.
17. The District Education Officer, Siwan, District- Siwan.
18. The District Education Officer, Darbhanga, District- Darbhanga.
19. The District Education Officer, Jamui, District-Jamui.
20. The District Education Officer, Samastipur, District- Samastipur.
21. The District Programme Officer Establishment (Education), Sitamarhi, District-Sitamarhi.
22. The District Programme Officer Establishment (Education), East Champaran, District- East Champaran at Motihari.
23. The District Programme Officer Establishment (Education), Siwan, District-Siwan.
24. The District Programme Officer Establishment (Education), Darbhanga, District- Darbhanga.
25. The District Programme Officer Establishment (Education), Jamui, District-Jamui.
26. The District Programme Officer (Education), Samastipur, District-Samastipur.
27. Gunjan Kumari W/o Harshvardhan Kumar, R/o Village-Mahisaul, P.O.-Mahisaul, P.S.-Runnisaidpur, District-Sitamarhi.
28. Arfa Begam W/o Md. Zakir Husain, R/o Village-Chhoti Mahali, P.O.-Devera Bandhauli, P.S.-Jale, District-Darbhanga.
29. Murtuza Khatoon W/o Shekh Saidullah, R/o Village-Shankar Saraiya Tola P.O. and P.S.- Turkauliya, District-East Champaran.
30. Mahjabeen W/o Rustam Ali, R/o Village- Retgwa Jaisinghpur, P.O.-Jaisinghpur, P.S.-Turkaulia, District-East Champaran.
31. Nirupma Kumari W/o Arvind Kumar, R/o Village-Bhalui, P.O. -Bhalua, P.S.-Guthani, District-Siwan.
32. Shiv Shankar Bharti S/o Surendr Kumar Paswan, R/o Village-Hajipur, P.O.-Laheriasarai, P.S.-Ashok Paper Mill, District- Darbhanga.
33. Bindeshwari Yadav S/o Bhojal Yadav, R/o Village-Dholkatwa, P.O.-Guguldih, P.S.-Gidhaur, District-Jamui.
34. Sujeet Kumar Singh S/o Brahmadev Singh, R/o Village-Bhagwanpur Kamla, P.O.-Bhagwanpur Kamla, P.S.-Ujiyarpur, District- Samastipur
35. Arvind Kumar Singh S/o Lalan Prasad Singh, R/o Village-Nadua, P.O. Bhagwanpur Hat, P.S.-Bhagwanpur Hat, District- Siwan.

... ... Respondent/s

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with

Letters Patent Appeal No. 353 of 2023
In
Civil Writ Jurisdiction Case No.16854 of 2021

WEB COPY

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Rajeev Kamal S/o Pasupati Nath Shahi R/o-Village- Dasai Ward No-14, P.O.-Tikauli, P.S.-Runni Saidpur, District- Sitamarhi at Present Posted as Block Teacher at Middle School, Bhalni Madan, P.O.-Saunda, Block-Bajpatti, District- Sitamarhi.

... ... Appellant/s

Versus

1. The State of Bihar through the Principle Secretary, Education Department, Government of Bihar.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar Patna.
4. The District Magistrate, Sitamarhi, District- Sitamarhi.
5. The District Education Officer, Sitamarhi, District- Sitamarhi.
6. The District Programme Officer, Establishment (Education) Sitamarhi, District- Sitamarhi.
7. The Block Development Officer, Block- Bajpatti, District- Sitamarhi.
8. The Block Education Officer, Block- Bajpatti, District- Sitamarhi.

... ... Respondent/s

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with

Letters Patent Appeal No. 355 of 2023
In
Civil Writ Jurisdiction Case No.4297 of 2021

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Punam Devi W/o Late Madan Ram, R/o Village-Naya Tola, Banjariya Pandal, P.s. Dhaka, District-East Champaran.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector-62, Noida-201308 (U.P.)

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8. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
9. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
10. The Additional Secretary-cum-Conducting Officer, National Institute of Open Schooling (NIOS) Department of Education, Bihar, Patna.
11. The State of Bihar, through the Principal Secretary, Education Department, Government of Bihar, Patna.
12. The Principal Secretary, Education Department, Government of Bihar, Patna.
13. The Director, Primary Education, Government of Bihar, Patna.
14. The District Education Officer, Saharsa, District- Saharsa.
15. The District Education Officer, Muzaffarpur, District- Muzaffarpur.
16. The District Education Officer, Purnea, District -Purnea.
17. The District Education Officer, Madhepura, District- Madhepura.
18. The District Education Officer, Araria, District- Araria.
19. The District Education Officer, Jehanabad, District - Jehanabad.
20. The District Education Officer, East Champaran, District-East Champaran.
21. The District Education Officer, Rohtas, District Rohtas at Sasaram.
22. The District Progamme Officer, Establishment (Education), Saharsa, District-Saharsa.
23. The District Programme Officer Establishment (Education), Muzaffarpur, District-Muzaffarpur.
24. The District Programme Officer Establishment (Education), Purnea, District-Purnea.
25. The District Programme Officer Establishment (Edcuation), Madhepura, District-Madhepura.
26. The District Programme Officer Establishment (Education), Araria, District-Araria.
27. The District Programme Officer Establishment (Education), Jehanabad, District-Jehanabad.
28. The District Programme Officer Establishment (Education), East Champaran, District-East Champaran.
29. The District Programme Officer Establishment (Education), Rohtas, District Rohtas at Sasaram.
30. Sadhana Kumari W/o Sudhanshu Shekhar, R/o Village Bangaon South Bishahari Sthan, P.S.-Bangaon, District-Saharsa.
31. Manju Kumari W/o Sanjeev Kumar Singh, R/o Village-Badia, P.S.-Bhagwanpur, District-Begusarai.
32. Sunita Devi W/o Late Yugal Kishor Mandal, R/o Village-Simra, P.S. Tikapatti, District-Purnea.
33. Roshan Kumar S/o Lakhan Lal Manda, R/o Village-Raghunathpur, P.s.

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Saurbazar, District-Saharsa.

34. Farhat Naz w/o Md. Shamim Ahmadm R/o Village Mirzapur Kothi, P.S. Simraha, District -Araria.

35. Puja Kumari W/o Santosh Kumar, R/o Village-Manichak, P.S.-Masaurhi, District-Patna.

36. Shambhu Chaudhary S/o Ramnagina Choudhary, R/o Village-Sapullah Ganj, P.O. and P.S.-Sasaram, District Rohtas at Sasaram.

37. Jay Kumar S/o Meghnath Ram, R/o Village-Jigna, P.S. Agrer, District -Rohtas at Sasaram.

38. Sunita Devi W/o Kamlesh Kumar, R/o Village-Hemradih, P.S.-Nasriganj, District-Rohtas at Sasaram.

39. Chandrakala Kumari W/o Ravindra Paswan, R/o Village-Mathurapur, P.S. Sanjhauli, District Rohtas at Sasaram.

... ... Respondent/s

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with

Letters Patent Appeal No. 358 of 2023
In
Civil Writ Jurisdiction Case No.5892 of 2021

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1. Bibi Rukhsana Khatoon W/o Md. Badrullah Ansari, R/o Vill- Kamalpur, P.O. Sankrit Nirmali, P.S. Nirmali, Distt. Supaul.

2. Suman Kumari D/o Bijal Mehta, R/o Vill and Ward No. 5, Laxmipur Bhagwati, P.O. Laxmipur Bhagwati, P.S. Shrinagar Haut, Distt. Madhepura.

3. Kiran Kumari W/o Rajendra Prasad Yadav, R/o Vill- Chatiswasha Road, Ward No. 12, Basantpur, P.O. and P.S.- Birpur, Distt. Supaul.

4. Nitu Kumari D/o Ramchandra Kherwar, R/o Vill and P.O. Basantpur, Ward No. 8, P.S. Birpur, Distt. Supaul.

5. Rajnikant Jha S/o Lakshmikant Jha, R/o Vill and P.O. Madhubani, P.S. Chhatapur, Distt. Supaul.

6. Anjana Kumari W/o Satyanarayan Goit, R/o Vill and P.O. Sripur, P.S. Pratapganj, Distt. Supaul.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.

2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.

3. The District Magistrate, Madhubani.

4. The District Magistrate, Saharsa.

5. The District Magistrate, Madhepura.

6. The District Magistrate, Purnea.

7. The District Magistrate, Supaul.

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8. The District Magistrate, Khagaria.
9. The District Magistrate, Kaimur.
10. The District Magistrate, Begusarai.
11. The District Magistrate, Araria.
12. The District Education Officer, Madhubani.
13. The District Education Officer, Begusarai.
14. The District Education Officer, Madhepura.
15. The District Education Officer, Saharsa.
16. The District Education Officer, Purnea.
17. The District Education Officer, Supaul.
18. The District Education Officer, Khagaria.
19. The District Education Officer, Kaimur.
20. The District Education Officer, Araria.
21. The District Programme Officer (Establishment), Madhubani.
22. The District Programme Officer (Establishment), Begusarai.
23. The District Programme Officer (Establishment), Madhepura.
24. The District Programme Officer (Establishment), Saharsa.
25. The District Programme Officer (Establishment), Purnea.
26. The District Programme Officer (Establishment), Supaul.
27. The District Programme Officer (Establishment), Kaimur.
28. The District Programme Officer (Establishment), Araria.
29. The Block Development Officer, Madhubani.
30. The Block Development Officer, Begusarai.
31. The Block Development Officer, Madhepura.
32. The Block Development Officer, Saharsa.
33. The Block Development Officer, Purnea.
34. The Block Development Officer, Supaul.
35. The Block Development Officer, Kaimur.
36. The Block Development Officer, Araria.
37. The Block Education Officer, Madhubani.
38. The Block Education Officer, Begusarai.
39. The Block Education Officer, Madhepura.
40. The Block Education Officer, Saharsa.
41. The Block Education Officer, Purnea.
42. The Block Education Officer, Supaul.
43. The Block Education Officer, Kaimur.
44. The Block Education Officer, Araria.

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... ... Respondent/s

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with

Letters Patent Appeal No. 359 of 2023
In
Civil Writ Jurisdiction Case No.2880 of 2021

==========

1. Sanjay Nath Jha S/o Jay Prakash Jha Resident of village- Ward No 06, Near Laxmi Narayan Mandir, Simarea Bhindi, P.S- Hayaghat, Distt.- Samastipur.
2. Durga Devi, D/o Baban Mahto, W/o Jagdish Mahto Resident of village- Ward No 09, Subhankarpur, P.S- Darbhanga Town, Distt.- Darbhanga.
3. Randhir Kumar Yadav, S/o Biranchi Prasad Yadav Resident of village- Basudevpur, P.S- Bahadurpur, Distt.-Darbhanga,
4. Pankaj Kumar, S/o- Yogendra Prasad Chanhar Resident of village- Ward No 40, Bakarganj Nauntharba, P.S -Laheriasarai, District- Darbhanga.
5. Nilam Kumari, D/o Bhuneshwar Mahto, W/o Pankaj Kumar Resident of village- Ward No 40, Bakarganj Nauntharba, P.S- Laheriasarai, District- Darbhanga.
6. Punam Kumari, W/o Kausal Kishore Rai Residet of Village- Kankar, P.S.- Hathori, Distt.- Samastipur.
7. Sunita Devi, W/o Late Pawan Lal Das Resident of village- Pandaul Bazar, PS.- Pandoil, Distt.- Madhubani.
8. Manjula Devi, W/o Gauri Shankar Choudhary Resident of Village- Dumri, P.S.- Biraul, Distt.- Darbhanga.
9. Nepali Paswan, S/o Mishri Paswan Resident of village Kasrour, P.S- Ghanshyampur, District- Darbhanga.

... ... Appellant/s

Versus

1. The Union of india through the Human Resources Department, Govt. of India, New Delhi.
2. The Secretary Human Resources Department, Govt. of India, New Delhi,
3. The National Institute of Open Schooling, through its Regional Director, Lalit Bhawan Bailey Road, Patna.
4. The Regional Director, NIOS, Lalit Bhawan, Bailey Road, Patna.
5. The State of Bihar, through the Chief Secretary, Govt. of Bihar, Patna.
6. The Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
7. The Bihar School Examination Board, through Chairman, Patna.
8. The Chairman, Bihar School Examination Board Patna.
9. The Director, Primary Education Govt. of Bihar, Patna.
10. The District Education Officer, Darbhanga.
11. The Distt. Programme Officer (Estab.), Darbhanga.

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12. The Distt. Education Officer, Samastipur.
13. The Distt. Programme Officer (Estab.), Samastipur.
14. Kumar Birendra, S/o Bishwath Singh Resident of village- Narayanpur, P.S- Sakatpur Distt. -Darbhanga.
15. Hayat Jawed, S/o Md. Shoukat Hussain Resident of village- Bariyarpur@ Bazidpur, P.S -Sakra, Distt. -Darbhanga.

... ... Respondent/s

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with

Letters Patent Appeal No. 360 of 2023
In
Civil Writ Jurisdiction Case No.8198 of 2022

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Manoj Kumar S/o Manik Das, R/o Village- Madhay, P.S.- Rajoun, District- Banka, at present posted as Panchayat Teacher at Government Primary School, Makramdih, Block- Rajoun, District- Banka.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The State of Bihar through the Principal Secretary, through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The District Magistrate, Banka, District- Banka.
11. The District Education Officer, Banka, District- Banka.
12. The District Programme Officer, Establishment (Education), Banka, District- Banka.
13. The Block Education Officer, Rajoun, District- Banka.
14. The Panchayat Secretary-Cum- Member- Secretary, Panchayat Employment Unit, Gram Panchayat Raj- Sanjha Syampur, Block- Rajoun, District-

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Banka.

15. The Panchayat Secretary-Cum- Member- Secretary, Gram Panchayat Raj Chilkabar Asauta, Block- Rajoun, District- Banka.

16. Priy Ranjana D/o Upendra Prasad, W/o Sunil Kumar Singh, R/o Village- Dumariya, P.S.- Rajoun, District- Banka, at present posted as Panchayat Teacher at Government of Primary School, Lahoriya, Block- Rajoun, District- Banka.

... ... Respondent/s

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with

Letters Patent Appeal No. 361 of 2023
In
Civil Writ Jurisdiction Case No.11739 of 2021

==========

Sangeeta Devi W/o Sri Nil Mohan Yadav, D/o Sri Babulal Yadav, R/o Vill. Laxmipur, P.O. and P.S. Korhobada, Dist Kishanganj, Presently Posted in Primary School Mandir Tola Palsa, Block Dhighalbank, Dist. Kishanganj.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Department of School Education and Literacy, Ministry of Human Resources Department, New Delhi.

2. The National Council of Teacher Education through its Regional Director Easter Region Committee, 15 Nilkanth Nagar, Nayapali, Bhuvaneswhar, Orissa.

3. The State of Bihar through the Principal Secretary, Education Department, Bihar, Patna.

4. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.

5. The Director, Research and Training, Education Department, Bihar, Patna.

6. The District Magistrate, Kishanganj.

7. The District Education Officer, Kishanganj.

8. The District Programme Officer (Establishment), Kishanganj.

9. The Bihar School Examination Board through its Secretary, Patna- 17.

... ... Respondent/s

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with

Letters Patent Appeal No. 362 of 2023
In
Civil Writ Jurisdiction Case No.2731 of 2022

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Vinay Kumar Tiwari Son of Rampravesh Tiwari, Resident of Village- Alapur, Manjha, Police Station- Manjhagarh, District- Gopalganj. At present posted and working as a Panchayat Teacher in New Govt. Primary School Alapur, Anchal- Manjha, District- Gopalganj.

... ... Appellant/s

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Versus

1. The State of Bihar Bihar
2. The Principal Secretary-cum- Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The District Education Officer, Gopalganj.
5. The District Programme Officer (Establishment), Gopalganj.
6. The Block Development Officer, Manjhagarh, District- Gopalganj.
7. The Block Education Officer, Manjhagarh, District- Gopalganj.
8. The Panchayat Secretary, Gram Panchayat Raj Sipah Khas, Anchal- Manjha, District- Gopalganj.

... ... Respondent/s

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with

Letters Patent Appeal No. 364 of 2023
In
Civil Writ Jurisdiction Case No.9762 of 2022

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Nagma Akthar Wife of Md. Iftekhar Ahmad, Daughter of Akhtar Hussain Resident of Village- Ansar Nagar Pagmil, P.O. and P.S.- Hazaribagh District- Hazaribagh. At present resident of Mohalla- Azad Nagar Ward no.- 19 P.S. and District- Araria. Presently working as Block Teacher in Utkarmik Middle School Joginder Balak P.S.- Mahalgaon Block- Jokihat, District- Araria.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Human Resources Development Department, Govt. of Bihar.
2. The Director, Primary Education Department, Govt. of Bihar, Patna.
3. The District Education Officer, Araria, District- Araria.
4. The District Programme Officer, (Establishment), Araria District- Araria.

... ... Respondent/s

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with

Letters Patent Appeal No. 365 of 2023
In
Civil Writ Jurisdiction Case No.5208 of 2021

==========

1. Najana Parween D/o Md. Atiqur Rahman, R/o Village-Dhubauli, P.S.- Katara, District-Muzaffarpur, presently posted as Block Teacher at Middle School Gopalpur, under Suppi Block, Sitamarhi.
2. Rambha Rani D/o Ramsajjan Prasad Singh, R/o Village-Bhagwatipur Amghatta Dumra Road, P.S.-Dumra, District-Sitamarhi, presently posted as Block Teacher at Middle School Bedolbaj, Purnahiya Block of Sheohar District.

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... ... Appellant/s

Versus

1. That Union of India through the Secretary, Ministry of Human Resources Department, Government of India, New Delhi.
2. The Secretary, Ministry of Human Resources Department, Government of India, New Delhi.
3. The Additional Secretary, Ministry of Human Resources Department, Government of India, New Delhi.
4. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Department, Government of India, Shastri Bhawan, New Delhi.
5. The State of Bihar through the Principal Secretary, Education Department Government of Bihar.
6. The Principal Secretary, Education Department Government of Bihar, Patna.
7. The Director, Primary Education, Education Department Government of Bihar, Patna.
8. The Director (Evaluation) Nation Institute of Open Schooling, A-24-25, Industrial Area, Sector-62, Noida-201308 (U.P.).
9. The National Institute of Open Schooling through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
10. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
11. The District Education Officer, Sitamarhi, District-Sitamarhi.
12. The District Programme Officer, Estlablishment, Sitamarhi, District-Sitamarhi.
13. The District Education Officer, Sheohar, District-Sheohar.
14. The District Programme Officer, Establishment, Sheohar, District-Sheohar.
15. Shambhu Kumar, S/o Dukha Ram, R/o village-Harpur Pipra, P.S.-Suppi, District-Sitamarhi, presently posted as Panchayat Teacher at Primary School Gosaipur, under Suppi Block Sitamarhi.
16. Shila Kumari, D/o Rameshwar Das, R/o Village-Barharwa, P.S-Suppi, District-Sitamarhi, presently posted as Panchayat Teacher at Primary School Akhta Muslim Tola, under Suppi Block Sitamarhi.

... ... Respondent/s

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with

Letters Patent Appeal No. 366 of 2023

In

Civil Writ Jurisdiction Case No.5486 of 2021

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1. Veena Kumari W/o Ajit Kuamr Mishra R/o Village-Mangurahan, P.O.-Manguraha, P.S.-Govindganj, District-East Champaran.
2. Mina Devi @ Meena Devi W/o Ajay Kumar Sada R/o Village-Parri (Ward

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No.-14), P.O.-Sonki, P.S.-Bahadurpur, District-Darbhanga.

3. Sanjeev Kumari W/o Umesh Paswan R/o Village-Harahari, P.S. Jamal Nagar, District-Saharsa.
4. Puja Kumari W/o Ram Krishn Kumar R/o Village-Radha Krishna Nagar, Ward No.-15, P.S.-Gangajal, District-Saharsa.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The Bihar School Examination Board, Patna through its Secretary.
8. The Chairman, Bihar School Examination Board, Patna.
9. The Secretary, Bihar School Examination Board, Patna.
10. The State Council for Education research and Training, Bihar Mahendru Patna through its Director.
11. The Director, State Council for Education research and Training, Bihar, Patna.
12. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
13. The Principal Secretary, Education Department, Government of Bihar, Patna.
14. The Director, Primary Education, Government of Bihar, Patna.
15. The District Education Officer, Purnea, District-Purnea.
16. The District Education Officer, East Champaran, District-East Champaran
17. The District Education Officer, Darbhanga, District-Darbhanga.
18. The District Education Officer, Rohtas, District-Rohtas at Sasaram.
19. The District Education Officer, Jehanabad, District-Jehanabad.
20. The District Education Officer, Saharsa, District-Saharsa.
21. The District Programme Officer, Establishment (Education), Purnea, District-Purnea.
22. The District Programme Officer, Establishment (Education), East Champaran, District-East Champaran.

WEB COPY

23. The District Programme Officer, Establishment (Education),Darbhanga, District-Darbhanga.
24. The District Programme Officer, Establishment (Education), Rohtas, District-Rohtast at Sasaram.
25. The District Programme Officer, Establishment (Education), Jehanabad, District-Jehanabad.
26. The District Programme Officer, Establishment (Education), Saharsa, District-Saharsa.
27. Rafat Romee W/o-Khwaja Zhahud Alam R/o Village-Fakir toli, P.O.-Asja Mobaiya, P.S.-Amour, District-Purnea.
28. Md. Imran S/o Abdus Samad R/o Village-Shreepur Doryraha Purabpar, P.O.-Charaiya, P.S.-Baisi, District-Purnea.
29. Shahina Begum D/o Abdul Quddus R/o Village-Tarabari, P.O.-Ssya Mobiya, P.S.-Baisi, District-Purnea.
30. Shahina Begum W/o Md. Hasan R/o Village-Harerampur, P.O.and P.S.Baisi, District-Purnea.
31. Nilu Kumari D/o Indradev Paswan R/o Village-Satiwar, P.O.-Barkadih, P.S.-Shisagar, District-Purnea.
32. Rakesh Kumar S/o Late Shri hazari Prasad R/o Village-Dongra,Ginji, District-Jehanabad.

... ... Respondent/s

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with

Letters Patent Appeal No. 368 of 2023
In
Civil Writ Jurisdiction Case No.5898 of 2021

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Md. Shakil Ahmad son of Late Abdus Shakur, resident of Village- Jogiya, P.S. Alouli, District- Khagaria.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Human Resource Development Department, Govt. of Bihar, Patna.
2. The Director, Primary Education, Bihar, Patna.
3. The District Magistrate, Khagaria.
4. The District Education Officer, Khagaria.
5. The District Programme Officer (Establishment), Khagaria.
6. The Block Education Officer, Alouli Block, Khagaria.
7. The Mukhiya Gram Panchayat Raj Sahsi, Block Alouli, District Khagaria.
8. The Panchayat Secretary, Gram Panchayat Raj Sahsi, Block Alouli District-Khagaria.
9. The National Institute of Open Schooling through its Secretary, A- 24/25, Institutional Area, Sector- 62, Noida- 201309, Uttar Pradesh.

WEB COPY

10. The Director, National Institute of Open Schooling A- 24/25, Institutional Area, Sector- 62, Noida- 201309, Uttar Pradesh.

... ... Respondent/s

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with

Letters Patent Appeal No. 372 of 2023
In
Civil Writ Jurisdiction Case No.6522 of 2021

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Rekha Devi W/o Mahendra Narayan Ram R/o Vill. and P.O. and P.S. Balua, Dist.-Madhubani.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate Madhubani
4. The District Education Officer, Madhubani
5.) The District Education Officer, Aurangabad
6. The District Programme Officer (Establishment), Madhubani
7. The District Programme Officer (Establishment), Aurangabad
8. The Block Development Officer, Fulparas, Ghoghardiha, Jhanjharpur, Rahika, Madhubani
9. The Block Development Officer, Navinagar, Aurangabad
10. The Block Education Officer, Fulparas, Ghoghardiha, Jhanjharpur, Rahika, Madhubani
11. The Block Education Officer, Navinagar, Aurangabad

... ... Respondent/s

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with

Letters Patent Appeal No. 373 of 2023
In
Civil Writ Jurisdiction Case No.4089 of 2021

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Kausari Begam W/o Md. Kurban Ali, R/o Vill. and P.O. and P.S. Khutauna, Dist. Madhubani.

... ... Appellant/s

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
3. The Director, Primary Education, Govt. of Bihar, Patna.

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4. The Bihar School Examination Board, Patna through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, The Bihar School Examination Board, Patna.
7. The State Council for Education Research and Training, Bihar, Mahendru, Patna through its Director.
8. The Director, State Council for Education Research and Training, Bihar, Patna.
9. The District Magistrate, Madhubani.
10. The District Magistrate, Bojpur at Ara, Dist. Bhojpur at Arah.
11. The District Magistrate, East Champaran at Motihari, Dist. East Champaran at Motihari.
12. The District Magistrate, Jamui, Dist. Jamui.
13. The District Magistrate, Bhagalpur, Dist. Bhagalpur.
14. The District Magistrate, Saharsa, Dist. Saharsa.
15. The District Magistrate, Rohtas (Sasaram), Dist. Rohtas (Sasaram).
16. The District Education Officer, Madhubani, Dist. Madhubani.
17. The District Education Officer, Bhojpur at Arah, Dist. Bhojpur at Arah.
18. The District Education Officer, East Champaran at Mothiari, Dist. East Champaran at Motihari.
19. The District Education Officer, Jamui, Dist. Jamui.
20. The District Education Officer, Bhagalpur, Dist. Bhagalpur.
21. The District Education Officer, Saharsa, Dist. Saharsa.
22. The District Education Officer, Rohtas (Sasaram), Dist. Rohtas (Sasaram).
23. The District Programme Officer, Madhubani, Dist. Madhubani.
24. The District Programme Officer, Bhojpur at Arah, Dist. Bhojpur at Arah.
25. The District Programme Officer, East Champaran at Motihari, Dist. East Champaran at Motihari
26. The District Programme Officer, Jamui, Dist. Jamui.
27. The District Programme Officer, Bhagalpur, Dist. Bhagalpur.
28. The District Programme Officer, Saharsa, Dist. Saharsa.
29. The District Programme Officer, Rohtas (Sasaram), Dist. Rohtas (Sasaram).

... ... Respondent/s

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with

Letters Patent Appeal No. 374 of 2023
In
Civil Writ Jurisdiction Case No.16214 of 2019

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1. Md. Ataur Rahman S/o Md. Afzal R/O Village and P.O.- Purkhauli, P.S.- Lalganj, District- Vaishali- 844121, presently posted as Block Teacher (Class 6 to 8) at U.M.S. Rikhar, Lalganj, Vaishali.

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2. Lalan Kumar Ram S/o Munga Ram R/O Village- Anjnakot Bathna, P.O.- Anjnakot, P.S.- Motipur, District- Muzaffarpur- 843111, presently posted as Block Teacher (Class 6 to 8), at Upgrade Middle School, Vishnunpur Jagdish Naya Tola, Bochahan, Muzaffarpur.

3. Samta Kumari, W/o Santosh Kumar R/O Village and P.O.- Kalwari, P.S.- Kanti, District- Muzaffarpur, presently posted as Block Teacher (Class 6 to 8), at U.M.S. Bharathi, P.O.- Simri, Block- Singhwara, District- Darbhanga, Bihar.

4. Swati Chaturvedi, W/o Ravi Prakash R/o Ward No. 2, P.O. and P.S.- Bhabhua, District- Kaimur (Bhabhua)- 821101, presently posted as Block Teacher (Class 6 to 8), at U.M.S. Semra, Mali Tola, P.O.- Vishunpur Patti, Sahebganj, Muzaffarpur.

5. Kumari Rimshi, D/o Raj Kumar Prasad R/O Village Barafdish, P.O.- Baragandhar, P.S.- Muffasil, District- Gaya, presently posted as Block Teacher (Class 6 to 8), at Middle School Amra, Block- Manpur, District- Gaya.

6. Pinki Kumari, C/o Lalji Prasad Gupta R/O Village Sikahar, P.O.- Baragendhar, P.S.- Muffasil, District- Gaya, presently posted as Block Teacher (Class 6 to 8), at M.S. Pindra, Block- Amas, Gaya.

7. Navita Kumari, D/o Moti Chand Sah R/O Village Naraipur, P.O. and P.S. Naraipur and Bagaha, District- West Champaran- 845105, presently posted as Block Teacher (Class 6 to 8), at U.M.S. Jhankaul, Block- Bagaha- 2, District- West Champaran.

8. Kalpana Kumari, W/o Phuleshwar Kumar Mandal P.O. Lalbagh, P.S. Laheria Sarai, District- Darbhanga, presently posted as Block Teacher (Class 6 to 8), at Middle School, Nimaithi, Village and P.O.- Nimaithi, P.S. Baheri, Block- Baheri, Darbhanga.

9. Ramadhar Sah, S/o Madan Sah R/O Village Parari, P.O. Rampur Bakhari via Parsauni, Block- Dumra, District- Sitamarhi- 843325, presently posted as Block Teacher (Class 6 to 8) at M/s Madanpura Purvi, Panchayat- Madanpur, Block- Parsauni, District- Sitamarhi- 843325.

10. Asdur Rahman, C/o Ahmedullah Khan R/O Village Pandri, P.O.- Jamua, via- Dhaka, District- East Champaran- 7091672885, presently posted as Block teacher (Class 6 to 8) at M.S. Kawahi Gachhi, P.O.- Jamua, via Bairgania, Sitamarhi.

11. Sudhakar Pandey, S/o Ramchandra Pandey R/O- Semra Khas, P.O.- Semra Hat, P.S.- Turkaulia, District- East Champaran, presently posted as Block Teacher (Class 6 to8), at G.M.S. Pakraridyal (Girl), Block- Pakaridyal, District- East Champaran.

12. Shilpa Kumari, D/o Ramswaroop Prasad R/O Village Mirzapur Dhobah, P.O.- Mathurapur, P.S. Sheohar, District Sheohar- 843329, present posted as Block Teacher (Class 6 to 8), at Idal Middle School- Dheohar, P.O., P.S. and District- Sheohar.

13. Deenbandhu Kumar, S/o Sushil Kumar Sah R/O Village and P.O.- Purkhauli via Lalganj, District- Vaishali- 844121, presently posted as Block Teacher (Class 6 to 8) at U.M.S. Samaspura, Panchayat- Purkhauli, Block- Lalganj, Vaishali.

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14. Rashmi Mishra, W/o Abhishek Kumar Pandey R/O Village and P.O.- Bediban Mudhuban, Block- Chakia, P.S.- Pipra, District- East Champaran, presently posted as Block Teacher (Class 6 to 8), at U.M.S. Sirsiya Maharani, P.S.- Pipra, Block- Chakia, District- East Champaran.

15. Neha Kumari Nagwanshi, D/o Late Prem Kumar Nagwanshi R/O Village Chhata Bazar, Garib Asthan Road, P.O.- HPO, Block- Mushari, District- Muzaffarpur- 842001, presently posted as Block Teacher (Class 6 to 8), U.M.S. Prakhand Mukhalaya, Block- Mushari, District- Muzaffarpur.

16. Bhushan Gaurav, S/o Sant Lal Sah R/O Village Kahatarawa, P.O.- Mathurapur, P.S. and District- Sheohar, presently posted as Block Teacher (Class 6 to 8), at Middle School, Parrahi, Village and P.O.- Parrahi, P.S. and District- Sheohar.

17. Rajesh Kumar Sharma, S/o Radheshyam Sharma R/O Village at Mahua, P.O. and P.S.- Mahua, District- Vaishali, presently posted as Block Teacher (Class 6 to 8), at U.M.S. Tajpur Buzurg, Block- Mahua, District- Vaishali.

18. Prema Kumari, W/o Ravi Shankar Pandey R/O at Mohalla- Bawan Bigha, Road No. 07, near Shiv Mandir, Kanhauli, Bishundat, P.O.- Ramna, District- Muzaffarpur- 842002, presently posted as Block Teacher (Class 6 to 8), at Upgraded Middle School, Budhnagra, Block- Mushahari, District- Muzaffarpur.

19. Anamika Kumari, D/o Sri Rajendra Rai Village- Lachhuchhapar, Pokharia Rai, Chanpatia, West Champaran, presently posted as Block Teacher (Class 6 to 8), at Government Basic School, Srinagar, P.O. and P.S.- Chanpatia, District- West Champaran.

20. Ganga Kumari, D/o Shivjee Prasad R/O Village and P.O.- Chuhari, District- West Champaran, presently posted as Block Teacher (Class 6 to 8), at Government Basic School, Lagunaha, Chanatia, P.O.- Chuhari, P.S.- Chanpatia, District- West Champaran.

21. Poonam Kumari, W/o Santosh Kumar C/O Sri Baijnath Prasad Sah, R/O Village and P.O.- Gamhariya, Block- Sour Bazar, P.S. Sour Bazar, District- Saharsa, presently posted as Block Teacher (Class 6 to 8) at Middle School, Khajur, Block- Sour Bazar, District- Saharsa.

22. Premshila Singh, W/o Pramod Kumar R/O Hariwatika Chowk near Pragya Gas Agency, P.O.- Bettiah, District- West Champaran, presently posted as Block Teacher (Class 6 to 8), at Government Middle School, Paras Pakri, P.O.- Mahanagani, P.S.- Majhauliya, District- West Champaran.

23. Shifat Ansari, D/o Iqbal Ahmad Ansari R/O Mohalla- Dargah, St. Teresa School Road, Opposite Ex- MP Dr. Faiyazul Azam, P.O. and P.S.- Bettiah, District- West Champaran, presently posted as Block Teacher (Class 6 to 8), at U.M.S. Lal Saraiya Colony, Block- Majhaulia, District- West Champaran.

24. Soni Kumari, W/o Pramendra Kumar R/O Village- Mahadeva, P.O.- Khurahiya, via- Ghora Sahan, District- East Champaran- 845303, presently posted as Block Teacher (Class 6 to 8), at Upgraded Middle School, Chikni, Block- Raxaul, District- East Champaran.

25. Sanjeev Kumar, S/o Birendra Sahani R/O Village Bachhuman, P.O.- Garhuan, P.S.- Kurhani, Via- Goraul, District- Muzaffarpur, presently posted as Block Teacher (Class 6 to 8), at Government Middle School, Mohanpur Bara, Village- Mohanpur, P.O.- Kishunpur Madhuvan, Via- Turki, District-

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Muzaffarpur.

26. Amrita Kumari, D/o Shree Hareshwar Ray R/O Village and P.O.- Lalu Chhapra, P.S.- Paroo, District- Muzaffarpur, presently posted as Block Teacher (Class 6 to 8), at M.S. Lalu Chhapra, Paroo, Muzaffarpur.

27. Mohammad Inzmam Akhtar, S/o Mohammad Ishaque Ansari R/O Village Usri, P.O.- Sohilpatti, P.S. Basantpur, District- Siwan- 841406, presently posted as Block Teacher (Class 6 to 8) at U.M.S., Kumkumpur Siva Tola, Kumkumpur, Basantpur, Siwan.

... ... Appellant/s

Versus

1. The Union of India through the Human Resources Department, New Delhi.
2. The Secretary, Human Resources Department, New Delhi.
3. The Additional Secretary, Ministry of Human Resources, New Delhi.
4. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, Government of India, Shashtri Bhawan, New Delhi.
5. The State of Bihar, through the Principal Secretary, Education Department, Government of Bihar, Patna.
6. The Principal Secretary, Education Department, Government of Bihar.
7. The Director, Primary Education, Education Department, Government of Bihar, Patna.
8. The District Education Officer, Vaishali.
9. The District Education Officer, Muzaffarpur.
10. The District Education Officer, Sitamarhi.
11. The District Education Officer, Gaya.
12. The District Education Officer, Samastipur.
13. The District Education Officer, Darbhanga.
14. The District Education Officer, East Champaran.
15. The District Education Officer, West Champaran.
16. The District Education Officer, Sheohar.
17. The District Education Officer, Siwan.
18. The District Education Officer, Madhubani.
19. The District Education Officer, Saharsa.
20. Baba Saheb Bhim Rao Ambedkar Bihar University, Muzaffarpur, through its Registrar, B.R.A. Bihar, University, Muzaffarpur- 842001.

... ... Respondent/s

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with

Letters Patent Appeal No. 375 of 2023
In
Civil Writ Jurisdiction Case No.13941 of 2021

WEB COPY

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1. Manas Das Son of Mahendra Das Resident of Village - Neemchand Road, P.S. - Kishanganj, District - Kishanganj. Presently Posted at Upgraded Middle School Chhagalia Block-Pothia, District - Kishanganj.
2. Anuradha Kumari Wife of Late Ishwar Chandra Lal Das, D/o Ramanand Lal Das Resident of Village - Dilawarganj, P.S. - Kishanganj, District - Kishanganj. Presently Posted at Upgraded Middle School Kaliaganj, Block - Kishanganj, District - Kishanganj.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, New Delhi.
2. The National Council of Teachers Education, through its Regional Director, Eastern Region Committee 15 Nilkanth Nagar, Nayapalli Bhuvaneshwar, Orissa.
3. The State of Bihar, through the Principal Secretary, Education Department, Bihar, Patna.
4. The Director, Primary Education, Bihar, Patna.
5. The Director, Research and Training Education Department, Bihar, Patna.
6. The District Magistrate, Kishanganj.
7. The District Education Officer, Kishanganj
8. The District Programme Officer (Establishment), Kishanganj.
9. The Bihar School Examination Board, through its Secretary, Patna-17
10. Priyanka Kumari D/o Awadesh Kuamr Dutta @ Avadhesh Kumar Dutta Resident of Village - Motihara, P.S. - Kishanganj, District - Kishanganj Presently Posted at Primary School Balubari P.S. Kishanganj, District - Kishanganj.
11. Niro Kumari, D/o Mahanthi sahu Resident of Village - K.V, BSF, Camp Khagra, P.S. - Kishanganj, District - Kishanganj. Presently posted at Upgraded Middle School Lahra Phulwari, Block - Kishanganj, District - Kishanganj.
12. Silki Kumari, D/o Perween Kumar Resident of Village - Mahadeopur, P.S. - Muffassil Munger, District - Munger Presently Posted at Middle School Dalwabat, Block - Pothia, District - Kishanganj.

... ... Respondent/s

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with

Letters Patent Appeal No. 378 of 2023
In
Civil Writ Jurisdiction Case No.5892 of 2021

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Pratima Pritam W/o Lt. Chandrashekhar Yadav R/o Vill- Tatma Toli, WardNo. 24, P.O., P.S. and Distt. Purnia.

... ... Appellant/s

WEB COPY

Versus

1. The State of Bihar through its Secretary Education Department, Govt. of Bihar, New Secretariat, Patna.
2. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
3. The District Magistrate Officer, Madhubani, District-Madhubani.
4. The District Magistrate Officer, Saharsa, District-Saharsa.
5. The District Magistrate Officer, Madhepura, District-Madhepura.
6. The District Magistrate Officer, Purnea, District-Purnea.
7. The District Magistrate Officer, Supaul, District-Supaul.
8. The District Magistrate Officer, Khagaria, District-Khagaria.
9. The District Magistrate Officer, Kaimur, District-Kaimur.
10. The District Magistrate Officer, Begusarai, District-Begusarai.
11. The District Magistrate Officer, Araria, District-Araria.
12. The District Education Officer, Madhubani, District-Madhubani.
13. The District Education Officer,Begusarai, District-Begusarai.
14. The District Education Officer, Madhepura, District-Madhepura.
15. The District Education Officer, Sahara, District-Saharsa.
16. The District Education Officer, Purnea, District-Purnea.
17. The District Education Officer, Supaul, District-Supaul.
18. The District Education Officer, Khagaria, District-Khagaria.
19. The District Education Officer, Kaimur, District-Kaimur.
20. The District Education Officer, Araria. District-Araria.
21. The District Programme Officer (Establishment), Madhubani, District-Madhubani.
22. The District Programme Officer (Establishment), Begusarai, District-Begusarai.
23. The District Programme Officer (Establishment), Madhepura, District-Madhepura.
24. The District Programme Officer (Establishment), Saharsa, District-Saharsa.
25. The District Programme Officer (Establishment), Purnea, District-Purnea.
26. The District Programme Officer (Establishment), Supaul, District-Supaul.
27. The District Programme Officer (Establishment), Kaimur, District-Kaimur.
28. The District Programme Officer (Establishment), Araria, District-Araria.
29. The Block Development Officer, Madhubani, District-Madhubani.
30. The Block Development Officer, Begusarai, District-Begusarai.
31. The Block Development Officer, Madhepura, District-Madhepura.
32. The Block Development Officer, Saharsa, District-Saharsa.
33. The Block Development Officer, Purnea, District-Purnea.
34. The Block Development Officer, Supaul, District-Supaul.

WEB COPY

35. The Block Development Officer, Kaimur, District-Kaimur.
36. The Block Development Officer, Araria, District-Araria.
37. The Block Education Officer, Madhubani, District-Madhubani.
38. The Block Education Officer, Begusarai, District-Begusarai.
39. The Block Education Officer, Madhepura, District-Madhepura.
40. The Block Education Officer, Saharsa, District-Saharsa.
41. The Block Education Officer, Purnea, District-Purnea.
42. The Block Education Officer, Supaul, District-Supaul.
43. The Block Education Officer, Kaimur, District-Kaimur.
44. The Block Education Officer, Araria, District-Araria.
45. Usha Kumari W/o Birendra Kumar Ram R/o Vill and P.O. Madhaili Bazar,P.S. Shankarpur, Distt. Madhepura.
46. Manju Devi D/o Kamleshwari Mandal R/o Vill- Charaiya, P.O.-Mangalwar,P.S. Bhargama, Distt. Araria.
47. Suman Kumari D/o Bijal Mehta R/o Vill and Ward No. 5, Laxmipur Bhagwati, P.O. Laxmipur Bhagwati, P.S. Shrinagar Haut, Distt. Madhepura.
48. Mohammad Nayeem Akthar S/o Ramzan Ali R/o Vill- Muslim BasaBargoaw, P.O. Tarwuwa Bargoaw, P.S. Alamnagar, Distt. Madhepura.
49. Banti Kumar S/o Ramdev Sharma R/o Vill- Parmanandpur, P.O.Parmanandpur, P.S. Shrinagar Haut, Distt. Madhepura.
50. Hareram Kumar S/o Late Mohan Mandal R/o Vill- Machah, P.O. Rauta, P.S. Kumarkhand, Distt. Madhepura.
51. Md Inamuddin S/o Md Yunus R/o Vill- Parsa, Ward No. 4, P.O. BatthanParsa, P.S. Shankarpur, Distt. Madhepura.
52. Prema Kumari D/o Ajay Bharti @ Bindeshwary Ram R/o Vill and P.O. Chikanifulkaha, P.S. Gamahariya, Distt. Madhepura.
53. Bibi Shabina Khatoon W/o Md Shoaib Alam R/o Vill- Jitpur Mora, P.O.Bathan Parsa, P.S. Shankarpur, Distt. Madhepura.
54. Manoj Kumar Rajak S/o Yogendra Rajak R/o Vill- Jorawarganj, Ward No.12, P.O. Israin Kala, P.S. Kumarkhand, Distt. Madhepura.
55. Roshan Ara W/o Md Mukhtar Alam R/o Vill and P.O. Mahthawa, Bazar, P.S.and Distt. Araria.
56. Rukhsana Khatoon D/o Md Fida Husain R/o Vill and P.O. Bathan Parsa, P.S.Shankarpur, Distt. Madhepura.
57. Ajay Kumar S/o Devendra Mandal R/o Vill and P.O. Kamargama, P.S.Singheshwar, Distt. Madhepura.
58. Twinkal Kumari D/o Jaynarayan Yadav R/o Vill- Sukhasan Road, Bhirkhi,Ward No. 25, P.O. and P.S. and Distt. Madhepura.
59. Kiran Devi D/o Wasudeo Narayan Singh R/o Vill- Lachi Bagan, Ward No.21, P.O. Guljarbag, P.S. and Distt. Madhepura.
60. Bibi Sahuna Khatoon W/o Md. Hasim R/o Vill- Mansuri Tola Majarhat Ward No. 7, P.O. Judgehat, P.S. Singheshwar, Distt. Madhepura.

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61. Kiran Kumari W/o Rajendra Prasad Yadav, R/o Village-Chatiwasha Road, Ward No.-12, Basantpur, P.O. and P.S.-Birpur, District-Supaul.

62. Sudhir Kumar S/o Babunand Bhindavar R/o Vill- Yadav Tola, Puraini Road,Ward No. 14, P.O. Basantpur, P.S. Birpur, Distt. Supaul.

63. Nitu Kumari D/o Ramchandra Kherwar R/o Vill and P.O. Basantpur, Ward No. 8, P.S. Birpur, Distt. Supaul.

64. Anand Abhishek S/o Buddho Prasad R/o Vill- Bhelwa, P.O.- Aaran, P.S.Panchgachhia, Distt. Saharsa.

65. Bibi Rukhsana Khatoon W/o Md Badrullah Ansari R/o Vill- Kamalpur, P.O.Sankrit Nirmali, P.S. Nirmali, Distt. Supaul.

66. Bibi Nusrat Jaha D/o Md Haroon Rasid R/o Vill- Narpat Patti, Ward No. 8,P.O. Lalmanpatti, P.S. Karjain, Distt. Supaul.

67. Rajnikant Jha S/o Lakshmikant Jha R/o Vill and P.O. Madhubani, P.S.Chhatapur, Distt. Supaul.

68. Bibi Ruhi Khatoon D/o Abdul Jabbar R/o Vill- Chhoti Masjid Ward No. 14, P.O. and P.S. Jogbani, Distt. Araria.

69. Kumari Sangita Bharti W/o Umesh Ram R/o Vill and P.O. Situhar, Ward No.2, P.S. Karjain Bazar, Distt. Supaul.

70. Md. Abdul Rasid S/o Md Yasin R/o Vill- Malhani, Ward No. 1, P.O.Sukhpur, P.S. and Distt. Supaul.

71. Rajkumar Saha S/o Rameshwar Prasad Saha R/o Vill- Silla Raghunathpur, P.O. Asja, P.S. Baisa, Distt. Purnia.

72. Md Mashud Alam S/o Md Najurul Husain R/o Vill- Kanfulia Plasbari, WardNo. 1, P.O. Asja, P.S. Baisa, Distt. Punia.

73. Roosi Begam W/o Rahat Husain R/o Vill- Pandarpur, P.O. Rauta, P.S. Baisa,Distt. Purnia.

74. Nasreen Praween D/o Haseem Sadeeque R/o Vill- Malhara, P.O. Sishabari,P.S. Baisa, Distt. Purnia.

75. Sarita Kumari W/o Kumar Priyadarsi R/o Vill- Bhatwar, P.O. Sirsi, P.S.Baisa, Distt. Purnia.

76. Jabin Anjum W/o Md Shakir Alam R/o Vill- Harna, P.O. Rautahat, P.S.Baisa, Distt Purnia.

77. Bibi Ishrat Jahan W/o Md Farhul Ansari R/o Vill and P.O.- Kharahiya, P.S.Amour, Distt.- Purnia.

78. Bibi Bilquees Bano W/o Azimuddin R/o Vill and P.O. Bochgaon, P.S.- Jalalgarh, Distt. Purnia.

79. Aisa Khatoon W/o Md Asif Iqbal R/o Vill- Patugawon, P.O. Sirsi, P.S. Baisa,Distt. Purnia.

80. Punam D/o Hari Prasad Rai R/o Vill and P.O. Amour, P.S. Baisa, Distt.Purnia.

81. Farhat Jaha W/o Md Sahel Azam R/o Vill- Chilhani, P.O. Sirsi, P.S. Ronta,Distt. Purnia.

82. Anjana Kumari W/o Satyanarayan Goit R/o Vill and P.O. Sripur, P.S.Pratapganj, Distt. Supaul.

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83. Rajkishor Ram S/o Late Devnarayan Ram R/o Vill- Kalantha, P.O. Chatra,P.S. Gowal Para, Distt. Madhepura.

84. Md Sams Tabrej S/o Md Isha Ansari R/o Vill and P.O. Bhawamipur, P.S.Pratapganj, Distt. Supaul.

85. Asha Kumari W/o Arvind Kumar Yadav R/o Vill- Gowalpara, Ward No. 2, P.O. and P.S. Gowalpara, Distt. Madhepura.

86. Sanjay Kumar Jha S/o Lt. Kumod Jha R/o Vill- Sukhsena, P.O. Bhatotar, P.S.and Distt. Purnia.

87. Heena Dikshit W/o Chandan Kumar R/o Vill- Chandrarahi, Ward No. 11,P.O. Chandrarahi, P.S. Dhamdaha, Distt. Purnia.

88. Pramila Kumari W/o Surjeet Kumar Mahto R/o Vill and P.O. Goriar, P.S.Tikapatti, Distt. Purnia.

89. Mashhodda Khatoon W/o Md Azam Ali R/o Vill- Chhoti Bhandsar, P.O.Chaphari, P.S. Bhawanipur, Distt. Purnia.

90. Amrita Shekhar D/o Shyamlal Choudhary R/o Vill- Subhas Nagar Kasba,Ward No. 15, P.O. and P.S. Kasba, Distt. Purnia.

91. Dilip Kumar Mandal S/o Shyam Narayan Mandal R/o Vill and P.O. Pipra,P.S. Banmankhi, Distt. Purnia.

92. Archana Kumari W/o Ramkrishna Manas R/o Vill- Rampur Tilak Ward No.13, P.O. Rampur Tilak, P.S. Banmankhi, Distt. Purnia.

93. Soni Kumari W/o Rajkumar Mishra R/o Vill and P.O. Sirsi, P.S. Baisa, Distt.Purnia.

94. Rina Devi W/o Yogendra Das R/o Vill, P.O. and P.S. Banmankhi, Distt. Purnia.

95. Hajra Khatun W/o Md. Usman, R/o Vilage-Binoba, P.O. and P.S.-Jankinagar, District-Purnia.

96. Shila Kumari, W/o Sunil Bharti, R/o Village-Maini, P.O.-Ajhoukoph, P.S.-Rupauli, District-Purnia.

97. Nuzhat Ara, D/o Md. Rustam Ali, R/o Village-Sonapur Thadhi Rajo, P.O.-Amari Kukroun, P.S.-Dhamdaha, District-Purnia.

98. Khusdil Begam, W/o Md. Salim, R/o Village-Rangpura Uttar, Ward No.-10, P.O.-Rangpura, P.S.-Dhamdaha, District-Purnia.

99. Kanchan Kumari, W/o Parmanand Paswan, R/o Village-Belapemu Sarvodaya Tola, P.O.-Belapemu, P.S.-B. Kothi, District-Purnia.

100. Kanchan Kumari, W/o Sunil Kumar, R/o Village-Phulwaria, P.O.-Sahpur, P.S.-Gowalpara, District-Madhepura.

101. Priya Kumari, D/o Dilip Singh, R/o Village-Madhatpur, P.O.-Sapardah, P.S.-Puraini, District-Madhepura.

102. Naresh Kumar Das, S/o Dinesh Das, R/o Village-Mahisarho, Ward No.-8, P.O.-Sarauni, P.S.-Mahishi, District-Saharsa.

103. Rajani Kumari, W/o Roshan Kumar, R/o Village and P.O.-Mangvar, P.S.-Basnahi, District-Saharsa.

104. Aisha Parween W/o Md Mumtaj Ali R/o Vill- Kusmar, P.O. Badha Kusmar,P.S. Khutauna, Distt. Madhubani.

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105. Shiv Kumari W/o Ramnarayan Thakur R/o Vill- Barantpur, P.O. Birauli, P.S.Benipatti, Distt. Madhubani.

106. Maimuna Khatun W/o Fahim Ahmad R/o Vill- Karhara, P.O. Basaitha, P.S.Benipatti, Distt. Madhubani.

107. Birendra Kamat S/o Mahendra Kamat R/o Vill and P.O. Raunti, P.S.Rajnagar, Distt. Madhubani.

108. Bibi Sameena Khatoon, W/o Md. Khueshed, R/o Vill and P.O. Raunti, P.S.Rajnagar, Distt. Madhubani.

109. Chandra Prakash Chaudhary S/o Somnath Chaudhary R/o Vill and P.O.Jagatpur, P.S. Rahika, Distt. Madhubani.

110. Rokhsana Khatoon W/o Asgar Ali R/o Vill, P.O. and P.S. Rahika, Distt.Madhubani.

111. Bibi Ahmadi Khatoon W/o Sami Ahmad R/o Vill- Dahibat Momin Tola, P.O.and P.S. Pandaul, Distt. Madhubani.

112. Shahin Parween W/o Md Wadiujjama, R/o Vill- Vihnagar, P.O. Biraul, P.S.Pandaul, Distt. Madhubani.

113. Md Shahanwaj S/o Md Habibul Rahman R/o Vill- Vihnagar, P.O. Biraul, P.S.Pandaul, Distt. Madhubani.

114. Sarita Devi W/o Bharat Paswan R/o Vill, P.O. and P.S. Bheja, Distt.Madhubani.

115. Jilebi Mochi S/o Bahadur Mochi R/o Vill- Kalapatti Barhi, P.O.-Kalapatti,P.S. Fulparas, Distt. Madhubani.

116. Neelam Bharti W/o Sitaram Ram R/o Vill, P.O. and P.S. Bheja, Distt.Madhubani.

117. Noorus Sabah W/o Nasim Raza R/o Vill and P.O. Pachahi, P.S. Madhepur,Distt. Madhubani.

118. Bushara Khatoon W/o Md Salim Ahamad R/o Vill and P.O. Pachahi, P.S.Madhepur, Distt. Madhubani.

119. Gunjana Kumari W/o Torit Lal R/o Vill- Laheri Tola, P.O. and P.S.-Madhepura, Distt. Madhubani.

120. Sunita Kumari W/o Sunil Paswan R/o Vill and P.O. Sarisaw Patti, P.S.Pandaul, Distt. Madhubani.

121. Nunulal Yadav S/o Sukadev Yadav R/o Vill and P.O. Banki, P.S. Madhepura,Distt. Madhubani.

122. Santosh Kumar Ram S/o Ramchandra Ram R/o Vill- Ramnagar, P.O. Ekahri,P.S. Ladniyan, Distt. Madhubani.

123. Sanjay Kumar Mahto S/o Mahabir Mahto R/o Vill- Madhuban, P.O. Dadhi,P.S. Andhradadhi, Distt. Madhubani.

124. Md Ashraf Ali S/o Md Murtuza Hasan R/o Vill- Jamaila Bazar, P.O. Madna,P.S. Andhradadhi, Distt. Madhubani.

125. Mahnaj Begum D/o Motiurrahman Falahi R/o Vill- Gidarganj, P.O. Madna,P.S. Andhradadhi, Distt. Madhubani.

126. Mina Devi W/o Feku Saday R/o Vill and P.O. Sundar Virajit, P.S. Madhepur, Distt. Madhubani.

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127. Bibi Majada Khatoon W/o Ajaj Ahmad R/o Vill- Ratupar, P.O. Tajpur, P.S.Rudrapur, Distt. Madhubani.

128. Radharaman Mishra S/o Balkrishna Mishra R/o Vill and P.O. Dwalakh, P.S.Bheja, Distt. Madhubani.

129. Shiv Ram Yadav, S/o Ram Ashish Yadav R/o Vill- Shrirampur, P.O.Sidhapdadhi, P.S. Ladniyan, Distt. Madhubani.

130. Md Nazim S/o Shekh Salim R/o Vill- Piptoliya, P.O. Jadriya, P.S.Jhanjharpur, Distt. Madhubani.

131. Ranjana Devi W/o Mahavir Paswan R/o Vill- Dargahiganj, P.O. Deviganj,P.S. Narpatganj, Distt. Araria.

132. Shambhu Yadav S/o Dashrath Yadav R/o Vill- Simriya Chanan, P.O.Simriya, P.S. Barauni, Distt. Begusarai.

133. Lilawati W/o Ram Pravesh Singh R/o Vill- Anantpur, P.O. Rooppur, P.S.Mohniyan, Distt. Kaimur.

134. Jyoti Kumari W/o Mukesh Kumar R/o Vill- Tehay, P.O. Kalwara, P.S.Pasrah, Distt. Khagaria.

135. Shamim Ahmad Fahmi S/o Shakil Ahmad Fahmi R/o Vill- Millat, P.O. andP.S. and Distt. Madhubani.

136. Ashok Kumar S/o Shri Bambahadur Rajak R/o Vill- Uda, P.O. Madhuban,P.S. Uda Kishunganj, Distt. Madhepura.

137. Nitish Kumar Bharti S/o Lt. Sahdeo Paswan R/o Vill and P.O. Rampur, P.S. Murliganj, Distt. Madhepura.

138. Kumari Rani W/o Suman Kumar Bharti R/o Ward No. 10 Puranibazar, P.O.and P.S. and Distt. Madhepura.

139. Sanju Kumari W/o Ashok Mandal R/o Vill and P.O. Ishran Kala TolaBheropur, P.S. Kumarkhand, Distt. Madhepura.

140. Nitu Kumari W/o Rajnish Kumar Singh R/o Vill- Dharvpatti, P.O. Sri Nagar,P.S. Dheladh, Distt. Madhepura.

141. Bibi Sauda W/o Lt. Navajur Rahman R/o Vill- Mirganj, Ward No. 06, P.O.and P.S. Mirganj, Distt. Purnea.

142. Devendra Kumar Paswan S/o Ram Lakhan Paswan R/o Vill- Kuadh, P.O.Kuadh, P.S. Jainagar, Distt. Madhubani.

143. Chandrakala Devi W/o Raj Kumar Ranjan R/o Vill- Dharmaban, P.O.Khajedih, P.S. Ladania, Distt. Madhubani.

... ... Respondent/s

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with

Letters Patent Appeal No. 382 of 2023

In

Civil Writ Jurisdiction Case No.4290 of 2021

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Heera Devi Wife of Buddhdeo Paswan, Resident of Village and P.O.- Saidpur, Ward No. 11, P.S.- Mansi, District- Khagaria.

... ... Appellant/s

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Versus

1. The State of Bihar through the Principal Secretary, Department of Education, Government of Bihar, Patna.
2. The Director, Primary Education, Government of Bihar, Patna.
3. The District Magistrate, Khagaria.
4. The District Education Officer, Khagaria.
5. The District Programme Officer (Establishment), Khagaria.
6. The Block Education Officer, Mansi, District- Khagaria.
7. The Headmaster, Primary School, Sanhauliganj, District- Khagaria.

... ... Respondent/s

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with

Letters Patent Appeal No. 383 of 2023
In
Civil Writ Jurisdiction Case No.14176 of 2021

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Harshwardhan Mani Son of Shri Shiv Prasad Singh Resident of Village - Dauriyadih, Jamohari, Kusumhi, Police Station - Tarari, District - Bhojpur at Ara. At present posted and working as a Panchayat Teacher in New Govt. Primary School Parariya, Anchal - Tarari, District - Bhojpur at Ara.

... ... Appellant/s

Versus

1. The State of Bihar Bihar, Patna.
2. The Principal Secretary - Cum - Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director, Primary Education, Govt. of Bihar, Patna.
4. The District Education Officer, Bhojpur at Ara.
5. The District Programme Officer (Establishment), Bhojpur at Ara.
6. The Block Development Officer, Tarari, District - Bhojpur at Ara.
7. The Block Education Officer, Tarari, District - Bhojpur at Ara.
8. The Panchayat Secretary, Gram Panchayat Raj Bhakura, Anchal - Tarari, District - Bhojpur at Ara.
9. The Union of India, through the Human Resources Development Department, New Delhi.
10. The Secretary, Human Resources Development Department, New Delhi.
11. The Additional Secretary, Ministry of Human Resources, New Delhi.
12. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development Department, Govt. of India, Shastri Bhawan, New Delhi.

... ... Respondent/s

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with

WEB COPY

Letters Patent Appeal No. 384 of 2023
In
Civil Writ Jurisdiction Case No.3181 of 2021

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Rekha Kumari Wife of Pankaj Kumar, D/o Chandeshwari Prasad Bhagat, resident of village and P.O. - Simri Bakhtiyarpur, Ward No. 09, Near Bari Durga Mandir, Main Road, P.S. - Simri Bakhtiyarpur, District - Saharsa.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Department of Education, Government of Bihar, Patna.
2. The Director, Primary Education, Government of Bihar, Patna.
3. The District Magistrate, Saharsa.
4. The District Education Officer, Saharsa.
5. The District Programme Officer (Establishment), Saharsa.
6. The Block Education Officer, Banma Itarhi, District - Saharsa.
7. The Headmaster, Middle School, Lalpur Pirnagra, Block - Banma Itarhi, District - Saharsa.

... ... Respondent/s

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with

Letters Patent Appeal No. 385 of 2023
In
Civil Writ Jurisdiction Case No.2196 of 2022

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1. Kamala Devi Wife of Ajay Prasad, Resident of Village-Kazichak, P.O. Bidauli, PS Bhagwan Ganj, District Patna./
2. Shalti Kumari, Wife of Kariman Manjhi, Resident of Village-Bidauli, P.O. Bidauli, PS Bhagwan Ganj, District Patna.
3. Sumitra Devi, Wife of Jeet Lal Chaudhary, Resident of at Taregna Gola, Kumahar Toli, P.O. and P.S. Masaurhi, District Patna./

... ... Appellant/s

Versus

1. The State of Bihar through its Chief Secretary, Government of Bihar, Patna.
2. The Additional Chief Secretary, Education Department, Government of Bihar, Patna.
3. The Chairman, Bihar School Examination Board, Patna.
4. The Secretary, Bihar School Examination Board, Patna.
5. The Director, Primary Education Department, Government of Bihar, Patna.
6. The Director, State Council of Education Research and Training (SCERT), Patna-6.
7. The District Education Officer, District-Patna.

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8. The District Programme Officer (Establishment), Patna.
9. The Executive Officer Member Secretary-cum-Block Development Officer, Masaudhi.
10. The Block Education Officer, Masaudhi, District-Patna.
11. The Panchayat Sachiv, Panchayat Karay, Masaudhi, District-Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 391 of 2023
In
Civil Writ Jurisdiction Case No.6729 of 2022

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Md. Murshid Alam Son of Abdur Razzaque, Resident of Vilage-Geruwa, ward no.-02, P.S.-Amour, District-Purnia, Presently working as Panchayat Teacher fin Middle School Sirotol, P.s. and Block-Amour, District-Purnia.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Human Resources Development Department, Govt. of Bihar.
2. The Director, Primary Education Department, Govt. of Bihar, Patna.
3. The District Education Officer Purnia, District-Purnia.
4. The District Programme Officer (Establishment), Purnia, District-Purnia.

... ... Respondent/s

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with

Letters Patent Appeal No. 394 of 2023
In
Civil Writ Jurisdiction Case No.11328 of 2021

==========

Saera Bano daughter of Md. Mahfuz Alam, resident of Village- Rupauhli, P.S. Parbatta, District- Khagaria.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, New Secretariat, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, New Secretariat, Patna.
3. The Director Primary Education, Education Department, Government of Bihar, New Secretariat, Patna.
4. The District Education Officer, Khagaria.
5. The District Programme Officer (Establishment), Khagaria.
6. The Block Development Officer-cum- Member Secretary Block Teacher Appointment Committee, Parbatta, Khagaria.

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7. National Institute of Open Schooling through its Regional Director, Lalit Bhawan, Patna.
8. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 403 of 2023
In
Civil Writ Jurisdiction Case No.5942 of 2021

==========

Kiran Kumari D/o Sri Suryadeo Ray R/o Village- Sirsiya P.O.- Narha, District- Sitamarhi working as Prakhand Teacher in Middle School Sirauli, Block- Riga District- Sitamarhi.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
2. The Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
3. The Secretary, Primary Education, Education Department, Bihar, Patna.
4. The Director, Primary Education, Education Department, Bihar, Patna.
5. The District Education Officer, Sitamarhi.
6. The District Programme Officer, Establishment, Sitamarhi.
7. Block Development Officer cum Executive Officer, Prakhand Niyojan Unit, Riga, Sitamarhi.
8. Block Education Officer, Riga, Sitamarhi.
9. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, Delhi.
10. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
11. The National Institute of Open Schooling represented through it s Director, A- 24/25 Institutional Area, Secor- 62, NOIDA, Gautam Budh Nagar, Uttar Pradesh.
12. The Joint Director, The National Institute of Open Schooling, A- 24/25 Institutional Area, Secor- 62, NOIDA, Gautam Budh Nagar, Uttar Pradesh.
13. The Regional Director, National Institute of Open Schooling, Lalit Bhawan Bailley Road, Patna.
14. The National Council of Teachers Education, New Delhi represented through its Director.
15. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.

... ... Respondent/s

WEB COPY

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with

Letters Patent Appeal No. 404 of 2023

In

Civil Writ Jurisdiction Case No.12024 of 2021

==========

Tanmayee Sarkar D/o Parimal Kumar Sarkar R/o-Mohalla-Green Shop Para Lal Kothi Road P.S.-Katihar, Presently Working as Prakhand Teacher in Middile School, Bathail, Block-Katihar Distirct-Katihar.

... ... Appellant/s

Versus

1. The State of Bihar through Principal Secretary, Education Department, Bihar, Patna.
2. The Principal Secretary, Education Department, Bihar, Patna.
3. The Director, Primary Education, Education Department, Bihar, Patna.
4. Bihar School Examination Board through its Secretary
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council for Education for Education and Reasearch and Training, Mahendru Patna Bihar through its Director.
8. The Director, The State Council for Education and Reasearch and Training, Mahendru Patna Bihar,
9. The District Education Officer, Katihar.
10. The District Programme officer, Establishment, (Education), Katihar.
11. The National Institute of Open Schooling through its Secreary, A-24/25 Institutional Area, Secor-62, NOIDA-201309, Uttar Pradesh.
12. The Director, The National Institute of Open Schooling, A-24/25 Institutional Area, Secor-62, NOIDA-201309, Uttar Pradesh.
13. Anita Kumari Daughter of Pradip Kumar Raj R/o -Village-Rajendra Park Dumariya, P.O.-Chandpur, P.S.-Kusera, District-Katihar.
14. Nasiba Tarannum Wife of Abdul Basir, R/o-Village-Dumariya, P.O.-Roshna, P.S.-Amdabad, District-Katihar.
15. Abdul Khalique Son of Abdul Rashid R/o-Village-Govindpur, P.O.-Teghra Via Salmari, P.S.-Azam Nagar District-Katihar.
16. Mamta Kumari Daughter of Ramotar Paswan R/o-Village-Haflaganj P.O.-Sirnia, P.S.-Barari, District-Katihar.
17. Wazir Alam Son of Alauddin R/o-Village-11 Hasimpur Dhanetha, P.O.-Falka P.S.-Falka, District-Katihar.
18. Md. Seraj Alam Son of Md. Rafique Alam R/o-Village-Sheikh Tola Vinodpur, P.O.-Dighari, P.S.-Barari, District-Katihar.
19. Sushil Kumar Son of Shiv Chandra Sinha R/o-Village-Devi Bareta, P.O.-Semapur, P.S.-Barari, District-Katihar.
20. Ajay Kumar Son of Basudev Das R/o-Village-Nauwa Toli, P.O.-Pirpanti, District-Bhagalpur.

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21. Birendra Murmu Son of Bhuvneshwar Murmu, R/o-Village-Amirpur Hardas P.O.-Pawai, P.S.-Barari, District-Katihar.

22. Aditya Kumar Son of Late Swarup Lal Singh R/o-Village-Pasraha,P.O.-Pasraha, P.S.-Pasraha, District-Katihar.

... ... Respondent/s

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with

Letters Patent Appeal No. 407 of 2023
In
Civil Writ Jurisdiction Case No.6209 of 2021

==========

Pawan Kumar son of Mahendra Prasad, Resident of Mustafabad, District-Gaya, at present Parshurampur Surungapur, P.S.-Jehanabad, District-Jehanabad.

... ... Appellant/s

Versus

1. The Union of India through the Secretary Human Resources Development Department, Government of India, New Delhi.
2. The Secretary, Human Resources Development Department, Government of India, New Delhi.
3. The Additional Secretary, Human Resources Development Department, Government of India, New Delhi.
4. The Secretary Department of School Education and Literacy, Ministery of Human Resources Development Government of India, Shastri Bhawan, New Delhi.
5. The State of Bihar through the Principal Secretary, Human Resources Development Government of Bihar, Patna.
6. The Principal Secretary Human Resources Development Government of Bihar, Patna.
7. The Director Primary Education, Human Resources Development Government of Bihar, Patna.
8. The District Officer (District Magistrate), District-Jehanabad.
9. The District Programme Officer (D.P.O.) District-Jehanabad.
10. The District Education Officer (D.E.O.), District-Jehanabad.
11. The Block Development Officer, Block-Kako, District-Jehanabad.
12. The Block Education Officer (B.E.O.), Block-Kako, District-Jehanabad.
13. Priti Sinha, W/o Manish Kumar, Resident of Village-Parshurampur Surungapur Jehanabad, P.S.-Jehanabad, District-Jehanabad.

... ... Respondent/s

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with

Letters Patent Appeal No. 409 of 2023
In
Civil Writ Jurisdiction Case No.10078 of 2022

WEB COPY

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Moni Shrivastav Wife of Shri Arvind Kumar Shrivastav, Resident of Village-Bishunpura, Police Station-Mirganj, District-Gopalganj, at present posted and working as a Panchayat Teacher in Govt. Newly Created Primary School Mauze Ekdanga, Anchal-Hathua, District-Gopalganj.

... ... Appellant/s

Versus

1. The State of Bihar Bihar
2. The Principal Secretary-cum-Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The District Education Officer, Gopalganj.
5. The District Programme Officer (Establishment), Gopalganj.
6. The Block Development Officer, Hathua, District- Gopalganj.
7. The Block Education Officer, Hathua, District- Gopalganj.
8. The Panchayat Secretary, Gram Panchayat Raj Ekdanga, Anchal- Hathua, District- Gopalganj.

... ... Respondent/s

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with

Letters Patent Appeal No. 416 of 2023

In

Civil Writ Jurisdiction Case No.2500 of 2022

==========

Ajay Kumar Tripathi Son of Jagnath Tripathi, Resident of Village - Nagwan, P.S. - Bhagwanpur Hat, District - Siwan.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi, represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee,15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The State of Bihar, through the Principal Secretary, Education Department, Government of Bihar, Patna.

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8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The Bihar School Examination Board, Patna through its Secretary.
11. The Chairman, Bihar School Examination Board, Patna.
12. The Secretary, Bihar School Examination Board, Patna.
13. The State Council for Education Research and Training Bihar, Mahendru, Patna, through its Director.
14. The Director, State Council for Education Research and Training, Bihar, Patna.
15. The District Magistrate, Siwan.
16. The District Education Officer, Siwan.
17. The District Programme Officer, Establishment (Education) Siwan, District - Siwan.

... ... Respondent/s

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with

Letters Patent Appeal No. 419 of 2023
In
Civil Writ Jurisdiction Case No.10604 of 2022

==========

Madhu Kumari W/o Sagar Kumar Ram, R/o Village - Manpur, Ward No. - 11, P.O.- Manpur, P.S.- Gamharia, District - Madhepura, at present posted as Block Teacher at Government Middle School, Nand Lali, Block - Satarkataiiya, District - Saharsha.

... ... Appellant/s

Versus

1. The State of Bihar through Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The District Magistrate, Saharsa, District - Saharsa.
8. The District Education Officer, Saharsa, District - Saharsa.
9. The District Programme Officer, Establishment (Education), Saharsa, District - Saharsa.
10. The Block Development Officer-Cum-Secretary Block Teachers Employment Committee, Simri Bakhtiyarpur, District- Saharsa.
11. The Block Education Officer, Simri Bakhtiyarpur, District - Saharsa.

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12. The Block Development Officer-Cum-Secretary, Block Teachers Employment Committee, Satarkataiya, District - Saharsa.
13. The Block Education Officer, Satarkataiya, District - Saharsa.
14. Maghfoor Alam S/o Abul Quasim, R/o Village - Mohania, Ward no. - 02, P.O. and P.S. - Palasi, District - Araria, at present posted as Block Teacher at Government Upgraded Middle School Mahkhad, Block - Simri Bakhtiyarpur, District - Araria.

... ... Respondent/s

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with

Letters Patent Appeal No. 421 of 2023
In
Civil Writ Jurisdiction Case No.7222 of 2021

==========

Arbind Kumar S/o Bipin Bihari, Resident of Village- Malahi, P.S.- Malahi, District- East Champaran (Motihari).

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna
2. The Principal Secretary, Education Department, Government of Bihar, Patna
3. The Director, Primary Education , Government of Bihar, Patna
4. The District Education Officer, District East Champaran, Motihari.
5. The District Programme Officer (Establishment), East Champaran, Motihari.
6. The Additional Secretary cum Conducting Officer, National School of Open Schooling (NIOS), Department of education, Bihar, Patna.
7. Union of India through the Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi
8. The Secretary, Ministry of Human Resources, Government of Indie, Central Secretariat, New Delhi.
9. The Director (Evaluation), National Institute of Open Schooling A-24-25, Institutional Area, Sector-62, Noida-201308 (U.P.).
10. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
11. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
12. Reena Singh D/o Bindhyachal Singh, Resident of Village- Banjariya, P.s.- Banjariya, District- Motihari (East Champaran)
13. Abha Devi W/o Ashok Kumar Verma, Resident of Village- Ward no. 30, Gayatri Nagar, P.s.- Nagar Motihari, District- Motihari (East Champaran)
14. Chiranjeev Kumar Jha S/o Late Nandkishor Jha, Resident of Village- Gujroul, P.s.- Patahi, District- Motihari (East Champaran)
15. Sunanda Devi W/o Late Jay Prakash Singh, Resident of Village- Gamhariya,

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P.s.- Raxaul, District- Motihari (East Champaran)

16. Binay Kumar Jha S/o Late Nagendra Jha, Resident of Village- Shihorwa, P.s.- Ramgadhwa, District- Motihari (East Champaran)
17. Sujata Singh W/o Sachitanand Singh, Resident of Village- Bara Shankar, P.S.- Patahi, District- Motihari (East Champaran)
18. Krishnawati Devi D/o Ramlakhan Bhagat, Resident of Village- Karjaniya, P.s.- Mairwa, District- Siwan
19. Ritesh Kumar Jha S/o Late Nawal Kishor Jha, Resident of Village- Sukhi Semra, P.s.- Palwana, District- Motihari (East Champaran)
20. Daizy Kumari D/o Motilal Ram, Resident of Village- Ward no. 15, Nanaura, P.s.- Ghorasahan, District- Motihari (East Champaran)
21. Krishna Murari S/o Late Shyamakant Pandey, Resident of Village- Bangra, P.s.- Kotwa, District- Motihari (East Champaran)
22. Rahamtun Nesha W/o Sheikh Adnan, Resident of Village- Ward no. 11, Sheikh Toli Nimoi, P.s.- Sugauli, District- Motihari (East Champaran)
23. Kumari Manju Srivastava W/o RajKishor Prasad, Resident of Village- Shyampur Block Colony, P.s.- Adapur, District- Motihari (East Champaran)
24. Pinki Kumari D/o Brijkishor Singh, Resident of Village- Murtiya, P.s.- Adapur, District- Motihari (East Champaran)
25. Usha Kumari W/o Jitendra Kumar, Resident of Village- Shobhitapur, P.s.- Rajopur, District- Motihari (East Champaran)
26. Dilsad Ahmad S/o Saiyad Akhtarul Imam, Resident of Village- Rampur Bairy, P.s.- Keeshariya, District- Motihari (East Champaran)
27. Simpy Kumari W/o Suesh Kumar Singh, Resident of Village- Madhurapur, P.s.- Lalganj, District- Vaishali
28. Rambahadur Singh S/o Jagdish Singh, Resident of Village- Belwa, P.s.- Harpur, District- Motihari (East Champaran)
29. Priyanka Kumari W/o Sikandar Mishra, Resident of Village- Ahirauliya, P.S.- Kotwa, District- Motihari (East Champaran)
30. Alash Sabah W/o Abdul Manan, Resident of Village- Mathwa, P.s.- Turkauliya, District- Motihari (East Champaran)
31. Satyendra Kumar S/o Harif Ram, Resident of Village- Mokhlishpur, P.s.- Banjariya, District- Motihari (East Champaran)
32. Jishan Ali S/o Irfan Ahmad, Resident of Village- Garhia, P.s.- Mehsi, District- Motihari (East Champaran)
33. Robiya Khatoon W/o Md. Kalimullah, Resident of Village- Kodariya Bazar, P.s.- Patahi, District- Motihari (East Champaran)
34. Vijay Kumar Rajak S/o Ramswarup Baitha, Resident of Village- Bishunpur, P.s.- Kotwa, District- Motihari (East Champaran)
35. Gulshan Ara W/o Faijullah Hussain, Resident of Village- Sugauli, P.s.- Sugauli, District- Motihari (East Champaran)
36. Yasmin Sultana D/o Md. Gayasuddin, Resident of Village- Janerwa, P.s.- Banjariya, District- Motihari (East Champaran)

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37. Sayada Khatoon D/o Mohammad Shariff Ansari, Resident of Village- Dumra, P.s.- Kotwa, District- Motihari (East Champaran)
38. Shamshujoha S/o Abdush Sattar, Resident of Village- Lakshmipur, P.s.- Sugauli, District- Motihari (East Champaran)
39. Sheikh Adnan S/o Sheikh Naeim, Resident of Village- Bharwa Tola, P.s.- Chanpatiya, District- Motihari (East Champaran)
40. Noorjahan Begam W/o Md. Naushad Alam, Resident of Village- Kesharia, P.s.- Kesharia, District- Motihari (East Champaran)
41. Sanjucta Kumari D/o Sarswati Prasad Pandey, Resident of Village- New chandramari near Braham Sthan, P.s.- Motihari Sadar, District- East Champaran
42. Gulnaz Begam D/o Md Arif, Resident of Village- Semrahiya, P.s.- Chhauradano, District- East Champaran
43. Nekhat Afroz D/o Abdul Aziz, Resident of Village- Jhatw, P.s.- Banjariya, District- East Champaran (Motihari)

... ... Respondent/s

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with

Letters Patent Appeal No. 424 of 2023
In
Civil Writ Jurisdiction Case No.5595 of 2021

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Sabirun Khatoon D/o Sahadat Husain, R/o Village- Saharsa Basti, P.O. and P.S.-Saharsa, District- Saharsa.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector-62 Noida-201308 (U.P.)
8. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
9. The Regional Director, National Institute of Open Schooling, Lalit Bhawan,

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Bailey Road, Patna.

10. The Additional Secretary-cum-Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
11. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
12. The Principal Secretary, Education Department, Government of Bihar, Patna.
13. The Director, Primary Education, Government of Bihar, Patna.
14. The District Education Officer, East Champaran, District East Champaran at Motihari.
15. The District Education Officer, Bhojpur, District-Bhojpur at Arah.
16. The District Education Officer, Saharsa, District-Saharsa
17. The District Education Officer, Purnea, District- Purnea.
18. The District Education Officer, Khagaria, District- Khagaria.
19. The District Education Officer, Jehanabad, District- Jehanabad.
20. The District Programme Officer, Establishment (Education), East Champaran, District East Champaran at Motihari.
21. The District Programme Officer, Establishment (Education) Bhojpur, District-Bhojpur at Arah.
22. The District Programme Officer, Establishment (Education) Saharsa, District-Saharsa.
23. The District Education Officer, Establishment (Education) Purnea, District-Purnea.
24. The District Programme Officer, Establishment (Education) Khagaria, District-Khagaria.
25. The District Programme Officer, Establishment (Education) Jehanabad, District- Jehanabad
26. Sabita Devi W/o Surendra Thakur, R/o Village- Madhubani Kala, P.O.-Madhubani, P.S.- Chiraiya, District- East Champaran at Motihari.
27. Usha Kumari W/o Late Umesh Kumar, R/o Village-Yoga Kharaicha, P.O.-Purahara, P.S.-Chauri, District-Bhojpur at Arah.
28. Taranmum Parween W/o Md. Shamshad, R/o Village-Garhiya, P.O. Jhitkahiya, P.S.-Dhaka, District-East Champaran at Motihari.
29. Alok Kumar Jha R/o Village-Tarapur, Tarbanna, P.O. Madhubani, P.S.-K. Hat, District-Purnea.
30. Rajesh Kumar S/o Satish Prasad Singh, R/o Village-Rahimpur Panchkhutti, Ward No. 12, P.O. Rahimpur Panchmukhi, P.S. Mufasil, District-Khagaria.
31. Alok Kumar S/o Jaynath Prasad Singh, R/o Village and P.O.-Dihpar, P.S. Birpur, District-Begusarai.
32. Shailesh Sharma S/o Late Birendra Sharma, R/o Village Bihta, P.O. Hulasganj, P.S.-Hulasganj, District Jehanabad.

... ... Respondent/s

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with

Letters Patent Appeal No. 431 of 2023

In

Civil Writ Jurisdiction Case No.4996 of 2021

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Bharti Kumari W/o Anil Kumar, R/o Village - Indupur, P.O. and P.S. - Barhiya, District - Lakhisarai at presently working as Baisc Grade Untrained Teacher in Upgraded Middle School, Amba, Block and P.S. Jhajha, District - Jamui.

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
7. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector - 62, Noida - 201305 (U.P.).
8. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
9. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
10. The Additional Secretary-cum-Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
11. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
12. The Principal Secretary, Education Department, Government of Bihar, Patna.
13. The Director, Primary Education, Government of Bihar, Patna.
14. The District Education Officer, Lakhisarai, District - Lakhisarai.
15. The District Programme Officer, Establishment (Education), Lakhisarai, District - Lakhisarai.
16. The Block Development Officer, Jhajha, District - Jamui.
17. The Block Education Officer, Jhajha, District - Jamui.

... ... Respondent/s

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with

Letters Patent Appeal No. 433 of 2023

In

Civil Writ Jurisdiction Case No.13589 of 2022

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Indra Devi @ Indira Devi W/o Vaidya Nath Pandey, R/o- Village- Tungi, P.S. - Deepnagar, Bihar Sharif, District - Nalanda at Bihar Sharif, At present Posted as Block Teacher at Government Middle School, Tungi, Block - Bihar Sharif, District- Nalanda at Bihar Sharif.

... ... Appellant/s

Versus

1. The State of Bihar through the Additional Chief Secretary, Education Department, Goverment of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Education Department, Government of Bihar, Patna.
4. The State Council for Educational Research and Training (SCERT), Bihar, Mahendru, Patna, through its Director.
5. The Director, State Council for Educational Research and Training (SCERT), Bihar, Patna
6. The Bihar School Examination Board (BSEB), Patna through its Secretary.
7. The Chairman, Bihar School Examination Board (BSEB), Patna.
8. The Secretary, Bihar School Examination Board (BSEB), Patna.
9. The District Magistrate, Nalanda, District - Nalanda at Bihar Sharif.
10. The District Education Officer, Nalanda, District - Nalanda at Bihar Sharif.
11. The District Programme Officer, Establishment (Education) Nalanda, District - Nalanda at Bihar Sharif.
12. The Block Development Officer, Bihar Sharif-Cum-The Member Secretary, Block Teachers Employment Committee, Bihar Sharif, District - Nalanda at Bihar Sharif.
13. The Block Education Officer, Bihar Sharif, District- Nalanda at Bihar Sharif.

... ... Respondent/s

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with

Letters Patent Appeal No. 438 of 2023

In

Civil Writ Jurisdiction Case No.5185 of 2022

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Kiran Devi W/o Dinesh Kumar Ram, R/o Vill Mahishi, P.O. and P.S. - Mahishi, Dist. Saharsa at present working as Panchayat Teacher at Kanya Primary School Sakra Tola Bhagwanpur, Block Simri Bakhtiyarpur, Dist. - Saharsa.

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... ... Appellant/s

Versus

1. The Union of India Represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Additional Secretary, Department of School Education and Literacy Ministry of Human Resource Development, New Delhi.
4. The National Council of Teachers Education, New Delhi represented through its Director.
5. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
6. The State of Bihar Through the Principal Secretary, Education Department, Govt. of Bihar, Patna.
7. The Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Director, Primary Education, Govt. of Bihar, Patna.
9. The State Council for Education Research and Training, Bihar, Mahendru, Patna, through its Director.
10. The Director, The Director, State Council of Education Research and Training, Bihar, Patna.
11. The Bihar School Examination Board, Patna through its Secretary.
12. The Chairman, Bihar School Examination Board, Patna.
13. The Secretary, Bihar School Examination Board, Patna.
14. The District Education Officer, Banka, Dist. - Banka.
15. The District Education Officer, Saharsa, Dist. - Saharsa.
16. The District Education Officer, Lakhisarai, Dist. - Lakhisarai.
17. The District Programme Officer, Establishment (Education) Banka, Dist. - Banka.
18. The District Programme Officer, Establishment (Education) Saharsa, Dist. - Saharsa.
19. The District Programme Officer, Establishment (Education) Lakhisarai, Dist. Lakhisarai.
20. The Block Development cum Member Secretary, Block Teacher Employment Committee Fulli Dumar, Dist. - Banka.
21. The Block Development cum Member Secretary, Block Teacher Employment Committee Chandan, Dist. Banka.
22. The Block Development cum Member Secretary, Block Teacher Appointment Committee Chandan, Dist. Banka.
23. The Block Development cum Member Secretary, Block Teacher Appointment Committee Simri Bakhtiyarpur, Dist. - Saharsa.

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24. The Block Development cum Member Secretary, Block Teacher Appointment Committee Suryagarha, Dist. - Lakhisarai.
25. The Block Development cum Member Secretary, Block Teacher Appointment Committee Lakhisarai, Dist. - Lakhisarai.
26. The Block Education Officer Fulli Dumra, Dist. Banka.
27. The Block Education Officer Chandan, Dist. Banka.
28. The Block Education Officer Simri Bakhtiyarpur, Dist. Saharsa.
29. The Block Education Officer Suryagarha, Dist. - Lakhisarai.
30. The Block Education Officer Lakhisarai, Dist. Lakhisarai.
31. Ajay Kumar Paswan, S/o Domi Paswan, R/o Vill. Sondiha, P.S. Sambhuganj, Dist. Banka at present working as Block Teacher, at Upgraded Middle School Kaitha Lodharia Block Fulli Dumar, Dist. - Banka.
32. Ful Kumari, D/o Ayodhya Das, R/o Vill. and P.O. Chandan, P.S. Chandan, Dist. Banka, at present working as Panchayat Teacher, at Govt. Primary School Ghogha Dabar Block Chanda, Dist. - Banka.
33. Khushbu Kumari, W/o Ajay Prasad Singh, R/o Vill. and P.O. Giddhour, P.S. Jamui, Dist. Jamui at present working as Block Teacher, at Upgraded Middle School Pelwa, Block Chandan, Dist. - Banka.
34. Md. Sanaul Haque, S/o Md. Mobin Alam, R/o Vill. Chak Maskan, P.S. Surygarha, Dist. - Lakhisarai at present working as Panchayat Teacher at Primary School Chomru Chak, Block Suryagarha, Dist. Lakhisarai.
35. Sunil Kumar Paswan, S/o Jago Paswan, R/o Vill. Kaindi, P.O. Kaindi, P.S. Halsi, Dist. - Lakhisarai, at present working as Panchayat Teacher, At Upgraded Middle School, Bikram Dhadhi Tola, Block Lakhisarai, Dist. - Lakhisarai.

... ... Respondent/s

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with

Letters Patent Appeal No. 443 of 2023
In
Civil Writ Jurisdiction Case No.13149 of 2021

==========

1. Indra Kala Devi Wife of Yugesh Prasad Yadav, resident of Ward No. 12, Laxmipur Araria, P.S. and District-Araria.
2. Manju Devi, Wife of Late Dilanand Yadav, resident of Mahadev Chowk, Araria, P.S. and District-Araria.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, Patna.
2. Principal Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director, Primary Education, Govt. of Bihar, Patna.
4. Bihar School Examination Board Patna through its Secretary.

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5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Council for Education Research and Training Bihar Mahendru, Patna through its Director.
8. The Director, State Council for Education Research and Training Bihar, Patna.
9. The District Magistrate, Araria.
10. The District Education Officer, Araria.
11. The District Programme Officer (Establishment), (Education), Araria.

... ... Respondent/s

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with

Letters Patent Appeal No. 465 of 2023
In
Civil Writ Jurisdiction Case No.5929 of 2021

==========

1. Neelam Kumari W/o Manoj Kumar Jha, Resident of village- Ward No. - 06 VTC Madanpur Lakhanaur P.S. Lakhanaur Distt. - Madubani, At Present Panchayat Techer, Primary School Dhoili Tol, Madhubani.
2. Priti Kiran W/o Lalan Kumar, Resident of Village - Basauli, P.S.- Kudhani, Distt. - Muzafferpur at Present Prakhand untrained Teacher, Middle School Chhalwan Basic Kewati Distt. - Madhubani.

... ... Appellant/s

Versus

1. Union of India Through Secretary HRD Govt. of India New Delhi.
2. Bihar University Muzafferpur through its Registrar.
3. Registrar Bihar University Muzafferpur.
4. The State of Bihar Bihar.
5. The Distt. Education Officer Madhubani.
6. The Distt. Programme Officer (Estd.) Madhubani.
7. The Secretary Human Resources Department Govt. of India New Delhi.
8. The National Institute of Open Schooling through its Regional Director, Lalit Bhawan Bailey Road Patna.
9. The Regional Director NIOS, Lalit Bhawan Bailey Road Patna.
10. Nalanda Open University through Registrar 3rd Floor BiscomanBhawan Patna.
11. Registrar Nalanda Open University Through its Registrar 3rd Floor BisacomanBhawan Patna.
12. The Distt. Education Officer Darbhanga.
13. The Distt. Programme Officer (Estd.) Darbhanga.
14. The Distt. Education Officer Gaya.

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15. The Distt. Programme Officer (Estd.) Gaya.
16. The Distt. Education Officer Begusarai.
17. The Distt. Programme Officer (Estad.) Begusarai.
18. Uma Raman Mishra S/o Bimlendra Mishra, Resident of village - Rashiyari P.S. - Ghanshyampur Distt. - Darbhanga at Present Panchayat Teacher (untrained) Primary Teacher Tulsipur Ghanshyampur Darbhanga.
19. Pinku Kumar Paswan S/o Ram Sagar Paswan, Resident of village - Benipur, P.S. - Bahera, Distt. - Darbhanga At Present Prakhand Teacher Middle School Darbhanga.
20. Indra Kumar Mandal S/o - Mohi Lal Mandal, Resident of village - Dhauati Ward No. - 03, P.S. - Andramath, Distt. - Madhubani, At Present Gradute Teacher untrained upgraded Middle School Laukahi Distt. - Madhubani.
21. Sunita Kumari W/o Vijay Prasad, Resident of Village - Jamheta, P.S. - Fatehpur Distt. - Gaya at Present Panchayat Teacher Middle School Jamheta P.S. Fatehpur, Distt. - Gaya.
22. Rekha Devi, W/o Ram Kumar, Resident of Village - Chunapatti Laxminagar, P.S. L.N.M. University Campus, Distt. - Darbhanga At Present Panchayat Teacher.

... ... Respondent/s

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with

Letters Patent Appeal No. 471 of 2023

In

Civil Writ Jurisdiction Case No.6930 of 2021

==========

Gita Singh Daughter of Late Rajgrihi Singh and Wife of Pramod Kumar Singh Resident of Village- Rahimpur Karan, P.O. Hussepur, P.S. Amnour, District Saran, Presently residing at Prabhunath Nagar, P.S. Chapra Mufasil, Chapra, Saran and posted as Block Teacher at Middle School Bedwaliya, Block Amnour, Saran.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secreary, Education Department, Government of Bihar.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Education Department, Government of Bihar, Patna.
4. The State Council of Educational Research and Training (SCERT), Bihar, Mahendru, Patna through its Director.
5. The Director, State Council of Educational Research and Training, Bihar, Mahendru, Patna.
6. The Regional Deputy Director, Education, Saran Division, Chapra.
7. The District Education Officer, Saran at Chapra.

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8. The District Program Officer, (Establishment) Saran at Chapra.
9. The Principal, District Institute of Education and Training (DIET),Sonpur, Saran.
10. The Block Development Officer-Cum Member Secretary, Block Teacher Employment Committee, Amnour Block, Saran.
11. The Block Education Officer-Cum-Member Block Teacher Employment Committee, Amnour Block, Saran
12. Ashok Kuamr Yadav Son of Late Ram Nagina Rai Resident of Village Basatpur, P.S. Bheldi, District Saran, presently posted as Block Teacher at Middle School Pakari Mahamad, Block Amnour, Saran.

... ... Respondent/s

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with

Letters Patent Appeal No. 474 of 2023
In
Civil Writ Jurisdiction Case No.5779 of 2021

==========

1. Baby Kumari Sri Jitendra Kumar D/oRam Chandra sah R/o Village- Fakuli, Ward No. 6, P.O.- Goraul, District- Muzaffarpur working as Primary Teacher in Govt. Primary School Chakaku, Block- Bhagwanpur, District- Vaishali.
2. Rashmi Kumari W/o Sri Rajeev Kumar, D/o Indrajeet Prasad Jaiswal R/o Village- Hat Road Sarai, P.O.- Sarai, District- Vaishali working as Prakhand Teacher in Elevated Middle School Matiara Tok, Block- Bhagwanpur, District- Vaishali.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
2. The Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
3. The Secretary, Primary Education, Education Department, Bihar, Patna.
4. The Director, Primary Education, Education Department, Bihar, Patna.
5. The District Education Officer, Vaishali.
6. The District Programme Officer, Establishment, Vaishali.
7. The Block Development Officer cum Executive Officer, Prakhand Niyojan Unit, Bhagwanpur, Vaishali.
8. Block Education Officer, Bhagwanpur, Vaishali.
9. The Panchayat Secretary, Panchayat Niyojan Unit, Panchatati Raj Harivanshpur Banthu, Block- Bhagwanpur, Vaishali.
10. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, Delhi.
11. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.

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12. The Director, the State Council of Educational Research and Training (SCERT) Mahendru Patna- 6.
13. The District Institute of Education and Training (DIET), Dighi, Vaishali, Bihar.
14. Bihar School Examination Board, Patna through its Chairman.
15. The Secretary, Bihar School Examination Board, Patna.
16. The National Council of Teachers Education, New Delhi represented through its Director.
17. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.

... ... Respondent/s

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with

Letters Patent Appeal No. 482 of 2023
In
Civil Writ Jurisdiction Case No.7622 of 2021

==========

Dilip Kumar S/o Late Kishori Ram Resident of Village- Andi, P.O.- Andi, District- Nalanda.

... ... Appellant/s

Versus

1. The State of Bihar Bihar
2. The Addl. Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director, Primary Education, Bihar, Patna.
4. The District Magistrate Vaishali at Hajipur.
5. The District Education Officer, Vaishali at Hajipur.
6. The District Programme Officer (Estab.) Vaishali at Hajipur.
7. The Block Education Officer, Raghopur (Vaishali).
8. The Headmaster , Middle School Terasiya, Raghopur (Vaishali).

... ... Respondent/s

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with

Letters Patent Appeal No. 487 of 2023
In
Civil Writ Jurisdiction Case No.9476 of 2022

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1. Prakash Kumar S/o Sunil Singh, Resident of Village-Narinapur, Ward No-6, P.O.-Ramnagar, P.S.-Ramnagar, West Champaran, At present posted as Block Teacher Middle School-Navgavan, Dist-West Champaran.
2. Babalu Kumar Singh @ Bablu Singh, S/o Late Sita Ram Singh, Resident of Village and Post-Dumari Kala, Block-Mejarganj, Dist-Sitamarhi, At present posted as Block Teacher Middle School (girl), Dumari Kala, Block-Mejarganj, Dist-Sitamarhi.

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3. Suman Kumar Mishra, S/o Abhiram Mishra, Resident of Ward No.-4, Gangwara Buzurg, Post-Baligarh, Block-Runnysaidpur, Dist-Sitamarhi, at present posted as Block Teacher, Middle School-Gangwara Tola, Block-Runnysaidpur, Dist-Sitamarhi.
4. Sameer Sanu, S/o Tripurari Sharan Pandey, resident of Ward No. 3, Ramauli, Dist-West Champaran, AT present posted as Block Teacher, upgraded Middle School-Belwa-Nanhakar, Block-Lauriya, Dist-West Champaran.

... ... Appellant/s

Versus

1. The Union of India through Human Resources Department, New Delhi.
2. The Secretary, Human Resources Department, New Delhi.
3. The Additional Secretary, Ministry of Human Resources Department, New Delhi.
4. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, Govt. of India, Shastri Bhavan, New Delhi.
5. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, Patna.
6. The Principal Secretary, Education Department, Govt. of Bihar, Patna.
7. The Director Primary Education, Education Department, Govt. of Bihar, Patna.
8. The District Education Officer, West Champaran.
9. The District Education Officer, Sitamarhi.

... ... Respondent/s

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with

Letters Patent Appeal No. 491 of 2023
In
Civil Writ Jurisdiction Case No.2942 of 2021

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Amit Kumar Sinha Resident of Village - Gewal Bigha, Durga Sthan, P.S. and District- Gaya At Present Posted as Block Teacher in Middle School Delha, Manpur, Gaya.

... ... Appellant/s

Versus

1. The Principal Secretary, Education Department,
2. The Director, Primary Education, Govt. of Bihar, Patna.
3. The Director, Secondary Education, Govt. of Bihar, Patna.
4. The District Magistrate, Gaya.
5. The District Education Officer, Gaya.
6. The District Programme Officer (Establishment) Gaya.
7. The Block Education Officer, Manpur, Gaya.

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... ... Respondent/s

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with

Letters Patent Appeal No. 492 of 2023
In
Civil Writ Jurisdiction Case No.3285 of 2021

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Nutan Kumari W/o Nagendra Kumar @ Nagendra Kumar Yadav R/o At and P.O.- Maranga, P.S.- K. Hat, District- Purnea

... ... Appellant/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The Regional Director, National Council of Teachers Educaiton, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali, Bhuvneshwar, Orissa.
7. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
8. The Principal Secretary, Education Department, Government of Bihar, Patna.
9. The Director, Primary Education, Government of Bihar, Patna.
10. The Bihar School Examination Board Patna through its Secretary.
11. The Chairman, Bihar School Examination Board, Patna.
12. The Secretary, Bihar School Examination Board, Patna.
13. The State Council For Education Research and Training Bihar, Mahendru, Patna, through its Director.
14. The Director, State Council For Education Research and Training Bihar, Patna.
15. The District Magistrate, Purnea, District-Purnea.
16. The District Education Officer, Purnea, District-Purnea.
17. The District Programme Officer, Establishment (Education), Purnea, District-Purnea.
18. Bibi Sakina Khatoon W/o Md. Shah Jamal R/o Village- Basantpur, P.S.- Sadar, District- Purnea
19. Quamrun Nisa W/o Motiur Rahman R/o Village- Begampur, P.S.- K.

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Nagar,District- Purnea.

20. Gulbano W/o Md. Kayum Alam Jahagiri R/o Village- Deodha, P.S.- Kasba,District- Purnea.
21. Md. Mukhtar Alam S/o Sekh Islamuddin R/o Village- Simal Bari, NagaraTola, P.S.- Amour, District- Purnea.
22. Bibi Mahenaz Begam W/o Majalum Husain Ansari R/o Village- Sonapur,P.S.- Jalalgarh, District- Purnea
23. Punam Kumari W/o Jitendra Kumar R/o Village- Puran Patti, P.S.- K. Nagar,District- Purnea
24. Kahkashan Begum W/o Md. Majahir R/o Village- Balwatoli, P.S.- Amour,District- Purnea.
25. Nuzhat Naz W/o Md. Sajjad R/o Village- Manjhaily, P.S.- Ranipatra, District- Purnea.
26. Naz Fatma W/o Nurul Hasan R/o Village- Moglada, P.S.- K. Nagar, District- Purnea.
27. Anjani Devi W/o Navin Kumar Paswan R/o Village- Parora, P.S.- K. Nagar(Parora), District- Purnea.
28. Nujhat Parween W/o Late Md. Mojib Ansari R/o Mohalla- V.I.P. Colony, P.S.- K. Hat, District- Purnea.
29. Swati Kumari W/o Arvind Gupta R/o Village- Kachra, P.S.- Sour Bazar, District- Saharsa.

... ... Respondent/s

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with

Letters Patent Appeal No. 495 of 2023
In
Civil Writ Jurisdiction Case No.11007 of 2022

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Jai Raj Gautam Son of Late Dinesh Prasad Singh Resident of Bijulia, Akbarpur Barari, P.S. - Shamho, District - Begusarai.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Department of Education, Government of Bihar, Patna.
2. The Director, Department of Education, Government of Bihar, Patna.
3. The District Magistrate, Begusarai.
4. The District Education Officer, Begusarai.
5. The District Programme Officer (Establishment), Begusarai.
6. The Block Development Officer-cum-Member Secretary, Block Teacher Niyojan Unit, Block - Shamho Akha Kurha, District - Begusarai.
7. The Headmaster, Middle School, Bijulia, Shamho Akha Kurha, District - Begusarai.

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... ... Respondent/s

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with

Letters Patent Appeal No. 496 of 2023
In
Civil Writ Jurisdiction Case No.3644 of 2021

==========

Manju Kumari Daughter of Bedanand Mandal, Wife of Praveen Kumar Mandal, Resident of Village- Hario, Pani Tanki, P.O. and P.S.- Akbarnagar, District- Bhagalpur.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Human Resources (Education) Department, Govt. of Bihar, Patna.
2. The Director Primary Education, Human Resources (Education) Department, Govt. of Bihar, Patna.
3. The District Education Officer, Education Department, Bhagalpur.
4. Th District Magistrate, Bhagalpur.
5. The District Programme Officer (Establishment), Education Deptt. Bhagalpur.
6. The Block Education Officer, Sultanganj, Bhagalpur.
7. Mukhiya, Gram Panchayat, Kherediya, Sultanganj, Bhagalpur.
8. The Panchayat Secretary, Gram Panchayat, Kherediya, Sultanganj, Bhagalpur.

... ... Respondent/s

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with

Letters Patent Appeal No. 500 of 2023
In
Civil Writ Jurisdiction Case No.10117 of 2022

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Zafirul Hasan S/o- Izharul Haque R/o- Village- Khajurwari, P.O.- Gamaria, Police Station- Terhagachh, District- Kishanganj.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, Patna.
2. The Director, Primary Education, Education Department, Government of Bihar, Patna.
3. The District Magistrate, Kishanganj
4. The District Education Officer, Kishanganj.
5. The District Programme Officer, (Establishment), Kishanganj.
6. The Block Education Officer, Terhagachh, District-Kishanganj.

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7. The Panchayat Secretary, Gram Panchayat Raj Hawakol, P.S.-Terhagachh, District- Kishanganj

... ... Respondent/s

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with

Letters Patent Appeal No. 501 of 2023
In
Civil Writ Jurisdiction Case No.6093 of 2021

==========

Dharmvir Kumar Son of Shri Ram Sagar Bhagat, Resident of village- Chakwa, Ward No. 12, Khodabandpur, Police Station Khodabandpur, District - Begusarai. At present posted and working as a Panchayat Teacher in Govt. newly Created Primary School Das Tola, Matihanim Anchal - Khodabandpur, District - Begusarai.

... ... Appellant/s

Versus

1. The State of Bihar Bihar.
2. The Principal Secretary -cum- Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The Director, State Council of Education Research and Training, Bihar, Patna.
5. The District Education Officer, Begusarai.
6. The District Programme Officer (Establishment), Begusarai.
7. The Block Development Officer, Khodabandpur, Distt.- Begusarai.
8. The Block Education Officer, Khodabandpur, District - Begusarai
9. The Panchayat Secretary, Gram Panchayat Raj Fafaut, Anchal- Khodabandpur, District- Begusarai.
10. The Union of India , through the Human Resources Development Department, New Delhi.
11. The Secretary, Human Resources Development Department, New Delhi.
12. The Additional Secretary, Ministry of Human Resources, New Delhi.
13. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development Department, Govt. of India, Shastri Bhawan, New Delhi
14. The Secretary, Bihar School Examination Board, Patna.
15. The Controller of Examination, Bihar School Examination Board, Patna.

... ... Respondent/s

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with

Letters Patent Appeal No. 505 of 2023
In
Civil Writ Jurisdiction Case No.2908 of 2021

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Ravi Pandey S/o Late Gauri Shankar Pandey, R/o Village - Pandey Pipara, P.O. - Sukul Pipara, P.S.- Mohaniya, District - Kaimur (Bhabhua), Presently working as Block Teacher at Middle School Vishunpura, Sukul Pipara, P.S. Mohaniya, District - Kaimur (Bhabhua).

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary of the Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The District Education Officer, Kaimur (Bhabhua).
5. The District Programme Officer (Establishment), Kaimur (Bhabhua).
6. The Principal, District Institute of Education and Training (DIET) Mohania, District-Kaimur (Bhabhua).
7. Bihar School Examination Board, Patna. through its Secretary.
8. The Chairman of Bihar School Examination Board, Patna.
9. The Secretary of the Bihar School Examination Board, Patna.
10. The Block Development Officer-cum-Secretary, the Block Teacher Employment Committee, Mohaniya, District-Kaimur (Bhabhua).
11. The Block Education Officer, Mohaniya, District - Kaimur (Bhabhua).

... ... Respondent/s

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with

Letters Patent Appeal No. 506 of 2023
In
Civil Writ Jurisdiction Case No.3646 of 2021

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1. Kalpana Kumari D/o - Saryug Ravidas, W/o- Mahesh Das R/o- Vill- Chichraun, P.O and P.S.- Akbarnagar, District- Bhagalpur.
2. Gunjan Kumari, D/o- Siyaram Das, W/o- Arvind Kumar R/o- Vill- Mirahatti, P.S. - Sultanganj, District- Bhagalpur
3. Md. Abdus Salam S/o- Late Yunus Ahmed, R/o- Dauna, P.O.- Bakchappar, P.S.- Shahkund, District- Bhagalpur.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Human Resources (Education) Department, Govt. of Bihar, Patna.
2. The Director Primary Education, Human Resources (Education) Department, Govt. of Bihar , Patna.
3. The District Education Officer, Education Department, Bhagalpur.

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4. The District Magistrate, Bhagalpur.
5. The District Programme Officer (Establishment), Edcuation Deptt. Bhagalpur.
6. The Block Education Officer, Sultanganj, Bhagalpur.
7. Mukhiya, Gram Panchayat, Maheshi / Birbanna/ Ghorghat, Sultanganj, Bhagalpur.
8. The Panchayat Secretary, Gram Panchayat- Maheshi/ Birbanna/ Ghorgaht, Sultanganj, Bhagalpur.

... ... Respondent/s

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with

Letters Patent Appeal No. 529 of 2023
In
Civil Writ Jurisdiction Case No.6168 of 2021

==========

Sheela Devi @ Shila Devi Daughter of Awadh Kishore Singh and Wife of Madan Bhagat Resident of Arna, P.S. - Uchkagaon, District- Gopalganj.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Human Resources Development Department, Govt. of India, New Delhi.
2. The Secretary, Human Resources Department, New Delhi.
3. The Additional Secretary, Ministry of Human Resources, New Delhi.
4. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, Government of India, Shashtri Bhawan, New Delhi.
5. The Principal Secretary, Education Department, Government of Bihar, Patna.
6. The Director, Primary Education, Education Department, Government of Bihar, Patna.
7. The Secretary, Bihar School Examination Board, Patna.
8. The Director, State Council of Educational Research and Training (SCERT), Mahandru, Patna- 6.
9. The District Education Officer, Gopalganj.
10. The District Program Officer, Gopalganj.

... ... Respondent/s

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with

Letters Patent Appeal No. 535 of 2023
In
Civil Writ Jurisdiction Case No.2550 of 2021

==========

Veena Bharti Wife of Shri Jalandhar Kumar, Resident of Village- Chakjainav, Post Office- Chaksikandar, Police Station- Bidupur, District- Vaishali. At

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Present posted and working as Panchayat Teacher in Govt. Primary School Banikol, Anchal- Barari, District- Katihar

... ... Appellant/s

Versus

1. The State of Bihar Bihar
2. The Principal Secretary-cum-Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The District Education Officer, Katihar
5. The District Programme Officer (Establishment) Katihar
6. The Block Education Officer, Barari, District- Katihar.
7. The Panchayat Secretary, Gram Panchayat Raj Baisagovindpur, Anchal- Barari, District- Katihar.
8. The Panchayat Secretary, Gram Panchayat Raj Mohana Chandpur, Anchal- Barari, District- Katihar
9. The Union of India through the Human Resources Development Department, New Delhi
10. The Secretary, Human Resources Development Department, New Delhi.
11. The Additional Secretary, Ministry of Human Resources, New Delhi.
12. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development Department, Govt. of India, Shastri Bhawan, New Delhi.
13. The Secretary, Bihar School Examination Board, Bihar, Patna.
14. The Chairman, Bihar School Examination Board, Bihar, Patna.
15. Kumari Nutan Bharati Wife of Nityanand Paswan Resident of village- Kaloni Tola, Mohana Chandapur, Police Station- Barari, District- Katihar. At present posted and working as Panchayat Teacher in Govt. Primary School Jharkaha, Anchal- Barari, District- Katihar.
16. Kumar Mukesh Madhav Sri Ramdevo Prasad Paswan Resident of village- Kaloni Tola, Mohna Chandpur, Mahna Chandpur, Police Station- Barari, District- Vaishali. At present posted and working as Panchayat Teacher in Govt. Primary School Jharkaha, Anchal - Barari, District- Katihar.

... ... Respondent/s

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with

Letters Patent Appeal No. 537 of 2023
In
Civil Writ Jurisdiction Case No.11947 of 2021

==========

Minni Rani Sinha Wife of Jay Prakash Narayan Madhukar, Resident of Village- Konharia, Police Station - Kesaria, District - East Champaran at Motihari.

... ... Appellant/s

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Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Counsil for Education Research and Training, Bihar, Mahendru, Patna through its Director.
8. The Director, State Counsil for Education Research and Training, Bihar, Patna.
9. The District Magistrate, East Champaran, Motihari.
10. The District Education Officer, East Champaran, Motihari.
11. The District Programme Officer, Establishment (Education), East Champaran (Motihari).

... ... Respondent/s

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with

Letters Patent Appeal No. 538 of 2023
In
Civil Writ Jurisdiction Case No.10349 of 2021

==========

Shushila Sinha Wife of Deonarayan Sinha Resident of village- Konharia, Police Station- Kesaria, District- East Champaran at Motihari.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Principal Secretary, Education Department, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The Bihar School Examination Board, Patna through its Secretary.
5. The Chairman, Bihar School Examination Board, Patna.
6. The Secretary, Bihar School Examination Board, Patna.
7. The State Counsil For Education Research adn Training, Bihar, Mahendru, Patna through its Director.
8. The Director, State Counsil for Education Research and Training, Bihar, Patna.
9. The District Magistrate, East Champaran, Motihari.
10. The District Education Officer, East Champaran, Motihari.

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11. The District Programme Officer, Establishment (Education), East Champaran (Motihari).

... ... Respondent/s

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with

Letters Patent Appeal No. 544 of 2023
In
Civil Writ Jurisdiction Case No.6392 of 2022

==========

Najmetul Fatma Wife of Md. Zubairi, Daughter of Moulana Md Zahoor Alam, Resident of Village- Pirpainti, Ward No. 06, P.O. and P.S.- Pirpainti, District-Bhagalpur.

... ... Appellant/s

Versus

1. The State of Bihar through Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Director, Primary Education, Education Department, Government of Bihar, Patna.
3. The Director, State Council of Educational Research and Training (SCERT), Mahendru, Patna
4. The District Education Officer, Bhagalpur.
5. The District Programme Officer, (Establishment), Bhagalpur.
6. The Block Education Officer, Pirpainti, Bhagalpur.

... ... Respondent/s

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with

Letters Patent Appeal No. 545 of 2023
In
Civil Writ Jurisdiction Case No.14859 of 2021

==========

Ranjana Devi Daughter of Ramswarup Mandal Resident of Prem Nagar, Cinema Hall Road, P.S.-Sabour, District-Bhagalpur.

... ... Appellant/s

Versus

1. The State of Bihar through Principal Secretary, Education Department, Government of Bihar, Patna.
2. The Director, Primary Education, Education Department, Government of Bihar, Patna.
3. The Director, State Council of Educational Research and Training (SCERT), Mahandru, Patna.
4. The District Education Officer, Bhagalpur.
5. The District Program Officer (Establishment), Bhagalpur.
6. The Block Education Officer, Pirpainti, Bhagalpur.

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... ... Respondent/s

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with

Letters Patent Appeal No. 553 of 2023
In
Civil Writ Jurisdiction Case No.19825 of 2021

==========

1. Navin Kumar Son of Surendra Nath Vishwakarma, resident of village-Gour Bigha, P.O.-Malikpur, P.S.-Rajgir, District-Nalanda (Biharsharif).
2. Chandan Kumar Son of Ashok Kumar resident of village-Gaway, P.S.-Sheikhpura, District-Sheikhpura.
3. Punita Kumari Rajan w/o Late Sunil Raot resident of village-Chathiyara, P.S.- Sheikhpura, District-Sheikhpura.
4. Modassir Barkat Son of Md. Kalam Uddin resident of Mohalla-Sakumat, P.S.- Sheikhpura, District-Sheikhpura.

... ... Appellant/s

Versus

1. The State of Bihar through the Principal Secretary, Department of Education, Government of Bihar, Patna.
2. The Principal Secretary, Department of Education, Government of Bihar, Patna.
3. The Secretary, Department of Education, Government of Bihar, Patna.
4. The Deputy Secretary, Department of Education, Government of Bihar, Patna.
5. The Director, the State Council of Educational Research and Training, Mahendru, District-Patna.
6. The Regional Deputy Director of Education, Munger.
7. The District Education Officer, Sheikhpura.
8. The District Programme Officer (Establishment), Sheikhpura.
9. The Block Development Officer-cum-Secretary. Prakhand Teachers Niyojan Unit, Sheikhpura.
10. The Block Development Officer-cum-Secretary, Prakhand Teachers Niyojan Unit, Chewara, District-Sheikhpura.
11. The Block Development Officer-cum-Secretary, Prakhand Teachers Niyojan Unit, Ariyari, District- Sheikhpura.
12. The Block Education Officer, Sheikhpura.
13. The Block Education Officer, Chewara, District-Sheikhpura.
14. The Block Education Officer, Ariyari, District- Sheikhpura
15. The Block Education Officer, Shekhopur Sarai, District-Sheikhpura.
16. The Panchayat Secretary-cum-Panchayat Niyojan Unit, Nimi, District-Sheikhpura.
17. The Headmaster, Primary School, Wahikatta, Anchal- Shekhopur Sarai,

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District-Sheikhpura.

18. The Headmaster, Middle School, Lodipur, Anchal and District-Sheikhpura.
19. The Headmaster, Primary School, Kewali, Anchal- Chewara, District-Sheikhpura.
20. The Headmaster, Middle School, Far Par, Anchal- Ariyari, District-Sheikhpura.

... ... Respondent/s

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with

Letters Patent Appeal No. 558 of 2023
In
Civil Writ Jurisdiction Case No.6168 of 2021

==========

Maheru Nesha @ Maheru Nisha Wife of Imteyaz and Daughter of Manzoor Alam Resident of Village-Jalalpur, P.O. - Jalalpur, District- Siwan.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Human Resources Development Department, Govt. of India, New Delhi.
2. The Secretary, Human Resources Department, New Delhi.
3. The Additional Secretary, Ministry of Human Resources, New Delhi.
4. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, Government of India, Shashtri Bhawan, New Delhi.
5. The Principal Secretary, Education Department, Government of Bihar, Patna.
6. The Director, Primary Education Education Department, Government of Bihar, Patna.
7. The Secretary, Bihar School Examination Board, Patna.
8. The Director, State Council of Educational Research and Training (SCERT), Mahandru, Patna- 6.
9. The District Education Officer, Gopalganj.
10. The District Program Officer, Gopalganj.
11. Lal Bihari Ram Son of Ramnath Ram Resident of Karanpura, P.S. - Kuchaikot, District- Gopalganj.
12. Sheela Devi Daughter of Awadh Kishore Singh and Wife of Madan Bhagat Resident of Arna, P.S. - Uchkagaon, District- Gopalganj.

... ... Respondent/s

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with

Letters Patent Appeal No. 562 of 2023
In
Civil Writ Jurisdiction Case No.9226 of 2022

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Ramesh Ray Son of Sudama Ray, Resident of Village-Arjanipur, Police Station-M.H. Nagar Hasanpura, District-Siwan, at present posted and working as a Prakhand Teacher in Govt. Upgraded Middle School Ijra Chandpur, Anchal-Siswan, District-Siwan.

... ... Appellant/s

Versus

1. The State of Bihar Bihar.
2. The Principal Secretary-cum-Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director Primary Education, Govt. of Bihar, Patna.
4. The District Education Officer, Siwan.
5. The District Programme Officer (Establishment) Siwan.
6. The Block Development Officer, Siswan, District-Siwan.
7. The Block Panchayati Raj Officer, Siswan, District-Siwan.
8. The Block Education Officer, Siswan, District-Siwan.

... ... Respondent/s

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with

Letters Patent Appeal No. 563 of 2023
In
Civil Writ Jurisdiction Case No.14639 of 2021

==========

Deo Narayan Sah Son of Late Parma Sah Resident of Village- Bagauchha, Pipra, Police Station- Maharajganj, District- Siwan, At present posted and working as Panchayat Teacher in Govt. Primary School Takkipur, Anchal-Maharajganj, District- Siwan.

... ... Appellant/s

Versus

1. The State of Bihar Bihar.
2. The Principal Secretary-cum-Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
3. The Director, Primary Education, Govt. of Bihar, Patna.
4. The Director, State Council of Educational Research and Training, Bihar, Patna.
5. The District Education Officer, Siwan.
6. The District Programme Officer (Establishment), Siwan.
7. The Block Development Officer, Maharajganj, District- Siwan.
8. The Block Education Officer, Maharajganj, District- Siwan.
9. The Panchayat Secretary, Gram Panchayat Raj Ashok Nagar, Block-Jalalpur, District- Saran at Chapra.
10. The Union of India, through the Human Resources Development

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Department, New Delhi.

11. The Secretary, Human Resources Development Department, New Delhi.
12. The Additional Secretary, Ministry of Human Resources, New Delhi.
13. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development Department, Govt. of India, Shastri Bhawan, New Delhi.

... ... Respondent/s

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with

Letters Patent Appeal No. 648 of 2023
In
Civil Writ Jurisdiction Case No.5035 of 2021

==========

Kavita Singh W/o Shailesh Singh, R/o Village- Sundarpati, P.S. and Post-Gopalganj, Distt. Gopalganj, Bihar.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Human Resources Department New Delhi.
2. The Additional Secretary, Ministry of Human Resources New Delhi.
3. The Secretary, Department of School Education and Literacy Ministry, the Human Resources Department, Govt. of Bihar, Sastri Bhawan, New Delhi.
4. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, Patna.
5. The Principal Secretary, Education Department, Govt. of Bihar, Patna.
6. The Director, Primary Education Department, Govt. of Bihar, Patna.
7. The District Education Oficer, Gopalganj.
8. The District Programme Oficer, Gopalganj.
9. The Block Edcation Officer, Thawe, Gopalganj.

... ... Respondent/s

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with

Letters Patent Appeal No. 752 of 2023
In
Civil Writ Jurisdiction Case No.8351 of 2020

==========

1. Yashwant Kumar @ Yeshwant Kumar Son of Janak Tiwary, Resident of Village- Bhelanari, P.S. Govindganj, District- East Champaran.
2. Kumari Rashmi Wife of Navin Kumar Pranay, Resident of C/106, Ashokpuri Colony, Khajpura, P.S. Rajiv Nagar, District- Patna.
3. Ashutosh Nath Thakur Son of late Ayodhya Nath Thakur, Resident of Village- Raje, P.S. Manigachhi, District- Darbhanga.
4. Babli Rani Wife of Kumar Sourav, Resident of Vinowa Nagar, Nirala Path,

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P.S.- Kankarbagh, District- Patna.

5. Kauser Jahan Wife of Md. Aftab Alam, Resident of Village- Sigori, P.S.- Sigori, District- Patna.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Human Resource Development Department, New Delhi.
2. The Additional Secretary (EE.II), Human Resource Development Department, Department of School Education and Literacy, Shastri Bhawan, New Delhi.
3. The Government of Bihar, through its Secretary, Education Department Bihar, Patna.
4. The Director, Primary Education, Education Department, Government of Bihar, Patna.
5. The Chairman, National Institute of Open Schooling Noida, (U.P.).
6. The Director, National Institute of Open Schooling, Regional Centre Patna, Lalit Bhawan, Patna.
7. Nandlal Mandal Son of Rupal Mandal, Resident of Village- Tribitta, P.S.- Manihari, District- Katihar.
8. Arun Kumar Tiwari Son of Muktinath Tiwari, Resident of Village- Gandhuchhar, P.S. Mairwa, District-Siwan.
9. Deepti Kumari Son of Vijay Bahadur Singh, Resident of Village- Barej, P.S.- Mohania, District- Kaimur (Bhabhua).
10. Pankaj Kumar Son of Ramvinay Singj, Resident of Village- Moke, P.S.- Konch, District- Gaya.
11. Sobha Kumari Wife of Sandip Chandra Das, Resident of Village- Balour, P.S.- Manigachhi, District- Darbhanga.
12. Ruchi Kumari Wife of Amit Kumar, Resident of Pathar Toli, Main Road, P.S. Jehanabad, District- Jehanabad.

... ... Respondent/s

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with

Letters Patent Appeal No. 861 of 2023
In
Civil Writ Jurisdiction Case No.6489 of 2021

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Sujeet Kumar Dube S/o Janardhan Dube, R/o Narayanpur, P.S. Kuchaikot, Distt. - Gopalganj.

... ... Appellant/s

Versus

1. The Union of India through the Secretary, Human Resources Department New Delhi.
2. The Secretary, Human Resources Department, New Delhi.

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3. The Additional Secretary, Ministry of Human Resources New Delhi.
4. The Secretary Department of School Education and Literacy Ministry, the Human Resources Department, Govt. of Bihar, Sastri Bhawan, New Delhi.
5. The National Institute of Open Schooling, A- 24/25, Institutional Area, Sector - 62 NOIDA, Gautam Buddha Nagar, UP- 201309.
6. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, Patna.
7. The Director Pirmary Education Department, Govt. of Bihar, Patna.
8. The Director, State Council of Educational research and Training (SCERT).
9. The District Education Officer, Gopalganj.
10. The District Programme Officer, Gopalganj.
11. Nirmala Devi, W/o Shailendra Singh, R/o Vill and P.O. Sarsar, P.S. Mufassil, Distt. - Siwan.
12. Shanti Devi, D/o Shiv Mangal Ram, W/o Sharda Kumar Ram, R/o Bhagwanpur, P.O. Bathua Bazar, Distt. - Gopalganj.
13. Subhwati Kumari @ Subhawti Deiv @ Subhawati Devi, D/o Bishwanath Singh, R/o Bhagwanpur, Nimuiya, P.S. Kateya, Distt. - Gopalganj.
14. Eshrat Jahan, D/o Sahabuddin, R/o Kapilaspur, P.S. Thawe, Distt. Gopalganj.
15. Kumari Mamta Rai @ Mamta Rai, D/o Krishna Pratap Rai, R/o Rajapur, P.O. and P.S. Gopalpur, Dist. - Gopalganj.

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 4339 of 2023

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1. Sagar Kumar S/o Late Rambilas Das, Resident of Village and P.O. and P.S.-Bariyarpur (Basti), District-Munger, at present working as Block Teacher at Government Middle School, Jahangira, Block-Sultanganj, District-Bhagalpur.
2. Shekhar Kumar, S/o Late Balmukund Prasad Singh @ Balmiki Prasad Singh, Resident of Village-Pipra, P.O. Kharharia, P.s.-Bath, District-Bhagalpur, at present working as Block Teacher at Government Middle School, Paisraha, Block-Sultanganj, District-Bhagalpur.
3. Amita Kumari W/o Late Mahesh Kumar Das, Resident of Village-Sahuparbatta Bazar, P.O. and P.S.-Parbatta, Naugachia, District-Bhagalpur, at present working as Block Teacher at Government Middle School, Jhurkhuriya, Block-Sabour, District-Bhagalpur.
4. Aman Anand, S/o Late Ganesh Jha, Resident of Village and P.O. -Sajjaur, Block-Shahkund, District-Bhagalpur, at present working as Block Teacher at Government Middle School, Hasanchak, Dariyapur, Block-Shahkund, District-Bhagalpur.
5. Sashikant Kumar, S/o Kanhaiya Paswan, Resident of Village-Bhirkhi, Ward No. 23, P.O. and P.S.-Madhepura, District-Madhepura, at present working as

WEB COPY

Block Teacher at Government Middle School, Girls College Area, Sabaur, Block-Sabaur, District-Bhagalpur.

... ... Petitioner/s

Versus

1. The Union of India through the Secretary, Department of School, Education and Literacy, Ministry of Human Resources Development, New Delhi.
2. The Secretary, Department of School, Education and Literacy, Ministry of Human Resources Development, New Delhi.
3. The National Council of Teachers Education, New Delhi represented through its Director.
4. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali, Bhuvneshwar, Orissa.
5. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
6. The Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Director, Primary Education, Education Department, Government of Bihar, Patna.
8. The District Magistrate, Bhagalpur, District-Bhagalpur.
9. The District Education Officer, Bhagalpur, District-Bhagalpur.
10. The District Programme Officer, Establishment, Education Bhagalpur, District-Bhagalpur.
11. The Block Development Officer, Block-Sultanganj, District-Bhagalpur.
12. The Block Development Officer, Block-Sabour, District-Bhagalpur.
13. The Block Development Officer, Block-Shahkund, District-Bhagalpur.
14. The Block Development Officer, Block-Sultanganj, District-Bhagalpur.
15. The Block Development Officer, Block-Shahkund, District-Bhagalpur.
16. The Block Development Officer, Block-Sabour, District-Bhagalpur.

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 5435 of 2023

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1. Savita Kumari W/o Shambhoo Gupta R/o Vill.- Ward No. 09, Janarh, near Shiv Mandir, Muzaffarpur, Janarh Jiwajor Benipur, Dist.- Muzaffarpur, Bihar- 843117.
2. Sudhanshu Kumar, S/o Anil Kumar Ray R/o Vill.- Riwan, Ward No. 5, P.O. Akhtiyarpur, P.S.- Kargahar, Block Kargahar Rivan, Dist.- Rohtas.
3. Pankaj Kumar, S/o Ram Ekbal Das R/o Vill. Ward No. 04, Bairiya Dih, P.O. and P.S. Bairiyadih, East Champaran, Bariadih, Dist.- East Champaran.
4. Dharamraj Kumar, S/o Rambalak Prasad R/o Vill.- Ward no. 5, Phulwariya, Sugauli, Dist.- East Champaran.

WEB COPY

5. Alok Kumar Pandey, S/o Late Rajdeo Pandey R/o Vill. Bankatwa, P.O. Radhiya, P.S.- Pahadpur, Dist.- East Champaran.
6. Raj Kapoor Kumar, S/o Late Ravindra Prasad R/o Vill. Hiramani, P.O. Mathiya Vrat, P.S. Chhauradano, Dist.- East Champaran.
7. Abhishek Kumar Arun, S/o Late Vimal Kishore Ray R/o Vill. Rohua Urf Balgobindpur, P.O. Sahpur, P.S.- Jandaha, Dist.- Vaishali.

... ... Petitioner/s

Versus

1. The Union of India Represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Councill of Teachers Education, New Delhi represented through its Director.
6. The State of Bihar, through the Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
7. The Additional Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
8. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
9. The Bihar School Examination Board, Patna, through its Secretary,
10. The Chairman, Bihar School Examination Board, Patna.
11. The Secretary, Bihar School Examination Board, Patna.
12. The State Council for Education Research and Training, Bihar, Mahendru, Bihar, through its Director.

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 5613 of 2023

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1. Md. Prawej Hyat S/o Md. Majid Alam, Resident of Village - Jalaha, P.S. - Sanokhar, District - Bhagalpur, at present working/posted as Block Teacher at Government Middle School, Tulsipur, Block - Sanhoula, District - Bhagalpur.
2. Md. Afsar Ansari, S/o Razzaque Ansari, Resident of Village - Near Masjid, Radha Nagar, P.S.- Sagour, Block - Shahkund, District - Bhagalpur, at present working/posted as Block Teacher at Government Middle School, Rampurdih, Daspur, Block - Shahkund, District - Bhagalpur.

... ... Petitioner/s

WEB COPY

Versus

1. The Union of India through the Secretary, Department of School, Education and Literacy, Ministry of Human Resources Development, New Delhi.
2. The Secretary, Development of School Education and Literacy, Ministry of Human Resources Development, New Delhi.
3. The National Council of Teachers Edcuation, New Delhi represented through its Director.
4. The Regional Director, National Council of Teaches Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
5. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
6. The Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Director, Primary Education, Education Department Government of Bihar, Patna.
8. The District Magistrate, Bhagalpur, District - Bhagalpur.
9. The District Education Officer, Bhagalpur, District- Bhagalpur.
10. The District Programme Officer, Establishment, Education, Bhagalpur, District - Bhagalpur.
11. The Block Development Officer, Block - Sanhoula, District- Bhagalpur.
12. The Block Development Officer, Shahkund, Block - Shahkund, District- Bhagalpur.
13. The Block Panchayat Raj Officer, Sanhoula, Block - Sanhaula, District- Bhagalpur.
14. The Bloc Panchayat Raj Officer, Shahkund, Block - Shahkund, District- Bhagalpur.
15. The Block Education Officer, Block - Sanhoula, District- Bhagalpur.
16. The Block Education Officer, Block - Shahkund, District - Bhagalpur.

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 5616 of 2023

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1. Manju Kumari W/o Binod Kumar Singh, Resident of Village, P.O. and P.S. - Darihat, District - Rohtash at Sasaram, at present posted as Block Teacher at Government Girls Middle School Darihat, Block - Dehri, District - Rohtash at Sasaram.
2. Israt Praween W/o Abadul Wahid Resident of Village and P.O. - Bikramganj, District - Rohtash, at present posted as Block Teacher at Government Upgraded Middle School Chikshil, Block- Karakat, District - Rohtas.

... ... Petitioner/s

Versus

1. The Union of India through the Secretary, Department of School, Education

WEB COPY

and Literacy, Ministry of Human Resources Development, New Delhi.

2. The Secretary, Development of School Education and Literacy, Ministry of Human Resources Development, New Delhi.
3. The National Council of Teachers Education, New Delhi represented through its Director.
4. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
5. The State of Bihar through the Additional Chief Secretary, Education Department, Government of Bihar, Patna.
6. The Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Director, Primary Education, Education Department Government of Bihar, Patna.
8. The Bihar School Examination Board, Patna, through its Secretary.
9. The Chairman, Bihar School Examination Board, Patna.
10. The Secretary, Bihar School Examination Board, Patna.
11. The District Magistrate Rohtash, District - Rohtash at Sasaram.
12. The District Education Officer, Rohtash, District - Rohtash at Sasaram.
13. The District Programme Officer, Establishment (Education), Rohtas, District- Rohtash at Sasaram.
14. The Secretary Block Teachers Employment Committee - Cum - Block Development Officer, Dehri, Block - Dehri, District- Rohtash at Sasaram.
15. The Executive Officer - Cum - Block Panchayati Raj Officer, Block Employment Unit, Karakat, Block-Karakat, District - Rohtas at Sasaram.
16. The Block Education Officer, Dehri Block - Dehri, District - Rohtash at Sasaram.
17. The Block Education Officer, Karakat, Block Karakat, District Rohtas at Sasaram.

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 5640 of 2023

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1. Bihar Pradesh Prarambhik Shikshak Sangh through its Executive President Mashkoor Alam (M), age about 47 years, S/o Abdul Mannan, R/o Vill. and P.O. Nazirpur, P.S. Rahika, Dist. Madhubani.
2. Nasiba Tarannum, W/o Md. Azad Ali, R/o Vill. Halbaida Roshna, P.S. Amdabad, Dist. Katihar.
3. Gunjana Kumari, W/o Torit Lal, R/o Vill. Laheri Tola, P.O. and P.S. Madhepura, Dist. Madhubani.
4. Hena Ara, W/o Mahafuj Alam, R/o Vill. Ghasiya Ghat Dilli, P.O. Diwanganj, Dist. Katihar.
5. Sultana Khatun, D/o Habibur Rahman, R/o Vill. Ward No. 07, Balrampur,

WEB COPY

P.O. Choukchema, Block Amdabad, Dist. Katihar./

6. Md. Zafar Alam, S/o Md. Jamaluddin, R/o Vill. Ramnagar Lehara, P.O. Lehra, P.S. Nehra, Dist. Darbhanga.
7. Shanti Kumari, W/o Late Rajesh Paswan, R/o Vill. Ward No. 09, Bhama, P.O. Jhajhihat, P.S. Pupri Jhajhihat, Dist. Sitamarhi.
8. Mamta Kumari, W/o Prakash Ram, R/o Vill. and P.O. Barahimpur Gopi, Block Mashrak, Dist. Saran.
9. Manju Devi, W/o Ramjanam Ram, R/o Vill. Jiyay, P.O. Jiyay, P.S. Jiyay, Dist. Siwan.
10. Rabiya Basri, W/o Md. Murtuza, R/o Vill. and P.O. Ward No. 02, Ekhatha, P.S. Khutouna, Dist. Madhubani.
11. Naz Fatma, W/o Nurul Hasan, R/o Vill. Moglaha, P.O. Banaili, P.S. Banaili, Dist. Purnia.
12. Rokhsana Khatoon, W/o Asgar Ali, R/o Vill. and P.O. and P.S. Rahika, Dist. Madhubani.
13. Khurshida Parween, W/o Md. Junaid Alam, R/o Vill. Bhouwara Goapokhar, Ward No. 24, P.O. Bhavara, Dist. Madhubani.
14. Bibi Ahmadi Khatoon, W/o Sami Ahmad Ansari, R/o Vill. Dahibat, P.O. and P.S. Pandaul, Dist. Madhubani.
15. Shiv Dulari Devi, W/o Kaleshwar Prasad, R/o Vill Dalan Chapra, P.O. Umedpur Block Shahpur, P.S. Devmalpur Shahpur, Dist. Bhojpur.
16. Sunita Kumari, W/o Diwakar Prasad, R/o Vill. Baribigha, P.O. Natual, P.S. Masaurhi, Dist. Patna.
17. Dharmendra Kumar, S/o Rampati Paswan, R/o Vill. Bairamchak, P.O. Nadaul, P.S. Masaurhi, Dist. Patna.
18. Kumari Anju Sinha, W/o Anant Shukla, R/o Vill. Lahsuna, P.O. Lahsuna, P.S. Masaurhi, Dist. Patna.
19. Kumari Pinki Bharti, W/o Rajiv Kumar, R/o Vill. Shivaji Nagar, Satisthan, P.O. and P.S. Masaurhi, Dist. Patna.
20. Sushila Kumari, W/o Balbir Chaudhary, R/o Vill. Badiha, P.O. Bijapura, Dist. Patna.
21. Sanjeet Lal, S/o Krishna Prasad Shah, R/o Vill. Hospital Road, Masaurhi, P.O. Masaurhi, Dist. Patna.
22. Radhika Kumari, W/o Sahendra Prasad, R/o Vill. Majhauli, P.O. Rastanagrah, P.S. Dhanarua, Dist. Patna.
23. Manju Kumari, D/o Raja Ram Prasad, R/o Vill. Daha Bigha, P.O. Daha Bigha, P.s. Hilsa, Dist. Nalanda.
24. Maimuna Khatoon, W/o Fahim Ahmad, R/o Vill. Karhara, Ward No. 15, P.S. Benipatti, Dist. Madhubani.
25. Aisha Parween, W/o Mohammad Mumtaz Ali, R/o Vill. Kurmar, P.O. Begha Kusmar, P.S. Khutouna, Dist. Madhubani.
26. Archana Kumari, W/o Kumari Ambika, R/o Vil. Near Brahmsthan, P.O. Rampur, P.S. Pandaul, Dist. Madhubani.

WEB COPY

27. Rita Devi, W/o Barun Prasad Singh, R/o Vill. and P.O. Poari, P.S. Harnaut, Dist. Nalanda.
28. Nurus Sabah, W/o Nasim Raza, R/o Vill. and P.O. Pachauri, P.S. Madhapur, Dist. Madhubani.
29. Kumari Babita, W/o Mithilesh Das, R/o Vill. and P.O. Dumariya, P.S. Parbatta Dumaria Bazurg, Dist. Khagaria.
30. Sanjeev Kumar, S/o Anandi Ram, R/o Vill. Matiyari, Ward No. 03, P.S. Forbesganj, Dist. Araria.
31. Pravin Kumar, S/o Vishwanath Singh, R/o Vill. Ward No. 09, Lohsi, P.O. Partapur, P.S. Partapur, Belsand, Dist. Sitamarhi.
32. Asha Devi, W/o Shyam Sundra Jha, R/o Vill. Chauri, P.O. and P.S. Birsair, Dist. Madhubani.
33. Babita W/o Aravind Kumar Nayak, R/o Vill. and P.O. Ward No. 04, Siriyapur, P.S. Basopatti, Dist. Madhubani.
34. Md. Mashir Alam, S/o Md. Musufa, R/o Vill. and P.O. Bahari, P.S. Baheri, Dist. Darbhanga.
35. Md. Mahfooz Alam, S/o Mohammad Quddus, R/o Vill. Ward No. 24, Kalighat Coloney, P.O. Lalbagh, Dist. Darbhanga.

... ... Petitioner/s

Versus

1. The Union of India Represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The National Council of Teachers Education, New Delhi represented through its Director.
6. The State of Bihar, through the Principal Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
7. The Additional Secretary, Education Department, Govt. of Bihar, New Secretariat, Patna.
8. The Director (Primary Education), Govt. of Bihar, New Secretariat, Patna.
9. The Bihar School Examination Board, Patna, through its Secretary,
10. The Chairman, Bihar School Examination Board, Patna.
11. The Secretary, Bihar School Examination Board, Patna.
12. The State Council for Education Research and Training, Bihar, Mahendru, Bihar, through its Director.

... ... Respondent/s

WEB COPY

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with

Civil Writ Jurisdiction Case No. 5969 of 2023

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TET Shikshak Sangh (TSS) Bihar through its State President namely Nitesh Kumar age-37 years, son of Sri Ramchandra Singh, Resident of Village-Manjhiyama, P.s. Guraru, Distt.-Gaya.

... ... Petitioner/s

Versus

1. The Union of India through the Secretary Ministry of Human Resource Development Shastri Bhawan, New Delhi-110115.
2. The Additional Secretary Ministry of Human Resources Development Department of School Education and Literacy Shastri Bhawan, New Delhi-110115.
3. The National Institute of Open Schooling through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
4. The Regional Director NIOS, Lalit Bhawan, Bailey Road, Patna.
5. The State of Bihar through the Additional Secretary Education Department, Govt. of Bihar, Patna.
6. The Additional Secretary, Education Department, Govt. of Bihar, Patna.
7. The Director, Primary Education Department, Govt. of Bihar, Patna.

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 6645 of 2023

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Vijay Kumar S/o Late Mohan Paswan R/o Village-Parora, P.S. Krityanand Nagar, District-Purnea, at Presently Posted as Panchayat Teacher at Government Upgrated Middle School, Rampur Milik, Block-Krityanand Nagar, District-Purnea.

... ... Petitioner/s

Versus

1. The Union of India through the Secretary, Department of School, Education and Literacy, Ministry of Human Resources Development, New Delhi.
2. The Secretary, Development of School, Education and Literacy, Ministry of Human Resources Development, New Delhi.
3. The National Council of Teachers Education, New Delhi represented through its Director.
4. The Regional Director, National Council of Teachers Eucation, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
5. The State of Bihar through the Additional Chief Secretary, Education Department, Government of Bihar, Patna.
6. The Principal Secretary Department of Education, Bihar, Patna.
7. The Director, Primary Education Officer, Bihar, Patna.

WEB COPY

8. The District Education Officer, Purnia, District-Purnia.
9. The District Programme Officer, Establishment (Education) Purnia, District-Purnia.
10. The Block Education Officer, Block-Kritya Nand Nagar, District-Purnea.
11. The Panchayat Secretary-Cum-Member Secretary, Panchayat Teacher Employment Unit, Gram Panchaya Raj Pothiya Rampur, Block-K. Nagar, District-Purnea.

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 7186 of 2023

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Archna Devi W/o Arvind Ray, R/o Village- Koinee, P.O.- Koinee, P.S.- Manjha Garh, District- Gopalganj, at Present Posted on the post of Block Teacher at Government Upgraded Middle School, Dewapur, kanya, Block- Barauli, District- Gopalganj.

... ... Petitioner/s

Versus

1. The Union of India through the Secretary, Ministry of Human resources, Government of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
3. The National Council for Teacher Education, New Delhi, represented through its Director.
4. The Regional Director, National Council for Teacher Education, Eastern Regional Committee 15 Nilkanth Nagar, Nayapali Bhuvneshwar.
5. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector-62, Noida- 201308 (U.P.)
6. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
7. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
8. The Additional Secretary-cum-Conducting Officer, National Institute of Open Schooling, (NIOS) Department of Education, Bihar, Patna.
9. The State of Bihar, through the Additional Chief Secretary, Education Department, Government of Bihar, Patna.
10. The Principal Secretary, Education Department, Government of Bihar, Patna.
11. The Director, Primary Education, Government of Bihar, Patna.
12. The District Education Officer, Gopalganj, District- Gopalganj.
13. The District Programme Officer, Establishment (Education), Gopalganj, District- Gopalganj.
14. The Block Development Officer-cum-Member Secretary, Block Teacher

WEB COPY

Employment Committee, Barauli, District- Gopalganj.

15. The Block Panchayat Raj Officer, Barauli, Block Barauli, District- Gopalganj.
16. The Block Education Officer, Barauli, District- Gopalganj.
17. The Headmaster, Government Upgraded Middle School, Dewapur, Kanya, Block- Barauli, District- Gopalganj.

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 7462 of 2023

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1. Ravi Raj S/o Sri Uma Shankar Prasad Gupta, R/o- 279, Desh Sewak Marg Brahampura, P.O.- MIT, P.S.- Brahampura District- Muzaffarpur Presently working as Prakhand Teacher in Elevated Middle School, Mathbanwari Block- Kotwa District- East Champaran.
2. Parmanand Pintu S/o Sri Upendra Narayan Sahu, R/o Ward No. 2, Near Pond, Nawada, Madhepur District- Madhubani Presently working as Prakhand Teacher in in Govt. Adarsh Rajput Samaj Middle School, Block - Madhepur District- Madhubani.
3. Preveen Kumar S/o Late Anant Kumar Sinha, R/o Mohalla- Vikashnagar, Village and P.O.- Mathurapur District- Samastipur Presently working as Prakhand Teacher in Govt. Middle School, Bistaul Block- Jhanjharpur District- Madhubani.
4. Santosh Kumar S/o Sri Chandeshwar Rai, R/o Village- Bhagwanpur, Bochaha P.O. and P.S.- Bochaha, District- Muzaffarpur Presently working as Prakhand Teacher in Govt. Upgraded Middle School Sahila Balli, Block- Aurai District- Muzaffarpur.
5. Arjun Prasad Sinha S/o Sri Kailash Prasad Sinha, R/o Gandhi Nagar Kathraiya, P.O. Laxmisagar District- Darbhanga Presently working as Prakhand Teacher in Upgraded Middle School, Barantpur Block- Benipatti District- Madhubani.
6. Kamlesh Prasad S/o Sri Ganesh Mahto, R/o Village- Siktiyahi P.O.- Khutauna District- Madhubani Presently working as Prakhand Teacher in Elevated Middle School, Marukiya Block- Andhrathadhi District- Madhubani.
7. Smita Kumari D/o Virendra Chaudhary Nirala, Near Prabhat Tara School Road No. 5, Raja Nagar, Bhagwanpur District- Muzaffarpur Presently working as Prakhand Teacher in Elevated Middle School, Sahdani, Saraiya District- Muzaffarpur.
8. Govind Kumar Thakur S/o Sri Rameshwar Thakur, R/o Village- Karnpur, P.O.- Mahrail, P.S. Rudrapur District- Madhubani Presently working as Prakhand Teacher in Elevated Middle School Chichodhva Thadhi, Block- Laukahi District- Madhubani.
9. Shiv Kumar Singh S/o Sri Krishna Deo Prasad Singh, R/o Village, P.O. and P.S.- Raja Pakar District- Vaishali Presently working as Prakhand Teacher in Elevated Middle School, Ganiyari Block- Sahdei Buzurg District- Vaishali.

WEB COPY

10. Vinay Kumar Verma S/o Late Chandeshwar Prasad, R/o Harpur Osti P.O. and P.S.- Mahua District- Vaishali, Presently working as Prakhand Teacher in Middle School Kariho Block- Mahua District- Vaishali.
11. Zafar Alam Shah S/o Md. Naim Shah, R/o Village and Post Mehsaul Got, Ward no. 8, District- Sitamarhi Presently working as Prakhand Teacher in Middle School Parwaha Urdu Block- Parihar District- Sitamarhi.
12. Ashok Kumar S/o Late Kailu Yadav, R/o Village and P.O.- Baljora P.S.- Triveniganj District- Supaul Presently working as Prakhand Teacher in Middle School Mirjawa, Block- Triveniganj District- Supaul.
13. Rabindra Kumar S/o Sri Sarug Sharma, R/o Village Goithaha, P.O.- Raykarariya District- East Champaran Presently working as Prakhand Teacher in Govt. Middle School Radhiya Areraj, Block- Areraj District- East Champaran.
14. Braj Nandan Kishor Ray S/o Sri Shambhu Rai, R/o Village, P.O. and P.S.- Ramnagar District- West Champaran Presently working as Prakhand Teacher in Govt. Middle School Taulaha Ramnagar Block- Ramnagar District- West Champaran .
15. Knowledge Kumar Manjhi S/o Sri Rangila Manjhi, R/o Village- Nawada, P.O.- Nawada Block- Mashrak District- Saran Presently working as Prakhand Teacher in Elevated Middle School Ganauli Mashrak, Block- Mashrak District- Saran.
16. Annpurna Kumari S/o Sri Madan Mohan Prasad, R/o Mohalla- Near Gayatri Mandir, P.O. and P.S.- Jamalpur District- Munger Presently working as Prakhand Teacher in Middle School, Aurabagicha Block- Dharhara District- Munger.

... ... Petitioner/s

Versus

1. The Union of India represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. National Council of Teacher Education, New Delhi represented through its Director.
6. The State of Bihar through the Principal Secretary, Education Department, Bihar, Patna.
7. The Principal Secretary cum Additional Chief Secretary, Education Department, Bihar, Patna.
8. The Secretary Primary Education, Education Department, Bihar, Patna.
9. The Director, Primary Education, Education Department, Bihar, Patna.

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... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 7504 of 2023

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1. Saurabh Kumar Dubey S/o Bimal Kumar Dubey, R/o Village 1 Dubauli, P.O. - Amarpali, P.S. - Pirpaiti, District - Bhagalpur, at Present Posted as Block Teacher at Government Navjadik Dubay Middle School, Dubauli, Block - Pirpainti, District - Bhagalpur.
2. Minnu Kumari, W/o Sri Deepak Kumar Shukla, R/o Village-Bharatpur, P.O.-Adalpur, P.S.-Mahua, District-Vaishali at Present Posted as Panchayat Teacher at Newly Created Government Primary School, Badi Akha, Block-Bhagwanpur, District- Begusarai.

... ... Petitioner/s

Versus

1. The Union of India through the Secretary, Department of School, Education and Literacy, Ministry of Human Resources Development, New Delhi.
2. The Secretary, Development of School Education and Literacy, Ministry of Human Resources Development, New Delhi.
3. The National Council of Teachers Education, New Delhi represented through its Director.
4. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
5. The State of Bihar through the Additional Chief Secretary, Education Department Government of Bihar, Patna.
6. The Additional Chief Secretary, Education Department, Government of Bihar, Patna.
7. The Director, Education Department, Government of Bihar, Patna.
8. The District Education Officer, Bhagalpur, District- Bhagalpur.
9. The District Education Officer, Begusarai, District -Begusarai.
10. The District Programme Officer, Establishment(Education), Bhagalpur, District- Bhagalpur.
11. The District Programme Officer Establishment (Edcuation), Begusarai, District- Begusarai.
12. The Executive Officer, Block Employment Unit-cum-Block Development Officer, Pirpaiti, District- Bhagalpur.
13. The Block Education Officer, Pirpaiti, District- Bhagalpur.
14. The Block Education Officer, Bhagwanpur, District- Begusarai.
15. The Secretary, Panchayat Teacher Employment Unit- Cum- Panchayat Secretary, Gram Panchayat Raj, Kirtanpur, Block- Bhawanpur, District-Begusarai.

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 7564 of 2023

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Raushani Khanam D/o Md. Nazim Khan, W/o Mohammad Rustam, Resident of Village Bari Ballia Uttari, Ward No. 15, P.O.- Bari Ballia, P.S.- Barkai Ballia, District- Begusarai, at present posted on the post of Block Teacher at Upgraded Middle School Isapur, Block- Bhagwanpur District- Begusarai.

... ... Petitioner/s

Versus

1. The Union of India through the Secretary, Department of School, Education and Literacy, Ministry of Human Resources Development, New Delhi.
2. The Secretary, Development of School Education and Literacy, Ministry of Human Resources Development, New Delhi.
3. The National Council of Teachers Education, New Delhi represented through its Director.
4. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
5. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
6. The Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Director, Primary Education, Education Department, Government of Bihar, Patna.
8. The District Magistrate, Begusarai, District- Begusarai.
9. The District Education Officer, Begusarai, District- Begusarai.
10. The District Programme Officer, Establishment, Education, Begusarai, District- Begusarai.
11. The Secretary, Block Employment Committee-cum-Block Development Officer, Block- Bhagwanpur, District- Begusarai.
12. The Block Education Officer, Block- Bhagwanpur, District- Begusarai.

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 9069 of 2023

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Mahjabin Khatoon W/o Md. Hasib Akhter R/o Village- Tahirpur Ghogaa, P.O.- Nanan Pair, P.S.- Dhuraiya, District- Banka, At Present Posted as Block Teacher at Government Upgraded Middle School, Bhatuachak, Block- Dhuraiya, District- Banka.

... ... Petitioner/s

Versus

1. The Union of India through the Secretary, Department of School, Education and Literacy, Ministry of Human Resources Development, New Delhi.
2. The Secretary, Development of School Education and Literacy, Ministry of

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Human Resources Development, New Delhi.

3. The National Council For Teacher Education, New Delhi, represented through its Director.
4. The Regional Director, National Council For Teacher Education, Eastern Regional Committee 15 Nilkanth Nagar, Nayapali Bhuvneshwar.
5. The State of Bihar, through the Additional Chief Secretary, Education Department, Government of Bihar, Patna.
6. The Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Director, Primary Education, Education Department, Government of Bihar, Patna.
8. The State Council for Educational Research and Training (SCERT), Bihar, Mahendru, Patna, through its Director.
9. The Director, State Council for Educational Research and Training (SCERT), Bihar, Patna.
10. The Bihar School Examination Board (BSEB), Patna through its Secretary.
11. The Chairman, Bihar School Examination Board (BSEB), Patna.
12. The Secretary, Bihar School Examination Board (BSEB), Patna.
13. The District Education Officer, Banka, District- Banka.
14. The District Programme Officer, Establishment (Education), Banka, District- Banka.
15. The Block Development Officer, Dhuraiya- Cum- the Member Secretary, Block Teachers Employment Committee, Ghoraiya, District- Banka.
16. The Block Education Officer, Dhuraiya, District- Banka.

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 9110 of 2023

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Bhartendu Kumar S/o Sri Hare Krishna Mehta, R/o Village-Malinagar, P.S.- Chakmehsi, District-Samastipur, at present posted as Panchayat Teacher at Government Primary School, Badahi, Malinagar, Block-Kalyanpur, District- Samastipur.

... ... Petitioner/s

Versus

1. The Union of India through the Secretary, Department of School, Education and Literacy, Ministry of Human Resources Development, New Delhi.
2. The Secretary, Development of School Education and Literacy, Ministry of Human Resources Development, New Delhi.
3. The National Council of Teachers Education, New Delhi represented through its Director.
4. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.

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5. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
6. The Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Director, Primary Education, Education Department, Government of Bihar, Patna.
8. The District Magistrate, Samastipur, District Samastipur.
9. The District Education Officer, Samastipur, District Samastipur.
10. The District Programme Officer, Establishment (Education), Samastipur, District Samastipur.
11. The Block Development Officer, Block-Kalyanpur, District Samastipur.
12. The Secretary Panchayat Teacher Employment Committee-cum-Secretary Panchayat Teachers Employment Unit, Gram Panchayat Raj, Mali Nagar, Block-Kalyanpur, District Samastipur.

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 9159 of 2023

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Asha Kumari W/o Hiraman Singh, R/o Village- Khajur Karma, P.O. - Nawada Bazar, P.S. - Rajaun, District - Banka at present posted as Panchayat Teacher at Newly Created Primary School Islampur, Block - Rajaun, District - Banka.

... ... Petitioner/s

Versus

1. The Union of India through the Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
3. The National Council For Teacher Education, New Delhi, represented through its Director.
4. The Regional Director, National Council For Teacher Education, Eastern Regional Committee 15 Nilkanth Nagar, Nayapali Bhuvneshwar.
5. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector - 62, Noida - 201308 (U.P.).
6. National Institute of Open Schooling (NIOS), through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
7. The Regional Director, National Institute of Open Schooling (NIOS), Lalit Bhawan, Bailey Road, Patna.
8. The Additional Secretary-cum-Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
9. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
10. The Principal Secretary, Education Department, Government of Bihar,

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Patna.

11. The Director, Primary Education, Government of Bihar, Patna.
12. The District Education Officer, Banka, District - Banka.
13. The District Programme Officer (Establishment) Education Banka, District - Banka.
14. The Block Education Officer, Rajaun, District - Banka.
15. The Panchayat Secretary-Cum-Member Secretary Panchayat Employment Unit, Gram Panchayat Raj Rajawar,. Block - Rajaun, District - Banka.

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 9216 of 2023

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Afsana Khatoon D/o Md. Tajuddin R/o Village- Bansbari, P.S.- Baisi, District- Purnea, at presently Posted as Panchayat Teacher at Government Upgraded Middle School, Chandgama Block- Baisi, District- Purnea.

... ... Petitioner/s

Versus

1. The Union of India through the Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
3. The National Council of Teachers Education, New Delhi represented through its Director.
4. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
5. The State of Bihar through the Additional Chief Secretary, Education Department, Government of Bihar, Patna.
6. The Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Director, Primary Education, Education Department Government of Bihar, Patna.
8. The State Council For Educational Research and Training, Bihar, Patna, through its Director.
9. The Director, State Council For Educational Research and Training Bihar, Patna.
10. The Bihar School Examination Board, Patna, through its Secretary.
11. The District Education Officer, Purnea, District - Purnea.
12. The District Programme Officer, Establishment (Education), Purnea, District- Purnea.
13. The Block Development Officer, Baisi, Block- Baisi, District- Purnea.
14. The Block Panchayat Raj Officer- Cum- Member Secretary, Block Teacher Employment Committee, Baisi, Block- Baisi, District- Purnea.

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15. The Block Education Officer, Basi, Block- Baisi, District- Purnea.

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 9454 of 2023

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Rina Kumari D/o Janardan Prasad R/o Village-Mahangupur, P.O.-Dharaut, P.S.-Makhdumpur, District-Jehanabad, at Present Posted as Panchayat Teacher at Government Primary School Barki Babahanapura, Block-Ghosi, District-Jahanabad.

... ... Petitioner/s

Versus

1. The Union of India through the Secrerary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
3. The National Council For Teacher Education, New Delhi, represented through its Director.
4. The Regional Director, National Council for Teacher Education, Eastern Regional Committee 15 Nilkanth Nagar, Nayapali Bhuvneshwar.
5. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector-62, Noida-201308 (U.P.).
6. National Institute of Open Schooling, through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
7. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
8. The Additional Secretary-Cum-Conducting officer, National School of Open Schooling, NIOS) Department of Education, Bihar, Patna.
9. The State of Bihar through the Additional Chief Secretary, Education Department, Government of Bihar, Patna.
10. The Principal Secretary, Education Department, Government of Bihar, Patna.
11. The Director, Primary Education, Government of Bihar, Patna.
12. The District Education Officer, Jehanabad, District-Jehanabad.
13. The District Programme Officer Establishment (Education), Jehanabad, District - Jehanabad.
14. The Block Development Officer - Cum-Member Secretary, Block Teacher Employment Committee, Ghosi, District Jehanabad.
15. The Block Panchayat Raj Officer, Ghosi, Block- Ghosi, District-Jehanabad.
16. The Block Education Officer, Ghosi, District - Jehanabad.
17. The Headmaster, Government Primary School, Barki Babhanpura, Block-Ghosi, District-Jahanabad.

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... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 9456 of 2023

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Marachhi Devi W/o Shyam Lal Ram, D/o Jagarbath Ram, Resident of Village- Khatkhari, P.O. - Kolhuan, P.S. - Khatkhari, District - Kaimur at Bhabua, at present posted as Block Teacher at Government Upgraded Middle School, Chaudhrana Block - Adhaura, District - Kaimur.

... ... Petitioner/s

Versus

1. The Union of India through the Secretary, Department of School, Education and Literacy, Ministry of Human Resources Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development New Delhi.
3. The National Council of Teachers Education, New Delhi represented through its Director.
4. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
5. The State of Bihar through the Additional Chief Secretary, Education Department, Government of Bihar, Patna.
6. The Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Director, Primary Education, Education Department Government of Bihar, Patna.
8. The State Council For Educational Research and Training, Bihar, Patna, through its Director.
9. The Director, State Council For Educational Research and Training Bihar, Patna.
10. The Bihar School Examination Board, Patna, through its Secretary.
11. The Chairman, Bihar School Examination Board, Patna.
12. The Secretary, Bihar School Examination Board, Patna.
13. The District Magistrate, Kaimur, District - Kaimur at Bhabua.
14. The District Education Officer, Kaimur, District - Kaimur at Bhabua.
15. The District Programme Officer, Establishment (Education), Kaimur, District - Kaimur at Bhabua.
16. The Block Development Officer, Adhaura, Block - Adhaura, District - Kaimur at Bhabua.
17. The Block Panchayati Raj Officer-Cum-Secretary, Block Employment Unit, Adhaura, Block - Adhaura, District - Kaimur at Bhabua.
18. The Block Education Officer, Adhaura, Block - Adhaura, District - Kaimur at Bhabua.

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... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 9487 of 2023

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Bibha Kumari W/o Sudhir Singh, R/o Village- Sukhpur Ward no. 13, P.O.- Sukhpur, P.S. Supaul, District- Supaul, at present posted as Panchayat Teacher at Newly created Government Primary School, Muslim Tola, Maricha, Block - Supaul, District- Supaul.

... ... Petitioner/s

Versus

1. The Union of India through the Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development, New Delhi.
3. The National Council for Teacher Education, New Delhi represented through its Director.
4. The Regional Director, National Council for Teacher Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
5. The State of Bihar through the Additional Chief Secretary, Education Department, Government of Bihar, Patna.
6. The Additional Chief Secretary, Education Department, Government of Bihar, Patna.
7. The Director, Primary Education, Education Department, Government of Bihar, Patna.
8. The District Education Officer, Supaul, District- Supaul.
9. The District Programme Officer Establishment (Education), Supaul, District Supaul.
10. The Block Education Officer, Supaul, District Supaul.
11. The Secretary, Panchayat Teacher Employment Unit- Cum- Panchayat Secretary Gram Panchayat Raj, Gopalpur Sire, Block- Supaul, District Supaul.
12. The Headmaster, Newly Created Government Primary School, Muslim Tola, Maricha, Block- Supaul, District Supaul.

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 9654 of 2023

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Shabnam Bharti W/o Late Birendra Kumar, R/o Village- Tirath, Ward No. 17, P.S.- Barauni, District- Begusarai at Present posted as Block Teacher at Government Middle School, Harpur, Block- Barauni, District- Begusarai.

... ... Petitioner/s

Versus

WEB COPY

1. The Union of India Department of School, Education and Literacy, Ministry of Human Resources Development, New Delhi.
2. The Secretary, Department of School, Education and Literacy, Ministry of Human Resources Development, New Delhi.
3. The National Counicl of Teachers Education, New Delhi represented through its Director.
4. The Regional Director, National Counicl of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
5. The State of Bihar, through the Additional Chief Secretary, Education Department, Government of Bihar, Patna.
6. The Additional Chief Secretary, Education Department, Government of Bihar, Patna.
7. The Director, Primary Education, Education Department, Government of Bihar, Patna.
8. The District Education Officer, Begusarai, District- Begusarai.
9. The District Programme Officer Establishment (Education), Begusarai, District- Begusarai.
10. The Executive Officer Block Employment Unit-Cum-Block Development Officer, Barauni, District- Begusarai.
11. The Block Education Officer, Barauni, District- Begusarai.
12. The Secretary Panchayat Teacher Employment Unit-Cum- Panchayat Secretary, Gram Panchayat Raj, Harpur, Block- Barauni, District- Begusarai.

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 10496 of 2023

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Premlata Devi W/o Late Upendra Yadav, R/o Village and P.O.-Arajpur, P.s.-Chausa, District-Madhepura, at present posted as Incharge Headmistress, Government Middle School, Bahuti, Block-Rupauli, Distirct-Purnia.

... ... Petitioner/s

Versus

1. The Union of India through the Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
3. The National Council For Teacher Education, New Delhi, represented through its Director.
4. The Regional Director, National Council For Teacher Education, Eastern Regional Committee 15 Nilkanth Nagar, Nayapali, Bhuvneshwar.
5. The Director (Evaluation), National Institute of Open Schooling, A-24-25, Institutional Area, Sector-62, Noida-201308 (U.P.).
6. National Institute of Open Schooling, through its Regional Director, Lalit

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Bhawan, Bailey Road, Patna.

7. The Regional Director, National Institute of Open Schooling, Lalit Bhawan, Bailey Road, Patna.
8. The Additional Secretary-cum-Conducting Officer, National Institute of Open Schooling (NIOS), Department of Education, Bihar, Patna.
9. The State of Bihar through the Additional Chief Secretary, Education Department, Government of Bihar, Patna.
10. The Principal Secretary, Education Department, Government of Bihar, Patna.
11. The Director, Primary Education, Government of Bihar, Patna.
12. The District Education Officer, Purnia, District-Purnia.
13. The District Programme Officer Establishment (Education), Purnia, District-Purnia.
14. The Block Development Officer-cum-Member Secretary, Block Teacher Employment Committee, Rupauli, Block-Rupauli, District-Purnia.
15. The Block Panchayat Raj Officer, Rupauli, Block-Rupauli, District-Purnia.
16. The Block Education Officer, Rupauli, Block-Rupauli, District-Purnia.
17. The Headmaster, Government Middle School, Bahuti, Block-Rupauli, District-Purnia.

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 10947 of 2023

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1. Bihar Rajya Prarmbhik Shikshak Sangh, through its District President Raghibur Rahman (M), age about 43 Years, S/o Mati Urrahman, R/o Vill. Birniya, P.S. Bahadurganj, District-Kishanganj.
2. Md. Tanzim Reza S/o Md. Sioddique Alam R/o Vill. Siktihar, P.O. Sontha, P.S. Bahadurganj, District Kisanganj.

... ... Petitioner/s

Versus

1. The Union of India Represented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
3. The Secretary, Legislative Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.
5. The Naional Council of Teachers Education, New Delhi represented through its Director.
6. The State of Bihar through the Principal Secretary Education Department,

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Govt. of Bihar, New Secretariat, Patna.

7. The Additional Secretary Education Department, Govt. of Bihar. New Secretariat, Patna.
8. The Director (primary Education), Govt. of Bihar, New Secretariat, Patna.
9. The Bihar School Examination Board, Patna, through its Secretary,
10. The Chairman, Bihar School Examination Board, Patna.
11. The Secretary, Bihar School Examination Board, Patna.
12. The State Council for education Research and Training, Bihar, Mahendru, Bihar, through its Director.

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 13959 of 2023

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Guriya Kumari W/o Mukesh Singh, R/o Village - Dariyapur, P.S. - Barhiya, District - Lakhisarai, at present posted as Panchayat Teacher at Newly Created Government Primary School Mangechpari, Jhundo, Block - Khaira, District - Jamui.

... ... Petitioner/s

Versus

1. The Union of India through the Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
2. The Secretary, Ministry of Human Resources, Government of India, Central Secretariat, New Delhi.
3. The National Council For Teacher Education, New Delhi, represented through its Director.
4. The Regional Director, National Council For Teacher Education, Eastern Regional Committee 15 Nilkanth Nagar, Nayapali Bhuvneshwar.
5. The Director (Evaluation), National Institute of Open Schooling, A- 24-25, Institutional Area, Sector - 62, Noida, 201308 (U.P.).
6. National Institute of Open Schooling (NIOS), through its Regional Director, Lalit Bhawan, Bailey Road, Patna.
7. The Regional Director, National Institute of Open Schooling (NIOS), Lalit Bhawan, Bailey Road, Patna.
8. The Additional Secretary-cum-Conducting Officer, National School of Open Schooling (NIOS) Department of Education, Bihar, Patna.
9. The State of Bihar through the Additional Chief Secretary, Education Department, Government of Bihar, Patna.
10. The Principal Secretary, Education Department, Government of Bihar, Patna.
11. The Director, Primary Education, Government of Bihar, Patna.
12. The District Education Officer, Jamui, District - Jamui.
13. The District Programme Officer Establishment (Education) Jamui, District -

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Jamui.

14. The Block Education Officer, Khaira, Block - Khaira, District - Jamui.

15. The Panchayat Secretary-cum-Member Secretary Panchayat Teacher Employment Unit, Gram Panchayat Raj Jhundo, Block - Khaira, District - Jamui.

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 13983 of 2023

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Usha Kumari D/o Ganesh Rawat, W/o Sri Om Prakash Sinha, R/o At- New Road, Sahebganj, P.O., P.S. and District - Sahebganj, at present posted as Block Teacher at Upgraded Government Middle School Salaiya, Block - Jhajha, District - Jamui.

... ... Petitioner/s

Versus

1. The Union of India through the Secretary, Department of School, Education and Literacy, Ministry of Human Resources Development, New Delhi.

2. The Secretary, Development of School Education and Literacy, Ministry of Human Resources Development, New Delhi.

3. The National Council of Teachers Education, New Delhi represented through its Director.

4. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.

5. The State of Bihar through the Additional Chief Secretary, Education Department, Government of Bihar, Patna.

6. The Principal Secretary, Education Department, Government of Bihar, Patna.

7. The Director, Primary Education, Education Department Government of Bihar, Patna.

8. The District Magistrate, Jamui, District - Jamui.

9. The District Education Officer, Jamui, District - Jamui.

10. The District Programme Officer, Establishment, (Education), Jamui, District - Jamui.

11. The Secretary, Block Teacher Employment Committee-Cum-Block Development Officer, Block - Jhajha, District - Jamui,

12. The Block Panchayat Raj Officer, Block - Jhajha, District - Jamui,

13. The Block Education Officer, Block - Jhajha, District - Jamui,

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 15581 of 2023

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Punam Kumari W/o Sri Ashok Prasad Keshari, R/o Village - Ketaribank, P.S. - Khaira (Garhi), District - Jamui.

... ... Petitioner/s

Versus

1. The Union of India through the Secretary, Department of School, Education and Literacy, Ministry of Human Resources Development, New Delhi.
2. The Secretary, Department of School Education and Literacy, Ministry of Human Resources Development New Delhi.
3. The National Council of Teachers Education, New Delhi represented through its Director.
4. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
5. The State of Bihar through the Additional Chief Secretary, Education Department, Government of Bihar, Patna.
6. The Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Director, Primary Education, Education Department Government of Bihar, Patna.
8. The State Council For Educational Research and Training, Bihar, Patna, through its Director.
9. The Director, State Council For Educational Research and Training Bihar, Patna.
10. The Bihar School Examination Board, Patna, through its Secretary.
11. The Chairman, Bihar School Examination Board, Patna.
12. The Secretary, Bihar School Examination Board, Patna.
13. The District Magistrate, Jamui, District - Jamui.
14. The District Education Officer, Jamui, District - Jamui.
15. The District Programme Officer, Establishment (Education), Jamui, District - Jamui.
16. The Block Development Officer, Khaira, Block - Khaira, District - Jamui.
17. The Block Panchayati Raj Officer, Khaira, Block - Khaira, District - Jamui.
18. The Block Education Officer, Khaira, Block - Khaira, District - Jamui.
19. The Panchayat Secretary-Cum-Member Secretary, Panchayat Teacher Employment Unit, Nimnawada, Block - Khaira, District - Jamui.

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 16520 of 2023

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Veena Kumari D/o Rajendra Rajak, W/o Santosh Kumar Rajak, R/o Village - Kudva, P.O. - Chandrashali, P.S.- Khaira, District - Jamui.

... ... Petitioner/s

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Versus

1. The Union of India through the Secretary, Department of School, Education and Literacy, Ministry of Human Resources Development, New Delhi.
2. The Secretary, Development of School Education and Literacy, Ministry of Human Resources Development, New Delhi.
3. The National Council of Teachers Education, New Delhi represented through its Director.
4. The Regional Director, National Council of Teachers Education, Eastern Regional Committee, 15 Nilkanth Nagar, Nayapali Bhuvneshwar, Orissa.
5. The State of Bihar through the Principal Secretary, Education Department, Government of Bihar, Patna.
6. The Principal Secretary, Education Department, Government of Bihar, Patna.
7. The Director, Primary Education, Education Department, Government of Bihar, Patna.
8. The District Magistrate, Jamui, District- Jamui.
9. The District Education Officer, Jamui, District- Jamui.
10. The District Programme Officer, Establishment (Education), Jamui, District- Jamui.
11. The Block Development Officer, Khaira, Block - Khaira, District- Jamui.
12. The Block Education Officer, Khaira, Block - Khaira, District- Jamui.
13. The Member Secretary, Panchayat Teacher Employment Unit-Cum-Panchayat Secretary, Gram Panchayat Raj-Goli, Block- Khaira, District- Jamui.

... ... Respondent/s

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with

Civil Writ Jurisdiction Case No. 1741 of 2024

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1. Prem Kumar son of Vijay Pandit, Resident of Village- Purani Bazar, Teghra, Ward No. 15, P.O. and P.S. Teghra, District- Begusarai Presently working as Prakhand Teacher in Upgraded Middle School, Adharpur, Block- Teghra, District- Begusarai.
2. Pradeep Kumar, son of Hari Narayan Prasad, resident of Mohalla- Mitra Chowk, Hospital Road, P.S. Bettiah, District- West Champaran, Presently working as Assistant Teacher in Upgraded Middle School Tumkadia, Block- Bairiya, District- West Champaran.
3. Aditya Kumar, son of Late Swaruplal Singh, resident of Village- Pasraha, P.S. Pasraha, District- Khagaria, Presently working as Panchayat Teacher in Primary School Alipur, Block- Balrampur, District- Katihar.
4. Gita Devi, wife of Parmanand Murmu, resident of Village- Gulela Bhitta, P.S. Barahra Kothi, District- Purnea Presently working as Assistant Teacher in Middle School, Aurahi, Govindpur, Block- Barahara Kothi, District- Purnea.

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5. Amod Kumar Baitha, son of Basudev Baitha, resident of Village- Chaurav, P.S. Kuchaykot, District- Gopalganj Presently working as Panchayat Teacher in Primary School, Rampur, Bhaishahi Hindi, Block- Kuchaykot, District- Gopalganj.

6. Md. Saiyad Ali, son of Late Md. Sikandar Raine, resident of Village- Sikraul, P.S.- Rajpur, District- Buxar Presently working as Panchayat Teacher in Newly Created Primary School, Ledaidera, Dihri, Chausa, Buxar.

7. Prashant Anand, son of Ramsagar Prasad Yadav, resident of Village- Sahuria, P.S. Saur Bazar, District- Saharsa Presently working as Prakhand Teacher in Middle School, Tariyama Block- Simri Bakhtiyarpur, District- Saharsa.

8. Babli Kumari, wife of Gorakh Kumar, resident of Village- Nowan, P.S. Bikramganj, District Rohtas Presently working as Panchayat Teacher in Primary School, Kushwaha Toli, Atimi, Block- Navanagar, District- Buxar.

9. Durgesh Kumar Mandal son of Sukdeo Prasad Mandal, resident of Village- Chainpur, Ghani Fulsara, P.S. Teragachh, District- Kishanganj, Presently working as Prakhand Teacher in Upgraded Middle School, Ghani Fulsara, Taragachh, Block- Teragachh, District- Kishanganj.

10. Rahul Ranjan, son of Shivanand Sharma, resident of Village- Bardaha, P.S. Simraha, District- Araia Presently working as Prakhand Teacher in Middle School Purandaha, Block- Farbesganj, District- Araria.

11. Noor Tara Khatoon, wife of Mohammad Alauddin, Village- Sangrampur, Raymal, P.S. Phulwaria, District- Gopalganj, Presently working as Panchayat Teacher in Upgraded Middle School, Sangrampur, Raymal, Block- Phulwaria, District- Gopalganj.

12. Pradeep Kumar, son of Yamuna Prasad, resident of Village- Agandha, P.S. Belaganj, District- Gaya, Presently working as Panchayat Teacher in Government Middle School, Shahpur, Belaganj, Block- Belaganj, District- Gaya.

13. Navneet Kumar, son of Pradeep Jha, resident of Mohalla- Jyoti Bihar Colony, Zero Mile, P.S.- Zero Mile, District- Bhagalpur, Presently working as Panchayat Teacher in Primary School, Bhemri Tola, Nagarpara, Block, Narayanpur, District- Bhagalpur.

14. Nisha Kumari, wife of Mithlesh Kumar Singh, resident of Village- Mangobandar, Raymal, P.S. Khaira, District- Jamui, Presently working as Prakhand Teacher in Upgraded Middle School, Amrawati Dham, Panchpahari Block- Sono, District- Jamui.

15. Durgesh Kumar, son of Yogendra Pandit, resident of Village- Daniyalpur, Gate No. 12, P.S. Teghra, District- Begusarai Presently working as Panchayat Teacher in Upgraded Middle School, Genharpur, Birpur, Block- Birpur, District- Begusarai.

16. Shamim Ahmad Fahmi, son of Shakil Ahmad Fahmi, resident of Mohalla- Millat Colony, Ward No. 13, P.S. Madhubani, District- Madhubani, Presently working as Prakhand Teacher in Government Middle School, Khirhar, Block- Harlakhi, District- Madhubani.

17. Renu Devi, wife of Shiv Kant Chaupal, resident of Village- Kadwara, P.S. Jamalpur, District- Darbhanga, Presently working as Panchayat Teacher in

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Government Primary Maktab, Kubaul Dhanga, Block- Kiratpur, District- Darbhanga.

18. Shushila Devi, wife of Shambhu Prasad Yadav, resident of Village- Dhanga, P.S. Jamalpur, District- Darbhanga Presently working as Panchayat Teacher in Upgraded Middle School, Dhanga, Block- Kiratpur, District- Darbhanga.

19. Munna Kumar, son of Late Devnarayan Tiwari, resident of Village- Rajapur, P.S. Nawanagar, District- Buxar Presently working as Prakhand Teacher in Middle School, Rajapur, Block- Navanagar, District- Buxar.

20. Md. Afsar Hussain, son of Hussain Noor, resident of Village- Koshkipur, P.S. Bairgachhi (O.P.), District- Araria Presently working as Prakhand Teacher in Middle School Ghurghura, Block- Sonbarsa, District- Sitamarhi.

21. Md. Jahangir Alam, son of Rustam Ali, resident of Village- Pakatola, P.S. Aawadpur, District- Katihar, Presently working as Panchayat Teacher in Primary School, Nazrabari (East Tola), Block- Barsoi, District- Katihar.

22. Mamta Kumari Wife of Bablu Paswan Resident of village- Haflaganj, P.S. Muffasil Katihar, District- Katihar Presently working as Prakhand Teacher in Upgraded Middle School, Salempur, Block-Balrampur, District-Katihar

23. Sunita Kumari Wife of Vijay Prasad Resident of Village- Jamheta, P.S. Fatehpur, District- Gaya Presently working as Prakhand Teacher in Middle School, Jamheta, Block- Fatehpur, District-Gaya

24. Madhuri Devi Wife of Ranjit Prasad Resident of Village- Sandeshwar, P.S. Fatehpur, District- Gaya Presently working as Panchayat Teacher in Primary School, Chaukiya, Block-Sirdala, District-Nawada

25. Suniti Roy Wife of Gopal Roy Resident of village- Mirjadpur, P.S. Barsoi, District- Katihar Presently working as Panchayat Teacher in Uograded Primary School, Khastola, Mochhail, Block-Barsoi, District-Katihar

26. Ruma Devi Wife of Ramsagar Yadav Resident of Village- Rangelipur, P.S. Kusheshwar Asthan, District- Darbhanga Presently working as Pachayat Teacher in Primary School, Beltharwa, Block- Kusheshwar Asthan, District- Darbhanga

27. Munni Kumari Wife of Ramesh Chaudhary Resident of village- Lakhanpura, P.S. Kurhuni, District-Kaimur (Bhabhua), Presently working as Pachayat Teacher in Primary School, Hajipur, Block- Rajpur, District- Buxar

28. Pramod Kumar Son of Bindeshwar Mahto Resident of Village- Singhiya Khurd, P.S. Karpurigram, District-Samastipur Presently working as Panchayat Teacher in Upgraded Middle School, Madanpur, Block- Samastipur, District- Samastipur

29. Nasrin Perween Wife of Yasin Alam Resident of village- Koreya, P.S. Bhore, District- Gopalganj, Presently working as Nagar Teacher in Government Primary School, Kateya Raj, Block- Kateya, District- Gopalganj

30. Arvind Paswan Son of Late Prabhu Paswan Resident of Village- Samastipur, P.S. Sahebpur Kamal, District-Begusarai Presently working as Prakhand Teacher in Upgraded Middle School, Kunjartoli Barbighi Block-Baliya, District- Begusarai

31. Jay Prakash Mishra Son of Ramchandra Mishra Resident of village- Atimi, P.S. Navanagar, District-Buxar Presently working as Prakhand Teacher in Middle School, Koransarai Block-Dumraon, District- Buxar

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32. Balram Singh Son of Vijay Narayan Singh Resident of village- Madhua, P.S. Khagaria, District-Khagaria Presently working as Panchayat Teacher in Primary School, Thalha, Block-Beldaur, District- Khagaria

33. Gulnaz Begam Daughter of Md. Nayeem Akhtar, Resident of mohalla-Damariya, Phulwari Sharif, P.S. Gardanibagh, District-Patna Presently working as Prakhand Teacher in Middle School, Asma, Block Kusheshwarsthan, District- Darbhanga

34. Sindhu Kumari Wife of Rajeev Ranjan Baitha Resident of village Parahiya, Ps Raghunathpur, District-Siwan, Presently working as Prakhand Teacher in Government Middle School, Fazilpur, Kandh Pakar Block- Andar, District-Siwan

35. Raju Kumar Son of Arun Kumar Gupta Resident of Village- Bakhri, P.S. Saur Bazar, District Saharsa Presently working as Prakhand Teacher in Upgraded Middle School, Bhavdeva, Block-Simri Bakhtiyarpur, District Saharsa

36. Punam Kumari Wife of An Kumar Das Resident of Village- Basudeva, P.S. Bangaor District- Saharsa, Presently working as Panchayat Teacher Upgraded Middle School, Bhavdeva, Block -Simri Bakhtiyarpur, District-Saharsa

37. Vikash Chandra Paswan Son Ramchandra Paswan Resident of Village-Sisauni Kothi, P Dandari, District-Begusarai Presently Working as Panchayat Teacher in Upgraded Middle School, Garhi, Block-Naykothi, District- Begusarai

38. Rukhsana Parween Wife of Sabbir Alam Resident of village- Lagua, P.S. Abadpur, District- Katihar Presently working as Panchayat Teacher in Primary School, Lagua, Block-Barsoi, District-Katihar

39. Mosarrat Begam Wife of Shakeel Ahmad, Resident of village- Khilhi, P.S. Laukaha, District- Madhubani, Presently working as Panchayat Teacher in Government Primary Maktab, Khilhi (Urdu), Block-Khutauna, District-Madhubani

40. Md. Irfan Ansari Son of Noor Mohammad Resident of Village- Barajor, P.S. Jhajha, District- Jamui Presently Working as Panchayat Teacher in New Primary School, Dhobiyakura, Block-Jhajha, District- Jamui .Presently Working as Panchayat Teacher in New Primary School, Dhobiyakura, Block-Jhajha, District-

41. Gita Kumari Wife of Rajnish Kumar Resident of Mohalla- New Lakshmisagar, Road No. 7, P.S. Milki, District- Darbhanga Presently working as Prakhand Teacher in Middle School, Manoharpatti, Block-Marauna, District- Supaul

42. Prabha Kumari Wife of Shrawan Kumar Resident of Village- Lakhawar, P.S. Ghoshi, District- Jehanabad Presently working as Panchayat Teacher in Newly created Primary School, Khirautigarh, Block- Ghoshi, District-Jehanabad

43. Nitai Chandra Bishwas Son of Surendra Nath Bishwas Resident of village-Dhumatand, P.S. Bhangha, District-West Champaran Presently working as Assistant Teacher in Primary School, Semra, Block-Bagha-2, District- West Champaran

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44. Tauqeer Hasan Son of Mujibur Rahman Resident of village- Khagjana, P.S. Ravta, District-Purnea Presently working as Panchayat Teacher in New Primary School, Khagjana, Block-Baisa, District- Purnea

45. Ritu Kumari Wife of Manoj Kumar Resident of Village- Malhipur, P.S. Bhagwanpur, District- Begusarai Presently working as Prakhand Teacher in Middle School, Teyara, Block- Bhagwanpur, District- Begusarai

46. Rituraj Kumar Son of Navin Singh Resident of Village- Mahendrapur, P.S. Nayagaon, District- Begusarai Presently Working as Prakhand Teacher in Middle School, Balahpur, Block- Matihani, District- Begusarai

47. Alok Ranjan Son of Late Arun Kumar Resident of Village- Rudauli, P.S. Bachhwara, District- Begusarai Presently working as Prakhand Teacher in Upgraded Middle School, Chakka New, Block- Bhagwanpur, District- Begusarai

48. Anu Kumari Daughter of Late Punyadeo Prasad Resident of village- Bishunpura, P.S. Jagdishpur, District-West Champaran Presently working as Panchayat Teacher in Government Primary School, Semrahi (Urdu), Block- Nautan, District- West Champaran

49. Shahin Kausar Wife of Manuwar Husain Resident of Village- Sontha, Parwan Toli, P.S. Kochadhaman, District- Kishanganj, Presently working as Panchayat Teacher in Primary School, Majgama (South), Block- Kochadhaman, District- Kishanganj

50. Md. Ishtiaque Alam Son of Md. Naiyar Alam Resident of Village- Tangtangi, P.S. Bahadurganj, District- Kishanganj, Presently working as Panchayat Teacher in New Primary School, Gulban Tola, Nishandra, Block. Bahadurganj, District- Kishanganj

51. Jamam Rahmani Son of Rais Alam Resident of village- Sundarbari, P.S. Kochadhaman, District- Kishanganj, Presently working as Panchayat Teacher in New Primary School, Mahadeo Dighi, Tehaku Tola, Block- Bahadurganj, District- Kishanganj

52. Md. Intekhab Alam Son Late Md. Nasiruddin, Resident of village- Quazi Tola, P.S. G.B. Nagar, Tarwara, District- Siwan, Presently working as Panchayat Teacher in Upgraded Middle School, Bangra, Block- Barharia, District- Siwan

53. Rajesh Kumar Ram Son of Late Chandra Dev Ram, Resident of Village- Devidehra, P.S. Rajpur, District- Buxar, Presently working as Prakhand Teacher in Middle School, Sagra, Block- Chausa, District- Buxar

54. Anupam Kumari Wife of Jugnu Kumar Resident of mohalla- Nandpur, Ward No. 4, P.S. Shikarpur, District-West Champaran Presently working as Prakhand Teacher in Government Upgraded Middle School, Murli Bharhawa, Block- Gaunaha, District- West Champaran

55. Md. Mikael Son of Md. Akbar Resident of village- Papraur, P.S. Barauni, District-Begusarai Presently working as Prakhand Teacher in Upgraded Urdu Middle School, Kunjartoli, Barbighi, Block- Baliya, District- Begusarai

56. Pappu Kumar Son of Ramji Prasad Resident of village- Pipariya, P.S. Gaurichak, District-Patna Presently Working as Panchayat Teacher in Primary School, Chamardih, Block- Fatuha, District- Patna

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57. Amar Bharti Suman Son of Parmeshwar Paswan Resident of Village- Bhandaridih, P.S. Sanokhar, District- Bhagalpur Presently working as Panchayat Teacher in Primary School, Khajuria, Block- Sanhaula, District- Bhagalpur

58. Arvind Chaudhary Son of Shaukin Chaudhary Resident of Village- Uber, P.S. Ghoshi, District- Jehanabad Presently working as Prakhand Teacher in Upgraded Middle School, Korma, Block- Ghoshi, District-Jehanabad

59. Chandramani Kumar Son of Late Shailesh Singh Resident of Village- Kalpa Khurd, P.S. Jehanabad, District-Jehanabad Presently working as Panchayat Teacher in Primary School, Gonsa, Block- Jehanabad, District- Jehanabad

60. Santosh Kumar Son of Ramsashray Singh Resident of Village- Parshurampur, P.S. Kaler, District- Arwal Presently working as Prakhand Teacher in Upgraded Middle School, Parshurampur, Block- Kaler, District- Arwal

61. Reena Kumari Wife of Ramker Ram Resident of Village- Algana, P.S. Kako, District- Jehanabad Presently working as Panchayat Teacher in Pimary School, Gonsa, Block- Jehanabad, District- Jehanabad

62. Mahesh Kumar Son of Arjun Prasad Yadav Resident of Village- Jogsar, Gonarlal Lane, P.S. Adampur, District- Bhagalpur, Presently working as Panchayat Teacher in Primary School, Tehai, Antar Sharma Tola, Block- Parbatta, District- Khagaria

63. Munni Kumari Wife of Balram Singh Resident of Village- Madhura, P.S. Muffasil Khagaria, District-Khagaria, Presently working as Panchayat Teacher in Pimary School, Maijni, Block- Chautham, District- Khagaria.

64. Kumari Menka Wife of Abhay Kumar Resident of Village- Kanti, P.S. Fatehpur, District- Gaya Presently working as Panchayat Teacher in Newly Primary created Pimary School, Sukhnar, Block- Sirdala, District- Nawada

65. Vijay Paswan Son of Late Sukhdeo Prasad Resident of Village- Balthar, P.S. Barachatti, District- Gaya Presently working as Panchayat Teacher in Limary School, Barsudi, Block-Barachatti, District- Gaya

66. Baby Kumari Wife of Santosh Ram Resident of Village- Brahampur, P.S. Brahampur, District- Buxar, Presently working as Prakhand Teacher in Middle School, Brahampur, Block- Brahampur, District- Buxar.

... ... Petitioner/s

Versus

1. The Union of India respresented through the Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.

2. The Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.

3. The Secretary, Legislative Department, Ministry of Law and Justice, New Delhi.

4. The Additional Secretary, Department of School Education and Literacy, Ministry of Human Resource Development, New Delhi.

5. The State of Bihar through the Additional Chief Secretary, Education Department, Bihar, Patna.

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6. The Additional Chief Secretary, Education Department, Bihar, Patna.
7. The Secretary, Primary Education, Education Department, Bihar, Patna.
8. The Director, Primary Education, Education Department, Bihar, Patna.

... ... Respondent/s

==========

Appearance :

(In Letters Patent Appeal No. 748 of 2022)

For the Appellant/s : Mr. Mrigank Mauli, Sr. Advocate
Mr. Mrityunjay Kumar, Advocate
Mr. Mukesh Kumar Singh, Advocate
Mr. Arinjay, Advocate
Mr. Ajay Kumar Singh, Advocate

For the Respondent/s : Mr. P.K. Shahi, AG
Ms. Abhanjalli, Advocate
Dr. K.N. Singh, ASG
Mr. Anshuman Singh, CGC
Mr. Sujeet Kumar, Advocate
Mr. Amish Kumar, AC to AG
Mr. Apurva Kumar, Advocate
Mr. Abhijeet Gautam, JC to ASG
Mr. Devansh Shankar Singh, JC to ASG
Mr. Prabhat Kumar Singh, JC to ASG
Mr. Amarjeet, JC to ASG

(In Letters Patent Appeal No. 694 of 2022)

For the Appellant/s : Mr.Sanjeev Kumar Singh

For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)

(In Letters Patent Appeal No. 696 of 2022)

For the Appellant/s : Mr.Abdul Wadood

For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)

(In Letters Patent Appeal No. 701 of 2022)

For the Appellant/s : Mr.Vinay Krishna Tripthy

For the Respondent/s : Smt. Shilpa Singh (Ga12)
Mr. Sunil Kumar Singh, Advocate

(In Letters Patent Appeal No. 704 of 2022)

For the Appellant/s : Mr.Bhola Prasad

For the Respondent/s : Mr. Sunil Kumar Singh, Advocate

(In Letters Patent Appeal No. 713 of 2022)

For the Appellant/s : Mr.Rajesh Kumar Sharma

For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)

(In Letters Patent Appeal No. 729 of 2022)

For the Appellant/s : Mr. Manak Kumar Singh, Advocate

For the Respondent/s : Dr. K.N. Singh, ASG
Mr. Manoj Kumar Singh, CGC
Mr. Anshuman Singh, CGC

For the Respondent/s : Mr.Additional Solicitor General

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(In Letters Patent Appeal No. 731 of 2022)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Sarvesh Kr. Singh (Aag13)
(In Letters Patent Appeal No. 733 of 2022)
For the Appellant/s : Mr. Ajay Kumar Jain, Advocate
Mr. Rajendra Kumar Jain, Advocate
For the Respondent/s : Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 736 of 2022)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Gyan Shankar
(In Letters Patent Appeal No. 737 of 2022)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga 12)
(In Letters Patent Appeal No. 738 of 2022)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Additional Solicitor General
(In Letters Patent Appeal No. 739 of 2022)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Additional Solicitor General
(In Letters Patent Appeal No. 740 of 2022)
For the Appellant/s : Mr. Mrityunjay Kumar, Advocate
Mr. Arinjay Kumar, Advocate
Mr. Mukesh Kumar Singh, Advocate
Ms. Vandana, Advocate
For the Respondent/s : Mr. P.K. Shahi, Advocate
Mr. Praveen Kumar Sinha, Sr. Panel Counsel
(In Letters Patent Appeal No. 743 of 2022)
For the Appellant/s : Mr. Ajay Kumar Jain, Advocate
Mr. Rajendra Kumar Jain, Advocate
For the Respondent/s : Mr. P.K. Shahi, AG
(In Letters Patent Appeal No. 750 of 2022)
For the Appellant/s : Mr.Jagdish Prasad Singh
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 751 of 2022)
For the Appellant/s : Mr. Mrityunjay Kumar, Advocate
For the Respondent/s : Mr. Ajay Behari Singh, Sr. Advocate
Mr. Upendra Kumar Singh, Advocate
(In Letters Patent Appeal No. 752 of 2022)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 758 of 2022)
For the Appellant/s : Mr.Mukesh Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 759 of 2022)
For the Appellant/s : Mr. Umesh Kumar Mishra, Advocate
For the Respondent/s : Smt. Shilpa Singh (Ga 12)
(In Letters Patent Appeal No. 762 of 2022)

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For the Appellant/s : Mr. Umesh Kumar Mishra, Advocate
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 763 of 2022)
For the Appellant/s : Mr. Umesh Kumar Mishra, Advocate
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 764 of 2022)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga 12)
(In Letters Patent Appeal No. 765 of 2022)
For the Appellant/s : Mr. Umesh Kumar Mishra, Advocate
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 766 of 2022)
For the Appellant/s : Mr. Umesh Kumar Mishra, Advocate
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga 12)
(In Letters Patent Appeal No. 768 of 2022)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 769 of 2022)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga 12)
(In Letters Patent Appeal No. 771 of 2022)
For the Appellant/s : Mr.Ranjan Kumar Srivastava
For the Respondent/s : Mr.Additional Solicitor General
(In Letters Patent Appeal No. 773 of 2022)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Additional Solicitor General
(In Letters Patent Appeal No. 774 of 2022)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Additional Solicitor General
(In Letters Patent Appeal No. 776 of 2022)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Additional Solicitor General
(In Letters Patent Appeal No. 778 of 2022)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 779 of 2022)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Additional Solicitor General
(In Letters Patent Appeal No. 782 of 2022)
For the Appellant/s : Mr.Bipin Bihari Singh
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 785 of 2022)
For the Appellant/s : Mr.Bipin Bihari Singh
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 786 of 2022)
For the Appellant/s : Mr.Bipin Bihari Singh
For the Respondent/s : Mr.Additional Solicitor General

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(In Letters Patent Appeal No. 787 of 2022)
For the Appellant/s : Mr.Bipin Bihari Singh
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 788 of 2022)
For the Appellant/s : Mr.Bipin Bihari Singh
For the Respondent/s : Mr.Sarvesh Kr. Singh (Aag13)
(In Letters Patent Appeal No. 789 of 2022)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 792 of 2022)
For the Appellant/s : Mr.Bipin Bihari Singh
For the Respondent/s : Mr.Additional Solicitor General
(In Letters Patent Appeal No. 794 of 2022)
For the Appellant/s : Mr.Bipin Bihari Singh
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 795 of 2022)
For the Appellant/s : Mr.Bipin Bihari Singh
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 797 of 2022)
For the Appellant/s : Mr.Bipin Bihari Singh
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 798 of 2022)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 800 of 2022)
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For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
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For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 802 of 2022)
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For the Respondent/s : Mr.Additional Solicitor General
(In Letters Patent Appeal No. 803 of 2022)
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(In Letters Patent Appeal No. 804 of 2022)
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For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 806 of 2022)
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(In Letters Patent Appeal No. 807 of 2022)
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For the Appellant/s : Mr.Mrityunjay Kumar

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Mr. Arya Anchit, AC to AAG-13
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For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 11 of 2023)
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For the Respondent/s : Mr.Smt. Shilpa Singh (Ga 12)
(In Letters Patent Appeal No. 13 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 14 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga 12)
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(In Letters Patent Appeal No. 69 of 2023)

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Mr. Radhika Raman, Advocate
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(In Letters Patent Appeal No. 94 of 2023)
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(In Letters Patent Appeal No. 99 of 2023)
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(In Letters Patent Appeal No. 100 of 2023)
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(In Letters Patent Appeal No. 101 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
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(In Letters Patent Appeal No. 102 of 2023)
For the Appellant/s : Mr.Manoj Kumar Manoj
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(In Letters Patent Appeal No. 103 of 2023)
For the Appellant/s : Mr.Manoj Kumar Manoj
For the Respondent/s : Mr. Ram Tujabh Singh, Advocate
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(In Letters Patent Appeal No. 104 of 2023)
For the Appellant/s : Mr.Arun Kumar
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(In Letters Patent Appeal No. 105 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
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For the Appellant/s : Mr.Bipin Bihari Singh
For the Respondent/s : Mr. Ram Tujabh Singh, Advocate
Mr. Radhika Raman, Advocate
(In Letters Patent Appeal No. 108 of 2023)
For the Appellant/s : Mr.Bipin Bihari Singh
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga 12)
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For the Appellant/s : Mr.Manoj Kumar Manoj
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga 12)
(In Letters Patent Appeal No. 110 of 2023)
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For the Respondent/s : Mr.Additional Solicitor General
(In Letters Patent Appeal No. 112 of 2023)
For the Appellant/s : Mr.Bipin Bihari Singh
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(In Letters Patent Appeal No. 128 of 2023)
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(In Letters Patent Appeal No. 213 of 2023)
For the Appellant/s : Mr. Umesh Kumar Mishra, Advocate
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 214 of 2023)
For the Appellant/s : Mr. Umesh Kumar Mishra, Advocate
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 218 of 2023)
For the Appellant/s : Mr. Sharda Nand Mishra, Advocate
For the Respondent/s : Mr. Mujtabaul Haque, GP-12
Mr. Manish Kumar, AC to GP-12

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(In Letters Patent Appeal No. 222 of 2023)
For the Appellant/s : Mr.Binod Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 224 of 2023)
For the Appellant/s : Mr.Bipin Bihari Singh
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 228 of 2023)
For the Appellant/s : Mr.Pankaj Kumar Jha
For the Respondent/s : Mr.Additional Solicitor General
(In Letters Patent Appeal No. 229 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 231 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 232 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 233 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 234 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 236 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga 12)
(In Letters Patent Appeal No. 237 of 2023)
For the Appellant/s : Mr.Pankaj Kumar Jha
For the Respondent/s : Mr.Additional Solicitor General
(In Letters Patent Appeal No. 238 of 2023)
For the Appellant/s : Mr.Alok Kumar Singh
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 240 of 2023)
For the Appellant/s : Mr.Pankaj Kumar Jha
For the Respondent/s : Mr.Additional Solicitor General
(In Letters Patent Appeal No. 241 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 242 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 243 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 244 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar

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(In Letters Patent Appeal No. 245 of 2023)
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(In Letters Patent Appeal No. 246 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 247 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 249 of 2023)
For the Appellant/s : Mr.Manoj Kumar Manoj
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga 12)
(In Letters Patent Appeal No. 253 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 254 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 255 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 256 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 257 of 2023)
For the Appellant/s : Mr.Bipin Bihari Singh
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 258 of 2023)
For the Appellant/s : Mr.Bipin Bihari Singh
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 259 of 2023)
For the Appellant/s : Mr.Bipin Bihari Singh
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 260 of 2023)
For the Appellant/s : Mr.Pankaj Kumar Jha
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 264 of 2023)
For the Appellant/s : Mr.Shailesh Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 266 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 267 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 269 of 2023)

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Mr. Tej Pratap Singh, AC to AAG-13
Ms. Sunita Kumari, AC to AAG-13
Mr. Rajat Kumar Tiwari, AC to AAG-13
Mr. Arya Anchit, AC to AAG-13
Mr. Abhinav Alok, AC to AAG-13
Mr. Ravi Kumar, AC to AAG-13
(In Letters Patent Appeal No. 273 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
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(In Letters Patent Appeal No. 274 of 2023)
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For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 276 of 2023)
For the Appellant/s : Mr.Rama Kant Singh
For the Respondent/s : Mr. P.K.Shahi, AG
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Mr. Tej Pratap Singh, AC to AAG-13
Ms. Sunita Kumari, AC to AAG-13
Mr. Rajat Kumar Tiwari, AC to AAG-13
Mr. Arya Anchit, AC to AAG-13
Mr. Abhinav Alok, AC to AAG-13
Mr. Ravi Kumar, AC to AAG-13
(In Letters Patent Appeal No. 277 of 2023)
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(In Letters Patent Appeal No. 278 of 2023)
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For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 279 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga 12)
(In Letters Patent Appeal No. 280 of 2023)
For the Appellant/s : Mr.Rama Kant Singh
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 284 of 2023)
For the Appellant/s : Mr.Naresh Prasad
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 285 of 2023)

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Mr. Rajendra Kumar Jain, Advocate
For the Respondent/s : Mr. P.K. Shahi, AG
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For the Appellant/s : Mr. Mrityunjay Kumar, Advocate
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Mr. Mithilesh Kumar Rai, Advocate
(In Letters Patent Appeal No. 287 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Sarvesh Kr. Singh (Aag13)
(In Letters Patent Appeal No. 292 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 294 of 2023)
For the Appellant/s : Mr.Mukesh Kumar No1
For the Respondent/s : Mr.Additional Solicitor General
(In Letters Patent Appeal No. 296 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 297 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 298 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 302 of 2023)
For the Appellant/s : Mr. Rajendra Kumar Jain, Advocate
Mr. Ajay Kumar Jain, Advocate
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(In Letters Patent Appeal No. 303 of 2023)
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Mr. Surendra Kumar Choubey, Advocate
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For the Appellant/s : Mr.Jitendra Kumar Rai
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(In Letters Patent Appeal No. 309 of 2023)
For the Appellant/s : Mr.Bipin Bihari Singh
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 313 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 314 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 315 of 2023)

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For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 319 of 2023)
For the Appellant/s : Mr.Rama Kant Singh
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 320 of 2023)
For the Appellant/s : Mr.Javed Aslam
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(In Letters Patent Appeal No. 321 of 2023)
For the Appellant/s : Mr.Bipin Bihari Singh
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(In Letters Patent Appeal No. 322 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 323 of 2023)
For the Appellant/s : Mr.Manoj Kumar Manoj
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 324 of 2023)
For the Appellant/s : Mr.Bipin Bihari Singh
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 327 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 329 of 2023)
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For the Respondent/s : Smt. Shilpa Singh (Ga 12)
(In Letters Patent Appeal No. 330 of 2023)
For the Appellant/s : Mr. Umesh Kumar Mishra, Advocate
For the Respondent/s : Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 331 of 2023)
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For the Respondent/s : Mr.Md. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 334 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 335 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 341 of 2023)
For the Appellant/s : Mr.Brisketu Sharan Pandey
For the Respondent/s : Mr.
(In Letters Patent Appeal No. 345 of 2023)
For the Appellant/s : Mr.Mukesh Kumar No1
For the Respondent/s : Mr.Additional Solicitor General

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(In Letters Patent Appeal No. 347 of 2023)
For the Appellant/s : Mr.Brisketu Sharan Pandey
For the Respondent/s : Mr.
(In Letters Patent Appeal No. 351 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 352 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 353 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 355 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 358 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 359 of 2023)
For the Appellant/s : Mr.Mukesh Kumar No1
For the Respondent/s : Mr.Additional Solicitor General
(In Letters Patent Appeal No. 360 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 361 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 362 of 2023)
For the Appellant/s : Mr.Umesh Kumar Mishra
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga 12)
(In Letters Patent Appeal No. 364 of 2023)
For the Appellant/s : Mr.Md. Ziaul Quamar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga 12)
(In Letters Patent Appeal No. 365 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga 12)
(In Letters Patent Appeal No. 366 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 368 of 2023)
For the Appellant/s : Mr.Shailesh Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 372 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 373 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar

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For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 374 of 2023)
For the Appellant/s : Mr.Vagisha Pragya Vacaknavi
For the Respondent/s : Mr.Additional Solicitor General
(In Letters Patent Appeal No. 375 of 2023)
For the Appellant/s : Mr.Ram Prawesh Kumar, Advocate
For the Respondent/s : Mr. Ram Tujabh Singh, Advocate
Mr. Radhika Raman, Advocate
(In Letters Patent Appeal No. 378 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 382 of 2023)
For the Appellant/s : Mr.Pramod Mishra
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga 12)
(In Letters Patent Appeal No. 383 of 2023)
For the Appellant/s : Mr.Bipin Bihari Singh
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 384 of 2023)
For the Appellant/s : Mr.Pramod Mishra
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 385 of 2023)
For the Appellant/s : Mr.Brisketu Sharan Pandey
For the Respondent/s : Mr.
(In Letters Patent Appeal No. 391 of 2023)
For the Appellant/s : Mr.Md. Ziaul Quamar
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(In Letters Patent Appeal No. 394 of 2023)
For the Appellant/s : Mr.Shailesh Kumar
For the Respondent/s : Mr.Sarvesh Kr. Singh (Aag13)
(In Letters Patent Appeal No. 403 of 2023)
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For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 404 of 2023)
For the Appellant/s : Mr.Manoj Kumar Manoj
For the Respondent/s : Mr.Smt. Shilpa Singh (Ga12)
(In Letters Patent Appeal No. 407 of 2023)
For the Appellant/s : Mr. Arvind Prasad Singh
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Ms. Sunita Kumari, AC to AAG-13
Mr. Rajat Kumar Tiwari, AC to AAG-13
Mr. Arya Anchit, AC to AAG-13
Mr. Abhinav Alok, AC to AAG-13
Mr. Ravi Kumar, AC to AAG-13
Mr. Ram Tujabh Singh, Advocate
Mr. Radhika Raman, Advocate

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(In Letters Patent Appeal No. 409 of 2023)
For the Appellant/s : Mr.Umesh Kumar Mishra
For the Respondent/s : Mr.Sarvesh Kr. Singh (Aag13)
(In Letters Patent Appeal No. 416 of 2023)
For the Appellant/s : Mr.Ajay Kumar Pandey
For the Respondent/s : Mr.Additional Solicitor General
(In Letters Patent Appeal No. 419 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Sarvesh Kr. Singh (Aag13)
(In Letters Patent Appeal No. 421 of 2023)
For the Appellant/s : Mr.Shashi Bhushan Kumar
For the Respondent/s : Mr.Sarvesh Kr. Singh (Aag13)
(In Letters Patent Appeal No. 424 of 2023)
For the Appellant/s : Mr. Shashi Bhushan Kumar, Advocate
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Ms. Sunita Kumari, AC to AAG-13
Mr. Rajat Kumar Tiwari, AC to AAG-13
Mr. Arya Anchit, AC to AAG-13
Mr. Abhinav Alok, AC to AAG-13
Mr. Ravi Kumar, AC to AAG-13
(In Letters Patent Appeal No. 431 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar, Advocate
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Mr. Arya Anchit, AC to AAG-13
Mr. Abhinav Alok, AC to AAG-13
Mr. Ravi Kumar, AC to AAG-13
(In Letters Patent Appeal No. 433 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar, Advocate
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Ms. Sunita Kumari, AC to AAG-13
Mr. Rajat Kumar Tiwari, AC to AAG-13
Mr. Arya Anchit, AC to AAG-13
Mr. Abhinav Alok, AC to AAG-13
Mr. Ravi Kumar, AC to AAG-13
(In Letters Patent Appeal No. 438 of 2023)
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For the Respondent/s : Mr.Sarvesh Kr. Singh (Aag13)
(In Letters Patent Appeal No. 443 of 2023)
For the Appellant/s : Mr.Sunil Kumar

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(In Letters Patent Appeal No. 465 of 2023)
For the Appellant/s : Mr.Mukesh Kumar No1
For the Respondent/s : Mr.Additional Solicitor General
(In Letters Patent Appeal No. 471 of 2023)
For the Appellant/s : Mr.Sanjay Kumar Singh
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(In Letters Patent Appeal No. 474 of 2023)
For the Appellant/s : Mr.Manoj Kumar Manoj
For the Respondent/s : Mr.Sarvesh Kr. Singh (Aag13)
(In Letters Patent Appeal No. 482 of 2023)
For the Appellant/s : Mr.Bajarangi Lal
For the Respondent/s : Mr.Sarvesh Kr. Singh (Aag13)
(In Letters Patent Appeal No. 487 of 2023)
For the Appellant/s : Mr.Bijay Shankar Choubey
For the Respondent/s : Mr.Additional Solicitor General
(In Letters Patent Appeal No. 491 of 2023)
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(In Letters Patent Appeal No. 492 of 2023)
For the Appellant/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr.Sarvesh Kr. Singh (Aag13)
(In Letters Patent Appeal No. 495 of 2023)
For the Appellant/s : Mr.Pramod Kumar
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(In Letters Patent Appeal No. 496 of 2023)
For the Appellant/s : Mr.Deepak Kumar Sinha
For the Respondent/s : Mr.Sarvesh Kr. Singh (Aag13)
(In Letters Patent Appeal No. 500 of 2023)
For the Appellant/s : Mr.Ram Sagar Singh
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(In Letters Patent Appeal No. 501 of 2023)
For the Appellant/s : Mr.Umesh Kumar Mishra
For the Respondent/s : Mr.Sarvesh Kr. Singh (Aag13)
(In Letters Patent Appeal No. 505 of 2023)
For the Appellant/s : Mr.Arvind Kumar Sinha
For the Respondent/s : Mr.Vinay Kirti Singh (Ga2)
(In Letters Patent Appeal No. 506 of 2023)
For the Appellant/s : Mr.Deepak Kumar Sinha
For the Respondent/s : Mr.
(In Letters Patent Appeal No. 529 of 2023)
For the Appellant/s : Mr.Umesh Kumar Mishra
For the Respondent/s : Mr.Sarvesh Kr. Singh (Aag13)
(In Letters Patent Appeal No. 535 of 2023)
For the Appellant/s : Mr.Umesh Kumar Mishra
For the Respondent/s : Mr.Sarvesh Kr. Singh (Aag13)
(In Letters Patent Appeal No. 537 of 2023)

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(In Letters Patent Appeal No. 538 of 2023)
For the Appellant/s : Mr.Vijay Shankar Shrivastava
For the Respondent/s : Mr.Sarvesh Kr. Singh (Aag13)
(In Letters Patent Appeal No. 544 of 2023)
For the Appellant/s : Mr.Prince Kumar Mishra
For the Respondent/s : Mr.Vinay Kirti Singh (Ga2)
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For the Appellant/s : Mr.Prince Kumar Mishra
For the Respondent/s : Mr.Sarvesh Kr. Singh (Aag13)
(In Letters Patent Appeal No. 553 of 2023)
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Mr. Sarvesh Kumar Singh, AAG-13
Mr. Tej Pratap Singh, AC to AAG-13
Ms. Sunita Kumari, AC to AAG-13
Mr. Rajat Kumar Tiwari, AC to AAG-13
Mr. Arya Anchit, AC to AAG-13
Mr. Abhinav Alok, AC to AAG-13
Mr. Ravi Kumar, AC to AAG-13
(In Letters Patent Appeal No. 558 of 2023)
For the Appellant/s : Mr.Shailesh Kumar, Advocate
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Mr. Rajat Kumar Tiwari, AC to AAG-13
Mr. Arya Anchit, AC to AAG-13
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Mr. Ravi Kumar, AC to AAG-13
(In Letters Patent Appeal No. 562 of 2023)
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(In Letters Patent Appeal No. 563 of 2023)
For the Appellant/s : Mr.Umesh Kumar Mishra
For the Respondent/s : Mr.Sarvesh Kr. Singh (Aag13)
(In Letters Patent Appeal No. 648 of 2023)
For the Appellant/s : Mr.Ranjan Kumar Srivastava
For the Respondent/s : Mr.
(In Letters Patent Appeal No. 752 of 2023)
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Mr. Utsav, Advocate
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(In Letters Patent Appeal No. 861 of 2023)
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For the Respondent/s : Mr. Sunil Kumar Singh, Advocate
(In Civil Writ Jurisdiction Case No. 5435 of 2023)
For the Petitioner/s : Mr. Shashi Bhushan Kumar
For the Respondent/s : Mr. Sunil Kumar Singh, Advocate
(In Civil Writ Jurisdiction Case No. 5613 of 2023)
For the Petitioner/s : Mr. Mrityunjay Kumar, Advocate
For the Respondent/s : Mr. Sunil Kumar Singh, Advocate
(In Civil Writ Jurisdiction Case No. 5616 of 2023)
For the Petitioner/s : Mr. Mrityunjay Kumar, Advocate
For the Respondent/s : Mr. Sunil Kumar Singh, Advocate
(In Civil Writ Jurisdiction Case No. 5640 of 2023)
For the Petitioner/s : Mr. Shashi Bhushan Kumar, Advocate
Ms. Nidhi Kumari, Advocate
For the Respondent/s : Mr. P.K. Shahi, AG
Mr. Praveen Kumar Sinha, Sr. Panel Counsel
Mr. Sunil Kumar Singh, Advocate
Mr. Sunil Kumar Mandal, Advocate
(In Civil Writ Jurisdiction Case No. 5969 of 2023)
For the Petitioner/s : Mr.Mukesh Kumar No1
For the Respondent/s : Mr.Additional Solicitor General
(In Civil Writ Jurisdiction Case No. 6645 of 2023)
For the Petitioner/s : Mr.Mrityunjay Kumar, Advocate
For the Respondent/s : Mr. Sunil Kumar Singh, Advocate
(In Civil Writ Jurisdiction Case No. 7186 of 2023)
For the Petitioner/s : Mr. Mrityunjay Kumar, Advocate
Mr. Mukesh Kumar Singh, Advocate
For the Respondent/s : Dr. K.N. Singh, ASG
Mr. Abhay Shankar Jha, CGC
Mr. Raghwanand, GA-11
Mr. Sanjay Kumar Tiwary, AC to GA-11
Mr. Sunil Kumar Singh, Advocate
(In Civil Writ Jurisdiction Case No. 7462 of 2023)
For the Petitioner/s : Mr.Manoj Kumar Manoj
For the Respondent/s : Mr. Sunil Kumar Singh, Advocate
(In Civil Writ Jurisdiction Case No. 7504 of 2023)
For the Petitioner/s : Mr. Mrityunjay Kumar
For the Respondent/s : Mr. Sunil Kumar Singh, Advocate
(In Civil Writ Jurisdiction Case No. 7564 of 2023)

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For the Petitioner/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr. Sunil Kumar Singh, Advocate
(In Civil Writ Jurisdiction Case No. 9069 of 2023)
For the Petitioner/s : Mr. Mrityunjay Kumar, Advocate
For the Respondent/s : Mr. Sujeet Kumar Sinha, CGC
Mr. Sunil Kumar Singh, Advocate
(In Civil Writ Jurisdiction Case No. 9110 of 2023)
For the Petitioner/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr. Sunil Kumar Singh, Advocate
(In Civil Writ Jurisdiction Case No. 9159 of 2023)
For the Petitioner/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr. Sunil Kumar Singh, Advocate
(In Civil Writ Jurisdiction Case No. 9216 of 2023)
For the Petitioner/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr. Sunil Kumar Singh, Advocate
(In Civil Writ Jurisdiction Case No. 9454 of 2023)
For the Petitioner/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr. Sunil Kumar Singh, Advocate
(In Civil Writ Jurisdiction Case No. 9456 of 2023)
For the Petitioner/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr. Sunil Kumar Singh, Advocate
(In Civil Writ Jurisdiction Case No. 9487 of 2023)
For the Petitioner/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr. Sunil Kumar Singh, Advocate
(In Civil Writ Jurisdiction Case No. 9654 of 2023)
For the Petitioner/s : Mr.Mrityunjay Kumar
For the Respondent/s : Mr. Sunil Kumar Singh, Advocate
(In Civil Writ Jurisdiction Case No. 10496 of 2023)
For the Petitioner/s : Mr. Mrityunjay Kumar, Advocate
For the Respondent/s : Mr. Sunil Kumar Singh, Advocate
Mr. Lalitesh Mani, Advocate
(In Civil Writ Jurisdiction Case No. 10947 of 2023)
For the Petitioner/s : Mr. Shashi Bhushan Kumar, Advocate
For the Respondent/s : Mr. Sunil Kumar Singh, Advocate
(In Civil Writ Jurisdiction Case No. 13959 of 2023)
For the Petitioner/s : Mr.Mrityunjay Kumar, Advocate
For the Respondent/s : Mr. Sunil Kumar Singh, Advocate
(In Civil Writ Jurisdiction Case No. 13983 of 2023)
For the Petitioner/s : Mr.Mrityunjay Kumar, Advocate
For the Respondent/s : Mr. Sunil Kumar Singh, Advocate

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(In Civil Writ Jurisdiction Case No. 15581 of 2023)

For the Petitioner/s : Mr.Mrityunjay Kumar, Advocate

For the Respondent/s : Mr. Sunil Kumar Singh, Advocate

(In Civil Writ Jurisdiction Case No. 16520 of 2023)

For the Petitioner/s : Mr. Mrityunjay Kumar, Advocate

For the Respondent/s : Dr. K. N. Singh, Additional Solicitor General

(In Civil Writ Jurisdiction Case No. 1741 of 2024)

For the Petitioner/s : Mr. Shailesh Kumar, Advocate

For the Respondent/s : Dr. K. N. Singh, Additional Solicitor General

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CORAM: HONOURABLE THE CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE ASHUTOSH KUMAR
and
HONOURABLE MR. JUSTICE RAJIV ROY

CAV JUDGMENT

(Per: HONOURABLE THE CHIEF JUSTICE)

Date : 20-03-2024

Unqualified and untrained teachers are the bane of any system of education, in which, the students; often celebrated as the citizens of tomorrow, wallow in ignorance and get mired in misinformation, thus, stultifying the development and growth of a Nation State. Quite realizing the importance of a robust educational system; for maintaining and upgrading the teaching standards, with a vision to strengthen the social fabric of democracy and further the Directive Principles of State Policy, the crucial role of elementary education was emphasized by the Union Parliament in enacting the Right of Children to Free And Compulsory Education Act, 2009 (‘RTE Act’, in abbreviation), mandating free and compulsory education to all children up to the age of 14 years.

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2. The statement of objects and reasons indicate that despite numerical expansion of elementary schools, the goal of universal elementary education eludes us as a Nation, also by reason of the ever increasing drop-outs from the disadvantaged and weaker sections; which prompted the subject enactment, aimed at enabling full time elementary education to every child, as a matter of right, expanding the horizons of equal opportunities. The need to provide quality teaching was emphasized in the enactment, which provision; under challenge in the writ petitions, mandates appointment only of such qualified teachers, while providing a short hiatus insofar as enabling appointment of even those unqualified and untrained, at the same time ensuring that they do acquire such qualification and training in the interregnum. The provision, requiring enhancement of the standards of teaching, required those teachers in place, also to enhance and upgrade their capabilities by acquiring the teacher's training qualification, within the time provided.

3. The writ petitions challenge the *proviso* under Section 23 of the RTE Act which provided a further period of four years after the initial hiatus of five years, on grounds of it being arbitrary, illegal and manifestly wrong. The petitioners assert that the *proviso* introduced abruptly extinguished the right

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of those appointed, who were not able to get a training qualification in the interregnum; either on account of their own default or on the disinclination of the State to provide sufficient opportunities to acquire such training. Immediately we have to notice that the rigor brought in, was by Section 23 (1) and sub-section (2) only provided a conditional engagement, the *proviso* of which required attainment of the required qualification within the initial period itself; which has not been challenged. The challenge is to a *proviso* introduced subsequently providing a further period for attaining the qualification. That *proviso*, relaxed the rigor of the earlier requirement and if interfered with, would only result in persons who obtained the training qualification after the initial five years also being terminated.

4. The appeals which are tagged along with the writ petitions, or rather *vice versa,* are from the judgment of a learned Single Judge which considered a batch of writ petitions in which the teachers, who were sent out of employment for having not acquired the training qualification challenged their termination. As was done by the learned Single Judge, we desist from looking at the individual facts since the interpretation of Section 23 and the second *proviso* introduced later, would bring a quietus to the issues raised and this would have to be applied across the board in considering the right of continuance as

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claimed by the individual petitioners/appellants.

5. There are too many advocates appearing to be named individually but we reckon the presence of learned Senior Counsel Sri Y.V. Giri, Sri Mrigank Mauli and Sri Basant Chaudhary, who led the arguments on behalf of the petitioners/appellants. Sri P. K. Shahi, learned Advocate General, appeared for the State and Dr. K. N. Singh, learned Additional Solicitor General, appeared for the Union of India.

6. The petitioners vehemently argued on the injustice in terminating teachers who had been appointed after a selection process and continued for long. It is argued that many of the appointees were not provided with leave and an opportunity to acquire the required qualification. The State also did not have adequate training institutions to carry out the teachers training course and with the meagre facilities, the time provided was grossly insufficient. It is also pointed out that there were different categories, as the learned Single Judge found, whose training was in different stages and they should have been allowed to complete it. There are teachers who failed in some subjects in the duration of the course, but the institutes provide them with two or three supplementary chances to again appear in the exams. Then, the National Institute of Open Schools (NIOS, for short) had a minimum eligibility criterion of

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50% for the intermediate exams, which was the essential basic qualification; later waived and relaxed. Again, there are teachers appointed on compassionate grounds who cannot be terminated at all. Further, the learned Single Judge erred in so far as holding that even teachers who qualified later to the time provided or in whose cases the certificates were not issued, to be treated as fresh appointments from their date of qualification or issuance of certificate. This would erase the entire service put in by them of long years. It is prayed that this Court extend the time for acquiring the qualification since the State Government is not averse to the continuance of the teachers.

7. The learned Advocate General submitted that the State Government has no role, insofar as the termination being a statutory compulsion. Even if the State Government is desirous of continuing the unqualified teachers, it is impossible by reason of the statutory rigor which the State cannot disobey. Insofar as no opportunity being given, the learned Advocate General specifically pointed out Annexure-G produced in L.P.A. No.748 of 2022, wherein the Education Department, Bihar, Patna, had specifically referred to the online course of diploma in elementary education, with a duration of eighteen months, through NIOS for untrained primary teachers working in all primary schools imparting education from class 1-8. Hence,

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acquisition of qualification did not depend on the opportunity given by the Government and the teachers had to, by themselves enroll in the course and acquire such qualification. The State has now proceeded to appoint teachers with the essential qualification and the selection process is almost complete. There are enough qualified hands who can be appointed to the vacancies, as of now.

8. Learned Additional Solicitor General vehemently pointed out from the statement of objects and reasons that the laudable intention was to spruce up the standards of education, which cannot be frustrated on mere grounds taken of deprivation of livelihood. The unqualified teachers, who continued in employment after 01.04.2010 and those who were appointed during the relaxation period were quite aware of their responsibility to acquire the qualification; failing which they would, by their own act or deliberate omission, dis-entitle themselves from continuing in employment. A long rope was given to the teachers; more than nine years, for the purpose of acquiring the training qualification, the course duration of which was just 18 months; one and a half years. There can be no claim raised at this distance of time, that they were deprived of a fair opportunity or that they should be given optional choices, time and again, for

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appearing in the supplementary examinations or that they should be now sent for training courses. No interpretative exercise can frustrate the object of the statute, asserts the Additional Solicitor General.

9. Before we look at the interpretation, we would briefly refer to the judgment of the learned Single Judge. The learned Single Judge classified the writ petitions and the petitioners therein into 7 categories, teachers; (a) who opted for training after 31.03.2019, (b) who applied for training and registered with NIOS but did not qualify as on 31.03.2019; (c) who completed training but no certificate was issued till 31.03.2019, (d) again, those who completed training but results not declared as on 31.03.2019, (e) Indira Gandhi National Open University (for brevity 'IGNOU') qualified but who could not carry out the bridge course of 6 months, (f) who completed training but results withheld and (g) persons disqualified from acquiring the qualification under the NIOS for reason of their having not obtained 50% in the intermediate examination; which was the basic requirement as per the NIOS. Here we have to notice that the date spoken of as 31.03.2019, is the date on which the learned Single Judge deemed the hiatus of 5 years plus the extended period of another 4 years, concluded; the Right of Children to Free and Compulsory Education Act, 2009

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(for brevity ‘RTE’) having come into force on 01.04.2010.

10. The learned Single Judge by the impugned judgment considered the categories separately and at times together. Category (a) was found to be comprised of untrained teachers appointed by the Panchayats and appointed on compassionate grounds. By virtue of Bihar Panchayat Elementary Teachers (Employment and Service Conditions) Rules 2012, Regulation 15 clause (d), they were to complete their training within a period of 6 years. The teachers who were comprised in the said group were found to have qualified the diploma in education conducted by the NIOS; but not so qualified as on 31.03.2019. A few of the concerned teachers were persons, who had acquired B.Ed. or Diploma in Elementary Education from other recognized institutions after 31.03.2019. Looking at Section 23, it was held that those persons who stood qualified after the cut-off date of 31.03.2019, were not qualified, in conformity with the provisions of the RTE Act and hence, were to be treated as freshly appointed from the date on which they had acquired the qualification. Those who had failed and had not acquired the training will have to be terminated. Categories (b) and (f) were persons who had completed training but had either not obtained the certificate or their results were withheld as on 31.03.2019. The contention

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taken on behalf of them was that the certificates having not been issued and the results being withheld; it was not a default on the part of the teachers. Some results were withheld for reason of the candidates having not been enabled to be admitted to training courses for reason of failing to have obtained 50% in the intermediate examinations. It was argued that the said requirement was already relaxed by the NIOS and those who had completed the course before 31.03.2019 and their results were either withheld or certificates not issued were deemed to have obtained the training qualification as on 31.03.2019 and they were directed to be continued. However, those persons who had not concluded their training course on 31.03.2019, were held to be in-eligible to hold the posts. Category (c) were persons who had completed training but not issued certificate till 31.03.2019. It was held that even if the certificate is issued after 31.03.2019, they would be treated as eligible in terms of the amendment of 2017 since they had completed their course and written their examinations prior to that date.

11. Category (d) were persons whose examinations were not conducted up to 31.03.2019, who were found to be in-eligible to be considered for continuance even if there was a delay in conducting the examination. No benefit can accrue to them on that basis, since there is no estoppel against the statute,

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was the finding. Category (e) were persons who had qualified the training course from IGNOU, which acquires the character of a minimum qualification only if a six-month bridge course is completed, as had been required by the National Council of Teacher Education (for brevity, 'NCTE'). It was directed that the bridge course would be carried out by the State Government immediately and that as and when the bridge course is cleared, he or she would be reinstated in service and though there would be entitlement for continuance of service during the interregnum, no salary would be paid on the principle of 'no work no pay'. Category (g) were persons who did not have 50% marks at the intermediate examinations, who were treated as persons entitled to be continued on the certificate being issued or results being declared but only from the date of such issuance. As far as the *'other'* categories referred to in (h), the State Government was directed to consider the same, in accordance with the principles laid down, on the interpretation of Section 23 of the RTE Act.

12. The appellants challenged the said judgment as having been erroneously decided in certain points. At the outset, it was contended that the teachers did not have the option to enroll for the training course and unless the Government permitted it, they could not have done so by themselves. It is

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then argued that those who completed the courses and whose results were not declared or withheld or certificates not issued, were not responsible individually and hence, the decision to make their appointments prospective from the date of such issuance of certificate or declaration of results would be patently irregular. It was also argued that the various courses undertaken by the teachers, provided for appearing in supplementary examinations, if there was a failure at the first instance, some of the Institutions carrying on the training courses permitted three appearances and some others two. Any teacher who failed at the first attempt, should not be unceremoniously sent out of service and they should be given further opportunities and the provision under the RTE Act should be subject to such opportunities being offered to them. The sum and substance of the submissions of the petitioners was that *dehors* the cut-off date, all persons who have qualified at the time of judgment should have been allowed to be continued. Those whose results are declared and those whose certificates were issued even after the judgment, if such results and service relate back to the period before the judgment, they should be allowed to continue not as fresh appointments but as regularly appointed from the initial date of appointment, were entitled to continuity in service. There is also another prayer that those who had failed to qualify at the first attempt

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should be permitted to appear in supplementary examinations as provided by the Institution carrying on the training course or at least one more opportunity; which could be extended even now. As far as persons who were not sent for training by reason of the State having not permitted it, they should be given one more opportunity to attempt the training and on their qualifying be permitted to be continued in employment.

13. A Full Bench was constituted with three Judges by virtue of Order No.10 dated 18.09.2023 in the Letters Patent Appeals. The matter was referred to a larger Bench noticing the controversy as to the acquisition of diploma in elementary education; the minimum qualification for appointment of teachers in the primary schools as prescribed by the NCTE, having been answered by a Division Bench approving the impugned judgment. The Division Bench of this Court before whom the appeals and the writ petitions were posted found that a co-ordinate bench had dismissed one of the appeals from the common judgment of the learned Single Judge in L.P.A. No.744 of 2022. Therein, the petitioners were Panchayat teachers appointed in the year 2017 long after the relaxation, provided as per the first *proviso* to Section 23(2), expired. Though, various categories of teachers as classified by the learned Single Judge, were the appellants, it was opined that

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to have a quietus to the issue and also in the interest of judicial discipline, the matter be referred to a larger bench.

14. A three Judge Bench was constituted and on 28.11.2023, it was felt that there should be more clarity in the counter affidavit filed by the State, which did not have the details of the training program as also the opportunities given to the teachers for the purpose of appearing in the qualifying examinations. While directing the State to ensure that such a counter affidavit is placed on record, it was also directed that the future appointments made would be subject to the result of the analogous cases. The said order was issued only noticing the fact that the State had brought out Bihar State Schools Teachers (Appointments, Transfer, Disciplinary Proceedings and Service Conditions) Rules 2023, under which a notification was issued for appointment of more than 1,70,000 posts in the primary, secondary and senior secondary schools within the State. There was considerable progress in the said process and some appointments were made. But the process was still going on and there were remaining vacancies; far more than the number of petitioners and appellants herein. In fact, a challenge was made by the existing teachers to the new recruitment and an interim order was prayed for, to restrain the State from proceeding under the Rules of 2023, which was rejected by an interim order

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dated 04.07.2023 by another Division Bench. We are informed that the interim order was challenged before the Hon'ble Supreme Court without success.

15. As we noticed, we would first deal with the challenge against the second *proviso* as introduced by the Right of Children to Free and Compulsory Education (Amendment) Act, 2017. We deem it fit that we extract the entire provision under Section 23 which is as below: -

> *"**23. Qualifications for appointment and terms and conditions of service of teachers.** – (1) Any person possessing such minimum qualifications, as laid down by an academic authority, authorized by the Central Government, by notification, shall be eligible for appointment as a teacher.*
>
> *(2) Where a State does not have adequate institutions offering courses or training in teacher education, or teachers possessing minimum qualifications as laid down under sub-section (1) are not available in sufficient numbers, the Central Government may, if it deems necessary, by notification, relax the minimum qualifications required for appointment as a teacher, for such period, not exceeding five years, as may be specified in that notification:*
>
> *Provided that a teacher who, at the commencement of this Act, does not possess minimum qualifications as laid down under sub-section (1), shall acquire such minimum qualifications within a period of five years:*
>
> *Provided further that every teacher appointed or in position as on the 31st March, 2015, who does not possess minimum qualifications as laid down under sub-section (1), shall acquire such minimum qualifications within a period of four years from the date of commencement of the Right of Children to Free and Compulsory Education (Amendment) Act, 2017.]*

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(3) The salary and allowances payable to, and the terms and conditions of service of, teachers shall be such as may be prescribed."

16. Sub-section (1) of Section 23 makes eligible for appointment, as a teacher in elementary schools, only a person possessing such minimum qualification as laid down by an academic authority authorized by the Central Government. The Central Government has authorized the NCTE as the academic authority, by S.O. 750(E) dated 31.03.2010 which has prescribed the minimum teachers training qualification; a two-year Diploma in Elementary Education (by whatever name known) (later reduced to 18 months) for appointment of a teacher in Class-I to V and a one year Bachelor in Education for appointment of a teacher in Class-VI to VIII. Sub-section (2) of Section 23 provides that when a State does not have adequate institutions offering courses or training in teacher education, or teachers possessing minimum qualification are not available in sufficient numbers, then, at the request of the State, the Central Government may relax the minimum qualification for such period not exceeding five years. The first *proviso*, also required a teacher who is in position, as a teacher, at the commencement of the RTE Act i.e. on 01.04.2010, if not possessing the minimum qualification as laid down under sub-section (1),

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should acquire such minimum qualification within a period of five years. This was the provision, minus the second *proviso* subsequently added, which was available at the time the enactment was brought into force.

17. The State of Bihar made a request by communication dated 01.03.2011 for grant of relaxation of the minimum qualification norms laid down by the NCTE in its notification published in the Gazette of India on 25.08.2010. Pursuant to the request made, the Government of India by notification S.O.1353(C), New Delhi dated 01.06.2011 permitted such relaxation, valid up to 31.03.2015, but subject to the condition that the Government of Bihar should conduct Teachers Eligibility Test (TET) in accordance with the guidelines of the NCTE dated 11.02.2011, and only those persons who pass the TET can be considered for appointment as teachers in elementary classes. The State Government and other school managements were also required to amend the recruitment rules to correspond with the minimum qualification norms laid down by the NCTE. The State Government was obliged to give priority to the eligible candidates having minimum qualification and only then apply the power of relaxation.

18. It was also provided that the State Government

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and other school managements should ensure that teachers not possessing the minimum academic and professional qualifications as laid down in the notification of the NCTE, and appointed as per the relaxation, should acquire the same within the time limit provided under sub-section (2) of Section 23. The teachers who were appointed under the relaxed qualification norms were also obliged to acquire the minimum qualification specified in the NCTE notification within a period of two years from the year of appointment. The obligation on the State Government and other school managements, we observe, was insofar as the compliance of the provisions of the RTE Act and the teachers too, had equal onus or obligation to comply with the conditions and obtain the minimum qualification within the period provided under the RTE Act. There can be no claim raised against the State Government that sufficient opportunities were not granted or that enough training courses were not commenced within the State to enable continuation even without obtaining the minimum qualifications; which would be in violation of the provisions of the RTE Act.

19. We have to immediately notice one other notification issued by the Department of School Education; Ministry of Human Resource Development dated 13.04.2017 bearing S.O No. 1206-E. The Central Government in exercise of

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the powers conferred under Section-23(2) of the RTE Act granted a similar relaxation to the State Government of Assam for a period up to 31.03.2015 vide a notification dated 26.08.2011. A further request was made by the State Government of Assam for extension of the relaxation, especially pointing out that the recruitment process culminated in appointments, only in the year 2012 and 2013, which enabled only two years for achieving the target of obtaining minimum qualification, during the period of relaxation. The Central Government by the aforesaid notification granted further extension of one year four months and twenty-five days, which was stated to be the left over period of five years. Hence, the initial relaxation was deemed to be between 28.08.2011, the date of notification and 31.03.2015; three years seven months and five days. The notification of the Central Government granting relaxation insofar as the State of Bihar was dated 01.06.2011 and no further request was made. Hence, the persons who were appointed after relaxation of minimum qualification had to obtain the minimum qualification before 31.03.2015 or within two years of their appointment whichever date fell earlier as per notification S.O. 1353(E); specifically Note-1 (v) and (vi).

20. The cut-off date of 31.03.2015 passed, without any consequences arising on teachers and it was after about two

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years, that Act 24 of 2017 was promulgated; on 09.08.2017, which was the Right of Children to Free and Compulsory Education (Amendment) Act, 2017 (for short the Amendment Act of 2017). The Amendment Act specifically deemed it to have come into force on 01.04.2015. The amendment was only insofar as insertion of the second *proviso* to Section-23. The second *proviso* introduced, has two limbs that every teacher appointed or in position as on 31.03.2015, who does not possess minimum qualification as laid down under sub-section (1) should acquire such minimum qualification and that it has to be within a period of four years from the date of commencement of the Amendment Act. The first limb is insofar as obliging those teachers without minimum qualification in place as on 31.03.2015, to acquire such qualification within four years. The above provision would further clarify that there could be no appointment made of teachers based on the relaxation as granted by the Central Government under sub-section (2) of Section 23, after 31.03.2015.

21. We have to also pertinently observe that the statutory provision only enabled the Central Government to grant such relaxation for a maximum period of five years and not in excess of that. In the case of State of Bihar, the relaxation was up to 31.03.2015; a time lesser than the maximum, since the

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relaxation commenced only from 01.06.2011. There was no further relaxation granted for the remaining period, out of the maximum of 5 years under the RTE Act. Hence, the statutory rigor of Section-23 came to be reinforced by insertion of the second *proviso* that no teachers appointed after 31.03.2015, who did not have minimum qualification, could be considered as a valid appointment; not even under the relaxed norms; the period of which had expired on that date. Such appointees cannot also be continued on any acquisition of qualification later to the date of appointment.

22. Now the question arises as to what is the period in which the qualification could have been acquired as is permitted by the second *proviso* to Section 23. We have noticed that the amendment was a retrospective one w.e.f. 31.03.2015. However, the four-year period was stated to be from the date of commencement of the Amendment Act, 2017. It is based on the date of effect of second *proviso* as provided in the Amendment Act, 2017 that the learned Single Judge found the period to be expiring as on 31.03.2019.

23. We notice that even the Central Government, the Ministry of Human Resource Development had deemed the period to be commencing from 31.03.2015 and ending on 31.03.2019. A D.O. letter no. 17-2017 was issued on

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03.08.2017, which noticed the extension of period of such training to 31.03.2019, as has been passed by the Parliament. Here, we have to make a caveat that the Parliament had not specified 31.03.2019, as the date of expiry of the four year period and what comes out from the D.O. letter is only the opinion of the Executive Government. We reiterate, at the risk of repetition, that the Parliament had provided the period of four years from the commencement of the Amendment Act, 2017.

24. We are quite conscious of the legal-fiction employed by a deeming provision which leads to an assumption that something is true even though it may be untrue. We extract the oft quoted observation of Lord Radcliffe in **St. Aubin Vs. Attorney General (1951) 2 All ER 473**: -

> *"The word "deemed" is used a great deal in modern legislation. Sometimes it is used to impose for the purposes of a statute an artificial construction of a word or phrase that would not otherwise prevail. Sometimes it is used to put beyond doubt a particular construction that might otherwise be uncertain. Sometimes it is used to give a comprehensive description that includes what is obvious, what is uncertain and what is, in the ordinary sense, impossible."*

25. We would also remind ourselves of the famous quote of **Lord Asquith in Finsbury Borough Council's Case**, extracted hereinbelow: -

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> *"If you are bidden to treat an imaginary state of affairs as real, you must surely, unless prohibited from doing so, also imagine as real the consequence and incidents which, if the putative state of affairs had in fact existed, must inevitably have flowed from or accompanied it. The statute says that you must imagine a certain state of affairs it does not say that having done so, you must cause or permit your imagination to boggle when it comes to the inevitable corollaries of that state of affairs".*

26. It is in this context that we have to consider the interpretation of the *proviso* especially in computing the period of four years within which the minimum qualification as prescribed by the NCTE has to be acquired by the teachers as on 31.03.2015. We also have to observe that the provision as available under Section 23(1) of the Act, as originally enacted, provided for relaxation upto five years, from minimum qualification, as notified by the Central Government at the request of the State Government. The notification which permitted relaxation required the minimum qualification, as provided under the Act and the notification of the relaxation, to be obtained by those who are appointed under the relaxed norms on or before 31.03.2015. As we noticed, 31.03.2015 came and passed, and if the provision was to remain as such every teacher appointed prior to 01.04.2010, and those who were appointed as per relaxed norms up to 31.03.2015, who did not acquire the

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minimum qualification before 31.03.2015 will have to be send out of employment. It was after two years, on 09.08.2017 that a *proviso* was inserted enabling the teachers to obtain the minimum qualification, within a further period of four years. If there was no retrospective amendment from 31.03.2015, then those persons who qualified between 31.03.2015 and 09.08.2017, would be deprived of the benefit conferred by the provision; which, if not retrospective, would have only prospective effect from 09.08.2017. The retrospective effect given from 01.04.2015 took care of the interregnum, and the teachers who qualified within that period. Otherwise, there was no provision enabling continuance of teachers who had not acquired the minimum qualification prior to 31.03.2015, but did acquire it by 09.08.2017.

27. The vexing question would be as to whether the deeming retrospective effect given to the *proviso* would have to be deemed to be the commencement of the Amendment Act.

28. We have to pertinently observe that while the legislature gave retrospective effect to the amendment from 01.04.2015, the four-year period was stated to be from the date of commencement of the Amendment Act, 2017 and not from the date of giving effect of the Amendment Act. We have to also

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notice that the D.O. letter referred to by us, which speak of the four-year period expiring on 31.03.2019, also required the unqualified in-service teachers in Government/Government aided schools/Private schools which failed to enroll for a course of training in elementary education before 15.09.2017, being liable to face removal or dismissal procedures. The Diploma in elementary education as carried out by the NIOS was a two-year course which duration was reduced to 18 months only by the recognition order No. 182459-61 dated 22.09.2017 published in the Gazettee of India recognizing the project proposal of NIOS for Diploma in Elementary Education which also is an online programme. Hence, those who enrolled on 15.09.2017 would barely complete the course by 14.03.2019, which would leave the NIOS, with a time of hardly 15 days, to conduct the examination and publish the results. It is in this context, we again observe that a *proviso* was inserted with retrospective effect from 01.04.2015, but the four year period was to be computed from the commencement of the Amendment Act, which is 09.08.2017. The effect of the *proviso* as understood by the Central Government and found by the learned Single Judge would lead to unintended consequences. We hold the four-year period to commence from 09.08.2017, which according to us was also the intention of the Parliament, as discernible from the

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specific words employed.

29. We would only notice the decision of the Hon'ble Supreme Court in ***Zile Singh v. State of Haryana and Others*** reported in ***(2004) 8 SCC 1.*** The amendment which came up for interpretation therein, was to an exception from a disqualification. On April 5, 1994 an amendment was made to the Municipal Act in Haryana bringing in a disqualification for being elected or continued as a member of the Municipality, to persons having more than two children. An exemption was provided to those who had more than two living children "on or after the expiry of one year of the commencement of the Act". This brought in anomalous consequences verging on absurdity since a person who has a third child on commencement of the Act would be disqualified, but the disqualification would be removed on expiry of one year. That was not the intention and noticing the anomaly a substitution was made in October, changing the word "after" to "up to". *Zile Singh*, was a member who had a fourth child in August and was hence sought to be disqualified. It was argued that the amendment cannot be given retrospective effect and that the one-year period could only commence from the date of substitution. The Honourable Supreme Court found that the substitution was intended to remove the anomaly and by necessary implication it had

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retrospective effect from the date on which the disqualification was first brought into the statute book. It was held so in paragraph 22: -

> "22. The State Legislature of Haryana intended to impose a disqualification with effect from April 5, 1994 and that was done. Any person having more than two living children was disqualified on and from that day for being a member of municipality. However, while enacting a *proviso* by way of an exception carving out a fact-situation from the operation of the newly introduced disqualification the draftsman's folly caused the creation of trouble. A simplistic reading of the text of the *proviso* spelled out a consequence which the Legislature had never intended and could not have intended. It is true that the second amendment does not expressly give the amendment a retrospective operation. The absence of a provision expressly giving a retrospective operation to the legislation is not determinative of its prospectivity or retrospectivity. Intrinsic evidence may be available to show that the amendment was necessarily intended to have the retrospective effect and if the court can unhesitatingly conclude in favour of retrospectivity, the court would not hesitate in giving the Act that operation unless prevented from doing so by any mandate contained in law or an established principle of interpretation of statutes."

30. The purpose of the retrospective amendment in the present case was also to avoid an absurd construction or interpretation to the second *proviso*.

31. We cannot accede to the opinion expressed by the learned Single Judge; though not reasoned in so many words,

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that the cut-off date for acquisition of qualification as per the second *proviso* is 31.03.2019. We notice the pertinent words employed in the second limb of the second *proviso* that the minimum qualification has to be acquired *'within a period of 4 years from the date of commencement of the Right of Children to Free and Compulsory Education (Amendment Act, 2017)'* (sic). The 4-year period does not begin from the date on which the second *proviso* is given effect to ie: not as on 01.04.2015, retrospectively, as the first limb of the proviso does. The effect of the retrospective nature of the amendment has already been dealt with by us, which was necessary to bring within its ambit those who, subsequent to 31.03.2015, acquired the qualification, but before the date of amendment. But, if the four-year period was also to begin from the date of enforcement of amendment, there was nothing stopping the Union Parliament from specifying that, the period for acquiring minimum qualification is within four years from the date of enforcement of such provision. The 4-year period, significantly, was declared to be from the date of commencement of the Amendment Act of 2017, which is 09.08.2017, which period would run up to 08.08.2021.

32. Our interpretation would be that from 01.04.2010, there can be no persons appointed without the

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minimum qualification, as prescribed by the Central Government; subject only to any relaxation granted for a maximum period of 5 years. The relaxation, within the State of Bihar, was granted by the Central Government upto 31.03.2015, as enabled by sub-section (2) of Section 23. The first *proviso* to sub-section (2) obliged those unqualified teachers who were in service as on 01.04.2010 to acquire such qualification within a period of 5 years from 01.04.2010. The subsequent *proviso* introduced on 09.08.2017 with retrospective effect from 01.04.2015, provided for another 4-year period, not as a relaxation under sub-section (2) but as a statutory extension of the period for teachers appointed prior to 31.03.2015, within which category comes also the teachers appointed prior to 01.04.2010, to acquire the essential training qualification. Thus, the teachers without minimum qualification of teacher training were enabled to acquire the said qualification; whether they be appointed prior to 01.04.2010 or by virtue of the relaxation granted after 01.04.2010 till 31.03.2015.

33. The arguments addressed insofar as sufficient opportunity having not been given and the right to sit for supplementary examinations are all inconsequential, looking at the rigor of the statutory provision. We find absolutely no reason to interfere with the statutory provision under Section 23 either

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as it was originally enacted or the second *proviso*, as introduced in 2017 with retrospective effect. The petitioners have not been able to raise any valid ground insofar as the illegality, arbitrariness, mischief or manifest wrong in the said provision. Section 23(2) provided a hiatus of 5 years maximum to bring in the rigor of the essential qualification and by the first *proviso* provided all who were in position as on the date of enforcement of the RTE Act; ie: 01.04.2010, to acquire the minimum qualification within 5 years. Then, by the introduction of the second *proviso*, all who were in position as on 31.03.2015 were enabled a further period of 4 years, to achieve the minimum bench mark standard of essential teachers training qualification; all in the name of providing quality elementary education, the significance of which was highlighted by the Hon'ble Supreme Court, based on the provisions in the RTE act in ***Devesh Sharma v. Union of India 2023 SCC Online SC 985.***

34. We do not think that the decisions with respect to the validity of a retrospective amendment are to be discussed, since they have absolutely no application. The retrospectivity given to the provision is only to enable everyone appointed prior to the RTE Act and during the relaxation period to enable acquisition of the minimum qualification. It does not take away any vested right of the teachers. Otherwise all who were in

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position on 31.03.2015 but did not acquire the minimum qualification prescribed as on that date would have to be sent out of employment. If the second *proviso* had not been retrospective then those teachers who had been in position as on 31.03.2015, acquiring the minimum qualification before the date of the Amendment Act, 2017 also would have to be terminated.

35. The right insofar as continuance of those unqualified teachers as on 01.04.2010, was taken away by the specific provision in the enactment, being the RTE Act. However, it is in avoidance of any ground of arbitrariness that a 5-year period was given to every such unqualified teacher to acquire such qualification. This period also stood extended for another four years. The course duration of the teachers training course was a mere two years, later reduced to 18 months. Any diligent teacher would have qualified during the period provided and those who do not, are not competent to teach the students. This would be the statutory consequence, from which there is no escape. The statute having been framed in expansion of the right to equality and the furtherance of directive principles of state policy, for providing compulsory and quality education to the elementary students, there can be no claim of equity raised on grounds of deprivation of livelihood.

36. Despite the 5-year period having elapsed, the

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Union Parliament thought it fit to provide a further period of 4 years to acquire the qualification, in frustration of any ground of arbitrariness being taken up. The teachers who were appointed prior to 01.04.2010 never challenged the legislation brought in and the rigor introduced of a minimum qualification. Presumably this was due to the period of 5 years granted, to acquire such qualification. On expiry of the 5-year period when such qualification had not been acquired, they cannot challenge the provision. Insofar as the persons who were appointed during the period of relaxation, they were quite aware of the necessity to acquire the minimum qualification. They accepted the appointments without demur and with open eyes, quite conscious of the rigor of the provisions of the RTE Act and the notifications brought there under. The Union Parliament had provided a further period of 4 years from the date of commencement of the Amendment Act, 2017. We have now interpreted the 4-year period to be, commencing from the date of commencement of the Amendment Act, 2017 and not from the date of retrospective enforcement of the second *proviso*, which was incorporated by way of amendment.

37. The reference to Annexure-G produced in L.P.A. No.748 of 2022, is very relevant. It discloses the decision taken by the Ministry of Human Resource Development,

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Government of India, to get completed the 18 months online course through distance education by the NIOS after registration on self-study webs of active learning for young aspiring minds portal; which was notified. The notification itself was dated 09.08.2017, simultaneous to the amendment, and it was categorically declared that teachers who are left untrained in the specified period would not be continued in service and action will be initiated for discharging them from service.

38. Further, contentions were raised by the parties that the Institutions which conducted the training courses in teacher education had a provision for appearing in supplementary examinations, on failure to qualify at the first instance. The regulation to appear for supplementary examinations as brought out by the Institution carrying on the courses cannot regulate the Union Legislation and, in any manner, dilute the statutory rigor brought in; which as we noticed at the outset was to improve and enhance the standards of education which would only be carried out by having qualified and trained teachers in place. Definitely, the persons who were admitted to the courses and who failed at the first instance could sit for supplementary examinations, as permitted by the Institutions conducting the courses; but that would not enable them to continue in employment till such chances of

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supplementary examinations are over or till they qualify in such examinations. They cannot also claim employment, if they qualify after the last four year period provided under Section 23.

39. We were also faced with an argument of compassionate appointments having been made of persons in the post of teachers, who are to be continued. Even those appointees cannot seek absolution from the rigor of obtaining the teachers training qualification before the date provided by the legislation. If the State so wills, on termination, considering the appointment having been given on compassionate grounds, they could be adjusted against lower vacancies as ministerial staff or Class IV category; as permitted by the rules of the State Government. However, without acquiring the minimum qualification as provided under Section 23(1), that too within the prescribed period, there is no question of their continuance as teachers.

40. In the context of our interpretation, we are of the opinion that the declaration of the learned Single Judge insofar as those teachers who had completed the courses before 31.03.2019 but not acquired the qualification by reason only of non-issuance of certificates, results having not been declared and also results being withheld would have to be related to the 4- year period as found by us. We have to, emphatically declare

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that any person who is found to have qualified within the period provided by the legislation would have to be considered to be deemed to have continued from the date of their initial appointment. Those who have not obtained the required qualification within the prescribed period would stand terminated.

41. On the interpretation given by us to Section 23(1), we issue the following directions:-

(1) those who were appointed prior to 01.04.2010 who have acquired the teaching qualification on or before 08.08.2021 would be entitled to be continued;

(2) the results withheld, when declared, if it relates back to the period before 08.08.2021, those persons should be continued in employment;

(3) the issuance of certificates also would have to concede to the date of publication of results; which if published before 08.08.2021, those persons will be deemed to have been continued;

(4) the unqualified teachers who were appointed during the relaxation period, i.e. between 01.04.2010 and 31.03.2015 will also be deemed to have been continued, if they have acquired the

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teachers training qualification; the minimum qualification, on or before 08.08.2021.

(5) The persons, who were appointed after 31.03.2015, if are unqualified will have to be terminated even if, they have acquired the qualification within 08.08.2021; since their appointment itself is invalid. There could not have been any unqualified persons appointed after 31.03.2015.

(6) Those who were in place as teachers on 01.04.2010 and then on 31.03.2015, if not acquired the qualification before 08.08.2021 will stand terminated.

42. We find that L.P.A. No.744 of 2022 is correctly decided since it was filed by unqualified teachers appointed after 31.03.2015, whose appointments, at the inception, were bad for violating Section 23(1) of the RTE Act. On the above interpretation and reasoning the writ petitions, in so far as the challenge to Section 23, are dismissed and the L.P.As are partly allowed subject to the above directions; on the basis of which individual cases are to be considered by the State Government. Any teacher coming within the ambit of the first and second *proviso* to Section 23 can approach the State Government with

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individual representations, which will be considered in the light of our directions herein above. We specify individual representations since we have been shown a tendency to file enmasse representations on behalf of a group of persons, to enable a motion of contempt before this Court to again agitate the causes already decided. The claims raised by individuals should be based on the acquisition of qualification, which revolves around individual facts.

43. Ordered accordingly.

(K. Vinod Chandran, CJ)

Ashutosh Kumar, J.

(Ashutosh Kumar, J)

Rajiv Roy, J. I agree

(Rajiv Roy, J)

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